



The High Court of Judicature at Patna

DAILY CAUSE LIST

(Published under the authority of the Hon'ble the Chief Justice)

DAILY CAUSE LIST OF CASES TO BE TAKEN UP

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Friday 3rd July, 2026

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25	Hon'ble Mr. Justice Khatim Reza	https://patnahighcourt.webex.com/meet/webex7295
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36	Hon'ble Mr. Justice Praveen Kumar	https://patnahighcourt.webex.com/meet/phc.virtualcourt
37	Hon'ble Mr. Justice Ansul	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=mba1397c9d928fa806b3c91a5e982e7eb

NOTICE

In Compliance of order of the Hon'ble Supreme Court passed in Special Leave to Appeal (C) No. 7546/2026 vide order dated 13-05-2026 the following order passed in the aforesaid case is being published as follows:-

ITEM NO.21

COURT NO.14

SECTION IX

**S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S**

Petition for Special Leave to Appeal (C) No.7546/2026

[Arising out of impugned final judgment and order dated 28-11-2025 in TA No. 5/2024 passed by the High Court of Judicature at Bombay at Goa]

THE JOINT COMMISSIONER OF INCOME TAX, PANJI & ORS. Petitioner(s)

VERSUS

M/S. COLORCON ASIA PVT. LTD.

Respondent(s)

FOR ADMISSION

Date : 13-05-2026 This matter was called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE MANOJ MISRA
HON'BLE MR. JUSTICE MANMOHAN**

**For Petitioner(s) :Mr. N Venkataraman, A.S.G.
Mr. Sudarshan Lamba, AOR
Mr. Amit Sharma B, Adv.
Mr. Prashant Singh Ii, Adv.
Mr. Amit Sharma V, Adv.
Mr. Aman Jha, Adv.
Mr. Nikhil Aradhe, Adv.**

**For Respondent(s) :Mr. Porus Kaka, Sr. Adv.
Mr. Manish Kanth, Adv.
Mr. Ashok Mathur, AOR
Ms. Shradha Zutshi, Adv.**

**Mr. V Sridharan, Sr. Adv.
Ms. Charanya Lakshmikumaran, AOR
Ms. Nitum Jain, Adv.
Ms. Neha Choudhary, Adv.
Mr. L Badri Narayanan, Adv.
Mr. Swastik Mishra, Adv.
Ms. Medha Sinha, Adv.
Mr. Atrey Gc, Adv.**

**Mr. Rajiv Shakdher, Sr. Adv.
Mr. Mukesh Butani, Adv.
Mr. Shankey Agrawal, AOR
Ms. Seema Kejriwal, Adv.
Mr. Harsh Shukla, Adv.**

Signature Not Verified
Digitally signed by
KRITIKA (P) Ltd
Date: 2024.05.14
16:50:00 IST
Reason: 

Mr. Karan Khetani, Adv.
Mr. Jonathan Ivan Rajan, Adv.
Mr. Niyas Valiyathodi, Adv.
Ms. Shruti Agarwal, Adv.
Mr. Siddharth Agrawal, Adv.
Ms. Mansi Mathur, Adv.

UPON hearing the counsel the court made the following
O R D E R

The following substantial questions of law arise for consideration in the present special leave petition:

- i. Whether tax under Section 115-O on any amount declared, distributed or paid by a company by way of dividend chargeable to additional income tax is in the nature of tax on distributed profits or tax on dividend?
- ii. Whether Dividend Distribution Tax (DDT) paid by the respondent company on amounts declared, distributed and paid as dividend [as defined under the India-UK Double Taxation Avoidance Agreement (DTAA) and the Income Tax] to a resident of UK can be levied at a rate higher than permitted under the treaty; and
- iii. Whether DDT being an income tax or an identical and/or substantially similar tax is governed by UK DTAA.

It has been brought to our notice that the correctness of the decision impugned in this special leave petition has been doubted by a coordinate bench of the Bombay High Court vide order dated 27.04.2026 passed in Income Tax Appeal No.1123 of 2025 (*Foseco India Ltd. Company vs. Assistant Commissioner of Income Tax, Circle (1), Pune*). A copy of the order dated 27.04.2026 has been

placed before us. In paragraph 40 of the said order, the following questions have been referred to a larger bench of the High Court. The said paragraph is reproduced herein under:

40. In our respectful opinion, in these circumstances, the following questions of law are required to be answered by the Larger Bench:

(I) Whether the decision of the Division Bench in M/s. Colorcon Asia Pvt. Ltd. vs. The Joint Commissioner of Income Tax, Panji Goa and Ors. (Tax Appeal No.5/2004 decided on 28 November, 2025) lays down the correct position in law when it holds that, Dividend Distribution Tax (DDT) is a tax paid by the Company, on dividend income of the shareholder, entitling the shareholder of the benefit of the provisions of Double Taxation Avoidance Agreement (DTAA) between India and UK?

(ii) Considering the decision of the Supreme Court in Godrej and Boyce Pvt. Ltd. (supra), whether the decision of the Division Bench in M/s Colorcon Asia Pvt. Ltd. (supra) is *per incuriam*?

Having regard to the ramifications of the aforesaid questions being answered either way, several intervention applications (IA No.143674/2026, IA No.147312/2026, IA NO.146726/2026 and IA No.151478/2026) have been filed. To enable the parties to make their submissions before us, the intervention applications are allowed.

Having regard to the fact that similar issue may have arisen before other High Courts also, we deem it appropriate to direct that the Registry of this Court shall circulate this order to all the High Courts. The Registry of the each High Court shall publish this order in the

cause list of the High Court informing the parties about the matter being considered by us. Such exercise may be completed within a period of three weeks from today.

If any intervention application needs to be made before us, the same may be made by 15.07.2026.

List on 12.08.2026.

In the meantime, the High Courts may consider staying the further proceedings of any matter involving similar issues.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(SAPNA BANSAL)
COURT MASTER (NSH)

This is for the Kind information for all the concerned.

**Patna High Court
Dated, 6th June, 2026**

By order of Hon'ble Court

**Sd/-
I/C Joint Registrar (List)**

PATNA HIGH COURT LEGAL SERVICES COMMITTEE

N O T I C E

NATIONAL LOK-ADALAT

This is for information to all parties and the learned Lawyers that National Lok Adalats will be held on **14th March 2026, 9th May 2026, 12th September 2026 and 12th December 2026** in terms of Letter No. F.No. L/34/2018/NALSA dated 04th December, 2025 of National Legal Services Authority. Schedule for National Lok Adalat to be held in the year 2026 is as under:-

1st National Lok Adalat	14th March, 2026,
2nd National Lok Adalat	9th May, 2026
3rd National Lok Adalat	12th September, 2026
4th National Lok Adalat	12th December, 2026

Following types of cases (pre-litigation and pending) may be taken up for settlement in the aforesaid National Lok Adalat:-

a. Pre-litigation:

All type of Civil and Compoundable Criminal cases, as may be permissible under the Act/Regulations may be taken up. The data and record of registration of cases be maintained by DLSA/HCLSC or TLSC under the directions of SLISA.

The SLISA will make all endeavors to promote registration of pre-litigation cases and services of notices through digital platforms/online mode to ease pressure on conventional system.

b. Pending in the Courts:

All type of civil and compoundable criminal cases including following:

- i. Criminal Compoundable Offences;
- ii. Plea Bargaining Cases,
- iii. NI Act cases under Section 138,
- iv. Money Recovery cases;
- v. Motor Accident Claim cases;
- vi. Compoundable Traffic Challans,
- vii. Labour dispute cases;
- viii. Disputes related to Public Utility services such as Electricity & Water Bills cases etc. (excluding non-compoundable),
- ix. Matrimonial disputes (except divorce)/Family disputes,
- x. Land Acquisition cases;
- xi. Service matters including pension cases;
- xii. Revenue and other ancillary matter, pending High Court, district Courts and state/district/taluka authorities.
- xiii. IPR matter/Consumer matters/ also other matters pending before any other quasi-judicial authority
- xiv. Other civil cases (rent, easmentary rights, injunction suits, specific performance suits etc.).

This is for information to all concerned.

Dated:-17.12.2025

By the order,

Sd/-

Registrar-cum-Secretary,
Patna High Court Legal Services Committee.

Standard Operating Procedure (SOP)

Regarding implementation of certain austerity measures in light of email dated 15.05.2026 received from Hon'ble Supreme Court of India through Letter dated 15.05.2026 from Hon'ble the Chief Justice, Supreme Court of India to Hon'ble the Chief Justice, Patna High Court (Reference: Circular of Hon'ble Supreme Court of India, F.No. 183/22/2026-SG, New Delhi, 15th May, 2026 issued in view of Office Memorandum bearing F.No. 1-04/2022-CBC (E3203466) dated 12.05.2026 issued by Government of India, Dept. of Personnel and Training)

1. **The matters listed from Monday, i.e., 18.05.2026 to 4.06.2026 (Working Days) shall be heard only by Video Conferencing.** Ld. Joint Registrar List, Ld. Registrar (IT) and Ld. Registrar (Establishment) shall co-ordinate with each other to take necessary steps in this regard.
2. Ld. Advocate would be entitled to appear without restriction before the High Court through a Video Conferencing facility. However, the Patna High Court may regulate the participation of a litigant [or any other person] as per its Rules or Practice Directions issued time to time.
3. The links for each Court shall be provided in the daily Cause List, which shall be published on the website of the Patna High Court.
4. All the cases must be e-filed as per the E-filing Rules.
5. **Ld. Advocates and Advocate Clerks are requested to keep their footfalls in the High Court premises to minimum.**
6. If the Stamp reporter finds a case defective, the same shall be notified and communicated to the Ld. Advocate through email. Ld. Advocates are requested to remove defects in such a manner that the physical footfall at Hon'ble Patna High Court is kept to a minimum.
7. While accessing the virtual platform, Ld. Advocate shall be required to enter details like name, item number, party for which she/he/they are appearing, or such other information as required by the High Court. If appearing in more than one matter, case numbers of all matters shall be provided.
8. Participants should avoid using multiple devices at remote location to eliminate the chance of echo/ disturbance.
9. The Ld. Advocate must be dressed in professional attire. If the Ld. Advocate is not dressed in professional attire, in case of non-compliance, the right of audience may be withdrawn by the Court. Similarly, a party in person must be appropriately dressed.
10. Court proceedings conducted through video conferencing are judicial proceedings for all purposes, and all protocols applicable to physical courts shall apply to virtual proceedings.
11. Mobile phones of all participants shall be switched off or kept in aeroplane mode

during the proceedings.

12. Ld. Advocate/parties in person may log in from their office, residence, conference room. etc., but not from a vehicle such as car. The remote location should be quiet and have sufficient internet connectivity. The camera must remain switched on during the Court proceedings. All participants should endeavour to look into the camera, remain attentive and refrain from engaging in any other activity during the proceedings.
13. Only the Ld. Advocate or duly authorized person in the matter would be entitled to address the Court. The Court coordinator may mute or unmute any other participant(s).
14. Ld. Advocates/ participants shall regulate their microphones to avoid disturbing the court proceedings. At the time of joining, the microphone should be kept muted. The microphone may be unmuted only when the matter is called out. The Court may direct the court coordinator to mute microphone in case of disturbance.
15. If any participant indulges in conduct considering inappropriate, they may be excluded from the VC proceedings, and action as directed by the Court may be taken.
16. No recording of the court proceedings is permitted, except with prior leave granted by the Court.
17. Ld. Advocates/participants may seek assistance through the chat facility, wherever available. The facility shall be used only for technical assistance or for inquiring about the item number of the case being heard. The Court coordinator shall respond on a best-effort basis.
18. Ld. Advocates may submit a memo of appearance in the manner notified by the concerned Court.
- 19. Ld. Advocates may mention their case(s) *via* Video Conference before the concerned Hon'ble Motion Bench. Upon mentioning, the Hon'ble Court may assign appropriate time for virtual hearing. Ld. Counsels may join proceeding through the link available on the Patna High Court Website.**
20. If the number of participants exceeds or is likely to exceed the permitted limit, the Court Co-ordinator may remove viewers not participating in the Court proceedings. Ld. Advocates/litigants appearing in later items may also be requested to log out.
21. In case of in-camera proceedings, virtual hearings may be restricted to the parties and/or their Ld. Advocates.
22. Court Masters should specifically mark in CIS the cases heard through virtual mode for future reference.
23. All the Technical Assistants of the respective Courts shall create the permanent VC links and post it on the website through their designated login. They shall ensure that the hybrid system remains operational in Court rooms on every working day before 8 A.M. without fail.
24. The respective Court Master shall ensure compliance with points 19 and 20 above. The Court Master Section In-Charge shall oversee the entire operation and act as Nodal

Person disseminating directions relating to the VC hearings in this regard to avoid any inconvenience to Hon'ble Court.

25. The present SOP shall be in addition to the Video Conferencing Rules notified by the High Court and not in derogation thereof.

THE CONSTITUTION OF BENCHES w.e.f. 22.06.2026

The present constitution of Benches is in accordance with Rule 1 & Rule 2 of Chapter-II of The Rules of The High Court at Patna,1916.

In view of the Hon'ble Supreme Court Decision in M/s N. G. Projects vs. M/s Vinod Kumar Jain (Civil Appeal No. 1846/2022), the Trade & Commerce (Works Contract– Tender and Blacklisting) matters shall be posted before a Bench of Two Judges.

S.No.	Bench	Hon'ble Judges	Case Group	Case Category
1.	DB- I	Hon'ble The Chief Justice Hon'ble Justice Mrs. Soni Shrivastava	Group-6 Group-7 Group-10 Group- 30 Group-55	i)PIL matters ii)Relating to Validity of Acts, Rules & Regulations etc. of Central Government iii)Relating to validity of all Acts, Rules & Regulations etc of State Government iv) Judicial Service v) LPA arising from service (From Year 2025 onwards) vi) LPA arising from Education (From Year 2025 onwards) vii) LPA arising from other than service (From Year 2025 onwards) viii) Death reference ix) Specially Assigned Matters
2.	DB-II (Civil Application Motion Bench)	Hon'ble Mr. Justice Sudhir Singh Hon'ble Mr. Justice Ranjan Kumar Jha	Group -4 Group -16 Group-30 Group-33 Group-53	i)Civil Review (DB) other than Tied up ii) Trade & Commerce –(Works Contract– Tender and Blacklisting) up to year 2025 iii) LPA arising from service (Up to Year 2024) iv) LPA arising from Education (Up to Year 2024) v) LPA arising from other than service (Up to Year 2024) vi) MJC (DB) All Matters Except Tied Up vii)Cr.WJC (DB)-BCC Act & Habeas Corpus –up to year 2025 vii) Specially Assigned matters
3.	DB-III (Criminal Application Motion Bench)	Hon'ble Mr. Justice Rajeev Ranjan Prasad Hon'ble Mr. Justice Kumar Manish	Group-8 Group-9 Group-34 Group- 36 Group-41 Group-53 Group-56 Group-58	i) Relating to all direct and Indirect Taxation etc. (Excise, Income tax, central taxation etc)- Central Statutes- from year 2026 onwards ii) State Taxation matters, M.V. (Taxation)- Orders, Admission & Hearing- from year 2026 onwards iii)Commercial Appellate Division Matters iv) Supreme Court Appeals v) Cr. Appeal (DB) and All I.As. from year 2023 onwards vi)Cr. Appeal (DB) Hearing Matter from year 2023 onwards vii)Cr.WJC (DB)-BCC Act & Habeas Corpus –from year 2026 onwards viii)Govt. Appeal (DB) from year 2016 onwards ix) Original Cr. Misc.(DB) xi) Specially Assigned matters

4.	DB-IV	Hon'ble Mr. Justice Mohit Kumar Shah Hon'ble Mr. Justice Raj Kumar	Group-8 Group-9 Group-16 Group-23 Group 41 Group-11	i) Relating to all direct and Indirect Taxation etc. (Excise, Income tax, central taxation etc)- Central Statutes- up to year 2025 ii) State Taxation matters, M.V. (Taxation)- Orders, Admission & Hearing- up to year 2025 iii) Trade & Commerce –(Works Contract– Tender and Blacklisting) from year 2026 iv) Company Appeal (DB) v) Cr. Appeal (DB) and All I.As. from year 2020 to 2022 vi) Cr. Appeal (DB) Hearing Matter from year 2020 to 2022 vii) CAT Matters - Writ & Appeals viii) Specially Assigned matters
5.	DB-V	Hon'ble Mr. Justice Bibek Chaudhuri Hon'ble Mr. Justice Rana Vikram Singh	Group-31 Group- 32 Group-41 Group-56 Group-58	i) Matrimonial Reference ii) Misc. Appeal(DB) iii) Cr. Appeal (DB) and All I.As. from year 2016 to 2019 iv) Cr. Appeal (DB) Hearing Matter from year 2016 to 2019 v) Govt. Appeal (DB) – from year 2008 to 2015 vi) Original Cr. Misc.(DB) - Hearing vii) Specially Assigned matters.
6	DB-VI	Hon'ble Mr. Justice Nani Tagia Hon'ble Mr. Justice Vikash Kumar	Group-31 Group- 32 Group-41 Group-56 Group-58	i) Matrimonial Reference ii) Misc. Appeal(DB) iii) Cr. Appeal (DB) and All I.As. from year 2012 to 2015 iv) Cr. Appeal (DB) Hearing Matter from year 2012 to 2015 v) Govt. Appeal (DB) – From Year 2003 to 2007 vi) Original Cr. Misc.(DB) - Hearing vii) Specially Assigned matters.
7	DB-VII	Hon'ble Mr. Justice Sanjay Kumar Singh Hon'ble Mr. Justice Girijish Kumar	Group-31 Group- 32 Group-41 Group-56 Group-58	i) Matrimonial Reference ii) Misc. Appeal(DB) iii) Cr. Appeal (DB) and All I.As. from year 2007 to 2011 iv) Cr. Appeal (DB) Hearing Matter from Year 2007 to 2011 v) Govt. Appeal (DB) – Up to 2002 vi) Original Cr. Misc.(DB) - Hearing vii) Specially Assigned matters.
8	DB-VIII	Hon'ble Mr. Justice Anil Kumar Sinha Hon'ble Mr. Justice Alok Kumar	Group- 32 Group-41	i) Misc. Appeal(DB) ii) Cr. Appeal (DB) and All I.As. up to 2006 iii) Cr. Appeal (DB) Hearing Matter up to year 2006 iv) Specially Assigned matters.
9	Special Bench (Friday)	Hon'ble the Chief Justice	Group- 35	i) Request case ii) Specially assigned matters

Civil Benches				
10	SB-I CIVIL	Hon'ble Mr. Justice Partha Sarthy	Group -13 Group 18 Group 37	i)Service Matter other than education service from year 2022 to 2024 (Admission, Hearing) ii)Panchayat, Local Self Governance etc. (Admission, Hearing) Second Appeal From year 2006 to 2015 (Hearing Matter) ii)Specially Assigned Matter iii)Tied up matters
11	SB-II CIVIL	Hon'ble Mr. Justice A. Abhishek Reddy	Group -16 Group-19 Group -20 Group- 36	i)Trade & Commerce other than Work Contract – Tender & Blacklisting matter (except custom matters) From Year 2024 onwards (Admission, Hearing) ii)Election matters (Admission, Hearing) iii) Industrial Disputes(From Year 2021 onwards) (Admission, Hearing) iv) Supreme Court Appeal v)Specially Assigned Matter vi)Tied up matters
12	SB-III CIVIL	Hon'ble Mr. Justice Rajiv Roy	Group-17 Group-21 Group-37 Group -33	i)Land related Matters From Year 2023 onwards (Admission, Hearing) ii)Environment Related(Admission, Hearing) iii) Second Appeal (Admission, Hearing) iv)M.J.C Non –Tied Up Matter up to year 2018 (Admission, Hearing) v) Specially assigned matter vi)Tied up matters
13	SB-IV CIVIL	Hon'ble Mr. Justice Harish Kumar	Group-13 Group -15	i) Service Matter other than education service from year 2020 to 2021 (Admission, Hearing) ii) Retirement benefits (Admission, Hearing) iii)Specially Assigned Matter iv)Tied up matters
14	SB-V CIVIL	Hon'ble Mr. Justice Khatim Reza	Group-4 Group-17 Group 22 Group-32	i)Civil Review non Tied-up matters (Admission, Hearing) ii)Land Related up to Year 2019 (Admission, Hearing) iii)Other Misc. up to year 2023 (Admission, Hearing) iv)Miscellaneous Appeal (SJ) (Admission, Hearing) v)Specially assigned matter vi)Tied up matters
15	SB-VI CIVIL	Hon'ble Mr. Justice Dr. Anshuman	Group- 13 Group-20 Group-37 Group-42	i)Service Matter other than education service From year 2025 onwards (Admission, Hearing) ii)Industrial Disputes – up to year 2020 (Admission, Hearing) iii)Second Appeal up to year 1990 Hearing matter iv)Or. Cr. Misc. (SJ) v) Specially assigned matter vi)Tied up matters

16	SB-VII CIVIL	Hon'ble Mr. Justice R. P. Mishra	Group-29	i) First Appeal from year 2016 onwards (Admission, Hearing) ii) Specially assigned matter iii) Tied up matters
17	SB- VIII CIVIL	Hon'ble Mr. Justice R.C. Malviya	Group-5 Group-29 Group-37	i) Civil Revision (Admission, Hearing) ii) First Appeal up to 1994 (Admission, Hearing) iii) Second Appeal (1991 to 2000) Hearing iv) Specially assigned matter v) Tied up matters
18	SB- IX CIVIL	Hon'ble Mr. Justice S.B.P. Singh	Group- 1 Group- 2 Group- 3 Group-31 Group-38 Group-39 Group-40	i) Certificate Appeal ii) Civil Misc. (Admission, Hearing) iii) Civil Reference iv) Matrimonial Reference v) Test Case vi) Test Suit vii) Title Suit viii) Specially assigned matter ix) Tied up matters
19	SB- X CIVIL	Hon'ble Mr. Justice Alok Kumar Sinha	Group -12 Group -14 Group- 22 Group 24, 25, 26, 27	i) Education matters (Admission, Hearing) ii) Education Service – From year 2025 onwards (Admission, Hearing) iii) Other Miscellaneous of year 2024 (Admission, Hearing) iv) Or. C. Misc. (Company Matters) (Admission, Hearing) v) Specially Assigned Matter vi) Tied up matters
20	SB- XI CIVIL	Hon'ble Mr. Justice Sourendra Pandey	Group-17 Group-29 Group- 37	i) Land related Matters From Year 2020 to 2022 (Admission, Hearing) ii) First Appeal from year 1995 to 2015 (Admission, Hearing) iii) Second Appeal (2001 to 2005) Hearing iv) Specially assigned matter v) Tied up matters
21	SB-XII CIVIL	Hon'ble Mr. Justice Ajit Kumar	Group -14 Group -22	i) Education Service – up to year 2020 (Admission, Hearing) ii) Other Miscellaneous from Year 2025 onwards (Admission, Hearing) iii) Specially assigned matter iv) Tied up matters
22	SB-XIII CIVIL	Hon'ble Mr. Justice Ritesh Kumar	Group-13 Group-14 Group-33	i) Service Matter other than education service up to 2019 (Admission, Hearing) ii) Education Service – from year 2021 to 2024 (Admission, Hearing) iii) M.J.C Non –Tied Up Matter from year 2019 onwards (Admission, Hearing) iv) Specially assigned matter v) Tied up matters

Criminal Benches				
23	SB-I Criminal	Hon'ble Mr. Justice Prabhat Kumar Singh	Group-42, 43 & 44 Group-43 Group-46	i)Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R..Bail & A. Bail) From Year 2015 to 2020 (Admission, Hearing) ii)Criminal Appeal (SJ) arising out of SC/ST Act (A. Bail) iii) Anticipatory Bail (Fresh, CD & Old Matters) iv)Specially assigned matter v)Tied up matters
24	SB-II Criminal	Hon'ble Mr. Justice Sandeep Kumar	Group-46 Group-43 Group-46	i)Regular Bail (Fresh, CD & Old Matters) ii)Criminal Appeal (SJ) arising out of SC/ST Act (R. Bail) iii) Cancellation of Bail iv)Specially assigned matter v)Tied up matters
25	SB-III Criminal	Hon'ble Mr. Justice Purnendu Singh	Group-42, 43 & 44 Group- 47 Group-48 Group-57	i)Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A. Bail) from Year 2010 to 2014 (Admission, Hearing) ii)Modification(SJ) iii) Restoration(SJ) iv)Govt. Appeal (SJ) (Admission, Hearing) v)Specially assigned matter vi)Tied up matters
26	SB-IV Criminal	Hon'ble Mr. Justice Satyavrat Verma	Group-46 Group-43	i)Anticipatory Bail (Fresh, CD & Old Matters) ii)Criminal Appeal (SJ) arising out of SC/ST Act (A. Bail) iii)Specially assigned matter iv)Tied up matters
27	SB-V Criminal	Hon'ble Mr. Justice Rajesh Kumar Verma	Group-46 Group-43	i)Regular Bail (Fresh, CD & Old Matters) ii)Criminal Appeal (SJ) arising out of SC/ST Act (R. Bail) iii)Specially assigned matter iv)Tied up matters
28	SB-VI Criminal	Hon'ble Justice Smt. G. Anupama Chakravarthy	Group-16 Group-42, 43, & 44	i) Trade & Commerce other than Work Contract – Tender & Blacklisting matter (except custom matters) Up to Year 2023 (Admission, Hearing) ii)Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A. Bail) up to year 2005 (Admission, Hearing) All Criminal Appeals arising from vigilance and CBI Matters ii) Specially assigned matter iii)Tied up matters

29	SB- VII Criminal	Hon'ble Mr. Justice Shailendra Singh	Group-42, 43 & 44 Group-52 Group-54	i) Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A. Bail) From Year 2021 onwards (Admission, Hearing) ii)Criminal Revision up to year 2018 (Admission, Hearing) iii)Criminal Writ up to Year 2018 (Admission, Hearing) iv)Specially assigned matter v)Tied up matters
30	SB-VIII Criminal	Hon'ble Mr. Justice Arun Kumar Jha	Group-52 Group-54	i) Criminal Revision from year 2025 onwards (Admission, Hearing) ii)Criminal Writ from Year 2026 onwards (Admission, Hearing) iii)Specially assigned Matter iv) Tied up matters
31	SB-IX Criminal	Hon'ble Mr. Justice Jitendra Kumar	Group-42, 43 & 44 Group-52 Group-54	i)Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A. Bail) From year 2006 to 2009 & Criminal Appeal under J.J.Act,2015 (Admission, Hearing) ii) Criminal Revision from Year 2019 to 2022 (Admission, Hearing) iii)Criminal Writ from Year 2019 to 2024 (Admission, Hearing) iv)Specially assigned Matter v) Tied up matters
32	SB-X Criminal	Hon'ble Mr. Justice Alok Kumar Pandey	Group-52 Group-49 Group-54 Group-59	i) Criminal Revision from year 2023 to 2024 (Admission, Hearing) ii)Cr. Misc. Transfer iii)Criminal Writ of year 2025 (Admission, Hearing) iv)Special Leave to Appeal v)Specially assigned Matter vi) Tied up matters
33	SB-XI Criminal	Hon'ble Mr. Justice Sunil Dutta Mishra	Group-45	i)Criminal Quashing up to Year 2018 (Admission, Hearing) ii)Specially assigned matter iii)Tied up matters
34	SB-XII Criminal	Hon'ble Mr. Justice Chandra Shekhar Jha	Group-46 Group-43	i)Anticipatory Bail (Fresh, CD & Old Matters) ii)Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail) iii)Specially assigned matter iv)Tied up matters
35	SB-XIII Criminal	Hon'ble Mr. Justice Ashok Kumar Pandey	Group- 46 Group-43	i)Regular Bail (Fresh, CD & Old Matters) ii)Criminal Appeal (SJ) arising out of SC/ST Act (R.Bail) iii) Specially assigned matter iv)Tied up matters
36	SB-XIV Criminal	Hon'ble Mr. Justice Praveen Kumar	Group-45 Group-46	i)Criminal Quashing From Year 2024 onwards (Admission, Hearing) ii)Criminal Misc. under Article 227 Constitution of India iii)Specially assigned matter iv)Tied up matters
37	SB-XV Criminal	Hon'ble Mr. Justice Ansul	Group-45	i) Criminal Quashing From Year 2019 to 2023 (Admission, Hearing) ii)Specially assigned matter iii)Tied up matters

Mentioning of Division Bench Matters before Motion Bench

1. All motions and mentioning of Division Bench (Civil & Criminal) side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before the respective Motion Division Benches.

Mentioning of Single Bench Matters before Motion Bench

2. All motions and mentioning of Single Judge. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the senior most Hon'ble Judge presiding over such Benches.
3. All matters would be listed as per roster. Tied-up and part-heard matters will be listed on Friday in 2nd half before the respective Benches, subject to any further instruction of Hon'ble Judges concerned.
4. Election Petitions under the Representation of People Act would be tried, heard and decided by the Hon'ble Judges, who has been entrusted with such petitions.

Civil Review Petitions, MJC (Restoration) and Cancellation of Bail in Single Judge Matters to be listed as per Tied-up of the Bench Concerned / Roster of the subject matter.

PROCEDURE FOR E-FILING.

e-Filing

For e-filing, Advocates or Party-in-Person (for whom there is a separate procedure provided in the user manual available on the website) shall be required to register / create user account on the e-filing portal:

<https://efiling.ecourts.gov.in/br>

<http://patnahighcourt.gov.in/efiling/>

In case the e-filed applications/ petitions, as aforesaid, are not accompanied by a duly sworn **Affidavit**, an undertaking shall be furnished by the Ld. Counsel/petitioner in person, to the effect that the same would subsequently be provided when called upon to do so.

In matters involving the state govt., a copy of the application/ petition shall also be sent on Email ID - civilmattersago@gmail.com and criminalmattersago@gmail.com **in addition, hard copy shall be served in the Office of learned AG.**

In matters involving the union govt. and its departments, a copy of the application/ petition shall also be sent on Email ID asgi.patna@yahoo.com **In addition, hard copy shall be served at the “Chamber of The Additional Solicitor General of India in the High Court premises”.**

In matters involving private respondents and respondents other than the State Govt. and the Union Govt., the Ld. Counsel for the petitioner would be required to furnish soft copies of the brief through email to the Ld. Retainer counsel representing such respondents.

For any further clarification, the e-filing manual/instruction tab available on the website of Patna High Court can be referred to.

**Name of the Court Master(s) attached with the Hon'ble Judge(s) and
their notified registered e-mail.**

S No	NAME OF HON'BLE JUDGE	NAME OF COURT MASTER	NOTIFIED REGISTERED EMAIL
1	Hon'ble the Chief Justice	Mr. Kumar Chandra Shekhar	Kumarchandrashekhar2k23@gmail.com
2	Hon'ble Mr. Justice Sudhir Singh	Mr. Randhir Kumar	Randhircourt@gmail.com
3	Hon'ble Mr. Justice Rajeev Ranjan Prasad	Mr. Sharique Hassan	Courtmaster37@gmail.com
4	Hon'ble Mr. Justice Mohit Kumar Shah	Mr. Gautam Yadav	Courtmaster39@gmail.com
5	Hon'ble Mr. Justice Bibek Chaudhuri	Mr. Chitranjan Kumar	Chitranjankumar01968@gmail.com
6	Hon'ble Mr. Justice Nani Tagia	Mr. Mrityunjay Kumar	Courtmaster707@gmail.com
7	Hon'ble Mr. Justice Sanjay Kumar Singh	Mr. Braj Bhushan Kumar	Courtno17bbk@gmail.com
8	Hon'ble Mr. Justice Anil Kumar Sinha	Mr. Bishwa Mohan Ajay	Courtmaster015@gmail.com
9	Hon'ble Mr. Justice Prabhat Kumar Singh	Mr. Mritunjay Kumar	Courtmaster032@gmail.com
10	Hon'ble Mr. Justice Partha Sarthy	Mr. Amit Kumar	Courtmaster033@gmail.com
11	Hon'ble Mr. Justice A. Abhishek Reddy	Mr. Anuj Kumar Rathor	akrphc@gmail.com
12	Hon'ble Mr. Justice Sandeep Kumar	Mr. Ayush Kumar	Courtmaster24@gmail.com
13	Hon'ble Mr. Justice Purnendu Singh	Mr. Anil Kumar Ravidas	courtmasteranil@gmail.com
14	Hon'ble Mr. Justice Satyavrat Verma	Mr. Ritesh Kumar Jha	Courtmaster13@gmail.com
15	Hon'ble Mr. Justice Rajesh Kumar Verma	Mr. Dhiraj Kumar Sinha	dhirajsinhaphc@gmail.com
16	Hon'ble Justice Smt. G. Anupama Chakravarthy	Mr. Shivendra Kumar Sinha	shivendraphc@gmail.com
17	Hon'ble Mr. Justice Rajiv Roy	Mr. Tripurari Kumar Singh	Courtmaster9@gmail.com
18	Hon'ble Mr. Justice Harish Kumar	Mr. Sunil Kumar Mishra	Sunilmishra44@gmail.com
19	Hon'ble Mr. Justice Shailendra Singh	Mr. Sunil Kumar Tiwari	Courtmaster110@gmail.com
20	Hon'ble Mr. Justice Arun Kumar Jha	Mr. Deepak Kumar	courtmaster111a@gmail.com
21	Hon'ble Mr. Justice Jitendra Kumar	Mr. Vijay Kumar	Vijayphc2011@gmail.com
22	Hon'ble Mr. Justice Alok Kumar Pandey	Mr. Mukesh Tiwary	courtmaster19@gmail.com
23	Hon'ble Mr. Justice Sunil Dutta Mishra	Mr. Vidya Charan	Vidyacharan4@gmail.com
24	Hon'ble Mr. Justice Chandra Shekhar Jha	Mr. Dharmraj Kumar	Courtmaster216@gmail.com
25	Hon'ble Mr. Justice Khatim Reza	Mr. Faiz Ali	Courtmaster35@gmail.com
26	Hon'ble Mr. Justice Dr. Anshuman	Mr. Sandeep Kumar	Courtmaster18@gmail.com
27	Hon'ble Mr. Justice R. P. Mishra	Mr. Md. Rizwan Hussain	Courtmastermrh@gmail.com
28	Hon'ble Mr. Justice Ramesh Chand Malviya	Mr. Rajesh Kumar	Courtmaster18@gmail.com
29	Hon'ble Mr. Justice S. B. P. Singh	Mr. Sheo Jee Pandey	sheogeep@gmail.com

30	Hon'ble Mr. Justice Ashok Kumar Pandey	Mr. Vishwajeet Kumar	Courmaster9812@gmail.com
31	Hon'ble Mr. Justice Alok Kumar Sinha	Mr. Randhir Kumar Pandey	Courtmaster213@gmail.com
32	Hon'ble Mr. Justice Sourendra Pandey	Mr. Anand Kumar	Courtmaster0214@gmail.com
33	Hon'ble Justice Smt. Soni Shrivastava	Mr. Shashi Kumar	Courtmaster0110@gmail.com
34	Hon'ble Mr. Justice Ajit Kumar	Mr. Chaudhary Mritunjay Kumar	Mrityunjayc2@gmail.com
35	Hon'ble Mr. Justice Ritesh Kumar	Mr. Anil Kumar Shukla	courtmaster001@gmail.com
36	Hon'ble Mr. Justice Praveen Kumar	Mr. Gaurav Mishra	mishragaurav.phc@gmail.com
37.	Hon'ble Mr. Justice Ansul		

PATNA HIGH COURT	23	Friday 3rd July, 2026
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Details regarding Phone Numbers of the Technical Staff:-

Sr. No.	Name of Hon'ble Judges	Name of Technical staff	Phone No. of Technical Staffs
1	Hon'ble the Chief Justice	Avinash Kumar	7000911454
2	Hon'ble Mr. Justice Sudhir Singh	Nishant Kumar -II	7970724959
3	Hon'ble Mr. Justice Rajeev Ranjan Prasad	Aniket gaurav	7909069847
4	Hon'ble Mr. Justice Mohit Kumar Shah	Abhijeet	9102936760
5	Hon'ble Mr. Justice Bibek Chaudhuri	Imran Hayat	7503237025
6	Hon'ble Mr. Justice Nani Tagia	Abhishek Bharti	9546303000
7	Hon'ble Mr. Justice Sanjay Kumar Singh	Shanu Kumar	6202796227
8	Hon'ble Mr. Justice Anil Kumar Sinha	Saurav Kumar	9135434038
9	Hon'ble Mr. Justice Prabhat Kumar Singh	Parinesh Abhishek	7717766152
10	Hon'ble Mr. Justice Partha Sarthy	Gopal Jee	9431202442
11	Hon'ble Mr. Justice A. Abhishek Reddy	Nishant Kumar- I	8210229731
12	Hon'ble Mr. Justice Sandeep Kumar	Ayush Kumar	7289056552
13	Hon'ble Mr. Justice Purnendu Singh	Sadanand Kumar	9334885672
14	Hon'ble Mr. Justice Satyavrat Verma	Ganesh Kumar Vidyarthi	9591946647
15	Hon'ble Mr. Justice Rajesh Kumar Verma	Kumar Pranav	7366914760
16	Hon'ble Justice Smt. G. Anupama Chakravarthy	Mariya Qibtiya	8584919822
		Shreya Kumari	9006457112
17	Hon'ble Mr. Justice Rajiv Roy	Jyoti Shankar Vidyarthi	9931030439
18	Hon'ble Mr. Justice Harish Kumar	Shivam Raj	8521637082
19	Hon'ble Mr. Justice Shailendra Singh	Manish Madhukar	9580034732
20	Hon'ble Mr. Justice Arun Kumar Jha	Sachin Kumar Singh	8340526361
21	Hon'ble Mr. Justice Jitendra Kumar	Nishant Sinha	9560420237
22	Hon'ble Mr. Justice Alok Kumar Pandey	Nikhil Sinha	9304624739
23	Hon'ble Mr. Justice Sunil Dutta Mishra	Sumit Kumar	8851502367
24	Hon'ble Mr. Justice Chandra shekhar Jha	Kapil Dev Rai	8052136515
25	Hon'ble Mr. Justice Khatim Reza	Hans Shankar	7295865713
26	Hon'ble Mr. Justice Dr. Anshuman	Gaurav Kumar Gupta	9308471010
27	Hon'ble Mr. Justice R. P. Mishra	Rohit Kumar	9113316930
28	Hon'ble Mr. Justice Ramesh Chand Malviya	Sandeep Kumar Vimal	7011509667
29	Hon'ble Mr. Justice S. B. P. Singh	Anand Vardhan	8368267911
30	Hon'ble Mr. Justice Ashok Kumar Pandey	Shiva Dhar Sirohi	9513280729
31	Hon'ble Mr. Justice Alok Kumar Sinha	Md. Reyaz Ansari	7739222221
32	Hon'ble Mr. Justice Sourendra Pandey	Mr. Rohit Ranjan	7678493073
33	Hon'ble Justice Smt. Soni Shrivastava	Mr. Sunil Kumar	9334082560
34	Hon'ble Mr. Justice Ajit Kumar	Mr. Mantu Kumar	9709460880
35	Hon'ble Mr. Justice Ritesh Kumar	Mr. Indrajeet Kumar Singh	7985234801
36	Hon'ble Mr. Justice Praveen Kumar	Mr. Saurav Kumar Das	9955357083
37	Hon'ble Mr. Justice Ansul	Mr. Aniket Kumar	9334294003

PATNA HIGH COURT	24	Friday 3rd July, 2026	D.B.-I
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सत्यमेव जयते

The High Court of Judicature at Patna

DAILY CAUSE LIST

(Published under the authority of the Hon'ble the Chief Justice)

DAILY CAUSE LIST OF CASES TO BE TAKEN UP

Urgent Mentioning Notice

1. Urgent roster matters/cases listed before the Hon'ble D.B.-IV, and those cases that have been fixed for today may be mentioned before Hon'ble D.B.-III.
2. Urgent roster matters/cases listed before the Hon'ble Mr. Justice Ramesh Chand Malviya, and those cases that have been fixed for today may be mentioned before Hon'ble Mr. Justice R. P. Mishra.
3. Urgent roster matters/cases listed before the Hon'ble Mr. Justice Praveen Kumar and Hon'ble Mr. Justice Ansul, and those cases that have been fixed for today may be mentioned before Hon'ble Mr. Justice Sunil Dutta Mishra.

Friday the 3rd July 2026

MAIN BUILDING

CHIEF JUSTICE'S COURT (AT 10:30 A.M.)

The Chief Justice &

Mrs. Justice Soni Shrivastava

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
FOR JUDGEMENT					
1.	L.P.A/155/2026 LPA	6 SANJAY KUMAR SINGH vs UNION OF INDIA AND ORS	PRAVIN KUMAR MANISH KUMAR SINGH	ARVIND KUMAR AWADHESH KUMAR PANDEY	
FOR ORDERS (ON OFFICE NOTES)					
2.	L.P.A/114/2025 LPA	2 THE PATNA MUNICIPAL CORPORATION, AND ORS vs M/S C.P. SINGH AND COMPANY, AND ANR	PRABHAT KUMAR	SANJAY KUMAR	
3.	L.P.A/184/2025 LPA	2 THE LIFE INSURANCE CORPORATION OF INDIA - THROUGH ITS MANAGING DIRECTOR. AND ORS vs ABHIMANYU KUMAR	ABHIMANYU VATSA RAKESH KUMAR SAMEER SAWARN	VIPIN KUMAR SINGH NIKITA MITTAL	
4.	L.P.A/482/2025 LPA	2 BAIJNATH SINGH vs THE STATE OF BIHAR AND ORS	RAVINDRA KUMAR SHRINATH MANJHI	ADDL. ADVOCATE GENERAL (07) SUDHANSHU PRAKASH	
FOR ORDERS					
5.	CWJC/3121/2026 PIL- Others	8 SANJAY KUMAR vs THE STATE OF BIHAR AND ORS	ABHAY KUMAR MISHRA SUJEET KUMAR SONU SINGH DHARMENDAR KUMAR TIWARI KHUSHBOO KUMARI	ADVOCATE GENERAL	

(Personal Appearance)

PATNA HIGH COURT	25	Friday 3rd July, 2026	D.B.-I
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6.	CWJC/19823/2024 PIL- Others IA-3/2026 () INTERVENOR PETITIO IA-4/2026 () INTERVENOR PETITIO	12 IN VIEW OF LETTER DT. 21.12.2024 OF LD. SECRETARY GENERAL BASED ON ORDER DT. 11.12.2024 vs THE STATE OF BIHAR AND ORS	X ANUKRITI JAIPURIYAR (AMICUS CURIAE) RITIKA RANI HIMJA GAUTAM SINGH RUPALI AMRENDRA KUMAR SINHA NO.1 REETU RANJAN RAJESH RANJAN SHAKTI SUMAN KUMAR HIMANSHU RANJAN SHUBHAM KUMAR MOHAMMAD FAROOQ	ADVOCATE GENERAL ANUJ KUMAR SHRIVASTAV AKANKSHA MALVIYA AKASH KESHAV NAINA NANCY
With CWJC/2570/2026 6.1	IA- 1/2026 AMENDMENT	3 SAROJ DEVI AND ORS vs THE STATE OF BIHAR AND ORS	AKANKSHA MALVIYA ANUJ KUMAR SHRIVASTAV NAINA NANCY AKASH KESHAV	GOVERNMENT ADVOCATE (10)
With CWJC/2648/2026 6.2		3 NITU DEVI @ NITU KUMARI AND ORS vs THE STATE OF BIHAR AND ORS	AKANKSHA MALVIYA ANUJ KUMAR SHRIVASTAV NAINA NANCY AKASH KESHAV	STANDING COUNSEL (1)
With CWJC/3470/2026 6.3		3 SURENDRA SINGH AND ORS vs THE STATE OF BIHAR AND ORS	SHAKTI SUMAN KUMAR RAJESH RANJAN SHUBHAM KUMAR HIMANSHU RANJAN	STANDING COUNSEL (7) KUMAR ALOK (SC 7)
7.	CWJC/6320/2025 PIL- Others	8 BASED ON HIGH COURT S ORDER DT. 19.03.2025 PASSED IN CR. REV. 227/2022 vs THE STATE OF BIHAR AND ORS	X	ADVOCATE GENERAL SAJID SALIM KHAN
8.	CWJC/9785/2025 PIL- Encroachment IA-1/2026 () MISC	5 RAGHU CHAUHAN vs THE STATE OF BIHAR AND ORS	INDRADEO PRASAD RAJEEV KUMAR	ADVOCATE GENERAL
9.	CWJC/14333/2025 PIL- Others	9 ANAND LEGAL AID FORUM TRUST vs REGISTRAR GENERAL, HONBLE HIGH COURT OF JUDICATURA AT PATNA	ABHIJIT ANAND	ASHHAR MUSTAFA
10.	CWJC/16513/2025 PIL- Others IA-1/2026 () MISC	8 KISHOR KUMAR vs THE UNION OF INDIA AND ORS	SHRISHTI SINGH DEVASHISH GIRI	ADDITIONAL SOLICITOR GENERAL ADVOCATE GENERAL ARUN KUMAR ARUN RAM TUJABH SINGH ANAND KUMAR OJHA
With CWJC/16491/2025 10.1		8 DEVAVRAT KUMAR SAHNI vs THE STATE OF BIHAR AND ORS	MIRITYUNJAY KUMAR PAMPY KUMARI	ADVOCATE GENERAL ARUN KUMAR ARUN DR. ANAND KUMAR
11.	CWJC/17713/2025 PIL- Others	8 RICE MILL ASSOCIATION OF KUDRA (KAIMUR) THROUGH ITS SECRETARY NAMELY VIJAY KUMAR AND ANR vs THE UNION OF INDIA THROUGH THE MINISTRY OF RAILWAY AND ORS	SANJAY KUMAR TIWARY JIGYASA ABHIJIT PRABHAT	ADDITIONAL SOLICITOR GENERAL ARCHANA
12.	CWJC/1956/2026 PIL- Others	5 RANJEET KUMAR MEHTA vs THE STATE OF BIHAR AND ORS	ARYA ACHINT SHASHI PRIYA SHASHANK SHEKHAR BIMLESH KUMAR JHA	GOVERNMENT ADVOCATE (11) JYOTI RANJAN JHA SHRISHTI RANI RANVIJAY NARAIN SINGH AMARENDRA KUMAR SINGH
13.	CWJC/2263/2026 PIL- Civic / Munic	5 RAM NIBASH PRASAD @ RAM NIBAS PRASAD SINGH AND ANR vs THE STATE OF BIHAR AND ORS	RAM NIBASH PRASAD	GOVERNMENT PLEADER 7 MR. PRASOON SINHA SANJAY PRAKASH VERMA GYAN PRAKASH OJHA (G.A. ARUN KUMAR

PATNA HIGH COURT	26	Friday 3rd July, 2026	D.B.-I
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14. CWJC/3416/2026 PIL- Others IA-1/2026 () AMENDMENT	3 ABHAY KUMAR SINGH vs THE STATE OF BIHAR AND ORS	CHANDRA MOHAN ARYAN SINHA TARUN SAGAR SHIVAM RAJ	ADVOCATE GENERAL
15. CWJC/3436/2026 PIL- Others	3 PAPPI DEVI vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SHARMA AMRESH KUMAR MAYANK RAJ ADARSH PRASAR RAHUL SINGH SANTOSH KUMAR PANDEY	ADDITIONAL ADVOCATE GENERAL (4)
16. CWJC/4172/2026 PIL- Financial Irr	2 JITENDRA KUMAR RAY vs THE STATE OF BIHAR AND ORS	ARYA ACHINT RIYA RAJ SHASHI PRIYA SHASHANK SHEKHAR AMARSHAKTI	ADVOCATE GENERAL VISHWANATH PD. SINHA ARVIND KUMAR (SPL.P.P.VIGILANCE)
17. CWJC/4379/2026 PIL- Others	3 AJAY KUMAR SINGH vs THE STATE OF BIHAR AND ORS	AMIT KUMAR ARVIND KUMAR	GOVERNMENT PLEADER (04) GIRIJISH KUMAR
18. CWJC/5162/2026 PIL- Encroachment	2 SHYAM RAI PATEL vs BIHAR RAJYA DVARA MUKHYA SACHIV, AND ORS	RAJEEV KUMAR MANTU KUMAR	GOVERNMENT ADVOCATE (3)
19. CWJC/5260/2026 PIL- Others	2 MAHENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SINHA	ADDITIONAL SOLICITOR GENERAL ADVOCATE GENERAL RADHIKA RAMAN TIWARI SHWETKETU
20. CWJC/5573/2026 PIL- Others	2 SATHISH KUMAR SHARMA vs THE HONBLE CHANCELLOR OF UNIVERSITIES AND ORS	SHIV PRATAP PALAK	ADVOCATE GENERAL RANA VIKRAM SINGH RAJENDRA KUMAR GIRI AMISH KUMAR DR. ANAND KUMAR
21. CWJC/5862/2026 PIL- Others	2 BABU RAM PRASAD SINGH vs THE STATE OF BIHAR AND ORS	MD IRFANUL HAQUE ANJALI KUMARI	ADDITIONAL ADVOCATE GENERAL (4)
<u>FOR ADMISSION</u>			
22. L.P.A/54/2025 LPA IA-2/2025 () MISC (AT 10.45 A.M.)	6 THE STATE OF BIHAR AND ORS vs DHARMRAJ SINGH @ DHAMRAJ SINGH	MANOJ KUMAR (AC TO GP 4) MANISH KUMAR (GP 4)	UPENDRA MISHRA SANJEEB KUMAR SANJU AMIT KISHORE SINHA RAVI KUMAR
23. L.P.A/452/2025 LPA	2 MAHENDRA PRASAD SINGH vs THE STATE OF BIHAR AND ORS	CHANDRASEKHAR SHARMA	GOVERNMENT ADVOCATE (5)
24. L.P.A/716/2025 LPA IA-1/2025 () STAY OF PROCEEDING	11 SUN PHARMA LABORATORIES LIMITED vs THE STATE OF BIHAR AND ORS	MANISH KUMAR ANUJ KUMAR	ADDITIONAL ADVOCATE GENERAL (13) SHAKTI SUMAN KUMAR MOHAMMAD FAROOQ
25. L.P.A/1017/2025 LPA	2 SMT. URMILA DEVI vs THE STATE OF BIHAR AND ORS	LAKMESH MARVIND	ADDITIONAL ADVOCATE GENERAL (7)
26. L.P.A/1177/2025 LPA IA-1/2026 () MISC	1 SAHEB SAHANI AND ANR vs THE STATE OF BIHAR AND ORS	RIYA GIRI SUMIT KUMAR JHA PRATIK RAJ	GOVERNMENT PLEADER (4)

PATNA HIGH COURT	27	Friday 3rd July, 2026 Hon'ble Mr. Justice Sudhir Singh & Hon'ble Mr. Justice Ranjan Kumar Jha
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Friday the 3rd July 2026
MAIN BUILDING
Court No. 11 (AT 10:30 A.M.)
Mr. Justice Sudhir Singh &
Mr. Justice Ranjan Kumar Jha

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>TO BE MENTIONED</u>				
1.	L.P.A/493/2024 LPA	2 THE BIHAR STATE BOARD OF RELIGIOUS TRUST AND ANR vs SHASHI BHUSHAN MISHRA AND ORS	SHEKHAR SINGH SIDDHARTHA PRASAD	
<u>FOR ORDERS (ON PETITIONS)</u>				
2.	L.P.A/410/2023 LPA IA-1/2023 () MISC IA-2/2025 () LIMITATION PETITIO	7 THE STATE OF BIHAR AND ORS vs UPENDRA KUMAR AND ORS	ANIL KUMAR (A.C. TO G.P. 20) MADANJEET KUMAR (GP20)	
3.	L.P.A/1028/2023 LPA IA-1/2025 () LIMITATION PETITIO	8 ARUN KUMAR vs THE STATE OF BIHAR AND ORS	AMITABH SOHAN SHREYASH GOYAL PALLAVI SINGH	YOGENDRA PD. SINHA (AAG7)
<u>FOR ADMISSION</u>				
4.	MJC/2947/2019 CONTEMPT- DB	29 HEMANT KUMAR vs SRI G.C SRIVASTAVA, CHIEF MANAGING DIRECTOR AND ORS	MUNNA PD DIXIT (M.P. DIXIT) SANJAY KUMAR CHAUBEY SWASTIKA	RENUKA SHARMA RAKESH KUMAR HARENDRA PRASAD SINGH
With C. REV./311/2019 4.1		24 THE UNION OF INDIA AND ORS vs HEMANT KUMAR	SANTOSH KUMAR HARENDRA PRASAD SINGH	MUNNA PD DIXIT (M.P. DIXIT)
5.	MJC/4045/2025 CONTEMPT- DB	3 ASHOK KUMAR SINGH vs THE STATE OF BIHAR THROUGH SHRI DEEPAK SINGH, THE ADDITIONAL CHIEF SECRETARY AND ORS	RAMADHAR SHEKHAR KIRAN KUMARI	STANDING COUNSEL 25
<u>MATTER -1</u>				
6.	CWJC/9777/2025 WORKS CONTRACT - T	4 SURENDRA SINGH vs THE STATE OF BIHAR AND ORS	PRABHAT RANJAN ANSH PRASAD	GOVERNMENT ADVOCATE 05 MR. LALIT KISHORE
7.	CWJC/16485/2025 WORKS CONTRACT - T	3 RAI RAJ CONSTRUCTION PVT. LTD. vs THE STATE OF BIHAR AND ORS	PRABHAT RANJAN ANSH PRASAD	ADVOCATE GENERAL
8.	CWJC/16512/2025 WORKS CONTRACT - T	3 RAI RAJ CONSTRUCTION PVT. LTD. vs THE STATE OF BIHAR AND ORS	PRABHAT RANJAN ANSH PRASAD	ADVOCATE GENERAL
9.	CWJC/16591/2025 WORKS CONTRACT - T	4 M/S YACCA LIFESCIENCES PVT. LTD. AND ANR vs THE STATE OF BIHAR AND ORS	ADYA PANDEY SHUBHAM KUMAR UPADHYAY MANINI JAISWAL RITTIK PRAKASH	GOVERNMENT PLEADER (5) LALIT KISHORE
10.	CWJC/16815/2025 TRADE AND COMMERC WORKS CONTRACT - T IA-1/2026 () INTERVENOR PETITIO	3 ALOK KUMAR vs THE STATE OF BIHAR AND ORS	MANISH SAHAY AMAN RAJ ANIL KUMAR SINHA AMRIT KIRTI	ADVOCATE GENERAL UJJWAL RAJ NILANJAN CHATTERJEE KUMARESH SINGH ANIRVAN CHOUDHURI
With CWJC/16816/2025 10.1 WORKS CONTRACT - T		3 ALOK KUMAR vs THE STATE OF BIHAR AND ORS	MANISH SAHAY ANIL KUMAR SINHA AMAN RAJ AMRIT KIRTI	ADVOCATE GENERAL

PATNA HIGH COURT	28	Friday 3rd July, 2026 Hon'ble Mr. Justice Sudhir Singh & Hon'ble Mr. Justice Ranjan Kumar Jha
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| 11. | CWJC/16971/2025
WORKS CONTRACT -
T | 2 | M/S NEPL- RKSCPL (JV)
vs THE STATE OF BIHAR AND ORS | SUMIT KUMAR
HARI OM
PRASOON SHEKHAR | ADVOCATE GENERAL |
| 12. | CWJC/17279/2025
WORKS CONTRACT -
T | 2 | M/S UJJAIN- Bhole (JV)
vs THE STATE OF BIHAR AND ORS | NEERAJ KUMAR GUPTA | LD. ADVOCATE GENERAL |
| 13. | CWJC/18015/2025
WORKS CONTRACT -
T
IA-1/2025 ()
MISC | 2 | M/S UNIBRO INFRASERV PRIVATE
LIMITED
vs THE STATE OF BIHAR AND ORS | VIKAS KUMAR
AKASH DEEP | ADDL. ADVOCATE
GENERAL (04)
HARENDRA PRASAD
RISHU RAJ
ADESH RAJ |
| 14. | CWJC/19667/2025
WORKS CONTRACT -
T | 1 | SHREYAS ANIMA-JV (JOINT
VENTURE)
vs THE STATE OF BIHAR AND ORS | BINOD KUMAR SINHA
SANJEEV RANJAN | ADVOCATE GENERAL |
| 15. | CWJC/20072/2025
WORKS CONTRACT -
T | 1 | AMHARA CONSTRUCTION PRIVATE
LIMITED
vs THE STATE OF BIHAR AND ORS | PRANAV KUMAR
SHRISHTI SINGH | ADVOCATE GENERAL |
| 16. | CWJC/20130/2025
WORKS CONTRACT -
T | 1 | RISHAV UTILITIES SERVICES PVT.
LTD.
vs THE STATE OF BIHAR AND ORS | PRABHAT RANJAN
SHUBHAM PRAKASH | ADVOCATE GENERAL |
| 17. | CWJC/20575/2025
WORKS CONTRACT -
T | 1 | OM PRAKASH HOSPITALITY
SERVICES
vs THE STATE OF BIHAR AND ORS | SUDHANSHU PRAKASH
KUMAR HARSHVARDHAN | STANDING COUNSEL (25) |
| 18. | CWJC/20647/2025
WORKS CONTRACT -
T | 2 | RELIABLE INFRA SERVICES
PRIVATE LIMITED
vs THE STATE OF BIHAR AND ORS | UJJWAL RAJ
KUMARESH SINGH | ADVOCATE GENERAL |
| 19. | CWJC/20649/2025
WORKS CONTRACT -
T | 1 | RAMSAKHI ENTERPRISES PRIVATE
LIMITED OFFICE
vs THE STATE OF BIHAR AND ORS | PRABHAT RANJAN
ANSH PRASAD | ADVOCATE GENERAL |
| 20. | CWJC/20811/2025
WORKS CONTRACT -
T | 1 | M/S ARYAN ENTERPRISES
vs THE STATE OF BIHAR AND ORS | NILANJAN CHATTERJEE
UJJWAL RAJ
SAHIL KUMAR
ANIRVAN CHOUDHURI | ADDL. ADVOCATE
GENERAL (03)
SURENDRA PRASAD
SINGH
AWNISH KUMAR
KUMAR GAURAV
RISHI RAJ
VIKASH KUMAR SINGH |
| 21. | CWJC/20887/2025
WORKS CONTRACT -
T | 1 | KUMARI SNEHA
vs THE STATE OF BIHAR AND ORS | HANSRAJ
DEVENDRA KUMAR
PANDEY | STANDING COUNSEL (25)
SHAIENDRA KUMAR
SINGH
MAYANK SHEKHAR |

FOR ADMISSION III

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| 22. | L.P.A/245/2022
LPA | 6 | BIPIN KUMAR SINGH
vs THE STATE OF BIHAR AND ORS | TEJ PRATAP SINGH
HARSH SINGH | AJAY KR. RASTOGI
(AAG10) |
| 23. | L.P.A/564/2023
LPA
IA-1/2023 () | 5 | PRASHANT RAJGARHIA
vs THE STATE OF BIHAR AND ORS | RAJU GIRI
HARSH VARDHAN
CHETAN ANAND
RAJ LAKSHMI | S.D. YADAV (AAG9)
ABHILASHA JHA
VIJAY SHANKER TIWARI
ABHILASHA JHA
VIJAY SHANKER TIWARI
ABHILASHA JHA
VIJAY SHANKER TIWARI |
| 24. | L.P.A/667/2023
LPA
IA-1/2023 ()
STAY OF
PROCEEDING | 4 | ARTI KUMARI
vs THE BIHAR STATE ELECTION
COMMISSION (PANCHAYAT) AND
ORS | AWNISH KUMAR | SANJEEV NIKESH
ANSUL
SHYAM KISHORE
ANUJ KUMAR
RAVI KANT KUMAR
RAVI RANJAN |
| 25. | L.P.A/809/2023
LPA | 6 | RAMBHU SAH
vs THE STATE OF BIHAR AND ORS | NISHANT KUMAR SINHA | MD. KHURSHID ALAM
(AAG12) |
| 26. | L.P.A/818/2023
LPA | 5 | RINKI KUMARI
vs THE STATE OF BIHAR AND ORS | BRIJ BIHARI TIWARY | S. RAZA AHMAD (AAG5)
SHAIENDRA KUMAR
SINGH |
| 27. | L.P.A/1350/2023
LPA
IA-2/2026 ()
MISC
IA-3/2026 ()
MISC | 5 | ARTI KUMARI
vs THE STATE OF BIHAR AND ORS | MRITUNJAY KUMAR
SONU KUMAR
CHAUDHARI | GYAN PRAKASH OJHA
(GA7) |

PATNA HIGH COURT	29	Friday 3rd July, 2026 Hon'ble Mr. Justice Sudhir Singh & Hon'ble Mr. Justice Ranjan Kumar Jha
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28. L.P.A/1443/2023 LPA	5 KANCHAN KUMARI vs THE STATE OF BIHAR AND ORS	SHIVNANDAN SAH	GOVERNMENT ADVOCATE (07)
29. L.P.A/76/2024 LPA IA-1/2024 () STAY OF PROCEEDING	4 THE MANAGING DIRECTOR, BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY AND ORS vs M/S ASHOKA FOUNDRY AND ANR	AVINASH KUMAR CHUNNU KUMAR PRABHAT KUMAR SANCHAY SRIVASTAVA	YOGENDRA PD. SINHA (AAG7)
30. L.P.A/156/2024 LPA	5 KALAWATI DEVI vs THE STATE OF BIHAR AND ORS	AVINASH KUMAR SINGH SUMIT KUMAR SHEKHAR SINGH	GOVERNMENT ADVOCATE 09 BINDHYACHAL RAI RAJU GIRI HARSH VARDHAN PRABHAT RANJAN
31. L.P.A/159/2024 LPA	2 IMTIYAJ BHARTI vs THE STATE OF BIHAR AND ORS	LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR	ADDITIONAL ADVOCATE GENERAL 04
32. L.P.A/274/2024 LPA	4 LAXMI WHEAT PRODUCT PRIVATE LTD., vs THE STATE OF BIHAR AND ORS	SANJEET KUMAR ADITYA DEV	ADDITIONAL ADVOCATE GENERAL (5)
33. L.P.A/1177/2024 LPA	6 JITENDRA KUMAR JITU vs THE STATE OF BIHAR AND ORS	PRASHANT KUMAR	ADDL. ADVOCATE GENERAL 12
34. L.P.A/1240/2024 LPA	6 NARAYAN KUMAR BHARTI vs THE STATE OF BIHAR AND ORS	AMBUJ KUMAR CHANDRA DR. JUHI CHOUDHARY ASHUTOSH KUMAR	GOVERNMENT ADVOCATE (13)
35. L.P.A/1276/2024 LPA	5 SHAILENDRA KUMAR vs THE STATE OF BIHAR AND ORS	AWNISH KUMAR	GOVERNMENT ADVOCATE 05

FOR ADMISSION -I

36. L.P.A/1684/2018 LPA IA-1/2019 () LIMITATION PETITIO IA-2/2026 () AMENDMENT	10 THE REGIONAL MANAGER AND ANR vs SRI KANT SINGH AND ORS	RAJAN GHOSHRAVE	
37. L.P.A/1815/2018 LPA	6 PRAMOD KUMAR vs THE STATE OF BIHAR AND ORS	SURENDER PRASAD SINGH MANOJ KUMAR JHA	P. K. VERMA (AAG3)
38. L.P.A/686/2019 LPA IA-4/2025 () AMENDMENT	6 GOURI RAUT AND ORS vs BIHAR STATE HOUSING BOARD, THROUGH ITS MANAGING DIRECTOR AND ORS	JITENDRA KISHORE VERMA RAVI BHARDWAJ ABHISHEK ANAND ANJANI KUMAR	PAWAN KUMAR JITENDRA KUMAR PANDEY BINITA SINGH RAJNISH PRAKASH
39. L.P.A/1496/2019 LPA IA-2/2019 () STAY OF PROCEEDING	12 THE STATE OF BIHAR AND ORS vs KAMALADITYA CONSTRUCTION PVT. LTD.	SANJAY KUMAR (AC TO AAG 4)	RIYA GIRI SUMIT KUMAR JHA PRATIK RAJ
40. L.P.A/1497/2019 LPA IA-2/2019 () STAY OF PROCEEDING	11 THE STATE OF BIHAR AND ORS vs KAMALADITYA CONSTRUCTION PVT. LTD.	SANJAY KUMAR (AC TO AAG 4)	RIYA GIRI SUMIT KUMAR JHA PRATIK RAJ
41. L.P.A/364/2021 LPA	22 JAYASHREE vs THE STATE OF BIHAR AND ORS	DR. SHASHI SHEKHAR KISHORE JAI RAJ DUTTA PRASAD PRATIMA KUMARI SANJEET KUMAR SANJEEV KUMAR PREETI PRIYANK SAMDARSHI	LALIT KISHORE (AG) AJAY KUMAR RASTOGI (AAG 10) SATYABIR BHARTI RAUSHAN PUSHKAR BHARADWAJ SHUBHAM PRIYADARSHI SHREYASHI RAJ HARSH KAUSHAL ANNAPURNA SINHA ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR KULDEEP THAKUR PULKIT THAKUR NALIN KUMAR KANISHKA SHANKAR

PATNA HIGH COURT	30	Friday 3rd July, 2026 Hon'ble Mr. Justice Sudhir Singh & Hon'ble Mr. Justice Ranjan Kumar Jha
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With CWJC/10912/2019 41.1 SELECTION , UNIV.	8 RAKESH KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	PARMA NAND SINGH KUMAR KAUSHIK NAMRATA DUBEY PUSHKAR BHARADWAJ	MADHAW PD. YADAW (GP23) SYED FIROZ RAZA VIKAS RATAN BHARTI NAGENDRA KUMAR SINGH MD. NADIM SERAJ SANJAY PANDEY NIRMAL KUMAR SINGH SATYABIR BHARTI RITESH KUMAR INDRAJESH KUMAR BINDHYACHAL RAI SUNIT KUMAR BINDHYACHAL RAI KANISHKA SHANKAR
42. L.P.A/610/2021 LPA IA-1/2021 () STAY OF PROCEEDING	17 THE STATE OF BIHAR AND ORS vs RAM NAWMI SHARMA AND ORS	VIVEK ANAND AMRITESH (A.C. TO S.C.28) BINITA SINGH(SC28)	VIJAY KUMAR SINGH ABHINAV SHANDILYA BINDHYACHAL RAI
With L.P.A/648/2021 42.1 LPA	20 THE STATE OF BIHAR AND ORS vs HARISCHANDRA PANDEY AND ORS	MADHAW PRASAD YADAW (GP23)	VIJAY KUMAR SINGH ABHINAV SHANDILYA NADIM SERAJ MANOJ KUMAR SINGH
43. L.P.A/274/2022 LPA IA-1/2023 ()	6 BALDEO CHOUDHARY (DECEASED) AND ORS vs BHAGRASAN CHOUDHARY (DECEASED) AND ORS	PRASHANT KASHYAP ASHOK KUMAR ARVIND KUMAR SHARMA	
44. L.P.A/477/2022 LPA	6 THE STATE OF BIHAR AND ORS vs RAJU PRASAD	PREM RANJAN KUMAR (A.C. TO A.A.G.9)	
45. L.P.A/546/2022 LPA IA-1/2022 () STAY OF PROCEEDING	6 LALITA KUMARI vs THE STATE OF BIHAR AND ORS	MAKARDHWAJ UPADHYAY ALKA SINGH SHIVAM SINGH	GYAN PRAKASH OJHA (GA7) PODDAR SURESH GANDHI RAJ SHEKHAR
46. L.P.A/164/2023 LPA	8 SAJAN KUMAR BANKA AND ORS vs THE STATE OF BIHAR AND ORS	VEENA KUMARI JAISWAL	SMT. SHILPA SINGH (GA12)
47. L.P.A/342/2023 LPA	6 RABINDRA NATH SHRIVASTAVA vs THE CENTRAL BANK OF INDIA AND ORS	DHANNJAY KUMAR NO 2	AJIT KUMAR SINHA
48. L.P.A/408/2023 LPA IA-1/2023 () MISC IA-2/2023 ()	19 BHAI BIRENDRA (PRADHAN, BIHAR RAJYA ARYA PRATINIDHI SABHA) vs THE STATE OF BIHAR AND ORS	PRANAV KUMAR JITENDRA KUMAR SHRISHTI SINGH	SARVESH KUMAR SINGH (AAG13) VIKAS KUMAR
49. L.P.A/930/2023 LPA IA-1/2023 () IA-2/2023 () IA-3/2023 () IA-4/2023 () DELETION	12 DEEPAK KUMAR vs THE STATE OF BIHAR AND ORS	RATNESH KUMAR SINGH SANJAY KUMAR	MD. KHURSHID ALAM (AAG12) SANJEEV RANJAN AASTHA ANANYA
50. L.P.A/931/2023 LPA IA-1/2023 () IA-2/2023 () IA-3/2023 () IA-4/2023 () MISC	12 DEEPAK KUMAR vs THE STATE OF BIHAR AND ORS	RATNESH KUMAR SINGH SANJAY KUMAR	MD. KHURSHID ALAM (AAG12) SANJEEV RANJAN AASTHA ANANYA
51. L.P.A/1057/2023 LPA IA-1/2023 () STAY OF PROCEEDING	16 MR. ANIMESH KUMAR PARASHAR (WRONGLY MENTIONED IN THE ORDER AS PRASHAR) AND ANR vs RAMANAND AND ORS	PRASOON SINHA SANJIV KUMAR	VIJAY KUMAR SINGH ASHOK KUMAR MISHRA PRATIBHA SRIVASTAVA

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52. L.P.A/1104/2023 LPA	12 MALA KUMARI vs THE STATE OF BIHAR AND ORS	SHAMBHU SHARAN KUMAR ANNAPURNA SINHA AMAN RAJ ABHISHEK KUMAR PANDEY SACHIN KUMAR HARSH KAUSHAL ANUPAM PRABHAT SHRIVASTAVA KULDEEP THAKUR	SARVESH KUMAR SINGH (AAG 13)
53. L.P.A/1115/2023 LPA	8 VIKRANT SINGH AND ORS vs THE STATE OF BIHAR AND ORS	SHILPI KESHRI SURYAJIT PRAKASH CHANDRA SHEKHAR KUMAR SINGH	P.K. VERMA (AAG 3) SATYAM SHIVAM SUNDARAM JAGANNATH PRASAD RAVI KUMAR
54. L.P.A/1158/2023 LPA IA-1/2025 () STAY OF PROCEEDING IA-2/2025 () LIMITATION PETITIO	6 RAJGRIHI SINGH AND ORS vs RAMESH KUMAR SINGH AND ORS	NAGENDRA RAI KOSHALENDRA RAI SATYAPAL SINGH	RAJEEV KUMAR VARUN KRISHNA SINGH ABHISHEK AAG 12
55. L.P.A/1342/2023 LPA IA-1/2023 () STAY OF PROCEEDING	6 THE PATNA MUNICIPAL CORPORATION AND ORS vs SHRI LALBAHADUR	RANJEET KUMAR PANDEY	VIJAY KUMAR SINGH
56. L.P.A/9/2024 LPA	6 NIRAJ KUMAR vs THE STATE OF BIHAR AND ORS	VIVEK KUMAR SINGH AJAY KUMAR SINGH SURENDRA SINGH AVANINDRA KUMAR JHA BISHWASH VIJETA RAM NARESH JHA	ADDITIONAL ADVOCATE GENERAL (13) MADAN KUMAR BRISKETU SHARAN PANDEY
57. L.P.A/202/2024 LPA	8 NIRMALA KUMAR vs THE STATE OF BIHAR AND ORS	YATINDRA NARAYAN	ADDITIONAL ADVOCATE GENERAL 13 MD. EJAZ AKHTER MADIHA HASHMI MD. HELAL AHMAD
58. L.P.A/543/2024 LPA IA-2/2024 () STAY OF PROCEEDING	7 THE STATE OF BIHAR AND ORS vs KRISHNA PRASAD	VISHWAMBHAR PRASAD (A.C. TO A.A.G.5)	RAMCHANDRA SINGH SHANKAR KUMAR LAL BAHADUR SINGH
59. L.P.A/663/2024 LPA	8 MAHENDRA PRATAP THAKUR @ MAHENDRA SHARMA vs THE STATE OF BIHAR AND ORS	DR. ANAND KUMAR	ADDL. ADVOCATE GENERAL 3 REWATI KANT RAMAN VIKASH KUMAR (SC 11)
60. L.P.A/702/2024 LPA IA-2/2024 () STAY OF PROCEEDING	13 THE CHAIRMAN, AND ORS vs SHABNAM KUMARI AND ORS	VIKASH KUMAR	ADDL. ADVOCATE GENERAL (13) SHASHI BHUSHAN SINGH BIPIN KUMAR
61. L.P.A/789/2024 LPA IA-1/2024 () STAY OF PROCEEDING IA-2/2024 () LIMITATION PETITIO IA-3/2024 () DELETION	14 BIHAR SCHOOL EXAMINATION BOARD AND ORS vs PARMESHWAR PRASAD-II AND ORS	KANUPRIYA ABHISHEK ANAND SATYABIR BHARTI	ADDL. ADVOCATE GENERAL 13 ABHINAV SRIVASTAVA RAUSHAN PUSHKAR BHARADWAJ SHUBHAM PRIYADARSHI
With L.P.A/790/2024 61.1 LPA	13 BIHAR SCHOOL EXAMINATION BOARD AND ORS vs RAM SURESH AND ORS	KANUPRIYA ABHISHEK ANAND SATYABIR BHARTI	ADDL. ADVOCATE GENERAL 13 ABHINAV SRIVASTAVA RAUSHAN PUSHKAR BHARADWAJ SHUBHAM PRIYADARSHI

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With L.P.A/791/2024 61.2 LPA	13 BIHAR SCHOOL EXAMINATION BOARD, PATNA AND ORS vs HARENDRA KUMAR SINGH AND ORS	KANUPRIYA ABHISHEK ANAND SATYABIR BHARTI	ADDL. ADVOCATE GENERAL (AAG 13) ABHINAV SRIVASTAVA RAUSHAN PUSHKAR BHARADWAJ SHUBHAM PRIYADARSHI
62. L.P.A/796/2024 LPA IA-1/2024 () STAY OF PROCEEDING	6 THE CHAIRMAN -CUM- APPELLATE AUTHORITY, AND ORS vs NAGENDRA KUMAR	PRABHAKAR JHA MUKUND MOHAN JHA AMITESH JHA	SANJAY KUMAR RAM KISHUN PRASAD BINOD KUMAR
63. L.P.A/891/2024 LPA IA-1/2024 () STAY OF PROCEEDING	12 MANJU DEVI vs THE STATE ELECTION COMMISSION (PANCHAYAT), AND ORS	AWNISH KUMAR	GOVERNMENT ADVOCATE (5) RAVI RANJAN SANJAY KUMAR SURENDRA KUMAR CHOUBEY MAKARDHWAJ UPADHYAY
With L.P.A/966/2024 63.1 LPA	10 THE STATE ELECTION COMMISSION (PANCHAYAT) AND ANR vs THE STATE OF BIHAR AND ORS	RAVI RANJAN	GOVERNMENT ADVOCATE 5 SANJAY KUMAR SURENDRA KUMAR CHOUBEY MAKARDHWAJ UPADHYAY
64. L.P.A/947/2024 LPA	6 VIDYAWATI KIRAN vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, AND ORS	RAMAKANT RAM RAMAKANT RAM	ADDL. ADVOCATE GENERAL 3
65. L.P.A/1008/2024 LPA	9 CHITRANJAN KUMAR vs THE BIHAR STAFF SELECTION COMMISSION	VIJAY BARDHAN PANDEY RAM SHANKAR KUMAR ANJANI KUMAR MISHRA	VIKAS KUMAR
66. L.P.A/1060/2024 LPA IA-1/2024 () LIMITATION PETITIO IA-2/2024 () STAY OF PROCEEDING	13 THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, AND ORS vs AVINASH CHANDRA,	SANJAY KUMAR GHOSARVEY (AC TO AAG 3)	VINAY RANJAN PRASHANT SHEKHAR ABHISHEK TEERTHANKAR
67. L.P.A/1108/2024 LPA	6 PRAMOD KUMAR YADAV vs THE STATE OF BIHAR AND ORS	BINOD KUMAR YADAV	RANJAN KUMAR DUBEY KUMAR GAURAV SAURABH KUMAR
68. L.P.A/1141/2024 LPA	6 THE STATE OF BIHAR AND ORS vs MAA RUKMANTI ENTERPRISES SAHARSA	PREM RANJAN KUMAR (AC TO AAG IX)	PRAMOD MISHRA

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PATNA HIGH COURT	33	Friday 3rd July, 2026 Hon'ble Mr. Justice Rajeev Ranjan Prasad & Hon'ble Mr. Justice Kumar Manish
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Friday the 3rd July 2026
MAIN BUILDING
Court No. 8 (AT 10:30 A.M.)
Mr. Justice Rajeev Ranjan Prasad &
Mr. Justice Kumar Manish

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
FOR ADMISSION III				
1.	CR. WJC/1083/2026 HABEAS CORPUS HABEAS CORPUS	3 PRAMILA DEVI @ PARMILA DEVI vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, SARDAR PATEL BHAWAN, BAILEY ROAD, PATNA AND ORS	RAJIV RANJAN SINGH SHANKAR KUMAR BIRENDRA KUMAR	A.G.
FOR ORDERS (ON PETITIONS)				
2.	CR. APP (SJ)/109/2023 AGAINST CONVICTIO CR. APP (SJ) AGAIN IA-1/2024 () BAIL	13 MD. SHAMSHER CHAND @ JITO vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	ABHAY KUMAR RAM PRAVESH NATH TIWARI
3.	CR. APP (DB)/83/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-1/2025 () BAIL	11 AJAY RAY AND ANR vs THE STATE OF BIHAR	DILIP KUMAR BRIJ NANDAD PRASAD	PARMESHWAR MEHTA DR. MANOJ KUMAR PREETI KUMARI
4.	CR. APP (DB)/290/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-1/2024 () MODIFICATION	5 DEONATH KUMAR vs THE STATE OF BIHAR	GYANAND ROY	KM. SHASHI BALA VERMA ANIL KUMAR SINHA ANIL KUMAR SINHA
5.	CR. APP (DB)/644/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-1/2023 () IA-2/2024 () MISC IA-3/2025 () BAIL IA-4/2025 () BAIL	9 AJAY SINGH @ CHUNCHUN SINGH AND ANR vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR	BIPIN KUMAR MANOJ KUMAR RAJ NARAYAN MISHRA
6.	CR. APP (DB)/1368/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-1/2026 () BAIL	5 MD. SADDAM vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	SATYA NARAYAN PRASAD

(Prov. Bail)

FOR ADMISSION IV				
7.	CWJC/7073/2026 EXCISE ACT (STATE)	1 RAHUL JHA @ RAHUL KUMAR JHA vs THE STATE OF BIHAR AND ORS	ANISH KUMAR	GOVERNMENT PLEADER (14)
8.	CWJC/7227/2026 EXCISE ACT (STATE)	1 SANTRAJ vs THE STATE OF BIHAR AND ORS	PRIYA RAJ SANDEEP KUMAR MANDAL	STANDING COUNSEL (7) KUMAR ALOK (SC 7)
9.	CWJC/7305/2026 EXCISE ACT (STATE)	1 ABHAY KUMAR SINGH vs THE STATE OF BIHAR AND ORS	NILENDU KUMAR CHOUDHARY	STANDING COUNSEL (25)

PATNA HIGH COURT	34	Friday 3rd July, 2026 Hon'ble Mr. Justice Rajeev Ranjan Prasad & Hon'ble Mr. Justice Kumar Manish
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| 10. | CWJC/7323/2026
EXCISE ACT (STATE) | 1 | CHANDAN KUMAR
vs THE STATE OF BIHAR AND ORS | SHANTI BHUSHAN SINGH | GOVERNMENT PLEADER
(27) |
| 11. | CWJC/7368/2026
EXCISE ACT (STATE) | 1 | SHIVAM KUMAR
vs THE STATE OF BIHAR AND ORS | SUNIL KUMAR SINGH | STANDING COUNSEL 20 |

FOR ORDERS (ON OFFICE NOTES)

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| 12. | CR. APP
(DB)/352/2026
AGAINST
CONVICTIO CR. APP
(DB) AGAIN | 5 | RANJIT KUMAR JHA @ RANJIT JHA
vs THE STATE OF BIHAR | ANIL SINGH
ABHAY KUMAR | DILIP KUMAR SINHA |
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V.A. / P.A. (At 12.00 Noon)

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| 13. | CR. APP
(DB)/1184/2025
AGAINST
CONVICTIO CR. APP
(DB) AGAIN | 6 | PUTUL CHOUDHARY
vs THE STATE OF BIHAR | RANVIJAY SINGH
GHANSHYAM
JITENDRA KUMAR | BIPIN KUMAR |
| 14. | CR. APP
(DB)/1512/2025
AGAINST
CONVICTIO CR. APP
(DB) AGAIN | 3 | VIPUL RAO @ BIPUL RAO @ BIPUL
KUMAR RAO
vs THE STATE OF BIHAR AND ANR | VAISHNAVI SINGH
RITWIK THAKUR
MD.IMTEYAZ AHMAD
KIRAN KUMARI
AMRENDRA KUMAR | SADANAND PASWAN |
| 15. | CR. APP
(DB)/1558/2025
AGAINST
ACQUITTAL CR.
APPEAL AGAINST | 3 | DEV KUMAR YADAV
vs THE STATE OF BIHAR AND ORS | RANANJAY KUMAR
CHHATESHWARI KUMARI | AJAY MISHRA |
| 16. | CR. APP
(DB)/1566/2025
AGAINST
CONVICTIO CR. APP
(DB) AGAIN | 4 | SONU RAM @ SONU KUMAR
vs THE STATE OF BIHAR AND ANR | SANJEEV KUMAR
SITESH KASHYAP
RAUSHAN RAJ | KM. SHASHI BALA VERMA |
| 17. | CR. APP
(DB)/1571/2025
AGAINST
CONVICTIO CR. APP
(DB) AGAIN | 2 | GAUTAM CHOUDHARY @ GAUTAM
KUMAR CHOUDHARY
vs THE STATE OF BIHAR | ANUJ KUMAR | KM. SHASHI BALA VERMA |
| 18. | CR. APP
(DB)/1589/2025
CONVERTED FROM
CR CR. APP (DB)
AGAIN | 4 | AMIT KUMAR @ AMIT KUMAR
PASWAN
vs THE STATE OF BIHAR AND ANR | SURESH PRASAD
SHARMA | ZEYAUH HODA |

FOR ADMISSION II

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| 19. | CR. APP
(DB)/1388/2025
OTHER THAN
CONVIC CR.APP(DB) | 7 | ZAKIR HUSSAIN @ MD. ZAKIR
HUSSAIN
vs THE STATE OF BIHAR AND ANR | NAFISU ZZOHA
SAMA AKHTAR | ABHIMANYU SHARMA
MANOJ KUMAR SINGH |
| 20. | CR. APP
(DB)/1674/2025
OTHER THAN
CONVIC CR.APP(DB) | 8 | MD. WARIS
vs THE UNION OF INDIA THROUGH
NATIONAL INVESTIGATION
AGENCY | KUNDAN KUMAR OJHA
NAVNEET PRABHAKAR
ADESH RAJ
SADHNA PARASHER | DR. KRISHNA NANDAN
SINGH (A.S.G.)
MANOJ KUMAR SINGH |
| 21. | CR. APP
(DB)/727/2025
OTHER THAN
CONVIC CR.APP(DB) | 4 | DEV MANI RAI @ ANISH @ DEV
MANI RAJ
vs THE STATE OF BIHAR | RANJIT KUMAR
ANIL KR SINGH NO. 6 | ARVIND KUMAR |
| 22. | CR. APP
(DB)/366/2026
AGAINST
CONVICTIO CR. APP
(DB) AGAIN | 2 | SHAMIM AKHTAR
vs THE UNION OF INDIA THROUGH
NATIONAL INVESTIGATION
AGENCY, DELHI AND ORS | PREETI PUNDIR
ABDUL WAJID ANSARI | DR. K.N. SINGH (ASG)
ARVIND KUMAR |

FOR ORDER II

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| 23. | CR. APP
(DB)/570/2025
AGAINST
CONVICTIO CR. APP
(DB) AGAIN | 6 | SIKANDAR RAI
vs THE STATE OF BIHAR | RAM SUMIRAN RAI
ADITYA KUMAR | SATYA NARAYAN
PRASAD |
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PATNA HIGH COURT	35	Friday 3rd July, 2026 Hon'ble Mr. Justice Rajeev Ranjan Prasad & Hon'ble Mr. Justice Kumar Manish
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| 24. | CR. APP
(DB)/589/2025
AGAINST
CONVICTIO CR. APP
(DB) AGAIN | 2 | ARVIND KUMAR MISHRA @ ARVIND MISHRA
vs THE STATE OF BIHAR | LOKESH KUMAR SINGH | DILIP KUMAR SINHA |
| 25. | CR. APP
(DB)/592/2025
AGAINST
CONVICTIO CR. APP
(DB) AGAIN | 4 | MITHILESH MANDAL
vs THE STATE OF BIHAR AND ANR | RAHUL KUMAR SINGH
PRAMOD KUMAR SINGH | BIPIN KUMAR |
| With
25.1 | CR. APP
(DB)/645/2025
AGAINST
CONVICTIONCR.
APP (DB) AGAIN | 7 | GURIYA KUMARI
vs THE STATE OF BIHAR AND ORS | ARJUN PRASAD | KM. SHASHI BALA VERMA |
| With
25.2 | CR. APP
(SJ)/1560/2025
CR. APP (SJ) AGAIN | 5 | TINKU MANDAL
vs THE STATE OF BIHAR | ANUPA NAND JHA | MUKESHWAR DAYAL |

FOR ORDERS

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|--------------|---|---|--|-------------------------------------|--|
| 26. | CR. APP
(DB)/297/2023
AGAINST
CONVICTIO CR. APP
(DB) AGAIN | 2 | DEEPAK KUMAR @ DEEPAK KUMAR DAS
vs THE STATE OF BIHAR | HANSRAJ
DAVENDRA KUMAR
PANDEY | SATYA NARAYAN
PRASAD |
| With
26.1 | CR. APP
(DB)/1277/2025
AGAINST
CONVICTION | 6 | MAJNU DAS
vs THE STATE OF BIHAR AND ANR | RAJIVE RANJAN SINGH
VIJAY KUMAR | PARMESHWAR MEHTA
PRASOON KUMAR
SHIV SHANKAR
CHOUBEY
PRAMOD MISHRA |
| 27. | CR. APP
(DB)/1095/2023
AGAINST
CONVICTIO CR. APP
(DB) AGAIN | 5 | CHUNNA MANDAL
vs THE STATE OF BIHAR | DAVENDRA KUMAR
PANDEY | ABHIMANYU SHARMA |
| 28. | CR. APP
(DB)/623/2024
AGAINST
CONVICTIO CR. APP
(DB) AGAIN | 8 | DEEP NARAYAN MANDAL @ DEEPU SINGH @ DIPU SINGH @ DEEP NARAYAN SINGH
vs THE STATE OF BIHAR AND ANR | DHANANJAY GUPTA
DEEPAK KUMAR | PARMESHWAR MEHTA
SIYARAM PANDEY
SANTOSH KUMAR JHA
DEWESH KUMAR PANDEY |
| 29. | CR. APP
(DB)/816/2024
CONVERTED FROM
CR CR. APP (DB)
AGAIN | 6 | BABBAN KUMAR @ BABAN KUMAR @ SNEHANAND @ SANEHANAND
vs THE STATE OF BIHAR | KUMAR KAMAL NAYAN | DR. MAYANAND JHA
MANOHAR PRASAD
SINGH
NARSINGH TANTI |
| 30. | CR. APP
(DB)/1263/2024
AGAINST
CONVICTIO CR. APP
(DB) AGAIN | 8 | MUDHU YADAV @ MADHUKAR YADAV @ MADHU YADAV
vs THE STATE OF BIHAR AND ANR | BALRAM KAPRI | BINOD BIHARI SINGH |
| 31. | CR. APP
(DB)/1445/2024
AGAINST
CONVICTIO CR. APP
(DB) AGAIN | 6 | ROHIT KUMAR @ ROHIT RAJPUT
vs THE STATE OF BIHAR AND ANR | BIRENDRA KUMAR SINGH
VIJAY KUMAR | DILIP KUMAR SINHA
PALLAVI PANDEY
(AMICUS CURIAE) |
| With
31.1 | CR. APP
(DB)/1447/2024
AGAINST
CONVICTION | 7 | SANTOSH PASWAN
vs THE STATE OF BIHAR AND ANR | BIRENDRA KUMAR SINGH
VIJAY KUMAR | DILIP KUMAR SINHA
PALLAVI PANDEY
(AMICUS CURIAE) |
| With
31.2 | CR. APP
(DB)/1466/2024
AGAINST
CONVICTION | 7 | SHUBHAM KUMAR
vs THE STATE OF BIHAR AND ANR | BIRENDRA KUMAR SINGH
VIJAY KUMAR | DILIP KUMAR SINHA
PALLAVI PANDEY
(AMICUS CURIAE) |
| With
31.3 | CR. APP
(DB)/1469/2024
AGAINST
CONVICTION | 8 | MANOJ PASWAN
vs THE STATE OF BIHAR AND ANR | BIRENDRA KUMAR SINGH
VIJAY KUMAR | DILIP KUMAR SINHA
PALLAVI PANDEY
(AMICUS CURIAE) |
| With
31.4 | CR. APP
(DB)/1478/2024
AGAINST
CONVICTION | 7 | AKASH KUMAR
vs THE STATE OF BIHAR AND ANR | BIRENDRA KUMAR SINGH
VIJAY KUMAR | DILIP KUMAR SINHA
PALLAVI PANDEY
(AMICUS CURIAE) |

PATNA HIGH COURT	36	Friday 3rd July, 2026 Hon'ble Mr. Justice Rajeev Ranjan Prasad & Hon'ble Mr. Justice Kumar Manish
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With 31.5	CR. APP (DB)/29/2025 AGAINST CONVICTION	9	SURAJ KUMAR vs THE STATE OF BIHAR AND ANR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	ABHIMANYU SHARMA
32.	CR. APP (DB)/1235/2025 AGAINST CONVICTION CR. APP (DB) AGAIN	3	NIRBHAY KUMAR @ PANDUALIA vs THE STATE OF BIHAR	SATYA RANJAN SINHA SEEMA KUMARI DHANANJAY KUMAR SHAMBHU SINHA	AJAY MISHRA BINAY KUMAR ALLAMA ABDUL QUADIR JAMAL FARIDI
With 32.1	CR. APP (DB)/1355/2025 AGAINST CONVICTION	3	DHARMENDRA RAM vs THE STATE OF BIHAR	SHASHANK CHANDRA KUMARI SHUBHAM SHASHANK SHEKHAR NITISH KUMAR ASHUTOSH KUMAR	PARMESHWAR MEHTA

FOR ADMISSION V

33.	CWJC/4091/2026 ALL OTHER MATTER O	2	M/S MADAN KUMAR vs THE UNION OF INDIA AND ORS	KOMAL RAJ NISHA KUMARI SWARNA ROY SHUBHAM SHANKAR RICHARAJIV SINGH MANISH KUMAR PASWAN KOMAL	ADDITIONAL SOLICITOR GENERAL ANSHUMAN SINGH
34.	CWJC/4747/2026 ALL OTHER MATTER O	2	RAJIV ENTERPRISES vs UNION OF INDIA AND ORS	SADASHIV TIWARI HIRESH KARAN SHIVANI DEWALLA	ADDITIONAL SOLICITOR GENERAL ANSHUMAN SINGH
35.	CWJC/4762/2026 GST/SALES TAX ACT/	1	M/S RSD NATURAL RESOURCES PVT. LTD. AND ANR vs THE STATE OF BIHAR AND ORS	RANJAN KUMAR SINHA JYOTI KUMARI SEEMA	GOVERNMENT PLEADER (7)
36.	CWJC/4763/2026 GST/SALES TAX ACT/	1	M/S BHARDWAJ CONSTRUCTION vs UNION OF INDIA AND ORS	SANJEEV KUMAR CHANDNI KUMARI ANUNAY SHAHI MUKESH KUMAR SUDEEP KUMAR	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (7) AMIT PANDEY RUCHI MANDAL
37.	CWJC/4799/2026 GST/SALES TAX ACT/	1	M/S BSH HOUSEHOLD APPLIANCES MANUFACTURING PRIVATE LIMITED vs THE STATE OF BIHAR AND ORS	AKSHANSH ANKIT MONIS AHMAD ASTITVA VATSA	GOVERNMENT PLEADER (07)
38.	CWJC/4866/2026 GST/SALES TAX ACT/	1	M/S SHREE SUSHRUTA HEALTH SERVICES PRIVATE LIMITED vs THE UNION OF INDIA AND ORS	ASHOK KUMAR AJAY KUMAR KANAYA KUMAR RAM KRISHNA AJEET KUMAR	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (7) SHILPI KESHRI
39.	CWJC/4867/2026 ALL OTHER MATTER O	1	ARVIND KUMAR vs UNION OF INDIA AND ORS	SADASHIV TIWARI HIRESH KARAN SHIVANI DEWALLA	ADDITIONAL SOLICITOR GENERAL AMIT PANDEY SHILPI KESHRI
40.	CWJC/4868/2026 GST/SALES TAX ACT/	1	MS BSH HOUSEHOLD APPLIANCES MANUFACTURING PRIVATE LIMITED vs THE STATE OF BIHAR AND ORS	AKSHANSH ANKIT MONIS AHMAD ASTITVA VATSA	GOVERNMENT PLEADER (7)
41.	CWJC/4912/2026 GST/SALES TAX ACT/	1	M/S PIRAMAL SWATHSYA MANAGEMENT AND RESEARCH INSTITUTE vs THE UNION OF INDIA AND ANR	MAYURI PRAVEEN KUMAR KAMLESHWAR PANDEY	ADDITIONAL SOLICITOR GENERAL AMIT PANDEY
42.	CWJC/4913/2026 GST/SALES TAX ACT/	1	M/S BHARDWAJ CONSTRUCTION vs UNION OF INDIA AND ORS	SANJEEV KUMAR ANUNAY SHAHI CHANDNI KUMARI SUDEEP KUMAR MUKESH KUMAR	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (7) AMIT PANDEY DEVANSH SHANKAR SINGH

FOR ADMISSION - AFTER RECORDS

43.	CR. APP (DB)/1068/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	6	RAMJEE YADAV @ RAMJI SINGH vs THE STATE OF BIHAR AND ORS	VINAY KUMAR MISHRA	BIPIN KUMAR RAJ NARAYAN MISHRA MANOJ KUMAR RAGHVENDRA KUMAR PRATIK BHAWANA JHA
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PATNA HIGH COURT	37	Friday 3rd July, 2026 Hon'ble Mr. Justice Rajeev Ranjan Prasad & Hon'ble Mr. Justice Kumar Manish
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44.	CR. APP (DB)/1264/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	11 SEEMA KUMARI vs THE STATE OF BIHAR AND ANR	DHARAM DEEPAK VISHWASH ADIL ABBAS SAURAV SUMAN	AJAY MISHRA RAJANI KUMARI VIJAY KUMAR
45.	CR. APP (DB)/1479/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	6 CHANCHAL DEVI vs THE STATE OF BIHAR AND ANR	DHURENDRA KUMAR SUDHANSHU KUMAR SUMIT KUMAR	PARMESHWAR MEHTA
46.	CR. APP (DB)/1508/2024 CONVERTED FROM CR CR. APPEAL AGAINST	6 SHAMBHU MEHTA vs THE STATE OF BIHAR AND ORS	VIJAY KISHORE BHARTI	SHYAM KUMAR SINGH
47.	CR. APP (DB)/1519/2024 AGAINST ACQUITTAL CR. APPEAL AGAINST	6 RANJU DEVI vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SINGH	BINOD BIHARI SINGH
48.	G. APP. (DB)/1/2025 GOVERNMENT APPEAL G. APP(DB)	7 THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE, PATNA vs RITU RAJ AND ORS	AJAY MISHRA	MADHUKAR ANAND SHUBHAM KUMAR SINGH AMRITANSHU UDBHAVA
49.	G. APP. (DB)/6/2025 GOVT. APP.(D.B) G. APP(DB)	3 THE STATE OF BIHAR vs GAUTAM KUMAR	ABHIMANYU SHARMA	MALTI KUMARI
50.	G. APP. (DB)/10/2025 G.APP(DB) G. APP(DB)	3 THE STATE OF BIHAR vs AMAR NATH SHARMA	ABHIMANYU SHARMA	
With 50.1	CR. APP (DB)/652/2025 AGAINST ACQUITTALCR. APPEAL AGAINST	3 SHIV KUMAR SHARMA vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR SHARMA SANTOSH KUMAR PANDEY AVINASH KUMAR	MANISH KUMAR NO2 AJAY MISHRA
51.	G. APP. (DB)/12/2025 GOVT. APPEAL G. APP(DB) IA-1/2025 () LIMITATION PETITIO	8 THE STATE OF BIHAR vs RAGHUPAT SINGH AND ORS	ABHIMANYU SHARMA	SUNIL KUMAR SINGH NIKHIL KUMAR AGRAWAL ADITI HANSARIA KESHAV BHARDWAJ SUNIL KUMAR SINGH SUNIL KUMAR SINGH SUNIL KUMAR SINGH SUNIL KUMAR SINGH SUNIL KUMAR SINGH
With 51.1	CR. APP (DB)/96/2025 AGAINST ACQUITTALCR. APPEAL AGAINST	3 MAYA KUER vs THE STATE OF BIHAR AND ORS	JAI PRAKASH SINGH AMAR KUMAR	MANISH KUMAR NO2 ADITI HANSARIA KESHAV BHARDWAJ NIKHIL KUMAR AGRAWAL ADITI HANSARIA KESHAV BHARDWAJ NIKHIL KUMAR AGRAWAL ADITI HANSARIA KESHAV BHARDWAJ NIKHIL KUMAR AGRAWAL ADITI HANSARIA KESHAV BHARDWAJ NIKHIL KUMAR AGRAWAL
52.	CR. APP (DB)/38/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	5 SURYA DEV KUMAR vs THE STATE OF BIHAR AND ORS	ABHAY KUMAR	PARMESHWAR MEHTA
53.	CR. APP (DB)/43/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	6 JUSUM BEGAM vs THE STATE OF BIHAR AND ANR	SHYAMLI KUMARI SUNIL KUMAR SINGH	ABHIMANYU SHARMA PRIYANKA SINGH ADARSH SINGH EASHITA RAJ

PATNA HIGH COURT	38	Friday 3rd July, 2026 Hon'ble Mr. Justice Rajeev Ranjan Prasad & Hon'ble Mr. Justice Kumar Manish
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54.	CR. APP (DB)/77/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4 JYOTISH DEBBERMA @ JYOTISH DEV VERMA vs THE UNION OF INDIA, THROUGH INTELLIGENCE OFFICER, DIRECTORATE OF REVENUE INTELLIGENCE (DRI), PATNA	KUMAR RAJEEV PANKAJ KUMAR ABHIYUDAY ANAND MANOJ KUMAR SINGH SAURABH KUMAR RISHUP	DR KRISHNA NANDAN SINGH (ASG) AMIT PANDEY ANKIT KUMAR SINGH
55.	CR. APP (DB)/101/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	4 RANJIS CHAUHAN @ RANJISH CHAUHAN vs THE STATE OF BIHAR AND ORS	ARJUN PRASAD RAM ADYA SINGH	SUJIT KUMAR SINGH
56.	CR. APP (DB)/134/2025 CONVERTED FROM CR CR. APPEAL AGAINST IA-1/2025 () LIMITATION PETITIO	8 NARENDRA SUDAMA KAUSHIK vs THE STATE OF BIHAR AND ORS	NAGENDRA PRASAD YADAV NO.1 ONKAR NATH	ZEYAUH HODA
57.	CR. APP (DB)/167/2025 CONVERTED FROM CR CR. APPEAL AGAINST	5 AMRESH BAITHA vs THE STATE OF BIHAR AND ORS	DINESH JHA NIKHILESH KUMAR RANJANA SRIVASTAVA	BINAY KRISHNA
58.	CR. APP (DB)/169/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	5 SK. ISHAQUE @ MD. ISHAK vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SINGH	KM. SHASHI BALA VERMA
59.	CR. APP (DB)/190/2025 CONVERTED FROM CR CR. APPEAL AGAINST	4 AJAY KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, BIHAR, PATNA AND ORS	VANSHIKA NUPUR SARITA KUMARI BIPIN KUMAR	ABHAY KUMAR
60.	CR. APP (DB)/206/2025 CONVERTED FROM CR CR. APPEAL AGAINST	5 JITENDRA DAS @ JITENDRA KUMAR vs THE STATE OF BIHAR AND ORS	PATANJALI RISHI	ANAND MOHAN PRASAD MEHTA
61.	CR. APP (DB)/257/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	5 MANOJ MANDAL vs THE STATE OF BIHAR AND ORS	SHRUTI SINHA EBRAHIM KABIR	ZEYAUH HODA
62.	CR. APP (DB)/258/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	4 BALRAM SINGH vs THE STATE OF BIHAR AND ORS	RAVI BHARDWAJ SONI SHRIVASTAVA	UMESHANAND PANDIT
63.	CR. APP (DB)/275/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	5 PANA DEVI vs THE STATE OF BIHAR AND ORS	DHANNJAY KUMAR II	ANITA KUMARI SINGH
64.	CR. APP (DB)/277/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	4 MANORMA KUMARI vs THE STATE OF BIHAR AND ANR	MADHUBALA VERMA AJAY KUMAR VERMA	DILIP KUMAR SINHA
65.	CR. APP (DB)/295/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	4 KSHITIZ KUMAR @ MITTHU KUMAR vs THE STATE OF BIHAR AND ORS	PRABHAT KUMAR SINGH PRIYA	BINOD BIHARI SINGH
66.	CR. APP (DB)/307/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	5 UPENDRA KUMAR vs THE STATE OF BIHAR AND ORS	RAJ KISHOR PRASAD	AJAY MISHRA

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| 67. | CR. APP
(DB)/347/2025
AGAINST
ACQUITTAL CR.
APPEAL AGAINST
IA-1/2025 ()
LIMITATION PETITIO | 6 | SHRAWAN KUMAR
vs THE STATE OF BIHAR AND ORS | PRAVASHANKAR MISHRA BIPIN KUMAR | |
| 68. | CR. APP
(DB)/354/2025
AGAINST
ACQUITTAL CR.
APPEAL AGAINST
IA-1/2025 ()
LIMITATION PETITIO | 5 | USHA DEVI
vs THE STATE OF BIHAR AND ORS | VAISHNAVI SINGH
RITWIK THAKUR
PRANSHU
PURUSHOTTAM KUMAR | KM. SHASHI BALA VERMA
SANDEEP PATIL |
| 69. | CR. APP
(DB)/377/2025
AGAINST
ACQUITTAL CR.
APPEAL AGAINST | 4 | DINESH MISHRA
vs THE STATE OF BIHAR AND ORS | SHAILENDRA KUMAR
SINGH
PRAVEEN PRABHAKAR | PARMESHWAR MEHTA |
| 70. | CR. APP
(DB)/445/2025
AGAINST
ACQUITTAL CR.
APPEAL AGAINST | 4 | SANJEET KUMAR
vs THE STATE OF BIHAR AND ANR | SONI KUMARI
DHIRENDRA KUMAR
SINHA
AMRIT LAL | BIPIN KUMAR |
| 71. | CR. APP
(DB)/472/2025
AGAINST
ACQUITTAL CR.
APPEAL AGAINST | 3 | ABDUL HAKIM
vs THE STATE OF BIHAR AND ORS | FAHAD KHURSHID | SUJIT KUMAR SINGH |
| 72. | CR. APP
(DB)/505/2025
AGAINST
ACQUITTAL CR.
APPEAL AGAINST
IA-1/2025 ()
LIMITATION PETITIO | 5 | THE UNION OF INDIA THROUGH
SUB INSPECTOR, NARCOTICS
CONTROL BUREAU, PATNA
vs RAJA RAM MAHTO AND ORS | ARVIND KUMAR
SUBODH KUMAR JHA
SUBODH KUMAR JHA | RAVI SHANKER PANKAJ
RAVI SHANKER PANKAJ
RAVI SHANKER PANKAJ |
| 73. | CR. APP
(DB)/549/2025
u/s 21(4) N.I.A A
CR.APP(DB) | 4 | RAJIV RANJAN SINGH @ CHUNNU
SINGH @ RAJIV KUMAR
vs THE STATE OF BIHAR AND ANR | RAJNISH KUMAR SINGH
ANIL KUMAR | SUJIT KUMAR SINGH
KRISHNA NANDAN SINGH
MANOJ KUMAR SINGH |
| 74. | CR. APP
(DB)/582/2025
AGAINST
ACQUITTAL CR.
APPEAL AGAINST | 4 | RUKHSANA KHATOON @ RUKSANA
vs THE STATE OF BIHAR AND ORS | MD. NURUL HODA
SATISH CHANDRA
MISHRA | SUJIT KUMAR SINGH |
| 75. | CR. APP
(DB)/604/2025
AGAINST
ACQUITTAL CR.
APPEAL AGAINST | 4 | MALTI DEVI
vs THE STATE OF BIHAR AND ORS | ASHISH
GIRISH CHANDRA JHA | BINOD BIHARI SINGH |
| 76. | CR. APP
(DB)/605/2025
AGAINST
ACQUITTAL CR.
APPEAL AGAINST | 4 | RAMASHRAY SINGH AND ANR
vs THE STATE OF BIHAR AND ORS | RAMESH KUMAR SINGH
REKHA RANJAN PRASAD | KM. SHASHI BALA VERMA |
| 77. | CR. APP
(DB)/641/2025
AGAINST
ACQUITTAL CR.
APPEAL AGAINST
IA-1/2025 ()
LIMITATION PETITIO | 6 | SHYAM KISHOR THAKUR
vs THE STATE OF BIHAR AND ORS | SHYAM SUNDAR KUMAR
RITESH KUMAR | ABHIMANYU SHARMA
SONALIKA KUMARI
DHANNJAY KUMAR NO 2 |
| 78. | CR. APP
(DB)/670/2025
AGAINST
ACQUITTAL CR.
APPEAL AGAINST | 4 | RAVINDRA RAI @ RAVINDRA
KUMAR YADAV
vs THE STATE OF BIHAR AND ANR | RAVI PRAKASH
GAGAN DEO YADAV | DILIP KUMAR SINHA
UDAI SHANKAR SINGH |

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| 79. | CR. APP
(DB)/740/2025
AGAINST
ACQUITTAL CR.
APPEAL AGAINST | 5 AKHILESH KUMAR
vs THE STATE OF BIHAR AND ORS | SURENDRA KUMAR
SINGH
SUDHA CHANDRA
TULIKA SINGH
SURENDRA SINGH
SHUBHAM KUMAR
UPADHYAY
RAJU KASHYAP | BINOD BIHARI SINGH |
| 80. | CR. APP
(DB)/748/2025
AGAINST
ACQUITTAL CR.
APPEAL AGAINST | 3 ANIL KUMAR YADAV
vs THE STATE OF BIHAR AND ORS | BHAVESH KUMAR SAH
RAKESH BIHARI SINGH | ABHIMANYU SHARMA |
| 81. | CR. APP
(DB)/767/2025
AGAINST
ACQUITTAL CR.
APPEAL AGAINST | 4 BANARSI RAY @ BANARASI RAY
vs THE STATE OF BIHAR AND ANR | SANTOSH KUMAR
AKANKSHA RANJAN | MANISH KUMAR NO2 |
| 82. | CR. APP
(DB)/768/2025
AGAINST
ACQUITTAL CR.
APPEAL AGAINST | 3 SANTU KUMAR
vs THE STATE OF BIHAR AND ORS | SHAILESH KUMAR | BINOD BIHARI SINGH |
| 83. | CR. APP
(DB)/769/2025
AGAINST
ACQUITTAL CR.
APPEAL AGAINST | 3 MD. RABBAN @ PAPPU
vs THE STATE OF BIHAR AND ANR | MD FAZLE KARIM
FAIZAN AHMAD | ABHIMANYU SHARMA |
| 84. | CR. APP
(DB)/786/2025
AGAINST
ACQUITTAL CR.
APPEAL AGAINST
IA-1/2025 ()
LIMITATION PETITIO | 5 SHIV KUMAR RAM
vs THE STATE OF BIHAR AND ANR | UMESH KUMAR ROY | BINAY KRISHNA |
| 85. | CR. APP
(DB)/825/2025
AGAINST
ACQUITTAL CR.
APPEAL AGAINST
IA-1/2025 ()
MISC | 4 RAGINI DEVI
vs THE STATE OF BIHAR AND ANR | AASHISH KUMAR
RAJEEV RANJAN
BELA SINGH | MANISH KUMAR NO2 |
| 86. | CR. APP
(DB)/862/2025
AGAINST
ACQUITTAL CR.
APPEAL AGAINST
IA-1/2025 ()
LIMITATION PETITIO | 3 KRITIKA KUMARI
vs THE STATE OF BIHAR AND ANR | NAVNEET JHA
KULDEEP KUMAR
RAMA PANDEY | MANISH KUMAR NO2 |
| 87. | CR. APP
(DB)/882/2025
AGAINST
ACQUITTAL CR.
APPEAL AGAINST | 4 AJAY KUMAR
vs THE STATE OF BIHAR AND ORS | ASHOK KUMAR
AMAN RAJ | SUJIT KUMAR SINGH |
| 88. | CR. APP
(DB)/893/2025
AGAINST
ACQUITTAL CR.
APPEAL AGAINST | 4 MEERA DEVI @ MEERA KUMARI
vs THE STATE OF BIHAR AND ANR | MADAN PRASAD SINGH
DHARMENDRA KUMAR
RAJU | AJAY MISHRA |
| 89. | CR. APP
(DB)/912/2025
AGAINST
ACQUITTAL CR.
APPEAL AGAINST
IA-1/2025 ()
LIMITATION PETITIO | 5 SHIV PASI
vs THE STATE OF BIHAR AND ORS | KUMAR BRIJNANDAN
MAYANK PRASANNA
DUBEY
JYOTI JOSHI | MANISH KUMAR NO2 |
| 90. | CR. APP
(DB)/985/2025
AGAINST
ACQUITTAL CR.
APPEAL AGAINST | 3 JAHRUDDIN GADDI @ JAHURDIN
GADI
vs THE STATE OF BIHAR AND ORS | AKHILESHWAR KUMAR
SHRIVASTVA
AMRIT KIRTI | BINOD BIHARI SINGH |

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91.	CR. APP (DB)/998/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	5 IZHARUL HASSAN @ IZARUL HASSAN vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR SANJAY KUMAR SINGH	BIPIN KUMAR
92.	CR. APP (DB)/1005/2025 CONVERTED FROM CR CR. APPEAL AGAINST	4 SUNITA DEVI @ ANITA DEVI vs THE STATE OF BIHAR AND ANR	MUKUL KUMARI	A.G.
93.	CR. APP (DB)/1054/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3 MAHENDRA MANDAL vs THE STATE OF BIHAR AND ANR	VINOD PANDEY SATYENDRA KUMAR	AJAY MISHRA
94.	CR. APP (DB)/1096/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	4 PAPPU RAM vs THE STATE OF BIHAR AND ANR	SHEO NANDAN PRASAD DINESH KUMAR	MANISH KUMAR NO2
95.	CR. APP (DB)/1101/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3 RAMESH RAM vs THE STATE OF BIHAR AND ANR	NARESH PRASAD	BINAY KRISHNA
96.	CR. APP (DB)/1119/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	4 SHAILENDRA YADAV @ SHAILENDRA KUMAR @ SHAILENDRA KUMAR YADAV vs THE STATE OF BIHAR AND ORS	PRASHANT KUMAR	SUJIT KUMAR SINGH
97.	CR. APP (DB)/1140/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	5 SITA DEVI vs THE STATE OF BIHAR AND ORS	MD MUSOWIR	SATYA NARAYAN PRASAD
98.	CR. APP (DB)/1150/2025 AGAINST CONVICTIO CR. APPEAL AGAINST	4 PRAMOD KUMAR NIRALA vs THE STATE OF BIHAR AND ORS	KUMAR GAURAV PANCHAM LAL JAISWAL SUDHIR PRASAD SINGH	BINOD BIHARI SINGH
99.	CR. APP (DB)/1152/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	4 ARUN KUMAR SHARMA @ ARUN SHARMA vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR RAJESH KUMAR	MANISH KUMAR NO2
100.	CR. APP (DB)/1156/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	4 DINESH CHAUDHARY @ DINESH CHAUHHARY vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR SINGH ARVIND KUMAR SINHA	AJAY MISHRA
101.	CR. APP (DB)/1167/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3 MANJEEV MISHRA @ MANJIV MISHRA vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR MISHRA NALIN VILOCHAN TIWARY	KM. SHASHI BALA VERMA ABHASH PRIYADARSHI RAJ KUMAR
102.	CR. APP (DB)/1189/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	4 JANISHA @ JANISHA KHATOON vs THE STATE OF BIHAR AND ORS	SANGEET DEOKULIAR AKHILESH KUMAR NAVIN KUMAR SINGH	DILIP KUMAR SINHA
103.	CR. APP (DB)/1193/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3 KAILU JHA @ UMAKANT JHA vs THE STATE OF BIHAR AND ORS	VAISHNAVI SINGH MD.IMTEYAZ AHMAD RITWIK THAKUR AMRENDRA KUMAR	KM. SHASHI BALA VERMA
104.	CR. APP (DB)/1195/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3 DOMAR BAHARDAR @ DOMAR LAL BARDAR vs THE STATE OF BIHAR AND ORS	MADHAV JHA NISHANT CHOUDHARY	SYED ASHFAQUE AHMAD

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105. CR. APP (DB)/1216/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	MOHAMMAD SHAMIM vs THE STATE OF BIHAR AND ANR	RABINDRA KUMAR PRIYADARSHI	MANISH KUMAR NO2
106. CR. APP (DB)/1238/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	INDAL SAH vs THE STATE OF BIHAR AND ORS	ABHIJEET GAUTAM VIJAY KISHORE BHARTI RAKESH KUMAR NO.1	KM. SHASHI BALA VERMA
107. CR. APP (DB)/1253/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	MUKESH KUMAR vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR JHA	SUJIT KUMAR SINGH NAWAZ SHAREEF
108. CR. APP (DB)/1346/2025 AGAINST ACQUITTAL CR.APP(DB)	4	ARUN KUMAR SINGH vs THE STATE OF BIHAR AND ORS	PRATIK MISHRA VATSAL VISHAL D.K. PANDEY	DILIP KUMAR SINHA
109. CR. APP (DB)/1351/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	BAHADUR SINGH vs THE STATE OF BIHAR AND ORS	RAMESH KUMAR CHOUDHARY	PARMESHWAR MEHTA
110. CR. APP (DB)/1411/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	MD. DANISH vs THE STATE OF BIHAR AND ANR	MD FAZLE KARIM SANJAY SINHA RINKI KUMAR NIHARIKA RANI	KM. SHASHI BALA VERMA
111. CR. APP (DB)/1482/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	JAI KRISHNA SINGH @ JAYKRISHNA SINGH @ JAI KRISHAN SINGH vs THE STATE OF BIHAR AND ORS	VISHWANAND UPADHYAY	KM. SHASHI BALA VERMA
112. CR. APP (DB)/1487/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	4	SAKALDEV RAM vs THE STATE OF BIHAR AND ORS	AMIT KUMAR ANIL CHANDRA	ABHIMANYU SHARMA
113. CR. APP (DB)/1564/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	MD. ASLAM @ MOHAMMAD ASLAM vs THE STATE OF BIHAR AND ORS	DURGESH NANDAN PUJA	AJAY MISHRA PURUSHOTTAM KUMAR TANUSHRI TANUSHRI PURUSHOTTAM KUMAR TANUSHRI PURUSHOTTAM KUMAR PURUSHOTTAM KUMAR TANUSHRI
114. CR. APP (DB)/1602/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	3	KARPURI DAS vs THE STATE OF BIHAR AND ORS	AKSHANSH SHANKER BARUN KUMAR SINGH ABHAY SHANKAR SINGH	SADANAND PASWAN DILIP KR. SINHA
115. CR. APP (DB)/39/2026 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	INDRA KANT JHA vs THE STATE OF BIHAR AND ORS	KESHAV KUMAR JHA PRAFULL CHANDRA JHA RAHUL KUMAR	AJAY MISHRA

FOR ADMISSION - NOT ADMITTED / RECORDS NOT CALLED FOR

116. CR. APP (DB)/324/2024 AGAINST CONVICTIO CR. APPEAL AGAINST	4	NAGESHWAR PRASAD vs THE STATE OF BIHAR AND ORS	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI SANJIV KUMAR	AJAY MISHRA
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| 117. | CR. APP
(DB)/1497/2024
AGAINST
CONVICTIO CR. APP
(DB) AGAIN | 2 | BHOLA YADAV
vs THE STATE OF BIHAR | VAISHNAVI SINGH
RITWIK THAKUR
PURUSHOTTAM KUMAR
MD.IMTEYAZ AHMAD
PUSHPENDRA KUMAR
RAJIV RANJAN
PRATIMA KUMARI | AJAY MISHRA
RAJEEV RANJAN SINHA
JAY SHANKAR PD. SINGH |
| 118. | CR. APP
(DB)/1528/2024
AGAINST
CONVICTIO CR. APP
(DB) AGAIN
IA-1/2025 ()
LIMITATION PETITIO | 5 | RAJDEO SAHNI
vs THE STATE OF BIHAR | ASHUTOSH NATH | BIPIN KUMAR |
| 119. | G. APP. (DB)/4/2025
CONVERTED FROM
CR G. APP(DB) | 8 | UNION OF INDIA THROUGH
INTELLIGENCE OFFICER,
NARCOTICS CONTROL BUREAU,
PATNA.
vs PRAVEEN YADAV @ PINTU
YADAV | BINDHYACHAL RAI | NIRAJ GOPAL SHARAN
NIKITA |
| 120. | CR. APP
(DB)/590/2025
AGAINST
CONVICTIO CR. APP
(DB) AGAIN | 2 | RANA SINGH @ RANA PRATAP
SINGH
vs THE STATE OF BIHAR | RAKESH KUMAR SHARMA
RAVI RANJAN KUMAR
SANTOSH KUMAR
PANDEY
RAVI RANJAN KUMAR
SINGH | PARMESHVAR MEHTA |
| 121. | CR. APP
(DB)/688/2025
AGAINST
CONVICTIO CR. APP
(DB) AGAIN | 5 | NAGINA RAI
vs THE STATE OF BIHAR AND ANR | ANIRUDH KUMAR VERMA
VYAS KUMAR MISHRA | DILIP KUMAR SINHA
GAUTAM KUMAR |
| 122. | CR. APP
(DB)/897/2025
AGAINST
CONVICTIO CR. APP
(DB) AGAIN | 3 | RAJESH GUPTA @ RAJESH KUMAR
GUPTA @ RAJESH JI @ MISTRY
vs THE UNION OF INDIA THORUGH
NIA | BHIMSEN UPADHYAY
SHAMBHU SHANKAR
THAKUR
ARVIND KUMAR | DR KRISHNA NANDAN
SINGH (ASG)
ARVIND KUMAR |
| 123. | CR. APP
(DB)/1243/2025
AGAINST
CONVICTIO CR. APP
(DB) AGAIN | 2 | RAJU RAM
vs THE UNION OF INDIA THROUGH
DRI, PATNA | MANOJ KUMAR SINGH
RISHUP
INDRAJESH KUMAR
SALONI | DR. K.N. SINGH (ASG)
ANKIT KATRIAR |
| 124. | CR. APP
(DB)/1419/2025
OTHER THAN
CONVIC CR.APP(DB) | 7 | REYAZ MOARIF @ BABLU AND ORS
vs THE UNION OF INDIA THROUGH
MINISTRY OF HOME AFFAIRS AND
ORS | KUNDAN KUMAR OJHA
NAVNEET PRABHAKAR
MD NADIM AKRAM | A.S.G.
DR. KRISHNA NANDAN
SINGH
MANOJ KUMAR SINGH |
| 125. | CR. APP
(DB)/1529/2025
AGAINST
CONVICTIO CR. APP
(DB) AGAIN | 3 | HALESHWAR SAH
vs THE STATE OF BIHAR | SHIVANI MISHRA
AWADHESH KUMAR
MISHRA
PRAGATI SINGH
VIDHI SHREE
SHASHANK SHEKHAR | DILIP KUMAR SINHA
GOPAL KUMAR JHA |
| 126. | CR. APP
(DB)/1530/2025
AGAINST
CONVICTIO CR. APP
(DB) AGAIN | 3 | BULET GUPTA
vs THE STATE OF BIHAR AND ANR | SANJYA KUMAR
CHAUBEY | BINAY KRISHNA |
| 127. | CR. APP
(DB)/1535/2025
AGAINST
CONVICTIO CR. APP
(DB) AGAIN | 3 | MINA DEVI AND ORS
vs THE STATE OF BIHAR | ARYAN SINHA
NITISH KUMAR
SHIVAM RAJ
AMIT KUMAR SINGH | BINOD BIHARI SINGH |
| 128. | CR. APP
(DB)/1543/2025
AGAINST
CONVICTIO CR. APP
(DB) AGAIN | 2 | NAWAL RAI
vs THE STATE OF BIHAR | RAKESH RANJAN | SUJIT KUMAR SINGH |
| 129. | CR. APP
(DB)/1544/2025
AGAINST
ACQUITTAL CR.
APPEAL AGAINST | 3 | AJAY KUMAR
vs THE STATE OF BIHAR AND ORS | GOPAL GOVIND MISHRA | DILIP KUMAR SINHA |

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130.	CR. APP (DB)/1545/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	PAPPU KUMAR @ SHIV MOHAN SINGH @ PAPPU SINGH vs THE STATE OF BIHAR AND ANR	ANJANI KUMAR JHA ANITA KUMARI SHARMA VISHWA SHRI RAJENDRA	BINAY KRISHNA AMIT KUMAR PANDEY KRISHNA KANT PANDEY
131.	CR. APP (DB)/1547/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	AMARJIT SAH vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR MISHRA RAVI SHANKAR SAHAY KANHAIYA RAO	AJAY MISHRA
132.	CR. APP (DB)/1549/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	AMAL YADAV @ AMLA YADAV AND ANR vs THE STATE OF BIHAR	PRERNA ANAND	PARMESHWAR MEHTA
133.	CR. APP (DB)/1553/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	NARAYAN SINGH @ NARAIN KUSHWAHA vs THE STATE OF BIHAR	ARUN KUMAR GUPTA	PARMESHWAR MEHTA
134.	CR. APP (DB)/1554/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	AJAY YADAV vs THE STATE OF BIHAR	KHUSHI AWADH JITENDRA NARAIN SINHA RAM SHANKAR KUMAR	BIPIN KUMAR
135.	CR. APP (DB)/1579/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	PRAGAT SINGH @ PARGAT SINGH vs THE STATE OF BIHAR AND ANR	SMITI BHARTI	ABHIMANYU SHARMA ANSHUMAN SINGH
136.	CR. APP (DB)/1580/2025 OTHER THAN CONVIC CR.APP(DB)	4	SAJJAD ALAM @ MD. SAJJAD ALAM vs THE UNION OF INDIA THROUGH MINISTRY OF HOME AFFAIRS AND ORS	KUNDAN KUMAR OJHA NAVNEET PRABHAKAR	DR.K.N.SINGH (A.S.G.) ARVIND KUMAR
137.	CR. APP (DB)/1582/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-2/2026 () BAIL	4	VIJAY MAHTO vs THE STATE OF BIHAR	VIRENDRA KUMAR	SATYA NARAYAN PRASAD
138.	CR. APP (DB)/1583/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	RAM SHANKAR SINGH vs THE STATE OF BIHAR THROUGH THE COLLECTOR BEGUSARAI AND ORS	RAM SUMIRAN SINGH	AJAY MISHRA
139.	CR. APP (DB)/1596/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	BIKRAM YADAV vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	ABHIMANYU SHARMA
140.	CR. APP (DB)/1597/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	DADAN YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR RAUSHAN RAJ	BINOD BIHARI SINGH
141.	CR. APP (DB)/1607/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-1/2025 () LIMITATION PETITIO	3	MD. ANWAR ALAM vs THE STATE OF BIHAR	AJIT KUMAR SINGH	DILIP KUMAR SINHA
142.	CR. APP (DB)/1609/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	RAMJI SAH vs THE STATE OF BIHAR AND ANR	SAURAV KUMAR RAKESH KUMAR RANJAN NIVEDITA CHAUDHARY	KM. SHASHI BALA VERMA

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143.	CR. APP (DB)/1620/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	SUNIL MARANDI vs THE STATE OF BIHAR	RAJNI KANT SINGH MANOJ KUMAR NO.1	SATYA NARAYAN PRASAD
144.	CR. APP (DB)/1622/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	BHOLA RAI @ ASHOK RAI AND ANR vs THE STATE OF BIHAR	PARIJAT SAURAV	SUJIT KUMAR SINGH AASTHA PRAKASH KANUPRIYA ABHISHEK ANAND
145.	CR. APP (DB)/1626/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	SHIV KUMAR JHA vs THE STATE OF BIHAR	RASHMI JHA UJJWAL KUMAR SINGH ANUPAM RAJ	PARMESHWAR MEHTA PRIYANKA SINGH EASHITA RAJ
146.	CR. APP (DB)/1628/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-1/2026 () EARLY HEARING	1	MD. AKHTAR AND ORS vs THE STATE OF BIHAR	RAMPRAVESH NATH TIWARI SAOBIYA MUSHTAQUE YASIR ASHRAF	DILIP KUMAR SINHA ANKITA KUMARI ARUN KUMAR MANDAL
147.	CR. APP (DB)/1638/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	SARAL RAI AND ANR vs THE STATE OF BIHAR	PARIJAT SAURAV	SUJIT KUMAR SINGH ABHISHEK ANAND KANUPRIYA AASTHA PRAKASH
148.	CR. APP (DB)/1641/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	KUNJAN GIRI vs THE STATE OF BIHAR	AARUNI SINGH SANDIP KUMAR GAUTAM	PARMESHWAR MEHTA
149.	CR. APP (DB)/1647/2025 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	PUJA KUMARI vs THE STATE OF BIHAR AND ORS	BHUBNESHWAR MAHTO RAVI RANJAN MALLICK	KM. SHASHI BALA VERMA
150.	CR. APP (DB)/1649/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	DR. YOGENDRA KUMAR @ DR. YOGENDRA PASWAN @ DR. YOGENDRA KUMAR PASWAN vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	KM. SHASHI BALA VERMA
151.	CR. APP (DB)/1650/2025 CONVERTED FROM CR CR. APPEAL AGAINST	5	RANI KUMARI vs THE STATE OF BIHAR AND ANR	AMIT ANAND OM PRAKASH NAGMANI	RAMCHANDRA SINGH
152.	CR. APP (DB)/1661/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	RANJIT KUMAR vs THE STATE OF BIHAR AND ANR	HAFIZ SHAHBAZ ARIF VIVEK RAJ BINAY KUMAR	BIPIN KUMAR
With 152.1	CR. APP (DB)/34/2026 AGAINST CONVICTIONCR. APP (DB) AGAIN	2	NAND KISHORE SINGH vs THE STATE OF BIHAR AND ANR	RANJAN KUMAR JHA RANA PRATAP SINGH VIKAS KUMAR	SATYA NARAYAN PRASAD
153.	CR. APP (DB)/1676/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	ABHAY PRATAP SINGH @ GUDDAN vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA RAHUL SINGH RABINDRA KUMAR RAVI RANJAN KUMAR SANTOSH KUMAR PANDEY	KM. SHASHI BALA VERMA
154.	CR. APP (DB)/1680/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	ABHAY KUMAR vs THE STATE OF BIHAR AND ANR	VIKASH KHANNA LOKESH KUMAR AMAN KUMAR DIGAMBAR KUMAR	ABHIMANYU SHARMA

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155.	CR. APP (DB)/1681/2025 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	NANDLAL YADAV vs THE STATE OF BIHAR	MD. ANISUR RAHMAN MD. KHALID ANWAR	SATYA NARAYAN PRASAD MANOJ KUMAR SINHA
156.	CR. APP (DB)/4/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	ARUN KUMAR YADAV vs THE UNION OF INDIA THROUGH DIRECTORATE OF REVENUE INTELLIGENCE, PATNA	RAKESH SINGH BHASKAR SHANKAR SAKSHI DEEP MEENA SINGH	DR. KRISHNA NANDAN SINGH (A.S.G.) SRIRAM KRISHNA
157.	CR. APP (DB)/8/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	TRILOKI YADAV vs THE STATE OF BIHAR	UMESH KUMAR GUPTA	BINOD BIHARI SINGH
158.	CR. APP (DB)/25/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	KARTIK SAHANI @ SURAJ SAHNI @ SARJU SAHNI vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR MD.IMTEYAZ AHMAD	ABHIMANYU SHARMA
159.	CR. APP (DB)/37/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	MD. KALAM vs THE STATE OF BIHAR	SANJAY KUMAR ASHOK KUMAR	BIPIN KUMAR
160.	CR. APP (DB)/49/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	SANJAY KAPAR AND ANR vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA CHITRANSH RAJ	SATYA NARAYAN PRASAD MANOJ KUMAR SINHA
161.	CR. APP (DB)/54/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	SATYA NARAYAN PASWAN @ LALLU PASWAN AND ORS vs THE STATE OF BIHAR	SHASHI SHEKHAR TIWARY ISHA RANJAN PANDEY ANSHU KUMAR SHASHI SHEKHAR TIWARY SHASHI SHEKHAR TIWARY SHASHI SHEKHAR TIWARY SHASHI SHEKHAR TIWARY	ABHIMANYU SHARMA MANISH CHANDRA GANDHI HIMANSHU RANJAN
162.	CR. APP (DB)/61/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	BHAGWANI KUNWAR AND ANR vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	SADANAND PASWAN
163.	CR. APP (DB)/82/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	SARIFUL AZAM @ SHARIFUL AZAM vs THE STATE OF BIHAR	ROHIT RANJAN	DILIP KUMAR SINHA KARANDEEP KUMAR
With 163.1	CR. APP (DB)/85/2026 AGAINST CONVICTIONCR. APP (DB) AGAIN	2	KASID AND ORS vs THE STATE OF BIHAR	ROHIT RANJAN	DILIP KUMAR SINHA KARANDEEP KUMAR
With 163.2	CR. APP (DB)/88/2026 AGAINST CONVICTIONCR. APP (DB) AGAIN	2	RAHIZUL AZAM @ MOHAMAD RAHIJUL AZAM AND ORS vs THE STATE OF BIHAR	ROHIT RANJAN	DILIP KUMAR SINHA KARANDEEP KUMAR
164.	CR. APP (DB)/84/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	NURUL SHEIKH @ SHEIK NURUL vs THE STATE OF BIHAR AND ANR	SARVESH KASHYAP KUMARI AKANKSHA RAI DEEPAK KUMAR ANANT KUMAR MISHRA	SADANAND PASWAN AJIT KUMAR SINGH DEEPMALA KUMARI
165.	CR. APP (DB)/93/2026 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	KAMLESH SINGH @ KAMLESH KUMAR vs THE STATE OF BIHAR AND ORS	RAKESH SINGH SAKET KUMAR SINGH MEENA SINGH SAKSHI DEEP	KM. SHASHI BALA VERMA

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166.	CR. APP (DB)/101/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	BALESHWAR SAHANI vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR AMRENDRA KUMAR PURUSHOTTAM KUMAR	BINOD BIHARI SINGH
167.	CR. APP (DB)/113/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	BIRBAL YADAV vs THE STATE OF BIHAR	PRIYANKA SINGH HARSH KUMAR EASHITA RAJ	SATYA NARAYAN PRASAD SHIVNANDAN BHARTI NEHA KUMARI SINGH SHIPRA CHANDRA
168.	CR. APP (DB)/115/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	MD. KHURSHID vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD RITWIK THAKUR KIRAN KUMARI	DILIP KUMAR SINHA
169.	CR. APP (DB)/116/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	SACHCHIDANAND SINGH @ SACHIDANAND SINGH @ SACHIDANAND MANDAL vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN	AJAY MISHRA
170.	CR. APP (DB)/120/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	YOGENDRA YADAV vs THE STATE OF BIHAR	ANKITA KUMARI PRABHAT KUMAR SINGH RAGHAV KUMAR	SATYA NARAYAN PRASAD SHIVNANDAN BHARTI NEHA KUMARI SINGH SHIPRA CHANDRA
171.	CR. APP (DB)/127/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	VIDYANAND SINGH vs THE STATE OF BIHAR	SHIVNANDAN SAH	SATYA NARAYAN PRASAD DHANANJAY KUMAR TIWARY
172.	CR. APP (DB)/137/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	SANTOSH PASWAN @ SANTOSH KUMAR PASWAN AND ORS vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY VED PRAKASH CHANDAN	MUKESHWAR DAYAL
173.	CR. APP (DB)/138/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	DHEERAJ KUMAR MANDAL vs THE STATE OF BIHAR	MD ZIAUL QUAMAR NAZIA QUAMAR	DILIP KUMAR SINHA
174.	CR. APP (DB)/139/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	BABUDHAN @ MALLU vs THE STATE OF BIHAR AND ORS	RAKESH SINGH SAKET KUMAR SINGH SAKSHI DEEP MEENA SINGH	SUJIT KUMAR SINGH
175.	CR. APP (DB)/167/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	SANTOSH YADAV vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR MD.IMTEYAZ AHMAD AMRENDRA KUMAR KIRAN KUMARI	SATYA NARAYAN PRASAD PRAMOD KUMAR ANIL KUMAR
176.	CR. APP (DB)/171/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-2/2026 () MISC	4	MEENA DEVI vs THE STATE OF BIHAR	AMBRISH KR JHA SHASHI PRIYA PATHAK ANTRA AZAD	SUJIT KUMAR SINGH
177.	CR. APP (DB)/208/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	CHUMAN DEVI @ SUMAN DEVI vs THE STATE OF BIHAR	BHAWANA JHA	DILIP KUMAR SINHA EASHITA RAJ
With 177.1	CR. APP (DB)/215/2026 AGAINST CONVICTIONCR. APP (DB) AGAIN	1	PRABHAKAR SINGH @ PRAKASH CHAUDHARY vs THE STATE OF BIHAR	BHAWANA JHA	DILIP KUMAR SINHA EASHITA RAJ

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178.	CR. APP (DB)/212/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	KANHAI KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR PRATIK	BINOD BIHARI SINGH
179.	CR. APP (DB)/213/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	GAUTAM KUMAR AND ANR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	DILIP KUMAR SINHA
180.	CR. APP (DB)/214/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	SUNITA DEVI AND ORS vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR MD.IMTEYAZ AHMAD	AJAY MISHRA
181.	CR. APP (DB)/224/2026 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	SHARDA KUMARI vs THE STATE OF BIHAR AND ANR	AJAY KUMAR TIWARY	AJAY MISHRA
182.	CR. APP (DB)/236/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	VIJAY KUMAR vs THE STATE OF BIHAR	PARASHURAM SINGH ANKUR KUMAR	BIPIN KUMAR
With 182.1	CR. APP (DB)/295/2026 AGAINST CONVICTIONCR. APP (DB) AGAIN	2	BHOTHU SINGH @ PARAMHANS SINGH vs THE STATE OF BIHAR	KUMAR MANGLAM	BIPIN KUMAR
183.	CR. APP (DB)/237/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	MUDRIKA SINGH @ MADARI SINGH vs THE STATE OF BIHAR	SATYAPAL SINGH RAJNISH KUMAR CHOUBEY	KM. SHASHI BALA VERMA
184.	CR. APP (DB)/244/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	SEEMA DEVI vs THE STATE OF BIHAR	ARUN KUMAR GUPTA	AJAY MISHRA
185.	CR. APP (DB)/246/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	GULAB MUKHIYA @ GULABCHAND MUKHIYA vs THE STATE OF BIHAR AND ANR	ARUN . MD. ANWAR	SATYA NARAYAN PRASAD
186.	CR. APP (DB)/247/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	ARVIND MAHTO @ ARVIND KUMAR vs THE STATE OF BIHAR	PRIYANKA SINGH RAVI KANT KUMAR EASHITA RAJ	BIPIN KUMAR
187.	CR. APP (DB)/248/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	SAROJ CHAUDHUR vs THE STATE OF BIHAR	SAMIR KUMAR SAURAV SINGH	PARMESHWAR MEHTA
188.	CR. APP (DB)/249/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	ABHISHEK KUMAR @ MINTU KUMAR vs THE STATE OF BIHAR AND ANR	SHAILESH KUMAR	ABHIMANYU SHARMA PRABHAT RANJAN SINGH
189.	CR. APP (DB)/250/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	MUNTUN KUMAR @ MITHLESH KUMAR @ MUNTUN MUKHIYA vs THE STATE OF BIHAR	MAYANK MOHAN	AJAY MISHRA
190.	CR. APP (DB)/253/2026 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	MUNKA @ MUNKA AND ANR vs THE STATE OF BIHAR AND ORS	MD. HELAL AHMAD MOHAMMAD TAHMEED HELAL FAKHRA TANAZ AKHTER	SATYA NARAYAN PRASAD

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191. CR. APP (DB)/274/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	MONU KURESHI @ MONU QURESHI vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI NISHANT SHEKHAR MD NADEEM IMAM	SUJIT KUMAR SINGH
192. CR. APP (DB)/281/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	VIJAY KUMAR @ VIJAY SAO vs THE STATE OF BIHAR AND ANR	AMIT ANAND VIDYA SAGAR	ABHIMANYU SHARMA
193. CR. APP (DB)/285/2026 AGAINST ACQUITTAL CR. APPEAL AGAINST	2	RAJU SETH @ RAJU PRASAD vs THE STATE OF BIHAR AND ANR	SIDDHARTH HARSH RAHUL SINGH VISHAL SINGH NANDANI KUMARI	ABHIMANYU SHARMA
194. CR. APP (DB)/292/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	VIJAY SINGH AND ANR vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD DEWARSHI AMRENDRA KUMAR	KM. SHASHI BALA VERMA
195. CR. APP (DB)/293/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	VIKRAM KUMAR YADAV @ VIKRAM YADAV vs THE STATE OF BIHAR	ASHOK KUMAR BIBHUTI NARAYAN PRIYA RANJAN	PARMESHWAR MEHTA URMILA KUMARI GUN SAGAR MAHTO
196. CR. APP (DB)/294/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	RAJAN RAI @ RAJAN RAY vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD AMRENDRA KUMAR	DILIP KUMAR SINHA
197. CR. APP (DB)/297/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	GAJENDRA PATEL @ GAJENDAR PATEL @ AMIT KUMAR vs THE STATE OF BIHAR	SHAMA SINHA SURYA PRAKASH VIJAYANSH PRATAP SINGH	BINOD BIHARI SINGH
198. CR. APP (DB)/300/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	SANDEEP KUMAR SINGH @ SANDIP KUMAR SINGH @ SANDEEP SINGH vs THE STATE OF BIHAR AND ANR	DEWANAND TIWARI AMRESH KUMAR SINHA	SATYA NARAYAN PRASAD
199. CR. APP (DB)/308/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	SUNITA DEVI AND ORS vs THE STATE OF BIHAR	PURUSHOTTAM KUMAR AMRENDRA KUMAR MD.IMTEYAZ AHMAD	BIPIN KUMAR
200. CR. APP (DB)/309/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	NEERAJ KUMAR SHAH @ NEERAJ KUMAR vs THE STATE OF BIHAR AND ANR	RAJIB RANJAN JHA	ABHIMANYU SHARMA
201. CR. APP (DB)/310/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	SUNIL MUKHIYA @ SUNIL KUMAR MUKHIYA vs THE STATE OF BIHAR AND ANR	PURUSHOTTAM KUMAR MD. IMTEYAZ AHMAD SHIVAM AMRENDRA KUMAR	SATYA NARAYAN PRASAD JAISHANKAR KUMAR YADAV DEWANAND TIWARI
202. CR. APP (DB)/320/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	VINOD RAI @ BINOD RAI AND ANR vs THE STATE OF BIHAR	PURUSHOTTAM KUMAR MD.IMTEYAZ AHMAD AMRENDRA KUMAR SHIVAM	KM. SHASHI BALA VERMA ANKIT KATRIAR VIPASHA CHOUDHARY RISHI SINHA
203. CR. APP (DB)/324/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	RAHUL KUMAR MANJHI vs THE STATE OF BIHAR AND ANR	RAJANI RANJAN PD. SINGH SAHJA NAND SHARMA BINAY KUMAR SINGH	BIPIN KUMAR
204. CR. APP (DB)/327/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	DINESH YADAV AND ORS vs THE STATE OF BIHAR	SHIVAM . PURUSHOTTAM KUMAR SUSHMITA MISHRA AMRENDRA KUMAR	ABHIMANYU SHARMA

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205. CR. APP (DB)/329/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	2 ANUP RAY @ ANUP RAI @ ANUP KUMAR RAI vs THE STATE OF BIHAR	PURUSHOTTAM KUMAR SUMIT KUMAR SRIVASTVA AMRENDRA KUMAR SHIVAM MD.IMTEYAZ AHMAD	BINOD BIHARI SINGH
206. CR. APP (DB)/338/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1 MANOJ KUMAR vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR MUKESH KUMAR SUDEEP KUMAR ANUNAY SHAHI NITISH KUMAR	KM. SHASHI BALA VERMA
207. CR. APP (DB)/339/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1 KUNDAN KUMAR BARNWAL @ KUNDAN KUMAR vs THE STATE OF BIHAR AND ANR	VYAS KUMAR MISHRA	SUJIT KUMAR SINGH
208. CR. APP (DB)/342/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	1 ABDUL AZIZ vs THE STATE OF BIHAR	N A SHAMSI	DILIP KUMAR SINHA BHASKAR SHANKAR
209. CR. APP (DB)/345/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-1/2026 () LIMITATION PETITIO	2 BALDAU SINGH @ CHHOTU SINGH vs THE STATE OF BIHAR	AQUAIB KHAN MD TAUQUEER AZHAR	SATYA NARAYAN PRASAD ABHISHEK KUMAR
210. CR. APP (DB)/350/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	2 SANJIV SINGH AND ANR vs THE STATE OF BIHAR	HARSH VARDHAN RANJEET KUMAR MANAS RAJDEEP	PARMESHWAR MEHTA
211. CR. APP (DB)/353/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	2 DHARMA DURHAI R. @ DHARMADURAI R. AND ANR vs THE UNION OF INDIA THROUGH THE REGIONAL DIRECTOR, DIRECTORATE OF REVENUE INTELLIGENCE, PATNA	GANESH PRASAD SINGH GANESH PRASAD SINGH	DR. K.N. SINGH(A.S.G.) ANSHUMAN SINGH
212. CR. APP (DB)/354/2026 AGAINST CONVICTIO CR. APP (DB) AGAIN	2 MD. AAMIR vs THE STATE OF BIHAR AND ANR	SUDISH KUMAR BIRENDRA PRASAD CHAUDHARY VICKY KUMAR	KM. SHASHI BALA VERMA
FOR HEARING			
213. CR. APP (DB)/609/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	12 KAILASH SAW @ KAILASH SAHU @ KAILASH SAH vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	BINOD BIHARI SINGH
214. CR. APP (DB)/629/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	8 SHANKAR YADAV AND ANR vs THE UNION OF INDIA THROUGH THE INTELLIGENCE OFFICER, NARCOTICES CONTROL BUREAU	RAVINDRA KUMAR RAJESH ROY GOPAL KRISHNA	SUJIT KUMAR SINGH KRISHNA NANDAN SINGH KUMAR SACHIN BINDHYACHAL RAI GOPAL KRISHNA MANI LAL MAHTO
With CR. APP 214.1 (DB)/1014/2025 AGAINST CONVICTIONCR. APP (DB) AGAIN	7 NAV KUMAR OJHA vs THE UNION OF INDIA THROUGH THE INTELLIGENCE OFFICER, NARCOTICS CONTROL BUREAU (NCB), PATNA	GOPAL KRISHNA SHIV SHANKAR PRASAD YADAV PRIYA KUMARI RANJIT KUMAR VERMA JNANCHANDRA BHARDWAJ	DR. KRISHNA NANDAN SINGH (A.S.G.) NILANJAN CHATTERJEE NILANJAN CHATTERJEE ARVIND KUMAR
215. CR. APP (DB)/688/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	7 KHALIL ANSARI vs THE STATE OF BIHAR AND ANR	JAI PRAKASH SINGH ARTI KUMARI RAJNEESH	MANISH KUMAR NO2 SANJAY KUMAR SATYENDRA KUMAR BHATNAGAR

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With CR. APP 215.1 (SJ)/4045/2023 AGAINST CONVICTIONCR. APP (SJ) AGAIN	4 SHAHJAHAN KHATOON vs THE STATE OF BIHAR AND ANR	JAI PRAKASH SINGH ARTI KUMARI RAJNEESH	RAMCHANDRA SINGH SATYENDRA KUMAR BHATNAGAR SANJAY KUMAR
216. CR. APP (DB)/690/2023 AGAINST CONVICTION CR. APP (DB) AGAIN	5 SHRAVAN RAM AND ANR vs THE STATE OF BIHAR	GOPAL KUMAR JHA VAISHNAVI SINGH RITWIK THAKUR	KM. SHASHI BALA VERMA KUNDAN KUMAR SINGH
217. CR. APP (DB)/696/2023 AGAINST CONVICTION CR. APP (DB) AGAIN	13 ARJUN MANJHI AND ANR vs THE STATE OF BIHAR AND ANR	ANJUM PERVEEN SYED ARSHAD ALAM NAGMA PRAVIN AJAY KUMAR	ABHIMANYU SHARMA
218. CR. APP (DB)/726/2023 CONVERTED FROM CR CR. APPEAL AGAINST	4 BIBI SHAVRIN vs THE STATE OF BIHAR AND ANR	MD. NAJMUL HODDA ARJUN PRASAD	ABHA SINGH
219. CR. APP (DB)/730/2023 AGAINST CONVICTION CR. APP (DB) AGAIN	7 RAJU BAITHA vs THE STATE OF BIHAR	RAM ADYA SINGH SHAILESH KUMAR	SADANAND PASWAN PRERNA ANAND BIPIN KUMAR (APP)
220. CR. APP (DB)/735/2023 AGAINST CONVICTION CR. APP (DB) AGAIN	7 BIJAY MANDAL vs THE STATE OF BIHAR	SUSHIL KUMAR JHA MANOHAR PRASAD SINGH SAMIR KUMAR SINHA	DILIP KUMAR SINHA
221. CR. APP (DB)/768/2023 AGAINST CONVICTION CR. APP (DB) AGAIN	4 MANTOSH KUMAR MAHTO vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	MANISH KUMAR NO2
With CR. APP 221.1 (DB)/584/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	10 RANJAN KUMAR @ RANJAN THAKUR vs THE STATE OF BIHAR AND ANR	SUBHASH KUMAR JHA	MANISH KUMAR NO2 RATANAKAR JHA
With CR. APP 221.2 (DB)/748/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	7 OM PRAKASH MAHTO vs THE STATE OF BIHAR	MRITYUNJAY KUMAR DINESH PRASAD SINGH ADARSH KAUSHALESH CHOUDHARY	MANISH KUMAR NO2 RATANAKAR JHA
222. CR. APP (DB)/778/2023 AGAINST CONVICTION CR. APP (DB) AGAIN	9 VIKASH KUMAR vs THE STATE OF BIHAR AND ANR	CHHOTE LAL MISHRA JYOTI PRASAD	DILIP KUMAR SINHA DHANESHWAR PRASAD GUPTA
223. CR. APP (DB)/794/2023 AGAINST CONVICTION CR. APP (DB) AGAIN	11 SITA RAM MANJHI vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR PRIYA RANJAN NITISH KUMAR MUKESH KUMAR	PARMESHWAR MEHTA AMRITANSHU DANGI MD. AATIF IQBAL
224. CR. APP (DB)/820/2023 AGAINST ACQUITTITA CR. APPEAL AGAINST	16 VARSHA KUMARI AND ANR vs THE STATE OF BIHAR AND ORS	SHASHI DHAR JHA	MANISH KUMAR NO2 ANUJ KUMAR ADITYA PANDEY SHYAM KISHORE
225. CR. APP (DB)/840/2023 AGAINST CONVICTION CR. APP (DB) AGAIN	14 DR. ISTEYAK AHMAD KHAN vs THE STATE OF BIHAR AND ANR	ASHHAR MUSTAFA MD. MURAD ASHRAF ABU NASAR	KM. SHASHI BALA VERMA ALOK KUMAR JHA
226. CR. APP (DB)/841/2023 AGAINST CONVICTION CR. APP (DB) AGAIN	10 GOLU SINGH vs THE STATE OF BIHAR AND ANR	PRABHAT KUMAR SINGH GANESH PRASAD SINGH	MANISH KUMAR NO2

PATNA HIGH COURT	52	Friday 3rd July, 2026 Hon'ble Mr. Justice Rajeev Ranjan Prasad & Hon'ble Mr. Justice Kumar Manish
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With CR. APP 226.1 (DB)/797/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	6 CHANDAN KUMAR @ CHANDAN SINGH vs THE STATE OF BIHAR AND ANR	PRABHAT KUMAR SINGH GANESH PRASAD SINGH	SATYA NARAYAN PRASAD
227. CR. APP (DB)/863/2023 AGAINST CONVICTION CR. APP (DB) AGAIN	7 VIJAY RAM AND ANR vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	BINOD BIHARI SINGH
228. CR. APP (DB)/869/2023 AGAINST CONVICTION CR. APP (DB) AGAIN	9 ARMAN ANSARI vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	MANISH KUMAR NO2 UJJWAL KUMAR SINGH
229. CR. APP (DB)/879/2023 AGAINST CONVICTION CR. APP (DB) AGAIN	9 MD. SADDAB vs THE UNION OF INDIA THROUGH DIRECTOR, NCB, PATNA	KRISHNA KANT SINGH	K.N SINGH (ASG) SHAIL KUMARI
With CR. APP 229.1 (DB)/88/2024 AGAINST CONVICTIONCR. APP (DB) AGAIN	4 SK ARSHAD @ SHEIKH ARASHAD vs THE UNION OF INDIA THROUGH DIRECTOR, NCB, PATNA	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	DR.K.N. SINGH(ASG) BINDHYACHAL RAI ARVIND KUMAR
230. CR. APP (DB)/900/2023 AGAINST CONVICTION CR. APP (DB) AGAIN	7 GANDHI SAHANI vs THE STATE OF BIHAR	CHANDRASEKHAR SHARMA S. ANAND	ABHIMANYU SHARMA
231. CR. APP (DB)/920/2023 AGAINST CONVICTION CR. APP (DB) AGAIN	9 CHUNMUN RAJBHAR vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA TUSHAR VAIBHAV	PARMESHWAR MEHTA
232. CR. APP (DB)/933/2023 CONVERTED FROM CR CR. APPEAL AGAINST	6 KUSHESH PANDIT vs THE STATE OF BIHAR AND ANR	AKSHAY LAL PANDIT SHAHABUDDIN AZEEM @ S. AZEEM RAJESH KUMAR ARVIND KUMAR RAJESH KUMAR BRIJENDRA KUMAR	ABHA SINGH RAM SUMIRAN RAI ANITA KUMARI ANUJ KUMAR
233. CR. APP (DB)/966/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	3 RAJENDRA CHAUDHARY @ BADA CHAUDHARY vs THE STATE OF BIHAR AND ORS	AKASH KUMAR MISHRA	BIPIN KUMAR AJAY KUMAR SINGH
234. CR. APP (DB)/967/2023 AGAINST CONVICTION CR. APP (DB) AGAIN	19 DIPAK KUMAR @ DEEPAK KUMAR vs THE STATE OF BIHAR AND ANR	MD FAZLE KARIM SANJAY SINHA	SATYA NARAYAN PRASAD
235. CR. REV./92/2024 CONVERTED FROM CR CR. REV.	7 RESHAM LAL YADAV THROUGH HIS LEGAL REPRESENTATIVE SHASHI KUMAR YADAV @ SHASHI KUMAR vs BIPIN YADAV AND ANR	SANJAY KUMAR JHA PRASHANT KUMAR	ABHISHEK ANAND KANUPRIYA ANITA KUMARI SINGH
236. CR. APP (DB)/601/2024 AGAINST CONVICTION CR. APP (DB) AGAIN	12 SUKESH KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR PANKAJ KUMAR SINGH KUMAR JAY ADITYA PANDEY SAGRIKA ANSUL	AJAY MISHRA

N.B.:- The Hon'ble Court will not sit after the luncheon interval.

PATNA HIGH COURT	53	Friday 3rd July, 2026 Hon'ble Mr. Justice Bibek Chaudhuri & Hon'ble Mr. Justice Rana Vikram Singh
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Friday the 3rd July 2026
MAIN BUILDING
Court No. 15 (AT 10:30 A.M.)
Mr. Justice Bibek Chaudhuri &
Mr. Justice Rana Vikram Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
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Notice: (I) All urgent mentioning of cases shall be made on Monday only.
(II) In all criminal appeals, appellant(s) are directed to submit three copies of typed paper books translated in english, failing which the appeals shall not be taken up for hearing.
(III) In Chambers cases of Misc Appeal (MA) shall be taken up on Thursday (2nd half).

FOR HEARING -II

1.	CR. APP (DB)/1295/2019 R.I. FOR LIFE CR.APP(DB)	6 GOPAL DUBEY vs THE STATE OF BIHAR	ASHUTOSH TRIPATHY RAJNISH KUMAR ASHOK KUMAR PANDEY MANOJ KUMAR SINGH DEVESH KUMAR SINGH	KM. SHASHI BALA VERMA	
(Part Heard)					
	With CR. APP (DB)/1379/2019	13 RAJVANSH PANDEY @ RAM	SADA NAND ROY	DILIP KUMAR SINHA	
1.1	R.I. FOR LIFE CR.APP(DB)	CHANDRA PANDEY vs THE STATE OF BIHAR	TEJ PRATAP SINGH YASH SINGH ISSHAN SIINGH		
2.	MA/187/2021	11 COMMISSIONER OF CENTRAL GST AND EXCISE, vs M/S HARINAGAR SUGAR MILLS LTD.	ANSHUMAN SINGH	RAMESH KUMAR AGRAWAL SANJEEV KUMAR RADHA RAMAN	

FOR ADMISSION -I

3.	CR. APP (DB)/439/2018 AGAINST ACQUITTAL CR. APPEAL AGAINST IA-1/2019 (27/2019) LEAVE PETITION	11 MD. SHAMS TABREZ @ TINKU vs STATE OF BIHAR AND ANR	VAGISHA PRAGYA VACAKNAVI	SRI ABHIMANYU SHARMA MANOJ KUMAR JHA	
	With CR. APP (DB)/452/2018	14 MD. SHAMS TABREZ @ TINKU	VAGISHA PRAGYA	SHASHI BALA VERMA	
3.1	AGAINST ACQUITTAL(CR. APPEAL AGAINST	vs THE STATE OF BIHAR AND ORS. AND ORS	VACAKNAVI VAGISHA PRAGYA VACAKNAVI	KM. SHASHI BALA VERMA MANOJ KUMAR JHA	

FOR HEARING -I

4.	CR. APP (DB)/999/2018 R.I. FOR LIFE(377 CR.APP(DB)	7 JITAN CHAUDHARY @ JITENDRA CHAUDHARY @ JITEN CHOUDHRI vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH CHUNNU KUMAR RAJESH KUMAR RAKESH KUMAR JHA	SRI ASHWANI KUMAR SINHA	
5.	CR. APP (DB)/594/2019 R.I. FOR LIFE CR.APP(DB)	5 ZULEKHA KHATOON vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI SANTOSH KUMAR MD. MOBASSAR ALI	SHIWESH CHANDRA MISHRA	
	With CR. APP (DB)/307/2019	8 MD. KUDUS	DEOVIND KUMAR	SATYA NARAYAN PRASAD	
5.1	AGAINST CONVICTION CR.APP(DB)	vs THE STATE OF BIHAR	SINGH ANURADHA KUMARI		
	With CR. APP (DB)/387/2019	1 AKASH PASWAN @ RAM KRIPAL	DEVENDRA KUMAR	ASHWANI KUMAR SINHA	
5.2	CR.APP(DB)	PASWAN vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA RANJIT KUMAR THAKUR		
6.	CR. APP (DB)/661/2019 against convictio CR.APP(DB)	14 ANJAY KUMAR vs THE STATE OF BIHAR	RAJ KISHOR PRASAD RAJEEV KUMAR BIJENDRA KUMAR SINGH	ABHIMANYU SHARMA PANKAJ KUMAR NIRANJAN KUMAR	

PATNA HIGH COURT	54	Friday 3rd July, 2026 Hon'ble Mr. Justice Bibek Chaudhuri & Hon'ble Mr. Justice Rana Vikram Singh
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With CR. APP (DB)/687/2019 6.1 against convictionCR.APP(DB)	13 MD. GULAB vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD SHASHANK SHEKHAR NILESH KUMAR VIJAY ANAND SHADAB AKHTER PURUSHOTTAM KUMAR	DILIP KUMAR SINHA PANKAJ KUMAR NIRANJAN KUMAR
With CR. APP (DB)/760/2019 6.2 R.I. FOR LIFE CR.APP(DB)	16 BABLOO KUMAR vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD SHASHANK SHEKHAR NILESH KUMAR AKHAURI KAMAL KISHORE SAHAY	ASHWANI KUMAR SINHA PANKAJ KUMAR NIRANJAN KUMAR ASHWANI KUMAR SINHA ABHIMANYU SHARMA
With CR. APP (DB)/817/2019 6.3 R.I. FOR LIFE CR.APP(DB)	9 ALOK KUMAR @ SANDEEP KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR RIKESH SINHA	ABHIMANYU SHARMA
7. CR. APP (DB)/681/2019 AGAINST CONVICATIO CR.APP(DB)	4 DHARMENDRA YADAV vs THE STATE OF BIHAR	SHAILENDRA KUMAR DWIVEDI	SHIWESH CHANDRA MISHRA DR. MAYANAND JHA
8. CR. APP (DB)/709/2019 against convictio CR.APP(DB)	8 NAND LAL BIND vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA KUMAR KAMAL NAYAN SUDHANSHU TRIVEDI	KM. SHASHI BALA VERMA
9. CR. APP (DB)/889/2019 R.I. FOR LIFE CR.APP(DB)	8 RAM PUKAR MANDAL vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL KUMARI SUJATA SINHA SANTOSH KUMAR SINGH BHASKAR SHANKAR SAKET KUMAR SINGH MEENA SINGH SADA NAND ROY SHANKAR KUMAR	ASHWANI KUMAR SINHA ABHIMANYU SHARMA
10. CR. APP (DB)/949/2019 R.I. FOR LIFE CR.APP(DB)	9 BALMIKI RAI vs THE STATE OF BIHAR	RAVINDRA KUMAR AMAN PRATEEK RAMANUJ SUSHMITA MISHRA SHIVAM	DR. MAYANAND JHA SUJIT KUMAR SINGH
With CR. APP (DB)/597/2019 10.1 R.I. FOR 4 YEARS CR.APP(DB)	3 RAM BHUSHAN RAY@RAM BHUSHAN RAI vs THE STATE OF BIHAR	RAVINDRA KUMAR KRISHNA KUMARI	SATYA NARAYAN PRASAD
With CR. APP (DB)/806/2019 10.2 R.I. FOR LIFE CR.APP(DB)	6 DINESH RAI vs THE STATE OF BIHAR	RAVINDRA KUMAR	DILIP KUMAR SINHA
11. CR. APP (DB)/1048/2019 R.I. FOR LIFE CR.APP(DB)	4 SHYAM NANDAN SINGH AND ANR vs THE STATE OF BIHAR	RATHORE VASUNDHARA BHOLA PRASAD PRIYANKA SINGH FAKHURUDDIN ALI AHMAD SHIVJEE SINGH MUKESH KUMAR RAJESH KUMAR JHA MUKESH MISHRA	AJAY MISHRA SUJIT KUMAR SINGH
With CR. APP (DB)/1006/2019 11.1 R.I. FOR LIFE CR.APP(DB)	7 NAGESHWAR SINGH @ NAGU SINGH vs THE STATE OF BIHAR	MUKESH KUMAR JHA RATHORE VASUNDHARA BHOLA PRASAD FAKHURUDDIN ALI AHMAD	MANISH KUMAR NO2 SUJIT KUMAR SINGH
With CR. APP (DB)/1247/2019 11.2 Imprisonment for ICR.APP(DB)	5 RAM KEDAR SINGH AND ORS vs THE STATE OF BIHAR	RAJESH KUMAR JHA PREM KUMAR JHA ARUN KUMAR SINGH MUKESH MISHRA	SUJIT KUMAR SINGH A.K.SINHA (APP)
12. CR. APP (DB)/1053/2019 AGAINST CONVICATIO CR.APP(DB)	15 AKHILESH KUMAR @ BHANTA @ AKHILESH SAW @ AKHILESH vs THE STATE OF BIHAR AND ANR	BAM BAHADUR JHA SUSHIL KUMAR JHA SAUMYA	BINAY KRISHNA
With CR. APP (DB)/797/2019 12.1 R.I. FOR LIFE CR.APP(DB)	7 AKAM RAJWAR vs THE STATE OF BIHAR	BINOD KUMAR SINGH ABHAY KUMAR ROY	BINAY KRISHNA

PATNA HIGH COURT	55	Friday 3rd July, 2026 Hon'ble Mr. Justice Bibek Chaudhuri & Hon'ble Mr. Justice Rana Vikram Singh
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With CR. APP (DB)/1035/2019 12.2 R.I. FOR LIFECR.APP(DB)	13 MANTOSH KUMAR vs THE STATE OF BIHAR	BAM BAHADUR JHA SUSHIL KUMAR JHA SUNIL KUMAR SANJEEB KUMAR SANJU RAJ KUMAR BHASKAR SANDILYA	USHA KUMARI 1 GOPAL KRISHNA RANJEET KUMAR SINGH
With CR. APP (DB)/1058/2019 12.3 against convictionCR.APP(DB)	13 BIR BAHADUR SINGH vs THE STATE OF BIHAR	ANIL KUMAR RAJEEV RANJAN MANOJ KUMAR BAM BAHADUR JHA SUSHIL KUMAR JHA SAUMYA	SADANAND PASWAN GOPAL KRISHNA
13. CR. APP (DB)/1063/2019 AGAINST CONVICATIO CR.APP(DB)	4 DILIP YADAV AND ANR vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD NILESH KUMAR	KM. SHASHI BALA VERMA MRIGENDRA KUMAR
14. CR. APP (DB)/1234/2019 IMPRISONMENT FOR CR.APP(DB)	12 RAMESHWAR SAH vs THE STATE OF BIHAR	VIJAY KUMAR MURARI NARAIN CHAUDHARY MOHIT SHRIWASTAVA ANIKET KUMAR	SHIWESH CHANDRA MISHRA
15. CR. APP (DB)/1297/2019 R.I. FOR LIFE CR.APP(DB)	16 BHIKHARI SAHANI AND ORS vs THE STATE OF BIHAR	RAKESH KUMAR RANJAN ASHISH KUMAR LAL KRISHNA CHANDRA SANJAY KUMAR @ S.K. ANJANA BELA SINGH RAJEEV RANJAN BELA SINGH RAJEEV RANJAN RAKESH MOHAN SINGH PRITISH RANJAN ADARSH RANJAN SONI SHRIVASTAVA SARANDHA SUMAN	KM. SHASHI BALA VERMA
16. CR. APP (DB)/1368/2019 IMPRISONMENT FOR CR.APP(DB)	10 CHATURANAN CHOUDHARY @ MANTU CHOUDHARY vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ALOK NAVIN KUMAR JHA	DR. MAYANAND JHA SUJIT KUMAR SINGH
17. CR. APP (DB)/968/2024 AGAINST CONVICATIO CR. APP (DB) AGAIN	9 ADALAT MISHRA @ ADLAT MISHRA vs THE STATE OF BIHAR	PRASHANT KUMAR MAYANK MOHAN SHASHANK SHEKHAR DUBEY NETAN CHOUHAN	BINOD BIHARI SINGH
FOR HEARING			
18. CR. APP (DB)/1248/2018 R.I. FOR LIFE (30 CR.APP(DB)	7 BHARAT YADAV vs THE STATE OF BIHAR	SHAKTI SUMAN KUMAR RAJESH RANJAN RAVI KUMAR AJIT KUMAR MITALI	SRI ABHIMANYU SHARMA RAGHUNANDAN KUMAR SINGH UPADHYAY SAURABH KUMAR
With CR. APP (DB)/1191/2018 18.1 IMPRISONMENT FOR LCR.APP(DB)	10 SURESH YADAV vs THE STATE OF BIHAR	ANUJ KUMAR JAVED ASLAM ANSUL MITALI RAVI KUMAR	SRI AJAY MISHRA RAGHUNANDAN KUMAR SINGH
With CR. APP (DB)/1211/2018 18.2 R.I. FOR LIFE(302)CR.APP(DB)	3 HARENDRA YADAV AND ORS vs THE STATE OF BIHAR	SHAKTI SUMAN KUMAR RAJESH RANJAN	SRI SHIVESH CHANDRA MISHRA RAGHUNANDAN KUMAR SINGH
With CR. APP (DB)/1220/2018 18.3 R.I. FOR LIFE (302CR.APP(DB)	7 ASHOK YADAV vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	SRI AJAY MISHRA RAGHUNANDAN KUMAR SINGH
19. CR. APP (DB)/1316/2018 AGAINST ACQUITTAL CR. APPEAL AGAINST	28 ASHOK KUMAR YADAV vs THE STATE OF BIHAR AND ORS	JITENDRA NARAIN SINHA MUKTI NATH RASHMI BHARTI ABHISHEK KUMAR AJIT KUMAR SINGH	SRI DILIP KUMAR SINHA SUSHIL KUMAR SINGH
With CR. APP (SJ)/1852/2018 19.1 R.I FOR 10 YEARS (CR. APP(SJ)	8 RAVI DASIL @ CHHOTAN RAI vs THE STATE OF BIHAR	SUSHIL KUMAR SINGH BINOD KUMAR	SRI BINOD BIHARI SINGH

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| 20. CR. APP (DB)/1390/2018
R.I. FOR LIFE (37
CR.APP(DB) | 11 BAMBAM MUKHIYA @ GOVIND
MUKHIYA
vs THE STATE OF BIHAR | RAMASHANKAR SINGH
JAGDISH PRASAD
SINGH
MADHUBALA VERMA
AJAY KUMAR VERMA | SRI DILIP KUMAR SINHA |
| 21. CR. APP (DB)/1479/2018
R.I. FOR 15 YEARS
CR.APP(DB) | 7 MINISTAR
vs THE STATE OF BIHAR | RAJ KUMAR
VIJAY KUMAR
VIVEKA NANDSINGH
TETARA KUMARI
MITHILESH KUMAR
UPADHYAY | SRI ASHWANI KUMAR
SINHA
ABHIMANYU SHARMA
ABHIMANYU SHARMA
MRITYUNJAY KUMAR
KUMAR SHUBHAM RAJ |
| 22. CR. APP (DB)/41/2019
R.I. FOR LIFE (30
CR.APP(DB) | 4 LAL BAHADUR RAM
vs THE STATE OF BIHAR | HARENDRA PRASAD | SRI DILIP KUMAR SINHA |
| 23. CR. APP (DB)/143/2019
against convictio
CR.APP(DB) | 6 KAMLANAND SINGH @ KAMLU
SINGH
vs THE STATE OF BIHAR | ANIL PRASAD SINGH
ABHIJEET GAUTAM | DR. MAYANAND JHA |
| With CR. APP (DB)/1340/2018
23.1 R.I. FOR LIFE
(302CR.APP(DB) | 6 GANPAT SINGH
vs THE STATE OF BIHAR | RAMESH KUMAR SINGH | SRI ABHIMANYU SHARMA |
| 24. CR. APP (DB)/149/2019
against convictio
CR.APP(DB) | 13 SHRI PAT YADAV AND ORS
vs THE STATE OF BIHAR | SADA NAND ROY
ALKA
AJAY KUMAR JAIN
MANOJ KUMAR
RAJ NARAYAN MISHRA | SHIWESH CHANDRA
MISHRA
DR. MAYANAND JHA
SUJIT KUMAR SINGH |
| With CR. APP (DB)/1419/2018
24.1 IMPRISONMENT FOR
LCR.APP(DB) | 6 BABBAN SINGH @ BABBAN
SINGH YADAV AND ANR
vs THE STATE OF BIHAR | LAKSHMI KANT
SHARMA
RAKESH KUMAR
SHARMA
RAJESH KUMAR | SRI MAYANAND JHA
DILIP KUMAR SINHA (APP) |
| With CR. APP (DB)/1451/2018
24.2 R.I FOR LIFE
(302,CR.APP(DB) | 7 BIHARI SINGH
vs THE STATE OF BIHAR | LAKSHMI KANT
SHARMA
RAKESH KUMAR
SHARMA
RAJESH KUMAR
AJAY KUMAR JAIN
ALKA | SRI DILIP KUMAR SINHA |
| 25. CR. APP (DB)/287/2019
AGAINST CONVICTIO
CR.APP(DB) | 8 MAHENDRA YADAV AND ORS
vs THE STATE OF BIHAR | ARUN KUMAR JHA | SATYA NARAYAN PRASAD
AMAR NATH YADAV
KULDEEP KUMAR
PINTU KUMAR PATEL |
| 26. CR. APP (DB)/296/2019
AGAINST CONVICTIO
CR.APP(DB) | 5 SUDHIR RAI @ SUDHIR MAHATO
vs THE STATE OF BIHAR | PARMANAND PD. NR.
SAHI
BIRENDRA KUMAR
TIWARY
RAJESH KUMAR
ARJUN PRASAD
MAN MOHAN KUMAR | KM. SHASHI BALA VERMA |
| 27. CR. APP (DB)/365/2019
AGAINST CONVICTIO
CR.APP(DB) | 7 CHANDRA BHUSHAN SINGH
vs THE STATE OF BIHAR | SONI SHRIVASTAVA
MADHURI KUMARI
NILESH SINHA
ZEYAL HODA | DILIP KUMAR SINHA |
| 28. CR. APP (DB)/384/2019
27 CR.APP(DB) | 5 SHEKHAR MANDAL
vs THE STATE OF BIHAR | MANOJ KUMAR JHA
SAROJ KUMAR
CHOUDHARY
KUMAR RAJDEEP
DIKSHA KUMARI | KM. SHASHI BALA VERMA
RAJ KUMAR CHOUDHARY |
| With CR. APP (DB)/242/2019
28.1 AGAINST
CONVICTIONCR.APP(DB) | 6 SANJAY YADAV
vs THE STATE OF BIHAR | INDESHWARI PRASAD
MANDAL
ANITA KUMARI SINGH
PARITOSH PARIMAL | SHIWESH CHANDRA
MISHRA
RAJ KUMAR CHOUDHARY
SUJIT KUMAR SINGH |
| 29. CR. APP (DB)/442/2019
AGAINST CONVICTIO
CR.APP(DB) | 10 MUNI PANDEY AND ORS
vs THE STATE OF BIHAR AND ANR | SADA NAND ROY | SATYA NARAYAN PRASAD
ARUN KUMAR GUPTA |
| With CR. APP (DB)/532/2019
29.1 AGAINST
CONVICTIONCR.APP(DB) | 8 VIJAY PANDEY
vs THE STATE OF BIHAR AND ANR | SADA NAND ROY | ABHIMANYU SHARMA
ARUN KUMAR GUPTA |
| 30. CR. APP (DB)/450/2019
AGAINST ACQUIT TAL
CR. APPEAL AGAINST | 8 MD. RIJAUL
vs THE STATE OF BIHAR AND ORS | MD. MUSOWIR | DR. MAYANAND JHA
BIMAL KUMAR
VIDYANSHU SUMIT
MARUTI KUMARI |

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31. CR. APP (DB)/478/2019 AGAINST ACQUITTAL CR. APPEAL AGAINST	6 TARA DEVI vs THE STATE OF BIHAR AND ORS	NILESH KUMAR SHASHANK SHEKHAR BIJAY KUMAR PANDEY	MANISH KUMAR NO2
32. CR. APP (DB)/517/2019 AGAINST CONVICATIO CR.APP(DB)	7 RUPESH SINGH vs THE STATE OF BIHAR	ALOK KUMAR ALOK MADHUSUDAN KUMAR	AJAY MISHRA
33. CR. APP (DB)/529/2019 AGAINST CONVICATIO CR.APP(DB)	6 BHUI @ BHUI YADAV @ RAMESH YADAV vs THE STATE OF BIHAR	PARAS NATH PATLA KUMARI UMESH KUMAR VERMA NITYA NAND NEERAJ KUMARI ANJANI SINHA .. AMRENDRA KUMAR MD.IMTEYAZ AHMAD	ABHIMANYU SHARMA PRASHANT KUMAR
With CR. APP (DB)/514/2019 33.1 AGAINST CONVICTIONCR.APP(DB)	6 SITA YADAV vs THE STATE OF BIHAR	SUNIL KUMAR NAVIN SHARMA TEJ PRATAP SINGH RAVI KUMAR MADHAV RAJ	ABHIMANYU SHARMA PRASHANT KUMAR
With CR. APP (DB)/531/2019 33.2 AGAINST CONVICTIONCR.APP(DB)	9 BASMATIYA DEVI vs THE STATE OF BIHAR	NITYA NAND NEERAJ RASHMI KUMARI MANDILWAR NILESH KUMAR SHASHANK SHEKHAR RITURAJ RAMAN AMRENDRA KUMAR	SHIWESH CHANDRA MISHRA PRASHANT KUMAR
With CR. APP (DB)/535/2019 33.3 R.I. FOR LIFE CR.APP(DB)	8 LALI YADAV vs THE STATE OF BIHAR	SHIW KUMAR PRABHAKAR UMA SHANKAR SHARMA BIRENDRA KUMAR RAJIV RANJAN SINGH CHUNNU KUMAR .. AMRENDRA KUMAR MD.IMTEYAZ AHMAD	MANISH KUMAR NO2 PRASHANT KUMAR
With CR. APP (DB)/115/2023 33.4 AGAINST CONVICTIONCR. APP (DB) AGAIN	4 NAWAB KUMAR vs THE STATE OF BIHAR	NITYA NAND NEERAJ KUMARI ANJANI SINHA ,MINTOO KUMARI BIRENDRA KUMAR	BIPIN KUMAR
With CR. APP (DB)/138/2023 33.5 AGAINST CONVICTIONCR. APP (DB) AGAIN	5 MAHESH YADAV vs THE STATE OF BIHAR	NITYA NAND NEERAJ KUMARI ANJANI SINHA MINTOO KUMARI BIRENDRA KUMAR	ABHIMANYU SHARMA
34. CR. APP (DB)/585/2019 R.I. FOR LIFE CR.APP(DB)	8 KASHI YADAV AND ANR vs THE STATE OF BIHAR	SANJAY KUMAR JHA RANA PRATAP SINGH SATYA VEER AJAY MUKHERJEE GANESH SHARMA	SHIWESH CHANDRA MISHRA DR. MAYANAND JHA
35. CR. APP (DB)/600/2019 R.I. FOR LIFE CR.APP(DB)	7 MD. MOZIBUR RAHMAN vs THE STATE OF BIHAR	MANISH KUMAR MD. ZIAUL QUAMAR	DR. MAYANAND JHA
36. CR. APP (DB)/623/2019 Against convictio CR.APP(DB)	14 GUDDU SINGH vs THE STATE OF BIHAR	RAJ NARAYAN MISHRA MANOJ KUMAR KSHEM SHARMA AMRENDRA KUMAR BRAJ BHUSHAN PODDAR	KM. SHASHI BALA VERMA SUNIL KUMAR SINGH PRAVIN KUMAR SINHA

PATNA HIGH COURT	58	Friday 3rd July, 2026 Hon'ble Mr. Justice Bibek Chaudhuri & Hon'ble Mr. Justice Rana Vikram Singh
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With CR. APP (DB)/637/2019 36.1 Against convictionCR.APP(DB)	11 KHUSHBU DEVI vs THE STATE OF BIHAR	RANA PRATAP SINGH DHARMENDRA KUMAR SINGH MANISH KUMAR SINGH VIVEKA NAND SINGH AMRENDRA KUMAR BRAJ BHUSHAN PODDAR SAMIR KUMAR ABHIMANYU DEO SAURAV SINGH TILAK SAO RAJESH MOHAN DILIP KUMAR ROY	ASHWANI KUMAR SINHA SUNIL KUMAR SINGH ABHIMANYU SHARMA (APP) PRAVIN KUMAR SINHA
With CR. APP (DB)/689/2019 36.2 AGAINST CONVICTIONCR.APP(DB)	7 ASHOK KUMAR SINGH vs THE STATE OF BIHAR	RANA PRATAP SINGH MANISH KUMAR SINGH VIVEKA NAND SINGH	MANISH KUMAR NO2 SUNIL KUMAR SINGH PRAVIN KUMAR SINHA
With CR. APP (DB)/690/2019 36.3 AGAINST CONVICTIONCR.APP(DB)	11 GULSHAN KUMAR vs THE STATE OF BIHAR	RANA PRATAP SINGH MANISH KUMAR SINGH VIVEKA NAND SINGH DILIP KUMAR ROY BRAJ BHUSHAN PODDAR	ABHIMANYU SHARMA SUNIL KUMAR SINGH PRAVIN KUMAR SINHA
With CR. APP (DB)/725/2019 36.4 R.I. FOR LIFE CR.APP(DB)	6 MANTA MISHRA @ RAJEEV RANJAN MISHRA vs THE STATE OF BIHAR	SUBHASH KUMAR JHA RANJAN KUMAR JHA BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH	SHIWESH CHANDRA MISHRA SUNIL KUMAR SINGH DR. MAYANAND JHA PRAVIN KUMAR SINHA
37. CR. APP (DB)/677/2019 against convictio CR.APP(DB)	9 RITESH CHOUDHARY @ RITESH KUMAR CHOUDHARY vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD BIMAL KUMAR SHASHANK SHEKHAR	MANISH KUMAR NO2 MADAN PRASAD SINGH NO.2 ARUN KUMAR SINGH ALOK RANJAN
With CR. APP (DB)/688/2019 37.1 against convictionCR.APP(DB)	3 AMAR KUMAR CHAURASIA @ AMAR KUMAR vs THE STATE OF BIHAR	RAM SUMIRAN RAI ANSUL RAMAKANT AKELA	AJAY MISHRA MADAN PRASAD SINGH NO.2 ARUN KUMAR SINGH ALOK RANJAN
With CR. APP (DB)/814/2019 37.2 IMPRISONMENT FOR LCR.APP(DB)	7 KUNAL KUMAR vs THE STATE OF BIHAR	AMIT KUMAR MALIK SHIW KUMAR PRABHAKAR	KM. SHASHI BALA VERMA ALOK RANJAN
With CR. APP (DB)/1373/2019 37.3 IMPRISONMENT FOR LCR.APP(DB)	12 DEEPAK JHA vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	DR. MAYANAND JHA ALOK RANJAN SUJIT KUMAR SINGH, APP
38. CR. APP (DB)/679/2019 AGAINST CONVICATIO CR.APP(DB)	14 DHARMENDRA RAI @ DHARMENDRA RAM vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH ABHAY KUMAR PANDEY OM PRAKASH UPADHYAY	KM. SHASHI BALA VERMA
39. CR. APP (DB)/757/2019 R.I. FOR LIFE CR.APP(DB)	6 TARUN KEWAT vs THE STATE OF BIHAR	AMRESH KUMAR SINHA PRANESH KUMAR ARYA MISHRA MANISH RANJAN	SHIWESH CHANDRA
40. CR. APP (DB)/861/2019 IMPRISONMENT FOR CR.APP(DB)	13 JASIM @ MD. JASIM vs THE STATE OF BIHAR	RAMA NAND PODDAR MD. ZIAUL QUAMAR RAJESH ROY MANOJ KUMAR SHRINATH MANJHI KESHAV KUMAR	DR. MAYANAND JHA MD. NAUSHAD UZZOHA SUJIT KUMAR SINGH
With CR. APP (DB)/621/2019 40.1 against convictionCR.APP(DB)	6 MD. RASOOL @ RASOOL AND ANR vs THE STATE OF BIHAR	RAMA NAND PODDAR	ASHWANI KUMAR SINHA
41. CR. APP (DB)/941/2019 IMPRISONMENT FOR CR.APP(DB)	13 YOGENDRA YADAV AND ORS vs THE STATE OF BIHAR	SUMIT KUMAR JHA ASHISH GIRI AJAY MUKHERJEE GANESH SHARMA	AJAY MISHRA DHANANJAY KUMAR PANDEY

PATNA HIGH COURT	59	Friday 3rd July, 2026 Hon'ble Mr. Justice Bibek Chaudhuri & Hon'ble Mr. Justice Rana Vikram Singh
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| 42. CR. APP (DB)/1030/2019
R.I. FOR 12 YEARS
CR.APP(DB) | 8 | BAM BAM YADAV
vs THE STATE OF BIHAR | PRAMOD KUMAR SINGH KM. SHASHI BALA VERMA
AWADHESH KUMAR
SINGH
KUMAR BINODE
BARIAR
RANANJAY KUMAR
SUBHASH KUMAR
SINHA | |
| With CR. APP (DB)/1189/2019
42.1 R.I. FOR 12 YEARS
CR.APP(DB) | 7 | BHUSHAN YADAV
vs THE STATE OF BIHAR | RANJIT KUMAR YADAV
RAJESH KUMAR
AMRESH KUMAR
LAKSHMI KANT
SHARMA
RAKESH KUMAR
SHARMA | KM. SHASHI BALA VERMA
RANA VIKRAM SINGH
PRITI |
| 43. CR. APP (DB)/1036/2019
R.I For Life CR.APP(DB) | 8 | SUNDESH CHAUDHARY
vs THE STATE OF BIHAR | SANGEET DEOKULIAR
AKHILESH KUMAR | DR. MAYANAND JHA
SATISH CHANDRA MISHRA
MD. NURUL HODA |
| With CR. APP (DB)/967/2019
43.1 R.I. FOR LIFE
CR.APP(DB) | 3 | MAHENDRA CHAUDHARY AND
ANR
vs THE STATE OF BIHAR | SANGEET DEOKULIAR
AKHILESH KUMAR | SHIWESH CHANDRA
MISHRA
SATISH CHANDRA MISHRA
MD. NURUL HODA |
| 44. CR. APP (DB)/1123/2019
LIFE IMPRISONMENT
CR.APP(DB) | 13 | BRAHAMDEO GUPTA AND ORS
vs THE STATE OF BIHAR | SUBHASH KUMAR JHA
VIKAS KUMAR JHA
JITENDRA NARAIN
SINHA
KHUSHI AWADH | AJAY MISHRA |
| 45. CR. APP (DB)/1252/2019
R.I. FOR LIFE
CR.APP(DB) | 4 | BIPUL KUMAR PATEL @ BIKKI
KUMAR @ VIKKI KUMAR
vs THE STATE OF BIHAR | UMESH CHANDRA
VERMA
ABHISHEK KUMAR
RASHMI JHA
SHARAD KUMAR
VERMA
RAJEEV RANJAN NO.II
UDAY PRATAP SINGH
ANISH KUMAR
POONAM KUMARI
BRAHMAPUTRA SINGH
ISHU | ASHWANI KUMAR SINHA
ABHIMANYU SHARMA |
| 46. CR. APP (DB)/1260/2019
imprisonment for
CR.APP(DB) | 9 | LAL BABU CHAUDHARI
vs THE STATE OF BIHAR | ANIL KUMAR ROY
NARENDRA KUMAR
BABBAN PRASAD
SINGH | AJAY MISHRA |
| With CR. APP (DB)/1237/2019
46.1 IMPRISONMENT FOR
LCR.APP(DB) | 5 | BUNIYA CHOUDHARY @ BADA
NONIYA AND ANR
vs THE STATE OF BIHAR | ANIL KUMAR ROY | DR. MAYANAND JHA |
| 47. CR. APP (DB)/1306/2019
R.I. FOR LIFE
CR.APP(DB) | 7 | PARMESHVAR RAI
vs THE STATE OF BIHAR | SANJEEB KUMAR
SANJU
NAWAL KISHORE
SINGH
UPENDRA MISHRA
JITENDRA NATH
TIWARY
SHEO JEE MISHRA | SATYA NARAYAN PRASAD |
| 48. CR. APP (DB)/1326/2019
LIFE IMPRISONMENT
CR.APP(DB) | 7 | LADDU LAL YADAV
vs THE STATE OF BIHAR | DINESH CHOUDHARY
PRAFULL CHANDRA
THAKUR | ZEYAUH HODA |
| With CR. APP (DB)/1197/2019
48.1 converted from
cr.CR.APP(DB) | 4 | LAXMAN YADAV
vs THE STATE OF BIHAR | DINESH CHOUDHARY | SYED ASHFAQUE AHMAD |
| 49. CR. APP (DB)/1351/2019
R.I. FOR LIFE
CR.APP(DB) | 8 | MAHAVIR DAS AND ANR
vs THE STATE OF BIHAR | KEDAR JHA
ANJANI PARASHAR | DR. MAYANAND JHA
SUJIT KUMAR SINGH |
| 50. CR. APP (DB)/1372/2019
IMPRISONMENT FOR
CR.APP(DB) | 4 | DHARMENDRA KUMAR @
JHABRA @ BAGGA
vs THE STATE OF BIHAR | MADHUSUDAN KUMAR | MANISH KUMAR NO2
DR. AJEET KUMAR |
| With CR. APP (DB)/1200/2019
50.1 R.I. FOR LIFE
CR.APP(DB) | 10 | SANJAY KUMAR SINGH @
SANJAY KUMAR
vs THE STATE OF BIHAR | MADHUSUDAN KUMAR
RANJAN KUMAR | MANISH KUMAR NO2
DR. AJEET KUMAR |

PATNA HIGH COURT	60	Friday 3rd July, 2026 Hon'ble Mr. Justice Bibek Chaudhuri & Hon'ble Mr. Justice Rana Vikram Singh
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With CR. APP (DB)/1280/2019 50.2 IMPRISONMENT FOR LCR.APP(DB)	6 RANJEET KUMAR SINGH @ MUNNA SINGH @ MUNNA vs THE STATE OF BIHAR	MADHUSUDAN KUMAR	KM. SHASHI BALA VERMA DR. AJEET KUMAR
With CR. APP (DB)/1293/2019 50.3 R.I. FOR LIFE CR.APP(DB)	2 MAHESH KUMAR @ MAHESH KUMAR RAI @ MAHESH RAI vs THE STATE OF BIHAR	MADHUSUDAN KUMAR PRAVIN KUMAR .. MD.IMTEYAZ AHMAD	ABHIMANYU SHARMA
51. CR. APP (DB)/1391/2019 IMPRISONMENT FOR CR.APP(DB)	11 ASHOK MANDAL vs THE STATE OF BIHAR	SONI SHRIVASTAVA RAVI BHARDWAJ	AJAY MISHRA (APP) PRABHAT RANJAN SINGH SANJAY KUMAR GUPTA KUMAR RANJIT RANJAN
With CR. APP (DB)/1305/2019 51.1 IMPRISONMENT OF LICR.APP(DB)	5 JITNI DEVI vs THE STATE OF BIHAR	SONI SHRIVASTAVA NILESH SINHA	ASHWANI KUMAR SINHA
52. CR. APP (DB)/1407/2019 IMPRISONMENT FOR CR.APP(DB)	9 SITA RAM MANDAL vs THE STATE OF BIHAR	PRAVINA KUMARI KUMAR RAJDEEP DIKSHA KUMARI ARVIND KUMAR	ASHWANI KUMAR SINHA MRABHIMANYUSHARMAAPP ABHIMANYU SHARMA
53. CR. APP (DB)/1445/2019 IMPRISONMENT FOR CR.APP(DB)	5 PRAMOD MANDAL vs THE STATE OF BIHAR	AMRIT ABHIJAT MANOJ KUMAR GUPTA UPENDRA YADAV DHANANJAY KUMAR TIWARY	SHIWESH CHANDRA MISHRA
54. CR. APP (DB)/1451/2019 R.I. FOR LIFE CR.APP(DB)	7 TAKSIR ALAM vs THE STATE OF BIHAR	SATISH KUMAR SINHA	AJAY MISHRA RAVINDRA KUMAR @ RAVINDRA KR RAI SHYAMAL KRISHNA SINHA
With CR. APP (DB)/1350/2019 54.1 R.I. FOR LIFE CR.APP(DB)	7 ANSAR ALAM vs THE STATE OF BIHAR	BIMAL KUMAR BIRENDRA KUMAR VIDYANSHU SUMIT CHANDRASEKHAR SHARMA S. ANAND	DILIP KUMAR SINHA RAVINDRA KUMAR @ RAVINDRA KR RAI SHYAMAL KRISHNA SINHA
With CR. APP (DB)/1375/2019 54.2 R.I. FOR LIFE CR.APP(DB)	5 NAUZAR ALAM vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD NILESH KUMAR	SATYA NARAYAN PRASAD RAVINDRA KUMAR @ RAVINDRA KR RAI SHYAMAL KRISHNA SINHA
With CR. APP (DB)/199/2021 54.3 R.I. FOR LIFE CR.APP(DB)	3 MD. KASIM vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	A.G. A. SHARMA (APP) SHYAMAL KRISHNA SINHA RAVINDRA KUMAR @ RAVINDRA KR RAI
55. CR. APP (DB)/1457/2019 IMPRISONMENT FOR CR.APP(DB)	9 AKLOO SAHANI AND ANR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SHEO JEE MISHRA	DR. MAYANAND JHA

PATNA HIGH COURT	61	Friday 3rd July, 2026 Hon'ble Mr. Justice Nani Tagia & Hon'ble Mr. Justice Vikash Kumar
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Friday the 3rd July 2026
MAIN BUILDING
Court No. 18 (AT 10:30 A.M.)
Mr. Justice Nani Tagia &
Mr. Justice Vikash Kumar

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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The relevant orders to be referred at the time of hearing, if in vernacular, the learned counsels are kindly requested to provide a translated copy across the Bar.

FOR ORDERS (ON OFFICE NOTES)

1.	MA/89/2021	7 ASSISTANT COMMISSIONER OF INCOME TAX vs M/S GANGOTRI ELECTROCASTINGS LTD.	ARCHANA SINHA @ ARCHANA SHAHI	
2.	MA/97/2021	6 ASSISTANT COMMISSIONER OF INCOME TAX, vs M/S GANGOTRI IRON AND STEEL CO. LLTD.,	ARCHANA SINHA @ ARCHANA SHAHI SWARNA ROY	
3.	MA/185/2023 miscellaneous app	8 DEPUTY COMMISSIONER OF INCOME TAX-1, vs M/ S ALKEM LABORATORIES LIMITED,	ARCHANA SINHA @ ARCHANA SHAHI SHILPI KESHRI	
4.	MA/326/2023 MISCELLANEOUS APP M.A. VALUE ADDED T	7 M/S SWAMI TRANSPORT COMPANY vs STATE OF BIHAR AND ORS	ARCHANA SINHA @ ARCHANA SHAHI SWARNA ROY	VIKASH KUMAR (SC11) SHILPI KESHRI
5.	MA/713/2025 MA (DB) FAMILY COU	6 KAJAL KUMARI vs RANJAN KUMAR SINGH	AJAY KUMAR SINGH	

FOR HEARING UNDER ORDER 41 RULE 11 CPC

6.	MA/97/2024 M.A. VALUE ADDED T	8 M/S ESCORTS KUBOTA LIMITED vs THE STATE OF BIHAR AND ORS	BINAY KUMAR JAYANTA RAY CHAUDHURY	GOVERNMENT PLEADER 7
7.	MA/102/2024 MA (DB) FAMILY COU	10 GAURAV KUMAR vs PUJA GUPTA	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY
8.	MA/402/2024 MA (DB) INCOME TAX	8 DIVYA PRAKASH vs PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR	D.V.PATHY KRISHNA NANDAN PRASAD	SWARNA ROY
9.	MA/848/2024 MA (DB) FAMILY COU	6 RAKESH KUMAR SINHA vs PRERNA ARYA	NITESH KUMAR	
10.	MA/300/2025 MA (DB) FAMILY COU	7 BHARAT MANI vs KHUSBOO KUMARI @ RUBY	KULANAND JHA RAKESH KUMAR TIWARY	AMRIT ABHIJAT MANOJ KUMAR GUPTA

FOR HEARING

11.	CR. APP (DB)/641/2012 R.I. FOR LIFE (30 CR.APP(DB)	2 VIJAY SINGH @ DHANJEE SINGH vs THE STATE OF BIHAR	JAI PRAKASH SINGH KAMESHWAR SINGH SHEELA RANI ARTI KUMARI	S.C.MISHRA APP
12.	CR. APP (DB)/375/2014 R.I. FOR LIFE(302 CR.APP(DB)	3 DILIP SAH vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD	A.SHARMAAPP
13.	CR. APP (DB)/43/2015 LIFE IMPRISONMENT CR.APP(DB)	3 GHOLAT SADA @ DHOLAT SADA @ SHANKAR SADA vs THE STATE OF BIHAR	AMARNATH JHA	D.K.SHINA APP
14.	CR. APP (DB)/256/2015 R.I FOR LIFE (302 CR.APP(DB)	2 SANJEET KUMAR @ DABLU vs THE STATE OF BIHAR	RAJEEV KUMAR	D.K. SINHA APP PRAMOD KUMAR SINHA

PATNA HIGH COURT	62	Friday 3rd July, 2026 Hon'ble Mr. Justice Nani Tagia & Hon'ble Mr. Justice Vikash Kumar
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| 15. CR. APP
(DB)/290/2015
R.I. FOR LIFE(302
CR.APP(DB) | 7 JITENDRA RAI @ KAUSHAL
KISHORE RAI
vs THE STATE OF BIHAR | ASHOK KUMAR JHA | A.SHARMAAPP |
| 16. CR. APP
(DB)/329/2015
R.I.FOR LIFE(302)
CR.APP(DB) | 5 MANSUR DEVAN
vs THE STATE OF BIHAR | RAM ADYA SINGH
PRAMOD RANJAN
SURENDRA SAO
ARJUN PRASAD
BIMLESH KUMAR PANDEY | S.C.MISHRAAPP |
| 17. CR. APP
(DB)/652/2015
AGAINST CONVICATIO
CR.APP(DB) | 3 SIYA RAM MANDAL
vs THE STATE OF BIHAR | PUSHPENDRA
PRIYEDARSHI
SHIVA SHANKAR PRASAD
SINGH | SMT. S.B.VERMAAPP |
| 18. MA/832/2018
MA (DB) FAMILY COU | 23 MANISHA VATSA @ KUMARI
MANISHA
vs SHASHI KUMAR | MANINDRA KISHORE
SINGH
SANJAY MANDAL | DR. RAJESH KUMAR
SINGH
ANANT KUMAR BHASKAR
SANJAY KUMAR JHA
VISHAL VIKRAM RANA
MISHA BHARTI
ANANYA SHIVANI
ADITYA SINGH
SIDDHANT |
| 19. MA/777/2019 | 20 PANKAJ KUMAR GUPTA
vs SHIWANGVI GUPTA @ SHALOO
GUPTA | DHANESHWAR PRASAD
GUPTA | AJAY KUMAR PANDEY
PRIYA RAJ |
| 20. MA/492/2021
MISCELLANEOUS
APP | 14 PRIYANKA SINGH @ GURIYA
vs BHAGIRATH SINGH | MUKESH KUMAR
SHIVJEE SINGH | ANIL KUMAR
AKASH KUMAR MISHRA |
| 21. MA/410/2022 | 13 AVINASH PARIT
vs SONI KUMARI AND ANR | ASHOK KUMAR
NIRAJ KUMAR | YASHWANT KUMAR @
CHAMAN
MUKESH KUMAR THAKUR |
| 22. MA/682/2023
Misc appeal MA (DB)
FAMILY COU
Ld. Counsel for the Respondent- Mr. Prashant Sinha | 15 PRIYANKA SINGH
vs KUMAR GAURAV | RANJEET TIWARY
CHANDRA BHUSHAN
UPADHYAY | CHANDRA BHUSHAN
UPADHYAY |
| 23. MA/585/2024
MA (DB) FAMILY COU | 13 NIBHA JHA @ NIBHA KUMARI
vs ADITYA KUMAR JHA | SHAILENDRA KUMAR JHA | |

PATNA HIGH COURT	63	Friday 3rd July, 2026 Hon'ble Mr. Justice Sanjay Kumar Singh & Hon'ble Mr. Justice Girijish Kumar
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Friday the 3rd July 2026
MAIN BUILDING
Court No. 17 (AT 10:30 A.M.)
Mr. Justice Sanjay Kumar Singh &
Mr. Justice Girijish Kumar

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
1.	MA/111/2021	4 DEPUTY COMMISSIONER OF INCOME TAX vs GANGA CARRIERS P LTD.	ARCHANA SINHA @ ARCHANA SHAHI SWARNA ROY SHILPI KESHRI	
2.	MA/803/2025 MA (DB) FAMILY COU	4 RAJ REMY @ MANIBHUSHAN vs PRITI RAJ	PANKAJ KUMAR SINGH NEERAJ KUMAR SINGH BISHWAJIT SINGH	
3.	MA/861/2025 MA (DB) FAMILY COU	4 ASHUTOSH NARAYAN vs KUMARI ANSHU	SANJIV KUMAR RATNESHWAR PRASAD	
4.	MA/1113/2025 MA (DB) FAMILY COU	4 SANJU KUMARI @ SANJU DEVI vs MANOJ KUMAR @ GUDDU	PRAVEEN KUMAR ANJU KUMARI SINHA AYUSH SHEKHAR KUMARI SEEMA SINGH	
5.	MA/296/2026 MA (DB) FAMILY COU	2 NAVNIT KUMAR PRABHAKAR vs MAMTA DEVI AND ANR	SHAILESH KUMAR SINGH RAJNISH RANJAN	
<u>FOR HEARING UNDER ORDER 41 RULE 11 CPC</u>				
6.	MA/502/2022 MISC. APPEAL M.A. CENTRAL EXCIS	6 THE COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE vs M/S. HARINAGAR SUGAR MILLS LIMITED,	RANJAY KUMAR ANSHUMAN SINGH	RAMESH KUMAR AGRAWAL SANJEEV KUMAR RADHA RAMAN
7.	MA/562/2025 M.A. VALUE ADDED T	5 AMARA RAJA BATTERIES LTD., vs ASSISTANT COMMISSIONER OF COMMERCIAL TAXES,	SADASHIV TIWARI PRAMOD KUMAR MISHRA PRACHI PALLAVI HIRESH KARAN	STANDING COUNSEL 11
8.	MA/565/2025 M.A. VALUE ADDED T	5 AMARA RAJA BATTERIES LTD. (NOW KNOWN AS AMARA RAJA ENERGY AND MOBILITY LTD) vs ASST. COMMISSIONER OF COMMERCIAL TAXES, PATLIPUTRA CIRCLE	SADASHIV TIWARI PRAMOD KUMAR MISHRA PRACHI PALLAVI HIRESH KARAN	STANDING COUNSEL 11
9.	MA/567/2025 M.A. VALUE ADDED T	6 AMARA RAJA BATTERIES LTD. vs ASST. COMMISSIONER OF COMMERCIAL TAXES PATALIPUTRA CIRCLE	SADASHIV TIWARI PRACHI PALLAVI HIRESH KARAN PRAMOD KUMAR MISHRA	STANDING COUNSEL 11
10.	MA/1047/2025 MA (DB) FAMILY COU	7 RAHUL KUMAR vs RAKHI DEVI AND ANR	LOVEKUSH KUMAR SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM	SHIVENDRA PRASAD
11.	MA/173/2026 MA (DB) FAMILY COU	4 BHIM SAH @ BHIM PRASAD GUPTA vs SANJAY KUMAR GUPTA AND ORS	RAJIV RANJAN KR. PANDEY KRITYA NAND JHA SHIVAM NARAYAN PANDEY	DIGVIJAY KUMAR OJHA SAVITESH KUMAR AKSHAY KUMAR MEGHA SINGH ASHWINI KUMAR RAI PRIYANSHU RANJAN
12.	MA/268/2026 MA (DB) FAMILY COU	3 MONA JAIN vs SACHIN KUMAR JAIN @ MANISH JAIN	SAHARSH SINGH BANDANA SINGH SUDHIR KUMAR SINGH AMBRISH KUMAR	

FOR HEARING

PATNA HIGH COURT	64	Friday 3rd July, 2026 Hon'ble Mr. Justice Sanjay Kumar Singh & Hon'ble Mr. Justice Girijish Kumar
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| 13. | CR. APP
(DB)/201/2007
CR.APP(DB) | 1 | SIB NARAYAN MANDAL @ SHIV
NARAYAN MANDAL
vs STATE OF BIHAR | DR.SHASHI S.KISHORE
SIB NR.MANDAL @ SHIV
NR.M
SURENDRA KUMAR
SINGH
ANIRUDH KUMAR SINGH
PRABHAT KUMAR SINGH
SUDHA SINGH | |
| 14. | CR. APP
(DB)/851/2007
CR.APP(DB) | 1 | MD.EKRAM
vs STATE OF BIHAR | SHIVENDRA KUMAR
SINHA
ANUJ PRAKASH
RAKESH KUMAR SINHA 1 | |
| 15. | CR. APP
(DB)/556/2008
CR.APP(DB) | 1 | CHANDRASHEKHAR RAI AND ORS
vs STATE OF BIHAR | ASHUTOSH KUMAR | D.K.SINHA APP |
| 16. | CR. APP
(DB)/789/2009
CR.APP(DB) | 1 | KARAMLAL HARIJAN
vs STATE OF BIHAR | DHARMENDRA KUMAR
SINGH
VINOD KUMAR SETH | APP. |
| 17. | CR. APP
(DB)/299/2010
CR.APP(DB) | 1 | BHARAT PRASAD CHOUDHARY
vs STATE OF BIHAR | PANKAJ KUMAR DAS
PANKAJ KUMAR SINGH | A.K.SINHAAPP |
| 18. | CR. APP
(DB)/522/2010
CR.APP(DB) | 1 | PREMA DEVI AND ANR
vs STATE OF BIHAR | MAKARDHWAJ
UPADHYAY
SUNIL PRASAD SINGH | S.AZEEM APP |
| 19. | CR. APP
(DB)/416/2011
CR.APP(DB) | 2 | BINDESHWARI MUNI
vs THE STATE OF BIHAR | RABI BHUSHAN PRASAD
NO. 1
ARBIND KUMAR ANAND
SUNIL KUMAR SINGH
ASHOK KUMAR | LALA KAILASH BEHARI
PRASA |
| With CR. APP
19.1 | CR. APP
(DB)/502/2011
CR.APP(DB) | 1 | JHAGRU MUNI @ RAJENDRA MUNI
vs THE STATE OF BIHAR | RANJEET KUMAR SINGH | A.K.SINHAAPP |
| 20. | CR. APP
(DB)/870/2011
CR.APP(DB) | 2 | BACHCHA SINGH
vs THE STATE OF BIHAR | ANSUL
ATUL KUMAR | A.SHARMA APP |

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PATNA HIGH COURT	65	Friday 3rd July, 2026 Hon'ble Mr. Justice Anil Kumar Sinha & Hon'ble Mr. Justice Alok Kumar
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Friday the 3rd July 2026
MAIN BUILDING
Court No. 14 (AT 10:30 A.M.)
Mr. Justice Anil Kumar Sinha &
Mr. Justice Alok Kumar

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
FOR HEARING				
1.	CR. APP (DB)/317/1997 CR.APP(DB)	7 ASHOK SINGH vs STATE OF BIHAR	MANOJ KUMAR AMBASTHA 1 KARTIK KUMAR SINHA	KAMLA PRASAD ROY KUBER PATHAK RAKESH KUMAR SINHA
2.	CR. APP (DB)/223/1998 CR.APP(DB)	5 PAIRU MANJHI vs STATE OF BIHAR	ASHUTOSH SINGH	MANISH KUMAR NO2
3.	CR. APP (DB)/68/1999 CR.APP(DB)	6 THAKNI DEVI vs STATE OF BIHAR	. SURYA NILAMBARI (AMICUS CURIAE)	PP. KM. SHASHI BALA VERMA
4.	CR. APP (DB)/124/1999 CR.APP(DB)	1 LAKHAN MAHTO AND ORS vs STATE OF BIHAR	PRAMOD KUMAR ASHOK MAHTO RITESH KUMAR	KHURSHID ALAM S.YUSUF ABHIMANYU SHARMA
With 4.1	CR. APP (DB)/154/1999 CR.APP(DB)	1 ASHOK MAHTO AND ORS vs STATE OF BIHAR	PRAMOD KUMAR RITESH KUMAR	DILIP KUMAR SINHA
5.	CR. APP (DB)/135/1999 CR.APP(DB)	1 LAL BABU VERMA AND ORS vs STATE OF BIHAR	SUMANT SINGH AARUNI SINGH SANDIP KUMAR GAUTAM	DILIP KUMAR SINHA
With 5.1	CR. APP (DB)/150/1999 CR.APP(DB)	1 UDIT VERMA vs STATE OF BIHAR	SUMANT SINGH AARUNI SINGH SANDIP KUMAR GAUTAM	SATYA NARAYAN PRASAD
6.	CR. APP (DB)/152/2000 CR.APP(DB)	2 DEVENDRA YADAV AND ANR vs STATE OF BIHAR	PURUSHOTTAM KUMAR DAS	PP. DILIP KUMAR SINHA
7.	CR. APP (DB)/153/2000 CR.APP(DB)	1 MD. JAMIL vs STATE OF BIHAR	AKHILESHWAR KR.SRIVASTAVA	PP. MANISH KUMAR NO2
8.	CR. APP (DB)/321/2000 CR.APP(DB)	1 MD. TASLIM vs STATE OF BIHAR	PARMANAND PD.NR.SAHI	DILIP KUMAR SINHA
With 8.1	CR. APP (DB)/347/2000 CR.APP(DB)	1 MD. KUDDUS vs STATE OF BIHAR	PARMANAND PD.NR.SAHI NARESH DASS RANJIT SAHAY S.M.ASHRAF	KM. SHASHI BALA VERMA
9.	CR. APP (DB)/459/2000 CR.APP(DB)	8 PAKLU MANJHI (ABATED VIDE HON'BLE COURT'S ORDER DATED 29-11-2025) AND ANR vs THE STATE OF BIHAR	RAM SHANKAR PRADHAN AMRENDRA NR.RAI SUSHMITA MISHRA (AMICUS CURIAE) ABHINAY PRIYADARSHI JAINANDRA KUMAR ANKIT KUMAR RANJEET CHOUBEY	SATYA NARAYAN PRASAD
10.	CR. APP (DB)/501/2000 CR.APP(DB)	2 LAL BAHADUR SINGH vs STATE OF BIHAR	NAVIN KUMAR THAKUR	PP. DR. MAYANAND JHA
11.	CR. APP (DB)/100/2004 CR.APP(DB)	1 KAILU YADAV vs STATE OF BIHAR	AJAY MUKHERJEE	PP.
12.	CR. APP (DB)/382/2004 CR.APP(DB)	1 RAMLAL MAHTO vs STATE OF BIHAR	SHAKTI SUMAN KUMAR RAJESH RANJAN 1	PP.

PATNA HIGH COURT	66	Friday 3rd July, 2026 Hon'ble Mr. Justice Anil Kumar Sinha & Hon'ble Mr. Justice Alok Kumar
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| 13. CR. APP
(DB)/407/2004
CR.APP(DB) | 2 MD. AFTAB ALAM @ MUNNA
vs STATE OF BIHAR | MD. ALAMGIR HASHMI
DILIP KUMAR ROY
BRAJESH KUMAR
PANDEY
SYED L.AHMAD
B.N.SINHA'SUMAN' | |
| With CR. APP
13.1 (DB)/461/2004
CR.APP(DB) | 2 MD. JABIR @ KHABRILAL
vs STATE OF BIHAR | SUJIT KUMAR SINGH | PP. |
| With CR. APP
13.2 (DB)/493/2004
CR.APP(DB) | 2 MANOJ KUMAR PASWAN
vs STATE OF BIHAR | RAJEEV ROY | |
| 14. CR. APP
(DB)/706/2004
CR.APP(DB) | 5 MD.ARSHAD AND ORS
vs STATE OF BIHAR | AKHILESHWAR PRASAD
SINGH
DEEPAK KUMAR
ANITA KUMARI SINGH
DEEPAK KUMAR | PP. |
| 15. CR. APP
(DB)/967/2006
CR.APP(DB) | 1 JAWAHAR YADAV @ PRAHLAD
YADAV
vs STATE OF BIHAR | VINOD KUMAR SETH | PP. |

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**Friday the 3rd July 2026
MAIN BUILDING
Court No. 13 (AT 10:30 A.M.)
Mr. Justice Mohit Kumar Shah**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>TO BE MENTIONED - TIED UP</u>				
1.	MJC/861/2025 CONTEMPT- SJ	2 JEETENDRA SINGH vs SRI ARUN KUMAR SINGH, THE STATE OF BIHAR AND ORS	NISHANT KUMAR SINHA ARVIND KUMAR VISHWA RANJAN CHOUDHARY MD. WALIUR RAHMAN	STANDING COUNSEL 25
<u>FOR ORDERS-I TIED UP</u>				
2.	CR. MISC./20947/2026 302,120B, R.BAIL-1	2 GOVINDA SHAHI @ GOVIND SAHNI vs THE STATE OF BIHAR	SUMAN KUMAR VERMA SUNIL KUMAR VERMA ANISH KUMAR AMRESH KUMAR MISHRA ANJALI SINGH AYUSHI SINGH	ANANT KUMAR 1
<u>FOR ORDERS (ON OFFICE NOTES) - TIED UP</u>				
3.	MJC/988/2022 CONTEMPT- SJ	2 MD. EQUBAL HUSSAIN vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH PRIYANSHU RANJAN	SUBHASH CHANDRA MISHRA (SC16)
4.	MJC/31/2025 CONTEMPT- SJ	2 LAW KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR KARNA RAVINDRA KUMAR SINGH	ADDITIONAL ADVOCATE GENERAL 3 DR. ANAND KUMAR
5.	MJC/529/2025 Contempt Matter CONTEMPT- SJ	2 SATISH KUMAR vs THE STATE OF BIHAR AND ORS	NARESH PRASAD PUSHPA KUMARI ARCHANA MISHRA MITHILESH KR. ARYA	ADDITIONAL ADVOCATE GENERAL 12
6.	MJC/685/2025 CONTEMPT- SJ	2 PRAMOD YADAV @ PRAMOD KUMAR YADAV vs MRS. SUSHMA KUMARI, CIRCLE OFFICER AND ANR	CHANDRASEKHAR SHARMA	GOVERNMENT ADVOCATE 9
7.	MJC/886/2025 CONTEMPT- SJ	2 VIKESH KUMAR SINGH vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF REVENUE AND LAND REFORMS AND ORS	ANIRUDH KUMAR VERMA VYAS KUMAR MISHRA	STANDING COUNSEL 25
8.	MJC/1680/2025 CONTEMPT MATTER CONTEMPT- SJ	2 AKBAR @ AKBAR ANSARI vs THE STATE OF BIHAR	PARAS NATH SAVITESH KUMAR ABHISHEK KUMAR MUKESH KUMAR	STANDING COUNSEL 22
9.	MJC/1210/2026 RESTORATION-SJ	2 HARI SHANKAR PATHAK vs THE STATE OF BIHAR THROUGH MR. PRATYAY AMRIT, THE CHIEF SECRETARY AND ORS	PRABHU NATH PATHAK	STANDING COUNSEL 11
10.	MJC/1279/2026 RESTORATION-SJ	1 SURESH KUMAR MISHRA AND ORS vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, GENERAL ADMINISTRATIVE DEPARTMENT, AND ORS	SHASHI BHUSHAN SINGH	GOVERNMENT PLEADER 5
11.	MJC/1525/2026 RESTORATION-SJ	1 RAMJEE RAM vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT AND ORS	SANJAY KUMAR	GOVERNMENT PLEADER 19
<u>FOR ORDERS (ON PETITIONS) - TIED UP</u>				
12.	MJC/728/2026 RESTORATION-SJ	2 JITENDRA KUMAR AND ORS vs THE STATE OF BIHAR, THROUGH COLLECTOR SAMASTIPUR AND ORS	MADHURI KUMARI BIKAS KUMAR SHARMA	STANDING COUNSEL 26

FOR ADMISSION-II TIED UP

PATNA HIGH COURT	68	Friday 3rd July, 2026 Hon'ble Mr. Justice Mohit Kumar Shah
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13. MJC/247/2024 CONTEMPT- SJ	1 RANVIJAY KUMAR vs BRAJESH MEHROTRA THE PRINCIPAL SECRETARY, REVENUE AND LAND REFORMS DEPARTMENT, AND ORS	RAJIV RANJAN KR. PANDEY KRITYA NAND JHA	GOVERNMENT PLEADER 18
14. MJC/1079/2025 CONTEMPT- SJ	1 JOGENDRA PRASAD vs THE STATE OF BIHAR THROUGH SHRI ABHAY KUMAR SINGH, PRINCIPAL SECRETARY, AND ORS	BRAJESH PRASAD GUPTA	STANDING COUNSEL 6 ASHOK KUMAR
15. MJC/1405/2025 CONTEMPT- SJ	1 RAMANAND YADAV vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR PRADHAN MUNGESHWAR KUMAR KRISHNA GOND	STANDING COUNSEL 26
16. MJC/1454/2025 CONTEMPT- SJ	1 RAMASHRAY SINGH vs THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE, AND ORS	SHIVENDRA PRASAD	STANDING COUNSEL 25
17. MJC/1794/2025 CONTEMPT- SJ	3 BAIJNATH SINGH vs THE STATE OF BIHAR AND ORS	SHEO JEE MISHRA SHUBHAM GUPTA	GOVERNMENT ADVOCATE 11
18. MJC/2041/2025 CONTEMPT- SJ	1 LALAN YADAV vs THE STATE OF BIHAR THROUGH MR. SANJAY KUMAR, THE PRINCIPAL SECRETARY, HEALTH DEPARTMENT AND ORS	UMESH PRASAD MRITYUNJAY KUMAR SWARNA ROY RICHA RAJIV SINGH SHUBHAM SHANKAR KOMAL	GOVERNMENT PLEADER (5)
19. MJC/2305/2025 CONTEMPT- SJ	1 CHANDRA SHEKHAR KUMAR AND ANR vs THE STATE OF BIHAR THROUGH SRI JAISINGH AND ORS	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	GOVERNMENT PLEADER 11
20. MJC/2475/2025 CONTEMPT- SJ	1 BHIKHARI DAS vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, RURAL WORKS DEPARTMENT, AND ORS	ABHISHEK RANJAN SAKET KUMAR	GOVERNMENT PLEADER 23
21. MJC/2729/2025 CONTEMPT- SJ	1 ABHINANDAN KUMAR vs THE STATE OF BIHAR AND ORS	RAVI SHANKER PANKAJ	STANDING COUNSEL 22
22. MJC/2833/2025 CONTEMPT- SJ	1 DEENBANDHU PANDEY vs SRI ASHOK KUMAR CHAUHAN, THE PRINCIPAL SECRETARY, BIHAR VIGILANCE DEPARTMENT AND ORS	NAVIN KUMAR SINHA	ADDITIONAL ADVOCATE GENERAL 4
23. MJC/2872/2025 CONTEMPT MATTER CONTEMPT- SJ	1 AMERIKA MAHTO AND ANR vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY AND ORS	RAKESH KUMAR RAMAKANT YADAV	STANDING COUNSEL 25
24. MJC/3127/2025 CONTEMPT- SJ	1 GAURISHANKAR RAY vs THE STATE OF BIHAR AND ORS	DEVENDRA KUMAR KUMARI ANJALI HEMANT KUMAR	GOVERNMENT PLEADER 27
25. MJC/3174/2025 CONTEMPT- SJ	1 SHYAM KUMAR SINGH @ SHYAM KISHOR SINGH vs THE STATE OF BIHAR THROUGH SHRI SANJAY SARAOGI AND ORS	BIRENDRA KUMAR	GOVERNMENT PLEADER 18
26. MJC/3475/2025 CONTEMPT- SJ	1 VISHWAMITRA KHARWAR vs THE STATE OF BIHAR THROUGH SRI AMRIT LAL MEENA AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	STANDING COUNSEL 25
27. MJC/3741/2025 CONTEMPT- SJ	1 PREM RAJAN AND ORS vs THE STATE OF BIHAR AND ORS	HAFIZ SHAHBAZ ARIF BINAY KUMAR BINAY KUMAR BINAY KUMAR BINAY KUMAR BINAY KUMAR BINAY KUMAR BINAY KUMAR BINAY KUMAR BINAY KUMAR BINAY KUMAR	GOVERNMENT ADVOCATE 5
28. MJC/3971/2025 CONTEMPT- SJ	1 JAIKISHORE YADAV vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR YADAV	STANDING COUNSEL 9

PATNA HIGH COURT	69	Friday 3rd July, 2026 Hon'ble Mr. Justice Mohit Kumar Shah
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29. MJC/322/2026 CONTEMPT- SJ	1 SURESH SINGH vs THE STATE OF BIHAR THROUGH SRI C.K. ANIL, THE PRINCIPAL SECRETARY AND ORS	KUMAR PANKAJ AISHWARYA SHANKAR SHREYA SRI	ADDITIONAL ADVOCATE GENERAL 4
30. MJC/516/2026 CONTEMPT- SJ	1 LILAWATI DEVI vs THE STATE OF BIHAR THROUGH NARMDESHWAR LAL THE PRINCIPAL SECRETARY DEPARTMENT OF AGRICULTURE AND ORS	RAJIV RANJAN KR. PANDEY KRITYA NAND JHA SHIVAM NARAYAN PANDEY	GOVERNMENT PLEADER 14
31. MJC/546/2026 CONTEMPT- SJ	1 GAYATRI DEVI vs THE STATE OF BIHAR AND ORS	KANISHK KAUSTUBH LAKSHMI KUMARI RAJNISH PRAKASH	STANDING COUNSEL 11
32. MJC/1239/2026 CONTEMPT- SJ	1 RAJESH KUMAR ANAND vs THE STATE OF BIHAR AND ORS	ALOK KUMAR PRANAV KUMAR	ADDITIONAL ADVOCATE GENERAL 13 MD. NADIM SERAJ MAURYA VIJAY CHANDRA
<u>FOR ADMISSION - TIED UP</u>			
33. MJC/4503/2018 CONTEMPT- SJ	9 DR. MANOJ KUMAR JHA vs THE STATE OF BIHAR AND ORS	DINESH KUMAR SAROJ KUMAR	SMT. SHILPA SINGH SYED FIROZ RAZA ARABIND NATH PANDEY SUNIL KUMAR SINGH
34. MJC/4722/2018 CONTEMPT- SJ	6 SADANAND RISHIDEV AND ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF EDUCATION, AND ORS	DINESH CHOUDHARY PRAFULL CHANDRA THAKUR	SMT. SHILPA SINGH
35. MJC/262/2019 CONTEMPT- SJ	11 ANIL KUMAR JHA, vs THE STATE OF BIHAR AND ORS	SUBHASH KUMAR JHA RANJAN KUMAR JHA SUBHASH KUMAR JHA CHAUDHARY PREM KUMAR THAKUR	SMT. SHILPA SINGH (GA 12) ARCHANA PALKAR KHOPDE RAJEEV KUMAR SINGH BINDHYACHAL RAI IQBAL ASIF NIAZI VINDHYACHAL RAI
36. MJC/354/2019 CONTEMPT- SJ	8 MISS SPHURTI vs THE STATE OF BIHAR AND ORS	DINESH KUMAR SAROJ KUMAR	ASHUTOSH RANJAN PANDEY (AAG15) ASHHAR MUSTAFA RANJAN KUMAR SINHA RITESH KUMAR
37. MJC/465/2019 CONTEMPT- SJ	9 SHUBHRANSHU SINHA, vs THE STATE OF BIHAR AND ORS	DINESH KUMAR SAROJ KUMAR	SMT. SHILPA SINGH (GA12) ASHHAR MUSTAFA DIWAKAR YADAV DIWAKAR YADAV HANSRAJ
38. MJC/473/2019 CONTEMPT- SJ	3 SUDHIR KUMAR SINHA vs THE STATE OF BIHAR AND ORS	DINESH KUMAR SAROJ KUMAR	ASHUTOSH RANJAN PANDEY (AAG15) ASHHAR MUSTAFA DIWAKAR YADAV
39. MJC/649/2019 CONTEMPT- SJ	5 UMESH KUMAR vs THE STATE OF BIHAR AND ORS	AMARESH KUMAR SINGH ONKAR KUMAR	ASHUTOSH RANJAN PANDEY (AAG15) RITESH KUMAR RAJU GIRI VANDANA KISHORE RAKESH KUMAR
40. MJC/887/2019 CONTEMPT- SJ	7 DR. RAM KRISHNA PRASAD OJHA vs THE STATE OF BIHAR AND ORS	DINESH KUMAR SAROJ KUMAR	ASHUTOSH RANJAN PANDEY (AAG15) SYED FIROZ RAZA RITESH KUMAR ASHISH GIRI MD. FAIZ AHMAD RAKESH KUMAR SINGH
41. MJC/1010/2019 CONTEMPT- SJ	4 PURUSHOTAM LAL CHATURBEDI vs THE STATE OF BIHAR AND ORS	SRI KRISHNA RANJAN VASANT VIKAS	SMT. SHILPA SINGH (GA12) VIKAS RATAN BHARTI ZAKI HAIDER

PATNA HIGH COURT	70	Friday 3rd July, 2026 Hon'ble Mr. Justice Mohit Kumar Shah
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42.	MJC/1157/2019 CONTEMPT- SJ	5 RAN VIJAY SINGH vs THE STATE OF BIHAR AND ORS	UGRANATH MALLIK	ASHUTOSH RANJAN PANDEY (AAG15) SYED FIROZ RAZA ANIL SINGH RITESH KUMAR ASHISH GIRI ALOK KR.RAHI MD. FAIZ AHMAD
43.	MJC/1164/2019 CONTEMPT- SJ	9 LOKESH VERMA vs THE STATE OF BIHAR AND ORS	DINESH KUMAR SAROJ KUMAR	SMT. SHILPA SINGH (GA12) SYED FIROZ RAZA SUNIT KUMAR
44.	MJC/2352/2019 CONTEMPT- SJ IA-1/2024 () MISC IA-2/2024 () MISC	9 DR. SATYENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SUBHASH KUMAR JHA RANJAN KUMAR JHA SUNIL KUMAR SINGH AJAY PRASAD AJIT KUMAR SINHA OJASWEE KUMARI SHIVAM ANIKET	ASHUTOSH RANJAN PANDEY (AAG15) SYED FIROZ RAZA PRIYANK DEEPAK RITESH KUMAR ASHISH GIRI MD. FAIZ AHMAD ALOK KR.RAHI
45.	MJC/2814/2019 CONTEMPT- SJ	7 BIJAY ROY @ VIJAY RAY AND ORS vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN KUMAR	ASHUTOSH RANJAN PANDEY (AAG15) RITESH KUMAR ASHISH GIRI MD. FAIZ AHMAD PRATIK KUMAR SINHA PANKAJ KUMAR SINGH
46.	MJC/3013/2019 CONTEMPT- SJ	6 SITA RAM YADAV vs THE STATE OF BIHAR AND ORS	PRAMOD MISHRA JYOTI PRABHAKAR	ASHUTOSH RANJAN PANDEY (AAG15) RITESH KUMAR RAKESH KUMAR RAKESH KUMAR
47.	MJC/3014/2019 CONTEMPT- SJ	5 RAGHUNI PRASAD YADAV, vs THE STATE OF BIHAR AND ORS	PRAMOD MISHRA JYOTI PRABHAKAR	JITENDRA KUMAR ROY 1(SC13) RITESH KUMAR RAKESH KUMAR RAKESH KUMAR
48.	MJC/3955/2019 CONTEMPT- SJ	3 SHANKAR SHEKHAR GUPTA, vs THE STATE OF BIHAR AND ORS	AMARESH KUMAR SINGH ONKAR KUMAR	JITENDRA KUMAR ROY 1(SC 13) NIRANJAN KUMAR MAURYA VIJAY CHANDRA
49.	MJC/5097/2019 CONTEMPT- SJ	4 RAJPATI PASWAN vs THE STATE OF BIHAR AND ORS	ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH INDRAJESH KUMAR	ASHUTOSH RANJAN PANDEY (AAG 15) RITESH KUMAR
50.	MJC/391/2020 CONTEMPT- SJ	4 SANJAY KUMAR SRIVASTAVA vs THE PUNJAB NATIONAL BANK AND ORS	ARUP KUMAR CHONGDAR BINOD KUMAR SINHA AJAY KUMAR PRASAD	KUMAR PRIYA RANJAN AMIT KUMAR ANAND SHARAD KUMAR SINHA MRITUNJAY KUMAR

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Friday the 3rd July 2026
MAIN BUILDING
Court No. 19 (AT 10:30 A.M.)
Mr. Justice Prabhat Kumar Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>TO BE MENTIONED</u>				
1.	CR. MISC./38580/2026 103(1),3(5) R.BAIL-1	1 SATYAM KUMAR vs THE STATE OF BIHAR	ARUN KUMAR	SANJAY KUMAR SINGH
<u>FOR ADMISSION - TIED UP</u>				
2.	CR. MISC./24304/2026 126(2),115(2),118 R.BAIL-1	2 VIKASH SINGH @ VIKASH KUMAR SINGH vs THE STATE OF BIHAR	BISHWAJEET SINGH GAURAV KUMAR	NIRMALA KUMARI
3.	CR. MISC./33378/2026 126(2),115(2),117 R.BAIL-1	1 PRAKASH KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM	SANJAY KUMAR
4.	CR. MISC./33434/2026 27, R.BAIL-1	1 RAJU THAKUR @ RAJU KUMAR THAKUR vs THE STATE OF BIHAR	AMIT ANAND SAURAV BARIAL	SHANTANU KUMAR
5.	CR. MISC./33494/2026 191(2),190,126(2) R.BAIL-1	1 RAJESHWAR RAY AND ANR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	UPENDRA KUMAR PRIYANKA SINGH EASHITA RAJ
6.	CR. MISC./33500/2026 126(2),127(2),115 R.BAIL-1	1 SURENDRA RAM vs THE STATE OF BIHAR	SAGAR KUMAR SHARAD KUMAR VERMA HEMANT RAY	AMITESH KUMAR
7.	CR. MISC./33508/2026 103 R.BAIL-1	1 PANKAJ KUMAR SINGH @ PANKAJ SINGH vs THE STATE OF BIHAR	RAJESH RANJAN SHUBHAM KUMAR HIMANSHU RANJAN	SANJAY KUMAR
8.	CR. MISC./33510/2026 191(2)(3),190,126 R.BAIL-1	1 RAJA KUMAR@ NANDAN KUMAR AND ANR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	NAWAL KISHORE PRASAD
9.	CR. MISC./33601/2026 103(1),3(5) R.BAIL-1	1 SHOBHIT YADAV @ SUMIT YADAV vs THE STATE OF BIHAR	MUKESH KUMAR RAMESH KUMAR SINGH	RAJENDRA SINGH VIVEKA NAND SINGH
10.	CR. MISC./33629/2026 316(2)(5),318(4) R.BAIL-1	1 HAIDER ALI @ HAIDAR ALI vs THE STATE OF BIHAR	NARENDRA KUMAR ROY MD. SHAHID ANWAR SHUBHAM KUMAR	PARMESHWAR MEHTA
11.	CR. MISC./33706/2026 103(1),3(5), R.BAIL-1	1 RAVI MALIK vs THE STATE OF BIHAR	RAJ SHEKHAR	SATYA NAND SHUKLA
12.	CR. MISC./33732/2026 126(2),64,65(1),6 R.BAIL-1	1 CHIKU CHAUDHARY @ CHIKU KUMAR @ CHIKU KUMAR CHAUDHARY vs THE STATE OF BIHAR AND ANR	PURUSHOTTAM KUMAR MUDIT MEET SOMALI ACHARYA SUSHMITA MISHRA	UDAY PRATAP SINGH
13.	CR. MISC./33736/2026 111 R.BAIL-1	1 RAHUL KUMAR vs THE STATE OF BIHAR	MAHENDRA PRATAP	BINOD KUMAR
14.	CR. MISC./33742/2026 302,34, R.BAIL-1	1 SONAM KUMARI vs THE STATE OF BIHAR	ALOK KUMAR ALOK VIVEK KUMAR PANDEY UDAY KUMAR SINGH RANJIT KUMAR THAKUR	DR. AJEET KUMAR
15.	CR. MISC./33769/2026 126(2),115(2),118 R.BAIL-1	1 FULO YADAV @ ASHISH YADAV @ ASHISH KUMAR vs THE STATE OF BIHAR	RANDHIR KUMAR NO 1	SHAHABUDDIN AZEEM @ S. AZEEM

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16.	CR. MISC./33891/2026 80,85,3(5), R.BAIL-1	1 DHARJIT YADAV @ DHARAM RAJ KUMAR @ DHARAM RAJ KUMAR YADAV @ HARJIT YADAV vs THE STATE OF BIHAR	KHUSHI AWADH JITENDRA NARAIN SINHA	NAND KISHORE PRASAD
17.	CR. MISC./33912/2026 341,342,323,324,3 R.BAIL-1	1 POOJA KUMARI @ POOJA DEVI vs THE STATE OF BIHAR	BAIDYANATH PRASAD	SYED EHTESHAMUDDIN
18.	CR. MISC./34095/2026 126(2),115(2),352 R.BAIL-1	1 SONU KUMAR vs THE STATE OF BIHAR	ADITYA KUMAR	RAJ KISHOR SINGH
19.	CR. MISC./34116/2026 395,34 R.BAIL-1	1 NIKESH KUMAR @ NIKESH KUMAR RAM @ NIKESH RAM vs THE STATE OF BIHAR	VIJAY KUMAR RAJANI KUMARI	RAM SEVAK CHOUDHARY
20.	CR. MISC./34175/2026 25(1-A),25(1-B)a, R.BAIL-1	1 SATYENDRA VISHWAKARMA vs THE STATE OF BIHAR	DIWAKAR . PRIYA KUMARI SAHEEBA NAZ PALLAV KUMAR SINGH	ANISH CHANDRA
21.	CR. MISC./34182/2026 126(2),115(2),118 R.BAIL-1	1 BIRENDRA CHAUDHARY vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY RAJESH KUMAR	NIRMALA KUMARI
22.	CR. MISC./34204/2026 302,34,120B R.BAIL-1	1 RAVI KUMAR @ RAVI KUMAR BARI vs THE STATE OF BIHAR	DHANANJAY KUMAR SURENDRA PRASAD TIWARI KRITI PANDEY RAVI RANJAN KUMAR RAVI RAJNISH KUMAR	AJAY KUMAR NO. 2
23.	CR. MISC./34333/2026 8(b),20(a)(i), R.BAIL-1	1 SUDAMA SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINHA	ARUN KUMAR PANDEY
24.	CR. MISC./34385/2026 191(2)(3),190,103 R.BAIL-1	1 SUDHIR SINGH vs THE STATE OF BIHAR	VITESH KUMAR SINGH SANJAY KUMAR SINGH SHRISTI SINGH	ANISH CHANDRA
25.	CR. MISC./34386/2026 103(1),3(5), R.BAIL-1	1 DINU KUMAR @ DINU DIWAKAR @ DINU @ DINU DIVAKAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH AMIT RANJAN KARU KUMAR	GANESH PRASAD SINGH RANJEET CHOUBEY
26.	CR. MISC./34409/2026 137(2),87,96,352, R.BAIL-1	1 RAJESH MAHTO @ RAJESH KUMAR vs THE STATE OF BIHAR AND ANR	SITESH KASHYAP RAUSHAN RAJ SANJEEV KUMAR	SADANAND PASWAN
27.	CR. MISC./34427/2026 121,122,103(1),61 R.BAIL-1	1 RAJA SINGH @ RAVI RANJAN SINGH vs THE STATE OF BIHAR	HARSH VARDHAN RAJ LAKSHMI	BHARAT LAL
28.	CR. MISC./34451/2026 137(2),103(1), R.BAIL-1	1 DHARMRAJ SINGH vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR SANJAY KUMAR	VINOD SHANKER MODI SHAILENDRA KUMAR JHA NIRANJAN PRASAD SINGH MD. GUL KHAN GEETA KUMARI
29.	CR. MISC./34481/2026 379,34,411 R.BAIL-1	1 RAKESH KUMAR SINGH @ RAKESH SINGH @ MURARI SINGH vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH ARVIND KUMAR SINHA	PRADEEP NARAIN KUMAR
30.	CR. MISC./34489/2026 126(2),115(2),118 R.BAIL-1	1 PAPPU DAS @ PAPPU KUMAR DAS vs THE STATE OF BIHAR	MAZHER ALAM NAFISUZZOHA AFSHA MOKHTAR	MOHAMMAD SUFYAN
31.	CR. MISC./34491/2026 395, R.BAIL-1	1 GOVINDA KUMAR SINGH @ PRABHAT KUMAR vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	CHANDRA SEN PRASAD SINGH
32.	CR. MISC./34822/2026 103(1),238(A),3(5 R.BAIL-1	1 GHANSHAYAM MISHRA @ GHANSHAYAM KUMAR MISHRA vs THE STATE OF BIHAR	VIPIN KUMAR SINGH SALONI KUMARI	ASHOK KUMAR SINGH

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33. CR. MISC./34843/2026 304(B),34, R.BAIL-1	1 MD. SAFIQUE @ MD. SARIF AND ANR vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	MADHURA NAND JHA
34. CR. MISC./34847/2026 89,80,3(5), R.BAIL-1	1 MINTA DEVI vs THE STATE OF BIHAR	MUKESH KUMAR SHIVJEE SINGH	DR. KUMAR UDAY PRATAP
35. CR. MISC./34940/2026 103,61(2)(b),3(5) R.BAIL-1	1 ALOK KUMAR vs THE STATE OF BIHAR	PURUSHOTTAM KUMAR SHIVAM SUSHMITA MISHRA MUDIT MEET	DAMODAR PRASAD TIWARY
36. CR. MISC./35019/2026 103(1),61(2),3(5) R.BAIL-1	1 SANTOSH KUMAR vs THE STATE OF BIHAR	KESHAV BHARDWAJ VISHVJEET KUMAR	NITYANAND
37. CR. MISC./35023/2026 307,34, R.BAIL-1	1 SAURAV KUMAR vs THE STATE OF BIHAR	SONU KUMAR DEEPAK KUMAR NAFISUZZOHA MEGHA KUMARI MD SHAHBAZ YUSUF	DR. INDIWAR KUMARI
38. CR. MISC./35029/2026 341,342,307,504,3 R.BAIL-1	1 AFALA ANSARI @ AFLA ANSARI @ AFLATUN ANSARI vs THE STATE OF BIHAR	UMESH KUMAR GUPTA DIVYANI KUMARI	NAVIN KUMAR PANDEY
39. CR. MISC./35030/2026 341,324,326,307,1 R.BAIL-1	1 SURAJ THAKUR @ MUNNA THAKUR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	RENU KUMARI
40. CR. MISC./35083/2026 379,420, R.BAIL-1	1 SURENDRA KUMAR vs THE STATE OF BIHAR	GYAN ABHINAV KRISHNA PRIYA ATUL ANAND	AJAY KUMAR NO. 2 RANJAY KUMAR
41. CR. MISC./35109/2026 8,20(B)(ii)(C),29 R.BAIL-1	1 MANOJ TANTI vs THE STATE OF BIHAR	CHANDAN KUMAR KASHYAP SHASHI KUMAR	SHAHABUDDIN AZEEM @ S. AZEEM
42. CR. MISC./35215/2026 304(B),201,34, R.BAIL-1	1 ARVIND RAI vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	MADHURA NAND JHA
43. CR. MISC./35216/2026 302,34,120B, R.BAIL- 1	1 REVTI RANJAN @ REVATI RAMAN vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	BISHWESHWAR RAM
44. CR. MISC./35221/2026 80,3(5), R.BAIL-1	1 MD. SHAGIR @ MD. SAGIR vs THE STATE OF BIHAR	SUMIT JHA	SANJAY KUMAR TIWARY
45. CR. MISC./35234/2026 75,76,78,3(5), R.BAIL-1	1 VIKASH KUMAR vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	SANGEETA SHARMA
46. CR. MISC./35244/2026 70(2), R.BAIL-1	1 KUNDAN TANTI vs THE STATE OF BIHAR AND ANR	ARUN . THAKUR BRAJESH SINGH MD. ANWAR	BINAY KRISHNA
47. CR. MISC./35282/2026 126(2),115(2),191 R.BAIL-1	1 SUBBEY YADAV vs THE STATE OF BIHAR	PARAS NATH MUKESH KUMAR	ANUJ KUMAR SHRIVASTAVA
48. CR. MISC./35286/2026 103(1),3(5), R.BAIL-1	1 MITHUN KUMAR vs THE STATE OF BIHAR	SUMAN KUMAR MISHRA	AKSHAY LAL PANDIT
49. CR. MISC./35329/2026 126(2),115(2),331 R.BAIL-1	1 ASHISH KUMAR vs THE STATE OF BIHAR AND ANR	BRIJ NANDAN PRASAD	USHA KUMARI 1 SADANAND PASWAN (SPL P.P) SANJAY KUMAR PUSHKAR PRASHANT
50. CR. MISC./35364/2026 366,342,506,376,3 R.BAIL-1	1 SAURABH KUMAR @ SAURAV KUMAR vs THE STATE OF BIHAR	VIVEKANAND SINGH	SHYAMESHWAR DAYAL

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51. CR. MISC./35458/2026 126(2),115(2),109 R.BAIL-1	1 VINESH PRASAD SAH @ BINESH PRASAD SAH @ BINESH SAH vs THE STATE OF BIHAR	PURUSHOTTAM KUMAR PRAVIN KUMAR SUSHMITA MISHRA MUDIT MEET	MADHURI LATA
52. CR. MISC./35532/2026 103(1),109,115(2) R.BAIL-1	1 JITO MUKHIYA @ JITI MUKHIYA vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR BRAHMANAND KUMAR	GULNAR BEGUM
53. CR. MISC./35606/2026 366A R.BAIL-1	1 MD. IDRISH ANSARI @ MANTU @ IDRISH ANSARI vs THE STATE OF BIHAR AND ANR	ROHIT KUMAR BEAUTY VERMA	MD. MATLOOB RAB
54. CR. MISC./35693/2026 103(1),3(5), R.BAIL-1	1 BALRAM SINGH vs THE STATE OF BIHAR	MANISH KUMAR SINGH SHRIKESH KUMAR SINGH KUNDAN KUMAR	NIRMALA KUMARI
55. CR. MISC./35740/2026 103(1),3(5), R.BAIL-1	1 CHANDAN KUMAR SINGH vs THE STATE OF BIHAR	HASNAIN HAIDER DR NAND KISHORE SINGH	SANJAY KUMAR TIWARY HARI KISHORE THAKUR DEWARSHI
56. CR. MISC./35857/2026 191(2),191(3),190 R.BAIL-1	1 MAHENDRA RAI @ MAHENDAR RAY AND ANR vs THE STATE OF BIHAR	EASHITA RAJ ANUJ KUMAR ANSHUL AARYAN NUPUR KUMARI KUMAR ANAND NITIN SAKSHI BHATNAGAR GINNI PRIYA ADITYA RAJ SINGH	SHYAM KUMAR SINGH RAVI SHANKER PANKAJ
57. CR. MISC./35864/2026 103(1),3(5) R.BAIL-1	1 AYUSH KUMAR vs THE STATE OF BIHAR	SONI KUMARI AMRIT LAL RAHUL RATHOUR	SURENDRA PRASAD SINGH
58. CR. MISC./35884/2026 109,118(2),126(2) R.BAIL-1 Same ps: CR. MISC/36845/2026	1 SHIV KUMAR vs THE STATE OF BIHAR	DURGESH NANDAN PUJA SALONI SARAN	RAJENDRA PRASAD NAT SHYAM KISHORE
59. CR. MISC./35922/2026 304B R.BAIL-1	1 SATISH KUMAR @ NITISH KUMAR vs THE STATE OF BIHAR AND ANR	JAGJIT ROSHAN JAYANT KUMAR RAY APUL SHASHANK SHEKHAR ANJANI KUMAR	NITYA NAND TIWARY GIRISH CHANDRA JHA
60. CR. MISC./35952/2026 302,201,34, R.BAIL-1	1 OM PRAKASH SINGH vs THE STATE OF BIHAR	DHANESHWAR PRASAD GUPTA	JAGDHR PRASAD
61. CR. MISC./35957/2026 114(4),61 R.BAIL-1	1 DEEPAK KUMAR vs THE STATE OF BIHAR	VASANT VIKAS SAROJ KUMAR	ANIL KUMAR
62. CR. MISC./35974/2026 191(2),191(3),190 R.BAIL-1	1 JANKI DEVI vs THE STATE OF BIHAR	SANTOSH KUMAR	ANANT KUMAR 1
63. CR. MISC./35991/2026 191(2),126(2),115 R.BAIL-1	1 HITLAR SINGH vs THE STATE OF BIHAR	DR SANJAY KUMAR SINGH DR ASHOK KUMAR SINGH	DAMODAR PRASAD TIWARY
64. CR. MISC./36008/2026 103(1),238,3(5), R.BAIL-1	1 UMESH SAHANI vs THE STATE OF BIHAR	SARVESH KASHYAP DEEPAK KUMAR KUMARI AKANKSHA RAI	NITYA NAND TIWARY
65. CR. MISC./36023/2026 363,365,366A,34, R.BAIL-1	1 KISHOR KUMAR @ KISHOR KUMAR GUPTA vs THE STATE OF BIHAR AND ANR	GHANSHYAM TIWARY MITHILESH KR. ARYA	RAM SEVAK CHOUDHARY
66. CR. MISC./36077/2026 137(2),103(1),140 R.BAIL-1	1 MINTU SAHNI vs THE STATE OF BIHAR	SANJAY KUMAR S.K. ANJANA	UMESHANAND PANDIT
67. CR. MISC./36083/2026 137(2),140(3) R.BAIL- 1	1 NISHA DEVI vs THE STATE OF BIHAR	DR. MANOJ KUMAR KSHEM SHARMA KHUSHBOO KUMARI	CHANDRA SEN PRASAD SINGH

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68.	CR. MISC./36206/2026 310(2) R.BAIL-1	1 KAUSHAL CHAUDHARY @ ANURUDH KUMAR vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI	MANOJ KUMAR
69.	CR. MISC./36214/2026 147,148,149,302,3 R.BAIL-1	1 SIKANDAR KORA @ SIKANDAR KODA @ SIKANDAR YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR RITESH KUMAR NARAIN SINGH	SANGEETA SHARMA
70.	CR. MISC./36219/2026 302,201,34 R.BAIL-1	1 RAMESH YADAW @ RAMESH YADAV AND ANR vs THE STATE OF BIHAR	PRASHANT KUMAR	KUMAR VEERENDRA NARAYAN
71.	CR. MISC./36301/2026 103(1),3(5), R.BAIL-1	1 RAUSHAN KUMAR SAHNI @ RAUSHAN CHAUDHARY @ RAUSHAN KUMAR vs THE STATE OF BIHAR	KHUSHI AWADH RAM SHANKAR KUMAR JITENDRA NARAIN SINHA	AHMAD ALI
72.	CR. MISC./36357/2026 331(6),103(1),61(R.BAIL-1	1 RAJ KUMAR vs THE STATE OF BIHAR	BELA SINGH ANISH KUMAR THAKUR RAJEEV RANJAN	RABINDRA KUMAR
73.	CR. MISC./36359/2026 126(2),115(2),118 R.BAIL-1	1 PARDEP MAHTO @ PRADIP MAHTO @ PRADIP KUMAR vs THE STATE OF BIHAR	KRISHNA PRABHAT MAHENDRA THAKUR RATAN RAJ	AWADHESH KUMAR SINGH
74.	CR. MISC./36372/2026 190,191(2),191(3) R.BAIL-1	1 DINESH PRASAD vs THE STATE OF BIHAR	BHOLA KUMAR	ANANT KUMAR 1 RAVI SHANKER PANKAJ
75.	CR. MISC./36377/2026 137(2),103(1), R.BAIL-1	1 MANOJ KUMAR @ MANOJ PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	RAM ANURAG SINGH
76.	CR. MISC./36432/2026 366,364,120B,420 R.BAIL-1	1 DHARMENDRA GOSAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK MANU SINGH VIVEK KUMAR PANDEY ARCHANA KUMARI UDAY KUMAR SINGH NEHA KUMARI	KUMAR VEERENDRA NARAYAN
77.	CR. MISC./36445/2026 80(2),3(5) R.BAIL-1	1 PRIYANKA KUMARI vs THE STATE OF BIHAR	SAKET KUMAR	SHYAM BIHARI SINGH
78.	CR. MISC./36466/2026 341,342,353,431,3 R.BAIL-1	1 GANGDAYAL YADAV @ GANGDYAL YADAV @ GANGDEYAL YADAV vs THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY AMAN KUMAR ANAL KUMAR SINGH	SYED EHTESHAMUDDIN
79.	CR. MISC./36491/2026 126(2),115(2),74, R.BAIL-1	1 SANJAY YADAV vs THE STATE OF BIHAR	MADHAV KRISHNA	UDAY PRATAP SINGH SATISH CHANDRA MISHRA MD. NURUL HODA
80.	CR. MISC./36536/2026 25(1-b)a,26 R.BAIL-1	1 VIKASH KUMAR vs THE STATE OF BIHAR	ARJUN KUMAR ALOK KUMAR MD. IMTIYAZ AHMAD	AMITESH KUMAR
81.	CR. MISC./36558/2026 80,103(1),238,3(5) R.BAIL-1	1 BIRBANSH KUMAR @ BIRBANSH KUMAR MAHTO vs THE STATE OF BIHAR	HARSHA SHASHWAT SHARAD KUMAR VERMA HEMANT RAY	ASHA KUMARI
82.	CR. MISC./36572/2026 126(2),115(2),117 R.BAIL-1	1 PINTU DAS vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR KUMARI NITU	YOGENDRA KUMAR
83.	CR. MISC./36610/2026 126(2),115(2),352 R.BAIL-1	1 RANJAN MANJHI @ RANJAN KUMAR vs THE STATE OF BIHAR	AMRENDRA KUMAR SINGH	ANUJ KUMAR SHRIVASTAVA
84.	CR. MISC./36709/2026 302,34 R.BAIL-1	1 KIRAN DEVI vs THE STATE OF BIHAR	RANJANA SRIVASTAVA	KALYAN SHANKAR
85.	CR. MISC./36722/2026 126(2),115(2),109 R.BAIL-1	1 AMARJEET PASWAN @ AMARJEET KUMAR vs THE STATE OF BIHAR	MUSKAN SINGH RUBY	UPENDRA KUMAR

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86. CR. MISC./36728/2026 126(2),115(2),352 R.BAIL-1	1 VINAY KUMAR MAHTO @ VINAY KUMAR @ VINOD KUMAR vs THE STATE OF BIHAR AND ANR	DHIRENDRA PRASAD SINHA	SANJAY KUMAR
87. CR. MISC./36752/2026 103(1),61(2),3(5) R.BAIL-1	1 HARSHIK KUMAR @ HARSH KUMAR @ HARSH vs THE STATE OF BIHAR	MAJID MAHBOOB KHAN RASHID ZAFAR	SHAIENDRA KUMAR
88. CR. MISC./36763/2026 302,201,120B,34 R.BAIL-1	1 BHAGWAN DAS vs THE STATE OF BIHAR	AJAY KUMAR SINGH	ANITA KUMARI
89. CR. MISC./36830/2026 302,201,120B,34, R.BAIL-1	1 MALLU KODA @ NANNU KODA @ NANU KODA vs THE STATE OF BIHAR	SANJEEV KUMAR RITESH KUMAR NARAIN SINGH	RAMCHANDRA SAHNI
90. CR. MISC./36841/2026 80,3(5) R.BAIL-1	1 PAPPU SAH vs THE STATE OF BIHAR	SHIVJEE SINGH	AJAY KUMAR NO. 2
91. CR. MISC./36845/2026 109,118(2),126(2) R.BAIL-1 Same ps: CR. MISC/35884/2026	1 PAPPU YADAV @ PAPPU KUMAR vs THE STATE OF BIHAR	ANSHUMAN	AJAY KUMAR NO. 2 SHYAM KISHORE
92. CR. MISC./36878/2026 363,366(A),34 R.BAIL-1	1 SARVIND KUMAR @ SARVIND PASWAN vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY MD. FAHIMUDDIN SATYAM KUMAR OJHA PURNIMA KUMARI	
93. CR. MISC./36903/2026 8,20(b)(ii)(c),22 R.BAIL-1	1 CHUNCHUN SINGH vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA ARUN KUMAR PANDEY RUP ANAND KRISHN AMRESH KUMAR SANTOSH KUMAR PANDEY BRAJ BHUSHAN PODDAR	
94. CR. MISC./36946/2026 126(2),115(2),118 R.BAIL-1	1 ROHIT KUMAR vs THE STATE OF BIHAR	DHANDEV KUMAR	SHYAM KUMAR SINGH
95. CR. MISC./36962/2026 307,302,34, R.BAIL-1	1 SONU KUMAR @ SONU YADAV vs THE STATE OF BIHAR	RABI BHUSHAN PRASAD VIJAY PRAKASH BHARGAVA RAJESH KUMAR SHARMA	NAND KUMAR
96. CR. MISC./37085/2026 103(1),61(2),3(5) R.BAIL-1	1 ROHIT KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR NO. III BIJENDRA KUMAR RAKI ALAM	RENU KUMARI
97. CR. MISC./37133/2026 126(2),118(1),303 R.BAIL-1	1 DHEERAJ KUMAR vs THE STATE OF BIHAR	MUSKAN SINGH RUBY	RAMCHANDRA SAHNI
MATTER -1			
98. CR. MISC./19977/2026 30(a),37 R.BAIL-1	2 MUNNI YADAV @ MUNI KUMAR SINGH @ MUNNI KUMAR vs THE STATE OF BIHAR	DILIP KUMAR ROY SONIA NARAYAN SINHA VISHAL KUMAR	RAJENDRA PRASAD NAT
99. CR. MISC./34124/2026 30(a) R.BAIL-1	1 SADHU SAHNI @ SADHU SAHANI vs THE STATE OF BIHAR	ASHOK KUMAR NIRAJ KUMAR	SUCHETA YADAV
100. CR. MISC./34494/2026 30(a), R.BAIL-1	1 BABLU KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR	MANOJ KUMAR
101. CR. MISC./34553/2026 111(4), R.BAIL-1	1 SHYAM KUMAR @ CHULAH KUMAR vs THE STATE OF BIHAR	BALGOVIND SHARMA NAFISUZZOHA MD MANOWAR HUSSAIN AFSHA MOKHTAR	AWADHESH KUMAR SINGH
102. CR. MISC./35232/2026 30(A) R.BAIL-1	1 NITISH KUMAR vs THE STATE OF BIHAR	AMIT RANJAN	PREM KUMAR JHA

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| 103. CR.
MISC./36116/2026
272,273 R.BAIL-1 | 1 SUNIL PASWAN
vs THE STATE OF BIHAR | BHAVESH KUMAR SAH | DR. AJEET KUMAR |
| 104. CR.
MISC./36901/2026
30(a) R.BAIL-1 | 1 MANOJ HANSDA
vs THE STATE OF BIHAR | UMESH PRASAD
MRITYUNJAY KUMAR | SHAILENDRA KUMAR |
| 105. CR.
MISC./39085/2026
30(a), R.BAIL-1 | 1 ABHIRANJAN KUMAR ALIAS RAHUL
ALIAS RAHUL KUMAR
vs THE STATE OF BIHAR | ANISH KUMAR | DAMODAR PRASAD
TIWARY |
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PATNA HIGH COURT	78	Friday 3rd July, 2026 Hon'ble Mr. Justice Partha Sarthy
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**Friday the 3rd July 2026
MAIN BUILDING
Court No. 20 (AT 10:30 A.M.)
Mr. Justice Partha Sarthy**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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Notice:- 1.All mentioning of cases for urgent hearing shall be made only on Monday.

2.The court will not sit after luncheon interval.

FOR ORDERS (ON OFFICE NOTES) - TIED UP

1.	MJC/2529/2023 RESTORATION-SJ	8 SHYAMA DEVI AND ORS vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR	MD. KHURSHID ALAM (AAG 12) LAKSHMI KANT TIWARY SACHINA
2.	C. REV./163/2024	3 THE STATE OF BIHAR AND ORS vs LALAN KUMAR JHA AND ANR	YATINDRA NARAYAN	
3.	C. REV./164/2024 CV RIVIEW	3 THE STATE OF BIHAR AND ORS vs VIDYA NAND RAM	YATINDRA NARAYAN	
4.	MJC/130/2025 Contempt Matter CONTEMPT- SJ	3 SABITA DEVI @ ANILA DEVI vs THE STATE OF BIHAR THROUGH JAI SINGH PRINCIPAL SECRETARY, DEPARTMENT OF REVENUE AND LAND REFORM AND ORS	RATANAKAR JHA	ADDITIONAL ADVOCATE GENERAL 12
5.	MJC/905/2026 RESTORATION-SJ	3 MANISHA KUMARI vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR AND ORS	ALOK RANJAN	ADDITIONAL ADVOCATE GENERAL 5 ALOK RANJAN
6.	CR. MISC./40585/2026 61(2),103,3(5), A.BAIL	1 SUNAINA DEVI vs THE STATE OF BIHAR AND ANR	DHANANJAY KUMAR	ZAINUL ABEDIN
7.	CR. MISC./41050/2026 MOD (SJ) MOD (SJ)	1 CHANDAN KUMAR SINGH vs THE STATE OF BIHAR AND ANR	KUMARI ANUPAM AWANTIKA PUSHMAM	JITENDRA KUMAR SINGH

FOR ORDERS (ON PETITIONS) - TIED UP

8.	C. REV./9/2023 review petition CV RIVIEW IA-2/2023 ()	11 ADITYA KUMAR SINGH AND ORS vs SRI RAM BALAK RAUT	SANJAY KUMAR GHOSARVEY	SHIV KUMAR DWIVEDY
9.	MJC/2363/2023 RESTORATION-SJ IA-1/2025 () MODIFICATION	7 RAM PD. CHAUDHARY (DELETED) AND ORS vs SRI JOHARMAL SANTHALIA (DELETED) AND ORS	UDAY CHAND PRASAD	

FOR ADMISSION - TIED UP

10.	CR. MISC./28522/2026 304(B),34, R.BAIL-1	3 RAHUL KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH DEVESH KUMAR SINGH	DR. AJEET KUMAR
11.	CR. MISC./29915/2026 8,20(b)(ii)(c),22 R.BAIL-1	2 SUNIL KUMAR @ SUNIL PATEL vs THE STATE OF BIHAR	SANJAY KUMAR	KUMAR VEERENDRA NARAYAN
12.	CR. MISC./30947/2026 341,323,307,504,3 R.BAIL-1	2 MANISH PATEL @ MANISH KUMAR vs THE STATE OF BIHAR	HARSHA SHASHWAT SHARAD KUMAR VERMA	SATYENDRA PRASAD
13.	CR. MISC./33094/2026 140(3),143,144,3(R.BAIL-1	2 GUDIYA DEVI AND ANR vs THE STATE OF BIHAR	RAJEEV RANJAN SUMIT KUMAR SRIVASTVA	KUMAR RANJIT RANJAN
14.	CR. MISC./35060/2026 MOD(SJ) MOD (SJ)	1 MANOJ KUMAR @ MANOJ MAHTO vs THE STATE OF BIHAR	JITENDRA KUMAR	BHARAT LAL

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15.	CR. MISC./35480/2026 341,323,302,120B, R.BAIL-1	1	PRAMOD MANDAL vs THE STATE OF BIHAR	SHASHANK SHEKHAR UTKARSH BHUSHAN	CHANDRA BHUSHAN PRASAD
16.	CR. MISC./36423/2026 RESTORATION(SJ) RESTORATION (SJ)	1	SHUBHRA VERMA AND ORS vs THE STATE OF BIHAR	KUMAR PRABHAKAR	JAI NARAIN THAKUR
17.	CR. MISC./36520/2026 77,79,351(3),352, R.BAIL-1	1	DEEPAK KUMAR @ DEEPAK SINGH vs THE STATE OF BIHAR	ARYA ACHINT RIYA RAJ SHASHI PRIYA SHASHANK SHEKHAR AMARSHAKTI	INDU KUMARI SRIVASTAVA
18.	CR. MISC./36799/2026 318(4),319(2) R.BAIL- 1	1	JISHAN KHAN vs THE STATE OF BIHAR AND ANR	ANIL KUMAR SINGH NITEE RANJAN	PUSHPA SINHA
19.	CR. MISC./36823/2026 MOD (SJ) MOD (SJ)	1	HARI NARAYAN RAM @ MAHENDRA RAM @ HARI NARAYAN AND ORS vs THE STATE OF BIHAR	POOJA PRASAD	VINOD SHANKER MODI
20.	CR. MISC./38743/2026 MOD (SJ) MOD (SJ)	1	NAVNEET KUMAR vs THE STATE OF BIHAR AND ANR	SHASHI RANJAN KUMAR KUMAR PRATEEK RAHUL KUMAR DUBEY AMAN ASHESH	NIRMALA KUMARI
21.	CR. MISC./39000/2026 147,148,149,448,5 R.BAIL-1	1	PAWAN KUMAR vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	RAJ KISHOR SINGH KSHEM SHARMA DR. MANOJ KUMAR DEEPAK KUMAR
22.	CR. MISC./39977/2026 103(1),238(b) R.BAIL- 1	1	MAHAVIR KUMAR vs THE STATE OF BIHAR	RAJ KRISHNA JHA ARVIND KUMAR MOUAR	SANJAY KUMAR SINGH
23.	CR. MISC./40221/2026 137(2),96,3(5) R.BAIL-1	1	DHARMENDRA KUMAR vs THE STATE OF BIHAR AND ANR	VIVEKANAND SINGH HIRA JHA	ARUN KUMAR PANDEY
24.	CR. MISC./40629/2026 80(2),238(a),3(5) R.BAIL-1	1	SHANTI KUWR @ SHANTI KUER @ SHANTI KUNWAR vs THE STATE OF BIHAR	BABU NANDAN PRASAD	MADHURI LATA
25.	CR. MISC./41293/2026 147,148,149,341,3 R.BAIL-1	1	VIJAY MALI vs THE STATE OF BIHAR	RAMESHWAR SINGH	RABINDRA KUMAR TEJ PRATAP SINGH
26.	CR. MISC./44312/2026 190,191(2),103(1) R.BAIL-1	1	SWAMINATH RAM vs THE STATE OF BIHAR	JAVED ASLAM	SHARDA KUMARI
27.	CR. MISC./45117/2026 147,148,149,302, R.BAIL-1	1	MITHLESH CHAUDHARI @ MITHILESH CHAUDHARY vs THE STATE OF BIHAR	PRAMOD RANJAN SONAM KUMARI	RAM NARESH RAY
<u>FOR ADMISSION-I TIED UP</u>					
28.	CWJC/13841/2013 DISCP.PROC., POLIC	20	RAMASHISH RAM vs THE STATE OF BIHAR AND ORS	ADITYA NARAYAN SINGH- 1 SHRI PRAKASH TIWARI ANAND TIWARI MAHESH KUMAR	J.S. ARORA
29.	MJC/1913/2021	4	RADHA SHYAM AND ORS vs THE STATE OF BIHAR AND ORS	BINOD KUMAR SANJAY KUMAR RAJU PRASAD MITHILESH KUMAR UPADHYAY	SMT. SHILPA SINGH (GA 12)
30.	CWJC/749/2022 SELECTION , NON GA	6	ADITYA NARAIN THAKUR AND ORS vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR	KAMESHWAR PD. GUPTA (GP10)

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31.	CWJC/10046/2022 REM/DIS/TER, OTHER	10 BABAN KUMAR CHAUDHARY vs THE UNION OF INDIA AND ORS	SHAMBHU SHARAN SINGH BAIDYANATH THAKUR PRAMOD KUMAR PRASAD SINGH	ADDITIONAL SOLICITOR GENERAL M. NASRUL HUDA KHAN (SC 1) ANSHAY BAHADUR MATHUR
32.	MJC/1685/2024 CONTEMPT- SJ IA-1/2025 () MISC IA-2/2026 () MISC	16 KUMUD RANJAN vs THE STATE OF BIHAR AND ORS	ROONA PREM RANJAN PD SINHA	STANDING COUNSEL 19 ADDITIONAL SOLICITOR GENERAL SUBODH KUMAR JHA RAM TUJABH SINGH
33.	MJC/2300/2024 CONTEMPT- SJ	15 RAMA SHANKAR GUPTA vs THE STATE OF BIHAR AND ORS	AMARENDRA KUMAR	ADDITIONAL ADVOCATE GENERAL 13
34.	MJC/2988/2024 CONTEMPT- SJ	11 NISHI KUMARI vs S. SIDHARTH, THE PRINCIPAL SECRETARY, HUMAN RESOURCE DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR AND ORS	PRAVEEN KUMAR	GOVERNMENT PLEADER 27
35.	CWJC/7811/2024 REM/DIS/TER, POLIC	6 AJIT KUMAR vs THE STATE OF BIHAR AND ORS	SUMAN KUMAR JHA	GOVERNMENT ADVOCATE (9)
36.	MJC/671/2025 CONTEMPT- SJ	8 KAMESHWAR PRASAD vs THE STATE OF BIHAR AND ORS	AJAY KUMAR	GOVERNMENT ADVOCATE 2 SIDDHARTHA PRASAD SRIRAM KRISHNA
37.	MJC/673/2025 CONTEMPT- SJ	8 KRIPANAND SHARMA vs THE STATE OF BIHAR AND ORS	AJAY KUMAR	GOVERNMENT PLEADER 27 SIDDHARTHA PRASAD SRIRAM KRISHNA
38.	MJC/674/2025 CONTEMPT- SJ	8 SURENDRA PRASAD vs THE STATE OF BIHAR AND ORS	AJAY KUMAR	ADDITIONAL ADVOCATE GENERAL 13 SIDDHARTHA PRASAD SRIRAM KRISHNA
39.	MJC/741/2025 CONTEMPT- SJ	5 BILAYATI PRASAD SINGH vs THE STATE OF BIHAR AND ORS	AJAY KUMAR	GOVERNMENT ADVOCATE 2 SIDDHARTHA PRASAD SRIRAM KRISHNA SRIRAM KRISHNA
40.	MJC/1397/2025 CONTEMPT- SJ IA-1/2026 () AMENDMENT	14 RINKU KUMARI AND ORS vs THE STATE OF BIHAR THROUGH SHRI DIVESH SEHARA, I.A.S. PRINCIPAL SECRETARY AND ORS	RAVI KUMAR ANJANEYA SINGH VERTIKKA KIRAN KASHYAP	GOVERNMENT PLEADER 10 RAJ NANDAN PRASAD RAJ NANDAN PRASAD
41.	MJC/311/2026 CONTEMPT- SJ	2 REBECCA BARDHAN vs THE STATE OF BIHAR THROUGH SHRI B. RAJENDRA AND ORS	UDAY PRATAP SINGH PRASOON SHEKHAR ANKIT KUMAR ASHOK KUMAR SHRIVASTAV RAJESH KUMAR	STANDING COUNSEL 13 MR AJAY NIVEDITA CHAUDHARY
42.	MJC/483/2026 CONTEMPT- SJ	4 ABHISHEK KUMAR vs THE UNION OF INDIA THROUGH THE SECRETARY, MINISTRY OF HOME AFFAIRS AND ORS	ARUN KUMAR	ADDITIONAL SOLICITOR GENERAL SUBODH KUMAR JHA
43.	MJC/486/2026 MJC RESTORATION- SJ	2 VISHNU KUMAR PANDEY ALIAS VISHNU KR.PANDEY vs THE UNION OF INDIA THROUGH THE DY. DIRECTOR, GS/SD-7(ADM CIV) AND ORS	BHOLA KUMAR PRITI KUMARI GUPTA PRATIMA KUMARI	ADDITIONAL SOLICITOR GENERAL PUNAM KUMARI SINGH
44.	MJC/600/2026 CONTEMPT- SJ	2 KIRAN KUMARI vs THE STATE OF BIHAR AND ORS	ARUN KUMAR	STANDING COUNSEL 8
45.	MJC/606/2026 CONTEMPT- SJ	3 MOST. LALITA KUMARI vs THE STATE OF BIHAR THROUGH SRI C. K. ANIL, I.A.S., THE PRINCIPAL SECRETARY, AND ORS	VAGISHA PRAGYA VACAKNAVI	GOVERNMENT PLEADER 18
46.	MJC/736/2026 CONTEMPT- SJ	2 RAJ KUMAR LAL vs THE STATE OF BIHAR THROUGH MR. LOKESH KUMAR SINGH, THE SECRETARY, HEALTH DEPARTMENT, AND ORS	SHIV KUMAR SWETA BURNWAL	ADDITIONAL ADVOCATE GENERAL 9

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| 47. | MJC/827/2026
CONTEMPT- SJ | 2 | JITENDRA KUMAR, RETIRED
PANCHAYAT SECRETARY, AND
ORS
vs THE STATE OF BIHAR THROUGH
SHRI LOKESH KUMAR SINGH, THE
PRINCIPAL SECRETARY, AND ORS | SHAILENDRA KUMAR
SHAMBHU SHARAN
SHARMA | GOVERNMENT PLEADER
11
ARUN KUMAR ARUN |
| 48. | MJC/1038/2026
CONTEMPT- SJ | 1 | RAM NATH UPADHYAY
vs THE STATE OF BIHAR THROUGH
MR. C.K. ANIL, THE PRINCIPAL
SECRETARY AND ORS | BIBHAKAR TIWARY
DILIP KUMAR TIWARY | STANDING COUNSEL 25
RITIKA RANI |

FOR ORDERS (ON OFFICE NOTES)

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|-----|---|---|---|---|---|
| 49. | CWJC/5137/2026
GRAM PANCHYAT
RAJY | 3 | NITU KUMARI
vs THE STATE OF BIHAR AND ORS | AWNISH KUMAR
RISHI RAJ | GOVERNMENT PLEADER
(04)
RAVI RANJAN
SHIVNANDAN BHARTI
PINTU KUMAR PATEL
PRIYANKA |
| 50. | CWJC/5589/2026
GRAM PANCHYAT
RAJY | 3 | ADITI DEVI
vs THE STATE OF BIHAR AND ORS | SHEKHAR
HARSHVARDHAN
ASHOK KUMAR | STANDING COUNSEL (15)
RAVI RANJAN
BHAWNA KUMARI
ARYAN KUMAR
RUPA SINHA
VANDNA RANI |
| 51. | CWJC/5831/2026
GRAM PANCHYAT
RAJY | 2 | ANIKET KUMAR MISHRA
vs THE STATE OF BIHAR AND ORS | AWNISH KUMAR
RISHI RAJ | ADDL. ADVOCATE
GENERAL (03) |
| 52. | CWJC/5899/2026
CO-OPERATIVE
SOCIE | 2 | RAJAN KUMAR SINGH, CHAIRMAN,
SAREYA RATNAKAR PACS,
TARAIYA
vs THE STATE OF BIHAR AND ORS | SHEKHAR
HARSHVARDHAN | GOVERNMENT
ADVOCATE 8 |
| 53. | CWJC/5987/2026
GRAM PANCHYAT
RAJY | 3 | USHA DEVI @ USHA
vs THE STATE OF BIHAR AND ORS | NAVENDU PRAKASH
MUKUND RAJ | ADDITIONAL ADVOCATE
GENERAL 12
RAVI RANJAN
RAJU KUMAR |
| 54. | CWJC/9194/2026
REM/DIS/TER, POLIC | 1 | SADAY SHANKAR SINGH
vs THE STATE OF BIHAR AND ORS | PRAMOD KUMAR PRASAD
SINGH
MAZHARUL HASSAN | GOVERNMENT PLEADER
(5) |

FOR ORDERS (ON PETITIONS)

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|-----|---|---|---|--|------------------------------|
| 55. | CWJC/3425/2022
SELECTION , POLIC
IA-1/2026 ()
MISC | 2 | KUNDAN KUMAR SINGH AND ORS
vs THE STATE OF BIHAR AND ORS | SUSHIL JHUNJHUNWALA
SANTOSH KUMAR SINHA
2 | MANISH KUMAR (GP4) |
| 56. | CWJC/3723/2023
DISCP.PROC.,
GAZET
IA-1/2023 () | 2 | BIPIN KUMAR SINHA
vs THE STATE OF BIHAR AND ORS | ASHOK KUMAR SINGH
ABHISHEK KUMAR SINGH | MANOJ KR. AMBASTHA
(SC26) |
| 57. | CWJC/9655/2023
PAY SCALES , NON G
IA-1/2024 ()
AMENDMENT | 3 | JITENDRA SINGH
vs THE STATE OF BIHAR AND ORS | SANJEEV KUMAR SINGH | VIKASH KUMAR (SC11) |
| 58. | CWJC/9800/2023
COMP.GRND. ,
POLIC
IA-1/2025 ()
MISC | 5 | FATAMA KHATOON AND ANR
vs THE STATE OF BIHAR AND ORS | RAM HRIDAY PRASAD
SANGIV KUMAR
MARUTI KUMARI | P.K. VERMA (AAG 3) |

FOR ADMISSION - FRESH CASES

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|-----|---|---|--|--|---|
| 59. | CWJC/9174/2026
REM/DIS/TER, BANK | 1 | MR. DHARMENDRA KUMAR @
DHARMENDRA KUMAR
vs THE INDIAN BANK AND ORS | RISHI SINHA
SHYAM KISHORE | ONKAR KUMAR |
| 60. | CWJC/9184/2026
DISCP.PROC., NON
G | 1 | DEO CHANDRA JHA
vs THE STATE OF BIHAR AND ORS | RAJNI KANT JHA
AMAN ANAND
PRISU SNEHIL | STANDING COUNSEL (13) |
| 61. | CWJC/9244/2026
REM/DIS/TER, NON G | 1 | SHUBHANGI
vs THE STATE OF BIHAR AND ORS | ABHISHEK RAJ KASHYAP
SIYA RAM SHAHI | GOVERNMENT PLEADER
(17)
PUSHKAR BHARADWAJ |

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62.	CWJC/9253/2026 DISCP.PROC., NON G	1	NAND KUMAR SINGH vs THE STATE OF BIHAR AND ORS	NAMRATA DUBEY KUMAR KAUSHIK	STANDING COUNSEL (26)
63.	CWJC/9255/2026 PROMOTION , NON G	1	BIJAY KUMAR RAI vs THE STATE OF BIHAR AND ORS	AMRENDRA NARAYAN RAI	GOVERNMENT PLEADER (25)
64.	CWJC/9261/2026 RGL.AD-HOC., HEALT	1	PRASHANT KUMAR vs THE STATE OF BIHAR AND ORS	SHAMBHU SHARAN SINGH RIMA SAHAY	GOVERNMENT PLEADER (25)
65.	CWJC/9267/2026 SALARY, NON GAZETT	1	LALIT PRASAD AND ORS vs THE STATE OF BIHAR AND ORS	KEDAR YADAV	GOVERNMENT ADVOCATE (07) KALYAN SHANKAR
66.	CWJC/9476/2026 GRAM PANCHYAT RAJY	1	RAKESH KUMAR CHOUDHARY vs THE STATE OF BIHAR AND ORS	AWNISH KUMAR	STANDING COUNSEL (22)
67.	CWJC/9513/2026 MUNCIPAL CORPORATI	1	KELA DEVI vs THE STATE OF BIHAR AND ORS	UMA SHANKAR SINGH	STANDING COUNSEL (01)
68.	CWJC/9579/2026 MUNCIPAL CORPORATI	1	SUDAMA SINGH AND ORS vs THE STATE OF BIHAR AND ORS	BABLU SINGH VISHWANATH KUSHWAHA SANJAY KUMAR TIWARY	ADDL. ADVOCATE GENERAL (04) BAJARANGI LAL
69.	CWJC/9580/2026 MUNCIPAL CORPORATI	1	KRISHNA KANT SHARMA vs GAYA MUNICIPAL CORPORATION AND ORS	GAJENDRA KUMAR SINGH ARYAN SINGH SURABHI NIRMAL	RABINDRA KUMAR PRIYADARSHI

FOR ADMISSION

70.	CWJC/695/2025 GRAM PANCHYAT RAJY IA-3/2026 () MISC	12	PINKI DEVI @ PINKI SINGH AND ANR vs THE STATE OF BIHAR AND ORS	AWNISH KUMAR VIVEK KUMAR	STANDING COUNSEL (9) RAVI RANJAN KUMAR KAUSHIK NAMRATA DUBEY HEMANT RAJ
71.	CWJC/5675/2026 MUNCIPAL CORPORATI	3	PRAYAG YADAV vs THE STATE ELECTION COMMISSION THROUGH THE SECRETARY AND ORS	RANJEET CHOUBEY JAINANDRA KUMAR DHARMENDRA KUMAR SINGH	GOVERNMENT ADVOCATE (11) RAVI RANJAN
72.	CWJC/8392/2026 MUNCIPAL CORPORATI	3	MANISH KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	NISHANT KUMAR SINHA	STANDING COUNSEL (03) PRABHAT KUMAR
73.	CWJC/840/2022 COMP.GRND. , NON G	8	DHANANJAY KUMAR PARVAT vs THE STATE OF BIHAR AND ORS	AMIT ANAND LALAN KUMAR SINGH	ARVIND UJJWAL (SC4)
74.	CWJC/935/2022 DISCP.PROC., NON G	6	ANIL KUMAR vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINHA SANTOSH KUMAR SATYENDRA KUMAR BHATNAGAR	P.K. VERMA (AAG3)
75.	CWJC/1386/2022 SALARY, POLICE SER	4	ZAFARULLAH KHAN vs THE STATE OF BIHAR AND ORS	RAM HRIDAY PRASAD	SHEO SHANKAR PRASAD (SC 8) RAM KINKER CHOUBEY
With 75.1	CWJC/4283/2024 DISCP.PROC., POLIC	2	ZAFFARULLAH KHAN vs THE STATE OF BIHAR AND ORS	RAM HRIDAY PRASAD SANGIV KUMAR	GOVERNMENT ADVOCATE (2)
76.	CWJC/1391/2022 REM/DIS/TER, NON G	7	RAJENDRA KUMAR vs THE STATE OF BIHAR AND ORS	PRANAV KUMAR AKHILESH KUMAR RAM HRIDAY PRASAD VIPIN KUMAR SINGH AVINASH CHANDRA SUSHANT KUMAR SARVOTTAM ANAND	MANISH KUMAR (GP 4) RANA VIKRAM SINGH RAJIV RANJAN KR. PANDEY RANA VIKRAM SINGH
77.	CWJC/1513/2022 SELECTION , POLIC	5	KAWITA KUMARI, vs THE STATE OF BIHAR, AND ORS	RAJEEV KUMAR SINGH	M. NASRUL HUDA KHAN (SC 1) SANJAY PANDEY KUNAL TIWARY
78.	CWJC/1525/2022 SELECTION , NON GA	7	NIRMALA DEVI vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR MALLICK	SUNIL KUMAR MANDAL (SC 3)
79.	CWJC/1758/2022 RGL.AD-HOC., NON G	3	NAGESHWAR PRASAD SINGH vs THE STATE OF BIHAR AND ORS	PRASHANT SINHA AMIT KUMAR KUMAR GANGESH GUNJAN	AJAY (GA5)

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80.	CWJC/1814/2022 REM/DIS/TER, NON G	6 NAJMA KHATOON vs THE STATE OF BIHAR AND ORS	BINAY KUMAR SINGH JITENDRA KUMAR REMY KUMARI ABHISHEK ANAND MADHURI KUMARI	SMT. KUMARI AMRITA (GP3) AKSHAY KUMAR ALOK ROONA
81.	CWJC/1854/2022 DISCP.PROC., GAZET	5 RAMESH CHANDRA PRASAD vs THE STATE OF BIHAR AND ORS	DUDH NATH SINGH	S.K. MANDAL (SC3)
82.	CWJC/1870/2022 INCR/W.HOLD, POLIC	5 OM PRAKASH SINGH vs THE STATE OF BIHAR AND ORS	RAM HRIDAY PRASAD	MD. N.H. KHAN (SC1)
83.	CWJC/1960/2022 SELECTION , NON GA	3 SURENDRA PRASAD RAY AND ORS vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN KUMAR NIDHI KUMARI PRAVEEN RANJAN	MADHAW PD. YADAW (GP23)
84.	CWJC/1968/2022 OTHERS, NON GAZETT IA-1/2025 () MISC	10 ARUN KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	ANAND KUMAR OJHA ASHOK KUMAR KARNA ABHISHEK RAJ	VINAY KIRTI SINGH (GA2)
85.	CWJC/1974/2022 SELECTION , POLIC IA-1/2022 () INTERVENOR PETITIO	7 RAUSHAN PANDAY AND ORS vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR SATYAM SHIVAM SUNDARAM SURESH PRASAD SINGH UTTAM KUMAR PRANAV KUMAR SHRISHTI SINGH	MD. N.H. KHAN (SC1) SANJAY PANDEY ANJANI PARASHAR ANJANI PARASHAR ANJANI PARASHAR ANJANI PARASHAR ANJANI PARASHAR
With 85.1	CWJC/1629/2022 SELECTION , POLIC	5 PAVAN KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	NITYANAND MISHRA SURAJ PRAKASH	MANISH KUMAR (GP 4) SANJAY PANDEY
86.	CWJC/1994/2022 SELECTION , BOARD	4 KRISHNA KUMAR vs THE UNION OF INDIA AND ORS	SAMRENDRA KUMAR JHA SHAKTI KUMAR GAURAV UJJWAL KUMAR JYOTI KUMAR SINHA BRISKETU SHARAN PANDEY IBRAT ADNAN	DR. KRISHNA NANDAN SINGH (ASG) ABHIMANYU VATSA KUMAR SACHIN RAJNI KANT SINGH SAMEER SAWARN RAKESH KUMAR ABHIMANYU VATSA RAKESH KUMAR NO.1 AMARENDRA NATH VERMA ISSHAN SIINGH ISSHAN SIINGH JANMEJAY GIRIDHAR
87.	CWJC/2110/2022 REM/DIS/TER, NON G	5 PUTUL KUMARI vs THE STATE OF BIHAR AND ORS	ZAINUL ABEDIN RAMENDRA KUMAR BHARTI	MD. RAISUL HAQUE (SC 10)
88.	CWJC/2177/2022 SELECTION , NON GA	4 MANISH KUMAR BARNWAL vs THE STATE OF BIHAR AND ORS	JITENDRA KUMAR PANDEY RAJESH KUMAR SINHA PRIYAJEET PANDEY RAUSHAN ARPIT ANAND SHREYASHI RAJ SHUBHAM PRIYADARSHI	MD. NADIM SERAJ (GP5) SATYAM SHIVAM SUNDARAM LALIT KISHORE RANA VIKRAM SINGH
89.	CWJC/2233/2022 SEL , GAZETTED SER	4 PREETI KUMARI AND ORS vs THE STATE OF BIHAR AND ORS	NIRANJAN KUMAR KUMAR KISHAN	SAJID SALIM KHAN (SC25) NIKESH KUMAR
90.	CWJC/2234/2022 SELECTION , BOARD IA-1/2024 () MISC	6 ANUPAM KUMARI VERMA AND ORS vs THE STATE OF BIHAR AND ORS	HEMANT KUMAR KARAN SUJEET KUMAR JAYANT KUMAR KARN	MD. NADIM SERAJ (GP5) GIRIJISH KUMAR
91.	CWJC/2266/2022 COMP.GRND. , POLIC	2 RASHMI RANJAN vs THE STATE OF BIHAR AND ORS	BISHWAJEET PANDEY SHABNAM BANO ARUN KUMAR ARUN ANIL KUMAR RAM NARESH SINGH	SHEO SHANKAR PRASAD (SC8)
92.	CWJC/2293/2022 COMP.GRND. , NON G	3 ALOK KUMAR vs THE STATE OF BIHAR AND ORS	RANJAN KUMAR SINHA SUBHASH KUMAR MISHRA SEEMA	MANISH KUMAR (GP4)

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93.	CWJC/2298/2022 SELECTION , BANK	3 ANSHU KUMARI vs THE CHIEF MANAGER, PUNJAB NATIONAL BANK AND ORS	MRITYUNJAY KUMAR TIWARY	SMT. ANURADHA SINGH (SC 21) KUMAR PRIYA RANJAN MRITUNJAY KUMAR
94.	CWJC/2306/2022 REM/DIS/TER, NON G	5 SAVARO DEVI vs THE STATE OF BIHAR AND ORS	RANJAN KUMAR SRIVASTAVA AISHWARYA NAND KUMAR	LALIT KISHORE (AG) RAJ KISHORE ROY GP 18
95.	CWJC/2321/2022 DISCP.PROC., NON G	2 JITENDRA KUMAR BHAGAT, vs THE STATE OF BIHAR AND ORS	DUDH NATH SINGH	ANJANI KUMAR (AAG 4)
96.	CWJC/2336/2022 DISCP.PROC., NON G	2 SUDHANSHU KUMAR vs THE STATE OF BIHAR AND ORS	BRIJESHWAR NARAYAN SINGH	GYAN PRAKASH OJHA (GA 7)
97.	CWJC/2338/2022 DISCP.PROC., GAZET	3 RABINDRA KUMAR vs THE STATE OF BIHAR AND ORS	SOURAV SUMAN SANCHAY SRIVASTAVA RAVI PRAKASH	GP 8 DR. ANAND KUMAR SANJAY PANDEY
98.	CWJC/2352/2022 PROMOTION , GAZETT	2 SANTOSH KUMAR vs THE STATE OF BIHAR AND ORS	INDU BHUSHAN	ARCHANA MEENAKSHEE (GP 6)
99.	CWJC/2355/2022 SEL , GAZETTED SER	2 RAJU KUMAR PRASAD vs THE STATE OF BIHAR AND ORS	VIKAS KUMAR MUKESH KUMAR	AMIT PRAKASH (GA 13) SANJAY PANDEY
100.	CWJC/2359/2022 RGL.AD-HOC., NON G	2 SANTOSH KUMAR CHOUDHARY @ SANTOSH CHOUDHARY, vs THE STATE OF BIHAR AND ORS	BINOD PD. SINGH MITHILESH KR. ARYA	SHEO SHANKAR PRASAD (SC 8)
101.	CWJC/2362/2022 DISCP.PROC., POLIC	2 SANTOSH KUMAR vs THE STATE OF BIHAR AND ORS	OM PRAKASH MAHARAJ	MD. NADIM SERAJ (GP 5)
102.	CWJC/2374/2022 REM/DIS/TER, NON G	3 PRABHASH KUMAR, vs THE STATE OF BIHAR, AND ORS	DINESH PRASAD VERMA	VIKASH KUMAR (SC 11)
103.	CWJC/2384/2022 SELECTION , NON GA	4 ARJUN KUMAR DAS, AND ORS vs THE STATE OF BIHAR AND ORS	UDAY CHAND PRASAD MANOJ KUMAR POOJA PRASAD	MD. NADIM SERAJ (GP 5)
104.	CWJC/2386/2022 OTHERS, NON GAZETT	2 MANSHA DEVI, vs THE STATE OF BIHAR AND ORS	AKHILESHWAR PANDEY VIKASH KUMAR 'V.KUMAR'	MD. RAISUL HAQUE (SC 10)
105.	CWJC/2396/2022 REM/DIS/TER, NON G	3 VIJAY KUMAR vs THE HON'BLE HIGH COURT OF JUDICATURE AT PATNA. AND ANR	SURYA NILAMBARI AKSHANSH ANKIT	PIYUSH LALL
106.	CWJC/2456/2022 SALARY, BOARD/CORP	2 AHMAD HUSSAIN vs THE STATE OF BIHAR AND ORS	NADIMUL HASAN	YOGENDRA PD. SINHA (AAG7)
107.	CWJC/2460/2022 PAY SCALES , NON G	2 MUNINDRA KISHORE VERMA AND ANR vs THE STATE OF BIHAR AND ORS	AWNISH KUMAR	ANJANI KUMAR (AAG4)
108.	CWJC/2495/2022 SALARY, NON GAZETT	2 SHYAM SUNDAR MANDAL vs THE STATE OF BIHAR AND ORS	AJAY MUKHERJEE GANESH SHARMA	S.K. MANDAL (SC3)
109.	CWJC/2515/2022 SEL , GAZETTED SER	2 PINTOO KUMAR vs THE STATE OF BIHAR AND ORS	RAVI PRAKASH AALEKH ANAND SOURAV SUMAN SANCHAY SRIVASTAVA	MD. N.H. KHAN (SC1) SANJAY PANDEY
110.	CWJC/2520/2022 SEL , GAZETTED SER	2 MEDHA KIRAN vs THE STATE OF BIHAR AND ORS	KIRAN KUMARI DILIP KUMAR	P.K. VERMA (AAG3) SANJAY PANDEY
111.	CWJC/2530/2022 SELECTION , BANK	2 INDRAJEET MALI vs THE CHIEF MANAGER, PUNJAB NATIONAL BANK AND ORS	MRITYUNJAY KUMAR TIWARY	AJAY KR. RASTOGI (AAG10) KUMAR PRIYA RANJAN SRIRAM KRISHNA
112.	CWJC/2538/2022 DISCP.PROC., NON G	2 SADANAND TANTI vs THE STATE OF BIHAR AND ORS	PRAVINA KUMARI BIJENDRA KUMAR	ANJANI KUMAR (AAG4)
113.	CWJC/2549/2022 REM/DIS/TER, OTHER	4 KANHAI KUMAR MANDAL @ KANHAIYA KUMAR MANDAL, vs THE UNION OF INDIA AND ORS	RUDRANK SHIVAM SINGH VINOD KUMAR	DR. K. N. SINGH (ASG) KUMAR PRIYA RANJAN SARITA BAJAJ
114.	CWJC/2559/2022 SELECTION , NON GA	2 JYOTI KUMARI vs THE STATE OF BIHAR AND ORS	SUBHEN SARKAR ABHISHEK	MD. RAISUL HAQUE (SC10)

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115.	CWJC/2575/2022 PAY SCALES , NON G	2 BRIJ KISHORE SHARMA, vs THE STATE OF BIHAR, AND ORS	SANJEEB KUMAR SANJU SUNIL KUMAR	ARVIND UJJWAL (SC 4) S. M. EHTESHAM RAJ NANDAN PRASAD
116.	CWJC/2579/2022 OTHERS, BOARD/CORP	2 RADHA MOHAN SHARMA vs THE STATE OF BIHAR AND ORS	BIMLESH KUMAR JHA	SMT. ANURADHA SINGH (SC21) SANJAY KUMAR GHOSARVEY DR. ANAND KUMAR
117.	CWJC/2582/2022 REVERSION , NON G	2 MD. ASHRAF KHAN vs THE STATE OF BIHAR AND ORS	VIJAY SHANKAR SHRIVASTAVA	KAMESHWAR PD. GUPTA (GP10)
118.	CWJC/2591/2022 PROMOTION , NON G	3 AKHAJ SINGH AND ANR vs THE STATE OF BIHAR AND ORS	SHIVENDRA PRASAD	MD. N.H. KHAN (SC1)
119.	CWJC/2619/2022 REM/DIS/TER, POLIC	3 CHITRANJAN KUMAR, vs THE STATE OF BIHAR AND ORS	SHRUTI SINHA EBRAHIM KABIR	P.K. VERMA (AAG 3)
120.	CWJC/2628/2022 OTHERS, OTHERS	3 MADHURI DEVI vs THE UNION OF INDIA AND ORS	PRABHAS RANJAN SHAMBHU PRASAD KUNWAR	DR. KRISHNA NANDAN SINGH (ASG) KUMAR PRIYA RANJAN RAVINDER KUMAR SHARMA BINDHYACHAL RAI RAMADHAR SHEKHAR
121.	CWJC/2637/2022 PROMOTION , NON G	1 HARISHCHANDRA RAY vs THE STATE OF BIHAR AND ORS	ANIL CHANDRA	AJAY (GA5)
122.	CWJC/2639/2022 REM/DIS/TER, OTHER	5 BICKY KUMAR MISHRA @ VICKY MISHRA vs THE UNION OF INDIA AND ORS	SHYAM KUAMR ARVIND KUMAR SHASHWAT PRATYUSH HIMANSHU SHEKHAR JHA	DR. KRISHNA NANDAN SINGH (ASG) RAJ KAMAL RAJESH KUMAR
123.	CWJC/2690/2022 REM/DIS/TER, OTHER	5 MUKESH KUMAR vs THE UNION OF INDIA AND ORS	MANISH KUMAR NO2 GAJENDRA KUMAR SINGH	DR. KRISHNA NANDAN SINGH (ASG) KUMAR SACHIN RAM TUJABH SINGH RADHIKA RAMAN
124.	CWJC/2704/2022 DISCP.PROC., POLIC	2 SANTOSH KUMAR vs THE STATE OF BIHAR AND ORS	ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH PARMATMA SINGH BHUBNESHWAR MAHTO	MANISH KUMAR (GP4)
125.	CWJC/2723/2022 SELECTION , NON GA	2 MD. RABAB RAZA vs THE STATE OF BIHAR AND ORS	MD. HUSSAMUDDIN AZAD	LALIT KISHORE (AG) RAJKISHORE ROY GP 18
126.	CWJC/2725/2022 OTHERS, NON GAZETT	2 SANJAY KUMAR vs THE STATE OF BIHAR AND ORS	AVINASH CHANDRA RAKESH KUMAR SINGH	VIKASH KUMAR (SC11)
127.	CWJC/2735/2022 REM/DIS/TER, NON G IA-1/2026 () MISC	3 BECHAN PASWAN vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR RASHMI KUMARI	ANJANI KUMAR (AAG4)
128.	CWJC/2768/2022 COMP.RETIR., NON G	3 SHIVDANI CHAUDHARY vs THE STATE OF BIHAR AND ORS	UDAY PRAKASH SHRARMA	PRASHANT PRATAP (GP2)
129.	CWJC/2778/2022 VOLUN.RETIR, BANK	2 ARUN KISHORE SINGH vs THE STATE BANK OF INDIA AND ORS	VIPIN KUMAR SINGH SURUCHI ANAND NIDHI ANAND	RAKESH KUMAR SINGH SANJIV KUMAR.
130.	CWJC/2807/2022 SALARY, NON GAZETT	2 NIRANJAN KUMAR SINGH vs THE STATE OF BIHAR AND ORS	PRAMOD MISHRA SURAJ KUMAR	SITA RAM YADAV (GP16)
131.	CWJC/2817/2022 SELECTION , POLIC	3 ASHOK KUMAR CHOUDHARY, vs THE STATE OF BIHAR AND ORS	ABHISHEK SINGH	MD. NADIM SERAJ (GP5) SANJAY PANDEY
132.	CWJC/2818/2022 SELECTION , NON GA	2 MANJU KUMARI vs THE STATE OF BIHAR AND ORS	RAJEEV RANJAN BELA SINGH	GYAN PRAKASH OJHA (GA7)
133.	CWJC/2819/2022 SELECTION , NON GA	2 INDU KUMARI vs THE STATE OF BIHAR AND ORS	DHURENDRA KUMAR	S.K. MANDAL (SC3) DEVI DAS SRIVASTAVA
134.	CWJC/2820/2022 REM/DIS/TER, POLIC	3 RAVIKANT TIWARY vs THE STATE OF BIHAR AND ORS	AWNISH KUMAR	MD. N. H. KHAN (SC1)

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135.	CWJC/2836/2022 PAY SCALES , GAZET	2 DR. AMIR AFAQUE AHMAD FAIZI vs THE STATE OF BIHAR AND ORS	SHAILESH KUMAR ZAINUL ABEDIN	ANIL KR. SINGH (GP26) BINOD KUMAR LABH
136.	CWJC/2859/2022 OTHERS, NON GAZETT	2 VIJAY SINGH @ VIJAY BAHADUR SINGH vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR	KAMESHWAR KUMAR (GP17)
137.	CWJC/2867/2022 DISCP.PROC., NON G	2 RAJENDRA PRASAD vs THE STATE OF BIHAR AND ORS	BIRENDRA KUMAR	AJAY KR. RASTOGI (AAG10)
138.	CWJC/2880/2022 RGL.AD-HOC., BOARD	2 DHARMENDRA KUMAR DAS @ DHARMENDRA KUMAR DASS vs BIHAR STATE ROAD TRANSPORT CORPORATION, AND ORS	SHARDA NAND MISHRA RANJAN KUMAR JHA RAMA KANT JHA	PRABHAT KUMAR VERMA ARVIND KUMAR
139.	CWJC/2908/2022 COMP.RETIR., OTHER	2 DINA NATH SINGH vs THE UNION OF INDIA AND ORS	PRABHAS RANJAN	DR. KRISHNA NANDAN SINGH (ASG) PRAVEEN KUMAR SINHA PRAVEEN KUMAR SINHA RAVINDER KUMAR SHARMA
140.	CWJC/2922/2022 PROMOTION , GAZETT	3 ASHOK KUMAR JHA vs THE STATE OF BIHAR AND ORS	BINOD KUMAR SINHA AJAY KUMAR PRASAD	S. RAZA AHMAD (AAG5)
141.	CWJC/2946/2022 DISCP.PROC., NON G	3 MUNNI KUMARI JAISWAL vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SIYA RAM SHAHI SHALLY KUMARI	VINAY KIRTI SINGH (GA2)
142.	CWJC/2962/2022 SUSPENSION , NON G	2 SHASHI BHUSHAN SINGH vs THE STATE OF BIHAR AND ORS	AVINASH KUMAR SINGH GAJENDRA KUMAR SINGH	MD. KHURSHID ALAM (AAG12)
143.	CWJC/2964/2022 REM/DIS/TER, NON G	2 DURGA KUMARI vs THE STATE OF BIHAR AND ORS	ARUN KUMAR TIWARI	SMT. KUMARI AMRITA (GP3) BINAY KUMAR
144.	CWJC/2968/2022 COMP.GRND. , BANK	2 RAJU KUMAR MALLIK vs THE CHAIRMAN, STATE BANK OF INDIA AND ORS	AJAY KUMAR SINGH AMIT KUMAR	SANJIV KUMAR. PRABHAT RANJAN
145.	CWJC/2969/2022 SELECTION , POLIC	2 ASHA KUMARI vs THE STATE OF BIHAR AND ORS	SUMEET KUMAR SINGH NIKHIL SINGH	MD. N.H. KHAN (SC1)
146.	CWJC/2984/2022 OTHERS, NON GAZETT	2 VIJAY KUMAR vs THE BIHAR SCHOOL EXAMINATION BOARD AND ORS	JATA SHANKAR JHA SWETA KUMARI SUNIL KUMAR SURAJ NARAIN YADAV	LALIT KISHORE GYAN SHANKAR NAMRATA MISHRA SURYA NILAMBARI
147.	CWJC/2992/2022 REM/DIS/TER, NON G	2 MAMTA KUMARI vs THE STATE OF BIHAR AND ORS	INDESHWARI PRASAD MANDAL	LALIT KISHORE (AG) PRASHANT PRATAP
148.	CWJC/14619/2022 SELECTION , NON GA	4 DEEPAK KUMAR AND ORS vs THE CENTRAL SELECTION BOARD OF CONSTABLE RECRUITMENT FOR BIHAR FORESTER AND ORS	RITIKA RANI VARDAAN MANGALAM	M. NASRUL HUDA KHAN (SC 01) SANJAY PANDEY
149.	CWJC/1642/2023 OTHERS, NON GAZETT	3 SHADAB KHAN vs THE STATE OF BIHAR AND ORS	KUMAR KISHAN AVINASH RAUSHAN NIRANJAN KUMAR	MANISH KUMAR (GP 4)
150.	CWJC/2649/2023 SALARY, NON GAZETT	3 UPENDRA PRASAD SINGH vs THE STATE OF BIHAR AND ORS	SHANTI PRATAP	VIKASH KUMAR (SC 11)
151.	CWJC/4184/2023 OTHERS, NON GAZETT	5 JULI KUMARI vs THE STATE OF BIHAR AND ORS	SWAPNIL KUMAR SINGH	SMT. ARCHANA MEENAKSHEE (GP6) REKHA PRASAD SHIVENDRA SHANKAR
152.	CWJC/5718/2023 REM/DIS/TER, NON G	5 RAJWANTI KUMARI vs THE STATE OF BIHAR AND ORS	DUDH NATH SINGH KAMALA KANT UPADHYAY SANJAY KUMAR	MD. RAISUL HAQUE (SC 10) BABU NANDAN PRASAD
153.	CWJC/5790/2023 REM/DIS/TER, BOARD	5 RAM SUNDAR PASWAN AND ANR vs THE STATE OF BIHAR AND ORS	ARYA ACHINT SOMESH KUMAR SURABHI NIRMAL	KINKAR KUMAR (SC 9) ABHAY SHANKAR SINGH SANJEEV KUMAR
154.	CWJC/6279/2023 DISCP.PROC., BOARD	7 AJIT PRAKASH vs THE UNITED INDIA INSURANCE COMPANY LIMITED AND ORS	PRABHAT KUMAR SINGH PREM RANJAN RAJ SHITANSHU SHEKHAR MISHRA	DURGESH KUMAR SINGH SANJAY SINHA ASHOK PRIYADARSHI BINITA SINGH

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155. CWJC/12298/2025 9 SANTOSH SHARMA RAKESH KUMAR JHA STANDING COUNSEL (23)
CO-OPERATIVE vs THE STATE OF BIHAR AND ORS MUKESH KUMAR THAKUR
SOCIE VIJAY ANAND
IA-1/2026 () SHIW KUMAR
VACATE THE STAY PRABHAKAR
SHIW KUMAR
PRABHAKAR

With CWJC/5905/2025 11 SANTOSH SHARMA SANJAY KUMAR GOVERNMENT PLEADER
155.1 GRAM PANCHYAT/ vs THE STATE OF BIHAR AND ORS SANJEEV KUMAR (26)
ZIL MUKESH KUMAR THAKUR
SHIW KUMAR
PRABHAKAR
SHIW KUMAR
PRABHAKAR

FOR ADMISSION II

156. CWJC/3013/2024 14 NILU DEVI DHIRENDRA KUMAR GOVERNMENT PLEADER (
GRAM PANCHYAT SINHA 24)
RAJY YASHPAL YADAV MD. WALIUR RAHMAN
RAHUL RATHOUR YUGAL KISHORE
DHANANJAY KUMAR SUMAN KUMAR SINGH
TIWARY RAVI SHANKAR PRASAD
BANDANA SINGH KUMAR HARSHVARDHAN
SUDHANSHU PRAKASH
UMESH KUMAR VERMA
SYED ASHFAQUE AHMAD

157. CWJC/3716/2024 6 SHALIGRAM YADAV RABINDRA KUMAR GOVERNMENT PLEADER
GRAM PANCHYAT vs THE STATE OF BIHAR AND ORS SHAILJA (5)
RAJY

158. CWJC/7518/2024 8 ARUN KUMAR SAROJ KUMAR STANDING COUNSEL 24
GRAM PANCHYAT vs THE STATE OF BIHAR AND ORS CHOUDHARY NIKITA MITTAL
RAJESH ROY
DEWANAND TIWARI
VIPIN KUMAR SINGH
SHRINATH MANJHI

159. CWJC/11025/2024 8 UJJVAL KUMARI SHEKHAR GOVERNMENT
GRAM PANCHYAT vs THE STATE OF BIHAR AND ORS HARSHVARDHAN ADVOCATE (10)
RAJY RAVI RANJAN
AWNISH KUMAR
VIVEK KUMAR
RAVI RANJAN

160. CWJC/15519/2024 2 ANUPA DEVI AND ANR AWNISH KUMAR GOVERNMENT
GRAM PANCHYAT vs STATE OF BIHAR, AND ORS VIVEK KUMAR ADVOCATE (9)
RAJY RAVI RANJAN
RAJESH KUMAR MISHRA
NALIN VILOCHAN TIWARY

161. CWJC/5087/2025 7 GITA DEVI DEVASHISH GIRI STANDING COUNSEL (18)
GRAM PANCHYAT vs THE STATE OF BIHAR AND ORS PRANAV KUMAR
RAJY SHRISHTI SINGH
KAMOD KUMAR
VIDYARTHI

162. CWJC/16032/2025 4 WIDOW KRITI DEVI AND ORS SURENDRA KUMAR GOVERNMENT PLEADER
BIHAR RELIGIOUS vs THE STATE OF BIHAR AND ORS SINGH (10)
TR RITIK SHAH
GANPATI TRIVEDI
IA-1/2026 () RITIK SHAH
EXPUNGE RITIK SHAH
SIDDHARTH HARSH

163. CWJC/20581/2025 4 RAJESH KUMAR NIRANJAN KUMAR STANDING COUNSEL (20)
GRAM PANCHYAT vs THE STATE OF BIHAR AND ORS ROHAN KUMAR RAVI RANJAN
BINAY KUMAR
VIVEK RAJ
HAFIZ SHAHBAZ ARIF
VIVEK RAJ
HAFIZ SHAHBAZ ARIF
VIVEK RAJ
HAFIZ SHAHBAZ ARIF
VIVEK RAJ
HAFIZ SHAHBAZ ARIF

164. CWJC/235/2026 4 PRAMOD KUMAR RAVINDRA KUMAR STANDING COUNSEL (28)
MUNCIPAL vs THE STATE OF BIHAR AND ANR SANJEET KUMAR KARUNA NATH SAHAY
CORPORATI KARUNA NATH SAHAY

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165. CWJC/296/2026 GRAM PANCHYAT/ ZIL	4 JAY KUMARI vs THE STATE OF BIHAR AND ORS	SHYAM KISHORE	GOVERNMENT ADVOCATE (3) RAVI RANJAN BHAWANA JHA RAJ NARAYAN MISHRA
166. CWJC/893/2026 GRAM PANCHYAT RAJY	3 PERWEEN BANO vs THE STATE OF BIHAR AND ORS	MD. NAJMUL HODDA AYUSHI CHOUDHARY	GOVERNMENT PLEADER (17)
167. CWJC/941/2026 CO-OPERATIVE MATTE	4 JAFAR AKABAL vs THE STATE OF BIHAR AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA KESHAV BHARDWAJ	ADDL. ADVOCATE GENERAL (03) DIWANSHU KUMAR
168. CWJC/1111/2026 GRAM PANCHYAT RAJY	3 ANAND KISHORE SINGH @ ANAN KISHORE SINGH vs THE STATE OF BIHAR AND ORS	RUDRANK SHIVAM SINGH	GOVERNMENT PLEADER (26) ARVIND KUMAR RAJESH KUMAR SINHA
169. CWJC/1178/2026 MUNCIPAL CORPORATI	3 PRASHANT RAJGARHIA vs THE STATE OF BIHAR AND ORS	HARSH VARDHAN HARSH RAJ CHETAN ANAND	GOVERNMENT PLEADER (3) PRIYADARSHI MATRI SHARAN ABHILASHA JHA SUMIT KUMAR JHA VIJAY SHANKER TIWARI
With CWJC/18028/2025 169.1 MUNCIPAL CORPORATI	3 PRASHANT RAJGARHIA vs THE STATE OF BIHAR AND ORS	HARSH VARDHAN HARSH RAJ	GOVERNMENT PLEADER (24) PRIYADARSHI MATRI SHARAN ABHILASHA JHA VIJAY SHANKER TIWARI
170. CWJC/3488/2026 BIHAR RELIGIOUS TR IA-1/2026 () MISC	4 BRAJBHUSHAN KUMAR vs THE BIHAR STATE RELIGIOUS TRUST BOARD AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA KESHAV BHARDWAJ KAMLESH KUMAR	STANDING COUNSEL (06) AJIT KUMAR SINHA GANPATI TRIVEDI SWATI MISHRA
171. CWJC/4045/2026 BIHAR RELIGIOUS TR IA-3/2026 () MISC	4 RAM JANKI SAH SHIV PARWATI AND MAHABIR JEE MANDIR AND ORS vs THE BIHAR STATE BOARD OF RELIGIOUS TRUST AND ORS	MAHASWETA CHATTERJEE SAMIR KUMAR SINHA	GANPATI TRIVEDI VIKASH KUMAR
172. CWJC/4239/2026 ZILA PARISHAD	4 SAROJ KUMAR SINGH vs THE STATE OF BIHAR AND ORS	BABU NANDAN PRASAD DINESH KUMAR	GOVERNMENT ADVOCATE (10) BAJARANGI LAL
173. CWJC/4244/2026 CO-OPERATIVE MATTE	3 BIKRANT KUMAR SINGH vs THE STATE OF BIHAR AND ORS	RATANAKAR JHA	STANDING COUNSEL (23) SHASHI SHEKHAR SINHA SHASHI SHEKHAR SINHA
174. CWJC/4309/2026 BIHAR RELIGIOUS TR	3 SAMEER KUMAR vs THE STATE OF BIHAR AND ORS	MADAN MOHAN RITIK SHAH RAHUL RAJ PALLAVI PANDEY	GOVERNMENT ADVOCATE (7) GANPATI TRIVEDI MAHASWETA CHATTERJEE
175. CWJC/4933/2026 CO-OPERATIVE SOCIE	3 PRAMOD KUMAR vs THE STATE OF BIHAR AND ORS	RAVI RANJAN SURUCHI PRIYA	GOVERNMENT PLEADER (17)
176. CWJC/5066/2026 MUNCIPAL CORPORATI	2 ROMI YADAV AND ORS vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR PRIYA RANJAN BIBHUTI NARAYAN	STANDING COUNSEL (4)
177. CWJC/5147/2026 CO-OPERATIVE MATTE IA-1/2026 () STAY OF PROCEEDING	2 RAJ KUMAR SOREN vs THE STATE OF BIHAR AND ORS	SWATI MISHRA	GOVERNMENT PLEADER (16) SHASHI SHEKHAR SINHA SHASHI SHEKHAR SINHA SHASHI SHEKHAR SINHA SHASHI SHEKHAR SINHA SHASHI SHEKHAR SINHA
178. CWJC/5221/2026 GRAM PANCHYAT RAJY	2 ABHAY SHANKAR vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR VIVEK KUMAR	GOVERNMENT PLEADER (02)
179. CWJC/5254/2026 GRAM PANCHYAT RAJY	2 ARUN YADAV vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR	STANDING COUNSEL (24)

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180. CWJC/5347/2026 BIHAR RELIGIOUS TR	3 SHANKAR DAS PUJARI vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY, AND ORS	DHANANJAI KUMAR SINGH JYOTI RANJAN JHA	GOVERNMENT PLEADER (13) GANPATI TRIVEDI SIDDHARTHA PRASAD DEEPAK KUMAR SINGH
181. CWJC/5366/2026 MUNCIPAL CORPORATI IA-1/2026 () MISC	2 AIM ADDCOM PVT. LTD AND ANR vs THE STATE OF BIHAR AND ORS	HARSH VARDHAN HARSH RAJ CHETAN ANAND RAJ LAKSHMI	GOVERNMENT ADVOCATE (11) PRINCE KUMAR MISHRA
182. CWJC/5421/2026 ZILA PARISHAD	2 BRIJ KISHOR PRASAD PATVA vs THE STATE OF BIHAR AND ORS	NITESH KUMAR	GOVERNMENT ADVOCATE (7) BAJARANGI LAL MD FAZLE KARIM CHANDAN KUMAR KANCHAN JHA
183. CWJC/5455/2026 MUNCIPAL CORPORATI	2 UMESH SAH @ UMESH PRASAD SAH vs THE STATE OF BIHAR AND ORS	DEEPAI SINGH ANMOL KUMAR ABHILASHA KUMARI RAUSHAN KUMAR	GOVERNMENT PLEADER (07) RAKESH KUMAR SINHA
184. CWJC/5463/2026 MUNCIPAL CORPORATI	2 SYEDA SHAHINA MAJEED vs THE STATE OF BIHAR AND ORS	WASI MOHAMMAD	GOVERNMENT ADVOCATE (03) PRASOON SINHA KIRAN KUMARI
185. CWJC/5764/2026 MUNCIPAL CORPORATI IA-1/2026 () MISC	2 SANTOSH KUMAR vs THE STATE OF BIHAR AND ORS	SATYA PRAKASH SINHA	STANDING COUNSEL (12) MAHENDRA THAKUR SUBODH KUMAR SURENDRA KISHORE THAKUR SUBODH KUMAR SURENDRA KISHORE THAKUR
186. CWJC/5787/2026 BIHAR RELIGIOUS TR	2 OM PRAKASH PANDEY vs THE STATE OF BIHAR AND ORS	DEEPAK KUMAR	STANDING COUNSEL (09) GANPATI TRIVEDI
187. CWJC/5789/2026 CO-OPERATIVE MATTE	2 SHASHI SHANKAR vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SARVA DEO SINGH DEVANSHU KUMAR BHASKAR BHUSHAN MANGAL MURTI	GOVERNMENT PLEADER (06) DHANANJAY KUMAR RAJNISH KUMAR SURENDRA PRASAD TIWARI RAJIV RANJAN
188. CWJC/5814/2026 GRAM PANCHYAT RAJY	2 MD. SABIR vs THE STATE OF BIHAR AND ORS	RAVINDRA KUMAR SINGH	GOVERNMENT ADVOCATE 11
189. CWJC/5843/2026 BIHAR RELIGIOUS TR IA-1/2026 () STAY OF PROCEEDING	2 SHRI RAM JANKI TEMPLE, AND ORS vs BIHAR STATE BOARD OF RELIGIOUS TRUSTS AND ORS	SHANTANU KUMAR MUKUND KUMAR SHANTANU KUMAR	STANDING COUNSEL (23) GANPATI TRIVEDI
190. CWJC/5948/2026 GRAM PANCHYAT RAJY	2 AJIT KUMAR vs THE STATE OF BIHAR AND ORS	AMRITANSHU DANGI MD AATIF IQBAL SHASHI	GOVERNMENT ADVOCATE (07)
191. CWJC/6026/2026 MUNCIPAL CORPORATI	2 HARENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	NIRANJAN KUMAR ROHAN KUMAR DIKSHIKA SINGH	STANDING COUNSEL 01 RABINDRA KUMAR PRIYADARSHI
192. CWJC/6116/2026 CO-OPERATIVE MATTE	2 AJAY YADAV @ AIJAY KUMAR vs THE STATE OF BIHAR AND ORS	SHIV SAGER SHARMA NISHANT KAMAL VINTI KUMARI NAGENDRA KUMAR MUNNA KUMAR UPADHYAY	GOVERNMENT ADVOCATE (8) MUKESH KUMAR THAKUR
193. CWJC/6212/2026 MUNCIPAL CORPORATI	2 SYED NAUSHADUN NABI vs THE STATE OF BIHAR THROUGH ITS SECRETARY, AND ORS	MOHAMMAD ABU SHAJAR MOHAMMED ABU HAIDAR	GOVERNMENT ADVOCATE (7) ASHOK KUMAR
194. CWJC/6627/2026 CO-OPERATIVE SOCIE	2 RAM SAGAR RAI vs THE STATE OF BIHAR AND ORS	NOUSHAD KHAN	GOVERNMENT PLEADER (25)

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| 195. CWJC/7044/2026
GRAM PANCHYAT
RAJY
IA-1/2026 ()
MISC
IA-2/2026 ()
MISC | 3 MD. ZAKIR HUSSAIN
vs THE STATE OF BIHAR AND ORS | VISHWA SHRI RAJENDRA
APURVA KUMAR | STANDING COUNSEL (16)
GYAN PRAKASH
RAJNIKANT
KUMAR HARSHVARDHAN |
| 196. CWJC/7284/2026
GRAM PANCHYAT
RAJY | 2 LALAN PRASAD
vs THE STATE OF BIHAR AND ORS | AMAN VISHAL
LEELAWATI KUMARI | GOVERNMENT PLEADER
(5) |
| 197. CWJC/7389/2026
GRAM PANCHYAT
RAJY | 2 BIHAR CHARTERED ACCOUNTANT
ASSOCIATION
vs THE STATE OF BIHAR AND ORS | DIWAKAR PRASAD SINGH
AMARDEEP LOKPRIYA | ADVOCATE GENERAL |
| 198. CWJC/8076/2026
MUNCIPAL
CORPORATI | 2 SACHIN KUMAR GUPTA
vs THE STATE OF BIHAR AND ORS | RANJEET CHOUBEY
JAINANDRA KUMAR | STANDING COUNSEL (21)
RAVI RANJAN
AWNISH KUMAR |
| 199. CWJC/8393/2026
GRAM PANCHYAT
RAJY | 3 APARNA KUMARI @ ARPANA
KUMARI
vs THE STATE OF BIHAR AND ORS | NIRANJAN KUMAR
ROHAN KUMAR | GOVERNMENT PLEADER
(26)
SHASHI BHUSHAN
KUMAR MANGLAM
VIKASH KUMAR SINGH |

FOR ORDERS -I

- | | | | |
|--|---|---|---|
| 200. CWJC/969/2022
DISCP.PROC., POLIC | 6 NIRMALA KUMARI
vs THE STATE OF BIHAR AND ORS | SATYA PRAKASH
PARASAR
SURYA NILAMBARI | LALIT KISHORE (AG)
MANISH KUMAR GP 4 |
|--|---|---|---|

FOR ADMISSION -I

- | | | | |
|---|--|---|---|
| 201. CWJC/8890/2025
GRAM PANCHYAT
RAJY | 8 MD. ISA
vs THE STATE OF BIHAR AND ORS | RANJEET CHOUBEY
KISLAY RAJ | STANDING COUNSEL 20
RAVI RANJAN
VIKASH KUMAR SINGH
AWNISH KUMAR
RISHI RAJ
AWNISH KUMAR |
| 202. CWJC/10298/2023
COMP.GRND. , NON
G
IA-1/2026 ()
MISC | 5 SANTOSH KUMAR RAY
vs THE STATE OF BIHAR AND ORS | VIKRAM SINGH | P.K. VERMA (AAG3) |
| 203. CWJC/1271/2025
GRAM PANCHYAT
RAJY
IA-3/2026 ()
VACATE THE STAY | 9 SHIVAM ANAND
vs THE STATE OF BIHAR AND ORS | KISLAY RAJ
RAVI RANJAN
SURUCHI PRIYA | GOVERNMENT PLEADER
(18)
ADITYA PRAKASH SAHAY
ANKITA KUMARI |
| 204. CWJC/3818/2026
ZILA PARISHAD | 2 KASHI YADAV @ KASHEE YADAV
vs THE STATE OF BIHAR AND ORS | SHRINATH MANJHI
ROSHAN KUMAR
SUBODH KUMAR
BARNWAL
PRIYANKA KUMARI | STANDING COUNSEL (21) |
| 205. CWJC/5322/2026
MUNCIPAL
CORPORATI | 2 ARTI BANERJEE @ AARTI
BANERJEE
vs PATNA MUNICIPAL
CORPORATION AND ORS | SIDDHARTHA PRASAD
SUNIT KUMAR | PRASOON SINHA |
| 206. CWJC/7213/2026
MUNCIPAL
CORPORATI
IA-1/2026 ()
STAY OF
PROCEEDING | 2 CHANDRAWATI DEVI
vs THE STATE OF BIHAR AND ORS | RAJNIKANT
KUMAR HARSHVARDHAN
ANAMIKA ANSHU
SHAMBHAVI MANSI | STANDING COUNSEL (22)
RAVI RANJAN
SANJAY KUMAR
SHAILENDRA PRASAD |
| 207. CWJC/7286/2026
MUNCIPAL
CORPORATI | 3 CHANDRA BHAN PRASAD
vs THE STATE OF BIHAR AND ORS | RAVINDRA KUMAR
AMISH KUMAR NO I | STANDING COUNSEL (16)
PRASOON SINHA |

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Friday the 3rd July 2026
CENTENARY BUILDING
Court No. 304 (AT 10:30 A.M.)
Mr. Justice A. Abhishek Reddy

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ADMISSION - FRESH CASES</u>				
1.	CWJC/9485/2026 CONTRACT (SATUTORY	1 ANIL KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SIYARAM PANDEY	ADDL. ADVOCATE GENERAL (05)
2.	CWJC/9493/2026 E.C.ACT	1 MD. SHAFIQUE ANSARI vs THE STATE OF BIHAR AND ORS	VIJAY ANAND ROOP KISHAN SARITA KUMARI	STANDING COUNSEL (07)
3.	CWJC/9494/2026 CONTRACT (SATUTORY	1 SHIVENDRA KUMAR vs THE STATE OF BIHAR AND ORS	LAKSHMI KUMARI KANISHK KAUSTUBH SANJEEV KUMAR RAJNISH PRAKASH ANKESH KUMAR SINHA	GOVERNMENT ADVOCATE (5)
4.	CWJC/9504/2026 TRADE & COMMERCE (	1 ANJANI KUMAR SINHA vs THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION AND ORS	SHRISH ANURAG ANIKET RAI AMAR KUMAR SINGH RAM BINOD SINGH KUMAR GANGESH GUNJAN	SHAILENDRA KUMAR SINGH
5.	CWJC/9505/2026 TRADE & COMMERCE (	1 DEEPAK KUMAR vs THE UNION OF INDIA AND ORS	SANJEEV KUMAR	ADDITIONAL SOLICITOR GENERAL BINDHYACHAL RAI
6.	CWJC/9514/2026 WORKS CONTRACT	1 M/S NEHA ENTERPRISES vs THE STATE OF BIHAR AND ORS	HARSH ANUJ	GOVERNMENT PLEADER (05)
7.	CWJC/9515/2026 TRADE & COMMERCE (	1 RANJIT KUMAR SINGH vs THE STATE OF BIHAR AND ORS	ARUN KUMAR GUNJAN KUMARI	ADDL. ADVOCATE GENERAL (04) NEERAJ KUMAR GUPTA
8.	CWJC/9521/2026 E.C.ACT	1 KAMESHWAR SINGH vs THE STATE OF BIHAR AND ORS	DHANANJAYA NATH TIWARI	STANDING COUNSEL (22)
9.	CWJC/9522/2026 TRADE & COMMERCE (	1 FOUZIA NASIM vs THE STATE OF BIHAR AND ORS	PRASOON KUMAR MANISH KUMAR	GOVERNMENT PLEADER (26) NISHI NATH OJHA
10.	CWJC/9524/2026 MOTOR VEHICLE MATT	1 NISHANT CHOUDHARY vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR SINGH SHIOPUJAN SINGH	GOVERNMENT ADVOCATE (7)
11.	CWJC/9526/2026 CONTRACT (SATUTORY	1 S.R.M. ENTERPRISES vs THE STATE OF BIHAR AND ORS	DR. RANJEET KUMAR LAKSHMI KUMARI KANISHK KAUSTUBH SANJEEV KUMAR ANKESH KUMAR SINHA	ADVOCATE GENERAL
12.	CWJC/9530/2026 DRUGS & COSMETIC	1 M/S ASK PHARMA vs THE STATE OF BIHAR AND ORS	RAM SHANKAR DAS	GOVERNMENT PLEADER (13)
13.	CWJC/9532/2026 WORKS CONTRACT	1 M/S KHUSHI ELECTRICALS vs THE UNION OF INDIA AND ORS	RAJU KUMAR PRADHAN MURLI MANOHAR PD SHUBHAM SAMRAT	ADDITIONAL SOLICITOR GENERAL HARENDRA PRASAD SINGH
14.	CWJC/9545/2026 ELECTRICITY MATTER	1 JITENDRA SINGH AND ORS vs THE BIHAR STATE POWER HOLDING COMPANY LIMITED AND ORS	SUNIL KUMAR SINGH	VIVEK PRASAD SHREKANT SHARAN SINGH
15.	CWJC/9546/2026 WORKS CONTRACT	1 M/S MAA BINDHYAVASINI CONSTRUCTION vs THE STATE OF BIHAR AND ORS	HARSH ANUJ	ADDITIONAL ADVOCATE GENERAL (5)
16.	CWJC/9549/2026 TRADE & COMMERCE (	1 PRASAD HOSPITAL (A UNIT OF PRASAD IDEAL HEALTHCARE PVT. LTD.) vs THE STATE OF BIHAR AND ORS	SHRISTI SINGH SANJEEV RANJAN	ADVOCATE GENERAL (04)
17.	CWJC/9550/2026 WORKS CONTRACT	1 M/S BRIGHT SITE EYE HOSPITAL PRIVATE LIMITED AND ORS vs THE UNION OF INDIA AND ORS	PRAVASHANKAR MISHRA	ADDITIONAL SOLICITOR GENERAL

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|---|---|--|---|
| 18. CWJC/9567/2026
CONTRACT
(SATUTORY | 1 ANIL KUMAR SINGH
vs THE STATE OF BIHAR AND ORS | SIYARAM PANDEY | STANDING COUNSEL (26) |
| 19. CWJC/9568/2026
CONTRACT
(SATUTORY | 1 KUNDAN KUMAR
vs THE STATE OF BIHAR AND ORS | SIYARAM PANDEY | STANDING COUNSEL (7) |
| 20. CWJC/9572/2026
TRADE &
COMMERCE (| 1 NITIN KUMAR
vs THE STATE OF BIHAR AND ORS | MANOJ KUMAR SINGH
PRABHAT KUMAR
SANOJ KUMAR
ASHUTOSH KUMAR
SINGH | GOVERNMENT PLEADER
(4)
BINOD BIHARI SINHA |

FOR ORDERS (ON OFFICE NOTES) - TIED UP

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|-----------------------------------|---|---------------------------------|---------------------------------------|
| 21. MJC/915/2026
CONTEMPT- SJ | 4 YASMIN BANO
vs THE STATE OF BIHAR THROUGH
THE SECRETARY, URBAN
DEVELOPMENT AND HOUSING
DEPARTMENT AND ORS | AJAY KUMAR SINHA
DILIP KUMAR | GOVERNMENT PLEADER
26 |
| 22. MJC/1035/2026
CONTEMPT- SJ | 2 M/S JEET ENTERPRISES
vs THE STATE OF BIHAR THROUGH
MR. (DR.) B. RAJENDER, I.A.S., AND
ORS | VIKAS KUMAR JHA | STANDING COUNSEL 21
GIRIJISH KUMAR |

FOR ADMISSION - TIED UP

- | | | | |
|---|---|--|--|
| 23. C. REV./328/2024
CV RIVIEW | 2 ALOK KUMAR
vs THE UNION OF INDIA, THROUGH
THE SECRETARY, DEPTT. OF
FINANCE AND ORS | NILESH KUMAR NIRALA
DHANANJAY MISHRA | ADDITIONAL SOLICITOR
GENERAL
AMIT PRAKASH
SATYENDRA KUMAR JHA |
| 24. MJC/1622/2025
CONTEMPT- SJ | 10 SHARAD RANJAN SHARAD
vs THE STATE OF BIHAR THROUGH
A.L. MINA ITS CHIEF SECRETARY
GOVERNMENT OF BIHAR AND ORS | SHASHANK SHEKHAR
SINHA | GOVERNMENT PLEADER
24
VED PRAKASH CHANDAN
SANJAY KUMAR OJHA
RUDRANK SHIVAM SINGH
RUDRANK SHIVAM SINGH
RUDRANK SHIVAM SINGH
RUDRANK SHIVAM SINGH |
| With C. REV./257/2024
24.1 CV RIVIEW | 11 HARENDRA PRATAP SINGH AND
ANR
vs M/S BENNETT COLEMAN AND CO.
LTD. (PATNA ESTABLISHMENT)
AND ORS | SHASHANK SHEKHAR
SINHA | GOVERNMENT
ADVOCATE 11
SANJAY KUMAR OJHA |
| 25. MJC/2420/2025
CONTEMPT- SJ | 2 NANDINI BHARTI
vs THE STATE OF BIHAR THROUGH
MR. AMRIT LAL MEENA, THE CHIEF
SECRETARY, GOVERNMENT OF
BIHAR AND ORS | AMRITYA RAJ
SHIVAM GUPTA
ANIMESH GUPTA
MAYANK SHEKHAR | STANDING COUNSEL 22 |
| 26. MJC/2469/2025
CONTEMPT- SJ | 8 SEEMA YADAV
vs THE STATE OF BIHAR THROUGH
MR. DEEPAK KUMAR, I.A.S., THE
PRINCIPAL SECRETARY,
DEPARTMENT OF R.W.D. AND ORS | SHIV SHANKAR PRASAD
YADAV | GOVERNMENT
ADVOCATE 11 |
| 27. MJC/3162/2025
CONTEMPT- SJ | 5 M/S BALAJEE MINI STEELS AND RE-
ROLLING PVT. LTD.
vs THE STATE OF BIHAR, MR.
SANJAY KUMAR SINGH, I.A.S., AND
ORS | SHAMA SINHA
NIKHIL KUMAR AGRAWAL
SURYA PRAKASH | STANDING COUNSEL 11
VIVEK PRASAD
PRAKASH KUMAR |
| 28. MJC/3251/2025
CONTEMPT- SJ | 6 M/S SANJEEV KUMAR
vs THE STATE OF BIHAR THROUGH
MR. SANJEEV HANS THE
PRINCIPAL SECRETARY,
DEPARTMENT OF ENERGY, AND
ORS | SHASHI BHUSHAN
KUMAR
ARTI KUMARI | STANDING COUNSEL 6
VIVEK PRASAD
DR. ANAND KUMAR |
| 29. MJC/3388/2025
CONTEMPT- SJ | 4 RINKU MANSINGHKA
vs THE STATE OF BIHAR THROUGH
R. RAVI THE PRINCIPAL
SECRETARY, BUILDING
CONSTRUCTION DEPARTMENT
AND ORS | RAJIV RANJAN KR.
PANDEY
KRITYA NAND JHA | STANDING COUNSEL 26
MANOJ KUMAR
AMBASTHA |

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MJC/3793/2025 CONTEMPT- SJ	10 JITENDRA PRASAD vs THE STATE OF BIHAR AND ORS	MANAS RAJDEEP ADYA PANDEY SHUBHAM KUMAR UPADHYAY KUMAR GYAN PRAKASH MANINI JAISWAL	STANDING COUNSEL 10 SATYAM SHIVAM SUNDARAM	
CWJC/13632/2025 WORKS CONTRACT	10 JITENDRA PRASAD vs THE BIHAR SANSKRIT SHIKSHA BOARD AND ORS	MANINI JAISWAL MANAS RAJDEEP SHUBHAM KUMAR UPADHYAY ADYA PANDEY	SATYAM SHIVAM SUNDARAM MUJTABAUL HAQUE	
MJC/4069/2025 CONTEMPT- SJ	6 MAHABOUDH JAN SWASTHAYA EVEM SARVANGIN VIKAS KENDRA vs THE STATE OF BIHAR THROUGH MR. ABHAY KUMAR SINGH, I.A.S. AND ORS	VIKAS KUMAR JHA	PRASOON SINHA PRABHAKAR SINGH	
MJC/4077/2025 CONTEMPT- SJ	5 ASHISH KUMAR vs MR. SANJEEV RANJAN (CHIEF MANAGER, ARM BRANCH CANARA BANK) THE AUTHORIZED OFFICER	RAJU PRASAD TETARA KUMARI	RAJAN GHOSHRAVE ANMOL KUMAR ABHILASHA KUMARI VIVEK KUMAR SUMEET KUMAR SINGH	
CWJC/17006/2025 MUNCIPAL CORPORATI IA-2/2026 () MODIFICATION IA-3/2026 () MODIFICATION IA-4/2026 () MISC	6 GUDIYA KUMARI AND ORS vs THE STATE OF BIHAR AND ORS	AWNISH KUMAR RISHI RAJ	GOVERNMENT PLEADER (18) RAVI RANJAN SIDDHARTH SHANKAR PANDEY	
MJC/271/2026 CONTEMPT- SJ	5 NARENDRA KUMAR GUPTA vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, ENERGY DEPARTMENT THROUGH MAHENDER PRASAD AND ORS	AVINASH SHEKHAR SIMRAN KUMARI SURAJ SAMDARSHI	GOVERNMENT ADVOCATE 2 KUNAL TIWARY	
MJC/282/2026 CONTEMPT- SJ	3 R. S. ENTERPRISES vs THE STATE OF BIHAR THROUGH SHRI VINAY KUMAR, ADDITIONAL CHIEF SECRETARY AND ORS	ASHOK KUMAR	STANDING COUNSEL 23 PRASOON SINHA RANJEET KUMAR PANDEY	
MJC/509/2026 CONTEMPT- SJ	4 INP TECHNOLOGIES PVT. LTD. vs THE STATE OF BIHAR THROUGH MR. (DR.) B. RAJENDER, I.A.S. AND ORS	VIKAS KUMAR JHA	GOVERNMENT PLEADER 17 GIRIJISH KUMAR	
MJC/714/2026 CONTEMPT- SJ	2 PRAKASH KUMAR vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, BUILDING CONSTRUCTION DEPARTMENT AND ORS	RAJU KUMAR ABHASH RAJKUMAR SINHA SHUBHAM SAMRAT	STANDING COUNSEL 9	
MJC/721/2026 CONTEMPT- SJ	3 GAUTAM INFOTECH EDUCATION PRIVATE LIMITED AND ORS vs THE STATE OF BIHAR AND ORS	VIKAS KUMAR JHA	STANDING COUNSEL 26 GIRIJISH KUMAR MANOJ KUMAR AMBASTHA	
MJC/767/2026 CONTEMPT- SJ	3 BIJAY @ VIJAY KUMAR SINGH vs MR. ABHAY KUMAR SINGH, THE PRINCIPAL SECRETARY, URBAN DEVELOPMENT DEPARTMENT AND ORS	RAM KISHORE SINGH AMIT KUMAR SINGH SUMIT KUMAR SINGH	STANDING COUNSEL 26 BAJARANGI LAL MANOJ KUMAR AMBASTHA	
MJC/841/2026 CONTEMPT- SJ	3 KRITIKA ENTERPRISES vs THE STATE OF BIHAR AND ORS	VIKAS KUMAR JHA	STANDING COUNSEL 21 GIRIJISH KUMAR	
MJC/911/2026 CONTEMPT- SJ	3 ANJANEE KUMAR vs THE STATE OF BIHAR AND ORS	ALOK RANJAN	STANDING COUNSEL 11	
MJC/917/2026 CONTEMPT- SJ	3 MAA DURGA MANPOWER PRIVATE LIMITED vs THE STATE OF BIHAR THROUGH MR. (DR.) B. RAJENDER, L.A.S., THE ADDITIONAL CHIEF SECRETARY AND ORS	VIKAS KUMAR JHA	STANDING COUNSEL 21 GIRIJISH KUMAR	
MJC/919/2026 CONTEMPT- SJ	3 RAUNAK IT SOLUTION vs THE STATE OF BIHAR THROUGH MR. (DR.) B. RAJENDER, I.A.S. AND ORS	VIKAS KUMAR JHA	GOVERNMENT PLEADER 17 GIRIJISH KUMAR	

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44. MJC/920/2026 CONTEMPT- SJ	2 M/S RANA RANDHIR KUMAR, THROUGH ITS PROPRIETOR RANA RANDHIR KUMAR, vs THE STATE OF BIHAR THROUGH MR. (DR.) B. RAJENDER, I.A.S AND ORS	VIKAS KUMAR JHA	STANDING COUNSEL 21 GIRIJISH KUMAR
45. MJC/924/2026 CONTEMPT- SJ	2 M/S. SENDOZ IMPEX LIMITED vs THE UNION OF INDIA THROUGH THE SECRETARY, NAMELY, SATISH KUMAR MINISTRY OF RAILWAYS AND ORS	MOHIT AGARWAL RAHUL KUMAR VIKASH KHANNA	ADDITIONAL SOLICITOR GENERAL MADHUKAR MISHRA
46. MJC/1175/2026 CONTEMPT- SJ	2 M/S USHA RANI BHUNIA AND ANR vs SHRI SANJAY KHANNA, CHAIRMAN OF BHARAT PETROLEUM CORPORATION LTD. AND ORS	PUNEET SIDDHARTHA ARYAN SINHA CHANDRA MOHAN	SIDDHARTHA PRASAD
47. MJC/1220/2026 CONTEMPT PETITION CONTEMPT- SJ	2 M/S KUSUM ENTERPRISES vs THE STATE OF BIHAR, THROUGH PRATYAYA AMRIT, THE CHIEF SECRETARY AND ORS	ANMOL KUMAR RAUSHAN KUMAR KUMAR VIKRAM DEEPAI SINGH SUMEET KUMAR SINGH	STANDING COUNSEL 8 AWADHESH KUMAR
48. MJC/1248/2026 CONTEMPT- SJ	2 DEV TRADERS vs THE STATE OF BIHAR THROUGH MR. (DR.) B. RAJENDER, I.A.S. AND ORS	VIKAS KUMAR JHA	STANDING COUNSEL 21 GIRIJISH KUMAR
49. MJC/1292/2026 CONTEMPT- SJ	1 M/S DB CORP LIMITED vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF INDUSTRY AND ORS	ABHISHEK KUMAR SAKSHI BHATNAGAR SHUBHAM SHIVANSH URVASHI BHARTI SUNITA KUMARI	STANDING COUNSEL 5
50. MJC/1354/2026 CONTEMPT- SJ	2 M/S A. H. WHEELER AND CO. (PVT.) LTD. vs THE UNION OF INDIA THROUGH THE MINISTRY OF RAILWAYS AND ORS	JAI VARDHAN NARAYAN	ADDITIONAL SOLICITOR GENERAL SUBODH KUMAR JHA SATYENDRA KUMAR JHA
51. MJC/1503/2026 CONTEMPT- SJ	1 JAYPRAKASH SINGH vs THE STATE OF BIHAR THROUGH THE COLLECTOR GOPALGANJ, MR. PAWAN KUMAR SINHA AND ORS	RANJAN KUMAR SRIVASTAVA SHASHWAT SRIVASTAVA	GOVERNMENT PLEADER 20
52. MJC/1510/2026 CONTEMPT- SJ	1 R H ENTERPRISES- LUCKNOW vs THE UNION OF INDIA THROUGH MR. R. MOHANRAJA, SECRETARY, MINISTRY OF RAILWAYS AND ORS	PRASHANT KUMAR MANAUR ALAM	ADDITIONAL SOLICITOR GENERAL AMISH KUMAR
53. MJC/1553/2026 CONTEMPT- SJ	1 VIJAY KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SANJEET KUMAR PRANAV RANJAN	GOVERNMENT ADVOCATE 11
54. MJC/1592/2026 CONTEMPT- SJ	1 MAHABOUDH JAN SWASTHYA EVEM SARVANGIN VIKAS KENDRA vs THE STATE OF BIHAR THROUGH MR. HARJOT KAUR BAMHRAH, I.A.S. AND ORS	VIKAS KUMAR JHA	STANDING COUNSEL 25
55. MJC/1634/2026 CONTEMPT- SJ	1 RAM NARESH THAKUR vs THE STATE OF BIHAR, THROUGH THE SHIR MANOJ KUMAR, PRINCIPAL SECRETARY AND ORS	ALOK RANJAN	ADDITIONAL ADVOCATE GENERAL 4

FOR ORDERS (ON OFFICE NOTES)

56. CWJC/19601/2025 MOTOR VEHICLE MATT	4 RANJIT KUMAR vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR SINGH SHIOPUJAN SINGH	STANDING COUNSEL (12)
57. CWJC/20082/2025 TRADE & COMMERCE (	5 SOHIT KUMAR vs RESERVE BANK OF INDIA AND ORS	PULKIT RANJAN ANIRVAN CHOUDHURI	RAJESH RANJAN
58. CWJC/1945/2026 E.C.ACT	3 NUTAN KUMARI vs THE STATE OF BIHAR AND ORS	RUDAL SINGH RAJ BANSH DUBEY	STANDING COUNSEL (10)

FOR ORDERS (ON PETITIONS)

59. CWJC/1370/2024 INDUSTRIAL DISPUTE IA-1/2026 () VACATE THE STAY	18 THE SENIOR DIVISIONAL MANAGER vs THE UNION OF INDIA AND ORS	ABHIMANYU VATSA SAMEER SAWARN RAKESH KUMAR RAJNI KANT SINGH	ADDITIONAL SOLICITOR GENERAL RAKESH KUMAR SINHA EBADUR RAHMAN SHAKEB
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FOR ADMISSION

60. CWJC/101/2026 E.C.ACT	4 UDAY KUMAR SINGH vs THE STATE OF BIHAR AND ORS	VIJAY ANAND KAUSHAL KUMAR ROOP KISHAN	ADDL. ADVOCATE GENERAL (12)
61. CWJC/567/2026 E.C.ACT	6 WAKIL SINGH vs THE STATE OF BIHAR AND ORS	AMARENDRA KUMAR JAI SHANKAR PATHAK	ADDL. ADVOCATE GENERAL (04)
62. CWJC/2166/2026 E.C.ACT	4 NOORI KHATOON vs THE STATE OF BIHAR AND ORS	DHANANJAYA NATH TIWARI	GOVERNMENT PLEADER (3)
63. CWJC/2556/2026 Electricity matte ELECTRICITY MATTER	3 MANOJ KUMAR vs THE CHAIRMAN, BIHAR STATE POWER HOLDING COMPANY LIMITED (BSPHCL), AND ORS	KAMOD KUMAR VIDYARTHI	VIVEK PRASAD PRAKASH KUMAR
64. CWJC/3819/2026 WORKS CONTRACT	2 M/S. RAM CHANDRA SHARMA AND COMPANY vs THE INDIAN OIL CORPORATION LTD. AND ORS	PRABHAT RANJAN ANSH PRASAD	ANKIT KATRIAR
65. CWJC/3852/2026 CONTRACT (SATUTORY	2 M/S SANDHYA SAMRAT CONSTRUCTION AND SERVICES PVT. LTD. vs THE STATE OF BIHAR AND ORS	PURNENDU KESHAV SHARVESH CHANDRA VERMA	GOVERNMENT PLEADER (05)
66. CWJC/3854/2026 TRADE & COMMERCE (	2 VIJAY KUMAR @ VIJAY KUMAR SINGH vs THE CANARA BANK AND ORS	RAJ KRISHNA JHA RAM SAGAR SINGH	ANJANI KUMAR MISHRA PRASHANT KUMAR KUMARI ANJALI NISHANT KUMAR ABHAY KUMAR SINHA
67. CWJC/3893/2026 WORKS CONTRACT	2 RAJENDRA KUMAR THAKUR vs THE STATE OF BIHAR AND ORS	ANIL KUMAR NISHANT KIRAN KUMARI SARIKA SINGH	STANDING COUNSEL (04) PRASOON SINHA
68. CWJC/3965/2026 CONTRACT (SATUTORY	2 MR. TURAB AHMAD vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH USHA KUMARI SANJAY JHA MD. SAMIR MINHAJ	ADVOCATE GENERAL
69. CWJC/3971/2026 ELECTRICITY MATTER	2 SHANKAR PRASAD THAKUR vs THE STATE OF BIHAR AND ORS	GHANSHYAM CHOUDHARY MRITUNJAY KUMAR SINGH	ADDL. ADVOCATE GENERAL (12) VIVEK PRASAD SHREKANT SHARAN SINGH
70. CWJC/3984/2026 CONTRACT (SATUTORY	2 ASHWINI ASHISH vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SHARMA PRATIBHA PANDEY	STANDING COUNSEL (09) GIRIJISH KUMAR
71. CWJC/3994/2026 Converted from C. ARBITRATION IA-1/2026 () AMENDMENT	5 M/S APS, HYDRO PRIVATE LIMITED vs M/S SJVN, THERMAL PRIVATE LIMITED	SUMAN KUMAR SAUBHAGYA SUMAN SAMRIDHI SUMAN	SANJEEV KUMAR PRAVASHANKAR MISHRA
72. CWJC/4043/2026 CONTRACT (SATUTORY	2 M/S KALYANI CONSTRUCTION vs THE STATE OF BIHAR AND ORS	SANJAY JHA SHASHI BHUSHAN SINGH USHA KUMARI MD. SAMIR MINHAJ	GOVERNMENT PLEADER (05)
73. CWJC/4054/2026 E.C.ACT	2 RAKESH KUMAR YADAV vs THE STATE OF BIHAR AND ORS	DR. MANOJ KUMAR KHEM SHARMA KHUSHBOO KUMARI	GOVERNMENT PLEADER (25)
74. CWJC/4115/2026 CONTRACT (SATUTORY	2 SANJU MANJHI @ SANJU MANZI vs THE STATE OF BIHAR AND ORS	RAJ KUMAR RAJNISH KUMAR	STANDING COUNSEL (09) LALIT KISHORE RABINDRA KUMAR PRIYADARSHI
75. CWJC/4124/2026 CONTRACT (SATUTORY	2 RAJIV RANJAN vs THE STATE OF BIHAR AND ORS	PARMESHVAR VISHWAKARMA DHIRDYUTI KUMAR VERMA	STANDING COUNSEL (28) LALIT KISHORE RABINDRA KUMAR PRIYADARSHI
76. CWJC/4135/2026 ELECTRICITY MATTER	2 UMESH CHANDRA PANDEY vs THE MANAGING DIRECTOR AND ORS	AJAY KUMAR SINHA	VIVEK PRASAD MRITUNJAY HARSH SANJAY KUMAR GIRI

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77. CWJC/4162/2026 TRADE & COMMERCE (	2 MAHENDRA SHARMA vs THE PUNJAB NATIONAL BANK AND ORS	RAJESH MOHAN SANJAN KUMAR SHARAN	SURYAKANT KUMAR SHAIENDRA KUMAR SINGH ANANT KUMAR SHARAN PRABHAT KUMAR SHARAN JAYANT KUMAR SHARAN HEMANT KUMAR SHARAN SATYABIR BHARTI
78. CWJC/4179/2026 TRADE & COMMERCE (	2 DINA NATH AGARWAL vs THE STATE OF BIHAR AND ORS	BALRAM KAPRI	ADDL. ADVOCATE GENERAL (03) RAVI RANJAN
79. CWJC/4190/2026 E.C.ACT	2 ROSHAN RAJ vs THE STATE OF BIHAR AND ORS	UTKARSHA UTPAL	GOVERNMENT ADVOCATE (05)
80. CWJC/4199/2026 TRADE & COMMERCE (	2 WASTEPAPER CONTRACTOR vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR MANU KUMAR	STANDING COUNSEL (25) BINDHYACHAL RAI VIVEKA NAND SINGH
81. CWJC/4258/2026 ELECTRICITY MATTER	2 VIKASH KUMAR vs THE STATE OF BIHAR AND ORS	SUDHIR KUMAR KUMARI TANNU	GOVERNMENT PLEADER (4) VIVEK PRASAD
82. CWJC/4324/2026 MOTOR VEHICLE MATT	2 PRATIK KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SHIVAM SUSHMITA MISHRA NAMRATA MISHRA SHREYASHI RAJ	STANDING COUNSEL (23)
83. CWJC/6328/2026 TRADE & COMMERCE (	4 RANJU KUMARI vs THE UNION OF INDIA AND ORS	SAROJ KUMAR PRISU SNEHIL AMAN ANAND	ADDITIONAL SOLICITOR GENERAL MANOJ KUMAR SINGH SHIVADITYA DHARI SINHA
84. CWJC/7122/2026 PUBLIC DEMAND RECO	2 NANDAN KUMAR vs THE STATE OF BIHAR AND ORS	AVINASH SHEKHAR SURAJ SAMDARSHI SIMRAN KUMARI	STANDING COUNSEL (11) VIVEK PRASAD PRAKASH KUMAR
85. CWJC/7990/2026 ELECTRICITY MATTER	3 SANJAY KUMAR SHARMA vs SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED AND ORS	SHRISTI SINGH SANJEEV RANJAN SAUMYA SINGH	VIVEK PRASAD PRAKASH KUMAR
86. CWJC/8019/2026 WORKS CONTRACT	2 FALGUNI NIRMAN PRIVATE LIMITED vs THE STATE OF BIHAR AND ORS	NARENDRA KUMAR	GOVERNMENT PLEADER (04) SUNIL KUMAR SINGH
87. CWJC/8316/2026 TRADE & COMMERCE (	2 AKHILESH TANTI vs THE UNION OF INDIA AND ORS	PUSHKAR BHARADWAJ	ADDITIONAL SOLICITOR GENERAL GOVERNMENT ADVOCATE (11) DAYANAND SINGH
88. CWJC/8330/2026 ELECTRICITY MATTER	2 RAJIV KUMAR @ RAJIV KUMAR JASWAL vs THE BIHAR STATE POWER HOLDING COMPANY AND ORS	ANUJ DILBAR KRISHNA PIYUSH KUMAR	VIVEK PRASAD PRAKASH KUMAR
89. CWJC/8708/2026 ELECTRICITY MATTER	2 KUMAR RAHUL vs THE BIHAR STATE POWER HOLDING COMPANY LIMITED AND ORS	DHARMENDRA KUMAR SINHA	VIVEK PRASAD PRAKASH KUMAR
FOR ADMISSION -I			
90. CWJC/936/2025 CONTRACT (SATUTORY	7 M/S JAI MATA DI CONSTRUCTION COMPANY vs THE STATE OF BIHAR AND ORS	RIYA GIRI SUMIT KUMAR JHA	ADVOCATE GENERAL
91. CWJC/7968/2025 TRADE & COMMERCE (	2 AADITYA KUMAR AND ANR vs THE UNION OF INDIA AND ORS	ASHUTOSH KUMAR MISHRA SYED ASGHER NAJMI ACHYUT KUMAR GAURAV PRAKASH NEHA KUMARI	ADDITIONAL SOLICITOR GENERAL SANJIV KUMAR. MUKESH KUMAR
92. CWJC/18569/2025 SHOPEES & ESTABLISH	5 NIRMAL SINGH vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR RAJ NARAYAN MISHRA	STANDING COUNSEL (26) MANOJ KUMAR AMBASTHA
93. CWJC/18572/2025 E.C.ACT	5 DASHRATH PASWAN vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR RAJ NARAYAN MISHRA	ADDITIONAL ADVOCATE GENERAL (5)

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|---|---|---|---|
| 94. CWJC/20387/2025
TRADE AND
COMMERC
CONTRACT
(SATUTORY) | 4 M/S SHREE SERVICES
vs THE STATE OF BIHAR AND ORS | MANISH SAHAY
AMRIT KIRTI
ANIL KUMAR SINHA
SIDDHARTH ADITYA
AMAN RAJ | GOVERNMENT PLEADER
7
KUMAR ABHIMANYU
PRATAP
ANUKRITI JAIPURIYAR |
|---|---|---|---|

FOR ADMISSION II

- | | | | |
|---|---|--|--|
| 95. CWJC/180/2024
CONTRACT
(SATUTORY) | 19 MD SHAFIQUE ALAM
vs THE STATE OF BIHAR AND ORS | SATISH KUMAR GIRI
RAVI KUMAR | ADDITIONAL SOLICITOR
GENERAL
ANJANI KUMAR AAG |
| 96. CWJC/10934/2024
TRADE &
COMMERCE ()
IA-1/2025 ()
MISC | 10 NAVENDRA KUMAR THAKUR
vs M/S BHARAT PETROLEUM
CORPORATION LTD. AND ORS | NEERAJ KUMAR GUPTA
ARCHANA JHA | SIDDHARTHA PRASAD |
| 97. CWJC/15246/2024
MINIMUM WAGES
ACT
IA-1/2026 ()
MISC | 2 SARVESH SECURITY SERVICES PVT
LTD.,
vs THE STATE OF BIHAR AND ORS | SHASHIKANT AMAR
AWADHESH KUMAR
KUNAL SINGH | GOVERNMENT PLEADER
25
SUNIL KUMAR SAHAY
SANJAY KUMAR
RAM KISHUN PRASAD
SUNIL KUMAR SAHAY
SANJAY KUMAR
RAM KISHUN PRASAD
SUNIL KUMAR SAHAY
SANJAY KUMAR
RAM KISHUN PRASAD |
| 98. CWJC/18022/2024
TRADE &
COMMERCE () | 6 PARMAR CATERERS AND TENT,
vs THE STATE OF BIHAR AND ORS | SHIVAM SINGH
SUMEET KUMAR SINGH
ALKA SINGH | GOVERNMENT
ADVOCATE (05) |
| 99. CWJC/18058/2024
TRADE &
COMMERCE ()
IA-1/2025 ()
AMENDMENT
IA-2/2025 ()
ADDING PARTY | 6 PARMAR CATERERS AND TENT
vs THE STATE OF BIHAR AND ORS | SHIVAM SINGH
SUMEET KUMAR SINGH
ALKA SINGH | GOVERNMENT
ADVOCATE (05) |
| 100. CWJC/18111/2024
E.C.ACT | 12 PREMLATA KUMARI
vs THE STATE OF BIHAR AND ORS | DHANANJAYA NATH
TIWARI | GOVERNMENT
ADVOCATE (05) |

PATNA HIGH COURT	98	Friday 3rd July, 2026 Hon'ble Mr. Justice Sandeep Kumar
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**Friday the 3rd July 2026
CENTENARY BUILDING
Court No. 306 (AT 10:30 A.M.)
Mr. Justice Sandeep Kumar**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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No adjournment shall be granted.

TO BE MENTIONED

1.	CWJC/9238/2021 LAND ACQUISITION	9 JAI PRAKASH SAH vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR JHA	LALIT KISHORE (AG) RAJ KISHORE ROY GP 18
2.	CR. MISC./74769/2024 C.BAIL C.BAIL	8 JYOTI PRIYA @ JYOTI DEVI vs THE STATE OF BIHAR AND ANR	DEEPAK KUMAR SINHA SUKARY BHARTI	SHAIENDRA KUMAR SINGH SUDHIR KUMAR GUPTA RAM NARESH JHA PURUSHOTTAM KUMAR JHA

FOR ORDERS

3.	CR. MISC./83301/2025 126(2),115(2),85, A.BAIL	6 SHIVAM KUMAR RAI vs THE STATE OF BIHAR AND ANR	DEEPAK KUMAR	RAMESH CHANDRA SHANKAR KUMAR THAKUR
(P.A.) (AT 12:00 Noon)				
4.	CR. MISC./16523/2026 302,120(B),34 R.BAIL-1 IA-1/2026 () EARLY HEARING	2 YOGENDRA PANDIT vs THE STATE OF BIHAR	SATYA RANJAN SINHA RAM LAKHAN PANDEY DHANANJAY KUMAR	JAGDHAR PRASAD RAJU PRASAD MITHILESH KUMAR UPADHYAY

FOR ADMISSION - FRESH CASES

5.	CR. MISC./42525/2026 419,420 R.BAIL-1	1 GULSHAN KUMAR vs THE STATE OF BIHAR	RASHMI JHA UJJWAL KUMAR SINGH	SANJAY KUMAR TIWARY
6.	CR. MISC./43250/2026 8(C),20(B)(II)(c) R.BAIL-1	1 BISHESHWAR SHARMA vs THE STATE OF BIHAR	NAWAZ SHAREEF	PRADEEP NARAIN KUMAR
7.	CR. MISC./43269/2026 103(1),238,61(2), R.BAIL-1	1 ARTI DEVI vs THE STATE OF BIHAR	SWARNIMA BASANT KUMAR	MANOJ KUMAR

FOR ORDERS - TIED UP

8.	CR. WJC/61/2022 M. Miscellaneous	3 YOGENDRA NATH DUBEY vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPTT., GOVT. OF BIHAR, AND ORS	SANJAY KUMAR VERMA AJIT KUMAR SINGH	MD. NADIM SERAJ
9.	CR. WJC/1907/2023 M. Miscellaneous	1 SANTOSH KUMAR vs THE STATE OF BIHAR THROUGH LAW SECRETARY OF BIHAR PATNA AND ORS	SUJEET KUMAR PRIYA	MD. RAISUL HAQUE
10.	CR. MISC./63259/2025 318(4),338,336(3) R.BAIL-1	6 ASHOK SINGH KUSHWAHA @ ASHOK SINGH vs THE STATE OF BIHAR	JAVED ASLAM	MOHAMMAD SUFYAN KUMAR KAUSHLENDRA TEJ PRATAP RAVI KUMAR
(P.A.) (AT 12:00 Noon)				
11.	CR. MISC./68293/2025 A.BAIL	1 HAFIZ MIYAN vs THE STATE OF BIHAR	DR. BIPIN CHANDRA RUPA RANI	RAMCHANDRA SAHNI JHARKHANDI UPADHYAY
12.	CR. MISC./90131/2025 A.BAIL	1 BHOLA SINGH @ PRADEEP KUMAR @ PRADEEP KUMAR SINGH vs THE STATE OF BIHAR	KUNDAN RATHORE ALIAS BHARAT LAL KUNDAN KUMAR HEMANT KUMAR SHARAN	

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13.	CR. MISC./90813/2025 A.BAIL	1	ATIULLAH ANSARI vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	RENUKA RATNAKAR (APP 125) SHAMIR MEHRA ANIL KUMAR RAJEEV RANJAN RAY
14.	CR. MISC./9088/2026 309(4) R.BAIL-1	3	SUKESH KUMAR @ SUKESH KUMAR SINGH vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	PRANAV KUMAR
15.	CR. MISC./11464/2026 191(2),191(3),190 R.BAIL-1	4	ROCKY TIWARI vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA RAVI RANJAN KUMAR AMRESH KUMAR	SHANTANU KUMAR ADITYA PANDEY ADITYA RAJ SINGH ANUJ KUMAR EASHITA RAJ
16.	CR. MISC./17110/2026 30(a),41, R.BAIL-1	2	BIRBAL YADAV @ DURBAL YADAV vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	RAJENDRA PRASAD NAT
17.	CR. MISC./22010/2026 R.BAIL-1	1	MANJU DEVI @ MANJU KUMARI vs THE STATE OF BIHAR AND ANR	PURUSHOTTAM KUMAR MUDIT MEET SUSHMITA MISHRA	SHAILENDRA KUMAR JHARKHANDI UPADHYAY SHARAD KUMAR VERMA ABHISHEK KUMAR SAGAR KUMAR HEMANT RAY
18.	CR. MISC./27014/2026 8,17(c),18(c),20(R.BAIL-1	2	SAILENDRA RAI vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	DR.MRITYUNJAYA KR.GAUTAM
19.	CR. MISC./28116/2026 309(4), R.BAIL-1	2	GOLU YADAV @ GOLU KUMAR YADAV vs THE STATE OF BIHAR	BIMAL KUMAR	AMITESH KUMAR
20.	CR. MISC./33001/2026 MOD (SJ) MOD (SJ)	2	ANIL KUMAR JHA vs THE STATE OF BIHAR AND ANR	UDAY KUMAR	NAND KISHORE PRASAD, GAGAN DEO YADAV
<u>FOR ADMISSION - TIED UP</u>					
21.	CR. MISC./34616/2026 MOD (SJ) MOD (SJ)	1	AMARDIP KUMAR vs THE STATE OF BIHAR AND ANR	VIJAY KISHORE BHARTI	ADITYA NARAYAN SINGH.1
22.	CR. MISC./34701/2026 MOD (SJ) MOD (SJ)	1	RAVI KUMAR @ GANGWA vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR VIVEK	AMITESH KUMAR
23.	CR. MISC./34964/2026 MOD (SJ) MOD (SJ)	1	RATAN DAS vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR BIPIN KUMAR SARITA KUMARI	ANUJ KUMAR SHRIVASTAVA
24.	CR. MISC./35161/2026 MOD (SJ) MOD (SJ)	1	MD. AFZAL vs THE STATE OF BIHAR AND ANR	VINAY KUMAR MISHRA	PARMANAND KUMAR
25.	CR. MISC./35209/2026 MODIFICATION (SJ) MOD (SJ)	1	BHADO PANDIT AND ANR vs THE STATE OF BIHAR	MUKUL JEE ARVIND KUMAR SINGH	BHARAT BHUSHAN
26.	CR. MISC./38557/2026 MOD (SJ) MOD (SJ)	1	AMIT KUMAR @ AMIT KUMAR SAH vs THE STATE OF BIHAR	PATLA KUMARI	AKBAR ALI
27.	CR. MISC./38714/2026 MOD (SJ) MOD (SJ)	1	KIRAN DEVI vs THE STATE OF BIHAR	AJAY KUMAR	SANJAY KUMAR SINGH
28.	CR. MISC./39839/2026 MOD (SJ) MOD (SJ)	1	JHULAN YADAV AND ANR vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR AJEET KUMAR RAM KRISHNA	NAGENDRA PRASAD
29.	CR. MISC./39841/2026 MOD (SJ) MOD (SJ)	1	SANJEETA KUMARI @ SANGITA KUMAR vs THE STATE OF BIHAR AND ANR	HRIDAY NARAYAN HARSHIT	SUNIL KUMAR PANDEY
30.	CR. MISC./39844/2026 MOD(SJ) MOD (SJ)	1	SACHIN KUMAR @ AVINASH KUMAR vs THE STATE OF BIHAR AND ANR	BIJAY BHUSHAN PRASAD	ASHA KUMARI
31.	CR. MISC./39850/2026 MOD (SJ) MOD (SJ)	1	MD. IBRAN @ IBRAN @ IBRAR vs THE STATE OF BIHAR	MANENDRA KUMAR SINHA NAVNEET KUMAR	RAM PRIYA SHARAN SINGH

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32.	CR. MISC./39862/2026 MOD (SJ) MOD (SJ)	1	AJIT KUMAR vs THE STATE OF BIHAR	SHAMBHU PRASAD YADAV	AMITESH KUMAR
33.	CR. MISC./41103/2026 MOD (SJ) MOD (SJ)	1	VARUN KUMAR CHOUHAN vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR SHARMA SURYA MOHAN SUDHANSHU ALOK ANAND	HARENDRA PRASAD DR. KRISHNA NANDAN SINGH (A.S.G)
34.	CR. MISC./41129/2026 MOD (SJ) MOD (SJ)	1	IMTIYAZ ALI vs THE STATE OF BIHAR	BIPIN BIHARI SINGH PRASHANT KUMAR	UMA SHANKAR PRASAD SINGH
35.	CR. MISC./41206/2026 MOD(SJ) MOD (SJ) Same ps: CR. MISC/41735/2026	1	ASHOK RAI vs THE STATE OF BIHAR	BIRENDRA KUMAR	SURESH PRASAD SINGH
36.	CR. MISC./42734/2026 MOD (SJ) MOD (SJ)	1	AVINASH KUMAR vs THE STATE OF BIHAR AND ANR	ARUN BHARTI PRATIK KUMAR	CHANDRA BHUSHAN PRASAD
37.	CR. MISC./43698/2026 MOD (SJ) MOD (SJ)	1	DR. NIKESH KUMAR SINGH @ NIKESH KUMAR SINGH vs THE STATE OF BIHAR AND ANR	ROHIT RAJ	BHARAT BHUSHAN
38.	CR. MISC./44122/2026 MOD(SJ) MOD (SJ)	1	GUDDU KUMAR vs THE STATE OF BIHAR AND ANR	PRASOON SHEKHAR UDAY PRATAP SINGH RAJESH KUMAR	DR.MRITYUNJAYA KR.GAUTAM
39.	CR. MISC./44175/2026 MOD (SJ) MOD (SJ)	1	MD. MUMTAJ vs THE STATE OF BIHAR AND ANR	MAZHARUL HASSAN	AKSHAY LAL PANDIT
40.	CR. MISC./44180/2026 MOD (SJ) MOD (SJ)	1	BIPIN KUMAR @ BIPIN SINGH @ GHOCHAN vs THE STATE OF BIHAR	RAKESH MOHAN SINGH	SHARDA KUMARI
41.	CR. MISC./44181/2026 MOD (SJ) MOD (SJ)	1	PRABHU MAHTO @ PRABHU KUMAR vs THE STATE OF BIHAR	GYAN PRAKASH	RAMCHANDRA SAHNI
42.	CR. MISC./45398/2026 MOD (SJ) MOD (SJ)	1	MANISH KUMAR @ LADEN @ BHILLU vs THE STATE OF BIHAR	RAKESH BIHARI SINGH	MOHAMMED ARIF
43.	CR. MISC./45527/2026 MOD (SJ) MOD (SJ)	1	DHARMENDRA MANJHI vs THE STATE OF BIHAR	PUSHP RAJ SINGH	NAND KUMAR
44.	CR. MISC./46056/2026 RESTORATION (SJ) RESTORATION (SJ)	1	ANAND KUMAR vs THE STATE OF BIHAR	HEMANT RAY	TAPESHWAR SHARMA

MATTER -1

45.	CR. MISC./32613/2026 126(2),115(2),109 A.BAIL	1	DINESH SINGH vs THE STATE OF BIHAR	KUMAR VIKRAM BINOD KUMAR SINGH DEEPAI SINGH	UDAY CHAND PRASAD
46.	CR. MISC./32619/2026 111(2)(b), R.BAIL-1	1	SUNNI KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	ZAINUL ABEDIN
47.	CR. MISC./32776/2026 341,323,328,307,3 A.BAIL	1	RANI KUMARI @ RANI DEVI AND ORS vs THE STATE OF BIHAR	KUSH LAW	HARENDRA PRASAD
48.	CR. MISC./32866/2026 317(2)(4),3(5) R.BAIL- 1	1	SANNY KUMAR @ SANNI MAHTO vs THE STATE OF BIHAR	SUSHIL RANJAN SINHA MANISH KUMAR	MUKESH KUMAR SINGH
49.	CR. MISC./33599/2026 30(a),38(1),41(1) A.BAIL	1	RAUSHAN KUMAR YADAV @ RAUSHAN KUMAR vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	AJAY KUMAR NO. 2
50.	CR. MISC./33972/2026 103,3(5), R.BAIL-1	1	DILIP CHOUDHARY AND ANR vs THE STATE OF BIHAR	AJIT KUMAR SINGH DEEPMALA KUMARI	ANIL KUMAR

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51.	CR. MISC./33991/2026 137(2),96, R.BAIL-1 Same ps: CR. MISC/24422/2026 CR. MISC/34976/2026	1 SUKHPAL vs THE STATE OF BIHAR AND ANR	PRIYA RANJAN SANJEEV KUMAR ANUNAY SHAHI NITISH KUMAR CHANDNI KUMARI	JHARKHANDI UPADHYAY
52.	CR. MISC./33999/2026 304B,34 R.BAIL-1	1 MOHIT JHA vs THE STATE OF BIHAR	RAMCHANDRA SINGH	BRAJENDRA NATH PANDEY
53.	CR. MISC./34085/2026 8(c),21(c),22(C), R.BAIL-1	1 VIVEK KUMAR @ VIVEK KUMAR SAH vs THE STATE OF BIHAR	RAJ SHEKHAR AJIT KUMAR SINHA	MADHURA NAND JHA
54.	CR. MISC./34092/2026 8(c),21(c), R.BAIL-1	1 MD. PARWEZ ANSARI @ MD. PARWEJ ALAM vs THE STATE OF BIHAR	JITENDRA KUMAR GIRI	RAJIV NAYAN
55.	CR. MISC./34097/2026 30(a), A.BAIL	1 PRAHALAD YADAV vs THE STATE OF BIHAR	RAJESH RANJAN KUMAR	ASHOK KUMAR SINGH
56.	CR. MISC./34212/2026 317(5),318(4),338 A.BAIL Same ps: CR. MISC/44430/2026	1 RUPESH KUMAR @ RUPESH MAHTO @ PANDIT vs THE STATE OF BIHAR	ABHIJEET ABHIGYAN	SUCHETA YADAV
57.	CR. MISC./34244/2026 103(1),3(5) R.BAIL-1	1 JITENDRA KUMAR @ JITENDRA PODDAR @ JITENDRA KUMAR PODDAR @ BISO PODDAR @ BISHO PODDAR vs THE STATE OF BIHAR	RAJNISH KUMAR SINGH SUDHANSHU SHEKHAR	ASHA KUMARI DHIRENDRA KUMAR
58.	CR. MISC./34298/2026 318(4),303(2),61(R.BAIL-1	1 SANJAY SONI @ SANJAY SAINI vs THE STATE OF BIHAR	SAMIR KUMAR SAURAVH SINGH ANIMESH KUMAR SINGH	MURLI DHAR
59.	CR. MISC./34328/2026 317(2), R.BAIL-1	1 RAVI SHANKAR KUMAR @ AMIT KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR RAM MURTI NIRANJAN KUMAR	GANESH PRASAD SINGH
60.	CR. MISC./34379/2026 111, R.BAIL-1	1 SANJAY PASWAN AND ANR vs THE STATE OF BIHAR	BUDHILAL YADAV	VEENA KUMARI JAISWAL
61.	CR. MISC./34384/2026 126(2),115(2),117 A.BAIL	1 SHANKAR DAYAL SINGH @ SHANKAR DAYAL KUSHWAHA vs THE STATE OF BIHAR	DR.KAMAL DEO SHARMA TUSHAR VAIBHAV	MD. SHAKIR AHMAD
62.	CR. MISC./34399/2026 191(2)(3),190,126 A.BAIL Same ps: CR. MISC/39746/2026	1 DINESH YADAV vs THE STATE OF BIHAR	ANKIT RAJ	MD. IFTEKHAR MAHMOOD
63.	CR. MISC./34473/2026 67A,67B, A.BAIL	1 MD. SHER ALI vs THE STATE OF BIHAR AND ANR	RAGHAV PRASAD URMILA KUMARI CHANDRA SHEKHAR GUN SAGAR MAHTO	SUNIL KUMAR PANDEY
64.	CR. MISC./34485/2026 363,365, R.BAIL-1 Same ps: CR. MISC/39036/2026	1 AVINASH KUMAR @ AVINISH KUMAR vs THE STATE OF BIHAR	HAFIZ SHAHBAZ ARIF BINAY KUMAR	ANIL PRASAD SINGH
65.	CR. MISC./34495/2026 30(a),32(3), A.BAIL	1 AFASAR ALI vs THE STATE OF BIHAR	SHASHWAT PRATYUSH	SHYAM BIHARI SINGH
66.	CR. MISC./34508/2026 147,148,149,341,3 R.BAIL-1	1 SHYAM NANDAN PASWAN @ TORI @ TORI PASWAN vs THE STATE OF BIHAR	BRAJESH PRASAD GUPTA GIRIDHAR GOPAL TIWARY	DR. KUMAR UDAY PRATAP NAGADEO CHOUBEY VIJAY KUMAR
67.	CR. MISC./34509/2026 303(2),318(2),318 A.BAIL	1 RAUSHAN KUMAR vs THE STATE OF BIHAR	SUDISH KUMAR	MD. NAZIR ANSARI

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68.	CR. MISC./34598/2026 111(2),316(2),318 R.BAIL-1	1 SONU RAJ vs THE STATE OF BIHAR	NANDU KUMAR YADAV	ASHA DEVI
69.	CR. MISC./34705/2026 126(2),115(2),109 R.BAIL-1	1 SUMIT KUMAR @ VIKKI SINHA vs THE STATE OF BIHAR	MUKESH KUMAR BIJAY KUMAR PANDEY SHREEKANT VAIDYA	YOGENDRA KUMAR SINGH
70.	CR. MISC./34706/2026 109,303(2),3(5) R.BAIL-1	1 NITESH KUMAR SINGH vs THE STATE OF BIHAR	ARUN KUMAR ARUN ANIL KUMAR	MD. ASLAM ANSARI PRIYANSHU KUMAR SINGH
71.	CR. MISC./34794/2026 304B,34, R.BAIL-1	1 FULL DEVI @ FUL DEVI @ FULWATI DEVI vs THE STATE OF BIHAR	ARUN KUMAR	JHARKHANDI UPADHYAY
72.	CR. MISC./34851/2026 147,149,341,323,3 R.BAIL-1	1 MANGIT YADAV @ MANJEET YADAV vs THE STATE OF BIHAR	RANJIT JHA RAHUL JHA	SHAIENDRA KUMAR SINGH SATYAPAL SINGH
73.	CR. MISC./34854/2026 302,34, R.BAIL-1 Same ps: CR. MISC/34977/2026	1 BULAND SINGH AND ANR vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH DHARMESH KUMAR CHAUBEY UTPAL KANT ANURADHA KUMARI	DILIP KUMAR NO. 1
74.	CR. MISC./34883/2026 30(a) R.BAIL-1	1 KAMLESH RAM vs THE STATE OF BIHAR	MANOJ KUMAR SUSHIL KUMAR	SURENDRA PRASAD SINGH
75.	CR. MISC./34897/2026 341,323,447,325,3 R.BAIL-1	1 SONU RAJ @ SONU SINGH @ SONU KUMAR vs THE STATE OF BIHAR	SANJIV KUMAR ANKITA KUMARI	ADITYA NARAYAN SINGH.1
76.	CR. MISC./34902/2026 103, R.BAIL-1 Same ps: CR. MISC/41389/2026	1 GUDDU SINGH @ BABLU @ MAMU @ GUDDU KUMAR @ GUDDU vs THE STATE OF BIHAR	RAKESH SINGH BHASKAR SHANKAR SAKSHI DEEP	ADITYA NARAYAN SINGH.1
77.	CR. MISC./34934/2026 191(2),191(3),190 R.BAIL-1	1 JAI PRAKASH KUMAR @ GOLDEN vs THE STATE OF BIHAR	SAROJ KUMAR AMIT KUMAR	UDAY CHAND PRASAD SANJAY KUMAR TIWARY
78.	CR. MISC./34958/2026 316(4),316(5),318 A.BAIL	1 NIRAJ RAJ vs THE STATE OF BIHAR AND ANR	PUSHP RAJ SINGH	BINOD KUMAR
79.	CR. MISC./34963/2026 302,120B,34 R.BAIL- 1	1 KAILU PASWAN @ MANOJ PASWAN vs THE STATE OF BIHAR	PARAS NATH MUKESH KUMAR	RAM SUMIRAN RAI
80.	CR. MISC./34969/2026 21C A.BAIL	1 MINTU @ SHEIKH PARWEJ vs THE STATE OF BIHAR	MADHUBALA VERMA CHITRANSH RAJ	ANAND KISHORE CHOUDHARY
81.	CR. MISC./34976/2026 137(2),96, R.BAIL-1 Same ps: CR. MISC/24422/2026 CR. MISC/33991/2026	1 SANJAY PASWAN vs THE STATE OF BIHAR AND ANR	SUDHIR KUMAR SINHA	SHAIENDRA KUMAR
82.	CR. MISC./34977/2026 302,34 A.BAIL Same ps: CR. MISC/34854/2026	1 ANITA DEVI @ SUNITA DEVI AND ORS vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI DHARMESH KUMAR CHAUBEY UTPAL KANT	DILIP KUMAR NO. 1
83.	CR. MISC./34981/2026 103(1),3(5) A.BAIL	1 AJHOLA DEVI @ AJHOLIYA DEVI AND ANR vs THE STATE OF BIHAR	BIJENDRA KUMAR PRAVINA KUMARI	BRAJENDRA NATH PANDEY
84.	CR. MISC./35047/2026 85,80(2),3(5),103 A.BAIL	1 RAM NATH SAHANI vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI NISHANT SHEKHAR KALASH ANSHU KUMAR THAKUR	SHYAMESHWAR DAYAL

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85.	CR. MISC./35079/2026 85,80,3(5) R.BAIL-1	1 VIKASH KUMAR vs THE STATE OF BIHAR	VIPIN KUMAR SINGH DIKSHA SINGH AAKASH SINGH RISHAV UJJAIN	ANIL PRASAD SINGH
86.	CR. MISC./35104/2026 126(2),115(2),118 A.BAIL	1 KISHORI RAI AND ANR vs THE STATE OF BIHAR	SHEO JEE MISHRA MRITUNJAY KUMAR	BISHWESHWAR RAM DHANNJAY KUMAR NO 2 SONALIKA KUMARI
87.	CR. MISC./35223/2026 30(a),32(3), R.BAIL-1	1 VIKASH KUMAR vs THE STATE OF BIHAR	MAN MOHAN KUMAR	SHARDA KUMARI
88.	CR. MISC./35235/2026 302,34, R.BAIL-1	1 VIRENDRA RAY vs THE STATE OF BIHAR	RAJU KUMAR PRADHAN MURLI MANOHAR PD SHUBHAM SAMRAT KUMAR GAURAV	SHAILENDRA KUMAR
89.	CR. MISC./35310/2026 22, R.BAIL-1	1 GHANSHYAM SAH @ GHANSHYAM @ GHANSHYAM PRASAD KESHARI vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	YOGENDRA KUMAR
90.	CR. MISC./36314/2026 C.BAIL C.BAIL	1 REKHA DEVI @ REKHA KUMARI vs THE STATE OF BIHAR AND ANR	SHWETA ANAND	BHANU PRATAP SINGH
91.	CR. MISC./38072/2026 96, R.BAIL-1	1 ABHIJEET KUMAR vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY PURNIMA KUMARI	MD. FAHIMUDDIN KRISHNA KANT PANDEY
92.	CR. MISC./38080/2026 30(a),32(1)(2)(3) R.BAIL-1	1 SUNIL RAI vs THE STATE OF BIHAR	USHA KUMARI SINGH SUNIDHI VIMAL	LAKSHMI KANT SHARMA
93.	CR. MISC./38088/2026 126(2),115(2),118 R.BAIL-1	1 PAIRU YADAV @ DILIP YADAV @ DILIP KUMAR vs THE STATE OF BIHAR	BALRAM KAPRI	BHANU PRATAP SINGH
94.	CR. MISC./38156/2026 392, A.BAIL	1 PANKAJ KUMAR vs THE STATE OF BIHAR	PRASOON KUMAR RITAMBRA KUMARI	SHAHEEN BEGUM
95.	CR. MISC./38173/2026 80(1),61(2), A.BAIL	1 UMESH RAM AND ORS vs THE STATE OF BIHAR	KARANDEEP KUMAR	NAVIN KUMAR PANDEY
96.	CR. MISC./38214/2026 30(a), A.BAIL	1 BITTU KUMAR vs THE STATE OF BIHAR	SATYA PRAKASH	NITYANAND
97.	CR. MISC./38287/2026 302,201,328,34 R.BAIL-1	1 AMARNATH RAY @ AMARNATH KUMAR AND ANR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	RINA SINHA
98.	CR. MISC./38295/2026 302,120B, R.BAIL-1	1 RAVI @ KABIT YADAV @ RAVI YADAV vs THE STATE OF BIHAR	RANJAN KUMAR JHA	YOGENDRA KUMAR SINGH
99.	CR. MISC./38312/2026 80(2),238,3(5), A.BAIL	1 SAROJ DEVI vs THE STATE OF BIHAR	ANIL CHANDRA	ANITA KUMARI
100.	CR. MISC./38376/2026 274,123,110,105,2 R.BAIL-1	1 SURAJ MAHTO @ SURAJ KUMAR MAHTO vs THE STATE OF BIHAR	JEETENDRA NARAYAN	MD. SHAKIR AHMAD
101.	CR. MISC./38378/2026 30(a), A.BAIL	1 VISHAL KUMAR vs THE STATE OF BIHAR	BINAY KUMAR SINGH JITENDRA KUMAR SHAILESH KUMAR PRASAD SAURABH KESHRI JEET RAJ REMY KUMARI	PARMANAND PRASAD
102.	CR. MISC./38393/2026 308(4),351(3),3(5) R.BAIL-1	1 VIVEK KUMAR @ VIVEK @ CHHOTAKA VIVEK @ ARYAN KUMAR vs THE STATE OF BIHAR	ARVIND PRASAD SINGH	SHYAMESHWAR DAYAL

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103. CR. MISC./38419/2026 103,61,3(5), R.BAIL-1	1 ASADULLAH NOMANI @ TIGER @ TIGER NOMANI vs THE STATE OF BIHAR	SHAMBHAWI MILI KUMARI	BINOD KUMAR
104. CR. MISC./38470/2026 126(2),115(2),103 R.BAIL-1	1 DIVYANSHU KUMAR @ UTSAV KUMAR @ UTSAV SINGH @ DIVYANSHU SINGH vs THE STATE OF BIHAR	SITESH KASHYAP SANJEEV KUMAR	CHANDRA SEN PRASAD SINGH
105. CR. MISC./38472/2026 103(1),3(5), R.BAIL-1	1 ROHIT KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	UPENDRA KUMAR
106. CR. MISC./38477/2026 103(1),61(2),3(5) A.BAIL	1 NITESH @ NITISH THAKUR vs THE STATE OF BIHAR	ASHOK KUMAR JHA RATNA PRIYA SAURAV ANAND	MOHAMMED ARIF
107. CR. MISC./38506/2026 191(2),191(3),190 R.BAIL-1	1 LALU @ LALU SAHNI @ LALU SAHANI @ HIRALAL SAHANI vs THE STATE OF BIHAR	MANOJ KUMAR SUSHIL KUMAR JYOTI PRAKASH	MD. ASLAM ANSARI
108. CR. MISC./38578/2026 302,201,120B,363, A.BAIL	1 SAYRA KHATOON @ SUKILA KHATOON vs THE STATE OF BIHAR	SUSHIL KUMAR JHA SANTOSH KUMAR JHA BAM BAHADUR JHA	PRAMOD KUMAR PANDEY
109. CR. MISC./38579/2026 103(1),3(5) R.BAIL-1 Same ps: CR. MISC/44819/2026	1 BISHAL KUMAR @ VISHAL KUMAR @ BABLU SAHEB @ BABU SAHEB vs THE STATE OF BIHAR	BRAJ BHUSAN PODDAR ARVIND KUMAR SINHA	SATYA NAND SHUKLA
110. CR. MISC./38581/2026 103(1),3(5) A.BAIL Same ps: CR. MISC/39796/2026 CR. MISC/40385/2026 CR. MISC/43328/2026 CR. MISC/45020/2026	1 SITARAM SAHNI vs THE STATE OF BIHAR	SHEO KUMAR PRASAD ALOK KUMAR JHA	RINA SINHA
111. CR. MISC./38583/2026 147,148,149,341,3 A.BAIL	1 MUNNA RAI @ MUNNA KUMAR @ MUNNA KUMAR RAI vs THE STATE OF BIHAR	PRASOON SHEKHAR RAJESH KUMAR UDAY PRATAP SINGH	ANIL PRASAD SINGH HEMANT KUMAR GAURAV PRAKASH

FOR ORDERS (ON OFFICE NOTES) - TIED UP

112. CR. APP (SJ)/4439/2024 U/S 14 A (2) SC/S SC/ST ACT (AB)	7 TINKU KUMAR @ GULSHAN KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	KHUSHI AWADH RASHMI SHARMA	USHA KUMARI 1
113. CR. APP (SJ)/5453/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB)	6 SRIKANT YADAV @ SHREE KANT YADAV @ SHREEKANT KUM YADV vs THE STATE OF BIHAR AND ANR	PRAVEEN KUMAR RAUSHAN KUMAR RAVI PRAKASH DWIVEDI	BINAY KRISHNA GANESH SHARMA
114. CR. APP (SJ)/485/2025 U/S 14 A (2) SC/S SC/ST ACT (AB)	4 BIBHISHAN KUMAR @ MOGHRA @ GODHRA vs THE STATE OF BIHAR AND ANR	MUKESH KUMAR BIJAY KUMAR PANDEY SHREEKANT VAIDYA	USHA KUMARI 1
115. CR. APP (SJ)/1019/2025 SC/ST ACT (AB)	3 PINKU YADAV @ PINKU KUMAR @ AMRESH KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	ARUN KUMAR	BINAY KRISHNA AJAY MISHRA AJAY KUMAR SINHA
116. CR. APP (SJ)/2763/2025 U/S 14A(2) SC/ST SC/ST ACT (RB)	4 SONU @ SANNI @ ALOK BABA @ ALOK NATH DWIVEDI vs THE STATE OF BIHAR AND ANR	SHEO JEE MISHRA	USHA KUMARI 1
117. CR. APP (SJ)/5189/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	4 AZAD HUSSAIN AND ORS vs THE STATE OF BIHAR AND ANR	DEVASHISH GIRI SHRISHTI SINGH SUMIT KUMAR	BINAY KRISHNA

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118. CR. MISC./13799/2025 406,420,409,467,4 A.BAIL Same ps: CR. MISC/75047/2025	12 ROHIT CHANDRABANSI vs THE STATE OF BIHAR AND ORS	VIKAS KUMAR ANJALI KUMARI	MOHAMMAD SUFYAN NATRAJ VERMA SACHINA
119. CR. MISC./27418/2025 307,302,34 R.BAIL-1	8 MD. SYED DANISH @ SYED DANISH HASHMI vs THE STATE OF BIHAR	AMIT ANAND DEEP SHEKHAR	SATYENDRA PRASAD JHARKHANDI UPADHYAY
120. CR. MISC./84510/2025 C.BAIL C.BAIL	2 SHUBHA SINGH vs THE STATE OF BIHAR AND ANR	DEEKSHA SINGH DEEP SHEKHAR	HUMAYOU AHMAD KHAN
121. CR. MISC./86570/2025 103(1),3(5) R.BAIL-1 (F/W P.A.) (AT 12:00 Noon)	5 ABHAY KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SINHA NIKHILESH KUMAR	RAM BILASH ROY RAMAN
122. CR. MISC./90876/2025 8(c),20(b) R.BAIL-1	3 ARUN KUMAR SINGH @ ARUN SINGH @ ARUN vs THE STATE OF BIHAR	N A SHAMSI	MANOJ KUMAR
123. CR. APP (SJ)/113/2026 U/S 14 A(2) SC/ST SC/ST ACT (RB)	3 SHAMBHU RAI @ SHAMBHU RAY vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	SADANAND PASWAN RAJESH KUMAR
124. CR. APP (SJ)/247/2026 U/S - 14 A (2) SC SC/ST ACT (RB)	2 ANIL YADAV AND ORS vs THE STATE OF BIHAR AND ANR	SHIVNANDAN BHARTI PRIYANKA SHAAN KUMAR NEHA KUMARI SINGH PINTU KUMAR PATEL	SADANAND PASWAN
125. CR. APP (SJ)/253/2026 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2 MUKESH KUMAR BANSAJ @ MUKESH KUMAR BANSAL vs THE STATE OF BIHAR AND ANR	ARVIND KUMAR	BINAY KRISHNA
126. CR. APP (SJ)/643/2026 U/S 14A(2) SC/ST SC/ST ACT (AB)	3 SMT. ARADHANA DEVI AND ANR vs THE STATE OF BIHAR AND ANR	HANS LAL KUMAR	USHA KUMARI 1 ASHUTOSH KUMAR SURENDRA KISHORE THAKUR ADITYA KUMAR PANDEY
127. CR. MISC./656/2026 8(C),20(B)(II),22 R.BAIL-1	3 SALIUL SK. @ SALIUL SHEIKH vs THE STATE OF BIHAR	MADAN MOHAN RITIK SHAH RAHUL RAJ	NIRMALA KUMARI
128. CR. APP (SJ)/716/2026 U/S 14 A(2) SC/ST SC/ST ACT (RB)	3 RANJIT PASWAN AND ANR vs THE STATE OF BIHAR AND ANR	RAJEEV RANJAN RAY SHAMIR MEHRA	USHA KUMARI 1 KUMARI SUJATA SINHA
129. CR. APP (SJ)/831/2026 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2 TENI AND ANR vs THE STATE OF BIHAR AND ANR	TRIBHUWAN NARAYAN ANURAG PATEL	BINAY KRISHNA
130. CR. APP (SJ)/1091/2026 U/S 14 A(2) SC/ST SC/ST ACT (RB)	2 MD. VIDHAYAK vs THE STATE OF BIHAR AND ANR	NEERAJ KUMAR ALIAS SANIDH RAVI SHANKAR PATHAK	SADANAND PASWAN
131. CR. APP (SJ)/1127/2026 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2 PRADEEP PANDEY @ PRADEEP KUMAR PANDEY vs THE STATE OF BIHAR AND ANR	SHASHIKANT ARUN KUMAR SINGH PRAMOD KUMAR SINGH	BINAY KRISHNA
132. CR. APP (SJ)/1363/2026 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2 MANTU YADAV @ MANTU KUMAR YADAV vs THE STATE OF BIHAR AND ANR	BIJAY PRAKASH SINGH	USHA KUMARI 1
133. CR. MISC./3930/2026 MODIFICATION (SJ) MOD (SJ)	4 ARJUN KUMAR AND ORS vs THE STATE OF BIHAR THROUGH THE DY. SECRETARY, OF THE DEPT. OF MINES, PATNA AND ORS	MANOJ KUMAR RAJ NARAYAN MISHRA HIMANSHU KUMAR RANJAN	SYED MOJIBUR RAHMAN DAYANAND SINGH PALLAVI TRIVEDI DHANANJAY KASHYAP
134. CR. MISC./9349/2026 302,201,34, R.BAIL-1	2 JITENDRA SINGH BHOKTA @ RAHUL @ JITENDRA KUMAR @ RAHUL SINGH BHOKTA vs THE STATE OF BIHAR	ASHOK SINGH ABHISHEK KUMAR SINGH	MURLI DHAR

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| 135. CR.
MISC./11971/2026
318(4),319(2),3(5)
R.BAIL-1 | 3 MOHAMAD EHSAN @ MOHAMMAD
EHSHAN KHAN @ EHSAN KHAN @
MD. EHSAN @ MD. EHSAN KHAN
vs THE STATE OF BIHAR | MD. ANWAR
NEERAJ KUMAR
MUKESH KUMAR
UZMA SULTAN | NAND KISHORE PRASAD |
| 136. CR.
MISC./15332/2026
302,406,379,120B
A.BAIL | 2 DAMODAR YADAV AND ORS
vs THE STATE OF BIHAR | RAJA SURENDRA MOHAN
AMIT KUMAR SINGH
SATISH KUMAR | MD. FAHIMUDDIN |
| 137. CR.
MISC./16491/2026
85,80,238,3(5)
A.BAIL | 2 INDU BHARTI
vs THE STATE OF BIHAR | HRIDAY NARAYAN
HARSHIT | SURENDRA PRASAD
SINGH |
| 138. CR.
MISC./16573/2026
79,111,141,143,14
A.BAIL | 2 LALAN KAMTI @ LALAN JI @
LALANJEE
vs THE STATE OF BIHAR AND ANR | UDAI SHANKAR SINGH | BHANU PRATAP SINGH
SUSHIL KUMAR SINGH |
| 139. CR.
MISC./17127/2026
137(2),140(3),352
A.BAIL | 2 SAROJNI DEVI
vs THE STATE OF BIHAR | VINAY KUMAR MISHRA | MADHURI LATA |
| 140. CR.
MISC./17180/2026
363,364, R.BAIL-1 | 2 BAJRANGI MANJHI
vs THE STATE OF BIHAR | VIJAY KUMAR
RAJANI KUMARI | MURLI DHAR |
| 141. CR.
MISC./18031/2026
409,34, A.BAIL
Same ps:
CR. MISC/16767/2026
CR. MISC/18732/2026 | 2 UDAY KUMAR SINGH
vs THE STATE OF BIHAR AND ANR | RAJ KISHOR PRASAD
ASHOK KUMAR @ ASHOK
KARN | PARMESHWAR MEHTA
SHAILENDRA KUMAR
SINGH |
| With 141.1 CR.
MISC./16767/2026
A.BAIL | 2 RAJBALLABH PRASAD @
RAJBALLABH YADAV
vs THE STATE OF BIHAR AND ANR | RAJ KISHOR PRASAD
ASHOK KUMAR @ ASHOK
KARN | PRANAV KUMAR
SHAILENDRA KUMAR
SINGH |
| 142. CR.
MISC./18732/2026
409,34 A.BAIL
Same ps:
CR. MISC/16767/2026
CR. MISC/18031/2026 | 2 ARUN KUMAR
vs THE STATE OF BIHAR AND ANR | RAJ KISHOR PRASAD
ASHOK KUMAR @ ASHOK
KARN | PARMESHWAR MEHTA
NIRAJ KUMAR
SHAILENDRA KUMAR
SINGH |
| 143. CR.
MISC./19269/2026
MOD (SJ) MOD (SJ) | 2 RAVI KUMAR
vs THE STATE OF BIHAR AND ANR | MUKESH KUMAR | SHARDA KUMARI
MANOJ KUMAR SINGH |
| 144. CR.
MISC./20125/2026
302,120B,34 R.BAIL-
1 | 3 RAM NARESH RAY
vs THE STATE OF BIHAR | MRITUNJAY KUMAR
SUMIT KUMAR | MITHLESH KUMAR
KHARE |
| 145. CR.
MISC./20285/2026
302,201,34 R.BAIL-1 | 2 ISMAIL KUMAR @ RAUSHAN
KUMAR @ SMYLE KUMAR
vs THE STATE OF BIHAR | ASHOK KUMAR MISHRA
SHUBHAM KUMAR
PRATIBHA SRIVASTAVA | DR. INDIWAR KUMARI |
| 146. CR.
MISC./24067/2026
302,504,34, R.BAIL-1 | 2 MANOJ SINGH
vs THE STATE OF BIHAR | PRIYANKA SINGH
ADARSH SINGH
EASHITA RAJ
NUPUR KUMARI | RAJ BALLABH SINGH |
| 147. CR.
MISC./24422/2026
137(2),96, R.BAIL-1
Same ps:
CR. MISC/33991/2026
CR. MISC/34976/2026 | 2 KANCHAN DEVI
vs THE STATE OF BIHAR AND ANR | SUDHIR KUMAR SINHA | MITHLESH KUMAR
KHARE |
| 148. CR.
MISC./24481/2026
307,34,302 R.BAIL-1 | 2 VINAY RAY @ VINAY PRASAD
YADAV
vs THE STATE OF BIHAR | SUPRIYA KUMARI | YOGENDRA KUMAR
SINGH |
| 149. CR.
MISC./25416/2026
8,20(b)(ii)(c),23
R.BAIL-1 | 2 CHAND MOHAMMAD @ CHAND
MIYAN
vs THE STATE OF BIHAR | KUNDAN RATHORE ALIAS SYED EHTESHAMUDDIN
KUNDAN KUMAR
HEMANT KUMAR SHARAN | |
| 150. CR.
MISC./25782/2026
341,323,326,307,3
R.BAIL-1 | 1 LAL MOHAAMMAD
vs THE STATE OF BIHAR | SAROJ KUMAR SHARMA
SUNNY KUMAR
MD. MOBASHIR KHAN | SHAILENDRA KUMAR |

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151. CR. MISC./28440/2026 285,379,427,34,12 R.BAIL-1	2 MANISH KUMAR @ MANISH RAJ AND ANR vs THE STATE OF BIHAR	SHWETA ANAND SHWETA ANAND	DAMODAR PRASAD TIWARY RAJ KUMAR
152. CR. MISC./29074/2026 MOD (SJ) MOD (SJ)	2 SAGAR YADAV @ SAGAR KUMAR vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR GUPTA	ANIL PRASAD SINGH
153. CR. MISC./30332/2026 74,75,3(5) R.BAIL-1	1 ARSAD ANSARI @ TAIYAB ANSARI @ TAYUB ANSARI vs THE STATE OF BIHAR AND ANR	SUJEET KUMAR ABHAY KUMAR MISHRA	SHYAM KUMAR SINGH
154. CR. MISC./30369/2026 30(a),30(c), A.BAIL	1 SANJAY DAS vs THE STATE OF BIHAR	SARVOTTAM KUMAR ASMITA BHARTI	HARENDRA PRASAD
155. CR. MISC./30431/2026 20(b)(ii)(C),25,2 R.BAIL-1	1 NAMO NARAYAN RAI vs THE STATE OF BIHAR AND ANR	MANISH RAI SHARMA	RAM NARESH RAY DR. KRISHNA NANDAN SINGH(A.S.G) DR. KRISHNA NANDAN SINGH (A.S.G)
156. CR. MISC./31403/2026 414,420,120B,468, R.BAIL-1	1 RAVI KUMAR SONI vs THE STATE OF BIHAR	PRIYANKA SINGH	PREM KUMAR JHA
157. CR. MISC./31444/2026 363,366A,34, A.BAIL	2 CHUNMUN KUMAR @ CHUNMUN SAH vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR TIWARI UJJWAL KUMAR MOHAN KUMAR TIWARI	DR. INDIWAR KUMARI
158. CR. MISC./31471/2026 420,467,468,471,3 A.BAIL	2 ABHISHEK SINGH vs THE STATE OF BIHAR AND ANR	AMRITANSHU RAJ	ABHAY KUMAR ROY
159. CR. MISC./31764/2026 309(6) R.BAIL-1	2 SONU KUMAR vs THE STATE OF BIHAR	MADHAV KRISHNA	RAJ BALLABH SINGH
160. CR. MISC./33507/2026 189(4)(5),190,191 R.BAIL-1	1 SATYENDRA YADAV vs THE STATE OF BIHAR	ASHOK KUMAR	ANANT KUMAR 1
161. CR. MISC./35925/2026 103(1),238,61(2), R.BAIL-1	1 VIKASH YADAV @ VIKASH KUMAR YADAV @ VIKASH KUMAR @ VIKASH vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH LALESHWAR PRASAD SINGH	GANESH PRASAD SINGH
162. CR. MISC./36186/2026 8,20(b)(ii)(c) R.BAIL-1	1 RAJNISH KUMAR vs THE STATE OF BIHAR	SHIV SHANKAR PRASAD YADAV	ZAINUL ABEDIN
163. CR. MISC./39975/2026 302,201,34 R.BAIL-1	1 JULI DEVI vs THE STATE OF BIHAR	DEEPAK KUMAR AKHILESH KUMAR MISHRA	MD. ASLAM ANSARI
164. CR. MISC./40284/2026 147,148,149,341,3 R.BAIL-1	1 UGAN ROY AND ANR vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	SHAILENDRA KUMAR
165. CR. MISC./40285/2026 103(1),3(5) R.BAIL-1	1 HARKESH SINGH vs THE STATE OF BIHAR	VIJAY SHANKER TIWARI ABHILASHA JHA	DR. KUMAR UDAY PRATAP
166. CR. MISC./41156/2026 MOD (SJ) MOD (SJ)	1 SAROJ KUMARI @ SHABNAM KUMARI vs THE STATE OF BIHAR AND ORS	NIRAJ LOCHAN JHA ADARSH NAMAN	NAND KISHORE PRASAD
167. CR. MISC./41192/2026 179,180,3(5), R.BAIL-1	1 MD. TAHIR vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR	HARENDRA PRASAD
168. CR. MISC./41355/2026 8,20(b)(ii)(C), R.BAIL-1	1 BIRENDRA YADAV vs THE STATE OF BIHAR	SUNIL KUMAR SINGH AYUSHI GUPTA SHYAMLI KUMARI	CHOUBEY JAWAHAR
169. CR. MISC./41382/2026 310(4),310(5),61(R.BAIL-1	1 HALCHAL KUMAR AND ANR vs THE STATE OF BIHAR	SURYA NARAYAN YADAV RAJENDRA PRASAD YADAV	SYED EHTESHAMUDDIN

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170. CR. MISC./41654/2026 80(2),61(2),3(5), R.BAIL-1	1 SONU KUMAR vs THE STATE OF BIHAR	HARSH SINGH ABHIJEET	GANESH PRASAD SINGH SUNIL KUMAR VERMA SUMAN KUMAR VERMA ANISH KUMAR AMRESH KUMAR MISHRA AYUSHI SINGH ANJALI SINGH
171. CR. MISC./41661/2026 309(4),309(6),109 R.BAIL-1	1 KHUDDAM vs THE STATE OF BIHAR	AJIT KUMAR SUMIT KUMAR	UDAY CHAND PRASAD
172. CR. MISC./41663/2026 115(2),126(2),127 A.BAIL	1 JAIRAM SINGH @ JAYRAM SINGH @ SUNNY AND ANR vs THE STATE OF BIHAR	MADHAV KUMAR VIKRAM KUMAR	UDAY PRATAP SINGH
173. CR. MISC./41691/2026 318(2),318(4),319 R.BAIL-1 Same ps: CR. MISC/42621/2026	1 AVINASH KUMAR vs THE STATE OF BIHAR	SUNNY KUMAR SATAKASHI SINGH PAYAL THAKUR	KUMAR RANJIT RANJAN
174. CR. MISC./41702/2026 137(2),96,35, A.BAIL	1 SEJAL DEVI @ SHAILAJ DEVI vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR BINOD KUMAR SINHA	DILIP KUMAR NO. 1
175. CR. MISC./42291/2026 341,323,324,504,5 R.BAIL-1	1 YADO LAL SAHANI @ YADOLAL SAHANI @ JADO LAL SAHANI vs THE STATE OF BIHAR	SHASHANK SHEKHAR	NIRMAL KUMAR SINHA
176. CR. MISC./42307/2026 317(2),317(4),112 R.BAIL-1	1 SATISH KUMAR vs THE STATE OF BIHAR	SUMAN KUMAR VERMA SUNIL KUMAR VERMA ANISH KUMAR AMRESH KUMAR MISHRA ANJALI SINGH AYUSHI SINGH	PUSHPA SINHA.1
177. CR. MISC./42504/2026 188,420,467,468,4 R.BAIL-1	1 LAKHVINDAR SINGH vs THE STATE OF BIHAR	SWETA KUMARI	RAMESH CHANDRA
178. CR. MISC./42509/2026 30(a),36,41(i)(ii) A.BAIL	1 ANIL KUMAR vs THE STATE OF BIHAR	MR SIKANDAR PRAMOD KUMAR YADAV	RAMESH CHANDRA
179. CR. MISC./42621/2026 318(2),318(4),319 R.BAIL-1 Same ps: CR. MISC/41691/2026	1 MOHIT KUMAR vs THE STATE OF BIHAR	SUNNY KUMAR SATAKSHI SINGH	SHYAM KUMAR SINGH
180. CR. MISC./42737/2026 272,273 R.BAIL-1	1 KAMAL HUSSAIN vs THE STATE OF BIHAR	KUMAR RAJDEEP	AKBAR ALI
181. CR. MISC./42969/2026 395, R.BAIL-1 Same ps: CR. MISC/39044/2026	1 MUKESH KUMAR @ MUKESH PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND RATNA PRIYA	NITYA NAND TIWARY
182. CR. MISC./42998/2026 413,414,34 A.BAIL	1 HARESH PASWAN vs THE STATE OF BIHAR	DHANNJAY KUMAR II SONALIKA KUMARI	BHARAT BHUSHAN
183. CR. MISC./43742/2026 103(1) R.BAIL-1 Same ps: CR. MISC/41287/2026	1 NITISH KUMAR @ BAJRANGI vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH SURABHI NIRMAL	NIRMAL KUMAR SINHA
184. CR. MISC./45009/2026 191(2),191(3),190 R.BAIL-1	1 AVINASH KUMAR @ AVINASH PASWAN AND ANR vs THE STATE OF BIHAR	RAJKUMAR RAJESH JEET KISHOR MAHTO	RAM SEVAK CHOUDHARY

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185. CR. MISC./31815/2024 MOD (SJ) MOD (SJ)	23 NISHA SAGAR @ SANGEETA KUMARI SINGH vs THE STATE OF BIHAR AND ANR	JITENDER KUMAR SANGEETA KUMARI SINGH	RAJ KISHOR SINGH APURV HARSH MANU TRIPURARI RAGHU RAJ PRATAP ALMANYA HRITIK ANAND GAURAV SHARMA DEEKSHA SINGH UDAY PRATAP PUSHKAR AMIT ANAND DEEP SHEKHAR
186. CR. APP (SJ)/318/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	4 MD. KALAM vs THE STATE OF BIHAR AND ANR	PRABHAT RANJAN SINGH	BINAY KRISHNA VIJAY KUMAR
187. CR. MISC./74371/2025 126(2),118(1),109 A.BAIL	8 RAKESH KUMAR SINHA @ RAKESH KUMAR vs THE STATE OF BIHAR	VIKRAMADIT AMRESH KUMAR SINHA AMIT PRAKASH ROOP KISHAN	BHARAT LAL DEEPAK KUMAR SUMIT KUMAR JHA
188. CR. MISC./74602/2025 96,3(5), R.BAIL-1	4 RANJAY PASWAN @ RANJAY KUMAR PASWAN vs THE STATE OF BIHAR AND ANR	RANJIT KUMAR THAKUR	HARENDRA PRASAD ASHUTOSH KUMAR ASHUTOSH KUMAR
189. CR. MISC./75047/2025 406,420,409,467,4 R.BAIL-1 Same ps: CR. MISC/13799/2025	7 NITESH KUMAR vs THE STATE OF BIHAR AND ANR	ALOK KUMAR JHA SHWETA PRIYA	NAGENDRA PRASAD
190. CR. MISC./89657/2025 127(1),115(2),109 A.BAIL	3 NARESH KUMAR RAI @ NARESH RAI vs THE STATE OF BIHAR	ANUJ KUMAR	SHANTANU KUMAR
191. CR. MISC./90202/2025 103(1),3(5), R.BAIL-1	3 KARAN KUMAR vs THE STATE OF BIHAR	HANSRAJ D.K. PANDEY	RAM SUMIRAN RAI
192. CR. APP (SJ)/446/2026 U/S 14 A(2) SC/ST SC/ST ACT (RB)	4 DULESHWAR KUMAR vs THE STATE OF BIHAR AND ANR	BIRENDRA KUMAR SINGH	USHA KUMARI 1
193. CR. APP (SJ)/542/2026 U/S - 14 A (2) SC SC/ST ACT (RB)	2 SANTU KUMAR vs THE STATE OF BIHAR AND ANR	RAJESH RANJAN SHUBHAM KUMAR SHAKTI SUMAN KUMAR HIMANSHU RANJAN AJEET KUMAR	SADANAND PASWAN LAKSHAMAN PANDEY ASHOK KUMAR JHA
194. CR. APP (SJ)/759/2026 u/s 14A(2) SC/ST SC/ST ACT (RB)	3 SONU BIND @ SONU KUMAR vs THE STATE OF BIHAR AND ANR	RITESH KUMAR SINHA NISHA VERMA ANKITA VIJAY SHANKAR SHRIVASTAVA	USHA KUMARI 1 RAJ KISHOR PRASAD
195. CR. APP (SJ)/1130/2026 JUVENILE JUSTICE J.J. ACT	3 X vs THE STATE OF BIHAR	SANTOSH KUMAR SINGH PRAVEEN KUMAR AGRAWAL	SYED ASHFAQUE AHMAD
196. CR. APP (SJ)/1530/2026 U/S - 14 A (2) SC SC/ST ACT (RB)	2 MD. GULNAWAZ @ GULNAWAZ vs THE STATE OF BIHAR AND ANR	MAZHARUL HASSAN AALIYA HASSAN	USHA KUMARI 1 KAUSTUBH KUMAR ROHIT RAJ RICHA RAJ
197. CR. MISC./3388/2026 8C,20(B)(ii)(C),2 R.BAIL-1	3 RAJA HUSSAIN vs THE STATE OF BIHAR	SANJEEV KUMAR SITESH KASHYAP BIJAY KUMAR DUBEY RAUSHAN RAJ	RAM SUMIRAN RAI
198. CR. MISC./7948/2026 111(2), R.BAIL-1	3 ASHISH KUMAR AND ANR vs THE STATE OF BIHAR	BAL GOVIND SHARMA MD. MAHTAB ALI ALAMMANOUR NAFISUZZOHA	RAM BILASH ROY RAMAN
199. CR. MISC./10867/2026 103(1),61(2),3(5) A.BAIL	3 SUDHIR KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	AKSHAY LAL PANDIT HANS LAL KUMAR

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200. CR. MISC./11004/2026 103(1),3(5) R.BAIL-1	3 HARIOM KUMAR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY SHAILENDRA KUMAR MITHILESH KUMAR	
201. CR. MISC./11467/2026 147,148,149,353,1 R.BAIL-1	4 ASHOK SINGH BHOKTA vs THE STATE OF BIHAR	MRIGENDRA KUMAR	ANANT KUMAR 1
202. CR. MISC./11494/2026 191(2),190,126(2) A.BAIL	3 RAHUL KUMAR @ BAUNA AND ORS vs THE STATE OF BIHAR	MRITUNJAY KUMAR PRATYAKSHA MAHIMA KUMARI PRIYA BHUSHAN KUMAR SINGH	ARUN KUMAR SINGH
203. CR. MISC./13425/2026 111(1) R.BAIL-1	3 ASHOK AGARWAL vs THE STATE OF BIHAR	KULDEEP THAKUR PULKIT THAKUR AMAN RAJ ABHISHEK KUMAR PANDEY ANNAPURNA SINHA HARSH KAUSHAL	SATYA NAND SHUKLA
204. CR. MISC./14165/2026 C.BAIL C.BAIL	3 DR. AJAZ AHMAD @ AJAZ AHMAD vs THE STATE OF BIHAR AND ANR	SHAMBHU NARAYAN SINGH SURAJ KUMAR TIWARI	JITENDRA KUMAR SINGH MD. GHULAM MUSTAFA DEEPAK KUMAR PADMANABH KASHYAP
205. CR. MISC./17226/2026 302,120B,34 R.BAIL-1	3 RAKESH KUMAR SINGH @ RAKESH vs THE STATE OF BIHAR	AJAY KUMAR TIWARY RAVI NANDAN	AMITESH KUMAR
206. CR. MISC./17570/2026 126(2),76,303(2), R.BAIL-1	2 CHITRANJAN KUMAR vs THE STATE OF BIHAR AND ANR	PARAS NATH	CHOUBEY JAWAHAR
207. CR. MISC./17697/2026 489A,489B,489C,34 R.BAIL-1	2 SANDEEP KUMAR YADAV vs THE STATE OF BIHAR	DHARMVEER	SANJAY KUMAR SINGH
208. CR. MISC./18750/2026 115(2),118(1),109 R.BAIL-1	3 RAJKISHORE SINGH vs THE STATE OF BIHAR	PRANAV KUMAR SHRISHTI SINGH	ANIL PRASAD SINGH DEWENDRA NARAYAN SINGH
209. CR. MISC./19007/2026 331(4),305(a),317 R.BAIL-1	2 PRINCE KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	RAM PRIYA SHARAN SINGH
210. CR. MISC./19124/2026 307 R.BAIL-1	2 KRISHNA SINGH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY SUNIL KUMAR PANDEY JAY GUNJAN PURNIMA KUMARI	
211. CR. MISC./21102/2026 309(4) R.BAIL-1	2 SONAL RAJ vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	NARSINGH TANTI
212. CR. MISC./22215/2026 67,8(C),20(b)(ii) R.BAIL-1	3 PRAMUKH PANDIT vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY MITHILESH KUMAR	BINOD KUMAR DR. K.N. SINGH (ASG) ARVIND KUMAR AWADHESH KUMAR PANDEY
(P.A.) (AT 12:00 Noon)			
213. CR. MISC./22374/2026 61(2),103(1),351(A.BAIL	3 BRAJ BHUSAN SINGH vs THE STATE OF BIHAR	PUSHPENDRA PRIYEDARSHI SURYA PRAKASH SINGH RAVESH KUMAR SINHA	UMA SHANKAR PRASAD SINGH PUSHKAR PRASHANT RAM VINAY SHARMA AMIT ANAND
214. CR. MISC./24868/2026 126(2),115(2),118 R.BAIL-1	2 PRAHALAD KUMAR vs THE STATE OF BIHAR	SUDHIR KUMAR KUMARI TANNU	RAJ BALLABH SINGH
215. CR. MISC./25022/2026 MOD(SJ) MOD (SJ)	3 SAKIB ALAM @ SAQIB ALAM vs THE STATE OF BIHAR AND ANR	RADHA MOHAN SINGH	AJIT KUMAR

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216. CR. MISC./25739/2026 MOD (SJ) MOD (SJ)	3 PRICE GAURAV @ PRINCE KUMAR vs THE STATE OF BIHAR AND ANR	BIMAL KUMAR	ARUN KUMAR PANDEY SANJEEV KUMAR SINGH
217. CR. MISC./26673/2026 109(1),309(4),3(5 R.BAIL-1	3 AKHTAR ANSARI vs THE STATE OF BIHAR	SANJAY KUMAR JHA	ABHAY KUMAR ROY
218. CR. MISC./27325/2026 302,120B,34, R.BAIL- 1	2 RAUSHAN KUMAR vs THE STATE OF BIHAR	VISHESH KUMAR CHOUDHARY ANKIT ANURAG FATIMA INAM ANKUR SHARMA	MD. ASLAM ANSARI ARVIND KUMAR ANIL KUMAR SINHA
219. CR. MISC./29374/2026 109,3(5), R.BAIL-1	2 ABHINANDAN KUMAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	PUSHPA SINHA
220. CR. MISC./30112/2026 420,379,120B,467, R.BAIL-1 Same ps: CR. MISC/39164/2026	4 FIROZ ALAM @ MD. FIROJ vs THE STATE OF BIHAR AND ANR	APURV HARSH MANU TRIPURARI RAGHU RAJ PRATAP JAYA SINGH	BINOD KUMAR VNP SINHA
221. CR. MISC./31365/2026 C.BAIL C.BAIL	2 RAHNUMA KHATOON @ RAHNUMA KHANAM vs THE STATE OF BIHAR AND ANR	NAFISU ZZOHA	VINOD SHANKER MODI PRAGYA JHA SAMRENDRA KUMAR JHA DHANANJAY KUMAR SINGH
222. CR. MISC./31379/2026 309(4),103 R.BAIL-1	2 VIKASH KUMAR @ BHERHI vs THE STATE OF BIHAR	ROONA	KUMAR RANJIT RANJAN
223. CR. MISC./31547/2026 363,365,34, R.BAIL-1	2 RAJEEV KUMAR YADAV vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY HANS RAJ	AKSHAY LAL PANDIT
224. CR. MISC./32483/2026 353,307 R.BAIL-1	2 ANIL KUMAR @ SURAJ SAO vs THE STATE OF BIHAR	DHARMESH KUMAR SHRIVASTAVA AJAY KUMAR SINGH	PRADEEP NARAIN KUMAR
225. CR. MISC./32618/2026 137(2), R.BAIL-1	2 GAURAV JHA vs THE STATE OF BIHAR AND ANR	DR. MANOJ KUMAR KHEM SHARMA KHUSHBOO KUMARI	RAJIV NAYAN
226. CR. MISC./32809/2026 96,98,65(1),61(2) A.BAIL Same ps: CR. MISC/40941/2026	2 ARVIND KUMAR @ CHHOTU vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR JHA SAURAV ANAND ROHIT RANJAN	NAGENDRA PRASAD
227. CR. MISC./33208/2026 413,414, R.BAIL-1	2 DEVENDRA SAHANI @ DEVENDRA KUMAR vs THE STATE OF BIHAR	PRASHANT RAJ SHASHANK SHEKHAR PRASHANT KUMAR ABHISHEK KUMAR	ASHOK KUMAR SINGH
228. CR. MISC./33229/2026 191(2),191(3),190 R.BAIL-1	3 SAWAN KUMAR vs THE STATE OF BIHAR	PRIYANKA SINGH AVIJEET KUMAR RAHUL EASHITA RAJ	RAJENDRA SINGH
229. CR. MISC./33395/2026 387, R.BAIL-1	2 ASHWANI DUBEY @ ASHWINI DUBEY @ GOLU DUBEY vs THE STATE OF BIHAR	VINAY RANJAN UTKARSH RANJAN ABHISHEK TEERTHANKAR ADITYA RAMAN	DR. INDIWAR KUMARI
230. CR. MISC./33686/2026 303(2),318(2),318 A.BAIL	2 KAUSHAL KUMAR vs THE STATE OF BIHAR	ANIL KUMAR NO. I SONAM KUMARI	BHARAT LAL
231. CR. MISC./33897/2026 8(c),20(b)(ii),22 A.BAIL	2 ARUN KUMAR YADAV vs THE STATE OF BIHAR	KUMAR RAVISH ROHIT KUMAR	UMA SHANKAR PRASAD SINGH

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232. CR. MISC./34719/2026 103(1),238,3(5) R.BAIL-1 Same ps: CR. MISC/31490/2026 CR. MISC/35252/2026	2 GORI KUMARI @ RINKI KUMARI @ GAURI KUMARI vs THE STATE OF BIHAR	NITYANAND NEERAJ KUMARI ANJANI SINHA	ADITYA NARAYAN SINGH.1 ANIL KUMAR ARUN KUMAR ARUN
With CR. 232.1 MISC./31490/2026 R.BAIL-1	2 ISHWARI YADAV @ ISHWARI KUMAR vs THE STATE OF BIHAR	NITYANAND NEERAJ KUMARI ANJANI SINHA	AJAY KUMAR NO. 2 BIJAY PRAKASH SINGH
With CR. 232.2 MISC./35252/2026 R.BAIL-1	2 SONI KUMARI @ ANSHU KUMARI vs THE STATE OF BIHAR	NITYANAND NEERAJ KUMARI ANJANI SINHA	DR.MRITYUNJAYA KR.GAUTAM ARUN KUMAR ARUN ANIL KUMAR

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233. CR. APP (SJ)/59/2026 1 U/S - 14 A (2) SC SC/ST ACT (RB)	MANOJ KUMAR vs THE STATE OF BIHAR AND ANR	JAY RAM PRASAD NIRANJAN KUMAR SINGH SURESH SINGH	SADANAND PASWAN DEEP SHEKHAR VINAYAK HARSHVARDHAN
234. CR. APP (SJ)/1258/2026 U/S 14A (2) OF SC SC/ST ACT (AB)	1 MAHAMMAD MATKARIM ANSARI @ MATKARIM ANSARI @ MD. KARIM ANSARI @ MD. KARIM AND ORS vs THE STATE OF BIHAR AND ANR	INDRAJEET BHUSHAN SHUBHAM SAURAV SARWAT RAFI	USHA KUMARI 1
235. CR. APP (SJ)/2238/2026 U/S 14 A (2) SC/S SC/ST ACT (AB) IA-1/2026 () LIMITATION PETITIO	1 ARTI KUMARI @ AARTI KUMARI vs THE STATE OF BIHAR AND ANR	BIJAY PRAKASH SINGH	BINAY KRISHNA
236. CR. MISC./38641/2026 70(2), R.BAIL-1	1 KARAN KUMAR @ KARAN KUMAR SAH vs THE STATE OF BIHAR AND ANR	DEWANAND TIWARI	PARMANAND KUMAR
237. CR. MISC./38652/2026 103(1),238,3(5), R.BAIL-1 Same ps: CR. MISC/42777/2026	1 RAMCHANDRA SAW @ TOTA SAW vs THE STATE OF BIHAR	EASHITA RAJ ADITYA RAJ SINGH NUPUR KUMARI	NAVIN KUMAR PANDEY
238. CR. MISC./38819/2026 115(2),126(2),109 A.BAIL	1 JAVED ALAM @ JAVED IKBAL @ SIDDIQI JAVED IQUBAL AND ANR vs THE STATE OF BIHAR	MRIGENDRA KUMAR KUSUM KUMARI	PUSHPA SINHA.1 SANJAY KUMAR SHARMA ROHIT KUMAR
239. CR. MISC./38863/2026 8,20(b)(II)(B) R.BAIL- 1	1 MD. MODDASIR @ MD MODASSIR vs THE STATE OF BIHAR	PRIYANKA SINGH JITENDRA KUMAR GIRI	BHANU PRATAP SINGH
240. CR. MISC./38905/2026 80,238,3(5), A.BAIL	1 RAJDIP KUMAR YADAV @ RAJDIP YADAV vs THE STATE OF BIHAR	KUMAR PRAVEEN	SHAILENDRA KUMAR
241. CR. MISC./38997/2026 304B,201,34, R.BAIL- 1	1 KABITRI DEVI @ KABUTRI DEVI vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	RABINDRA KUMAR
242. CR. MISC./39036/2026 363,365,364A,120B R.BAIL-1 Same ps: CR. MISC/34485/2026	1 KARE YADAV @ KALU YADAV vs THE STATE OF BIHAR	HEMANT KUMAR KARN PARIJAT KARAN	TAPESHWAR SHARMA
243. CR. MISC./39044/2026 395 R.BAIL-1 Same ps: CR. MISC/42969/2026	1 RAKESH KUMAR @ RAKESH PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND RATNA PRIYA	NITYA NAND TIWARY
244. CR. MISC./39045/2026 354,354A,354B,506 R.BAIL-1	1 AJAY RAM vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR GIRI MANOJ KUMAR	KALYAN SHANKAR

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245. CR. MISC./39054/2026 238,3(5),103,61 R.BAIL-1	1 SAROJ KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	ANITA KUMARI
246. CR. MISC./39077/2026 80,3(5), R.BAIL-1	1 DEEPAK RAM vs THE STATE OF BIHAR	ARBIND KUMAR SINGH BENAZIR	ANIL PRASAD SINGH
247. CR. MISC./39156/2026 64,126(2),115(2), R.BAIL-1	1 PINTU PATEL vs THE STATE OF BIHAR AND ANR	SARVESH KASHYAP DEEPAK KUMAR KUMARI AKANKSHA RAI ANANT KUMAR MISHRA	RAJ KISHOR SINGH
248. CR. MISC./39164/2026 420,379,120B,467, R.BAIL-1 Same ps: CR. MISC/30112/2026	1 ARAYAN KUMAR @ SANTOSH KUMAR @ ARYAN RAJ vs THE STATE OF BIHAR AND ANR	BINAY KUMAR SINGH REMY KUMARI JITENDRA KUMAR SHAILESH KUMAR PRASAD RUCHI KUMARI GAURAV BHARDWAJ	RAM PRIYA SHARAN SINGH VISHWANATH PD. SINHA
249. CR. MISC./39186/2026 331(4),305,137(2) R.BAIL-1	1 SANICHAIR MANJHI @ ARVIND MANJHI @ ARVIND KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR SHALINI SHUBHENDU SHEKHAR MD. KHALID QURAISHI	YOGENDRA KUMAR
250. CR. MISC./39274/2026 115(2),126(2),109 R.BAIL-1	1 SANJEET JHA vs THE STATE OF BIHAR	SABAL KUMAR JHA	ANISH CHANDRA
251. CR. MISC./39287/2026 126(2),115(2),352 A.BAIL	1 SATYENDRA YADAV vs THE STATE OF BIHAR	MAN MOHAN KUMAR ARJUN PRASAD	NITYA NAND TIWARY RAM PRAWESH KUMAR
252. CR. MISC./39288/2026 103(1),3(5), R.BAIL-1	1 DILKHUSH KUMAR @ DILWA vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	ZAINUL ABEDIN SHRISHTI RANI JYOTI RANJAN JHA
253. CR. MISC./39401/2026 483, 484 R.BAIL-1	1 ARJUN KUMAR vs THE STATE OF BIHAR	SAUMYA AVINASH RAJ RANJEET KUMAR	ASHOK KUMAR SINGH
254. CR. MISC./39443/2026 30A,32,41(i) A.BAIL	1 RAJ KUMAR SAHANI AND ORS vs THE STATE OF BIHAR	RAKESH KUMAR SINGH ARVIND KUMAR AMIT KUMAR	RAMESH CHANDRA
255. CR. MISC./39452/2026 309(6) R.BAIL-1	1 DILIP KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR MILI KUMARI MUKUL KUMAR	MANOJ KUMAR
256. CR. MISC./39504/2026 318(4),319(2),336 R.BAIL-1	1 SUBODH KUMAR GAMI vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	AMITESH KUMAR
257. CR. MISC./39521/2026 323,504,506,376, R.BAIL-1	1 MD. ALTAF @ ALTAF RAZA vs THE STATE OF BIHAR AND ANR	RADHA MOHAN SINGH	SYED EHTESHAMUDDIN
258. CR. MISC./39536/2026 115(2),126(2),80, R.BAIL-1	1 DEEPAK KUMAR @ DEEPAK MANJHI vs THE STATE OF BIHAR	MRITUNJAY KUMAR PRATYAKSHA	AJAY KUMAR NO. 2
259. CR. MISC./39627/2026 30(a) R.BAIL-1 Same ps: CR. MISC/44968/2026	1 SACHIN KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA TARUN PRASAD MANDAL	
260. CR. MISC./39654/2026 25(1-b)a,26,35 R.BAIL-1	1 RAHUL KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR SINGH	UPENDRA KUMAR
261. CR. MISC./39727/2026 363,366A R.BAIL-1	1 PREM MURTI OJHA @ BHOLA OJHA vs THE STATE OF BIHAR	VIJAY ANAND ROOP KISHAN	BHANU PRATAP SINGH
262. CR. MISC./39731/2026 30(a) R.BAIL-1	1 UPENDRA KUMAR vs THE STATE OF BIHAR	ADARSH SINGH	AHMAD ALI

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263. CR. MISC./39746/2026 191(2),191(3),190 A.BAIL Same ps: CR. MISC/34399/2026	1	SUMIT KUMAR @ SANNO AND ANR vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	ANIL KUMAR
264. CR. MISC./39796/2026 103(1),3(5), A.BAIL Same ps: CR. MISC/38581/2026 CR. MISC/40385/2026 CR. MISC/43328/2026 CR. MISC/45020/2026	1	BHUWAR @ KISHU @ BIPIN KUMAR vs THE STATE OF BIHAR	SAGAR KUMAR SHARAD KUMAR VERMA HEMANT RAY	SHYAMESHWAR DAYAL
265. CR. MISC./39864/2026 310(2),311, R.BAIL-1	1	BHIM NAT @ BHIM NUT vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ABHISHEK KUMAR VIVEK	SANJAY KUMAR SHARMA
266. CR. MISC./39890/2026 341,323,452,326,3 R.BAIL-1	1	VIKASH MANDAL @ VIKASH BOSS @ VIKASH BOSE vs THE STATE OF BIHAR	DR. MANOJ KUMAR KSHEM SHARMA KHUSHBOO KUMARI	CHANDRA SEN PRASAD SINGH
267. CR. MISC./39903/2026 8(c),21(b),29,25 A.BAIL	1	BABULAL YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINGH	PRAMOD KUMAR PANDEY
268. CR. MISC./39939/2026 111 R.BAIL-1	1	ROHIT KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM	ANIL KUMAR
269. CR. MISC./39959/2026 126(2),115(2),118 R.BAIL-1	1	LALO MISTRI vs THE STATE OF BIHAR	KULDEEP KUMAR KUMAR YASH JITENDRA KUMAR	RAM SUMIRAN RAI
270. CR. MISC./39995/2026 126(2),115(2),351 A.BAIL	1	PUNAM DEVI AND ANR vs THE STATE OF BIHAR	SHASHI SAURABH PUJA KUMARI	BHARAT BHUSHAN
271. CR. MISC./40002/2026 302,120B,34 A.BAIL	1	ASHISH KUMAR @ HIMANSHU RANJAN SINGH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY PURNIMA KUMARI SATYAM KUMAR OJHA	SHAILENDRA KUMAR SINGH
272. CR. MISC./40013/2026 406,420,504,506,4 R.BAIL-1	1	EKNATH SHARMA vs THE STATE OF BIHAR AND ORS	PRIYANSHU RANJAN AJIT KUMAR PATHAK RAJESH KUMAR	RAJENDRA NATH JHA MAJID MAHBOOB KHAN DIGAMBER KR. SINGH
273. CR. MISC./40046/2026 317(5),318(4),336 R.BAIL-1	1	AKASH PASWAN vs THE STATE OF BIHAR	SHIVENDRA PRASAD	UPENDRA KUMAR
274. CR. MISC./40051/2026 80(2),238,3(5) R.BAIL-1	1	MUNGIYA DEVI vs THE STATE OF BIHAR	SHIVENDRA PRASAD CHANDNI KUMARI	RENU KUMARI
275. CR. MISC./40119/2026 191(2),191(3),190 R.BAIL-1	1	UPENDRA PRASAD AND ANR vs THE STATE OF BIHAR	RAJEEV NAYAN	NITYA NAND TIWARY
276. CR. MISC./40226/2026 191(2),191(3),126 R.BAIL-1 Same ps: CR. MISC/42583/2026	1	VIDYASAGAR CHOUBEY AND ANR vs THE STATE OF BIHAR	RITESH ABHISHEK GAURANG DARSHAN DIXIT	RINA SINHA OM PRAKASH PRABHAKAR DUBEY UDAY SHANKAR PANDEY
277. CR. MISC./40231/2026 363,365,367 A.BAIL	1	VISHWANATH SAH AND ANR vs THE STATE OF BIHAR	ARVIND KUMAR	PAWAN KUMAR CHAURASIA
278. CR. MISC./40234/2026 318(4),319(2),336 A.BAIL	1	RAHUL KUMAR vs THE STATE OF BIHAR	ANIL CHANDRA	ASHOK KUMAR SINGH

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279.	CR. MISC./40327/2026 274,275,3(5), R.BAIL-1	1 NAWAL YADAV vs THE STATE OF BIHAR	RATNAKAR JHA SHASHI SHEKHAR	TARKESHWAR NATH THAKUR
280.	CR. MISC./40343/2026 103(1),109,115(2) R.BAIL-1	1 ANKUSH KUMAR vs THE STATE OF BIHAR	MADHUKAR ANAND SHUBHAM KUMAR SINGH AMRITANSHU UDBHAVA	PUSHPA SINHA.1
281.	CR. MISC./40380/2026 137(2),96,3(5), A.BAIL	1 RAMESH MANDAL @ RAMESH KUMAR MANDAL vs THE STATE OF BIHAR	ASHAD MD. SOBAN ASGHAR	SURENDRA PRASAD SINGH
282.	CR. MISC./40385/2026 103(1),3(5) R.BAIL-1 Same ps: CR. MISC/38581/2026 CR. MISC/39796/2026 CR. MISC/43328/2026 CR. MISC/45020/2026	1 SADHU SAHNI vs THE STATE OF BIHAR	ASHOK KUMAR	DILIP KUMAR NO. 1
283.	CR. MISC./40399/2026 302,34, A.BAIL	1 RAJESHWAR RAI @ RAJESHWAR RAY vs THE STATE OF BIHAR	AJIT KUMAR SINGH RAVINESH KUMAR	SUNIL KUMAR PANDEY
284.	CR. MISC./40417/2026 318(2),319(2),336 R.BAIL-1	1 PREM PRAKASH PATEL vs THE STATE OF BIHAR	MUKUL KUMAR SANJEEV KUMAR MISHRA SAHARSH SINGH CHANDRAKANT KUMAR	MD. FAHIMUDDIN
285.	CR. MISC./40426/2026 109,125(a),115(2) R.BAIL-1	1 SACHIN KUMAR vs THE STATE OF BIHAR	DURGESH NANDAN PUJA SALONI SARAN	SATYENDRA PRASAD
286.	CR. MISC./40437/2026 191(2),190,126(2) R.BAIL-1	1 RAJA KUMAR vs THE STATE OF BIHAR AND ANR	DHEERAJ KUMAR SATRUDHAN KUMAR	MUKESH KUMAR SINGH
287.	CR. MISC./40441/2026 118(1),109,127(1) R.BAIL-1	1 SUPARI RAM @ SUPARI MAHTO @ SOPARI MAHTO @ PINTU RAM @ PINTU vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	ASHOK KUMAR SINGH BINOD KUMAR SINHA AJAY KUMAR PRASAD
288.	CR. MISC./40462/2026 302,34 R.BAIL-1	1 NETA KUMAR HEMBRUM vs THE STATE OF BIHAR	ROUNAK KUMAR SINGH PANKAJ DIWAKAR SINHA	RAJENDRA SINGH
289.	CR. MISC./40471/2026 118(1),118(2),109 R.BAIL-1	1 SHUBHAM KUMAR @ SUBHAM KUMAR @ DILKHUSH KUMAR @ DILKHUSH vs THE STATE OF BIHAR	SHASHANK SHEKHAR MILI KUMARI MUKUL KUMAR UTSAV KUMAR	PRADEEP NARAIN KUMAR
290.	CR. MISC./40558/2026 137(2),3(5) R.BAIL-1	1 MANJAY SADA @ MANJAY KUMAR @ MANJAS KUMAR vs THE STATE OF BIHAR	ARUN . THAKUR BRAJESH SINGH MD. ANWAR	SHYAMESHWAR DAYAL
291.	CR. MISC./40587/2026 303(2),317(2),317 R.BAIL-1	1 RAJEEV KUMAR SAH vs THE STATE OF BIHAR	BIDHU RANJAN ROHIT RANJAN CHANDAN KUMAR KASHYAP	ARUN KUMAR PANDEY
292.	CR. MISC./40657/2026 309(4) A.BAIL	1 KUNDAN KUMAR AND ANR vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI	YOGENDRA KUMAR SINGH
293.	CR. MISC./40687/2026 21(c),23(c),29 A.BAIL	1 VAKIL MIYA @ KYAMUDDIN MIYA @ KYAMUDDIN ANSARI vs THE STATE OF BIHAR	KHUSHI AWADH JITENDRA NARAIN SINHA RASHMI SHARMA RAM SHANKAR KUMAR	VEENA KUMARI JAISWAL
294.	CR. MISC./40689/2026 103(1),3(5), R.BAIL-1	1 ISHWAR YADAV vs THE STATE OF BIHAR	PRIYANKA SINGH EASHITA RAJ NUPUR KUMARI	JHARKHANDI UPADHYAY
295.	CR. MISC./40789/2026 30(a), A.BAIL	1 ABHISHEK YADAV @ ABHISHEK KUMAR AND ORS vs THE STATE OF BIHAR	KRISHNA KANT SINGH	MD. SHAKIR AHMAD
296.	CR. MISC./40790/2026 379,511,341,323,3 R.BAIL-1	1 AMRITANASH KUMAR @ JHUNKI @ SHYAMA @ PRATUSH vs THE STATE OF BIHAR	MRITYUNJAY KUMAR TIWARY HIRA SHARMA RAJIV NAYAN	LALAN KUMAR

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297. CR. MISC./40807/2026 111,109,61(2),3(5) R.BAIL-1	1 ZUBAIR @ ZUBAIR ANJUM vs THE STATE OF BIHAR	RAJ KRISHNA JHA ARVIND KUMAR MOUAR SHASHANK SHEKHAR	UPENDRA KUMAR
298. CR. MISC./40817/2026 302,34, R.BAIL-1	1 JAVIR @ MANGLA @ ZABIR ALAM @ MD ZABIR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	RAJ BALLABH SINGH
299. CR. MISC./40857/2026 103(2),3(5),103(1) R.BAIL-1	1 RAJ KUMAR MAHTO vs THE STATE OF BIHAR	SHAIENDRA KUMAR JHA MOHAMMAD SUFYAN	
300. CR. MISC./40873/2026 126(2),115(2),109 R.BAIL-1	1 MD. ALAM vs THE STATE OF BIHAR AND ANR	AMAL KUMAR SINHA	JHARKHANDI UPADHYAY
301. CR. MISC./40889/2026 140(3),103(1),238 R.BAIL-1	1 MADHU KUMARI vs THE STATE OF BIHAR	SUMAN KUMAR MISHRA	AWADHESH KUMAR SINGH
302. CR. MISC./40892/2026 363,366,34, R.BAIL-1	1 DHARMENDRA KUMAR @ PURUSHOTTAM KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	PRAMOD KUMAR PANDEY
303. CR. MISC./40899/2026 C.BAIL C.BAIL	1 GURIYA KUMARI vs THE STATE OF BIHAR AND ANR	PRIYANK SAMDARSHI	ANAND KISHORE CHOUDHARY
304. CR. MISC./40941/2026 96,98,65(1),61(2) A.BAIL Same ps: CR. MISC/32809/2026	1 RUSTAM ALI @ RUSTAM ALI SIDDIQUE vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR JHA SAURAV ANAND	ANAND KISHORE CHOUDHARY
305. CR. MISC./41225/2026 310(5),132,109,3(R.BAIL-1	1 RANJIT SINGH @ RANJIT KUMAR SINGH vs THE STATE OF BIHAR	HEMANT KUMAR	CHOUBEY JAWAHAR
306. CR. MISC./41270/2026 26,35,25(1-b)a R.BAIL-1	1 PRAVESH YADAV @ PRAVESH KUMAR YADAV vs THE STATE OF BIHAR	PARAS NATH MUKESH KUMAR	NIRMAL KUMAR SINHA
307. CR. MISC./41273/2026 103(1) R.BAIL-1 Same ps: CR. MISC/44062/2026	1 GUNAND YADAV @ GUNANAND YADAV AND ANR vs THE STATE OF BIHAR	PRATIK	TAPESHWAR SHARMA
308. CR. MISC./41282/2026 8,20(b)(ii)(C) R.BAIL- 1	1 DHARMENDRA KUMAR vs THE STATE OF BIHAR	AMRIT ABHIJAT GHANSHYAM MANOJ KUMAR GUPTA SHUBHRA	AJIT KUMAR
309. CR. MISC./41287/2026 103(1),308(5),61(R.BAIL-1 Same ps: CR. MISC/43742/2026	1 KITTU KUMAR @ BITTU KUMAR @ SHANTANU KUMAR @ SHANTANU @ DEEPAK vs THE STATE OF BIHAR	RAVI SHANKAR ROY NILESH KUMAR	ABHAY KUMAR
310. CR. MISC./41326/2026 8(c),21(b) R.BAIL-1	1 PRAKASH SAH vs THE STATE OF BIHAR	BHAVESH KUMAR SAH ARCHNA AANAND	MD. FAHIMUDDIN
311. CR. MISC./41389/2026 103, R.BAIL-1 Same ps: CR. MISC/34902/2026	1 LALU KUMAR vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	RENU KUMARI
312. CR. MISC./41398/2026 406,420,467,468,3 A.BAIL	1 BABLU KUMAR SINGH @ BABLU SINGH AND ANR vs THE STATE OF BIHAR	KUNDAN RATHORE ALIAS MUKESH KUMAR SINGH KUNDAN KUMAR	

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313. CR. MISC./41407/2026 126(2),115(2),118 R.BAIL-1	1 LALAN RAI @ LALLAN RAI vs THE STATE OF BIHAR	ANIL KUMAR	RAJESH KUMAR KUMAR RAKESH CHANDRA MANISH KUMAR CHANDAN KUMAR
314. CR. MISC./41555/2026 30(a),37 A.BAIL	1 SHIVAM KUMAR @ SHIVAM KUMAR SINGH vs THE STATE OF BIHAR	JITENDRA KUMAR	DAMODAR PRASAD TIWARY
315. CR. MISC./41566/2026 30A,30C R.BAIL-1	1 DIPU RAI vs THE STATE OF BIHAR	SANTOSH KUMAR NEHA RASHMI MD. MOBASSAR ALI	MRITUNJAY KUMAR NIRALA
316. CR. MISC./41608/2026 414 A.BAIL	1 KANTI DEVI vs THE STATE OF BIHAR	NITYANAND KUMAR	SURESH PRASAD SINGH
317. CR. MISC./41614/2026 80,61(2) R.BAIL-1	1 MEERA DEVI vs THE STATE OF BIHAR	MRITUNJAY KUMAR UMESH PRASAD	SATYA NAND SHUKLA
318. CR. MISC./41726/2026 30(a), R.BAIL-1	1 RAKESH KUMAR @ GOLA vs THE STATE OF BIHAR	MITHILESH KUMAR ARYA	ASHA KUMARI
319. CR. MISC./41735/2026 30(a), A.BAIL Same ps: CR. MISC./41206/2026	1 KANTI DEVI vs THE STATE OF BIHAR	SHAMBHU SHARAN ASHOK KUMAR	DAMODAR PRASAD TIWARY
320. CR. MISC./41886/2026 303(2) R.BAIL-1	1 MD. GAFFAR @ SHEKH GAFFAR vs THE STATE OF BIHAR	ARUN . MD. ANWAR KANIKA	RINA SINHA
321. CR. MISC./41935/2026 137(2),140(3) A.BAIL	1 BABBAN SINGH @ BABAN SINGH @ BABBAN KUMAR @ BABAN KUMAR @ BABAN KUMAR SINGH vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR	SHANTANU KUMAR
322. CR. MISC./41952/2026 126(2),115(2),117 A.BAIL	1 SHIVAM KUMAR vs THE STATE OF BIHAR	ROSHAN KUMAR MISHRA PRANAV KUMAR JHA	MD. ATAUR RAHMAN
323. CR. MISC./41966/2026 191(2),191(3),190 R.BAIL-1	1 MD. AJIB KHAN @ MD. UGABIK @ AKIB @ MD. AKIB @ AQUIB KHAN @ MD. AKIB KHAN vs THE STATE OF BIHAR	RAJ KRISHNA JHA ARVIND KUMAR MOUAR	ZAINUL ABEDIN
324. CR. MISC./42005/2026 318(4),336(3),338 A.BAIL	1 ROUSHAN @ RAUSHAN KUMAR @ BOSS YADAV @ BOSS vs THE STATE OF BIHAR	RUPA KUMARI YUGAL KISHORE	ABHAY KUMAR ROY
325. CR. MISC./42007/2026 30(a)(d),41 R.BAIL-1	1 RAJKUMAR RAJVANSHI @ RAJ KUMAR RAJBANSHI vs THE STATE OF BIHAR	SHEO NANDAN PRASAD	MANOJ KUMAR
326. CR. MISC./42040/2026 341,323,427,504,5 A QSH OF F.I.R	1 ASHOKE KUMAR @ DIRECTOR OF M S ANURAG SHEET BHANDAR PVT LTD vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR YADAV EASHITA RAJ ADITYA RAJ SINGH	YOGENDRA KUMAR
327. CR. MISC./42065/2026 126,115(2),118,11 R.BAIL-1	1 MD. REYAZ @ KABARI vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR	NAND KISHORE PRASAD
328. CR. MISC./42231/2026 137(2),96,3(5), A.BAIL	1 MONU SAINI vs THE STATE OF BIHAR AND ANR	SHARAD KUMAR VERMA HEMANT RAY SAGAR KUMAR	UPENDRA KUMAR
329. CR. MISC./42250/2026 115(2),126(2),109 A.BAIL	1 PINTU CHAUDHARY @ PINTU KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI SAURABH RAJ	MD. ASLAM ANSARI
330. CR. MISC./42265/2026 309(6), R.BAIL-1	1 VISHAL YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINGH	SATYA NAND SHUKLA

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331. CR. MISC./42267/2026 61(2),303(2),318(A.BAIL	1 JAI RAM KUMAR vs THE STATE OF BIHAR	MAYANK PANDEY DHARAM SHILA KUMARI	UPENDRA KUMAR
332. CR. MISC./42314/2026 103(1),238,61(2), R.BAIL-1	1 RAHUL KUMAR vs THE STATE OF BIHAR	DHURENDRA KUMAR SUDHANSHU KUMAR SUMIT KUMAR	KUMAR VEERENDRA NARAYAN SITESH KASHYAP
333. CR. MISC./42419/2026 70(2), R.BAIL-1	1 ABHISHEK KUMAR vs THE STATE OF BIHAR AND ANR	SUDISH KUMAR	SANGEETA SHARMA
334. CR. MISC./42425/2026 126(2),115(2),118 A.BAIL	1 VISHUN SAH AND ORS vs THE STATE OF BIHAR	MILI KUMARI SHAMBHAWI	DR. INDIWAR KUMARI
335. CR. MISC./42456/2026 11891),70(1),126(R.BAIL-1	1 MD. AASHIK vs THE STATE OF BIHAR AND ANR	RAJKUMAR RAJESH JEET KISHOR MAHTO	RAM ANURAG SINGH
336. CR. MISC./42495/2026 448,323,324,307,3 R.BAIL-1	1 JAGARNATH SINGH vs THE STATE OF BIHAR	SUSHIL KUMAR	MOHAMMAD SUFYAN
337. CR. MISC./42507/2026 188,420,467,468,4 A.BAIL	1 ZAHIRUL HAQUE @ ZAHIRUL HOQUE vs THE STATE OF BIHAR	MRITUNJAY KUMAR	MD. IFTEKHAR MAHMOOD
338. CR. MISC./42517/2026 309(4), R.BAIL-1	1 RANJEET KUMAR @ RAMTAHAL YADAV vs THE STATE OF BIHAR AND ANR	SATYA VEER	NITYANAND
339. CR. MISC./42583/2026 191(2)(3),126(2), A.BAIL Same ps: CR. MISC/40226/2026	1 HEMANT KUMAR @ PUTUL PATHAK vs THE STATE OF BIHAR	DIGVIJAY KUMAR OJHA AKSHAY KUMAR	JHARKHANDI UPADHYAY OM PRAKASH UDAY SHANKAR PANDEY
340. CR. MISC./42638/2026 80,238,3(5) R.BAIL-1	1 GUDDU KUMAR SAH @ GUDDU SAH vs THE STATE OF BIHAR	VIKAS KUMAR JHA ABHINAV KUMAR	PARMANAND KUMAR PRAMOD RAJPATI DURGA KUMARI
341. CR. MISC./42681/2026 103(1),61(2) R.BAIL-1	1 KUNDAN KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR MILI KUMARI MUKUL KUMAR	MANOJ KUMAR
342. CR. MISC./42707/2026 140(3),140(1),3(5 R.BAIL-1	1 MD. JABIR vs THE STATE OF BIHAR	ARUN . THAKUR BRAJESH SINGH MD. ANWAR	SHARDA KUMARI
343. CR. MISC./42764/2026 61(2),103(1),3(5) R.BAIL-1	1 SHARWAN KUMAR vs THE STATE OF BIHAR	AJIT KUMAR SINGH	SURESH PRASAD SINGH
344. CR. MISC./42777/2026 103(1),238,3(5), R.BAIL-1 Same ps: CR. MISC/38652/2026	1 MANISH KUMAR vs THE STATE OF BIHAR	EASHITA RAJ ADITYA RAJ SINGH NUPUR KUMARI GINNI PRIYA	NAVIN KUMAR PANDEY
345. CR. MISC./42780/2026 137(2),96,351(2), A.BAIL Same ps: CR. MISC/45787/2026	1 SANTOSH KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN ANISH KUMAR THAKUR	SANJAY KUMAR SHARMA
346. CR. MISC./42805/2026 309(6), R.BAIL-1	1 RAJA KUMAR @ VIKASH KUMAR vs THE STATE OF BIHAR	AMIT ANAND ANKUR GOVIND SHIVAM PRIYA KUMARI	DR.MRITYUNJAYA KR.GAUTAM
347. CR. MISC./42833/2026 147,148,149,341,3 R.BAIL-1	1 BIMAL RISHIDEV @ PULTHA @ VIMAL RISHIDEV vs THE STATE OF BIHAR	GOPAL KUMAR JHA	PRANAV KUMAR

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348. CR. MISC./42857/2026 304B,201,120B,34 A.BAIL	1	LALA RAI @ LALA GOP AND ORS vs THE STATE OF BIHAR	RUDAL SINGH RAJ BANSH DUBEY	NAND KISHORE PRASAD
349. CR. MISC./42876/2026 137(2),96, A.BAIL	1	RAJA KUMAR @ RAJA MAHTO vs THE STATE OF BIHAR AND ANR	MAHENDRA PRATAP	RAJENDRA SINGH
350. CR. MISC./42923/2026 30(a) R.BAIL-1	1	PRAHLAD SAW vs THE STATE OF BIHAR	MUKUL KUMARI	RENU KUMARI
351. CR. MISC./42933/2026 8,20,22, R.BAIL-1	1	RANJEET KUMAR SINGH vs THE STATE OF BIHAR	DEEPAK KUMAR JAY RAM PRASAD	SUNIL KUMAR PANDEY
352. CR. MISC./43032/2026 310(4),310(5),317 R.BAIL-1	1	AKHILESH RAM @ MASTER @ SIR JEE @ MASTAR vs THE STATE OF BIHAR	ARVIND KUMAR RAJEEV NAYAN	ABHAY KUMAR
353. CR. MISC./43085/2026 414, A.BAIL	1	SAKIR ALAM vs THE STATE OF BIHAR	DHARMVEER	PREM KUMAR JHA
354. CR. MISC./43099/2026 80,3(5) R.BAIL-1	1	TARA DEVI vs THE STATE OF BIHAR	RAKESH KUMAR VINAY KUMAR MISHRA RAVI KUMAR	ASHOK KUMAR SINGH
355. CR. MISC./43174/2026 8(C),21(C),22(C) R.BAIL-1	1	MD. SADDAM RAZA @ MD. SADDAM vs THE STATE OF BIHAR	RAJ KUMAR SARVOTTAM KUMAR	BINOD KUMAR
356. CR. MISC./43223/2026 30(A) R.BAIL-1	1	VIKRAM KUMAR SAH @ VIKRAM SAH @ BIKRAM KUMAR SAH vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	ASHOK KUMAR SINGH
357. CR. MISC./43230/2026 70(1), R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	SUMIT KUMAR JHA RAKCHIKA SHEKHAR	SHAILENDRA KUMAR SINGH
358. CR. MISC./43247/2026 126(2),115(2),117 A.BAIL	1	KARAN KUMAR @ MITHILESH @ PAKAURIYA @ MAHESH YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE DHARMPAL KUMAR SINHA	SANJAY KUMAR RAKESH KUMAR SHARMA SANTOSH KUMAR PANDEY
359. CR. MISC./43309/2026 198,316(2),318(4) A.BAIL	1	AKANKSHA KUMARI vs THE STATE OF BIHAR	HARSH SINGH ABHIJEET	GANESH PRASAD SINGH
360. CR. MISC./43310/2026 316(5),318(4) A.BAIL	1	RUBI DEVI vs THE STATE OF BIHAR	PANKAJ KUMAR DUBEY	KALYAN SHANKAR
361. CR. MISC./43326/2026 272,273, R.BAIL-1	1	AWADHESH SAHNI vs THE STATE OF BIHAR	SAGAR KUMAR SHARAD KUMAR VERMA HEMANT RAY SATISH KUMAR	SUCHETA YADAV
362. CR. MISC./43328/2026 103(1),3(5), R.BAIL-1 Same ps: CR. MISC/38581/2026 CR. MISC/39796/2026 CR. MISC/40385/2026 CR. MISC/45020/2026	1	JAMUN SAHNI vs THE STATE OF BIHAR	MADHAV KUMAR VIKRAM KUMAR	RABINDRA KUMAR
363. CR. MISC./43343/2026 309(6), R.BAIL-1	1	ASHIK ALAM @ ASHIQUE ALAM @ MD. AASHIQUE vs THE STATE OF BIHAR	RAJ KUMAR SARVOTTAM KUMAR	BHANU PRATAP SINGH
364. CR. MISC./43349/2026 80(2),80(1),103(1) R.BAIL-1	1	MD. JABIR vs THE STATE OF BIHAR	DEVENDRA KUMAR	JAI NARAIN THAKUR

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365. CR. MISC./43365/2026 341,323,376,506,3 R.BAIL-1 Same ps: CR. MISC/44240/2026	1 FAIZ AJAM@SINKANDAR@MD. FAIZ ANJANI KUMAR AZAM@FAIZ ALAM@SIKANDAR AND ANR vs THE STATE OF BIHAR AND ANR	UMA SHANKAR PRASAD SINGH AMISH KUMAR NO I ISHAAN RAJ
366. CR. MISC./43434/2026 8,15(c),18,25,29, R.BAIL-1	1 ASGAR KHAN vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN RAM NARESH RAY
367. CR. MISC./43516/2026 363,364,302,201,1 R.BAIL-1	1 RAMBALAK RAJBANSHI @ RAMBALAK RAJBANSHI vs THE STATE OF BIHAR	AATISH KUMAR KUNDAN KUMAR LALAN KUMAR SYED MOJIBUR RAHMAN
368. CR. MISC./43610/2026 111, R.BAIL-1	1 KANHAIYA KUMAR @ ADITYA RAJ vs THE STATE OF BIHAR	SHASHANK SHEKHAR SIDDHARTHA PRASAD OM PRAKASH KUMAR SWETANG SINHA RAM BILASH ROY RAMAN
369. CR. MISC./43619/2026 115(2),126(2),351 A.BAIL	1 RAJESH TANTI AND ORS vs THE STATE OF BIHAR	CHANDAN KUMAR SINGH JHARKHANDI UPADHYAY RAJESH SINHA AJIT KUMAR SINHA
370. CR. MISC./43666/2026 103,80,35, R.BAIL-1	1 SUMIT KUMAR vs THE STATE OF BIHAR	RAJEEV RANJAN VIBHA KUMARI MANOJ KUMAR
371. CR. MISC./43807/2026 126(2),115(2),308 A.BAIL	1 LALO YADAV @ LAL MOHAN YADAV AND ANR vs THE STATE OF BIHAR	BRAJ BHUSAN PODDAR AJAY KUMAR JHA
372. CR. MISC./43855/2026 316(2),318(4),61(R.BAIL-1	1 MOHAN CHAURASIYA vs THE STATE OF BIHAR	KHUSHI AWADH RASHMI SHARMA JITENDRA NARAIN SINHA RAM NARESH RAY
373. CR. MISC./44016/2026 308(5),308(4),329 R.BAIL-1	1 RAMU KUMAR vs THE STATE OF BIHAR	VIKRAMADIT AJIT KUMAR
374. CR. MISC./44048/2026 309(4) R.BAIL-1	1 SINTU KUMAR vs THE STATE OF BIHAR	ALOK KUMAR SINGH GANESH PRASAD SINGH
375. CR. MISC./44051/2026 304(B),34,302, R.BAIL-1	1 VINAY RAI vs THE STATE OF BIHAR	GHANSHYAM TIWARY KUMAR RANJIT RANJAN
376. CR. MISC./44062/2026 103(1) R.BAIL-1 Same ps: CR. MISC/41273/2026	1 NITYANAND YADAV @ NANDAN YADAV AND ORS vs THE STATE OF BIHAR	PRATIK TAPESHWAR SHARMA
377. CR. MISC./44065/2026 316(5),318(4),61(R.BAIL-1	1 NANDAN RISHI vs THE STATE OF BIHAR	BIDHU RANJAN RAM ANURAG SINGH
378. CR. MISC./44073/2026 309(6),103(1),111 R.BAIL-1	1 DHIRAJ KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK NIRMAL KUMAR SINHA
379. CR. MISC./44240/2026 341,323,376,506,3 A.BAIL Same ps: CR. MISC/43365/2026	1 PRINCE @HARUN AKBAL @ MOHAMMAD HARUN IQBAL vs THE STATE OF BIHAR AND ANR	ANJANI KUMAR JAGJIT ROSHAN BHARAT LAL AMISH KUMAR NO I ISHAAN RAJ
380. CR. MISC./44292/2026 341,323,325,307,3 R.BAIL-1	1 VIKASH YADAV @ VIKASH KUMAR vs THE STATE OF BIHAR	MRITUNJAY KUMAR YOGENDRA KUMAR
381. CR. MISC./44343/2026 318(4) R.BAIL-1	1 ROHIT KUMAR @ AMIT vs THE STATE OF BIHAR	SUBHASH KUMAR SANJAY KUMAR

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382. CR. MISC./44350/2026 64,123,351(2)(3), A.BAIL	1 TINKU YADAV @ TINKU KUMAR YADAV vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI SAURABH RAJ	NIRMALA KUMARI
383. CR. MISC./44369/2026 126(2),115(2),110 A.BAIL	1 SUGANTI DEVI vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	BRAJ KISHORE PD.(APP)
384. CR. MISC./44404/2026 166,167,420,468,4 A.BAIL	1 SANTOSH KUMAR SINGH @ SANTOSH KUMAR vs THE STATE OF BIHAR	NIRAJ KUMAR PRASHANT KUMAR	NARENDRA KUMAR SINGH
385. CR. MISC./44430/2026 317(5),318(4),338 A.BAIL Same ps: CR. MISC/34212/2026	1 SANTOSH MAHTO vs THE STATE OF BIHAR	ADARSH RANJAN PAWAN KUMAR	SHAHEEN BEGUM
386. CR. MISC./44443/2026 126(2),115(2),118 R.BAIL-1	1 RAJAN MAHTO @ RAJAN MAHATO vs THE STATE OF BIHAR	RAUSHAN RAJ	RAJ KISHOR SINGH
387. CR. MISC./44473/2026 30(a),38(i)(ii),4 A.BAIL	1 NAWAL SAHANI @ NAWAL KUMAR SAHANI vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR RAJESH KUMAR	ABHAY KUMAR
388. CR. MISC./44511/2026 191(2),190,126(2) A.BAIL Same ps: CR. MISC/44640/2026 CR. MISC/45290/2026	1 VINOD KUMAR KUSHWAHA vs THE STATE OF BIHAR	MOHIT RAJ ANKIT KUMAR ABHI RAJ PUJAN	CHANDRA SEN PRASAD SINGH RAJESH KUMAR
389. CR. MISC./44550/2026 8(c),21(c), R.BAIL-1	1 SONA HALDHAR vs THE STATE OF BIHAR	BUDHILAL YADAV	AJAY KUMAR NO. 2
390. CR. MISC./44640/2026 191(2),190,126(2) A.BAIL Same ps: CR. MISC/44511/2026 CR. MISC/45290/2026	1 PRAMENDRA KUMAR @ PRAMENDRA KUMAR KUSHWAHA vs THE STATE OF BIHAR	MOHIT RAJ ANKIT KUMAR ABHI RAJ PUJAN	CHANDRA SEN PRASAD SINGH
391. CR. MISC./44663/2026 103(1),3(5) R.BAIL-1	1 RAM VISHNU KUMAR @ RAM VISHNU RAI @ BINNI KUMAR @ GINNI vs THE STATE OF BIHAR	ROOP KISHAN	NAGENDRA PRASAD
392. CR. MISC./44672/2026 126(2),115(2),109 R.BAIL-1	1 LALAN DEV RAI AND ANR vs THE STATE OF BIHAR	ADITYA RAJ SINGH ANUJ KUMAR	SHANTANU KUMAR
393. CR. MISC./44720/2026 363,366A,34 R.BAIL-1	1 RAJNIKANT KUMAR CHOUDHARY @ RAJNIKANT CHOUDHARY vs THE STATE OF BIHAR AND ANR	BIDHU RANJAN	ABHAY KUMAR ROY
394. CR. MISC./44730/2026 302,34 A.BAIL	1 RANJIT KUMAR @ RANJIT YADAV @ RANJEET YADAV vs THE STATE OF BIHAR	RAHUL MANI PALLAWI KUMARI	SANGEETA SHARMA
395. CR. MISC./44819/2026 103(1),3(5), R.BAIL-1 Same ps: CR. MISC/38579/2026	1 SONU KUMAR @ SONU SONI vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	ASHOK KUMAR SINGH
396. CR. MISC./44937/2026 25(1-b)a,26,27,35 R.BAIL-1	1 VIKKI RAY @ KUNDAN @ KUNDAN KUMAR vs THE STATE OF BIHAR	ADITYA KUMAR	YOGENDRA KUMAR

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397. CR. MISC./44968/2026 30A A.BAIL Same ps: CR. MISC/39627/2026	1 KUNJESH KUMAR @ KUJESH KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR SINGH RANJEET KUMAR MISHRA	BRAJ KISHORE PD.(APP)
398. CR. MISC./44974/2026 414,420,467,468,3 R.BAIL-1	1 SANJEET KUMAR @ SANJEET KUMAR SHRMA @ SANJEEV KUMAR @ SANJEEV KUMAR SHARMA vs THE STATE OF BIHAR	RANJEET KUMAR SUNIL KUMAR	ANIL KUMAR SINGH NO. 1
399. CR. MISC./45020/2026 103(1),3(5), A.BAIL Same ps: CR. MISC/38581/2026 CR. MISC/39796/2026 CR. MISC/40385/2026 CR. MISC/43328/2026	1 BITTU KUMAR @ BITTU SAHNI @ BITTU SAHANI vs THE STATE OF BIHAR	HARI KISHORE THAKUR	AMITESH KUMAR
400. CR. MISC./45038/2026 140(2),143(4) A.BAIL	1 LAXMI CHOUPAL vs THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA ROHIT RANJAN	MD. MATLOOB RAB
401. CR. MISC./45045/2026 126(2),115(2),308 R.BAIL-1	1 ABHISHEK KUMAR YADAV @ ABHISHEK KUMAR@ ABHISHEK YADAV vs THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY	SHANTANU KUMAR
402. CR. MISC./45050/2026 25(1-B)(a),26 R.BAIL- 1	1 ABBAS ALI vs THE STATE OF BIHAR	SAROJ KUMAR CHOUDHARY KUMAR RAJDEEP	NIRMALA KUMARI
403. CR. MISC./45082/2026 80(2),3(5),238(b) R.BAIL-1	1 SURENDRA SINGH AND ANR vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH SUNIL KUMAR	JHARKHANDI UPADHYAY
404. CR. MISC./45093/2026 420,467,468,34, R.BAIL-1	1 PRINCE KUMAR vs THE STATE OF BIHAR	SURYA SWETABH MD. JAVED JAFAR KHAN VIKAS KUSHWAHA RAJEEV RANJAN	MD. SHAKIR AHMAD
405. CR. MISC./45102/2026 191(2),191(3),190 A.BAIL	1 MITHILESH KUMAR @ MITHLESH KUMAR vs THE STATE OF BIHAR	RAJANI KANT SINGH	RAMCHANDRA SAHNI
406. CR. MISC./45114/2026 406,409,420,120B, A.BAIL	1 MANORANJAN KUMAR @ MANORANJAN TIWARY vs THE STATE OF BIHAR	SANDEEP JHA PRATIMA KUMARI ADITYA JHA RAJGURU PRASAD	RAM PRIYA SHARAN SINGH
407. CR. MISC./45128/2026 30(a),37 R.BAIL-1	1 NATHA NAT vs THE STATE OF BIHAR	SUBODH KUMAR BARNWAL	UMANATH MISHRA
408. CR. MISC./45188/2026 111,98,99,70(1),1 R.BAIL-1	1 SHEETAL KHATOON vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND ROHIT RANJAN	RAM SUMIRAN RAI
409. CR. MISC./45211/2026 118(2),324(2),311 R.BAIL-1	1 RAUSHAN KUMAR @ RANA @ GANDHARAW KUMAR CHOUDHARY vs THE STATE OF BIHAR	KUMAR MRITUNJAY PINKI KUMARI SHILPI KUMARI	ANIL KUMAR SINGH NO. 1
410. CR. MISC./45243/2026 318(4),316(5),61(A.BAIL	1 SHYAMA SINHA vs THE STATE OF BIHAR AND ANR	TEJ NARAYAN SINGH PUSHPA KUMARI HARSH KUMAR SINGH	SANJAY KUMAR TIWARY
411. CR. MISC./45286/2026 8(c),21(b),22, R.BAIL- 1	1 MD. SANJIM ANSARI @ MD. SAJIM vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	RAM SUMIRAN RAI
412. CR. MISC./45290/2026 191(2),190,126(2) A.BAIL Same ps: CR. MISC/44511/2026 CR. MISC/44640/2026	1 DUDH NATH SINGH KUSUWAHA vs THE STATE OF BIHAR	MOHIT RAJ ANKIT KUMAR ABHI RAJ PUJAN	BHARAT BHUSHAN

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413. CR. MISC./45315/2026 30A A.BAIL	1 RANDHIR JHA @ RANDHIR KUMAR JHA vs THE STATE OF BIHAR	PANKAJ KUMAR JHA	RAMESH CHANDRA
414. CR. MISC./45339/2026 64,61(2),351(2),3 R.BAIL-1	1 VISHAL KUMAR vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR SINGH DHANANJAY KUMAR PANDEY	MITHLESH KUMAR KHARE SHIVAM SANDEEP KUMARI RUCHI MITHILESH KUMAR RAI SHASHANK KUMAR SINGH VIRENDRA KUMAR RAY
415. CR. MISC./45411/2026 307,395,397, R.BAIL-1	1 VIKASH KUMAR SAHANI @ VIKASH KUMAR vs THE STATE OF BIHAR	KHUSHI AWADH JITENDRA NARAIN SINHA	SATYENDRA PRASAD
416. CR. MISC./45416/2026 21a,22a A.BAIL	1 ANMOL KUMAR vs THE STATE OF BIHAR	MAHENDRA PRATAP	SANJAY KUMAR TIWARY
417. CR. MISC./45483/2026 121,379,414,120B, R.BAIL-1	1 PURUSOTTAM LAL RAJAK @ PURUSOTTAM RAJAK @ UMESH vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	AKSHAY LAL PANDIT
418. CR. MISC./45488/2026 103(1),80(2),3(5) R.BAIL-1	1 RATAN SAH @ RATAN KUMAR vs THE STATE OF BIHAR	BABU NANDAN PRASAD	ANUJ KUMAR SHRIVASTAVA
419. CR. MISC./45539/2026 103(1),3(5), R.BAIL-1	1 VIKASH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	AJAY KUMAR JHA
420. CR. MISC./45561/2026 406,420,467,468,3 R.BAIL-1	1 BHOLA PRASAD vs THE STATE OF BIHAR AND ANR	DURGESH NANDAN PUJA DEEPIKA	ZAINUL ABEDIN N.N. OJHA
421. CR. MISC./45576/2026 103(1),238,3(5) R.BAIL-1	1 MD. KAMRAN @ KAMMO @ MD. KAMRAN ALAM @ MD. KAMSHAN @ KUMMO AND ORS vs THE STATE OF BIHAR	DR SANJAY KUMAR SINGH	MURLI DHAR
422. CR. MISC./45578/2026 25(1)(a),25(b)(c) R.BAIL-1	1 SANJAY MISTRI @ SANJAY KUMAR vs THE STATE OF BIHAR	SHYAMAL PRAKASH	MOHAMMED ARIF
423. CR. MISC./45635/2026 302,120B,34, R.BAIL-1	1 VICKEY KUMAR vs THE STATE OF BIHAR	GIRISH CHANDRA JHA ASHISH	SANJAY KUMAR SINGH
424. CR. MISC./45637/2026 111,263,132,121(1 A.BAIL	1 MITHUN @ MITHUN KUMAR PASWAN vs THE STATE OF BIHAR	GOPAL KUMAR JHA	MEENA SINGH
425. CR. MISC./45646/2026 30(a),41(i), R.BAIL-1	1 SHRI DINESH KUMAR @ DINESH KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY	PUSHPA SINHA.1
426. CR. MISC./45675/2026 21(b)(ii)(c),23,2 R.BAIL-1	1 SATYENDRA YADAV @ SADHU @ SHRI SATENDRA YADAV vs THE STATE OF BIHAR AND ANR	YASHRAJ BARDHAN ABHIMANYU KUMAR RANANJAY KUMAR	AHMAD ALI DR KRISHNA NANDAN SINGH (ASG)
427. CR. MISC./45693/2026 8(c),21(c),25,29, R.BAIL-1	1 AHAD @ AHAD SK vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	ABHAY KUMAR ROY
428. CR. MISC./45704/2026 103,61(2), R.BAIL-1	1 TENY @ MD. FIROZ vs THE STATE OF BIHAR	RAJ KISHOR PRASAD HARI NANDAN PRASAD YADAV ASHOK KUMAR @ ASHOK KARN	ANISH CHANDRA
429. CR. MISC./45737/2026 8(c),21(a)(b) R.BAIL-1	1 AMAN KUMAR SHARMA vs THE STATE OF BIHAR	SUMIT KUMAR	MADHURA NAND JHA

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430. CR. MISC./45745/2026 302,201,34, R.BAIL-1	1 SIKANDAR PRASAD YADAV @ SIKINDRA RAI @ SIKINDRA PRASAD SHWETA PRIYA YADAV @ SIKENDRA YADAV vs THE STATE OF BIHAR	ALOK KUMAR JHA	GANESH PRASAD SINGH
431. CR. MISC./45787/2026 137(2),96,351(2), A.BAIL Same ps: CR. MISC/42780/2026	1 ANKIT KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	PREM KUMAR JHA
432. CR. MISC./45802/2026 8,20(b)(ii)(c),29 R.BAIL-1	1 BINOD MANDAL @ VINOD MANDAL vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	RABINDRA KUMAR
433. CR. MISC./45810/2026 20,22, R.BAIL-1	1 MD. MINHAJ ALAM vs THE STATE OF BIHAR	MD.NAJMUL HODDA	RAMCHANDRA SAHNI
434. CR. MISC./45825/2026 127(1),115(2),76, A.BAIL	1 SUBLAL MAHATO AND ORS vs THE STATE OF BIHAR	SUMIT KUMAR GUPTA	SANJAY KUMAR SHARMA
435. CR. MISC./45827/2026 30(a) R.BAIL-1	1 RAM BABU PRASAD @ RAMBABU PRASAD @ BHADAI PRASAD vs THE STATE OF BIHAR	JEETENDRA NARAYAN	VEENA KUMARI JAISWAL

FOR HEARING - TIED UP

436. CR. APP (SJ)/255/2014 17 BIHAR SPECIAL CR. APP(SJ) Same ps: CR. APP (SJ)/506/2014 (AT 2:15 P.M.) With CR. APP 436.1 (SJ)/506/2014 OTHER THAN CONVICTCR. APP(SJ)	21 RAMASHARYA PRASAD AND ANR. AND ANR vs THE STATE OF BIHAR THROUGH VIGILANCE SVV 20 SURENDRA KUMAR vs THE STATE OF BIHAR THROUGH VIGILANCE COMMISSIONER, DEPARTMENT OF VIGILANCE AND ANR	ANIRBAN KUNDU BIRENDRA KUMAR DR. BIPIN CHANDRA HEMANT KUMAR GAURAV PRAKASH RAKESH KUMAR PANKAJ MAJORWAR RAJ NANDAN PRASAD VISHESH KUMAR SINGH	RAMAKANT SHARMA L.O./C VIG. ARCHANA PALKAR KHOPDE ANIL SINGH RAMAKANT SHARMA LAW OFF. VIG SUJIT KUMAR SINGH ARCHANA PALKAR KHOPDE ANIL SINGH
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(AFTER THE ABOVE OR AT 12:15 P.M., WHICHEVER IS EARLIER.)

FOR ORDERS-I TIED UP

437. MJC/1056/2023 CONTEMPT- SJ With C. REV./306/2023 437.1 REVIEW ApplicationCV RVIEW	10 MANOJ KUMAR AND ANR vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, AND ORS 5 THE STATE OF BIHAR AND ORS vs MANOJ KUMAR AND ORS	ALKA SINGH SUMEET KUMAR SINGH SUREKHA KUMARI(A.C. TO G.P. 18)	RAJ KISHORE ROY (GP18) MAURYA VIJAY CHANDRA KUMAR GOUTAM MAURYA VIJAY CHANDRA KUMAR GOUTAM
438. MJC/1334/2023 CONTEMPT- SJ	13 RAGHU NANDAN PRASAD SINHA vs THE STATE OF BIHAR AND ORS	RAJ KISHOR PRASAD	SARVESH KUMAR SINGH (AAG 13) SANJEEV KUMAR
439. MJC/2481/2023 CONTEMPT- SJ	15 SHAKIL AHMAD vs THE STATE OF BIHAR AND ORS	WASI AHMAD KHAN	RAJ KISHORE ROY (GP18)
440. MJC/3002/2023 CONTEMPT- SJ (AT 12:15 P.M.) With CWJC/12552/2023 440.1 OTHER MISC. MATTER	18 DR. ARSHAD SHARFUL HAQUE vs THE STATE OF BIHAR AND ORS	MAJID MAHBOOB KHAN KAUTILYA KUMAR PRASAD VINAY KUMAR SINGH EBADUR RAHMAN SHAKEB SHAILESH KUMAR SHAHBAJ ALAM SANTOSH KUMAR YADAV	RAJ KISHORE ROY (GP18) RITWIK THAKUR PURUSHOTTAM KUMAR VAISHNAVI SINGH DEEPAK KUMAR MISHRA HIMANSHU KUMAR SINGH DIVYANSHU UPADHYAY MD. KHURSHID ALAM (AAG12) BINITA SINGH LALIT KISHORE

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441. MJC/172/2024 contempt matter CONTEMPT- SJ	13 PUSHKAR SINGH @ PUSHKAR KUMAR vs THE STATE OF BIHAR AND ORS	DHARMENDRA PASWAN AMAR KUMAR DEEPSHIKHA	ADDITIONAL ADVOCATE GENERAL 12 LALIT KISHORE BINITA SINGH VIVEKA NAND SINGH JYOTI KUMAR SINHA UJJWAL KUMAR JYOTI KUMAR SINHA AKSHANSH ANKIT
442. MJC/2172/2024 CONTEMPT- SJ	10 PRAWEEEN KUMAR SINGH vs THE STATE OF BIHAR THROUGH SRI BRAJESH MAHROTRA, I.A.S., CHIEF SECRETARY AND ORS	SHIVAM AMIT ANAND	GOVERNMENT PLEADER 4 SAJID SALIM KHAN
443. CWJC/14560/2024 TRANSFER , HEALT	5 DR. ASIM MISHRA vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY AND ORS	HIMANSHU KUMAR AKELA RAJ KISHORE SINHA MAYANK RUKHAIYAR KUMAR BALKRISHNA SHYAM KISHORE	ADVOCATE GENERAL SUNIL KUMAR PANKAJ KUMAR
(AT 12:15 P.M.)			
444. CWJC/495/2025 MINES REGULATION &	11 M/S VINAY CONSTRUCTION vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR ARJUN PRASAD	GOVERNMENT PLEADER (20) NARESH DIKSHIT (SPL. P.P. MINES) KUMAR RAVISH
445. MJC/2879/2025 CONTEMPT- SJ	3 YOGESH NANDAN MANDAL vs THE STATE OF BIHAR AND ORS	BAIDYANATH PRASAD	GOVERNMENT ADVOCATE 5
446. MJC/2996/2025 CONTEMPT- SJ	8 ANAMIKA DEVI ALIAS ANAMIKA BANKA vs THE STATE OF BIHAR THROUGH AMRIT LAL MEENA, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR AND ORS	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA AKASH KUMAR	ADDITIONAL ADVOCATE GENERAL 3 SANJIV KUMAR. SANTOSH KUMAR SINGH ANUBHAV VERMA SANJAY PARASMANI
(AT 12:15 P.M.)			
447. MJC/168/2026 CONTEMPT- SJ	1 M/S NEW BHAWANI FOOD PRODUCTS vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, MINING DEPARTMENT AND ORS	KANISHK KAUSTUBH LAKSHMI KUMARI ANKESH KUMAR SINHA	GOVERNMENT PLEADER 12
448. MJC/298/2026 MODIFICATION- SJ	2 ASHARFI DEVI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, REVENUE AND LAND REFORMS DEPARTMENT AND ORS	DEWENDRA NARAYAN SINGH	GOVERNMENT PLEADER 18
<u>FOR ORDERS (ON OFFICE NOTES-I) - TIED UP</u>			
449. CWJC/6778/2021 FOREST ACT	5 PARMANAND PRASAD vs THE STATE OF BIHAR AND ORS	BABU NANDAN PRASAD	LALIT KISHORE (AG) RAGHWANAND RAGHWANAND (GA 11)
450. C.MISC./598/2022 CIV.WRIT ARISING F	4 RAMAKANT KUWAR AND ORS vs SMT. NILU DEVI AND ORS	SHASHI DHAR JHA	AMAR ANAND ARUN KUMAR TIWARY PRASHANTI KUMARI SUNIL KUMAR YADAV
451. MJC/1779/2022 RESTORATION-SJ	2 DR. RANI DIPPA vs PANKAJ KUMAR	SATI RANJAN JAMAIYAR	
452. C.MISC./56/2023 CIV.WRIT ARISING F	1 MADHURI KUMARI @ MADHURI DEVI vs THE REGISTRAR, AND ORS	RAVI BHARDWAJ	SANJEEV KUMAR
453. C. REV./342/2023 CV RIVIEW	3 SANGEETA SINGH vs MUKUL SHANKAR SINGH AND ORS	GYANENDRA KUMAR SINGH BISHWAJIT GANGULY	
454. C. REV./347/2023 CV RIVIEW	2 RAJESH KUMAR vs JAGESHWARI DEVI AND ORS	SUSHIL JHA HARENDRA KUMAR SINGH	
455. MJC/984/2023 CONTEMPT- SJ	2 ARUN KUMAR vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR SUNIL PRASAD	RISHI RAJ SINHA (SC19)
456. C.MISC./1044/2023 CIV.WRIT ARISING F	1 KESHAW MISHRA AND ANR vs THE STATE OF BIHAR AND ORS	ABHITABH KUMAR	SMT. KUMARI AMRITA (GP3)

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457. MJC/1812/2023 RESTORATION-SJ	2 RAM NATH SINGH @ PROFESSOR RAM NATH SINGH vs THE STATE OF BIHAR	ANKIT KATRIAR SHAKIB AYAZ ANANYA	PRABHAT KUMAR VERMA(AAG 3)
458. C. REV./52/2024 CV RIVIEW	2 BASHISHT KUMAR MISHRA vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SHARMA	ADDITIONAL ADVOCATE GENERAL 12 INDU BHUSHAN
459. C. REV./112/2024 CV RIVIEW	2 MADHURENDRA KUMAR AND ORS vs THE STATE OF BIHAR, AND ORS	DINESH MAHARAJ	ADDITIONAL ADVOCATE GENERAL 3
460. C. REV./260/2024 CV RIVIEW	2 BHARAT KUMAR SINGH @ RANA BHART SINGH AND ORS AND ANR vs ABHISHEK VIKRAM SINGH AND ORS	SHILPI KESHRI CHANDRA SHEKHAR KUMAR SINGH MADHURIPU RAJ AKANKSHA VERMA	GOVERNMENT PLEADER 7
(AT 12:15 P.M.)			
461. C. REV./286/2024 CV RIVIEW	2 THE STATE OF BIHAR THROUGH THE COMMISSIONER- CUM- SECRETARY, DEPARTMENT OF LAND AND REVENUE AND ORS vs MIRA YADAV AND ORS	RAVI KUMAR (A.C. TO AAG SARVESH KUMAR SINGH (AAG	
462. MJC/1389/2024 CONTEMPT- SJ	3 HARE KRISHANA KUMAR vs THE STATE OF BIHAR AND ORS	VISHAL SAURABH	STANDING COUNSEL 1
463. MJC/1777/2024 CONTEMPT- SJ	3 DHARMVIR SINGH AND ANR vs THE STATE OF BIHAR THROUGH THE COLLECTOR, MUZAFFARPUR AT MUZAFFARPUR. AND ORS	SHIV SAGER SHARMA ASHOK KUMAR SHARMA NAGENDRA KUMAR NISHANT KAMAL	STANDING COUNSEL 6 WASI MOHAMMAD
464. MJC/3718/2024 CONTEMPT- SJ	2 SHASHI SINGH @ SHASHI KUMAR SINGH @ SHASHI KUMAR PATEL vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY OF THE HOME DEPARTMENT AND ORS	DHARMENDRA KUMAR SINGH	GOVERNMENT PLEADER 4
465. MJC/3777/2024 CONTEMPT- SJ	6 SANJEEV KUMAR vs THE STATE OF BIHAR AND ORS	MANISHA PANDEY HANSA JHA	GOVERNMENT PLEADER 5
466. MJC/3953/2024 CONTEMPT- SJ	2 DR. SHRI CHANDRA BHAWNANI AND ORS vs THE STATE OF BIHAR THROUGH SRI. ANJANI KUMAR SINGH, THE PRINCIPAL SECRETARY, AND ORS	ALOK KUMAR JHA MUKUND KUMAR AKASH KUMAR ADITYA RAMAN	
467. MJC/4532/2024 CONTEMPT- SJ	2 VINOD SINGH vs THE STATE OF BIHAR THROUGH AMRIT LAL MEENA, THE CHIEF SECRETARY AND ORS	ABHIMANYU DEO SAMIR KUMAR SAURAV SINGH	GOVERNMENT PLEADER 5
468. MJC/264/2025 RECALL	6 SHIVA KANT JHA, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF EDUCATION, AND ORS	PRAMOD MISHRA	ADDITIONAL ADVOCATE GENERAL 13
(AT 12:15 P.M.)			
469. MJC/334/2025 CONTEMPT- SJ	2 JEEVAN KUMAR vs THE STATE OF BIHAR AND ANR	BRAJ NANDAN KUMAR TIWARY SHASHANK SHEKHAR SINHA	ADDITIONAL ADVOCATE GENERAL 3
470. MJC/677/2025 CONTEMPT- SJ	2 HARI SAH vs THE STATE OF BIHAR THROUGH THE COLLECTOR AND ANR	MRITUNJAY PRASAD SINGH	STANDING COUNSEL 25
471. MJC/1014/2025 CONTEMPT- SJ	2 ABHINAY KUMAR SINGH vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY URBAN DEVELOPMENT DEPARTMENT AND ORS	ANUJ KUMAR SHYAM KISHORE SHREYANSHU KUMAR ADITYA PANDEY	STANDING COUNSEL 9 NIKESH KUMAR
472. MJC/1110/2025 CONTEMPT- SJ	4 JAY KUMAR SONI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME AND ORS	GAJENDRA KUMAR SINGH ARYAN SINGH	STANDING COUNSEL 23 GAURAV SHARMA MAHIMA SHARMA

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473. MJC/1379/2025 CONTEMPT- SJ	5 MUKESH KUMAR vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, ROAD CONSTRUCTION DEPARTMENT, AND ORS	SURENDRA KUMAR SINGH SUDHA CHANDRA TULIKA SINGH SURENDRA SINGH HIMANSHU RANJAN MANISH CHANDRA GANDHI	STANDING COUNSEL 7 KUMAR ALOK SC 7
474. MJC/1413/2025 CONTEMPT- SJ	5 KUNDALA DEVI AND ANR vs ASHOK KUMAR AND ORS	RAKESH NARAYANSINGH	
475. MJC/1822/2025 MODIFICATION- SJ	2 LAKSHMAN RAY vs THE STATE OF BIHAR AND ORS	HAFIZ SHAHBAZ ARIF BINAY KUMAR	ADDITIONAL ADVOCATE GENERAL 12
476. MJC/2188/2025 CONTEMPT- SJ	2 RAM NARESH TIWARI vs THE STATE OF BIHAR THROUGH MR. GOPAL MEENA, THE SECRETARY, AND ORS	SANJAY KUMAR TIWARI	ADVOCATE GENERAL 12
477. MJC/2193/2025 CONTEMPT- SJ	2 M/S BAJAJ ALLIANZ LIFE INSURANCE COMPANY LIMITED vs THE STATE OF BIHAR AND ANR	SAKET GUPTA TARUN	
478. MJC/2471/2025 MODIFICATION- SJ	2 UMESH SINGH @ UMESH KUMAR AND ORS vs THE STATE OF BIHAR THROUGH DISTRICT MAGISTRATE, ROHTAS AT SASARAM AND ORS	BRIJ NANDAD PRASAD	STANDING COUNSEL 25
479. MJC/2962/2025 MODIFICATION- SJ	2 CHANDAN PASWAN @ CHANDAN KUMAR AND ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF REGISTRATION AND EXCISE OF BIHAR AND ORS	LAL BAHADUR SINGH	GOVERNMENT PLEADER 5
480. MJC/3199/2025 CONTEMPT- SJ	6 PASHUPATI NATH JHA vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY AND ORS	PRAMOD MISHRA SURAJ KUMAR PRASOON KUMAR	ADDITIONAL ADVOCATE GENERAL 12 VIJAY KISHORE BHARTI VIJAY KISHORE BHARTI VIJAY KISHORE BHARTI VIJAY KISHORE BHARTI VIJAY KISHORE BHARTI VIJAY KISHORE BHARTI
481. MJC/3250/2025 CONTEMPT- SJ	5 MEERA DEVI vs MR. VINAY KUMAR AND ORS	SOURAV SUMAN AALEKH ANAND PRAGATI PATRA PRANAV RAJ	GOVERNMENT ADVOCATE 8
(P.A.) (AT 12:15 P.M.)			
482. MJC/3270/2025 CONTEMPT- SJ	2 SHUBHANKAR MISHRA vs THE STATE OF BIHAR AND ORS	NAVJOT YESHU ALOK KUMAR SINGH	GOVERNMENT PLEADER 18
483. MJC/3297/2025 MODIFICATION- SJ	2 VIDYA SAGAR SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPLE SECRETARY, DEPARTMENT OF REGISTRATION AND EXCISE OF BIHAR AND ORS	DHANESHWAR PRASAD GUPTA	GOVERNMENT PLEADER 3
484. MJC/3355/2025 CONTEMPT- SJ	4 RAJARSHI KUMAR AND ANR vs MR. CHHATRASAL SINGH, GENERAL MANAGER, EAST CENTRAL RAILWAYS, HAJIPUR, AND ORS	HARSH VARDHAN RAHUL RAKESH KUMAR SAMRENDRA	GOVERNMENT PLEADER 18 ADDITIONAL SOLICITOR GENERAL RAJEEV PRAKASH MANOJ KUMAR SINGH
(AT 12:15 P.M.)			
485. MJC/3486/2025 CONTEMPT- SJ	2 PRABHA DEVI vs THE STATE OF BIHAR THROUGH THE SRI BINAY KUMAR, DIRECTOR GENERAL OF POLICE AND ORS	RISHIKESH OJHA	STANDING COUNSEL 28
486. MJC/3545/2025 CONTEMPT- SJ	1 DWARIKA NATH GUPTA vs SRI AVDHESH DIXIT	VIKASH KUMAR	GOVERNMENT PLEADER 4
487. MJC/3592/2025 CONTEMPT- SJ	2 RINKU TIWARI @ RINKU KUMARI vs THE STATE OF BIHAR THROUGH SRI LOKESH KUMAR SINGH, THE SECRETARY AND ORS	PRABHAT KUMAR DIPAK YOGENDRA TIWARI	GOVERNMENT PLEADER 17

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488. MJC/3612/2025 RECALL	1	ASHOK KUMAR YADAV @ ASHOK YADAV vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE AND ORS	AARUNI SINGH RAJNISH KUMAR	ADDITIONAL ADVOCATE GENERAL 3
489. MJC/3829/2025 CONTEMPT- SJ	2	VIKASH KUMAR vs MR. VINAY KUMAR, THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR AND ORS	RAKESH SINGH MITHILESH KUMAR SINGH SAKSHI DEEP	GOVERNMENT PLEADER 5
490. MJC/3892/2025 CONTEMPT- SJ	4	CHANDRADIP KUMAR vs THE STATE OF BIHAR THROUGH MR. ARVIND KUMAR CHAUDHARY, THE PRINCIPAL SECRETARY, HOME DEPARTMENT AND ORS	RANANJAY KUMAR UMA SHANKAR GYAN PRAKASH SUSHIL KUMAR SHIV SHANKAR PRASAD YADAV	GOVERNMENT PLEADER 22
(P.A.) (AT 12:15 P.M.)				
491. MJC/3899/2025 MODIFICATION- SJ	2	IRFAN ALI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT, AND ORS	DAYANAND SINGH	GOVERNMENT PLEADER 4 MOHAMMAD SUFYAN RAJESH RANJAN VISHWANATH PRASAD SINHA MRITUNJAY KUMAR SURESH PD SINGH NO.1
492. MJC/3905/2025 Contempt Matter CONTEMPT- SJ	2	SHYAM KUMAR vs THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE AND ORS	AMIT KUMAR JHA APURV HARSH	GOVERNMENT ADVOCATE 10 RAJU PRASAD
493. MJC/3979/2025 CONTEMPT- SJ	3	GOPAL SHARAN vs DIVESH SEHARA, THE MINES SECRETARY, MINES DEPARTMENT (OLD SECRETARIAT) AND ORS	ANJANI KUMAR MISHRA AMBARISH BHARDWAJ VIJAY BARDHAN PANDEY SANJEEV KUMAR	STANDING COUNSEL 9
494. MJC/4071/2025 CONTEMPT- SJ	2	SUBHASH KUMAR MEHTA vs THE STATE OF BIHAR AND ORS	MASOOM RAZA JAY KARAN	ADDITIONAL ADVOCATE GENERAL 12 NARESH DIKSHIT
495. MJC/4072/2025 CONTEMPT- SJ	2	NARAYAN PRASAD YADAV AND ORS vs THE STATE OF BIHAR AND ORS	MASOOM RAZA JAY KARAN	GOVERNMENT PLEADER 3 NARESH DIKSHIT
496. MJC/4105/2025 Modification Matt MODIFICATION- SJ	2	THE UNION OF INDIA THROUGH THE DIRECTOR GENERAL, DIRECTORATE OF REVENUE INTELLIGENCE (D.R.I) AND ORS vs NURUL HASAN KHAN	ANSHUMAN SINGH	
497. MJC/4136/2025 CONTEMPT- SJ	4	RAM NARAYAN RAM AND ORS vs THE STATE OF BIHAR AND ORS	BRIJ BIHARI TIWARY	GOVERNMENT PLEADER 18
498. MJC/51/2026 CONTEMPT- SJ	1	RAKESH KUMAR vs THE STATE OF BIHAR THROUGH MR. VINAY KUMAR AND ORS	ANISH KUMAR	STANDING COUNSEL 3
499. MJC/183/2026 CONTEMPT- SJ	1	LAKSHMAN LAL vs THE STATE OF BIHAR THROUGH ADDL. CHIEF SECRETARY CUM PRINCIPAL SECRETARY, DEPT. OF HOME AND ORS	SAUMYA SINGH SANJEEV RANJAN	STANDING COUNSEL 25
500. MJC/195/2026 CONTEMPT- SJ	1	RANVIR KUMAR AND ANR vs THE STATE OF BIHAR THROUGH PARTYA AMRIT, ADDITIONAL CHIEF SECRETARY, HEALTH DEPARTMENT AND ORS	SHIV PRATAP UDILYA KUMARI PALAK KUMARI SHALINI SANJIV KUMAR.	GOVERNMENT PLEADER 11 PRINCE KUMAR MISHRA
(AT 12:15 P.M.)				
501. MJC/202/2026 CONTEMPT- SJ	3	SUNIL KUMAR SUMAN vs THE STATE OF BIHAR THROUGH THE MR. SHRI MAYAK WARWADE, PRINCIPAL SECRETARY AND ORS	MOHIT SHRIWASTAVA	GOVERNMENT PLEADER 17
502. MJC/315/2026 CONTEMPT- SJ	4	HARI SHANKAR SINGH vs THE STATE OF BIHAR AND ORS	SHRISHTI SINGH PRANAV KUMAR RIYA GIRI	STANDING COUNSEL 25
503. MJC/505/2026 CONTEMPT- SJ	2	MD. AMINUL HASSAN vs THE STATE OF BIHAR AND ORS	RABINDRA PRASAD SINGH	ADDITIONAL ADVOCATE GENERAL 3

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| 504. MJC/534/2026
RESTORATION-SJ | 1 DHARAM RAJ
vs RAJ KISHORE LAL @ VIJAY AND
ORS | PARTH GAURAV
KUMAR SAURAV
ASHUTOSH KUMAR
PANDEY | |
| 505. MJC/553/2026
CONTEMPT- SJ | 1 ARVIND KUMAR SINGH
vs THE STATE OF BIHAR THROUGH
THE ADDITIONAL CHIEF
SECRETARY GOVERNMENT OF
BIHAR AND ANR | MANAS RAJDEEP
MANINI JAISWAL
SHUBHAM KUMAR
UPADHYAY
ADYA PANDEY
KUMAR GYAN PRAKASH | GOVERNMENT PLEADER
22 |
| 506. MJC/683/2026
CONTEMPT- SJ
(AT 12:15 P.M.) | 2 PRAKASH KUMAR
vs THE STATE OF BIHAR AND ORS | RAJNIKANT | NARESH DIKSHIT |
| 507. MJC/717/2026
CONTEMPT- SJ | 1 SUKESH KUMAR, AND ORS
vs THE STATE OF BIHAR, THROUGH
MR. PRATYAYA AMRIT, THE CHIEF
SECRETARY AND ORS | ASHUTOSH KUMAR
PANDEY
RAVI KUMAR
SANJEEV KUMAR
SHASHI KUMAR | GOVERNMENT PLEADER
19 |
| 508. MJC/930/2026
CONTEMPT- SJ

(AT 12:15 P.M.) | 3 ARVIND KUMAR MOUAR AND ORS
vs THE STATE OF BIHAR, THROUGH
THE PRINCIPAL SECRETARY SRI.
ANJANI KUMAR SINGH,
DEPARTMENT OF LAW AND ORS | RAJ KRISHNA JHA | STANDING COUNSEL 8
UMA SHANKAR SINGH
DR. SATYENDRA KR.
SHRIVASTAVA |
| 509. MJC/982/2026
CONTEMPT- SJ | 2 DHIRENDRA SINGH @ DHIRAJ
SINGH @ DHIRENDRA KUMAR
SINGH
vs SHRI PRATYAYA AMRIT, THE
STATE OF BIHAR THROUGH THE
CHIEF SECRETARY AND ORS | SHAILESH ANAND | ADVOCATE GENERAL |
| 510. MJC/1020/2026
CONTEMPT- SJ | 5 KRISHNA GOPAL
vs THE STATE OF BIHAR THROUGH
C.K. ANIL, IAS, PRINCIPAL
SECRETARY, AND ORS | APURV HARSH
MANU TRIPURARI
RAGHU RAJ PRATAP
JAYA SINGH | STANDING COUNSEL 26
MANOJ KUMAR
AMBASTHA |
| 511. MJC/1086/2026
CONTEMPT- SJ | 1 SAIRA BANO
vs THE STATE OF BIHAR THROUGH
SYED PARWEZ ALAM, DIRECTOR
URDU, CABINET SECRETARIAT
DEPARTMENT AND ORS | RAJEEV KUMAR SINGH
GYANENDRA KUMAR
DIWAKAR
MOHIT RANJAN
HARSH RAJ | GOVERNMENT PLEADER
20 |
| 512. MJC/1388/2026
CONTEMPT- SJ | 1 AVINASH KUMAR
vs THE STATE OF BIHAR AND ORS | SANJIV KUMAR
ANKITA KUMARI | ADVOCATE GENERAL |
| 513. MJC/1642/2026
CONTEMPT- SJ

(AT 12:15 P.M.) | 1 RAVI KANT NIRALA AND ANR
vs SHRI KUNDAN KUMAR, THE
STATE OF BIHAR THROUGH
ADDITIONAL CHIEF SECRETARY,
DEPARTMENT OF HOME AND ORS | DEO PRAKASH SINGH
NISHU KUMARI | GOVERNMENT
ADVOCATE 10 |

FOR ORDERS (ON PETITIONS-I) TIED UP

- | | | | |
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| 514. MJC/3826/2014
CONTEMPT- SJ
IA-2/2022 ()
AMENDMENT
IA-3/2022 ()
MODIFICATION
IA-4/2025 ()
MISC | 21 DR. SADANAND JHA AND ORS
vs THE T.M. BHAGALPUR
UNIVERSITY BHAGALPUR AND ORS | PURUSHOTTAM KUMAR
JHA
AVANINDRA KUMAR JHA | SC1
PANKAJ KUMAR (SC12)
SHAIENDRA KUMAR
SINGH
RAJENDRA KUMAR GIRI
ASHHAR MUSTAFA
ASHHAR MUSTAFA
HANSRAJ |
| With MJC/1182/2022
514.1 IA- 1/2022
MISC | 13 DR. RAJIV RANJAN SINGH
vs THE T.M. BHAGALPUR
UNIVERSITY, BHAGALPUR AND
ORS | PURUSHOTTAM KUMAR
JHA
AVANINDRA KUMAR JHA
NARENDRA KUMAR
SINHA
BISHWASH VIJETA | SMT. SHILPA SINGH (GA
12)
ASHHAR MUSTAFA
HANSRAJ
AMIT KUMAR JHA |
| 515. MJC/2653/2024
CONTEMPT- SJ
IA-1/2025 ()
INTERVENOR
PETITIO | 8 NIRMAL KUMAR JAIN
vs THE STATE OF BIHAR THROUGH
DR. NAWAL KISHOR CHOUDHARY,
AND ORS | JITENDRA PRASAD
SINGH
ABHISHEK | GOVERNMENT
ADVOCATE 11
AJAY KUMAR SINGH |

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516. MJC/4545/2024 contempt CONTEMPT- SJ IA-1/2025 () MISC	9 MADHURESH KUMAR VERMA AND ORS vs THE STATE OF BIHAR THROUGH MR. AMRIT LAL MEENA AND ORS	AMARENDRA NATH VERMA SURBHI BHUSHAN ABHIRUP BINAY KUMAR SINHA AMIT BHUSHAN	GOVERNMENT PLEADER 18
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FOR ADMISSION-I TIED UP

517. MJC/3993/2025 CONTEMPT- SJ	2 SANJEEV KUMAR vs SRI PRATYAYA AMRIT, THE CHIEF SECRETARY, BIHAR AND ORS	NISHIKANT SANDEEP KUMAR SAMEER SAWARN	ADDITIONAL ADVOCATE GENERAL 7
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(AT 12:15 P.M.)

518. MJC/1434/2024 CONTEMPT- SJ	7 VEENA DEVI vs SRI SUSHIL KUMAR AND ORS	AWADHESH KUMAR SINGH	KUMAR MANISH ANKIT KATRIAR ASHOK KUMAR INDRAJESH KUMAR RAKCHIKA SHEKHAR PRIYESH KUMAR INDRAJESH KUMAR RAKCHIKA SHEKHAR PRIYESH KUMAR
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(AT 12:15 P.M.)

519. MJC/1720/2024 CONTEMPT- SJ IA-1/2025 () MISC	6 MD ISMAIL vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY, AND ORS	MD. ATAUL HAQUE	ADDITIONAL ADVOCATE GENERAL 3
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(AT 12:15 P.M.)

520. MJC/1788/2024 CONTEMPT MATTER CONTEMPT- SJ	6 ANUP MITTAL vs HE STATE OF BIHAR THROUGH MR.BRAJESH MALHOTRA, CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA AND ORS	RAKESH KUMAR SINGH	ADDITIONAL ADVOCATE GENERAL 7 DR. ANAND KUMAR PAWAN KUMAR
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(AT 12:15 P.M.)

521. MJC/2490/2024 CONTEMPT- SJ	5 MOHAMMAD AMJAD MAROOF vs THE DISTRICT MAGISTRATE AND ORS	ANJUM PERVEEN MD. SHADAB ALAM WAZDI PRAFULLA KUMAR JHA AJAY KUMAR	STANDING COUNSEL 9 INDU BHUSHAN
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(AT 12:15 P.M.)

With CWJC/12089/2022 521.1 OTHERS	2 MOHAMMAD AMJAD MAROOF vs THE DISTRICT MAGISTRATE, AND ORS	ANJUM PERVEEN SYED ARSHAD ALAM	KINKAR KUMAR (SC 9) GYAN PRAKASH OJHA GA 7 DEEPIKA SHARMA SC 9 SUNIL KUMAR
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522. MJC/2928/2024 CONTEMPT- SJ	2 SURESH SHARMA vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY, GOVERNMENT OF BIHAR AND ORS	MARUTH NATH ROY SANJAY PARASMANI	ADVOCATE GENERAL GAJENDRA KUMAR SINGH AMIT ANAND SHIVAM GAJENDRA KUMAR SINGH
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(AT 12:15 P.M.)

523. MJC/3130/2024 CONTEMPT MATTER CONTEMPT- SJ	6 BABY MISHRA @ BEBY MISHRA vs THE STATE OF BIHAR THROUGH THE COLLECTOR, AND ORS	SANJAY KUMAR PANDEY	ADDITIONAL ADVOCATE GENERAL 12
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(AT 12:15 P.M.)

With C.MISC./246/2023 523.1 CIV.WRIT ARISING F	15 BABY MISHRA @ BEBY MISHRA vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR PANDEY	MD. KHURSHID ALAM (AAG12)
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524. MJC/3352/2024 CONTEMPT- SJ	10 ANUJ KUMAR vs THE STATE OF BIHAR THROUGH SENTHIL KUMAR AND ORS	MANISHA PANDEY DEEPAK KUMAR	ADDITIONAL ADVOCATE GENERAL 13
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(AT 12:15 P.M.)

525. MJC/3755/2024 CONTEMPT- SJ	1 SHIV NARAYAN MISHRA vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF REVENUE AND LAND REFORMS, AND ORS	PRAMOD MISHRA VIJAY KUMAR MUKUL SURAJ KUMAR PRASOON KUMAR	STANDING COUNSEL 25
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(AT 12:15 P.M.)

526. MJC/3775/2024 CONTEMPT- SJ	9 MD. SHAMIM REYAZ vs THE STATE OF BIHAR THROUGH THE SENTHIL KUMAR AND ORS	MANISHA PANDEY MD. ATAUL HAQUE	GOVERNMENT PLEADER 22
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(P.A.)

(AT 12:15 P.M.)

527. MJC/642/2025 CONTEMPT- SJ	3 NEERA DEVI vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR KRITI KUMARI RAVI BHATIA RAKESH KUMAR PRAKRITI PRAKASH	GOVERNMENT PLEADER 14
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(AT 12:15 P.M.)

528. MJC/1642/2025 CONTEMPT- SJ	3 GAYASUDDIN ANSARI @ GYASUDDIN ANSARI vs THE STATE OF BIHAR AND ORS	RAM PRAVESH NATH TIWARI SAOBIYA MUSHTAQUE	GOVERNMENT PLEADER 24 AVINASH KUMAR AVINASH KUMAR
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(P.A.)

(AT 12:15 P.M.)

529. MJC/2385/2025 CONTEMPT- SJ	3 SUBHASH RAI @ SUBHASH KUMAR RAI AND ORS vs THE STATE OF BIHAR THROUGH ARVIND KUMAR CHAUDHARY, ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME AND ORS	SYED HUSSAIN MAJEED	GOVERNMENT PLEADER 10 AMIT KUMAR
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(AT 12:15 P.M.)

530. MJC/2565/2025 CONTEMPT MATTER CONTEMPT- SJ	4 UMA SHANKAR SINGH, vs THE STATE OF BIHAR AND ORS	KAUSHAL KUMAR VIJAY ANAND	ADDITIONAL ADVOCATE GENERAL 3 SANJEEV KUMAR
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(AT 12:15 P.M.)

531. MJC/3208/2025 CONTEMPT- SJ	10 YOGENDRA PRASAD vs THE STATE OF BIHAR THROUGH ITS SECRETARY, HOME DEPT. GOVT. OF BIHAR AND ORS	MRITUNJAY KUMAR JHARKHANDI UPADHYAY JAI VARDHAN NARAYAN	GOVERNMENT ADVOCATE 3 MAZHARUL HASSAN BINOD KUMAR SINGH MAZHARUL HASSAN BINOD KUMAR SINGH
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(AT 12:15 P.M.)

532. MJC/3543/2025 CONTEMPT- SJ	3 DINESH SINGH vs THE STATE OF BIHAR THROUGH SRI PRATYAY AMRIT, THE CHIEF SECRETARY GOVERNMENT OF BIHAR AND ORS	JEETENDRA NARAYAN	STANDING COUNSEL 25
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(P.A.)

(AT 12:15 P.M.)

533. MJC/3644/2025 CONTEMPT- SJ	1 JYOTSANA GYAN vs THE STATE OF BIHAR AND ORS	PUSHPENDRA PRIYEDARSHI	GOVERNMENT PLEADER 25
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(AT 12:15 P.M.)

534. MJC/3833/2025 CONTEMPT MATTER CONTEMPT- SJ IA-1/2026 () MISC	2 NILESH KUMAR HIMANSHU vs MR. ARVIND CHAUDHARY, THE ADDITIONAL CHIEF SECRETARY, HOME DEPARTMENT, AND ORS	MIRA KUMARI	GOVERNMENT PLEADER 7
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(AT 12:15 P.M.)

535. MJC/3860/2025 CONTEMPT- SJ	3 IRFAN ALI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, AND ORS	THAKUR BRAJESH SINGH PRATYUSH	GOVERNMENT PLEADER 4 RAJESH RANJAN DAYANAND SINGH MRITUNJAY KUMAR SURESH PD SINGH NO.1
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(AT 12:15 P.M.)

536. MJC/4308/2025 CONTEMPT- SJ	3 VIJAY YADAV vs THE STATE OF BIHAR THROUGH SHRI DIVESH SEHARA AND ORS	SANJAY KUMAR JAY PRAKASH SINGH SANJEEV KUMAR	STANDING COUNSEL 9 NARESH DIKSHIT
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(AT 12:15 P.M.)

537. CWJC/7286/2025 SELECTION , BANK IA-1/2025 () MODIFICATION	5 ABHAY KUMAR SAHANI AND ORS vs THE CENTRAL BANK OF INDIA AND ORS	PRIYANK SAMDARSHI	AJIT KUMAR SINHA DILKASH KHAN ZEB A KHATAR
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(P.A.)

(AT 12:15 P.M.)

538. CWJC/7592/2025 DISCP.PROC., GAZET	3 LALAN PRASAD SINGH vs THE STATE OF BIHAR AND ORS	ABHASH PRADHAN MURLI MANOHAR PD RAJU KUMAR	ADDL. ADVOCATE GENERAL (13) PRABHAT RANJAN SANJAY PANDEY
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(AT 12:15 P.M.)

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539. MJC/26/2026
CONTEMPT- SJ 2 VIJAY CHAUDHARY
vs THE STATE OF BIHAR AND ORS RANA ISHWAR CHANDRA NARENDRA KUMAR SHARMA GOVERNMENT PLEADER 5

(AT 12:15 P.M.)

540. MJC/80/2026
CONTEMPT- SJ 2 RANJEET GUPTA @ RANJIT KUMAR GUPTA
vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, NAMELY, MR. ARVIND KUMAR CHAUDHARY AND ORS ANUJ KUMAR SHREYANSHU KUMAR ADITYA RAJ SINGH ABHINAV ASHOK EASHITA RAJ ADDITIONAL ADVOCATE GENERAL 13

(AT 12:15 P.M.)

541. MJC/305/2026
CONTEMPT- SJ 6 SUJEET KUMAR @ DR. SUJEET KUMAR
vs THE STATE OF BIHAR THROUGH ITS CHIEF SECRETARY AND ORS RAMCHANDRA SINGH STANDING COUNSEL 11 MADHUMAY MADHUP MADHUMAY MADHUP

(P.A.)

(AT 12:15 P.M.)

542. MJC/402/2026
CONTEMPT- SJ 1 BHOLA KUMAR SINGH
vs THE STATE OF BIHAR THROUGH MR. VINAY KUMAR, THE DIRECTOR GENERAL OF POLICE BIHAR AND ORS VINAY RANJAN UTKARSH RANJAN ADDITIONAL ADVOCATE GENERAL 3

(AT 12:15 P.M.)

543. MJC/414/2026
CONTEMPT MATTER
CONTEMPT- SJ 2 M/S AMBROS RETAILS INDIA PVT. LTD.
vs THE STATE OF BIHAR THROUGH MR. VINAY KUMAR THE DIRECTOR GENERAL OF POLICE AND ORS PRASENJIT PRITAM STANDING COUNSEL 7 KUMAR ALOK (SC)

(AT 12:15 P.M.)

544. MJC/1033/2026
CONTEMPT- SJ
IA-1/2026 ()
MISC 1 MANISH CHANDRA AGRAWAL
vs THE STATE OF BIHAR THROUGH MR. CHAITNYA PRASAD, THE PRINCIPAL SECRETARY, HOME DEPARTMENT AND ORS SHANTANU KUMAR SINGH MADHAV KUMAR JHA SHANKAR KUMAR CHOUDHARY GOVERNMENT PLEADER

(AT 12:15 P.M.)

MATTER -1

545. MJC/133/2019
CONTEMPT- SJ 17 JAGESHWAR YADAV
vs SRI JAWAHAR PRASAD, THE MANAGING DIRECTOR, BIHAR STATE WAREHOUSING CORPORATION AND ORS RAM BINOD SINGH MITHILESH KUMAR RAI PRABHAKAR TEKRIWAL SAKET TIWARY

With C. REV./593/2018
545.1

546. C. REV./221/2022
CV RIVIEW
IA-1/2023 ()
MISC 4 BINAY KUMAR GUPTA @ VIJAY PRASAD
vs RAJESHWAR PRASAD AND ORS SAKET TIWARY SAKET TIWARY AMAR NATH SINGH SUMAN KUMAR SUBODH CHANDRA JHA RAM BINOD SINGH MITHILESH KUMAR RAI

547. C. REV./248/2022
CV RIVIEW 4 THE STATE OF BIHAR AND ORS
vs M/S GAJENDRA HUME PIPE AND ORS HARSHVARDHAN SHIVSUNDARAM(AC TO SC8) SHEO SHANKAR PRASAD

548. MJC/2101/2022
CONTEMPT- SJ 2 VIVEK KUMAR
vs THE STATE OF BIHAR AND ANR VIJAY KR SINGH NO. 1 DHURJATI KUMAR PRASAD (GP14)

549. CWJC/13783/2022
SHAIRAT
IA-1/2022 ()
MISC
IA-2/2022 ()
MISC
IA-3/2022 ()
INTERVENOR
PETITIO
IA-4/2023 ()
IA-5/2023 ()
IA-6/2024 ()
MISC
IA-7/2025 ()
MISC 22 PIYUSH PAL
vs THE STATE OF BIHAR AND ORS MANISH KUMAR SINGH AKRITY AISHWARYA SRIRAM KRISHNA AMAR NATH SINGH KAMAL KISHORE SINGH RISHI RAJ SINHA (SC19) PATANJALI RISHI PRERNA RISHI PRANAV KUMAR SHRISHTI SINGH RAMANUJ TIWARY REWTI KANT RAMAN SAMRENDRA KUMAR JHA

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550. C. REV./18/2023 review applicatio CV RIVIEW	21 UPENDRA PRASAD SINGH AND ANR vs THE STATE OF BIHAR AND ORS	KAMLESH KUMAR SHARMA GYAN PRAKASH	MD. KHURSHID ALAM (AAG 12)
With C. REV./19/2023 550.1 review applicationCV RIVIEW	18 SHAMBHU KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	KAMLESH KUMAR SHARMA GYAN PRAKASH	PRABHAT KUMAR VERMA(AAG 3)
551. C. REV./146/2023 CV RIVIEW	3 THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, AND ORS vs SRI SRI 108 MATA KALI JI KULDEVTA JI AND ORS	PRAKRITITA SHARMA ARIF DAULA SIDDIQUIE	
552. MJC/214/2023 CONTEMPT- SJ	2 RAM PRAVESH SINGH vs THE STATE OF BIHAR AND ORS	MD. MUSHTAQUE ALAM FAKHRUDDIN ALI AHMAD SAOBIYA MUSTAQUE	VIVEK PRASAD (GP 7)
553. C.MISC./296/2023 CIV.WRIT ARISING F IA-1/2024 () MISC	28 M/S SHILPI ENTERPRISES AND ORS vs MR. SHASHANK RATHOD AND ORS	ANKIT KATRIAR PIYUSH KUMAR SINGH KUMAR MANISH AISHWARYA SHANKAR	SANJAY KUMAR GAUTAM UTSAV
554. C. REV./328/2023 CV RIVIEW IA-1/2025 () MISC	10 DEEPAK NATH vs DEEPAK KUMAR PRIYADARSHI AND ORS	SANTOSH KUMAR SINHA 2 MANOJ KUMAR UTTAM KUMAR MISHRA	NISHANT KUMAR SINHA RAJDEEP KUMAR ARVIND KUMAR ANURAG SAURAV ANKESH BIBHU ABHISHEK KUMAR SHARDA RAJE SINGH MEHVISH AHMAD
555. C. REV./335/2023 CV RIVIEW	14 THE BIHAR RAJYA POOL NIRMAN NIGAM LTD. AND ANR vs M/S BHASIN CONSTRUCTION CO. LTD.	ANAND KUMAR OJHA MANISH PRAKASH BINITA SINGH	RAVI BHATIA RAKESH KUMAR MANOJ KUMAR HIMANSHU SHEKHAR P.K.SHAHI
556. MJC/377/2023 CONTEMPT- SJ	7 CHANDAN KUMAR PRASAD vs THE STATE OF BIHAR AND ORS	JAINENDRA KUMAR PUSHKAR HIRA SHARMA	MD. KHURSHID ALAM (AAG 12) SARVESH KASHYAP
557. MJC/1079/2023 mjc contempt CONTEMPT- SJ	7 SITARAM PRASAD MEHTA AND ANR vs THE UNION OF INDIA AND ORS	CHANDRA SHEKHAR SINGH BHUPESH KUMAR SINGH KUNDAN KUMAR OJHA	ADDITIONAL SOLICITOR GENERAL RAJ KISHORE ROY (GP18) NARESH DIKSHIT AWADHESH KUMAR PANDEY ARVIND KUMAR
558. MJC/1344/2023 CONTEMPT- SJ IA-1/2025 () MISC IA-2/2025 () MISC	23 PINTU KUMAR vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR SINHA ANISHA SINHA	YOGENDRA PRASAD SINHA (AAG 7) NIKESH KUMAR MR.AJAY (G.A 5) GYAN PRAKASH OJHA ANKITA ROY
559. MJC/1361/2023 CONTEMPT MATTER CONTEMPT- SJ	6 SATYANARAYAN SINGH vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR PANDEY RAJESH KUMAR	RAJ KISHORE ROY (GP18) UTSAV KUMAR PURUSHOTAM SHARMA SHASHANK SHEKHAR
560. MJC/1410/2023 CONTEMPT- SJ	18 MD. AFROZ IBRAHIMI vs THE STATE OF BIHAR AND ORS	WASI AHMAD KHAN	RAJ KISHORE ROY (GP18) RAJ KISHOR PRASAD ASHOK KUMAR ACHINTYA ANAND
561. MJC/1903/2023 CONTEMPT- SJ	2 AWADH KISHORE PRASAD vs THE STATE OF BIHAR AND ORS	BHOLA KUMAR	RAJ KISHORE ROY (GP18)
562. MJC/2010/2023 CONTEMPT- SJ	8 SHANTI DEVI AND ANR vs THE STATE OF BIHAR AND ORS	BINAY KANT MANI TRIPATHI VIKAS KUMAR JHA SHIVJEE PANDEY	SAJID SALIM KHAN (SC25)
563. MJC/2384/2023 CONTEMPT- SJ	4 AMIT GAURAV vs THE STATE OF BIHAR AND ANR	UDAY PRATAP SINGH PRAVEEN KUMAR JYOTI RANJAN JHA SHRISHTI RANI	MANISH KUMAR (GP 4) SHASHI PRIYA
564. MJC/2482/2023 CONTEMPT- SJ	9 HARI GOBIND TIWARI vs THE STATE OF BIHAR AND ORS	ABHISHEK KUMAR RAVI SHANKAR	MD. KHURSHID ALAM (AAG 12)

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565. MJC/2860/2023 CONTEMPT- SJ	11 SURESH MAHTO @ SURESH KUMAR vs THE STATE OF BIHAR AND ORS	DAYA SHANKAR PRASAD SINHA DHANESH SHANKAR VIDYARTHI JEETENDRA NARAYAN GAURAV KUMAR SINHA	MD. KHURSHID ALAM (AAG 12) GIRIJISH KUMAR BAIDYA NATH THAKUR AAMIR HAYAT SATYABIR BHARTI
566. MJC/3338/2023 CONTEMPT- SJ	4 BASIL MICHAEL QUADROS vs THE STATE OF BIHAR AND ORS	RANJAN KUMAR DUBEY	MD. KHURSHID ALAM (AAG 12)
567. MJC/3515/2023 CONTEMPT- SJ	8 PHULESHWAR MAHTO vs THE STATE OF BIHAR AND ORS	PRABHAKAR THAKUR	STANDING COUNSEL 19 BINODANAND MISHRA SANDEEP KUMAR
568. CWJC/7740/2023 MINES REGULATION & IA-1/2026 () ADDING PARTY	23 M/S SANJAY CHOUDHARY vs THE STATE OF BIHAR AND ORS	GAUTAM KUMAR KEJRIWAL MARIA NAZIR MUKUND KUMAR ALOK KUMAR JHA	GYAN PRAKASH OJHA (GA7) NARESH DIKSHIT (SPL. P.P. MINES) SANJAY KUMAR RANJEET KUMAR PANDEY V.N.P. SINHA
569. CWJC/7753/2023 MINES REGULATION & IA-1/2026 () ADDING PARTY	24 M/S SHAMBHU NATH CHOUDHARY vs THE STATE OF BIHAR AND ORS	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA MUKUND KUMAR	GYAN PRAKASH OJHA (GA 7) NARESH DIKSHIT (SPL. P.P. MINES) RAM PRAWESH KUMAR RANJEET KUMAR PANDEY V.N.P SINHA(EOU)
570. C. REV./82/2024 CV RIVIEW IA-1/2024 () LIMITATION PETITIO	3 SINDHU BALA SINHA AND ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, LAND REVENUE, AND ORS	ANJANI KUMAR SINHA	ADDITIONAL ADVOCATE GENERAL 12
571. C. REV./91/2024 CV RIVIEW IA-1/2024 () MISC	1 ASHA CHOUDHARY AND ORS vs AMAR MOHAN THAKUR AND ORS	SHIVAM DEEKSHA SINGH AMIT ANAND ANKUR GOVIND	ADDITIONAL ADVOCATE GENERAL 4
572. C. REV./98/2024 CV RIVIEW	2 SURENDRA TIWARY AND ORS vs MOSMAT TUN MUNI KUER AND ORS	PRAVEEN KUMAR CHANDRA KANT	
573. MJC/106/2024 CONTEMPT- SJ	10 ANJU KUNWAR @ ANJU DEVI vs BRIJESH MEHROTRA PRINCIPAL SECRETARY AND ORS	SHIV PRATAP	RISHI RAJ SINHA (SC19) ASHISH ASHISH
With CWJC/18030/2022 573.1 OTHERS	9 ANJU KUNWAR vs THE STATE OF BIHAR AND ORS	SHIV PRATAP	RISHI RAJ SINHA (SC 19) ASHISH ASHISH
574. C. REV./207/2024 CV RIVIEW	5 SAMNATH MAHTO @ SHYAM NATH MAHTO vs THE STATE OF BIHAR AND ORS	PRAVASHANKAR MISHRA	ADDITIONAL ADVOCATE GENERAL 7 ASHOK KUMAR SHAILESH KASHYAP AMIT UPADHYAY VIVEK PRASAD
575. C. REV./237/2024 CV RIVIEW	3 MUKESH KUMAR vs VIBHA SINGH AND ORS	ANUJ KUMAR ADITYA PANDEY SHYAM KISHORE	
576. MJC/238/2024 CONTEMPT- SJ	10 CHANDRA KALA SINGH AND ORS vs THE STATE OF BIHAR AND ORS	RAKESH NARAYAN SINGH USHA KUMARI PRABHAT RANJAN SINGH VIKASH BHARTI	ADDITIONAL ADVOCATE GENERAL 12 AKHILESHWAR SINGH KUMAR PRIYA RANJAN
577. C. REV./351/2024 CV RIVIEW	2 DIPAK RANJAN AND ORS vs THE BIHAR STATE HOUSING BOARD THROUGH ITS MANAGING DIRECTOR AND ORS	SHYAMESHWAR KUMAR SINGH CHAITANYA SWAROOP CHAITANYA SWAROOP SHYAMESHWAR KUMAR SINGH CHAITANYA SWAROOP SHYAMESHWAR KUMAR SINGH	DR. ANAND KUMAR
578. MJC/376/2024 CONTEMPT- SJ	4 MEENA DEVI AND ORS vs THE STATE OF BIHAR, AND ORS	RANJIT KUMAR SINGH	STANDING COUNSEL 19

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579. MJC/485/2024 CONTEMPT- SJ	4 RAKESH KUMAR JHA vs THE LOKAYUKTA, BIHAR, 4 KAUTILYA MARG AND ORS	RANJEET KUMAR KANISHK KAUSTUBH RISHABH GUPTA SHIKHAR MANI	STANDING COUNSEL 9 SHAILENDRA KUMAR SINGH
580. MJC/642/2024 CONTEMPT MATTER CONTEMPT- SJ	8 RAVISHANKAR KUMAR vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY AND ORS	GYAN SHANKAR GIRIJISH KUMAR	GOVERNMENT PLEADER 19 PRASOON SINHA
581. MJC/651/2024 CONTEMPT- SJ	5 ZUBAIR ALIAS MD ZUBAIL ALAM ALIAS ZUBAIR ALAM vs THE STATE OF BIHAR AND ORS	WASI AHMAD KHAN THAKUR BRAJESH SINGH	GOVERNMENT PLEADER 18
582. MJC/806/2024 CONTEMPT- SJ	6 NARENDRA NARAYAN SINGH vs THE STATE OF BIHAR, AND ORS	SURENDRA KISHORE THAKUR SURENDRA MISHRA	STANDING COUNSEL 11
583. MJC/866/2024 CONTEMPT- SJ	8 OM PRAKASH SINGH vs THE STATE OF BIHAR THROUGH SRI BRAJESH MEHROTRA THE ADDITIONAL CHIEF SECRETARY AND ORS	PRANAV KUMAR ALOK KUMAR RISHI SINHA BABU NANDAN PRASAD	STANDING COUNSEL 25 VIKALP
584. MJC/880/2024 CONTEMPT- SJ	7 MAHADEO PRASAD JAISWAL vs THE STATE OF BIHAR AND ORS	IQBAL ASIF NIAZI ABU BAKAR	STANDING COUNSEL 8 PRAVEEN PRABHAKAR VED PRAKASH SRIVASTVA
585. MJC/966/2024 CONTEMPT- SJ	1 SHASHIRAJ KUMAR vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR JAY PRAKASH SINGH	STANDING COUNSEL 1
586. MJC/1077/2024 RESTORATION-SJ	2 AKHIL BHARTIYA DHANUK UTTHAN MAHASANGH AND ORS vs THE STATE OF BIHAR AND ORS	AMARENDRA NARAYAN	GOVERNMENT PLEADER 4
587. MJC/1317/2024 CONTEMPT- SJ	11 REEMA SINGH AND ANR vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR DUBEY MAMTA VIJAYA UMA SHANKAR SINGH	STANDING COUNSEL 22 ANKIT KATRIAR
588. MJC/1343/2024 CONTEMPT- SJ	7 DR. MANOJ KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	BHAIRAW NAND SHARMA BINOD KUMAR JHA	ADDITIONAL ADVOCATE GENERAL 12 MAURYA VIJAY CHANDRA SANAT KUMAR MISHRA
589. MJC/1444/2024 CONTEMPT- SJ	3 MOHAMMAD AHMAD vs THE STATE OF BIHAR THROUGH MR. BRAJESH MEHROTRA, THE CHIEF SECRETARY AND ORS	RAJANI KANT SINGH	ADDITIONAL ADVOCATE GENERAL 12
590. MJC/1455/2024 Contempt matter CONTEMPT- SJ	1 RAMJI SHARMA vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	STANDING COUNSEL 20
591. MJC/1533/2024 CONTEMPT- SJ	4 SMT. USHA RANI, vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SHARMA ALOK ANAND	STANDING COUNSEL 19
592. MJC/1763/2024 CONTEMPT- SJ	3 HARENDRA SINGH AND ORS vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE AND ORS	RAM KUMAR SINGH SUJEET KUMAR GUPTA	GP 27
593. MJC/1851/2024 CONTEMPT- SJ	5 RAJMANI DEVI vs THE BIHAR STATE HOUSING BOARD AND ORS	SANTOSH KUMAR	PAWAN KUMAR ANJANI PARASHAR MD. ANWAR
594. MJC/1975/2024 CONTEMPT- SJ	3 JAY PRAKASH TIWARI vs THE STATE OF BIHAR AND ORS	RAVI SHANKAR PATHAK	STANDING COUNSEL 22
595. MJC/2003/2024 CONTEMPT- SJ	3 PAWAN KUMAR SINGH vs THE STATE OF BIHAR THROUGH MR. SENTHIL KUMAR, THE PRINCIPLE SECRETARY, HOME DEPARTMENT AND ORS	BIMAL KUMAR ASHOK KUMAR	GOVERNMENT PLEADER 4
596. MJC/2040/2024 CONTEMPT- SJ	4 SHATRUDHAN PRASAD vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, REVENUE AND LAND REFORMS DEPARTMENT AND ORS	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA RAJIV RANJAN	ADDITIONAL ADVOCATE GENERAL 12
597. MJC/2043/2024 CONTEMPT- SJ	5 BIPIN KUMAR vs THE STATE OF BIHAR THROUGH SENTHIL KUMAR, SON OF NOT KNOWN TO THE PETITIONER, HOME SECRETARY AND ORS	SHWETA PANDEY MANISHA PANDEY	GOVERNMENT PLEADER 10

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598. MJC/2190/2024 CONTEMPT- SJ	5 NAZAM ALI AND ANR vs THE STATE OF BIHAR, AND ORS	AJIT KUMAR OJHA VIVEK KUMAR SINHA MRITUNJAY KUMAR NUTAN MISHRA	ADDITIONAL ADVOCATE GENERAL 12
599. MJC/2202/2024 CONTEMPT- SJ	5 MRS. KAWALJEET KAUR vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF LAND REFORMS AND REVENUE AND ORS	SHAKTI SUMAN KUMAR RAJESH RANJAN MOHAMMAD FAROOQ	STANDING COUNSEL 20 MAYURI KAMLESHWAR PANDEY SONALI PRIYA SUSHANT SRIVASTAVA SANCHAY SRIVASTAVA ASHISH KUMAR PALIT
With C. REV./159/2024 599.1 CV RIVIEW	5 MANPREET SINGH ARORA vs THE STATE OF BIHAR, AND ORS	MAYURI KAMLESHWAR PANDEY SANCHAY SRIVASTAVA SONALI PRIYA SUSHANT SRIVASTAVA ASHISH KUMAR PALIT	ADDITIONAL ADVOCATE GENERAL 12
600. MJC/2250/2024 CONTEMPT- SJ	3 SHAHI KUMAR RAI vs THE STATE OF BIHAR THROUGH SHRI DEEPAK KUMAR AND ORS	DHANNJAY KUMAR NO 2	GOVERNMENT PLEADER 18
601. MJC/2280/2024 CONTEMPT- SJ	8 PUSHPA DEVI AND ANR vs THE BANK OF BARODA THROUGH SRI. DEBADATTA CHAND, MANAGING DIRECTOR CUM CEO, AND ORS	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA MUKUND KUMAR	VIVEK PRASAD GP7 SMITI BHARTI
602. MJC/2340/2024 CONTEMPT- SJ	10 DHRUV KUMAR JAISWAL @ DHURUP JAISWAL @ DHRUP JAISWAL @DHURUP JAISWAL@ DHRUV PRASAD @ DHRUV SAO vs THE STATE OF BIHAR AND ORS	RATNAKAR PANDEY	ADDITIONAL ADVOCATE GENERAL 3 RAKESH KUMAR SINHA
603. MJC/2347/2024 CONTEMPT- SJ	3 MD ZAFIR vs THE STATE OF BIHAR AND ORS	AJAY KUMAR	GOVERNMENT PLEADER 18
604. MJC/2382/2024 CONTEMPT MATTER CONTEMPT- SJ	7 UMESH KUMAR CHAUDHARY vs THE STATE OF BIHAR AND ORS	GYAN SHANKAR	STANDING COUNSEL 25
605. MJC/2395/2024 CONTEMPT- SJ	3 LALAN PRASAD KEWAT AND ORS vs THE STATE OF BIHAR THROUGH SRI CHANDRA SHEKHAR SINGH, DISTRICT MAGISTRATE, PATNA AND ORS	VIJAY KUMAR SINGH	ADDITIONAL ADVOCATE GENERAL 12
606. MJC/2457/2024 CONTEMPT- SJ	2 SANJAY KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY SRI ARVIND KUMAR CHOUHDARY AND ORS	SHANKAR KUMAR CHOUHDARY SHANTANU KUMAR SINGH PRABHAKAR THAKUR KRISHNA CHANDRA JHA AMISH KUMAR	ADDITIONAL ADVOCATE GENERAL 3
607. MJC/2458/2024 CONTEMPT- SJ	1 PREM CHAND PRASAD vs THE STATE OF BIHAR AND ORS	AVINASH CHANDRA SARVOTTAM ANAND APURVA KUMAR	GOVERNMENT PLEADER 20
608. MJC/2524/2024 CONTEMPT- SJ	2 SYED IMTYAZ AHSAN vs THE STATE OF BIHAR THROUGH DIPAK KUMAR SINGH, ADDITIONAL CHIEF SECRETARY AND ORS	SYED HUSSAIN MAJEED	STANDING COUNSEL 23
609. MJC/2527/2024 CONTEMPT- SJ	8 RAKESH NARAYAN SINGH vs THE STATE OF BIHAR. AND ORS	RAKESH NARAYANSINGH	GOVERNMENT ADVOCATE 7 AMIT PRAKASH RAKESH KUMAR SINGH
610. MJC/2529/2024 CONTEMPT- SJ	3 SUDAMA KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, LAND REVENUE DEPARTMENT AND ORS	RANJIT KUMAR	GOVERNMENT PLEADER 18
611. MJC/2549/2024 CONTEMPT- SJ	3 VINAY KUMAR vs THE STATE OF BIHAR AND ORS	MINAKSHI KUMARI MUNNA RAJ MUNISH KUMAR SRIKANT SHARMA	STANDING COUNSEL 25
612. MJC/2595/2024 CONTEMPT- SJ	2 OM PRAKASH CHAURASIA @ OM PRAKASH BHAGAT @ OM PRAKASH AND ANR vs THE STATE OF BIHAR, THROUGH SRI DIPAK KUMAR SINGH AND ORS	TEJENDRA SINHA PRATEEK TANDON ROHIT RANJAN PRATEEK TANDON ROHIT RANJAN	GOVERNMENT PLEADER 13

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613. MJC/2603/2024 CONTEMPT- SJ	4 IHATESAM ALAM vs THE STATE OF BIHAR THROUGH MR. ARVIND KUMAR CHAUDHARY, THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME AND ORS	MD. ATAUL HAQUE	GOVERNMENT PLEADER 7
614. MJC/2756/2024 CONTEMPT- SJ	2 SATISH KUMAR YADAV @ SATISH KUMAR vs THE STATE OF BIHAR THROUGH COLLECTOR, AND ORS	DURGESH NANDAN PUJA	ADDITIONAL ADVOCATE GENERAL 12
615. MJC/2782/2024 CONTEMPT- SJ	12 RAJIV RANJAN vs THE STATE OF BIHAR THROUGH SENTHIL KUMAR AND ORS	SHWETA PANDEY MANISHA PANDEY PAWAN KUMAR VERMA	STANDING COUNSEL 3
616. MJC/2854/2024 CONTEMPT- SJ	1 DAYANAND KUMAR @ DAYANAND PRASAD vs THE STATE OF BIHAR AND ORS	RAHUL KUMAR SUBHASH PATEL	GOVERNMENT PLEADER 17
617. MJC/2931/2024 CONTEMPT- SJ	2 PAWAN KUMAR SINGH vs SHRI SAURABH JORWAL, THE COLLECTOR, AND ORS	PRATEEK TANDON NIRAJ MADAN	GOVERNMENT PLEADER 22
618. MJC/2972/2024 CONTEMPT- SJ	1 RANJEET SINGH @ RANJEET KUMAR SINGH vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY AND ORS	SHAILESH KUMAR SINGH NUTAN JHA	ADDITIONAL ADVOCATE GENERAL 12
619. MJC/3028/2024 CONTEMPT- SJ	3 DRIGONMESHVAR vs THE STATE OF BIHAR AND ORS		GOVERNMENT ADVOCATE 2
620. MJC/3149/2024 CONTEMPT- SJ	7 RAJANI KANT SINGH vs THE STATE OF BIHAR THROUGH MR. AMRIT LAL MINA, THE CHIEF SECRETARY GOVERNMENT OF BIHAR AND ORS	RAMCHANDRA SINGH	GOVERNMENT ADVOCATE 11 ALEXANDER ASHOK
621. MJC/3205/2024 CONTEMPT- SJ	6 BIMLENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	VISHAL SAURABH	STANDING COUNSEL 1
622. MJC/3234/2024 CONTEMPT- SJ	2 UMA SHANKAR SONI vs THE STATE OF BIHAR THROUGH SRI PRATYAYA AMRIT, THE PRINCIPAL SECRETARY AND ORS	SUNIL KUMAR SINGH	STANDING COUNSEL 25
623. MJC/3256/2024 CONTEMPT- SJ	1 AAKHIL BHARTIYA AANGIKA SAHITYA KALA MANCH, vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, AND ORS	RANA ISHWAR CHANDRA RANA ISHWAR CHANDRA	GOVERNMENT PLEADER 23 SANJAY PANDEY
624. MJC/3317/2024 CONTEMPT- SJ IA-1/2025 () MISC	7 DEVENDRA KUMAR ALIAS DEVENDRA KUMAR SINGH vs THE STATE OF BIHAR THROUGH COLLECTOR, ROHTAS, SASARAM AND ORS	JAI PRAKASH SINGH ARTI KUMARI	ADDITIONAL ADVOCATE GENERAL 12 ADDITIONAL SOLICITOR GENERAL BRAJESH KUMAR PANDEY
625. MJC/3320/2024 CONTEMPT- SJ	3 RAM PRAVESH SINGH vs THE STATE OF BIHAR AND ORS	HANSRAJ DAVENDRA KUMAR PANDEY	ADDITIONAL ADVOCATE GENERAL 12
626. MJC/3371/2024 CONTEMPT- SJ	2 DIWAKAR JHA vs THE STATE OF BIHAR AND ORS	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI	STANDING COUNSEL 23
627. MJC/3381/2024 CONTEMPT- SJ	4 AMRESH KUMAR SINHA AND ANR vs THE STATE OF BIHAR AND ORS	SHAKTI SUMAN KUMAR RAJESH RANJAN MOHAMMAD FAROOQ	STANDING COUNSEL 25
628. MJC/3451/2024 CONTEMPT- SJ	2 SEEMA MANJHI @ SEEMA RANI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, AND ORS	NISHANT KUMAR SINHA RAJDEEP KUMAR MD. WALIUR RAHMAN	GOVERNMENT PLEADER 18
629. MJC/3531/2024 CONTEMPT- SJ	2 SANJAY SINGH vs THE STATE OF BIHAR THROUGH, MR. SAWAN KUMAR, THE COLLECTOR, KAIMUR (BHABUA) AND ANR	SATISH KUMAR SINHA	STANDING COUNSEL 25
630. MJC/3560/2024 CONTEMPT- SJ	3 SANTOSH KUMAR @ DEV RATNA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME GOVERNMENT OF BIHAR AND ORS	PRAMOD MISHRA SURAJ KUMAR PRASOON KUMAR	GOVERNMENT PLEADER 4 MD. HELAL AHMAD

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631. MJC/3698/2024 Contempt Petition CONTEMPT- SJ	4 SURENDRA KUMAR AND ORS vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY / THE PRINCIPAL SECRETARY, AND ORS	MANISH SAHAY ANIL KUMAR SINHA SIDDHARTH ADITYA AMAN RAJ	ADDITIONAL ADVOCATE GENERAL 13
632. MJC/3762/2024 CONTEMPT- SJ IA-1/2024 () MISC IA-2/2024 () ADDING PARTY	7 M/S MKS ENTERPRISES THROUGH THE PROPRIETOR NAMELY MANOJ KUMAR SINGH vs THE STATE OF BIHAR THROUGH SHRI YASHPAL MEENA AND ORS	AMISH KUMAR	STANDING COUNSEL 3 SIDDHARTHA PRASAD
633. MJC/3836/2024 CONTEMPT- SJ IA-1/2025 () INTERVENOR PETITIO	9 DR ALOK KUMAR vs THE STATE OF BIHAR AND ORS	AASTHA ANANYA SANJEEV RANJAN	GOVERNMENT PLEADER 7 MRITUNJAY KUMAR ANANT KUMAR 1
With C. REV./245/2025 633.1 CV REVIEW	2 DILKHUSH KUMAR @ MITHUN KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	ANANT KUMAR 1	ADDITIONAL ADVOCATE GENERAL 4 SAUMYA SINGH SANJEEV RANJAN
634. MJC/3838/2024 CONTEMPT- SJ	5 RAM SHANKAR PRASAD SINGH vs THE STATE OF BIHAR AND ORS	MANISHA PANDEY	GOVERNMENT ADVOCATE 11
635. MJC/3856/2024 CONTEMPT- SJ	2 PIYUSH PAL vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY DEPARTMENT OF HOME (POLICE) AND ORS	PRABHAT KUMAR SINGH SRIRAM KRISHNA AMARJEET AKRITI AISHWARYA MANISH KUMAR SINGH	STANDING COUNSEL 25 RAMANUJ TIWARY
636. MJC/3925/2024 CONTEMPT- SJ IA-1/2025 () MISC IA-2/2025 () MISC	3 SHAHNAZ FATMA vs THE BIHAR STATE BAR COUNCIL, THROUGH SRI PRAFULL CHANDRA DWIVEDI, AND ORS		P.K.SHAHI VIPIN KUMAR BIPIN KUMAR
637. MJC/3955/2024 CONTEMPT- SJ	3 AWADH KISHORE PRASAD vs THE STATE OF BIHAR AND ORS	BHOLA KUMAR	GOVERNMENT PLEADER 18
638. MJC/3992/2024 CONTEMPT- SJ IA-1/2024 () ADDING PARTY	16 KANUPRIYA vs THE STATE OF BIHAR AND ORS	ABHISHEK ANAND SUSHMITA SHARMA	GOVERNMENT PLEADER 25 VAISHNAVI SINGH
639. MJC/4003/2024 CONTEMPT- SJ	2 RAJESH KUMAR vs THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE, SHEIKHPURA AND ORS	SANJEEV KUMAR	STANDING COUNSEL 25
640. MJC/4074/2024 CONTEMPT- SJ IA-1/2025 () MISC	9 BAMESHWAR SHARMA vs THE STATE OF BIHAR THROUGH SRI KUMAR GAURAV, DISTRICT MAGISTRATE, AND ORS	GAJENDRA KUMAR SINGH ARYAN SINGH NAND KISHORE RAJ	GOVERNMENT PLEADER 26 ARVIND PRASAD SINGH UTTAM KUMAR MISHRA SURESH SINGH INDRADEO PRASAD
641. MJC/4082/2024 CONTEMPT- SJ	2 NARDESHWAR TIWARI @ NARBDDESHWARI TIWARI vs THE STATE OF BIHAR THROUGH K.K. PATHAK THE PRINCIPAL SECRETARY REVENUE AND LAND REFORMS DEPARTMENT AND ORS	RAJIV RANJAN KR. PANDEY KRITYA NAND JHA	GOVERNMENT PLEADER 18
642. MJC/4202/2024 CONTEMPT- SJ	4 SYED RAJA AHMED SAMI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, REVENUE AND LAND REFORM DEPARTMENT, AND ORS	NAGENDRA UPADHYAY RISHIKA JHA	GOVERNMENT PLEADER 18
643. MJC/4233/2024 CONTEMPT- SJ	2 VIJAY KUMAR SINGH vs THE STATE OF BIHAR THROUGH SHRI SHASHANK SHUBHANKAR AND ORS	ANJANI KUMAR JHA PUJA KUMARI	STANDING COUNSEL 9
644. MJC/4247/2024 Contempt Matter CONTEMPT- SJ	2 NAVONATH DAS @ NAVINATH MISHRA @ NAVONATH MISHRA vs THE STATE OF BIHAR AND ORS	ARUN KUMAR DEEPAK KUMAR	GOVERNMENT PLEADER 4
645. MJC/4305/2024 CONTEMPT- SJ	3 KRISHNA PRASAD vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, AND ORS	RAJESH KUMAR	ADDITIONAL ADVOCATE GENERAL 12 ANIL KUMAR

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646. MJC/4518/2024 CONTEMPT- SJ	2 PRAVEEN SINGH @ PRAWEEN KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR SUNIL KUMAR	ADDITIONAL ADVOCATE GENERAL 12
647. MJC/30/2025 CONTEMPT- SJ	2 VINA KUMARI vs THE STATE OF BIHAR AND ORS	DR. KISLAY AJAY KUMAR	ADDITIONAL ADVOCATE GENERAL 7 DR. ALOK KUMAR SINHA PAWAN KUMAR
648. MJC/188/2025 CONTEMPT- SJ	2 GIRINDRA MOHAN MISHRA vs THE STATE OF BIHAR AND ORS	NAND GOPAL MISHRA RAGHAWENDRA KUMAR MISHRA	GOVERNMENT PLEADER 14
649. MJC/191/2025 CONTEMPT- SJ	6 TARIQUE RAZA KHAN vs THE STATE OF BIHAR THROUGH SENTHIL KUMAR, AND ORS	MANISHA PANDEY DHARAM SHILA KUMARI MD. ATAUL HAQUE	GOVERNMENT PLEADER 5
650. MJC/241/2025 CONTEMPT- SJ IA-1/2025 () MISC	4 SANJEEV KUMAR AND ORS vs THE STATE OF BIHAR THROUGH ADDITIONAL CHIEF SECRETARY, HARJOT KAUR BAMHRAH, AND ORS	PRAKRITITA SHARMA AMARJEET	GOVERNMENT PLEADER 20
651. MJC/242/2025 CONTEMPT- SJ IA-1/2025 () MISC	6 CHANDAN PRAKASH vs THE STATE OF BIHAR THROUGH K SENTHIL KUMAR AND ORS	MANISHA PANDEY	STANDING COUNSEL 7 KUMAR ALOK SC PREM RANJAN RAJ ALI MUQTADIR AHMAD MD. NADIM SERAJ
652. MJC/256/2025 CONTEMPT- SJ	5 MADHUP MADHUMITA vs THE STATE OF BIHAR AND ANR	ANAND KUMAR TIWARI NARENDRA KUMAR SINHA AVANINDRA KUMAR JHA ALOK KUMAR	GOVERNMENT PLEADER 25 ADITYA RAJ SINGH EASHITA RAJ ANUJ KUMAR
653. MJC/314/2025 CONTEMPT- SJ	4 SRI SHANTI BABA MAHAVIR ASTHAN @ SHANTI ASHRAM @ ARARHA MATH vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY MR. ABHAY KUMAR SINGH AND ORS	RANJEET CHOUBEY	STANDING COUNSEL 23 PRASOON SINHA GANPATI TRIVEDI
With CWJC/1289/2024 653.1 LAND ENCROACHMENT	3 SRI SHANTI BABA MAHAVIR ASTHAN @ SHANTI ASHRAM @ ARARHA MATH vs THE STATE OF BIHAR AND ORS	NISHANT KUMAR SINHA RANJEET CHOUBEY MD. WALIUR RAHMAN	STANDING COUNSEL 23 PRASOON SINHA GANPATI TRIVEDI PRASOON SINHA
654. MJC/364/2025 CONTEMPT- SJ	4 SAROJ KUMARI vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, AND ORS	AMARESH KUMAR NILIMA KUMARI ANAMIKA ANSHU	ADDITIONAL ADVOCATE GENERAL 3 SHASHI PRIYA ANAND ABHISHEK RITWAJ RAMAN
655. MJC/455/2025 CONTEMPT- SJ	2 SHYAM NARAYAN SINGH vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH GIRISH NANDAN ABHISHEK	STANDING COUNSEL 23
656. MJC/476/2025 CONTEMPT- SJ	2 ASHOK SHARMA @ ASHOK KUMAR SHARMA vs THE STATE OF BIHAR AND ORS	BHAIRAW NAND SHARMA	
657. MJC/481/2025 CONTEMPT- SJ	1 RAVINDRA NATH TRIGUN vs THE STATE OF BIHAR THROUGH SRI K. SNETHIL KUMAR, PRINCIPLE SECRETARY, HOME DEPARTMENT AND ORS	SURENDRA KUMAR CHOUBEY	ADDITIONAL ADVOCATE GENERAL 3
658. MJC/612/2025 CONTEMPT- SJ	2 BIBI NADIRA KHATOON vs THE STATE OF BIHAR THROUGH KUNDAN KUMAR, THE COLLECTOR CUM DISTRICT-MAGISTRATE, PURNIA AND ORS	MD. HELAL AHMAD	GOVERNMENT PLEADER 14
659. MJC/822/2025 CONTEMPT- SJ	1 LAXMI NARAYAN RAY vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM	STANDING COUNSEL 25
660. MJC/835/2025 CONTEMPT- SJ	3 PRABHU NARAYAN vs THE STATE OF BIHAR THROUGH MR. ARUNISH CHAWLA, THE PRINCIPAL SECRETARY DEPARTMENT OF REVENUE AND ORS	RAJESH KUMAR SINHA AMRESH KUMAR SINGH	STANDING COUNSEL 25

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661. MJC/1119/2025 CONTEMPT- SJ	3 ASHOK PANDEY vs THE STATE OF BIHAR THROUGH SHRI AMRIT LAL MINA, THE CHIEF SECRETARY, AND ORS	ARBIND KUMAR SINGH YOGENDRA TIWARI RAM SHANKAR KUMAR	STANDING COUNSEL 25
662. MJC/1166/2025 CONTEMPT- SJ	2 SHANKAR YADAV @ SHANKAR KUMAR YADVENDU @ SHANKER YADVENDU vs THE STATE OF BIHAR THROUGH MR. AMRIT LAL MEENA, THE CHIEF SECRETARY, AND ORS	SANTOSH KUMAR PANDEY	GOVERNMENT PLEADER 4
663. MJC/1250/2025 CONTEMPT- SJ	2 RAKESH BIHARI SINHA @ RAKESH MANGAL SINHA @ RAKESH SINHA vs THE STATE OF BIHAR, THROUGH SRI SANJAY SARAOGI, THE PRINCIPAL SECRETARY, AND ANR	ABHAY KUMAR PANDEY MANOJ KUMAR SINGH	STANDING COUNSEL 7 KUMAR ALOK
664. MJC/1261/2025 CONTEMPT- SJ	2 VINEET KUMAR OJHA @ VINEET OJHA vs THE STATE OF BIHAR AND ORS	NAGENDRA RAI KOSHALENDRA RAI NIKHIL KUMAR AMAN VISHAL	ASHA KUMARI MD. ANWAR
665. MJC/1293/2025 CONTEMPT- SJ	1 MD. FAZIRUDDIN @ MD. FAJIR UDDIN vs MR. ANSUL, DISTRICT MAGISTRATE, BANKA AND ORS	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	GOVERNMENT PLEADER 7
666. MJC/1403/2025 CONTEMPT- SJ	1 REKHA KUMARI vs THE STATE OF BIHAR AND ORS	ANWAR KARIM	GOVERNMENT ADVOCATE 9
667. MJC/1442/2025 CONTEMPT- SJ	2 RHYTHM BHAMBRI @ RHYTHM vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT AND ORS	ANUJ KUMAR SHYAM KISHORE EASHITA RAJ	GOVERNMENT PLEADER 25
668. MJC/1502/2025 CONTEMPT- SJ	2 JUMRATI MIAN @ JUMARATI MIYAN vs THE STATE OF BIHAR THROUGH SRI BRIJESH MEHROTRA SECRETARY DEPARTMENT OF REVENUE AND LAND REFORMS AND ORS	SANGEET DEOKULIAR	GOVERNMENT PLEADER 18
669. MJC/1999/2025 CONTEMPT- SJ	3 HARE KRISHNA SHARMA @ HARE KRISHNA PRASAD, vs THE STATE OF BIHAR AND ORS	VIJAY ANAND	STANDING COUNCIL 25 VIJYA NAND SWARUPINI MUKESH KUMAR JHA UJJWAL KUMAR
670. MJC/2117/2025 MJC CONTEMPT CONTEMPT- SJ	2 AJIT JHA @ AJEET KUMAR JHA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF HOME AFFAIRS, AND ORS	UJJWAL KUMAR AKSHANSH ANKIT VIJYA NAND SWARUPINI PRIYA RANJAN	GOVERNMENT PLEADER 26
671. MJC/2242/2025 CONTEMPT- SJ	7 UMESH KUMAR GUPTA vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY AND ORS	RANJIT KUMAR	STANDING COUNSEL 13 SANJESH KUMAR SINGH FASIHUR RAHMAN MALLICK SANJESH KUMAR SINGH FASIHUR RAHMAN MALLICK
672. MJC/2450/2025 CONTEMPT- SJ	3 RANJAN KUMAR SINGH AND ANR vs THE STATE OF BIHAR AND ANR	ABHINAV KUMAR SINGH ANKUR APURV SINGH	GOVERNMENT PLEADER 4
673. MJC/2834/2025 CONTEMPT- SJ	2 AVNISH KUMAR RANJAN @ ABNISH KUMAR RANJAN vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR SHARMA ALOK ANAND	GOVERNMENT PLEADER 25
674. MJC/2884/2025 CONTEMPT- SJ IA-1/2026 () INTERVENOR PETITIO	5 SUVASTU DEVELOPERS vs SRI ARVIND KUMAR CHAUDHARY, THE ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME AND ORS	SHAKTI SUMAN KUMAR RAJESH RANJAN MARIA NAZIR MOHAMMAD FAROOQ AKSHAY TRIPATHI SHREYASH GOYAL	GOVERNMENT PLEADER 14 RAJESH RANJAN PANKAJ KUMAR SINHA KAUSHAL KUMAR JANMEJAY GIRIDHAR
675. MJC/2891/2025 CONTEMPT- SJ	2 HARI SHANKAR SINGH vs SHRI SAURABH JORWAL, THE COLLECTOR, AND ORS	PRATEEK TANDON ROHIT RANJAN	ADDITIONAL ADVOCATE GENERAL 12
676. MJC/2979/2025 CONTEMPT- SJ	2 AWADHESH PRASAD SINHA vs THE STATE OF BIHAR THROUGH SRI ARBIND KUMAR CHANUDHARY AND ORS	SANTOSH KUMAR	GOVERNMENT ADVOCATE 5

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677. MJC/2988/2025 CONTEMPT- SJ	2	SAJDA TABASUM vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY AND ORS	RAMENDRA KUMAR BHARTI	ADDITIONAL ADVOCATE GENERAL 12
678. MJC/3143/2025 CONTEMPT- SJ	1	GUDDU KUMAR vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, GOVERNMENT OF BIHAR, PATNA AND ORS	ABHASH PRADHAN MURLI MANOHAR PD RAJU KUMAR	ADDITIONAL ADVOCATE GENERAL 4
679. MJC/3147/2025 CONTEMPT- SJ	5	RENU SINGH AND ANR vs THE STATE OF BIHAR THROUGH THE SHRI PRATYAYA AMRIT, CHIEF SECRETARY AND ORS	APURV HARSH MANU TRIPURARI RAGHU RAJ PRATAP PRANSHU PRAKASH	GOVERNMENT PLEADER 6
680. MJC/3198/2025 CONTEMPT- SJ	2	RAJEEV RANJAN @ RAJIV RANJAN @ BABUL KUMAR vs THE STATE OF BIHAR AND ORS	UPENDRA KUMAR CHAUBEY AWADHESH KUMAR	STANDING COUNSEL 7 KUMAR ALOK (SC 7)
681. MJC/3305/2025 CONTEMPT- SJ	2	ANIMESH IKSHIT vs THE STATE OF BIHAR THROUGH SRI DEEPAK KUMAR SINGH, THE ADDITIONAL CHIEF SECRETARY AND ORS	SHAILENDRA KUMAR DWIVEDI RACHNA RANI	STANDING COUNSEL 13
682. MJC/3322/2025 CONTEMPT- SJ	4	ASHISH KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	AARUNI SINGH	ADDITIONAL ADVOCATE GENERAL 5
683. MJC/3414/2025 CONTEMPT- SJ	4	RAMPUKARI DEVI AND ORS vs SHRI ARVIND KUMAR CHAUDHARY, THE ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, GOVT. OF BIHAR AND ORS	DEO PRAKASH SINGH DEO PRAKASH SINGH NISHU KUMARI ABHISHEK KUMAR NISHU KUMARI DEO PRAKASH SINGH ABHISHEK KUMAR NISHU KUMARI DEO PRAKASH SINGH ABHISHEK KUMAR	ADDITIONAL ADVOCATE GENERAL 4 DEVENDRA KUMAR DEVENDRA KUMAR DEVENDRA KUMAR DEVENDRA KUMAR DEVENDRA KUMAR DEVENDRA KUMAR
With CR. WJC/1477/2025 683.1 M. Miscellaneous	6	RAMPUKARI DEVI AND ORS vs THE STATE OF BIHAR THROUGH ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, GOVT. OF BIHAR, PATNA AND ORS	DEO PRAKASH SINGH NISHU KUMARI ABHISHEK KUMAR	A.A.G.4 DEVENDRA KUMAR DEVENDRA KUMAR DEVENDRA KUMAR DEVENDRA KUMAR DEVENDRA KUMAR DEVENDRA KUMAR
684. MJC/3471/2025 CONTEMPT- SJ	2	ISRAR KHAN vs THE STATE OF BIHAR AND ORS	PRANAV KUMAR JHA SUBODH KUMAR JHA CHANDRA MOHAN JHA	GOVERNMENT PLEADER 4
685. MJC/3494/2025 CONTEMPT- SJ	2	KARU PRASAD vs MR. DEEPAK KUMAR SINGH, ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF LAND REVENUE AND ORS	PRAVASHANKAR MISHRA NAVNEET DUBEY NAVEEN KUMAR	STANDING COUNSEL 6
686. MJC/3577/2025 CONTEMPT- SJ	2	MERAJUDDIN AHMAD vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, LAND REFORMS DEPARTMENT AND ORS	FAKHRUDDIN ALI AHMAD PRAKASH KUMAR MD TAUQUEER AZHAR ASIF IQBAL MD REYAJ	STANDING COUNSEL 25
687. MJC/3601/2025 CONTEMPT- SJ	1	DR. MD. ASAD IMAM AND ANR vs THE STATE OF BIHAR THROUGH MR. VINAY KUMAR SINGH, I.P.S. AND ORS	PRINCE KUMAR MISHRA SANJIV KUMAR	GOVERNMENT ADVOCATE 2
688. MJC/3622/2025 CONTEMPT- SJ	4	RAJESH KUMAR vs THE STATE OF BIHAR THROUGH ITS CHIEF SECRETARY, AND ORS	SHASHI SHARMA SHWANGI RAJ	STANDING COUNSEL 8
689. MJC/3636/2025 CONTEMPT- SJ	3	RANJEET KUMAR vs THE STATE OF BIHAR THROUGH ITS DIRECTOR GENERAL OF POLICE AND ORS	TEJ PRATAP SINGH	GOVERNMENT PLEADER 5
690. MJC/3723/2025 CONTEMPT MATTER CONTEMPT- SJ	3	DILIP KUMAR SAH vs MR. VINAY KUMAR, THE STATE OF BIHAR, THROUGH DIRECTOR GENERAL OF POLICE AND ORS	CHANDRA KANT SUDHANSHU PRAKASH	STANDING COUNSEL 8
691. MJC/3758/2025 CONTEMPT- SJ	2	UDAY SINGH @ UDAY KUMAR SINGH vs THE STATE OF BIHAR AND ORS	MASOOM RAZA SANGHA MITRA GHOSH ABHISHEK SINGH	STANDING COUNSEL 16 NARESH DIKSHIT

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692. MJC/3811/2025 CONTEMPT- SJ	3	PANKAJ KUMAR JHA AND ANR vs THE STATE OF BIHAR THROUGH MR. PRATYAY AMRIT, THE CHIEF SECRETARY, AND ORS	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	STANDING COUNSEL 8
693. MJC/3815/2025 CONTEMPT- SJ	1	KALAMUDDIN MIYAN vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY, HOME DEPARTMENT, NAMELY ARVIND KUMAR CHAUDHARY AND ORS	MAJID MAHBOOB KHAN	STANDING COUNSEL 20
694. MJC/3861/2025 CONTEMPT- SJ	1	SANJAY KUMAR AND ORS vs THE STATE OF BIHAR THROUGH, SRI LOKESH KUMAR SINGH, THE ADDITIONAL CHIEF SECRETARY AND ORS	DR. BIPIN CHANDRA	GOVERNMENT PLEADER 17
695. MJC/4001/2025 CONTEMPT- SJ	2	KUMARI SUJATA @ KUMARI SUJATA DEVI vs THE STATE OF BIHAR THROUGH SMT. BANDANA PREYASHI, THE PRINCIPAL SECRETARY, AND ORS	RAJEEV RANJAN NO.II KUMARI SEEMA SINGH	STANDING COUNSEL 3
696. MJC/4040/2025 CONTEMPT- SJ	2	BUBAN KUMARI @ BUBAN DEVI vs THE STATE OF BIHAR AND ORS	ALOK KUMAR JHA SHWETA PRIYA	STANDING COUNSEL 25
697. MJC/4046/2025 CONTEMPT- SJ	1	RAJESH KUMAR SHARMA vs VINAY KUMAR, THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE AND ORS	SANJEEV KUMAR	STANDING COUNSEL 18
698. MJC/4076/2025 CONTEMPT- SJ	4	MD. SAIDUR @ SAIDUR vs THE STATE OF BIHAR THROUGH MR. DIVESH SEHARA, SECRETARY DEPARTMENT OF MINES AND ORS	VIRENDRA KUAR	GOVERNMENT PLEADER 18 NARESH DIKSHIT
699. MJC/4089/2025 CONTEMPT MATTER CONTEMPT- SJ	2	ARUN YADAV vs THE STATE OF BIHAR AND ORS	DIWAKAR YADAV	ADVOCATE GENERAL
700. MJC/4174/2025 Contempt Matter CONTEMPT- SJ	1	MANOJ SAH vs SRI PRATYAY AMRIT, THE STATE OF BIHAR AND ORS	ARUN KUMAR GUNJAN KUMARI	ADDITIONAL ADVOCATE GENERAL 3
701. MJC/4222/2025 CONTEMPT- SJ	1	ABHISHEK KUMAR vs THE STATE OF BIHAR THROUGH MR. LOKESH KUMAR SINGH THE SECRETARY HEALTH DEPARTMENT AND ORS	SHIV KUMAR SWETA BURNWAL	ADDITIONAL ADVOCATE GENERAL 5
702. MJC/4223/2025 CONTEMPT- SJ	1	SHAMIM ALAM vs THE STATE OF BIHAR THROUGH MR. LOKESH KUMAR SINGH THE SECRETARY HEALTH DEPARTMENT AND ORS	SHIV KUMAR SWETA BURNWAL	STANDING COUNSEL 20
703. MJC/4225/2025 CONTEMPT- SJ	1	PRIYA JYOTI vs THE STATE OF BIHAR THROUGH MR. LOKESH KUMAR SINGH THE SECRETARY HEALTH DEPARTMENT AND ORS	SHIV KUMAR SWETA BURNWAL	ADVOCATE GENERAL
704. MJC/3/2026 CONTEMPT- SJ	2	KRIT NARAYAN CHOUDHARY vs MR. VINAY KUMAR, THE DIRECTOR GENERAL OF POLICE, PATNA AND ORS	BIJAY SHANKAR CHOUBEY	GOVERNMENT PLEADER 22
705. MJC/5/2026 CONTEMPT- SJ	2	NAJIR HUSAIN vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR SINGH	GOVERNMENT PLEADER 22
706. MJC/69/2026 CONTEMPT- SJ	1	SANT OM PRAKASH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY (SRI SIRSHAT KAPIL ASHOK) AND ORS	DR. RANJEET KUMAR ANKESH KUMAR SINHA LAKSHMI KUMARI RAJNISH PRAKASH KANISHK KAUSTUBH	GOVERNMENT ADVOCATE 10
707. MJC/103/2026 CONTEMPT- SJ	1	SUMAN SINGH @ SUMAN KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, RURAL DEVELOPMENT DEPARTMENT AND ORS	SANJAY KUMAR	GOVERNMENT PLEADER 16

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708. MJC/159/2026 CONTEMPT- SJ	2	DR. SHALEEN PRASAD vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY NAMELY MR. PRATYAY AMRIT, I.A.S. AND ANR	PRISU SNEHIL AVINASH KUMAR SINHA	GOVERNMENT PLEADER 25
709. MJC/260/2026 CONTEMPT- SJ	2	SANJEEV KUMAR vs THE STATE OF BIHAR THROUGH ADDITIONAL CHIEF SECRETARY, AND ORS	ANKIT KUMAR SURYA PRAKASH SHAIENDRA KUMAR SINGH	ADDITIONAL ADVOCATE GENERAL 12
710. MJC/289/2026 CONTEMPT- SJ	1	RAJENDRA PRASAD BHAGAT vs SHRI. MUKUL KUMAR SAHAY, THE CHAIRMAN, BIHAR GRAMIN BANK,	SUDARSHAN BHARADWAJ SANDEEP KUMAR KUMAR PRIYA RANJAN	KUMARI RASHMI RANJEET KUMAR PANDEY
711. MJC/407/2026 CONTEMPT- SJ	3	MOHAMMAD AURANGJEB vs THE STATE OF BIHAR THROUGH SHRI ARVIND KUMAR CHAUDHARY THE PRINCIPAL SECRETARY HOME DEPARTMENT AND ORS	RABIA GULNAZ RANJANA SINGH	STANDING COUNSEL 8
712. MJC/797/2026 CONTEMPT- SJ	4	MAHESHWAR PRASAD NARAYAN SINGH AND ANR vs THE STATE OF BIHAR THROUGH ARVIND KUMAR CHAUDHARY, THE ADDITIONAL CHIEF SECRETARY AND ORS	SRIRAM KRISHNA PRABHAT KUMAR SINGH ARPIT ANAND AMARJEET SRIRAM KRISHNA	STANDING COUNSEL 15
713. MJC/949/2026 CONTEMPT- SJ	1	RAMESH PRASAD vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, HOME DEPARTMENT (PRISON) AND ORS	SIDDHARTHA PRASAD OM PRAKASH	ADVOCATE GENERAL
714. MJC/1366/2026 CONTEMPT- SJ	1	LAXMAN PRASAD vs THE STATE OF BIHAR THROUGH SRI SHASHANK SHUBHANKAR, THE DISTRICT MAGISTRATE, AND ORS	ABHISHEK	GOVERNMENT PLEADER 18
715. MJC/1407/2026 CONTEMPT- SJ	1	SAMIRA KUMARI AND ORS vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, HOME DEPARTMENT (SPECIAL BRANCH) AND ORS	RITIKA RANI MEENA KUMARI VARDAAN MANGALAM	GOVERNMENT PLEADER 11

SPECIALLY ASSIGNED MATTERS

716. CWJC/23401/2019 MUTATION ACT	13	MANJU THAKUR AND ORS vs THE STATE OF BIHAR AND ORS	ANISH CHANDRA SINHA KRISHNA MURARI RAWT SANGHA MITRA GHOSH SHIVAM DEEP SHEKHAR RAJAT KASHYAP AMIT ANAND	SAJID SALIM KHAN (SC25) ABHISHEK ARVIND KUMAR PANDEY SUBHEN SARKAR JITENDRA PRASAD SINGH
717. CWJC/8447/2023 REM/DIS/TER, NON G	9	JITENDRA KUMAR vs THE STATE OF BIHAR AND ORS	RABINDRA KUMAR PRIYADARSHI RAJEEV RANJAN DHEERAJ KUMAR RAJIV KUMAR RAM	MD. RAISUL HAQUE (SC 10)

(AT 12:15 P.M.)

718. CWJC/1495/2025 SEL , GAZETTED SER	5	PRABHAT KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	RAUSHAN PUSHKAR BHARADWAJ SHUBHAM PRIYADARSHI SHREYASHI RAJ SHANTI PRATAP AJIT RANJAN KUMAR	GOVERNMENT PLEADER (18) VIVEK PRASAD RANJAN KUMAR SRIVASTAVA
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PATNA HIGH COURT	144	Friday 3rd July, 2026 Hon'ble Mr. Justice Purnendu Singh
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**Friday the 3rd July 2026
CENTENARY BUILDING
Court No. 307 (AT 10:30 A.M.)
Mr. Justice Purnendu Singh**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>TO BE MENTIONED</u>				
1.	MJC/297/2024 CONTEMPT- SJ	2 PRAMILA DEVI vs MR. SUNIL KUMAR, THE STATE OF BIHAR AND ORS	DEVENDRA KUMAR	GOVERNMENT PLEADER 10
2.	MJC/1247/2026 CONTEMPT- SJ	2 NIKHIL KUMAR JHA AND ORS vs THE T.M. BHAGALPUR UNIVERSITY BHAGALPUR AND ORS	SIDDHARTHA PRASAD OM PRAKASH KUMAR	GOVERNMENT PLEADER 20 ASHHAR MUSTAFA
<u>FOR ORDERS (ON OFFICE NOTES) - TIED UP</u>				
3.	C. REV./186/2023 CV RIVIEW	8 MAGADH UNIVERSITY AND ORS vs THE STATE OF BIHAR AND ORS	OM PRAKASH KUMAR SIDDHARTHA PRASAD AMITABH SOHAN	
4.	C. REV./188/2023 CV RIVIEW	11 MAGADH UNIVERSITY, AND ORS vs THE STATE OF BIHAR AND ORS	OM PRAKASH KUMAR SIDDHARTHA PRASAD AMITABH SOHAN	
5.	C. REV./189/2023 CV RIVIEW	11 MAGADH UNIVERSITY AND ORS vs THE STATE OF BIHAR AND ORS	OM PRAKASH KUMAR SIDDHARTHA PRASAD AMITABH SOHAN	
6.	C. REV./191/2023 CV RIVIEW	11 MAGADH UNIVERSITY, AND ORS vs THE STATE OF BIHAR AND ORS	OM PRAKASH KUMAR SIDDHARTHA PRASAD AMITABH SOHAN	
7.	C. REV./194/2023 CV RIVIEW	8 MAGADH UNIVERSITY, THROUGH ITS VICE CHANCELLOR, MAGADH UNIVERSITY, AND ORS vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, AND ORS	OM PRAKASH KUMAR SIDDHARTHA PRASAD AMITABH SOHAN	
8.	MJC/1908/2023 CONTEMPT- SJ	3 DR. BAKUNTH PANDEY vs THE STATE OF BIHAR AND ORS	SHASHI SHEKHAR TIWARY PRABHAKAR SINGH HARSH PRATAP YADAV	JITENDRA KUMAR ROY NO. I(SC13) SIDDHARTHA PRASAD RITESH KUMAR SUNIT KUMAR BINDHYACHAL RAI MANOJ KUMAR SINGH
9.	C. REV./76/2024 CV RIVIEW	10 UPENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	REWTI KANT RAMAN SANGITA KUMARI AJAY PATHAK	ADDITIONAL ADVOCATE GENERAL 7 ASHOK KUMAR
10.	C. REV./290/2024 CV RIVIEW	4 VIJAY KUMAR vs THE MADHYA BIHAR GRAMIN BANK AND ORS	BIRENDRA KUMAR JHA KUBER PATHAK SANJAY KUMAR	PRAVEEN PRABHAKAR BR/392/1996
11.	CR. MISC./68759/2025 365,376C,201,212, A.BAIL	7 SHIV SHANKAR KUMAR vs THE STATE OF BIHAR AND ANR	SATRUDHAN KUMAR BINOD KUMAR SINGH	SANJAY KUMAR SINGH
12.	MJC/1589/2026 CONTEMPT- SJ	1 RAKESH NARAYAN SINGH vs THE STATE OF BIHAR, AND ORS	RAKESH NARAYANSINGH DEEPAK KUMAR	STANDING COUNSEL 11
13.	CR. MISC./38440/2026 30(a), A.BAIL	2 NITISH KUMAR vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA KUMARI ANJALI	MD. SHAKIR AHMAD
14.	CR. MISC./38518/2026 341,323,324,354,3 A.BAIL	2 AKBAR YADAV @ AKBAR LAL YADAV vs THE STATE OF BIHAR	SUBODH KUMAR BARNWAL PRIYANKA KUMARI SHRINATH MANJHI DHIRENDRA SINGH	MD. FAHIMUDDIN
<u>FOR ORDERS (ON PETITIONS) - TIED UP</u>				
15.	MJC/2423/2024 CONTEMPT- SJ IA-1/2026 () SUBSTITUTION	7 RAJENDRA SHARMA vs THE CHAIRMAN, MUNICIPAL BUILDING TRIBUNAL, AND ORS	ANKIT KATRIAR SHAKET SHARAN	PRASOON SINHA

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FOR ORDERS - TIED UP

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| 16. CR. MISC./60503/2024
B QSH OF THE ORDER | 1 ANJANI KUMAR
vs THE STATE OF BIHAR, THROUGH
ADDL. CHIEF SECRETARY DEPTT.
OF HOME, GOVT. OF BIHAR,PATNA
AND ANR | KUMAR AMIT | PREM KUMAR JHA |
|--|--|------------|----------------|

**FOR ADMISSION - TIED UP
MATTER -1**

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| 17. CR. MISC./41738/2019
341,323,504 F QSH
OF ORDER OF | 17 DR. SURESH KUMAR
vs THE STATE OF BIHAR AND ANR | KAMESHWAR PRASAD
SINHA
KAMESHWAR PRASAD
SINHA
MANISH KUMAR SINGH
RANJIT KUMAR SINGH
AKRITY AISHWARYA | SANJAY KUMAR SHARMA
ARGHESH KUMAR
SHRUTI SINHA
RAM SHANKAR KUMAR
PRAMOD KUMAR
AKSHAY KUMAR
NAGADEO CHOUBEY
AKSHAT SINHA
PANKAJ MAJORWAR
RAJ NANDAN PRASAD |
| 18. CR. MISC./15794/2025
318(4),338,336(3)
A.BAIL
Same ps:
CR. MISC/23547/2025
CR. MISC/27118/2025 | 10 RAKESH KUMAR
vs THE STATE OF BIHAR AND ANR | KAHKASHAN ALAM
KAMLESH KUMAR | JAI NARAIN THAKUR
SURENDRA KUMAR
SINGH
SUDHA CHANDRA
SURENDRA SINGH |
| With 18.1 CR. MISC./23547/2025
A.BAIL | 8 RAJEEV RANJAN
vs THE STATE OF BIHAR | VASANT VIKAS
SAROJ KUMAR | ABHAY KUMAR
SURENDRA KUMAR
SINGH
SUDHA CHANDRA
TULIKA SINGH
SURENDRA SINGH |
| With 18.2 CR. MISC./27118/2025
A.BAIL | 8 SHAMBHU PRASAD SINGH
vs THE STATE OF BIHAR | SABAL KUMAR JHA
SHANKAR KUMAR
ARUN KUMAR | ANITA KUMARI
SURENDRA KUMAR
SINGH
SUDHA CHANDRA
TULIKA SINGH
RAJU KASHYAP |
| 19. CR. MISC./77982/2025
302,34, R.BAIL-1 | 8 DHARMVIR YADAV
vs THE STATE OF BIHAR | SATISH CHANDRA
PRITI SINGH | UMA SHANKAR PRASAD
SINGH
MILI KUMARI
SHASHANK SHEKHAR |
| 20. CR. MISC./83848/2025
MOD (SJ) MOD (SJ) | 5 KANCHAN BHARTI
vs THE STATE OF BIHAR AND ANR | KUMAR PRAVEEN | SHAHABUDDIN AZEEM @
S. AZEEM
PRIYANKA KUMARI
PRINCE KUMAR MISHRA
PRIYANKA KUMARI |
| 21. CR. MISC./2546/2026
341,323,448,354(B
R.BAIL-1 | 4 RAJESH DUBEY
vs THE STATE OF BIHAR | KUMAR KAUSHLENDRA
TEJ PRATAP
MD. SHAWOOR ALAM | RENUKA
RATNAKAR(APP125) |
| 22. CR. MISC./3173/2026
MOD.(S.J.) MOD (SJ) | 4 KALPU SAH
vs THE STATE OF BIHAR AND ANR | AJAY KUMAR SHARMA | MD. ASLAM ANSARI
VIKASH RAJ
RAJEEV RANJAN SINHA |
| 23. CR. MISC./8967/2026
MOD (SJ) MOD (SJ) | 2 PAPPU SINGH
vs THE STATE OF BIHAR AND ANR | RAJESH RANJAN | SHAILENDRA KUMAR |
| 24. CR. MISC./10270/2026
30(a) A.BAIL | 6 NARAYAN KUMAR
vs THE STATE OF BIHAR AND ANR | MUKUL KUMARI | BRAJ KISHORE PD.(APP)
ANURAG PATEL |
| 25. CR. MISC./17956/2026
103(1),109(1),309
R.BAIL-1 | 5 DEEPAK KUMAR
vs THE STATE OF BIHAR | DHANANJAY KUMAR
SINGH
CHANDRA MOHAN JHA | SYED EHTESHAMUDDIN |
| 26. CR. MISC./20625/2026
64,351(2),3(5) A.BAIL | 2 SERAJ AHMAD @ SONU
vs THE STATE OF BIHAR AND ANR | EASHITA RAJ
ADITYA RAJ SINGH
ANSHUL AARYAN
MD. WALIUR RAHMAN
KUMAR ANAND NITIN
SAKSHI BHATNAGAR | SANJAY KUMAR TIWARY
UTKARSH RANJAN
ADITYA RAMAN
VINAY RANJAN |

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27.	CR. MISC./28626/2026 81,64(1),137(2),9 A.BAIL	3 SAIF ALI @ SAIF ALI KHAN vs THE STATE OF BIHAR AND ANR	GAJENDRA KUMAR SINGH UDIT NARAYAN SINGH	NAND KISHORE PRASAD MANU KUMAR RAJESH KUMAR
28.	CR. MISC./32396/2026 MOD (SJ) MOD (SJ)	2 SANATAN KUMAR @ KARE vs THE STATE OF BIHAR	SHASHANK SHEKHAR	NITYA NAND TIWARY
29.	CR. MISC./36798/2026 MOD (SJ) MOD (SJ)	2 VIJAY KUMAR MISHRA vs THE STATE OF BIHAR AND ANR	PRABHAT KUMAR SINGH PRIYA GYAN RANJAN	NAGENDRA PRASAD
30.	CR. MISC./36921/2026 77,78,79,351, A.BAIL	2 RAJAN KUMAR @ RAJAN KUMAR SINGH vs THE STATE OF BIHAR AND ANR	ADESH RAJ SINGH SWARNIMA	BRAJENDRA NATH PANDEY SUBHAM SINGH
31.	CR. MISC./36956/2026 352,76,109,303(2) A.BAIL	2 PAPPU YADAV AND ANR vs THE STATE OF BIHAR	MADHAV RAJ SAROJ KUMAR CHOUDHARY	SURENDRA KUMAR
32.	CR. MISC./37089/2026 126(2),115(2),64, A.BAIL	2 GULAM RABBANI vs THE STATE OF BIHAR AND ANR	KUMAR RAJDEEP	ARUN KUMAR
33.	CR. MISC./38722/2026 MOD (SJ) MOD (SJ)	2 KANTI KUMAR @ KRANTI KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	SATYENDRA PRASAD
34.	CR. MISC./39209/2026 30(a) A.BAIL	2 GOLU KUMAR vs THE STATE OF BIHAR	AMRITANSHU RAJ	GULNAR BEGUM
35.	CR. MISC./40591/2026 341,323,307,34 A.BAIL	1 DEEPAK KUMAR SINGH vs THE STATE OF BIHAR	RAJIV RANJAN KUMAR PANDEY	ANUJ KUMAR SHRIVASTAVA
36.	CR. MISC./41228/2026 MOD (SJ) MOD (SJ)	2 SANOJ YADAV vs THE STATE OF BIHAR	MANOJ KUMAR	UMANATH MISHRA
37.	CR. MISC./42436/2026 MOD(SJ) MOD (SJ)	1 KUNDAN KUMAR vs THE STATE OF BIHAR AND ANR	BRIJ NANDAN PRASAD	RAM ANURAG SINGH
38.	CR. MISC./42776/2026 8(c),21(b), A.BAIL	1 CHOTU @ NANDU PASWAN vs THE STATE OF BIHAR	GOPAL KUMAR JHA	BRAJENDRA NATH PANDEY
39.	CR. MISC./44435/2026 MOD (SJ) MOD (SJ)	1 CHANDAN KUMAR vs THE STATE OF BIHAR	DHIRENDRA PRASAD SINHA	LALAN KUMAR
40.	CR. MISC./45033/2026 MOD(SJ) MOD (SJ)	1 KRISHNA KANT PANDEY AND ANR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	SUNIL KUMAR PANDEY

MATTER -2

41.	MJC/3191/2023 CONTEMPT- SJ	2 DR. TARKESHWAR SINGH vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SINGH AJAY KUMAR SINGH	MADHAW PRASAD YADAW (GP23) DR. ANAND KUMAR
42.	MJC/3380/2023 CONTEMPT- SJ	4 LAKHANJI CHOUDHARY vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA RAUSHAN PUSHKAR BHARADWAJ ARPIT ANAND	MADAN JEET KUMAR (GP20) BINAY KUMAR SINGH
43.	MJC/233/2024 CONTEMPT- SJ	4 GUPTESHWAR MISHRA vs THE STATE OF BIHAR AND ANR	BINOD KUMAR PANDEY BACHAN JEE OJHA	STANDING COUNSEL 16
44.	MJC/442/2024 CONTEMPT- SJ	4 NARENDRA PRASAD SINGH vs THE STATE OF BIHAR AND ORS	JITENDRA SINGH ABHISHEK	GOVERNMENT ADVOCATE 9 PRASSON SINHA KINKAR KUMAR KUNAL TIWARY
45.	MJC/800/2024 CONTEMPT- SJ IA-1/2024 () EXPUNGE	9 PARMANAND CHOUDHARY AND ORS vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR	GOVERNMENT ADVOCATE 5 SRI KRISHNA SINHA MOHIT RAJ
46.	MJC/1075/2024 CONTEMPT- SJ	4 RAM PRAVESH ROY vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR SUNIL PRASAD	ADDITIONAL ADVOCATE GENERAL 12

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Personal Appearance
(At 10:30 A.M.)

47. MJC/1385/2024 CONTEMPT- SJ	10 NAND JI SINGH vs THE STATE OF BIHAR AND ORS	SURENDRA KUMAR SINGH SUDHA CHANDRA	GOVERNMENT ADVOCATE 11 RANA VIKRAM SINGH RITIKA RANI RITIKA RANI
48. MJC/1485/2024 CONTEMPT- SJ	8 SHIV PUJAN SINGH vs THE STATE OF BIHAR AND ORS	VINAY KUMAR	GOVERNMENT PLEADER 23 BINDHYACHAL RAI INDRAJESH KUMAR
49. MJC/2213/2024 CONTEMPT- SJ	3 SHAILENDRA KUMAR MISHRA vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR SINHA ANISHA SINHA	ADDITIONAL ADVOCATE GENERAL 9 JITENDRA KUMAR (A/C TO AAG11) NIVEDITA NIRVIKAR
50. MJC/2225/2024 CONTEMPT- SJ	6 SHABISTAN PARWEEN vs SRI ANUPAM KUMAR SUMAN, MANAGING DIRECTOR, BIHAR STATE AWAS BOARD PATNA AND ORS	SHANKAR KISHORE SHAHI	STANDING COUNSEL 9 PAWAN KUMAR ARUN KUMAR TIWARI
51. MJC/3653/2024 CONTEMPT- SJ IA-1/2026 () MISC	6 MADHUSUDAN PD. TANTI vs UTTAR BIHAR GRAMIN BANK, AND ORS	BINOD KUMAR SINHA AJAY KUMAR PRASAD	PRABHAKAR JHA AJIT KUMAR SINHA
52. MJC/4307/2024 CONTEMPT- SJ	8 CHANDRA MOHAN CHOUDHARY vs THE STATE OF BIHAR THROUGH THE ADDL. CHIEF SECRETARY EDUCATION DEPARTMENT AND ORS	KUMAR UDAY BHANU ROY BALESHWAR KAMAT	GOVERNMENT PLEADER 27 DR. ANAND KUMAR BINDHYACHAL RAI RITESH KUMAR RAKESH KUMAR
53. MJC/1534/2025 CONTEMPT- SJ	3 ARUN KUMAR AND ANR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, EDUCATION DEPT., GOVERNMENT OF BIHAR AND ORS	ARUN KUMAR	ADVOCATE GENERAL
54. MJC/1587/2025 CONTEMPT- SJ	3 DR. RAJESH KUMAR vs THE UNION OF INDIA, THROUGH SHRI DR. ASHISH KUMAR BHUTANI, THE SECRETARY, MINISTRY OF CO- OPERATION AND ORS	ARBIND KUMAR SINGH ARBIND KUMAR SINGH	ADDITIONAL SOLICITOR GENERAL ANSHAY BAHADUR MATHUR
55. MJC/1634/2025 CONTEMPT- SJ	5 DR SHAKTI NATH JHA vs ROBERT L. CHONGTHU, THE PRINCIPAL SECRETARY, AND ORS	MADHAV JHA NISHANT CHOUDHARY	GOVERNMENT PLEADER 18 BINAY KUMAR SINGH BINAY KUMAR SINGH BINAY KUMAR SINGH BINAY KUMAR SINGH
56. MJC/1824/2025 CONTEMPT- SJ IA-1/2026 () MISC	4 SATYAM VIJAY RAGHWAN vs THE STATE OF BIHAR AND ORS	JAI PRABHAT KISHORE	PRASHANT SINHA PRASHANT KUMAR PRASHANT SINHA
57. MJC/1834/2025 CONTEMPT- SJ	5 RAJESHWAR ROY vs THE STATE OF BIHAR THROUGH DR. S. SIDHARTH AND ORS	AMARESH KUMAR SINGH DINESHWAR PRASAD SINGH	GOVERNMENT PLEADER 27 RITESH KUMAR ASHHAR MUSTAFA
58. MJC/1973/2025 CONTEMPT- SJ	5 SHIVKANT KUMAR vs THE UNION OF INDIA, THROUGH MINISTRY OF HOME AFFAIRS AND ORS	SUDHIR KUMAR SINGH BANDANA SINGH	ADDITIONAL SOLICITOR GENERAL AMARENDRA NATH VERMA
59. MJC/2003/2025 CONTEMPT- SJ	9 RANA UMESH PRASAD SINGH vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR AND ORS	GAJENDRAPRATAP SINGH RISHIKA JHA VISHWAJEET GAJENDRA PRATAP SINGH	STANDING COUNSEL 26 MANOJ KUMAR AMBASTHA
60. MJC/2112/2025 CONTEMPT- SJ	4 SHATISH CHANDRA JHA vs THE STATE OF BIHAR THROUGH SRI S. SIDDHARTH AND ORS	KAUSHALESH CHOUDHARY	STANDING COUNSEL 6 BINAY KUMAR SINGH

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61.	MJC/2113/2025 CONTEMPT- SJ	2 JAVED ASHRAF vs THE STATE OF BIHAR THROUGH MR. DIPAK KUMAR SINGH IAS PRINCIPAL SECRETARY RURAL WORKS DEPARTMENT AND ORS	VISHESH KUMAR SINGH RAJ NANDAN PRASAD UMA SHANKAR KUMAR	GOVERNMENT PLEADER 5 BINOD KUMAR LABH AKASH RAJ
62.	MJC/2204/2025 CONTEMPT- SJ	3 SUNIL KUMAR CHOUBEY AND ORS vs THE STATE OF BIHAR AND ORS	ANIL KUMAR NISHANT KIRAN KUMARI SARIKA SINGH	ADDITIONAL ADVOCATE GENERAL 3
63.	MJC/2222/2025 CONTEMPT- SJ	3 LEELA KUMARI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEPARTMENT AND ORS	AJIT KUMAR ABHISHEK MANI SHAIENDRA KUMAR	GOVERNMENT PLEADER 27 BINDHYACHAL RAI MANOJ KUMAR SINGH
64.	MJC/2236/2025 CONTEMPT- SJ IA-1/2025 () MISC	3 GORAKH NATH UPADHYAY AND ORS vs THE STATE OF BIHAR THROUGH SRI AMRIT LAL MEENA AND ORS	SHREE KANT PANDEY MOHAMMED ZUBAIR	GOVERNMENT PLEADER 27 SATYAM SHIVAM SUNDARAM KUMARI SUJATA SINHA
65.	MJC/2348/2025 CONTEMPT- SJ	3 SAVITA DEVI vs THE STATE OF BIHAR AND ORS	BACHAN JEE OJHA	GOVERNMENT PLEADER 4
66.	MJC/2376/2025 CONTEMPT- SJ	2 BIRENDRA SINGH vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY (NOW ADDITIONAL CHIEF SECRETARY AND ORS	SHASHI BHUSHAN SINGH	STANDING COUNSEL 28 BINDHYACHAL RAI VAGISHA PRAGYA VACAKNAVI
67.	MJC/2444/2025 CONTEMPT CONTEMPT- SJ IA-1/2026 () MISC	4 KUMKUM SINGH vs THE STATE OF BIHAR THROUGH PROF. (DR)N.K. AGRAWAL, THE DIRECTOR, AND ORS	VIKRAM SINGH	GOVERNMENT PLEADER 27 ASHHAR MUSTAFA HANSRAJ
68.	MJC/2447/2025 CONTEMPT- SJ	4 NILESH KUMAR MISHRA AND ORS vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, GENERAL ADMINISTRATION DEPARTMENT AND ORS	NAMRATA DUBEY KUMAR KAUSHIK HEMANT RAJ	STANDING COUNSEL 4
69.	MJC/2477/2025 CONTEMPT- SJ	2 DR. HARENDRA KUMAR SINGH @ HARENDRA KUMAR SINGH vs PURNIA UNIVERSITY PURNIA THROUGH ITS REGISTRAR AND ORS	ANAND KUMAR SINGH DHARMENDRA KUMAR	STANDING COUNSEL 5 MAURYA VIJAY CHANDRA RITESH KUMAR APURVA KUMAR ADITI SHARMA KUMAR MANISH GAURAV GOVINDA PREETY RANJAN
70.	MJC/2510/2025 CONTEMPT- SJ	2 RAVINDRA KUMAR SINGH AND ORS vs THE STATE OF BIHAR THROUGH MR. DR. S. SIDHARATH THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT AND ORS	SHYAMA KANT SINGH	STANDING COUNSEL 16
71.	MJC/2589/2025 CONTEMPT- SJ	2 RAM ANEK THAKUR AND ANR vs THE STATE OF BIHAR THROUGH SRI AMRIT LAL MEENA AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	STANDING COUNSEL 16 BINDHYACHAL RAI VIVEKA NAND SINGH
72.	MJC/2628/2025 CONTEMPT- SJ	3 BASHISHTA NARAYAN SINGH vs THE STATE OF BIHAR THROUGH SRI AMRIT LAL MEENA AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	GOVERNMENT PLEADER 23 BINDHYACHAL RAI VIVEKA NAND SINGH
73.	MJC/2641/2025 CONTEMPT- SJ	3 MOST. MOHINI DEVI vs THE VICE CHANCELLOR, SRI S.K. CHY AND ORS	RATAN KUMAR KUMAR RITAMBRA KUMARI PRASOON KUMAR	BINDHYACHAL RAI BINITA SINGH
74.	MJC/2643/2025 CONTEMPT- SJ	2 MD. ASADULLAH KHAN vs THE STATE OF BIHAR AND ORS	VIRENDRA PRASAD	SIDDHARTHA PRASAD RANA VIKRAM SINGH SUNIT KUMAR SUNIT KUMAR RITESH KUMAR DR. ANAND KUMAR DR. ANAND KUMAR

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75.	MJC/2687/2025 CONTEMPT- SJ	2 MD. ASADULLAH KHAN vs THE STATE OF BIHAR THROUGH MR. S. SIDDHARTHA, THE PRINCIPAL SECRETARY, DEPARTMENT OF EDUCATION AND ORS	VIRENDRA PRASAD	ADVOCATE GENERAL SIDDHARTHA PRASAD RANA VIKRAM SINGH SUNIT KUMAR DR. ANAND KUMAR DR. ANAND KUMAR
76.	MJC/2773/2025 RESTORATION-SJ	2 BUDHA GRIH NIRMAN SAHYOG SAMITI LTD. vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY AND ORS	ARUN KUMAR	ADDITIONAL ADVOCATE GENERAL 3
77.	MJC/2806/2025 CONTEMPT- SJ	2 BHUSHAN PASWAN AND ANR vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF GENERAL ADMINISTRATION AND ORS	MANOJ KUMAR LAKSHMANA	GOVERNMENT PLEADER 2
78.	MJC/2830/2025 CONTEMPT- SJ	2 MD. MERAJ ALAM vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, EDUCATION DEPARTMENT, AND ORS	ARUN KUMAR	GOVERNMENT PLEADER 10
79.	MJC/2858/2025 CONTEMPT- SJ	2 AWADHESH PANDIT vs THE STATE OF BIHAR THROUGH DR. S. SIDDARTHA, THE ADDITIONAL CHIEF SECRETARY, EDUCATION DEPARTMENT AND ORS	SANJAY KUMAR	STANDING COUNSEL 13
80.	MJC/2877/2025 CONTEMPT- SJ	1 SHARAT KUMAR SINGH vs THE MAGADH UNIVERSITY, BODH GAYA THROUGH ITS REGISTRAR DR. BIPIN KUMAR AND ORS	UMESH KUMAR VERMA	SIDDHARTHA PRASAD RAJENDRA KUMAR GIRI AMITABH SOHAN AMITABH SOHAN AMITABH SOHAN
81.	MJC/2901/2025 CONTEMPT- SJ	2 LAXMAN PANDIT vs THE STATE OF BIHAR THROUGH SRI AMRIT LAL MEENA AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA	STANDING COUNSEL 28 BINDHYACHAL RAI VIVEKA NAND SINGH
82.	MJC/3005/2025 CONTEMPT- SJ	3 MANOJ KUMAR vs THE STATE OF BIHAR THROUGH S. SIDDHARTH, THE PRINCIPAL SECRETARY, DEPARTMENT OF EDUCATION AND ORS	SUNIL KUMAR PANKAJ KUMAR	STANDING COUNSEL 20
83.	MJC/3023/2025 CONTEMPT- SJ	5 CHANDRASHEKHAR KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEPARTMENT, AND ORS	SHASHI BHUSHAN SINGH VIKRAMADIT	GOVERNMENT PLEADER 17
84.	MJC/3258/2025 CONTEMPT- SJ	2 HRIDAY NARAYAN BHARTI AND ORS vs THE STATE OF BIHAR THROUGH MR. (DR.) S. SIDDHARTH, THE ADDITIONAL CHIEF SECRETARY AND ORS	MRITYUNJAY KUMAR MUKESH KUMAR SINGH	GOVERNMENT PLEADER 11
85.	MJC/3296/2025 CONTEMPT- SJ	2 DR. VIJAY KUMAR @ VIJAY KUMAR vs S. SIDDHARTH, THE PRINCIPAL SECRETARY, DEPARTMENT OF EDUCATION AND ORS	ATUL KUMAR PANDEY KRITYA NAND JHA	GOVERNMENT PLEADER 5 RAJENDRA KUMAR GIRI SANJAY PANDEY PRASHANT KUMAR CHOUDHARY PRASHANT KUMAR CHOUDHARY
86.	MJC/3367/2025 CONTEMPT- SJ	2 BINOD CHOUDHARY AND ORS vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY CUM THE PRINCIPAL SECRETARY, B. RAJENDRA AND ORS	RAMA KANT SINGH	STANDING COUNSEL 16
87.	MJC/3473/2025 MODIFICATION- SJ	3 THE STATE OF BIHAR AND ORS vs RAMENDRA KUMAR SRIVASTAV AND ANR	VIVEK ANAND (AC TO SC 28)	ARUN KUMAR ARUN ARUN KUMAR ARUN
88.	MJC/3479/2025 CONTEMPT- SJ	1 PARAS NATH PRASAD vs THE STATE OF BIHAR AND ORS	ALOK KUMAR PRANAV KUMAR	STANDING COUNSEL 12 BINDHYACHAL RAI MANOJ KUMAR SINGH

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89.	MJC/3484/2025 CONTEMPT- SJ	2 RAKESH KUMAR YADAV vs B.N. MANDAL UNIVERSITY AND ORS	UDAY CHAND PRASAD POOJA PRASAD	GOVERNMENT PLEADER 27 RITESH KUMAR ADITI SHARMA
90.	MJC/3505/2025 CONTEMPT- SJ	2 KAPILDEO BHARTI AND ORS vs THE STATE OF BIHAR THROUGH DR. S. SIDHARTH PRINCIPAL SECRETARY CUM COMMISSIONER AND ORS	VARUN KUMAR RAJNISH KUMAR DUBEY	STANDING COUNSEL 13 RAJESH PRASAD CHOUDHARY
91.	MJC/3536/2025 CONTEMPT- SJ	2 NAWAL KISHORE PRASAD SINGH AND ORS vs THE STATE OF BIHAR AND ORS	ARUP KUMAR CHONGDAR	STANDING COUNSEL 7 KUMAR ALOK (SC 7)
92.	MJC/3724/2025 CONTEMPT- SJ	3 RAMESH MAHTO AND ORS vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH GYANENDRA KUMAR DIWAKAR	GOVERNMENT PLEADER 17
93.	MJC/3813/2025 CONTEMPT- SJ	1 JAY PRAKASH VERMA vs THE STATE OF BIHAR THROUGH ITS ADDITIONAL CHIEF SECRETARY, EDUCATION DEPARTMENT AND ORS	SHASHI BHUSHAN SINGH	GOVERNMENT PLEADER 7 ANJANI KUMAR RAKESH KUMAR SINGH
94.	MJC/3832/2025 RESTORATION-SJ	3 MD. ASHFAQUE ALAM vs THE CHAIRMAN, BIHAR PUBLIC SERVICE COMMISSION, AND ORS	RAJIV KRISHNA BARIAR	RAJNI KANT JHA
95.	MJC/4158/2025 CONTEMPT- SJ	1 SANJEEV KUMAR DIVAKAR vs THE STATE OF BIHAR THROUGH SRI SAJJAN RAJASEKAR AND ORS	AMARESH KUMAR SINGH DINESHWAR PRASAD SINGH	GOVERNMENT PLEADER 23
96.	MJC/4205/2025 CONTEMPT- SJ	2 PRAHLAD SINGH vs THE STATE OF BIHAR THROUGH DR. B. RAJENDER, THE PRINCIPAL SECRETARY, DEPARTMENT OF EDUCATION AND ORS	MD. HELAL AHMAD MOHAMMAD TAHMEED HELAL FAKHRA TANAZ AKHTER	STANDING COUNSEL 13 BINDHYACHAL RAI
97.	MJC/4207/2025 CONTEMPT- SJ	2 SANJAY KUMAR vs THE UNION OF INDIA AND ORS	BIPIN KUMAR ABHISHEK KUMAR RAVI KANT	ADDITIONAL SOLICITOR GENERAL RAM TUJABH SINGH
98.	MJC/4301/2025 CONTEMPT- SJ	3 RADHE SHYAM SINGH vs THE STATE OF BIHAR THROUGH SRI PRATYAYA AMRIT AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	STANDING COUNSEL 28 RITESH KUMAR MAURYA VIJAY CHANDRA RAKESH KUMAR
99.	MJC/4303/2025 CONTEMPT- SJ	2 BIBI SALEHA KHATOON AND ORS vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF EDUCATION AND ORS	MD. HELAL AHMAD MOHAMMAD TAHMEED HELAL FAKHRA TANAZ AKHTER	GOVERNMENT PLEADER 20
100.	MJC/261/2026 RESTORATION-SJ	2 KRISHNA PANDIT vs THE PATNA MUNICIPAL CORPORATION AND ORS	VIJAY KUMAR SINGH	RANJEET KUMAR PANDEY
101.	MJC/397/2026 CONTEMPT- SJ	1 RAJESH KUMAR PANDEY vs THE STATE OF BIHAR THROUGH DR. B. RAJENDER PRINCIPAL SECRETARY, EDUCATION DEPARTMENT AND ORS	MRITYUNJAY KUMAR ARINJAY KUMAR MD DANISH QUAMAR	STANDING COUNSEL 28
102.	MJC/901/2026 CONTEMPT- SJ	2 (DR.) TALAT ARA ASHRAFI vs THE STATE OF BIHAR AND ORS	UPENDRA KUMAR SINGH MD. SHAHID AKHTAR	STANDING COUNSEL 16 SIDDHARTHA PRASAD DR. ANAND KUMAR DR. ANAND KUMAR
103.	MJC/1011/2026 CONTEMPT- SJ	2 RAHUL KUMAR SINGH AND ORS vs SRI B. RAJENDRA, THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVT. OF BIHAR AND ORS	NISHANT KUMAR SINHA ARVIND KUMAR RAJDEEP KUMAR	ADDITIONAL ADVOCATE GENERAL 13
104.	MJC/1397/2026 CONTEMPT MATTER CONTEMPT- SJ	2 KRISHNA DEVI vs THE STATE OF BIHAR AND ORS	BRIJ BIHARI TIWARY	STANDING COUNSEL 5
105.	MJC/1406/2026 CONTEMPT- SJ	2 JAVED ANWAR AND ANR vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY (NOW ADDITIONAL CHIEF SECRETARY) AND ORS	SHASHI BHUSHAN SINGH RITESH RANJAN	STANDING COUNSEL 28 BINDHYACHAL RAI VAGISHA PRAGYA VACAKNAVI

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106.	CWJC/1340/2018 MUNCIPAL CORPORATI IA-1/2023 () MISC	20 SHAILENDRA PRASAD SINGH @ SHAILENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	AJIT KUMAR SHAILENDRA KUMAR	RAJIV ROY- GP1 PRASOON SINHA
107.	CWJC/5050/2018 MUNCIPAL CORPORATI IA-1/2022 () MISC	10 MD. JALALUDDIN vs THE STATE OF BIHAR AND ORS	MRIGENDRA PRATAP SINGH	RAJIV ROY-GP1 BISHWA BIBHUTI KUMAR SINGH BISHWA BIBHUTI KUMAR SINGH MADAN MOHAN
108.	CWJC/6926/2019 MUNCIPAL CORPORATI	3 KUMAR KUNDAN AND ORS vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR SINGH SUNIT KUMAR	RAJIV ROY (GP1) PRASOON SINHA PRABHAKAR SINGH
109.	CWJC/15285/2019 MUNCIPAL CORPORATI	20 RENUKA SHARMA vs THE STATE OF BIHAR AND ORS	PRAVEEN KUMAR SAPTASHWA SINGH	YOGENDRA PRASAD SINHA (AAG7) PRASOON SINHA SATYA PRAKASH BINDHYACHAL SINGH
With 109.1	CWJC/15240/2019 MUNCIPAL CORPORATI	19 RAMESH KUMAR AND ANR vs PATNA MUNICIPAL CORPORATION, MAURYA LOK BUILDING, BUDDHA MARG, PATNA AND ORS	ARUN KUMAR	PRASOON SINHA SATYA PRAKASH BINDHYACHAL SINGH
With 109.2	CWJC/15242/2019 MUNCIPAL CORPORATI	19 ARUN KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	VIKAS KUMAR	RAJIV ROY (GP1) PRASOON SINHA SATYA PRAKASH BINDHYACHAL SINGH
With 109.3	CWJC/15337/2019 MUNCIPAL CORPORATI	19 KIRTI VARDHAN AZAD @ KIRTI VARDHAN JHA AZAD vs THE PATNA MUNICIPAL CORPORATION AND ORS	AKSHANSH ANKIT	PRASOON SINHA BINDHYACHAL SINGH SATYA PRAKASH
110.	C. REV./173/2023 CV RIVIEW IA-1/2023 () LIMITATION PETITIO	4 ANIL KUMAR SRIVASTAVA vs THE MANAGING DIRECTOR, AND ORS	ARYAN SINHA PUNEET SIDDHARTHA KAUSTUBH	SHAILENDRA KUMAR SINGH PRASHANT SINHA RISHI RAJ RAMAN
111.	C. REV./336/2023 CV RIVIEW	5 SHIV NATH JHA @ SHIV NATH JHA vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR JHA	SARVESH KUMAR SINGH (AAG 13) BINAY KUMAR SINGH
112.	CR. WJC/372/2023 226,227 A. For quashing of IA-1/2023 () IA-2/2023 () MISC IA-3/2026 () MISC	8 VIVEK KUMAR vs THE STATE OF BIHAR THE CHIEF SECRETARY, BIHAR AND ORS	VINAY RANJAN CHANDAN KUMAR RAJU KUMAR MD. RAZUAA ZAHIR	SHEO SHANKAR PRASAD RANA VIKRAM SINGH ARVIND KUMAR RANA VIKRAM SINGH
113.	C. REV./56/2024 CV RIVIEW IA-1/2024 () MISC	3 CHANDRJYOTI DEVI vs THE STATE OF BIHAR AND ORS	NIRANJAN KUMAR ADITYA RAJ SUBHAM SINGH VIPIN KUMAR SINGH NIKITA MITTAL	GOVERNMENT ADVOCATE 5 AMRESH KUMAR RAKESH KUMAR SHARMA
114.	C. REV./213/2024 CV RIVIEW	3 BHOLA PRASAD vs THE REGIONAL MANAGER, RESERVE BANK OF INDIA AND ORS	MIRA KUMARI ANKITA ROY	AMIT PRAKASH
115.	C. REV./234/2024 CV RIVIEW	2 AJAY KUMAR vs MOST. MOHINI DEVI AND ORS	PRANAV KUMAR JHA SUBODH KUMAR JHA ROSHAN KUMAR MISHRA	BINDHYACHAL RAI AMRESH KUMAR RATAN KUMAR KUMAR RITAMBRA KUMARI PRASOON KUMAR BINITA SINGH
116.	C. REV./277/2024 CIVIL WRIT PETITI CV RIVIEW IA-1/2024 () LIMITATION PETITIO	2 MAHESH PRASAD, AND ANR vs THE STATE OF BIHAR AND ORS	ALKA SINGH SHIVAM SINGH SUMEET KUMAR SINGH	GOVERNMENT ADVOCATE 5
117.	C. REV./294/2024 CV RIVIEW	2 PANKAJ KUMAR SINGH vs THE STATE OF BIHAR AND ORS	BRISKETU SHARAN PANDEY ABHISHEK KUMAR SAHIL VERMA	ADDITIONAL ADVOCATE GENERAL 3

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118. C. REV./360/2024 CV RIVIEW IA-1/2024 () LIMITATION PETITIO	3	THE BIHAR STATE PHARMACY COUNCIL, PATNA AND ORS vs HEMANT KUMAR AND ORS	GIRIJISH KUMAR PRASHANT SINHA	ADVOCATE GENERAL POOJA PRASAD BINOD KUMAR SINHA
119. CR. APP (SJ)/2374/2024 U/S 14(A)(2) OF S SC/ST ACT (AB)	4	AMAN KUMAR @ RAJ SHEKHAR AZAD vs THE STATE OF BIHAR AND ANR	AMARENDRA KUMAR RAMANATH KUMAR PREM PRAKASH SHARMA RUDRA KANT PANDEY	SADANAND PASWAN Y. MADHAVI VIJAYA LAXMI SRIVASTWA AJAY KUMAR
120. C. REV./42/2025 Civil Review CV RIVIEW	2	ASHOK KUMAR vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR JHA	ADDITIONAL ADVOCATE GENERAL 13 SATYAM SHIVAM SUNDARAM
121. C. REV./105/2026 CV RIVIEW	2	BOBY DEVI vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HUMAN RESOURCES DEPARTMENT AND ORS	CHANDAN KUMAR RANJIT KUMAR YADAV UGRESH KUMAR SANJEET KUMAR	GOVERNMENT ADVOCATE 2

(AT 12:30 P.M.)

SPECIALLY ASSIGNED MATTERS

122. CWJC/16533/2017 LAND ACQUISITION	5	DINKAR SHARMA AND ANR vs THE STATE OF BIHAR AND ORS	VIPIN KUMAR SINGH SATYA PRAKASH	RAJIV ROY - GP1 BINITA SINGH DR. ALOK KUMAR SINHA
123. CWJC/7647/2019 MUNCIPAL CORPORATI	13	PATNA MUNICIPAL CORPORATION, PATNA AND ANR vs THE STATE OF BIHAR AND ORS	KUMAR KAUSHLENDRA BINDHYACHAL SINGH	RAJIV ROY (GP1) MANISH KUMAR NO2 GAJENDRA KUMAR SINGH NABIN KUMAR
124. CWJC/2081/2022 REM/DIS/TER, NON G	3	RAMJEE DAS vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR GIRI	MD. NADIM SERAJ (GP5)
125. CWJC/2280/2024 SELECTION , HEALT	7	AJAY KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH BIPIN KUMAR	GOVERNMENT PLEADER 24 SANJAY PANDEY
With CWJC/12006/2024 125.1 SELECTION , HEALT	3	RISHABH ANAND vs THE STATE OF BIHAR AND ORS	KUMAR KAUSHIK HEMANT RAJ NAMRATA DUBEY	STANDING COUNSEL 26 SANJAY PANDEY MANOJ KUMAR AMBASTHA
126. CWJC/13555/2024 REM/DIS/TER, NON G	2	KUMAR NAGENDRA vs THE HIGH COURT OF JUDICATURE AT PATNA THROUGH REGISTRAR GENERAL, PATNA HIGH COURT AND ORS	MADHURI KUMARI BIKAS KUMAR SHARMA ABNEESH KUMAR	ADDL. ADVOCATE GENERAL (3) PIYUSH LALL
127. CWJC/18700/2024 COMP.GRND. , BOARD	4	GAUTAM SATYA PRAKASH @ GAUTAM vs THE FOOD CORPORATION OF INDIA AND ORS	MUKESH KUMAR NO1	P.K.VERMA VIKASH CHANDRA SRIVASTAVA RABINDRA KUMAR PRIYADARSHI AMARJEET

(AFTER THE ABOVE OR AT 2:15 P.M., WHICHEVER IS EARLIER.)

FOR HEARING -I

128. CR. APP (SJ)/472/2014 R.I FOR 10 YEARS(CR. APP(SJ)	7	PANCHU PUJHAR @ PANCHU KHAIRA vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	ABHA SINGHAPP
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FOR HEARING -III

129. CR. APP (SJ)/9/2010 CR. APP(SJ)	2	RAMESH SINGH AND ANR vs STATE OF BIHAR	SURAJ NARAIN YADAV RITU SHEKHAR	S.N.PD.APP
130. CR. APP (SJ)/197/2013 R.I. FOR 3 YEARS CR. APP(SJ)	8	GIRIJA PRASAD AND ANR vs STATE OF BIHAR AND ANR	KUMAR ALOK N. A. SHAMSI (A.S.G.) SANJIV JAISWAL ASHUTOSH KUMAR SINGH BINOD KUMAR SINHA	S.N.PRASAD APP ANSHUMAN SINGH (CGC)
131. CR. APP (SJ)/239/2010 CR. APP(SJ)	2	CHANDRA MAULI SINGH vs STATE OF BIHAR	ARUN KUMAR BIPIN KUMAR	S.N.PD.APP

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132.	CR. APP (SJ)/372/2010 R.I.FOR 10 YEARS(CR. APP(SJ)	2	AJAY KUMAR SINGH vs STATE OF BIHAR	GYANAND ROY DEEPAK KUMAR SINGH	S.N.PD.APP
133.	CR. APP (SJ)/422/2010 CR. APP(SJ)	3	ASHOK KUMAR MANDAL AND ANR vs THE STATE OF BIHAR	DR.BIDHU RANJAN	S.N.PRASAD APP
134.	CR. APP (SJ)/447/2010 CR. APP(SJ)	2	SHESHNATH SHAHI vs STATE OF BIHAR	RABINDRA KUMAR TIWARI ARBIND KUMAR SINGH 1	AJAY MISHRAAPP UMESH KUMAR MISHRA
135.	CR. APP (SJ)/568/2010 FOR 7 YEARS (376, CR. APP(SJ)	2	PREMCHAND SINGH vs THE STATE OF BIHAR	ANIL KUMAR SINGH 6	AJAY MISHRA APP
136.	CR. APP (SJ)/636/2010 CR. APP(SJ)	2	RANJEET KUMAR AND ORS vs THE STATE OF BIHAR	PARMANAND PD.NR.SAHI	AJAY MISHRA APP
With 136.1	CR. APP (SJ)/682/2010 CR. APP(SJ)	2	RANJEET KUMAR vs THE STATE OF BIHAR	GIRISH PD.GUPTA MANOJ KUMAR 3	AJAY MISHRA APP
137.	CR. APP (SJ)/693/2010 CR. APP(SJ)	2	BHOTA @ RISHIKESH PASWAN vs THE STATE OF BIHAR	ANIL CHANDRA ASHOK KUMAR MISHRA AMIT KUMAR MISHRA	AJAY MISHRA APP
138.	CR. APP (SJ)/744/2010 CR. APP(SJ)	2	INDARDEO YADAV @ INDAR YADAV AND ANR vs STATE OF BIHAR	REWTI KANT RAMAN	AJAY MISHRA APP
139.	CR. APP (SJ)/781/2010 IMPERSONMENT FOR CR. APP(SJ)	2	BHARAT KUMAR vs STATE OF BIHAR	PRITHIVI RAJ SINGH	AJAY MISHRAAPP ARBIND KUMAR SINGH-1 RANJEET KUMAR-2
140.	CR. APP (SJ)/793/2010 CR. APP(SJ)	2	AZAD MIAN AND ANR vs STATE OF BIHAR	ADITYA NATH JHA	AJAY MISHRAAPP
141.	CR. APP (SJ)/796/2010 CR. APP(SJ)	2	DHRUV SINGH AND ORS vs STATE OF BIHAR	PRITHVI NATH MISHRA	AJAY MISHRAAPP NARESH CHANDRA VERMA ARUN KUMAR LAL
142.	CR. APP (SJ)/982/2010 CR. APP(SJ)	2	LAXMI SADAI @ LAKSHMI SADA AND ORS vs STATE OF BIHAR	GIRISH CHANDRA JHA KUMAR GAUTAM PRASHANT KUMAR	AJAY MISHRAAPP
143.	CR. APP (SJ)/1001/2010 FOR 7 YEARS (376/ CR. APP(SJ)	1	PAPPU RAM vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	S.N.PRASAD APP
1					
144.	CR. APP (SJ)/1008/2010 R.I.FOR 10 YEARS(CR. APP(SJ)	1	SURESH RAI vs STATE OF BIHAR	MADHURENDRA KUMAR	AJAY MISHRAAPP DHIRENDRA KR.
145.	CR. APP (SJ)/63/2011 CR. APP(SJ)	1	MOHAMMAD KALIM AND ORS. AND ORS vs THE STATE OF BIHAR	AMITABH BHARDWAJ AWADHESH KUMAR SINGH	AJAY MISHRA APP
146.	CR. APP (SJ)/69/2011 CR. APP(SJ)	1	RAM KUMAR SINGH vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	AJAY MISHRAAPP
147.	CR. APP (SJ)/83/2011 CR. APP(SJ)	1	RAM SHANKAR YADAV AND ANR. vs THE STATE OF BIHAR	CHANDRA MOHAN JHA BIRENDRA KUMAR SINGH JYOTSNA KUMARI	AJAY MISHRAAPP
148.	CR. APP (SJ)/116/2011 CR. APP(SJ)	1	LALENDAR VISHWAKARMA vs THE STATE OF BIHAR	ALOK KUMAR SINHA- I BHOLA KUMAR	BINOD BIHARI SINGHAPP
149.	CR. APP (SJ)/119/2011 CR. APP(SJ)	1	MITHLESH PRASAD AND ORS. AND ORS vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	S.N.PRASAD APP
150.	CR. APP (SJ)/120/2011 CR. APP(SJ)	2	DEVANUJ SINGH @ DEVANUJ MAHTO AND ORS. AND ORS vs THE STATE OF BIHAR	GANGA PRASAD BIMAL SATYABIR BHARTI	AJAY MISHRA APP

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151. CR. APP (SJ)/172/2011 CR. APP(SJ)	1 RAJ NARAYAN JHA @ HARI NARAIN BHAVESH KUMAR JHA vs THE STATE OF BIHAR	GANESH PRASAD SINGH DR. RAJESH KUMAR SINGH MD.ASLAM ANSARI MD. NAJMUL HODDA	AJAY MISHRAAPP S.N.PRASAD APP
With CR. APP 151.1 (SJ)/182/2011 CR. APP(SJ)	1 LOOTAN PODDAR vs THE STATE OF BIHAR		
152. CR. APP (SJ)/173/2011 CR. APP(SJ)	1 GANESHI SHARMA AND ANR. vs THE STATE OF BIHAR		AJAY MISHRAAPP
153. CR. APP (SJ)/175/2011 CR. APP(SJ)	1 CHANDAN SINGH vs THE STATE OF BIHAR	KAPIL DEO SINGH	AJAY MISHRAAPP
154. CR. APP (SJ)/355/2011 CR. APP(SJ)	2 JAI KRIHSNA RAM vs THE STATE OF BIHAR AND ORS	MOHAN LAL DAS MD. SHAMIMUL HODA	ABHAY KUMAR APP
155. CR. APP (SJ)/555/2011 R.I. FOR 10 YEARS CR. APP(SJ)	2 ARUN BABA @ ARUN KUMAR SAH vs THE STATE OF BIHAR	SANJAY KUMAR GHOSARVEY RAJ KRISHAN JHA	AJAY MISHRA APP
156. CR. APP (SJ)/652/2011 CR. APP(SJ)	3 SAMANULLAH vs THE STATE OF BIHAR	SUSHIL KUMAR LOKESH KUMAR SINGH	BINOD BIHARI SINGH APP
157. CR. APP (SJ)/653/2011 CR. APP(SJ)	2 MD. ARIF ANSARI vs THE STATE OF BIHAR	RAJANI KANT PANDEY	SUJIT KUMAR SINGHAPP
158. CR. APP (SJ)/655/2011 CR. APP(SJ)	2 CHANAKYA BHAGAT AND ORS. AND ORS vs THE STATE OF BIHAR	HARENDRA PRASAD	S.NR.PRASADAPP NITYANAND MISHRA

PATNA HIGH COURT	155	Friday 3rd July, 2026 Hon'ble Mr. Justice Satyavrat Verma
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Friday the 3rd July 2026
CENTENARY BUILDING
Court No. 308 (AT 10:30 A.M.)
Mr. Justice Satyavrat Verma

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION-I TIED UP</u>					
1.	CR. MISC./28627/2026 30A R.BAIL-1	3 ABHAY KUMAR @ ABHAY RAY vs THE STATE OF BIHAR	HANS LAL KUMAR UJJAWAL KUMAR GAURAV KUMAR	LAKSHMI KANT SHARMA	
2.	CR. MISC./32310/2026 25(1-B)a,26,35, R.BAIL-1	2 SURAJ KUMAR @ SURAJ SAHU @ SURAJ KUMAR GUPTA vs THE STATE OF BIHAR	RAJANI KANT PANDEY ASHOK KUMAR PANDEY	MRITUNJAY KUMAR NIRALA	
3.	CR. MISC./34947/2026 30A R.BAIL-1	1 BHAVESH PASWAN vs THE STATE OF BIHAR	SATISH KUMAR SINGH DINESH MAHARAJ	INDU KUMARI SRIVASTAVA	
4.	CR. MISC./35414/2026 30(a) R.BAIL-1	1 SANJAY SAHANI vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	SHAIENDRA KUMAR	
5.	CR. MISC./35544/2026 30(a) R.BAIL-1	1 SONU NUT @ KABUTARI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH UDIT NARAYAN SINGH ANJALI KUMARI	KANHIYA KISHOR	
6.	CR. MISC./41133/2026 30(a),41(1) R.BAIL-1	1 RUPESH KUMAR @ ANDWA vs THE STATE OF BIHAR	PRATEEK TANDON	SYED MOJIBUR RAHMAN	
7.	CR. MISC./41254/2026 30(a),41, R.BAIL-1 Same ps: CR. MISC/44056/2026	1 SUDHIR KUMAR vs THE STATE OF BIHAR	SHARDA NAND MISHRA SHAMBHAVI VATS DHANDEV KUMAR ISHA MISHRA	MD. NAZIR ANSARI	
8.	CR. MISC./41460/2026 274,275,3(5) R.BAIL-1	1 DURGESH YADAV @ DURGESH KUMAR YADAV @ DURGESH KUMAR vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	DAMODAR PRASAD TIWARY	
9.	CR. MISC./41790/2026 30(a),30(b),30(c) R.BAIL-1	1 MUNNA MUKHIYA vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	ABHAY KUMAR	
10.	CR. MISC./42881/2026 414, R.BAIL-1	1 SUBODH KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR MD. MOBASSAR ALI	MRITUNJAY KUMAR NIRALA	
11.	CR. MISC./43171/2026 30(A) R.BAIL-1	1 SONELAL @ SONAWA @ SONU KUMAR @ SONU RAY vs THE STATE OF BIHAR	JAY RAM PRASAD	NITYA NAND TIWARY	
12.	CR. MISC./43373/2026 30(a), R.BAIL-1	1 PINTU KUMAR @ MAIGAR YADAV vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR ADITYA KUMAR PANDEY	PREM KUMAR JHA	
13.	CR. MISC./43438/2026 30(a),34,36, R.BAIL-1	1 VIJAY RAM vs THE STATE OF BIHAR	AMAN VISHAL LEELAWATI KUMARI	MD. ANZARUL HAQUE SAHARA	
14.	CR. MISC./43521/2026 30(A) R.BAIL-1	1 KIRANI RAI vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	ABHAY KUMAR	
15.	CR. MISC./43553/2026 30(a) R.BAIL-1	1 RANJAN PASWAN @ RANJAN KUMAR vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA AMARJEET PRABHAKAR KUMARI ANJALI	SUMAN KUMARI SINGH	
16.	CR. MISC./43707/2026 30(a) R.BAIL-1	1 RATNESH KUMAR @ RATNESH PASWAN vs THE STATE OF BIHAR	HANS LAL KUMAR	MD. ANZARUL HAQUE SAHARA	
17.	CR. MISC./43753/2026 30(a),32,41(1), R.BAIL-1	1 INDRAJEET MUKHIYA vs THE STATE OF BIHAR	RAJESH KUMAR	KANHIYA KISHOR	

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| 18. | CR. MISC./43905/2026
30(a),32(3),41(1) R.BAIL-1 | 1 | RAUSHAN KUMAR @ ROSHAN KUMAR
vs THE STATE OF BIHAR | MAGAN KUMAR
DILIP KUMAR | UMANATH MISHRA |
| 19. | CR. MISC./43980/2026
30(a), R.BAIL-1 | 1 | DILKHUSH KUMAR
vs THE STATE OF BIHAR | POOJA PRASAD | MD. NAZIR ANSARI |
| 20. | CR. MISC./44028/2026
30(a),30(c) R.BAIL-1 | 1 | ANIL KUMAR
vs THE STATE OF BIHAR | MANISH CHANDRA
GANDHI | KHURSHID ANWAR |
| 21. | CR. MISC./44056/2026
30(a),41, R.BAIL-1
Same ps:
CR. MISC/41254/2026 | 1 | DEEPAK YADAV @ DEEPAK KUMAR
YADAV @ DIPAK YADAV @ DEEPAK KUMAR
vs THE STATE OF BIHAR | AMARNATH JHA | HARENDRA PRASAD |
| 22. | CR. MISC./44329/2026
30A,41 R.BAIL-1 | 1 | MUKESH KUMAR
vs THE STATE OF BIHAR | ALOK KUMAR JHA
SHWETA PRIYA
SHEO KUMAR PRASAD | SHAILENDRA KUMAR |
| 23. | CR. MISC./44932/2026
30(a),38,41(1), R.BAIL-1 | 1 | RAM BALAK SAH
vs THE STATE OF BIHAR | SUBODH KUMAR
SURENDRA KISHORE
THAKUR
ADITYA KUMAR PANDEY
PRAGYA BHARTI | GAURI SHANKAR GUPTA |
| 24. | CR. MISC./44964/2026
272,273 R.BAIL-1 | 1 | DINESH SAHNI @ DINESH SAHANI
vs THE STATE OF BIHAR | MANOJ KUMAR | ASHA DEVI |
| 25. | CR. MISC./44972/2026
30A R.BAIL-1 | 1 | KISHAN YADAV @ KISAN YADAV
vs THE STATE OF BIHAR | AMAN KUMAR
SUMIT SHEKHAR PANDEY
ANAL KUMAR SINGH
TARIQUE HUSSAIN | SANJAY KUMAR |
| 26. | CR. MISC./45095/2026
30(a) R.BAIL-1 | 1 | VINOD RAM @ CHUHA DOM
vs THE STATE OF BIHAR | ARYAN SINGH
GAJENDRA KUMAR
SINGH | KALYAN SHANKAR |
| 27. | CR. MISC./45149/2026
30(a), R.BAIL-1 | 1 | ROCKY KUMAR
vs THE STATE OF BIHAR | DEEPAK KUMAR
MAGAN KUMAR
RAVI SHANKAR KUMAR | NITYANAND |
| 28. | CR. MISC./45166/2026
318(4),338,336(3)
R.BAIL-1 | 1 | VIKASH SINGH AND ANR
vs THE STATE OF BIHAR | ANIL CHANDRA | NAND KUMAR |

TO BE MENTIONED

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|-----|---|---|--|--|--|
| 29. | MJC/3949/2025
CONTEMPT- SJ | 1 | MD. SHAHID AND ORS
vs THE STATE OF BIHAR THROUGH
DR. B. RAJENDRA, ADDITIONAL
CHIEF SECRETARY, EDUCATION
DEPARTMENT AND ORS | ALOK RANJAN | STANDING COUNSEL 1 |
| 30. | CR. APP (SJ)/4506/2025
U/S 14A(2) SC/ST SC/ST
ACT (AB) | 3 | SUNNY KUMAR AND ANR
vs THE STATE OF BIHAR AND ANR | SHYAMESHWAR KUMAR
SINGH | SADANAND PASWAN
KRISHNA PRABHAT
ANJALI DAS
MAHENDRA THAKUR
RATAN RAJ |
| 31. | CR. APP (SJ)/1180/2026
U/S 14 A(2) SC/ST SC/ST
ACT (AB) | 1 | SUJIT YADAV @ SANJEET KUMAR
vs THE STATE OF BIHAR AND ANR | AJAY KUMAR SINHA | USHA KUMARI 1 |
| 32. | MJC/1606/2026
CONTEMPT- SJ | 1 | AJAY KUMAR SINHA
vs THE STATE OF BIHAR THROUGH
THE PRINCIPAL SECRETARY,
NAMESLY SRI VINOD SINGH
GUNJIYAL AND ORS | PRATIK KUMAR SINHA
VIKASH KUMAR | ADDITIONAL ADVOCATE
GENERAL 13
SIDDHARTHA PRASAD
DR. ANAND KUMAR
DR. ANAND KUMAR |
| 33. | CR. APP (SJ)/1795/2026
U/S - 14 A (2) SC SC/ST
ACT (RB) | 1 | BAIDHNATH PRASAD @
BAIDHNATH PRASAD JAISWAL
vs THE STATE OF BIHAR AND ANR | RAJIV PRASHANT
SHAISHAV KUMAR | USHA KUMARI 1 |
| 34. | CR. MISC./8055/2026
354B A.BAIL | 1 | MD. RAKIM @ MOHAMMAD RAKIM
vs THE STATE OF BIHAR | ASIF KALIM
RANANJAY KUMAR | SURENDRA PRASAD
SINGH |
| 35. | CR. MISC./15629/2026
137(1),137(2),87, A.BAIL | 1 | DINBANDHU SINGH
vs THE STATE OF BIHAR | RANJEET KUMAR
SUNIL KUMAR | RAJ BALLABH SINGH |
| 36. | CR. MISC./16156/2026
190,191,132,109,1
A.BAIL | 1 | MUNNA QURAISHI @ MUNNU
QURAISHI
vs THE STATE OF BIHAR | MD FAZLE KARIM
SANJAY SINHA | MANOJ KUMAR |
| 37. | CR. MISC./16710/2026
147,148,149,323,1
A.BAIL | 1 | MANDHIR YADAV
vs THE STATE OF BIHAR | DHANANJAY KUMAR
PANDEY
ASHOK KUMAR SINGH | AMITESH KUMAR |

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38. CR. MISC./18329/2026 191(2),191(3),190 A.BAIL	1	DANISH @ DANISH ALAM ANSARI vs THE STATE OF BIHAR	DHANDEV KUMAR RAJIV RANJAN	SATYA NAND SHUKLA
39. CR. MISC./20461/2026 111(i),111(ii) A.BAIL Same ps: CR. MISC/20826/2026	2	RANU YADAV @ RANU KUMAR YADAV vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	RENUKA RATNAKAR
With CR. MISC./20826/2026 39.1 A.BAIL	2	AZAD YADAV vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	RENUKA RATNAKR (APP 125)
40. CR. MISC./22759/2026 7, A.BAIL	1	ABHIMANYU KUMAR @ AVIMANU KUMAR @ SRI ABHIMANYU KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINGH SWATI PARMAR	PARMESHWAR MEHTA
41. CR. MISC./23698/2026 316(2),318(4),338 A.BAIL	2	SANJAY KUMAR BHANU vs THE STATE OF BIHAR AND ANR	DHURENDRA KUMAR AMIT KUMAR SINGH	AJIT KUMAR ALOK KUMAR JHA
42. CR. MISC./24302/2026 309(4),3(5), A.BAIL	1	SURAJ PASWAN ALIAS SURAJ KUMAR vs THE STATE OF BIHAR	UMA KANT MISHRA SHAKIB AYAZ	DILIP KUMAR NO. 1
43. CR. MISC./24443/2026 126(2),115(2),118 A.BAIL	1	SHIVAM RAI @ SHIVAM KUMAR AND ANR vs THE STATE OF BIHAR	SURAJ KUMAR TIWARI SHAMBHU NARAYAN SINGH	MADHURI LATA
44. CR. MISC./28623/2026 341,323,447,379,3 A.BAIL	1	DHARMENDRA YADAV @ DHARMENDRA KUMAR AND ANR vs THE STATE OF BIHAR	PRAVEEN KUMAR ANJU KUMARI SINHA	JAGDHAR PRASAD PRATYAKSHA MAHIMA KUMARI MRITUNJAY KUMAR
45. CR. MISC./32101/2026 191(2),190,126(2) R.BAIL-1	1	MANISH KUMAR @ JAMINDRA CHANDRAVANSHI @ JAMIDAR CHANDRAVANSHI @ MANISH CHANDRAVANSHI vs THE STATE OF BIHAR	SUDHANSHU KUMAR	RAM ANURAG SINGH
46. CR. MISC./32813/2026 147,148,149,323,3 R.BAIL-1	1	TRIPURARI YADAV vs THE STATE OF BIHAR	ADITYA KUMAR	KUMAR VEERENDRA NARAYAN SATYA PRAKASH PARASAR
47. CR. MISC./38999/2026 126(2),115,109,11 R.BAIL-1	1	SURESH RAI AND ORS vs THE STATE OF BIHAR	BHAVESH KUMAR	CHANDRA BHUSHAN PRASAD
48. CR. MISC./40671/2026 126(2),109(1),118 R.BAIL-1	1	SONU SAHNI @ SONU KUMAR AND ANR vs THE STATE OF BIHAR	DILIP KUMAR ROY PRADYUMAN KUMAR ABHISHEK ARYANS VISHAL KUMAR	CHANDRA SEN PRASAD SINGH
<u>FOR ORDERS (ON OFFICE NOTES) - TIED UP</u>				
49. CR. APP (SJ)/3397/2022 U/S 14A(2) SC/ST SC/ST ACT (AB)	12	SUKHENDRA YADAV @ SUKHENDRA KUMAR vs THE STATE OF BIHAR AND ANR	VINOD KUMAR	USHA KUMARI 1
50. MJC/3020/2025 CONTEMPT- SJ	2	DR. SHASHI BHUSHAN PRASAD SHRIVASTAVA vs THE STATE OF BIHAR AND ORS	ANIL KUMAR SHAMIR MEHRA RAJEEV RANJAN RAY	GOVERNMENT PLEADER 14
51. CR. MISC./32301/2025 147,323,341,354B, A.BAIL	7	AMIT KUMAR JHA vs THE STATE OF BIHAR AND ANR	GOPAL KUMAR JHA	NIRMAL KUMAR SINHA
52. CR. APP (SJ)/630/2026 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2	JALESHWAR MAHTO vs THE STATE OF BIHAR AND ANR	RAMCHANDRA SAHNI SAROJ KUMARI	USHA KUMARI 1
53. CR. APP (SJ)/1369/2026 U/S 14A (2) OF SC SC/ST ACT (AB)	2	ANKUSH KUMAR @ ANKUSH YADAV vs THE STATE OF BIHAR AND ANR	AJAY KUMAR SINHA	USHA KUMARI 1
54. CR. APP (SJ)/2081/2026 U/S - 14 A (2) SC SC/ST ACT (RB)	2	JEESHAN @ JISAN @ MD. JISAN vs THE STATE OF BIHAR	RADHA MOHAN SINGH SAMAR PRATAP SINGH	USHA KUMARI 1
55. CR. MISC./16866/2026 115(2),126(2),64, A.BAIL	2	AARTI DEVI vs THE STATE OF BIHAR AND ANR	SACHIN KUMAR RAJIV RANJAN	ANUJ KUMAR SHRIVASTAVA
56. CR. MISC./21521/2026 141,143,144,99,61 A.BAIL	2	MD. LADLA AND ANR vs THE STATE OF BIHAR AND ANR	RANJAY KUMAR SINGH	GAURI SHANKAR GUPTA

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| 57. CR. MISC./23899/2026
103(1),109, R.BAIL-1 | 2 BIMLESH KUMAR
vs THE STATE OF BIHAR | SATISH CHANDRA | SHYAM KUMAR SINGH
MUNGESHWAR KUMAR
KRISHNA GOND
ARVIND KUMAR
PRADHAN |
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FOR ORDERS (ON PETITIONS) - TIED UP

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| 58. CR. MISC./51721/2023
3-4 D ORDER OF
COGNIZA
IA-1/2026 ()
MODIFICATION | 4 KARISHMA MISHRA
vs THE STATE OF BIHAR AND ANR | SHASHI SHEKHAR
KUMAR PRASAD | RAJENDRA PRASAD NAT
SURESH SINGH
ARVIND PRASAD SINGH
UTTAM KUMAR MISHRA
NARSINGH TANTI |
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FOR ADMISSION - TIED UP
MATTER -1

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| 59. CR. MISC./31028/2026
MOD (SJ) MOD (SJ) | 2 KAUSHLENDRA GUPTA @
KAUSHLENDRA KUMAR GUPTA
vs THE STATE OF BIHAR AND ANR | JYOTI RANJAN JHA
SHRISHTI RANI | NAWAL KISHORE
PRASAD |
| 60. CR. MISC./42636/2026
MOD (SJ) MOD (SJ) | 1 LAXMAN SAW
vs THE STATE OF BIHAR | BRIJ NANDAN PRASAD | SURESH PRASAD SINGH |
| 61. CR. MISC./42726/2026
MOD(SJ) MOD (SJ) | 1 KALLU YADAV @ ROHIT KUMAR
vs THE STATE OF BIHAR | JAY RAM PRASAD | MADAN KUMAR |
| 62. CR. MISC./42756/2026
MOD(SJ) MOD (SJ) | 1 ANISH KUMAR @ ANISH KUMAR
THAKUR
vs THE STATE OF BIHAR AND ANR | RAUSHAN KUMAR
NAGADEO CHOUBEY | SANGEETA SHARMA |
| 63. CR. MISC./44496/2026
MOD (SJ) MOD (SJ) | 1 RAJA KUMAR
vs THE STATE OF BIHAR | SHIVENDRA PRASAD | BINOD KUMAR |
| 64. CR. MISC./44530/2026
MODIFICATION (SJ)
MOD (SJ) | 1 PRIYARANJAN KUMAR @ PRIYA
RANJAN KUMAR
vs THE STATE OF BIHAR | SUMIT KUMAR
SRIVASTVA | BRAJ KISHORE PD.(APP) |
| 65. CR. MISC./44532/2026
MODIFICATION (SJ)
MOD (SJ) | 1 ANITA DEVI
vs THE STATE OF BIHAR | SHOVENDRA KUMAR
VIJAY KUMAR MISHRA | RINA SINHA |
| 66. CR. MISC./45232/2026
MOD (SJ) MOD (SJ) | 1 ABHAY PANJIYARA
vs THE STATE OF BIHAR | BRIJMOHAN DAS
SANJAY KUMAR TIWARY | ASHOK KUMAR SINGH |
| 67. CR. MISC./45263/2026
MOD(SJ) MOD (SJ) | 1 AJEET KUMAR @ AJIT KUMAR
vs THE STATE OF BIHAR | ARVIND KUMAR | GULNAR BEGUM |

MATTER -2

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| 68. CR. MISC./42426/2026
RESTORATION (SJ)
RESTORATION (SJ)
Same ps:
CR. MISC/32604/2026 | 1 DILIP YADAV
vs THE STATE OF BIHAR | ASHOK KUMAR YADAV | BRAJENDRA NATH
PANDEY |
| 69. CR. MISC./42614/2026
RESTORATION(SJ)
RESTORATION (SJ) | 1 HARI BHAJAN RAM AND ORS
vs THE STATE OF BIHAR AND ANR | SATYENDRA PRASAD
SINGH | PAWAN KUMAR
CHAURASIA |

MATTER -3

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| 70. CR. MISC./89615/2025
302,201,120B,34 R.BAIL-
1 | 4 GUDDU ALAM
vs THE STATE OF BIHAR | SANJEEV KUMAR
SITESH KASHYAP | MANOJ KUMAR |
| 71. CR. MISC./1104/2026
21(a),22, R.BAIL-1 | 2 PRINCE KUMAR @ ANSHU
vs THE STATE OF BIHAR | ASHOK KUMAR NO.6 | SANGEETA SHARMA |
| 72. CR. MISC./1812/2026
498A,494 R.BAIL-1 | 5 ANIL PRASAD YADAV @ ANIL
KUMAR YADAV
vs THE STATE OF BIHAR AND ANR | SHEKHAR KUMAR SINGH
BUDDHI LAL YADAV
SATISH KUMAR
RUPESH KUMAR SINGH | AWADHESH KUMAR
SINGH
INDRAJIT KUMAR |
| 73. CR. MISC./7041/2026
126,115(2),103(1)
R.BAIL-1
Same ps:
CR. MISC/7183/2026 | 2 RANJAY KUMAR
vs THE STATE OF BIHAR | VAISHNAVI SINGH
RITWIK THAKUR
PURUSHOTTAM KUMAR
MUDIT MEET | CHANDRA SEN PRASAD
SINGH
ASHISH KUMAR RANJAN |
| With CR. MISC./7183/2026
73.1 R.BAIL-1 | 2 SATYAM KUMAR
vs THE STATE OF BIHAR | UDAY KUMAR
RAHUL KUMAR
RAJANI KUMARI | PUSHPA SINHA.1
ASHISH KUMAR RANJAN |
| 74. CR. MISC./14725/2026
302,307,120(B),34
R.BAIL-1 | 2 VIKRAM KUMAR
vs THE STATE OF BIHAR | DIWANSHU KUMAR
KUMAR DHIRENDRA
PRATAP SINGH
GANESH PRASAD SINGH | GANESH PRASAD SINGH |

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75.	CR. MISC./26219/2026 302,120B,34 R.BAIL-1	2	SURYA PRAKASH vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	JHARKHANDI UPADHYAY
76.	CR. MISC./28606/2026 111, R.BAIL-1 Same ps: CR. MISC/42322/2026	2	SHIVSHANKAR KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	RAM SEVAK CHOUDHARY
77.	CR. MISC./28621/2026 137(2),64,351(2), R.BAIL-1	1	DEEPAK KUMAR RAM vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV	JHARKHANDI UPADHYAY
78.	CR. MISC./28914/2026 80,238,61(2),3(5) R.BAIL-1	1	RANJAN GIRI vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH HARENDRA KUMAR SINGH	AKSHAY LAL PANDIT
79.	CR. MISC./29515/2026 103(1),238,61,3(5) R.BAIL-1	1	JAGARNATH MUKHIYA vs THE STATE OF BIHAR	UDAY KUMAR RAHUL KUMAR	UMESHANAND PANDIT
80.	CR. MISC./29595/2026 115(2),126(2),329 R.BAIL-1	1	SANJIT CHOUDHARY @ SANJIT SAHNI vs THE STATE OF BIHAR	AJIT KUMAR SINGH	NAND KUMAR SARVOTTAM KUMAR
81.	CR. MISC./29668/2026 80(2), R.BAIL-1	1	MD. RAHUL vs THE STATE OF BIHAR	POOJA PRASAD BINOD KUMAR SINHA	RENU KUMARI
82.	CR. MISC./30012/2026 80,103(2),3(5), R.BAIL-1	1	MD. KALAM vs THE STATE OF BIHAR	SHIVNANDAN BHARTI PINTU KUMAR PATEL NEHA KUMARI SINGH	RAM NARESH RAY
83.	CR. MISC./30585/2026 105,3(5), R.BAIL-1	1	SURESH SINGH AND ORS vs THE STATE OF BIHAR	SWEETY SINHA	SANJAY KUMAR SINGH HEMANT KUMAR
84.	CR. MISC./30901/2026 126(2),118(1),118 R.BAIL-1	1	MD. SERAJUDDIN @ MD. SERAJ @ SIRAJUDDIN vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	CHANDRA SEN PRASAD SINGH
85.	CR. MISC./31164/2026 341,323,325,307,5 R.BAIL-1	1	VIKASH YADAV @ VIKASH KUMAR vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	PREM KUMAR JHA KULDEEP KUMAR JITENDRA KUMAR
86.	CR. MISC./31166/2026 126(2),115(2),117 R.BAIL-1	1	KRISHNA SINGH @ KRISHNA KUMAR SINGH vs THE STATE OF BIHAR	KUMAR GAURAV NAWNIIT KUMAR TIWARY	TARUN PRASAD MANDAL ANURAG PATEL TRIBHUWAN NARAYAN
87.	CR. MISC./31486/2026 126(2),115(2),118 R.BAIL-1 Same ps: CR. MISC/32322/2026	1	SUJJT KUMAR @ SUJIT RAY vs THE STATE OF BIHAR	SHASHANK SHEKHAR MILI KUMARI MUKUL KUMAR	RAJENDRA NATH JHA VISHAL VIKRAM RANA MISHA BHARTI UTKARSH VIKRAM RANA AKASH PRIYE KUMAR SAURAV DEV RISHABH KUMAR RAO HARSH
88.	CR. MISC./31696/2026 85,80(2),108,3(5) R.BAIL-1	1	RANVEER KUMAR vs THE STATE OF BIHAR	AVINASH RAJ BRIJ KISHOR MISHRA	SHYAMESHWAR DAYAL
89.	CR. MISC./32008/2026 302,34 R.BAIL-1	1	MD. ANWAR @ LANGRI vs THE STATE OF BIHAR	MOHAMMAD MINNATULLAH	NIRMALA KUMARI
90.	CR. MISC./32322/2026 126(2),115(2),118 R.BAIL-1 Same ps: CR. MISC/31486/2026	1	MANJIT KUMAR @ MANJIT RAY vs THE STATE OF BIHAR	MUKESH KUMAR	VEENA KUMARI JAISWAL VISHAL VIKRAM RANA MISHA BHARTI UTKARSH VIKRAM RANA AKASH PRIYE KUMAR SAURAV DEV RISHABH KUMAR RAO
91.	CR. MISC./32429/2026 281,106(1),105 R.BAIL-1	1	ROHIT BAITHA @ ROHIT KUMAR vs THE STATE OF BIHAR	PRATEEK TANDON	MRITUNJAY KUMAR NIRALA
92.	CR. MISC./32441/2026 414,386,387,34 R.BAIL-1	1	SANJAY SINGH vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	SANJAY KUMAR SHARMA
93.	CR. MISC./32546/2026 21(C), R.BAIL-1	1	MUKESH KUMAR @ LANGARA @ LAGARA vs THE STATE OF BIHAR	SANTOSH KUMAR MD. MOBASSAR ALI	AJAY KUMAR NO. 2
94.	CR. MISC./32566/2026 304B,34 R.BAIL-1	1	RAJEEV SAHNI @ RAJEEV KUMAR vs THE STATE OF BIHAR	ARUN KUMAR SATYAM KUMAR	MOHAMMAD SUFYAN

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95. CR. MISC./32590/2026 310(2),111(2) R.BAIL-1	1 KUNAL KUMAR @ KUNAL YADAV vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH SAHJA NAND SHARMA	GANESH PRASAD SINGH
96. CR. MISC./32604/2026 191(2),191(3),190 R.BAIL-1 Same ps: CR. MISC/42426/2026	1 PULICE YADAV vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	AJAY KUMAR JHA
97. CR. MISC./32797/2026 190,191(2),126(2) R.BAIL-1	1 RAJAN BHAGAT @ RAJAN KUMAR AND ANR vs THE STATE OF BIHAR	DHARMVEER	ARUN KUMAR SINGH
98. CR. MISC./32847/2026 80,103,3(5), R.BAIL-1	1 RAVI KUMAR @ KAVI KUMAR vs THE STATE OF BIHAR AND ANR	AKLAVYA CHANDAN KUMAR	MURLI DHAR JAY RAM PRASAD
99. CR. MISC./33070/2026 147,149,341,342,3 R.BAIL-1	1 RAVINDRA YADAV @ RAVINDRA KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK SADANAND PRASAD DEO	RAJENDRA NATH JHA
100. CR. MISC./33212/2026 30(a), R.BAIL-1	1 MOHIT KUMAR vs THE STATE OF BIHAR	ARVIND PRASAD SINGH SURESH SINGH	SUMAN KUMARI SINGH
101. CR. MISC./33675/2026 65,3(5), R.BAIL-1	1 RAVINDRA PASWAN vs THE STATE OF BIHAR AND ANR	NARESH KUMAR MEHTA	BINOD KUMAR
102. CR. MISC./33695/2026 191(3),190,109,11 R.BAIL-1	1 HARSH SINGH @ PUTUSH vs THE STATE OF BIHAR	KHUSHI AWADH JITENDRA NARAIN SINHA	CHANDRA BHUSHAN PRASAD
103. CR. MISC./33739/2026 89,64 R.BAIL-1	1 GAUTAM KUMAR vs THE STATE OF BIHAR	RAJA RAM RAI	MD. FAHIMUDDIN
104. CR. MISC./33908/2026 302,201,34, R.BAIL-1	1 RAJA BIHARI @ RAJA KUMAR vs THE STATE OF BIHAR	SATISH KUMAR SINGH DINESH MAHARAJ	MD. ATAUR RAHMAN

MATTER -4

105. CR. MISC./73070/2025 85,126(2),115(2), A.BAIL (AT 3:00 P.M.)	3 KRISHNA KUMAR vs THE STATE OF BIHAR AND ANR	NAFISUZZOHA MD RAGHIB ALAM	SUMAN KUMARI SINGH BARUN KUMAR SINGH
106. CR. MISC./89913/2025 406,420 A.BAIL Same ps: CR. MISC/19441/2026 (At 2.30 PM)	3 MD. JAWED vs THE STATE OF BIHAR AND ANR	SHAKIL AHMAD KHAN	RENU KUMARI RAVIN KUMAR UDBHAV
107. CR. MISC./19441/2026 406,420, A.BAIL Same ps: CR. MISC/89913/2025 (At 12.30 P.M.)	2 MD. KHALIL vs THE STATE OF BIHAR AND ANR	SHAKIL AHMAD KHAN	YOGENDRA KUMAR SINGH UDBHAV RAUSHAN KUMAR RAVIN KUMAR

MATTER -5

108. CWJC/14257/2022 LAND ACQUISITION	9 SHASHI KALA vs THE STATE OF BIHAR AND ORS	SHIV PRATAP	RAJ KISHORE ROY (GP 18) ADDITIONAL SOLICITOR GENERAL PUNAM KUMARI SINGH RAJESH KUMAR SHANDILYA
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(Part Heard) (At 3.00 PM)

(AT 3:00 P.M.)

FOR ADMISSION-II TIED UP

109. CR. MISC./4201/2026 30(a) A.BAIL	1 PINKI DEVI @ PIKU DEVI AND ORS vs THE STATE OF BIHAR	SHASHANK SHEKHAR SHASHANK SHEKHAR SHASHANK SHEKHAR SHASHANK SHEKHAR SHASHANK SHEKHAR	JHARKHANDI UPADHYAY
110. CR. MISC./41094/2026 272,273,120B A.BAIL	1 RAVINDER KUMAR @ RAVINDRA KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	SANJAY KUMAR TIWARY
111. CR. MISC./41345/2026 30(a),32,36,41 A.BAIL Same ps: CR. MISC/44321/2026 CR. MISC/45019/2026	1 GUDDU DAS @ GUDDU KUMAR @ GUDDU KUMAR DAS vs THE STATE OF BIHAR	SHYAM KISHORE	NITYANAND

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112. CR. MISC./41538/2026 112(2),3(5) A.BAIL	1 BIKSEH KUMAR @ VIKAS YADAV @ VIKESH RAI @ VIKESH YADAV vs THE STATE OF BIHAR	DWIJ RAJ ANUJ KUMAR SHRIVASTAV	MD. ANZARUL HAQUE SAHARA
113. CR. MISC./41639/2026 274,275 A.BAIL	1 ANITA DEVI vs THE STATE OF BIHAR	MANOJ KUMAR SUKRIT PRATYAYA SOUMYA SHIROMANI	MADAN KUMAR
114. CR. MISC./41672/2026 274,275,3(5) A.BAIL	1 AMAR RAJ @ JAI KISHUN @ KISHAN KUMAR vs THE STATE OF BIHAR	HEMANT KUMAR	SHAILENDRA KUMAR
115. CR. MISC./42222/2026 30(a),30(c),30(d) A.BAIL	1 MANOJ YADAV vs THE STATE OF BIHAR	DEEPAK KUMAR MAGAN KUMAR DILIP KUMAR RAVI SHANKAR KUMAR	ARUN KUMAR SINGH
116. CR. MISC./42227/2026 30(a) A.BAIL	1 SUBODH KUMAR vs THE STATE OF BIHAR	SUMIT KUMAR BHAGAT SUSHANT KUMAR KAMLESH KUMAR PATHAK	ASHA DEVI
117. CR. MISC./42271/2026 30(a) A.BAIL	1 PRAKASH RAI @ PRAKASH KUMAR vs THE STATE OF BIHAR	DHIRENDRA PRASAD SINHA RISHAN KUMAR	DR. INDIWAR KUMARI
118. CR. MISC./42322/2026 111, A.BAIL Same ps: CR. MISC/28606/2026	1 BHARAT KUMAR @ BHARAT PASWAN vs THE STATE OF BIHAR	SANTOSH KUMAR MD. MOBASSAR ALI	TARKESHWAR NATH THAKUR
119. CR. MISC./42500/2026 30(a), A.BAIL	1 UMESH YADAV vs THE STATE OF BIHAR	JAY RAM PRASAD NARANJAN KUMAR SINGH	MD. IFTEKHAR MAHMOOD
120. CR. MISC./42539/2026 274,275 A.BAIL	1 SACHIT KUMAR YADAV vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	DAMODAR PRASAD TIWARY
121. CR. MISC./42603/2026 317(5) A.BAIL	1 GUDDU KUMAR vs THE STATE OF BIHAR	SUMIT JHA	SURESH PRASAD SINGH
122. CR. MISC./42788/2026 30(a), A.BAIL	1 CHHOTU KUMAR vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	SANJAY KUMAR
123. CR. MISC./42796/2026 274,275,3(5), A.BAIL	1 DINESH MUKHIYA @ DINESH KUMAR MUKHIYA @ DINESH KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	DAMODAR PRASAD TIWARY
124. CR. MISC./42811/2026 30(a), A.BAIL	1 MITHILESH KUMAR vs THE STATE OF BIHAR	RAJANI KANT SINGH	PRNOTI SINGH
125. CR. MISC./42815/2026 30(a) A.BAIL	1 VIKRAM RAJ vs THE STATE OF BIHAR	AJAY KUMAR SINHA	NITYANAND
126. CR. MISC./42890/2026 30(a),30(d), A.BAIL	1 PINTU KUMAR vs THE STATE OF BIHAR	RAM JIBAN PD SINGH	SUCHETA YADAV
127. CR. MISC./42891/2026 30(a),45 A.BAIL	1 GOVIND MUKHIYA @ ABHISHEK KUMAR vs THE STATE OF BIHAR	NILENDU KUMAR CHOUHARY	PRADEEP NARAIN KUMAR
128. CR. MISC./43005/2026 30(A),32(3),45, A.BAIL	1 GANESH KUMAR vs THE STATE OF BIHAR	SAKET KUMAR MAN MOHAN MURARI SUSMITA KUMARI	MD. ANZARUL HAQUE SAHARA
129. CR. MISC./43180/2026 30(a), A.BAIL	1 LAV KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	SHAHEEN BEGUM
130. CR. MISC./43342/2026 30A A.BAIL	1 KUNDAN KUMAR SAH vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN ANISH KUMAR THAKUR SHAMBHAVI PRIYA	GULNAR BEGUM
131. CR. MISC./43345/2026 30(a),38,41 A.BAIL	1 KAMESHWAR SHARMA vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K. ANJANA	MADAN KUMAR
132. CR. MISC./43352/2026 30(a) A.BAIL	1 MASREKUL @ MASREKUL ALAM @ MASREFUL ALAM vs THE STATE OF BIHAR	RAJ KUMAR SARVOTTAM KUMAR	BHARAT LAL
133. CR. MISC./43617/2026 30(A),45,44, A.BAIL	1 AJAY YADAV @ AJAY KUMAR @ AJAY KUMAR YADAV vs THE STATE OF BIHAR	VIVEKA NAND SINGH HIRA JHA	MADAN KUMAR
134. CR. MISC./43622/2026 274,275,111, A.BAIL	1 RAJESH RAI vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	INDU KUMARI SRIVASTAVA
135. CR. MISC./43634/2026 30(a),38(1),41(1) A.BAIL	1 SUJEET KUMAR vs THE STATE OF BIHAR	BHAVESH KUMAR SAH ARCHNA AANAND	DR. KUMAR UDAY PRATAP

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136. CR. MISC./43724/2026 318(4), A.BAIL	1 SHIVCHANDRA MISHRA vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	MRITUNJAY KUMAR NIRALA
137. CR. MISC./44052/2026 30(a) A.BAIL	1 BIRENDRA RAM @ VIRENDRA RAM vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	SURENDRA KUMAR
138. CR. MISC./44321/2026 30A,32,36,41 A.BAIL Same ps: CR. MISC/41345/2026 CR. MISC/45019/2026	1 PHOOL BABU @ PHOOL KUMAR vs THE STATE OF BIHAR	MAHENDRA PRATAP	RAMESH CHANDRA
139. CR. MISC./44420/2026 30(a),32(2)(3), A.BAIL	1 ABHAY YADAV vs THE STATE OF BIHAR	RAKESH BIHARI SINGH DHIRENDRA KUMAR	VEENA KUMARI JAISWAL
140. CR. MISC./44441/2026 30(a) A.BAIL	1 RANJEET KUMAR @ RANJIT RAY vs THE STATE OF BIHAR	ARCHANA JHA ANAMIKA KUMARI	SHAILENDRA KUMAR
141. CR. MISC./44540/2026 30(a) A.BAIL	1 NIPPU KUMAR vs THE STATE OF BIHAR	MANORANJAN KUMAR SUNIDHI VIMAL	RANA RANDHIR SINGH
142. CR. MISC./44590/2026 30(a) A.BAIL	1 RANDHEER KUMAR @ RANDHIR KUMAR vs THE STATE OF BIHAR	EASHITA RAJ ADITYA RAJ SINGH KUMAR ANAND NITIN GINNI PRIYA NUPUR KUMARI	VINOD SHANKER MODI
143. CR. MISC./44654/2026 30A A.BAIL	1 SANDEEP KUMAR @ SANDEEP PRASAD vs THE STATE OF BIHAR	NIRAJ KUMAR SHARMA	PRADEEP NARAIN KUMAR
144. CR. MISC./44863/2026 30(a) A.BAIL	1 SURAJ KUMAR @ SURAJ KUMAR MUKHIYA @ SURAJ MUKHIYA vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	MEENA SINGH
145. CR. MISC./44927/2026 30A A.BAIL	1 RAJNEESH KUMAR vs THE STATE OF BIHAR	RAMBABU YADAV	SHYAM BIHARI SINGH
146. CR. MISC./44975/2026 274,275,3(5) A.BAIL	1 SUNIL KUMAR THAKUR @ SUNIL THAKUR vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	SHYAMESHWAR DAYAL
147. CR. MISC./45019/2026 30(a),32,36,41, A.BAIL Same ps: CR. MISC/41345/2026 CR. MISC/44321/2026	1 MANISH YADAV @ MANISH KUMAR vs THE STATE OF BIHAR	ANISH KUMAR	RABINDRA KUMAR
148. CR. MISC./45053/2026 30(a),32(2)(3),36 A.BAIL	1 DINESH KUMAR vs THE STATE OF BIHAR	AWADHESH KUMAR GAUTAM PRAKASH	INDU KUMARI SRIVASTAVA
149. CR. MISC./45196/2026 30(a), A.BAIL	1 VAKIL MAHTO @ BAKIL MAHTO vs THE STATE OF BIHAR	DHIRENDRA PRASAD SINHA RISHAN KUMAR LALESHWAR PRASAD SINGH	RAJ KISHOR SINGH
150. CR. MISC./45230/2026 109(1), A.BAIL	1 SANJAY KUMAR vs THE STATE OF BIHAR	SAMEER SAWARN	SURESH PRASAD SINGH
151. CR. MISC./45253/2026 30(a),37, A.BAIL	1 BACHU MAHATO @ BECHU MAHATO vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	SHAILENDRA KUMAR

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Friday the 3rd July 2026
CENTENARY BUILDING
Court No. 309 (AT 10:30 A.M.)
Mr. Justice Rajesh Kumar Verma

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION-I TIED UP</u>					
1.	CR. MISC./37741/2026 191(2)(3),190,329 A.BAIL	2 MD. PARWEZ ALAM @ PRAVEJ AND ORS vs THE STATE OF BIHAR	ZAKI HAIDER	PRANAV KUMAR	
2.	CR. MISC./38749/2026 319(2),318(4),351 A.BAIL	1 PUJA DEVI vs THE STATE OF BIHAR	KAUSHAL KISHOR JYOTI KUMARI	UMESHANAND PANDIT	
3.	CR. MISC./40242/2026 30(a), A.BAIL	1 FARMAN RAZA @ JAKIR HUSSAIN vs THE STATE OF BIHAR	SANJEET KUMAR SINGH	MD. NAZIR ANSARI	
4.	CR. MISC./41457/2026 305(a),317(2),317 A.BAIL Same ps: CR. MISC/45135/2026 CR. MISC/45860/2026	1 SAURAV KUMAR vs THE STATE OF BIHAR	RAJIV NAYAN	SANJAY KUMAR TIWARY	
<u>FOR ADMISSION - TIED UP</u>					
5.	MJC/4454/2024 CONTEMPT- SJ IA-1/2025 () SUBSTITUTION	6 VIMLA DEVI AND ORS vs THE STATE OF BIHAR AND ORS	PRIYANSHU RANJAN RAJESH KUMAR	GOVERNMENT PLEADER 18	
6.	MJC/2559/2025 CONTEMPT- SJ	4 KIYAMUDIN vs THE STATE OF BIHAR AND ORS	MD. HELAL AHMAD MADIHA HASHMI	STANDING COUNSEL 18	
7.	MJC/2585/2025 RESTORATION-SJ	2 SATYA NARAYAN SAH vs THE STATE OF BIHAR THORUGH THE ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF REVENUE AND LAND REFORMS AND ORS	AMAR NATH YADAV	ADDITIONAL ADVOCATE GENERAL 12	
<u>MATTER -1</u>					
8.	CR. MISC./44176/2026 MOD (SJ) MOD (SJ)	1 TANTAN RAJAK @ RAJESH RAJAK vs THE STATE OF BIHAR	PAWAN KUMAR	SHAIENDRA KUMAR SINGH	
9.	CR. MISC./44531/2026 MOD (SJ) MOD (SJ)	1 MD. TAHSIB @ LALU vs THE STATE OF BIHAR	SANJAY KUMAR JHA	ARUN KUMAR PANDEY	
<u>MATTER -2</u>					
10.	CR. MISC./43517/2026 103(1),61(2),62(2 R.BAIL-1	1 SERAJUL DEWAN vs THE STATE OF BIHAR	SARVESH KASHYAP DEEPAK KUMAR KUMARI AKANKSHA RAI	MD. IFTEKHAR MAHMOOD	
11.	CR. MISC./43757/2026 137(2),103(1),238 R.BAIL-1	1 DABLU KUMAR CHOUDHARY @ DABLU CHOUDHARY vs THE STATE OF BIHAR	AJAY KR SINGH NO.1 ARUN KUMAR CHAUDHARY	NITYANAND	
12.	CR. MISC./43966/2026 376, R.BAIL-1	1 KANHAIYA @ KANHAIYA LAL THAKUR vs THE STATE OF BIHAR AND ANR	BAIDYANATH PRASAD	RABINDRA KUMAR	
13.	CR. MISC./43969/2026 191(2)(3),190,126 R.BAIL-1	1 DAYANAND YADAV @ DAYA YADAV vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR	AJAY KUMAR JHA	
14.	CR. MISC./44004/2026 126(2),115(2),109 R.BAIL-1	1 SURAJ KUMAR vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	RAM BILASH ROY RAMAN	
15.	CR. MISC./44032/2026 137(2),140(3),140 R.BAIL-1	1 RAJA BABU vs THE STATE OF BIHAR	ARINJAY KUMAR MUKESH KUMAR SINGH	AJAY KUMAR NO. 2	
16.	CR. MISC./44104/2026 191(1),190,109,35 R.BAIL-1	1 LALBABU SAH @ LALLU SAH vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH HARENDRA KUMAR SINGH	RAM NARESH RAY	

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| 17. CR. MISC./44178/2026
126(2),115(2),109
R.BAIL-1 | 1 ABDUL HANAN
vs THE STATE OF BIHAR | MD DANISH QUAMAR
MRITUNJAY KUMAR | SANJAY KUMAR SINGH |
| 18. CR. MISC./44208/2026
305,331(4), R.BAIL-1 | 1 JULLU RAHMAN @ MD JULLU.
vs THE STATE OF BIHAR | BIMAL KUMAR | PAWAN KUMAR
CHAURASIA |
| 19. CR. MISC./44310/2026
30A R.BAIL-1 | 1 RAVINDRA KUMAR
vs THE STATE OF BIHAR | DWIJ RAJ | ASHA DEVI |
| 20. CR. MISC./44448/2026
317(4),317(5),310
R.BAIL-1 | 1 ANIKET KUMAR
vs THE STATE OF BIHAR | SHILPI KESHRI
ASHOK KUMAR KESHARI
DHYAAN CHAND THAKUR
SAURABH KESHRI | NAND KUMAR |
| 21. CR. MISC./44518/2026
364,302,120B R.BAIL-1 | 1 GANGA MAHTO @ GANGO MAHTO
vs THE STATE OF BIHAR | SHUBHESH PANDEY
VINIT KUMAR | ANAND KISHORE
CHOUDHARY |
| 22. CR. MISC./44519/2026
310(2),317(3), R.BAIL-1 | 1 MD. SALAMUDDIN @ SALAMUDDIN
ANSARI
vs THE STATE OF BIHAR | MD RAHMATULLAH | AMITESH KUMAR |
| 23. CR. MISC./44533/2026
126(2),115(2),118
R.BAIL-1 | 1 SUBHASH SINGH @ RAJ KISHOR
SINGH @ RAM KISHOR SINGH @
SUBASH SINGH
vs THE STATE OF BIHAR | MADHURENDRA KUMAR | SHYAM KUMAR SINGH
DHANNJAY KUMAR NO 2
SONALIKA KUMARI |
| 24. CR. MISC./44547/2026
103(1) R.BAIL-1 | 1 PUJA DEVI @ PUJA KUMARI
vs THE STATE OF BIHAR | RAVI PRAKASH DWIVEDI
SAURABH RAJ | BHANU PRATAP SINGH |
| 25. CR. MISC./44570/2026
341,323,324,325,1
R.BAIL-1 | 1 PRAMOD YADAV
vs THE STATE OF BIHAR | SHAILESH KUMAR SINGH
RAJNISH RANJAN | CHOUBEY JAWAHAR |
| 26. CR. MISC./44572/2026
30(a), R.BAIL-1 | 1 MD. RAHMAT
vs THE STATE OF BIHAR AND ANR | SANJEEV KUMAR SINGH | NITYA NAND TIWARY |
| 27. CR. MISC./44578/2026
302,34, R.BAIL-1 | 1 RAJESH KUMAR SINGH @ MUKTI
SINGH @ SADHU SINGH @ FAUZI
vs THE STATE OF BIHAR | SHIVENDRA PRASAD | GULNAR BEGUM |
| 28. CR. MISC./44721/2026
305(a), R.BAIL-1 | 1 GANGA PASWAN @ GANGA KUMAR
vs THE STATE OF BIHAR | RAJIVE RANJAN SINGH
SHASHI SHEKHAR
SHANDILYA | MD. ATAUR RAHMAN |
| 29. CR. MISC./44788/2026
140(2), R.BAIL-1 | 1 RAHUL SINGH
vs THE STATE OF BIHAR | RAJ KUMAR
SARVOTTAM KUMAR | ANANT KUMAR 1 |
| 30. CR. MISC./44817/2026
103(1), R.BAIL-1 | 1 PANKAJ KUMAR SINGH @ PANKAJ
KUMAR
vs THE STATE OF BIHAR | ABHISHEK KUMAR
SHARAD KUMAR VERMA
HEMANT RAY
HARSHA SHASHWAT
SAGAR KUMAR | LAKSHMI KANT SHARMA |
| 31. CR. MISC./44956/2026
317(4)(5),318(2), R.BAIL-
1 | 1 AJAY YADAV
vs THE STATE OF BIHAR | ADESH RAJ SINGH
SWARNIMA
MD. FAIZ IMAM | DILIP KUMAR NO. 1 |
| 32. CR. MISC./45066/2026
323,341,379,354(B
R.BAIL-1 | 1 RAM NARAYAN YADAV
vs THE STATE OF BIHAR | BHAVESH KUMAR SAH
ARCHNA AANAND | ANANT KUMAR 1 |
| 33. CR. MISC./45135/2026
305(a),317(2),317
R.BAIL-1
Same ps:
CR. MISC/41457/2026
CR. MISC/45860/2026 | 1 RAJAT KHATRI
vs THE STATE OF BIHAR | PRAMOD KUMAR
VINOD PANDEY | SHYAMESHWAR DAYAL |
| 34. CR. MISC./45136/2026
341,323,302,307,5
R.BAIL-1 | 1 NAUSHAD RAIEN @ LALU @ MD.
NAUSHAD ALI @ LALLU RAIN @
NAUSHAD RAIN @ NAUSAD
RAYEEN
vs THE STATE OF BIHAR | PRABHAT KUMAR SINGH
PRIYA | DR. AJEET KUMAR |
| 35. CR. MISC./45239/2026
309(4),3(5), R.BAIL-1
Same ps:
CR. MISC/12791/2026 | 1 AMIT SHANKAR SHARMA
vs THE STATE OF BIHAR | DR SATYENDRA KUMAR
SHRIVASTAVA
UMA SHANKAR SINGH
PRASHANT KUMAR
DWIVEDI | ANIL PRASAD SINGH |
| 36. CR. MISC./45583/2026
30,30A,41(i) R.BAIL-1 | 1 DINESH SHAH
vs THE STATE OF BIHAR | UDAI SHANKAR SINGH | DR. KUMAR UDAY
PRATAP |
| 37. CR. MISC./45606/2026
80,3(5), R.BAIL-1 | 1 RAVI RAUSHAN @ RAJVEER SINGH
vs THE STATE OF BIHAR | ALOK KUMAR ALOK | ANISH CHANDRA |

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38. CR. MISC./45626/2026 103(1),3(5) R.BAIL-1	1 CHANDAN KUMAR AND ANR vs THE STATE OF BIHAR	SUDISH KUMAR BIRENDRA PRASAD CHAUDHARY	JAI NARAIN THAKUR
39. CR. MISC./45632/2026 304B,302,34 R.BAIL-1	1 SAROJ SADAI @ SAROJ KUMAR SADAY @ SAROJ SADAY vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR RAJESH KUMAR	RAM PRIYA SHARAN SINGH
40. CR. MISC./45651/2026 316(2),318(4),319 R.BAIL-1	1 MANISH KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA NITISH KUMAR	RAJENDRA NATH JHA
41. CR. MISC./45803/2026 379 R.BAIL-1	1 ROBIN SINGH @ ROBIN KUMAR vs THE STATE OF BIHAR	HARSH VARDHAN RAHUL KUMAR	KUMAR RANJIT RANJAN
42. CR. MISC./45858/2026 126(2),115(2),109 R.BAIL-1	1 CHANDAN KUMAR vs THE STATE OF BIHAR	PINTU KUMAR PATEL KAJAL KUMARI PUJA KUMARI NEHA KUMARI SINGH	RAJENDRA NATH JHA
43. CR. MISC./45860/2026 305(a),317(2),317 R.BAIL-1 Same ps: CR. MISC/41457/2026 CR. MISC/45135/2026	1 SAVITA DEVI vs THE STATE OF BIHAR	SEEMA KUMARI	UMANATH MISHRA

FOR ORDERS (ON OFFICE NOTES) - TIED UP

44. CR. MISC./89971/2025 137(2),140(3), R.BAIL-1	4 SITAL DAS vs THE STATE OF BIHAR AND ANR	PRIYA RANJAN SANJEEV KUMAR CHANDNI KUMARI BIDHIB RAJKAR ANUNAY SHAHI MUKESH KUMAR NITISH KUMAR	PRADEEP NARAIN KUMAR
45. CR. MISC./21569/2026 70(2),3(5), R.BAIL-1	3 SHIVAM SAHNI vs THE STATE OF BIHAR AND ANR	DHANNJAY KUMAR II SONALIKA KUMARI	SHARDA KUMARI
46. CR. MISC./22071/2026 376,328,506,509,3 R.BAIL-1	3 RAKESH KUMAR @ RAKESH RAM vs THE STATE OF BIHAR AND ANR	GANESH PRASAD SINGH	DR. INDIWAR KUMARI
47. CR. MISC./28188/2026 8,20(b)(ii)(C),25 R.BAIL-1	3 SHITAL SAH @ SHEETAL PRASAD SAH @ SHEETAL SAH vs THE STATE OF BIHAR	RAVI PRAKASH UDESHYA KUMAR YADAV GAGAN DEO YADAV VINOD KUMAR	RAM PRIYA SHARAN SINGH
48. CR. MISC./33341/2026 191(2),191(3),190 R.BAIL-1 Same ps: CR. MISC/21852/2026	2 WASIM KHAN @ MD. BASEEM vs THE STATE OF BIHAR AND ANR	ABHAY SHANKAR SINGH AKSHANSH SHANKER AMIT KUMAR MISHRA BARUN KUMAR SINGH	KALYAN SHANKAR
49. CR. MISC./33373/2026 103(1),3(5) R.BAIL-1	2 RAJEEV KUMAR @ DUKHAN @ DUKHAN KUMAR @ RAJIV vs THE STATE OF BIHAR	PAWAN KUMAR	NAND KISHORE PRASAD

MATTER -1

50. CR. MISC./24574/2026 191(2),191(3),190 A.BAIL Same ps: CR. MISC/25869/2026 CR. MISC/27039/2026	2 MANISH YADAV @ MANISH KUMAR vs THE STATE OF BIHAR	RAVI KANT BIPIN KUMAR SARITA KUMARI ABHISHEK KUMAR	MOHAMMAD SUFYAN
51. CR. MISC./24697/2026 304(B),201,34 A.BAIL	2 RAM KUMAR SAHNI @ RAMPUKAR SAHNI vs THE STATE OF BIHAR AND ANR	JANARDAN PRASAD SINGH KAUSHAL KISHORE	UPENDRA KUMAR
52. CR. MISC./26571/2026 126(2),115(2),118 A.BAIL	2 KUNDAN KUMAR vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH SAKSHI DEEP	DR. AJEET KUMAR MD. JAVED JAFAR KHAN
53. CR. MISC./28739/2026 147,148,149,341,3 A.BAIL	2 KARELAL KODA @ KARINA KODA AND ANR vs THE STATE OF BIHAR	MD. IRSHAD	NITYA NAND TIWARY

FOR ADMISSION-II TIED UP

54. CR. MISC./89116/2025 20(b)(ii)(c),25,2 R.BAIL-1	4 RAJAN KUMAR SINGH vs THE UNION OF INDIA THROUGH NARCOTICS CONTROL BUREAU, PATNA	ALOK KUMAR ALOK	DR. KRISHNA NANDAN SINGH (A.S.G.) RAM TUJABH SINGH
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55. CR. MISC./90022/2025 376D,341,323,504, R.BAIL-1	6 MD. AZHAR vs THE STATE OF BIHAR AND ANR	RAJIVE RANJAN SINGH	SHYAMESHWAR DAYAL
56. CR. MISC./3484/2026 323,307,302,34, R.BAIL-1	2 SUNIL KUMAR vs THE STATE OF BIHAR	BIDHANESH MISRA TANUJA KUMARI MISHRA RAJENDRA KUMAR JHA	UDAY CHAND PRASAD
57. CR. MISC./12385/2026 302,120(B),34, R.BAIL-1	5 AMAN KUMAR @ AMAN SINGH vs THE STATE OF BIHAR	SAMRENDRA KUMAR JHA SHAKTI KUMAR GAURAV ARADHANA KUMARI PRAGYA JHA DHANANJAY KUMAR SINGH SHAILESH KUMAR VIVEKA NAND SINGH SUNIL KUMAR PATHAK	HUMAYOU AHMAD KHAN
58. CR. MISC./12761/2026 126(2),127(2),115 R.BAIL-1	6 ABHISHEK KUMAR @ ABHILSHEK KUMAR vs THE STATE OF BIHAR AND ANR	SANJEEV RANJAN SAUMYA SINGH	SURENDRA PRASAD SINGH
59. CR. MISC./12791/2026 309(4),3(5), R.BAIL-1 Same ps: CR. MISC/45239/2026	4 BADAL KUMAR vs THE STATE OF BIHAR	SAURAV KUMAR	RAM NARESH RAY
60. CR. MISC./19156/2026 309(6),103(1) R.BAIL-1	3 ANKIT KUMAR YADAV vs THE STATE OF BIHAR	BRIJ NANDAN PRASAD	MEENA SINGH
61. CR. MISC./20672/2026 DISPENSE WITH R.BAIL-1	2 JITENDRA KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR SINHA ANISHA SINHA	PAWAN KUMAR CHAURASIA
62. CR. MISC./20698/2026 64,70(2),127(2) R.BAIL-1	2 JAIKY YADAV @ JAIKY KUMAR vs THE STATE OF BIHAR AND ANR	JAY RAM PRASAD	HARENDRA PRASAD ADITYA RAJ SAYED IMRAN GHANI BIPIN RAJ MD.ZOHAIB RAZA MOHAMMAD ALI ANWAR ZEESHAN KHAN ROBIN KUMAR
63. CR. MISC./21852/2026 191(2),191(3),190 R.BAIL-1 Same ps: CR. MISC/33341/2026	4 SAURAV KUMAR vs THE STATE OF BIHAR AND ANR	ANIL CHANDRA TANNU SHREE	SANGEETA SHARMA VISHAL VIKRAM RANA MISHA BHARTI UTKARSH VIKRAM RANA AKASH PRIYE KUMAR SAURAV DEV
64. CR. MISC./23061/2026 126(2),115(2),118 R.BAIL-1	3 GOVIND GIRI @ BAIDHNATH GIRI @ VIDHANAND PURI vs THE STATE OF BIHAR	SHAHBAJ ALAM SANOBAR SHAHNAZ	VEENA KUMARI JAISWAL UMESH KUMAR GUPTA RAKESH KUMAR
65. CR. MISC./23242/2026 80(2),3(5) R.BAIL-1	2 AAKASH PASWAN @ AKASH PASWAN vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA CHITRANSH RAJ	RANA RANDHIR SINGH
66. CR. MISC./23419/2026 341,323,363A,366A R.BAIL-1	2 MANTU KUMAR MEHTA @ MANTU KUMAR vs THE STATE OF BIHAR AND ANR	KAMAL KISHORE SINGH ANIL KUMAR ARVIND KUMAR	MOHAMMED ARIF VIJAY KUMAR DAS PAWAN KUMAR
67. CR. MISC./23794/2026 126(2),115(2),118 R.BAIL-1	3 AKHILESH KUMAR @ AKHILESH PASWAN vs THE STATE OF BIHAR	HEMANT KUMAR KARN PARIJAT KARAN	RAM SEVAK CHOUDHARY AJAY KUMAR
68. CR. MISC./24111/2026 309(6),118(2),109 R.BAIL-1	2 DEVA GUPTA @ DEVA KUMAR vs THE STATE OF BIHAR	PRATEEK TANDON ROHIT RANJAN	ASHOK KUMAR SINGH
69. CR. MISC./24175/2026 103(1),61(2)(a),3 R.BAIL-1	2 DHIRAJ KUMAR @ BABA vs THE STATE OF BIHAR	ABHAY SHANKER SINGH AKSHANSH SHANKER BARUN KUMAR SINGH	JAGDCHAR PRASAD
70. CR. MISC./24335/2026 87, R.BAIL-1	2 BALJIT vs THE STATE OF BIHAR	AMIT KUMAR ANAND BHARTI KUMARI	SUMAN KUMARI SINGH
71. CR. MISC./24569/2026 103(2),249A,3(5) R.BAIL-1	2 ASHISH YADAV AND ANR vs THE STATE OF BIHAR	ABHIMANYU DEO SAMIR KUMAR SAURAV SINGH SUBHASH KUMAR AMIT KUMAR MAHARAJ	UMESHANAND PANDIT CHETAN ANAND HARSH VARDHAN RAJ LAKSHMI
72. CR. MISC./24589/2026 147,148,149,341,3 R.BAIL-1	2 SUBHASH MAHTO vs THE STATE OF BIHAR	RAJESH KUMAR	SHAILENDRA KUMAR SINGH

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73. CR. MISC./24655/2026 80(2),3(5) R.BAIL-1	2 NITISH KUMAR vs THE STATE OF BIHAR	SATYAPAL SINGH OM PRAKASH SRIVASTAV	SURENDRA KUMAR
74. CR. MISC./24680/2026 147,148,149,302,1 R.BAIL-1	2 PINTU KUMAR YADAV @ PINTU YADAV vs THE STATE OF BIHAR	GOPAL KUMAR JHA	RAJENDRA SINGH
75. CR. MISC./24685/2026 191(2),190,126(2) R.BAIL-1	2 PANKAJ KUMAR YADAV @ PANKAJ YADAV vs THE STATE OF BIHAR	ABHISHEK ANAND KANUPRIYA AASTHA PRAKASH	MD. MATLOOB RAB
76. CR. MISC./25012/2026 103,3(5), R.BAIL-1	2 HABIB MIYA @ HABIB ANSARI vs THE STATE OF BIHAR	SUDHIR KUMAR TIWARY	ASHOK KUMAR SINGH VIJAY SHANKAR SHRIVASTAVA
77. CR. MISC./25351/2026 140(3),103(1),238 R.BAIL-1	2 PRASHANT KUMAR @ PRASHANT KUMAR @ DHUNTUN vs THE STATE OF BIHAR	AMRENDRA KUMAR	AKSHAY LAL PANDIT
78. CR. MISC./25624/2026 103(1),3(5) R.BAIL-1	2 RAMJANAM SAHNI @ RAMJANAM CHOUDHARY vs THE STATE OF BIHAR	MD.NAJMUL HODDA AYUSHI CHOUDHARY	ANIL KUMAR SINGH NO. 1
79. CR. MISC./25869/2026 191(2),191(3),190 R.BAIL-1 Same ps: CR. MISC/24574/2026 CR. MISC/27039/2026	3 SAROJ KUMAR vs THE STATE OF BIHAR	RAVI KANT	NIRMALA KUMARI MAYANK RAJ ADARSH PRASAR RAHUL SINGH
With CR. MISC./27039/2026 79.1 R.BAIL-1	3 DHIRAJ KUMAR vs THE STATE OF BIHAR	RAVI KANT BIPIN KUMAR ABHISHEK KUMAR	NIRMALA KUMARI RAHUL SINGH ADARSH PRASAR
80. CR. MISC./25872/2026 147,149,341,324,3 R.BAIL-1	2 MAHESH YADAV @ MAHESH vs THE STATE OF BIHAR	PARITOSH PARIMAL	DR. AJEET KUMAR AKHILESH KUMAR

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**Friday the 3rd July 2026
CENTENARY BUILDING
Court No. 310 (AT 10:30 A.M.)
Justice Smt. G. Anupama Chakravarthi**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ORDERS</u>				
1.	CWJC/24190/2018 TRADE & COMMERCE (	4 RAKESH KUMAR vs THE INDIAN OIL CORPORATION AND ORS	SHIW KUMAR PRABHAKAR AMIT KUMAR MALIK UMA SHANKAR SHARMA	ANIL KUMAR SINHA AMLESH KUMAR VARMA
2.	CWJC/12507/2019 CONTRACT (SATUTORY	3 BRIJNANDAN PRASAD AND ANR vs THE STATE OF BIHAR AND ORS	ANIL KUMAR SAXENA BASANTI KUMARI	HARISH KUMAR (GP8)
3.	CWJC/16240/2019 WORKS CONTRACT	3 AMIT KUMAR SINGH vs THE STATE OF BIHAR AND ORS	UMA SHANKAR SHARMA GAUTAM SHIW KUMAR PRABHAKAR	VINAY KIRTI SINGH (GA2)
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
4.	CWJC/18504/2019 TRADE & COMMERCE (	4 DEVESH CHANDRA SIKRORIA SECURITY AGENCY vs AIRPORT AUTHORITY OF INDIA AND ANR	ANIL KUMAR SINGH	SUNIL KUMAR NAVIN SHARMA SATISH KUMAR GIRI RAJESH KISHOR
<u>FOR ADMISSION</u>				
5.	CWJC/9615/2016 E.C.ACT	16 M/S JAI BABA CHEMICALS AND ANR vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR VIPIN KUMAR DIWAKAR PRASAD SINGH	YOGENDRA PD. SINHA- AAG15
6.	CWJC/9835/2019 E.C.ACT	2 RAMCHANDAR DAS vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR SINHA	ARVIND UJJWAL (SC4)
7.	CWJC/11793/2019 ARBITRATION IA-1/2019 () AMENDMENT IA-2/2019 () STAY OF PROCEEDING	6 THE BEST TOWER vs THE STATE OF BIHAR AND ORS	JAI KISHORE SHARMA RANJEET KUMAR KUNDAN KUMAR	YOGENDRA PD. SINHA (AAG7) ASHOK KUMAR CHOUDHARY AKSHANSH ANKIT ASHOK KUMAR CHOUDHARY
With 7.1	CWJC/12193/2019 ARBITRATION	6 THE BEST TOWER vs THE STATE OF BIHAR AND ORS	JAI KISHORE SHARMA RANJEET KUMAR KUNDAN KUMAR	ABBAS HAIDER (SC6) S.H.MAJEED (AC TO SC6) SHAKTI SUMAN KUMAR RAJESH RANJAN RAJESH RANJAN
8.	CWJC/16943/2019 TRADE & COMMERCE (	2 SAJJAD vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR RAJ KUMAR SUDHANSHU SHEKHAR	MD. KHURSHID ALAM (AAG12)
9.	CWJC/19790/2019 PUBLIC DEMAND RECO IA-1/2019 () STAY OF PROCEEDING	4 RAM BILASH SINGH vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN KUMAR ARTI KUMARI	S.RAZA AHMAD (AAG5) SHAIENDRA KUMAR SINGH RANJAN KUMAR SRIVASTAVA
10.	CWJC/20351/2019 PUBLIC DEMAND RECO	2 JITENDRA BAHADUR SINGH vs THE STATE OF BIHAR AND ORS	PARIJAT SAURAV	ARVIND UJJWAL (SC4) SHAIENDRA KUMAR SINGH RANJAN KUMAR SRIVASTAVA
11.	CWJC/20396/2019 PUBLIC DEMAND RECO IA-1/2019 () STAY OF PROCEEDING	5 SMT. SABITA GUPTA vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN KUMAR ARTI KUMARI	ARVIND UJJWAL (SC4) SHAIENDRA KUMAR SINGH ANUKRITI JAIPURIYAR
12.	CWJC/20816/2019 E.C.ACT	4 MD. AKBAR, vs THE STATE OF BIHAR AND ORS	DHANANJAYA NATH TIWARI	ARVIND UJJAWAL (SC4)

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13. CWJC/21157/2019 PUBLIC DEMAND RECO	9 PROP. SHIV KUMAR SAH vs THE STATE OF BIHAR AND ORS	AJIT KUMAR DINKAR KUMAR SHAILENDRA KUMAR SINGH	ARVIND UJJWAL (SC4) RAJESHWAR PRASAD
With CWJC/22695/2019 13.1 PUBLIC DEMAND RECO	7 MOHAN CHOUBEY vs THE STATE OF BIHAR AND ORS	SUMEET KUMAR SINGH GAURAV PRAKASH SATYENDRA PRASAD SINGH	ARVIND UJJWAL (SC4) SHAILENDRA KUMAR SINGH SIDDHARTH HARSH
With CWJC/2132/2020 13.2 PUBLIC DEMAND RECO	2 JAISHANKAR SINGH, vs THE STATE OF BIHAR AND ORS	PARIJAT SAURAV	ARVIND UJJWAL (SC4) SHAILENDRA KUMAR SINGH HARISH KUMAR
With CWJC/2176/2020 13.3 PUBLIC DEMAND RECO	4 NAND KISHOR SINGH vs THE STATE OF BIHAR AND ORS	SUMEET KUMAR SINGH SATYENDRA PRASAD SINGH	ARVIND UJJWAL (SC4) SHAILENDRA KUMAR SINGH HARISH KUMAR
14. CWJC/21727/2019 PUBLIC DEMAND RECO	4 RAJIV MISHRA vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR KARN	ANURADHA SINGH (SC21) KAUSHLENDRA KUMAR SINHA
15. CWJC/22764/2019 E.C.ACT	1 SONI KUMARI vs THE STATE OF BIHAR AND ORS	ANIL CHANDRA AMIT KUMAR	ARVIND UJJWAL (SC4)
16. CWJC/22948/2019 TRADE & COMMERCE (IA-1/2020 () INTERVENOR PETITIO	4 RASHTRIYA LOK VIKASH SANGH AND ORS vs THE STATE OF BIHAR AND ORS	GOURANGA CHATTERJEE SAHIL KUMAR NILANJAN CHATTERJEE	MUJTABAUL HAQUE (GP12) RAM KUMAR SINGH
17. CWJC/22975/2019 E.C.ACT	1 ARUN KUMAR BHANDARI, vs THE STATE OF BIHAR AND ORS	RAVINDRA KUMAR SINGH	S. RAZA AHMAD (AAG5)
18. CWJC/22982/2019 E.C.ACT	1 VIBHA KUMARI @ VIBHA DEVI @ BIBHA KUMARI vs THE STATE OF BIHAR AND ORS	LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR	ARVIND UJJWAL (SC4)
19. CWJC/22989/2019 E.C.ACT	1 RUBI KUMARI ALIAS RUBI DEVI vs THE STATE OF BIHAR AND ORS	SAMIR KUMAR SINHA MANOJ KUMAR	ARVIND UJJWAL (SC4)
20. CWJC/23035/2019 E.C.ACT	1 VIVEK KUMAR vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR LABH MUKESH CHANDRA RAI CHANDRA MOLESHWAR	S. RAZA AHMAD (AAG5)
21. CWJC/23070/2019 E.C.ACT	1 SAVITA DEVI, vs THE STATE OF BIHAR AND ORS	MRIGENDRA PRATAP SINGH DR. KAMAL DEO SHARMA	ARVIND UJJWAL (SC4)
22. CWJC/23164/2019 TRADE & COMMERCE (	2 REWATI RAMAN AGRAWAL vs THE STATE OF BIHAR AND ANR	SUBHASH KUMAR MISHRA	RAMADHAR SINGH (GP25)
23. CWJC/23165/2019 PUBLIC DEMAND RECO	2 DINESH RAM vs THE STATE OF BIHAR AND ORS	NARESH CHANDRA VERMA NATRAJ VERMA LAKSHMI KANT TIWARY	KUMAR ALOK (SC7)
24. CWJC/23232/2019 E.C.ACT	1 ASHARFI RAM vs THE STATE OF BIHAR AND ORS	JITENDRA PRASAD SINGH KUNAL RANJAN	ARVIND UJJWAL (SC4)
25. CWJC/23391/2019 TRADE & COMMERCE (	2 M/S RAM RAJ MILL vs THE STATE OF BIHAR AND ORS	AVINASH SHEKHAR SURAJ SAMDARSHI PIYUSH RANJAN VIJAY SHANKAR TIWARI	ARVIND UJJWAL (SC4) SHAILENDRA KUMAR SINGH
26. CWJC/23419/2019 E.C.ACT	1 JITENDRA KUMAR KEWAT, vs THE STATE OF BIHAR AND ORS	SAMIR KUMAR SINHA MANOJ KUMAR	S. RAZA AHMAD (AAG5)
27. CWJC/23598/2019 TRADE & COMMERCE (	2 RAJESH PRASAD, vs THE STATE OF BIHAR AND ORS	RAJESH MOHAN SANJAN KUMAR SHARAN	MANOJ KUMAR AMBASTHA (SC26) RAJAN GHOSHRIVE MANISH KISHORE BAL BHUSHAN CHOUDHARY
28. CWJC/23706/2019 E.C.ACT	2 KANDAN MANDAL @ KUNDAN MANDAL vs THE STATE OF BIHAR AND ORS	BIMLESH KUMAR PANDEY ASHOK KUMAR SINGH	ARVIND UJJWAL (SC4)
29. CWJC/23709/2019 MOTOR VECHILE MATT	2 RAM SURAT RAI vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR SINGH SHIOPUJAN SINGH	RAGHWENDRA KUMAR (SC22)

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30.	CWJC/23729/2019 E.C.ACT	1 SHANTI KUMARI vs THE STATE OF BIHAR AND ORS	ANKUR PRAKASH SINHA AKASH RAJ SANTOSH KUMAR	S. RAZA AHMAD (AAG5)
31.	CWJC/24083/2019 CONTRACT (SATUTORY	3 MD. SHAMSHAD RAZA vs BHARAT SANCHAR NIGAM LIMITED AND ORS	DR. MANOJ KUMAR	HARENDRA PRASAD SINGH ASHOK KUMAR DUBEY
32.	CWJC/24090/2019 E.C.ACT IA-1/2020 () AMENDMENT	2 ANUP KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	KUMAR VIKRAM AVINASH CHANDRA APURVA KUMAR	S.RAZA AHMAD (AAG5)
33.	CWJC/24104/2019 E.C.ACT	2 DUKHI RAM vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR JHA MANISH LAL DAS	S.RAZ AHMAD (AAG5)
34.	CWJC/24230/2019 E.C.ACT	1 MANISH KUMAR vs THE STATE OF BIHAR AND ORS	BALESHWAR KAMAT SUNIL KUMAR	S. RAZA AHMAD (AAG5)
35.	CWJC/24311/2019 E.C.ACT IA-1/2020 () AMENDMENT	1 KUNDAN KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	KUMAR VIKRAM AVINASH CHANDRA APURVA KUMAR	S.RAZA AHMAD (AAG5)
36.	CWJC/24395/2019 E.C.ACT	1 MANISH KUMAR SINGH vs THE STATE OF BIHAR AND ORS	NAFISUZZOHA MANJEET MISHRA	S. RAZA AHMAD (AAG5)
37.	CWJC/24401/2019 E.C.ACT	1 DR. ATHAR IMAM @ ATHAR IMAM vs THE STATE OF BIHAR AND ORS	MD. ANIS AKHTAR MAHTAB ALAM ARIF DAULA SIDDIQUIE	ARVIND UJJWAL (SC4)
38.	CWJC/24525/2019 CONTRACT (SATUTORY	2 M/S KUMAR BROTHERS ENTERPRISES PVT. LTD. vs THE STATE OF BIHAR AND ORS	KUMAR MANGLAM ARBIND KUMAR SINGH	RAJIV ROY (GP1)
39.	CWJC/24539/2019 ELECTRICITY MATTER	2 SATHI DEVI vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR @ VIJAY KR. SINGH SUNIL KUMAR SINHA	ABBAS HAIDER (SC6) VINAY KIRTI SINGH PRAKASH KUMAR
40.	CWJC/24540/2019 E.C.ACT	2 SONAM KUMARI vs THE STATE OF BIHAR AND ORS	YOGESH KUMAR	S. RAZA AHMAD (AAG5)
41.	CWJC/24893/2019 TRADE & COMMERCE (	2 R. K. IMPEX PVT. LTD. vs THE UNION OF INDIA AND ORS	GAUTAM KUMAR KEJRIWAL ATAL BIHARI PANDEY	RAMADHAR SHEKHAR (ADDL. S.C. RAILWAY) ANIL SINGH RADHIKA RAMAN RADHIKA RAMAN
42.	CWJC/24938/2019 PUBLIC DEMAND RECO	2 SMT. PRAMILA DEVI ALIAS SHILA DEVI, vs THE STATE OF BIHAR AND ORS	AMARESH KUMAR NILIMA KUMARI	KUMAR MANISH (SC5)
43.	CWJC/24957/2019 TRADE & COMMERCE () IA-1/2021 () AMENDMENT	7 POOJA RANI vs THE BHARAT PETROLEUM CORPORATION LIMITED THROUGH ITS GENERAL MANAGER AND ORS	SANJEEV KUMAR MISHRA PIYUSH SAURAV NEHA GUPTA MANAS RAJDEEP	SANJAY SINGH ADITI HANSARIA
44.	CWJC/25069/2019 TRADE & COMMERCE (	2 MITHILESH MISTRI vs THE STATE OF BIHAR AND ORS	VINAY MISTRY	SARVESH KUMAR SINGH (AAG13)
45.	CWJC/25074/2019 MOTOR VEHICLE MATTER	2 RAJENDRA PRASAD CHOUDHARY @ RAJENDRA CHOUDHARY AND ANR vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR SINGH	ANURADHA SINGH (SC21)
46.	CWJC/25166/2019 E.C.ACT	1 NIJAMUDDIN ANSARI vs THE STATE OF BIHAR AND ORS	SATISH KUMAR	S.RAZA AHMAD (AG5)
47.	CWJC/25391/2019 E.C.ACT	2 MEENA KUMARI vs THE STATE OF BIHAR AND ORS	BIJENDRA KUMAR SINGH AMRENDRA KUMAR SINHA NO.1	S. RAZA AHMAD (AAG5)
48.	CWJC/25426/2019 PUBLIC DEMAND RECO	2 TUFANI YADAV vs THE STATE OF BIHAR AND ORS	BINOD KUMAR ARUN KUMAR GUPTA	ARVIND UJJWAL (SC4) SHAILENDRA KUMAR SINGH UMESH PRASAD
49.	CWJC/25482/2019 TRADE & COMMERCE (	4 BIPIN KUMAR BASAK vs INDIAN OIL CORPORATION AND ORS	MUKESH KUMAR JHA BHOLA PRASAD ADITYA ABHISHEK	AMLESH KUMAR VARMA
50.	CWJC/25589/2019 E.C.ACT	2 AMIT KUMAR, vs THE STATE OF BIHAR AND ORS	VIKRAM SINGH AMIT RANJAN	ARVIND UJJWAL (SC4)

PATNA HIGH COURT	171	Friday 3rd July, 2026 Hon'ble Justice Smt. G. Anupama Chakravathy
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51. CWJC/25591/2019 TRADE & COMMERCE () IA-1/2021 () MISC	2 M/S JYOTI MODERN RICE MILL vs THE STATE BANK OF INDIA AND ORS	AMARENDRA KUMAR SINGH ALKA SINGH	KAUSHLENDRA KUMAR SINHA PRABHAT KUMAR SHARAN JAYANT KUMAR SHARAN HEMANT KUMAR SHARAN ANANT KUMAR SHARAN
52. CWJC/25686/2019 E.C.ACT	2 NEEBHA KUMARI vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR	ARVIND UJJWAL (SC4)
53. CWJC/25700/2019 ELECTRICITY MATTER	4 MAHATAM RAM vs THE BIHAR STATE ELECTRICITY BOARD AND ORS	KAMALA KANT TIWARY	VINAY KIRTI SINGH ANAND KUMAR OJHA
54. CWJC/25726/2019 E.C.ACT	3 RAM EKBAL SINGH vs THE STATE OF BIHAR AND ORS	TEJ PRATAP SINGH NAVIN KUMAR	S. RAZA AHMAD (AAG5)
55. CWJC/25761/2019 E.C.ACT	2 RAMDEO SINGH vs THE STATE OF BIHAR AND ORS	DHANANJAYA NATH TIWARI	S. RAZA AHMAD (AAG5)
56. CWJC/9901/2022 E.C.ACT	3 ARUN KUMAR SINGH vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SINGH	S. RAZA AHMAD (AAG5)
57. CWJC/10219/2022 E.C.ACT	5 NAJRANA PRAVEEN vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR JHA	ARVIND UJJWAL (SC 4)
58. CWJC/10221/2022 E.C.ACT	1 BRAHAMDEV DAS vs THE STATE OF BIHAR AND ORS	PREETY KUNWAR	S. RAZA AHMAD (AAG5)
59. CWJC/1536/2023 TRADE & COMMERCE () IA-1/2023 ()	2 SANJAY KUMAR vs THE HINDUSTAN PETROLEUM CORPORATION LIMITED AND ANR	SANJAY KUMAR	NEERAJ KUMAR GUPTA
60. CWJC/1537/2023 ELECTRICITY MATTER	2 DIWEDI KUMAR PRITA, vs THE BIHAR STATE POWER (HOLDING) COMPANY LIMITED AND ORS	SURAJ SAMDARSHI AVINASH SHEKHAR DIWANSHI ROHATGI	VINAY KIRTI SINGH KUNAL TIWARY
<u>FOR ADMISSION - TIED UP</u>			
61. MJC/3472/2024 MJC CONTEMPT- SJ	8 SHERU AHMAD, vs THE PUNJAB NATIONAL BANK THROUGH ITS CHAIRMAN AND ORS	OM PRAKASH	ADDITIONAL SOLICITOR GENERAL MRITUNJAY KUMAR KUMAR GANGESH GUNJAN
62. MJC/1831/2025 CONTEMPT- SJ	9 AJAY KUMAR TIBREWAL vs THE INDIAN OIL CORPORATION LTD. AND ORS	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA MUKUND KUMAR AKASH KUMAR ADITYA RAMAN	ANKIT KATRIAR AMLESH KUMAR VARMA ANAMIKA KUMARI NEERAJ KUMAR GUPTA
63. MJC/1954/2025 CONTEMPT- SJ	10 M/S. DADIJI STEELS LTD. vs THE SOUTH BIHAR POWER DISTRIBUTION CO. LTD. AND ORS	MOHIT AGARWAL VIKASH KHANNA RAHUL KUMAR	ADDITIONAL ADVOCATE GENERAL 7 VIVEK PRASAD PRAKASH KUMAR
64. MJC/2686/2025 CONTEMPT- SJ	2 M/S. J.G. FOUNDRY LTD. vs THE SOUTH BIHAR POWER DISTRIBUTION CO. LTD. AND ORS	MOHIT AGARWAL RAHUL KUMAR LOKESH KUMAR	ADDITIONAL ADVOCATE GENERAL 7 VIVEK PRASAD PRAKASH KUMAR

PATNA HIGH COURT	172	Friday 3rd July, 2026 Hon'ble Mr. Justice Rajiv Roy
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Friday the 3rd July 2026
CENTENARY BUILDING
Court No. 311 (AT 10:30 A.M.)
Mr. Justice Rajiv Roy

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>TO BE MENTIONED</u>				
1.	MA/738/2018 MA OTHERS	23 VIJAY SHANKER JAIPURIAR vs SIKHA KUMARI AND ORS	RISHIKESH OJHA	
2.	MJC/3170/2025 CONTEMPT- SJ	4 ANIL KUMAR GUPTA @ ANIL KUMAR vs THE STATE OF BIHAR AND ORS	DIWAKAR PRASAD SINGH	ADDITIONAL ADVOCATE GENERAL 13
3.	MJC/869/2026 RESTORATION-SJ	3 SHYAM NARAYAN ROY AND ANR vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF REVENUE AND LAND REFORMS AND ORS	SURAJ NARAIN YADAV	GOVERNMENT PLEADER 25
4.	CR. MISC./16913/2026 A.BAIL	3 ANKIT KUMAR vs THE STATE OF BIHAR	VINOD PANDEY SAUMYA	AJIT KUMAR, MR. JITENDRA KUMAR SINGH
5.	CR. MISC./33634/2026 A.BAIL	2 RANJAN PASWAN vs THE STATE OF BIHAR	AMAN VISHAL LEELAWATI KUMARI	PUSHPA SINHA.1
<u>FOR ORDERS (ON OFFICE NOTES) - TIED UP</u>				
6.	CR. MISC./64963/2025 MODIFICATION (SJ) MOD (SJ)	8 SHIV PRASAD MANJHI AND ANR vs THE STATE OF BIHAR AND ANR	UDAI SHANKAR SINGH	SHAHABUDDIN AZEEM @ S. AZEEM JITENDRA KUMAR SINGH (APP) AKANKSHA KUMARI AVINASH KUMAR PANDEY AASHISH KUMAR
7.	MJC/390/2026 CONTEMPT- SJ	2 VIJAY PODDAR vs THE STATE OF BIHAR AND ORS	PRIYAM KUMARI ADITYA KUMAR PANDEY SURENDRA KISHORE THAKUR	GOVERNMENT PLEADER 18
8.	MJC/544/2026 RESTORATION-SJ	1 JAMALUDDIN @ JALAL @ JAMAL AND ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, REVENUE DEPARTMENT AND ORS	NIKHIL KUMAR AGRAWAL	STANDING COUNSEL 25
9.	MJC/1546/2026 RESTORATION-SJ	1 AMRESH KUMAR MISHRA vs THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE, SHRI SHRIKANT SHASTRI AND ORS	PRAMOD KUMAR	GOVERNMENT ADVOCATE 5
10.	CR. MISC./33175/2026 149,341,323,324,3 R.BAIL-1	2 LALU RAI @ LALU KUMAR vs THE STATE OF BIHAR	MITHILESH KUMAR ARYA	SHYAMESHWAR DAYAL
11.	CR. MISC./41679/2026 103, R.BAIL-1	1 SULTAN BASFOR vs THE STATE OF BIHAR	BINOD KUMAR SINHA MANI BHUSHAN KUMAR SINGH	NAGENDRA PRASAD
12.	CR. MISC./42435/2026 324,302,34, R.BAIL-1	1 MD. GUFRAN ANSARI @ MD. GUFRAN @ GUFRAN ANSARI vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	DR. INDIWAR KUMARI
13.	CR. MISC./42661/2026 17(c),18(b),21(c) R.BAIL-1	1 LAL BABU THAKUR @ LALBABU THAKUR vs THE STATE OF BIHAR	NIRAJ KUMAR SHARMA	SHYAM KUMAR SINGH
<u>FOR ADMISSION - TIED UP</u>				
14.	MJC/411/2026 RESTORATION-SJ	4 SURYAKALA DEVI, AND ORS vs THE STATE OF BIHAR THROUGH ITS ADDITIONAL CHIEF SECRETARY (PREV. PRINCIPAL SECRETARY) AND ORS	VAIDEHI RAMAN PRASAD SINGH ASHUTOSH RANJAN MRITYUNJAY KUMAR	STANDING COUNSEL 25

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| 15. CR. MISC./41095/2026
RESTORATION (SJ)
RESTORATION (SJ) | 1 CHANDRIKA MANJHI
vs THE STATE OF BIHAR AND ANR | HANSRAJ | DR. INDIWAR KUMARI |
| 16. CR. MISC./41216/2026
RESTORATION (SJ)
RESTORATION (SJ) | 1 RAHUL KUMAR AND ANR
vs THE STATE OF BIHAR AND ANR | SARITA KUMARI | AKSHAY LAL PANDIT |
| 17. CR. MISC./44141/2026
RESTORATION (SJ)
RESTORATION (SJ) | 1 REENA DEVI AND ORS
vs THE STATE OF BIHAR | GAURI SHANKAR YADAV | SANJAY KUMAR |

MATTER -1

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| 18. CR. MISC./42692/2026
MODIFICATION (SJ)
MOD (SJ) | 1 MD. IFTEKHAR @ MD. IFTEKHAR
ALAM AND ANR
vs THE STATE OF BIHAR | SHARDA NAND MISHRA
ISHA MISHRA | ZAINUL ABEDIN |
| 19. CR. MISC./42747/2026
MOD (SJ) MOD (SJ) | 1 MANOJ KUMAR @ MANOJ PRASAD
vs THE STATE OF BIHAR AND ANR | ADARSH RANJAN | NAWAL KISHORE
PRASAD
TEJ NARAYAN SINGH |
| 20. CR. MISC./44129/2026
MOD(SJ) MOD (SJ) | 1 MD. AMIR @ MD. AAMIR
vs THE STATE OF BIHAR AND ANR | SHAILENDRA KUMAR JHA | YOGENDRA KUMAR |
| 21. CR. MISC./44494/2026
MOD (SJ) MOD (SJ)
Same ps:
CR. MISC/44021/2026 | 1 ABHIJEET KUMAR @ ABHIJIT
KUMAR
vs THE STATE OF BIHAR | AKASH KUMAR MISHRA | RAM SUMIRAN RAI |

MATTER -2

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| 22. MJC/3371/2025
CONTEMPT- SJ
IA-1/2026 ()
INTERVENOR
PETITIO | 5 MD. KHURSHID ALAM
vs THE STATE OF BIHAR THROUGH
THE PRINCIPAL SECRETARY
DEPARTMENT OF MINORITY
WELFARE AND ORS | MAJID MAHBOOB KHAN | GOVERNMENT
ADVOCATE 5
MD. HELAL AHMAD
KAMRAN FAZAL
AJAY KUMAR
ANJUM PERVEEN |
| 23. MJC/3597/2025
CONTEMPT- SJ | 6 BIPIN TRIVEDI AND ANR
vs THE STATE OF BIHAR THROUGH
SECRETARY, DEPARTMENT OF
REVENUE AND LAND REFORMS
AND ORS | SIDDHARTHA PRASAD
SHASHANK SHEKHAR | STANDING COUNSEL 25
PRASOON SINHA
YASHRAJ BARDHAN |
| 24. MJC/3608/2025
CONTEMPT- SJ | 4 IRFAN AHMAD
vs THE UNION OF INDIA AND ORS | PRABHAS RANJAN | MAURYA VIJAY CHANDRA
RAJ KISHORE ROY |
| 25. MJC/393/2026
CONTEMPT- SJ | 4 BISHUNDEO PRASAD YADAV AND
ORS
vs MR. PRATYAYA AMRIT, THE
STATE OF BIHAR AND ORS | MANOJ KUMAR
DR. ANAND KUMAR | DR. ANAND KUMAR
DR. ANAND KUMAR |
| 26. MJC/687/2026
CONTEMPT- SJ | 1 AFROZI BEGUM @ BIBI FARZANA
vs THE STATE OF BIHAR THROUGH
SRI C.K. ANIL, PRINCIPAL
SECRETARY REVENUE AND LAND
REFORM DEPARTMENT AND ORS | VARDAAAN MANGALAM
RITIKA RANI
MEENA KUMARI | GOVERNMENT PLEADER
20 |
| 27. MJC/1106/2026
CONTEMPT- SJ | 3 DEEPAK KUMAR
vs THE STATE OF BIHAR THROUGH
MR. SHIRSHAT KAPIL, THE
PRINCIPAL SECRETARY, ANIMAL
HUSBANDRY AND ORS | SUNIL KUMAR
PANKAJ KUMAR | STANDING COUNSEL 15 |
| 28. MJC/1256/2026
CONTEMPT- SJ | 1 PARMANAND BHAGAT
vs THE STATE OF BIHAR AND ORS | RAKESH NARAYANSINGH
DEEPAK KUMAR | GOVERNMENT PLEADER
12 |
| 29. MJC/1297/2026
CONTEMPT- SJ | 2 GURUDEV KUMAR
vs SRI C.K. ANIL, THE STATE OF
BIHAR AND ORS | NITIN KUMAR | GOVERNMENT PLEADER
14 |
| 30. MJC/1439/2026
CONTEMPT- SJ | 2 DR. SURENDRA PD. THAKUR
vs MR. C.K. ANIL, THE PRINCIPAL
SECRETARY, AND ORS | SHASHI BHUSHAN SINGH
SHAILESH KUMAR
RITESH RANJAN | GOVERNMENT
ADVOCATE 5 |

MATTER -3

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31. CR. MISC./34096/2025 20(b)(ii)(C),22(C) R.BAIL-1	7 TANWEER ALAM @ TANVEER ALAM @ MD TANVEER ALAM vs THE STATE OF BIHAR	MD.NAJMUL HODDA SAURAV KUMAR SINGH	SUMAN KUMARI SINGH
32. CR. MISC./56971/2025 420,379,467,468,4 R.BAIL-1	5 NITESH KUMAR SINGH vs THE STATE OF BIHAR AND ORS	KUMAR HARSHVARDHAN SUDHANSHU PRAKASH SUPRIYA KUMARI	RENUKA RATNAKAR (APP 125) BHARAT BHUSHAN (LD. APP) MRITUNJAY KUMAR
33. CR. MISC./66119/2025 64 R.BAIL-1	7 MANOHAR PANDIT vs THE STATE OF BIHAR AND ANR	RAHUL SINGH AMAR KUMAR SINGH MONA VERMA SUSHANT KUMAR	ANANT KUMAR 1 SANTOSH KUMAR SINGH
34. CR. MISC./14779/2026 67 R.BAIL-1	3 BITTU KUMAR SINGH @ BITTU SINGH vs THE STATE OF BIHAR AND ANR	MRITUNJAY KUMAR	ANAND KISHORE CHOUDHARY K.N.SINGH(A.S.G.) ARVIND KUMAR
35. CR. MISC./17791/2026 302 R.BAIL-1	3 DAYA @ GOLU KUMAR @ GOLU vs THE STATE OF BIHAR	SUDHA ASHOK KUMAR	GANESH PRASAD SINGH
36. CR. MISC./17964/2026 126(2),115(2),303 R.BAIL-1	3 AJAY URAON vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	DAMODAR PRASAD TIWARY
37. CR. MISC./25093/2026 15(c),25 R.BAIL-1	2 RAHUL SINGH @ RAHUL KUMAR SINGH vs THE STATE OF BIHAR AND ANR	ADARSH SINGH UPASANA VIBHA TOPPO	AKBAR ALI DR. KRISHNA NANDAN SINGH (A.S.G)
38. CR. MISC./27925/2026 376,323,120(B), R.BAIL-1	2 PINTU GOND AND ANR vs THE STATE OF BIHAR AND ANR	VIJAY SHANKER TIWARI ABHILASHA JHA	RABINDRA KUMAR
39. CR. MISC./28171/2026 191(2),191(3),109 R.BAIL-1	2 JAGARNATH RAY vs THE STATE OF BIHAR	SAKET KUMAR JHA PRAMOD KUMAR YADAV	MITHLESH KUMAR KHARE KRISHNA KANT SINGH SHIVESH KUMAR SINGH KUNDAN KUMAR
40. CR. MISC./31275/2026 103 R.BAIL-1	2 DHARAMVEER KUMAR @ DHARAMVEER YADAV vs THE STATE OF BIHAR	MADHUMAY MADHUP GAUTAM RAJ	ANITA KUMARI
41. CR. MISC./42206/2026 64,351(2),351(3) R.BAIL-1	1 ASHISH KUMAR vs THE STATE OF BIHAR AND ANR	ASHUTOSH KUMAR VERMA PAWAN KUMAR SINGH	SHYAMESHWAR DAYAL
42. CR. MISC./42437/2026 393,307,302,120(B) R.BAIL-1	1 SANTOSH RAM @ SANTOSH KUMAR @ MUSHA @ MUSA @ MUSHA RAM vs THE STATE OF BIHAR	VISHESH KUMAR SINGH BASANT KUMAR SINGH	RAJ BALLABH SINGH
43. CR. MISC./42446/2026 109,309(4),324(4) R.BAIL-1 Same ps: CR. MISC/45838/2026	1 SHASHI RAJ vs THE STATE OF BIHAR	SURYA PRAKASH AMIT KUMAR RAHUL KUMAR	SATYENDRA PRASAD
44. CR. MISC./43304/2026 309(4), R.BAIL-1	1 CHANDAN KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	MADHURA NAND JHA
45. CR. MISC./45181/2026 302,201,34,376D, R.BAIL-1	1 CHANDRAMA SINGH @ BAIGA vs THE STATE OF BIHAR AND ANR	TRIBHUWAN NARAYAN ANURAG PATEL	ANITA KUMARI
46. CR. MISC./45838/2026 109,309(4),324(4) R.BAIL-1 Same ps: CR. MISC/42446/2026	1 NIRAJ KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR BHASKAR ANAND RAVI SHANKAR KUMAR MAGAN KUMAR	MADHURI LATA
MATTER -4			
47. CR. MISC./16662/2026 147,148,149,386,3 A.BAIL	3 MD. ABDULLAH @ ABDULLAH AND ORS vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR RIYA KASHYAP	SANJAY KUMAR SHARMA JAVED ASLAM

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| 48. CR. MISC./44981/2026
137(2),96, A.BAIL | 1 BITTU KUMAR
vs THE STATE OF BIHAR AND ANR | AMIT ANAND | TARUN PRASAD MANDAL |
| 49. CR. MISC./45590/2026
13(2),13(1)(e) A.BAIL | 1 RAGINI DEVI @ RAGNI DEVI
vs THE STATE OF BIHAR AND ANR | EASHITA RAJ
ANUJ KUMAR
ADITYA RAJ SINGH
NUPUR KUMARI
KUMAR ANAND NITIN | PRAMOD KUMAR PANDEY
ARVIND KUMAR |

MATTER -5

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| 50. C. REV./219/2024
CV REVIEW | 3 RAM BINAY YADAV
vs THE STATE OF BIHAR AND ORS | AMARENDRA NARAYAN
DEEPAK KUMAR | ADDITIONAL ADVOCATE
GENERAL 12 |
| 51. CR. MISC./44021/2026
C.BAIL C.BAIL
Same ps:
CR. MISC/44494/2026 | 1 CHAMPA KUMARI
vs THE STATE OF BIHAR AND ANR | AKANKSHA MALVIYA | ABHAY KUMAR |

FOR ORDERS (ON PETITIONS) - TIED UP

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| 52. CR. APP (SJ)/1824/2024
AGAINST CONVICATIO
CR. APP (SJ) AGAIN
IA-1/2025 ()
BAIL | 5 SANJAY MODHAK @ SANJAY
MODAK
vs THE STATE OF BIHAR | MD ANIS AKHTAR
ARIF DAULA SIDDIQUIE
RANANJAY KUMAR
NOUMAAN AHMAD
BHOLA PRASAD | ANAND MOHAN PRASAD
MEHTA |
| 53. CR. APP (SJ)/4327/2024
AGAINST CONVICATIO
CR. APP (SJ) AGAIN
IA-1/2025 ()
BAIL | 5 CHHABIL DAS @ CHAVILAL DAS
AND ORS
vs THE STATE OF BIHAR | DR. MANOJ KUMAR
SWEETY SINHA
KSHEM SHARMA | RAMCHANDRA SINGH |
| 54. CR. APP (SJ)/4357/2024
AGAINST CONVICATIO
CR. APP (SJ) AGAIN
IA-1/2025 ()
BAIL
Same ps:
CR. APP (SJ)/4388/2024 | 7 NIRANJAN KUMAR
vs THE STATE OF BIHAR | MANOJ KUMAR SINGH
DEVESH KUMAR SINGH | SYED ASHFAQUE AHMAD |
| With CR. APP
54.1 (SJ)/4388/2024
AGAINST
CONVICTION
IA- 1/2025
BAIL | 7 OM PRAKASH SINGH
vs THE STATE OF BIHAR | MANOJ KUMAR SINGH | RAMCHANDRA SINGH |
| 55. CR. APP (SJ)/4399/2024
AGAINST CONVICATIO
CR. APP (SJ) AGAIN
IA-1/2025 ()
BAIL | 4 AMIR KHURSHID
vs THE STATE OF BIHAR | PANKAJ KUMAR SINGH | ANAND MOHAN PRASAD
MEHTA |
| 56. CR. APP (SJ)/5084/2024
AGAINST CONVICATIO
CR. APP (SJ) AGAIN
IA-1/2026 ()
BAIL | 5 MD. IMRAN ANSARI @ CHANCHAL
ANSARI
vs THE STATE OF BIHAR | ANIL KUMAR SINHA
ARJUN PRASAD | ZEYAUH HODA |
| 57. CR. APP (SJ)/238/2025
AGAINST CONVICATIO
CR. APP (SJ) AGAIN
IA-1/2026 ()
BAIL | 3 GOLU KUMAR PASWAN
vs THE STATE OF BIHAR | MANOJ KUMAR
HIMANSHU KUMAR
RANJAN
RAJ NARAYAN MISHRA | MUKESHWAR DAYAL |
| 58. MJC/822/2026
RESTORATION-SJ
IA-1/2026 ()
MISC | 3 VRIHASPAT PASWAN @ VRIHASPAT
RAM AND ORS
vs THE STATE OF BIHAR THROUGH
THE PRINCIPAL SECRETARY, AND
ORS | SHAMBHU SHARAN
SINGH | STANDING COUNSEL 13 |

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**Friday the 3rd July 2026
CENTENARY BUILDING
Court No. 205 (AT 10:30 A.M.)
Mr. Justice Harish Kumar**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>TO BE MENTIONED</u>				
1.	MJC/745/2026 CONTEMPT- SJ	2 NEPAL CHANDRA PRODHAN vs THE STATE OF BIHAR THROUGH THE MR. BANDANA PREYASHI, ADDITIONAL CHIEF SECRETARY AND ORS	GAJENDRA KUMAR	STANDING COUNSEL 4 GIRIJISH KUMAR
<u>FOR ORDERS (ON OFFICE NOTES) - TIED UP</u>				
2.	MJC/3872/2025 CONTEMPT- SJ	2 KHAJANA KUWAR vs THE STATE OF BIHAR THROUGH BRAJESH MEHROTRA THE PRINCIPAL SECRETARY AND ORS	UDAY PRATAP SINGH ANJU KUMARI SINHA	ADDITIONAL ADVOCATE GENERAL 3
3.	MJC/3952/2025 CONTEMPT MATTER CONTEMPT- SJ	2 PIYUSH KUMAR SINHA AND ORS vs THE STATE OF BIHAR AND ORS	ASHUTOSH KUMAR SHASHANK SHEKHAR VIVEK KUMAR SINHA PRAWEEEN KUMAR DEEPAK KUMAR SINHA	GOVERNMENT PLEADER 23
4.	MJC/4003/2025 CONTEMPT- SJ	2 AVINASH KUMAR vs THE STATE OF BIHAR AND ORS	PRATAP SHARMA	STANDING COUNSEL 13 SHAILENDRA KUMAR SINGH
5.	MJC/4014/2025 CONTEMPT- SJ	2 SUBODH DEVI vs MR. ANAND KISHORE, THE PRINCIPAL SECRETARY CUM COMMISSIONER AND ORS	VIKASH KUMAR JHA	GOVERNMENT PLEADER 13 PRINCE KUMAR MISHRA
6.	MJC/4219/2025 CONTEMPT- SJ	2 AJAY KUMAR SINHA, vs ASHOK CHANDRA, CHAIRMAN, PUNJAB NATIONAL BANK AND ORS	ARYAN SINHA TARUN SAGAR SHIVAM RAJ	MRITUNJAY KUMAR
<u>FOR ADMISSION - TIED UP</u>				
7.	CR. MISC./72012/2022 4 P OTHER UNCATEGORI	15 MANDEEP RAI AND ORS vs THE STATE OF BIHAR AND ANR	RABINDRA NATH TIWARI RAJESH KUMAR RAKESH KUMAR JHA ADITYA RAJ KUMARI RASHMI	JITENDRA KUMAR SINGH PRAVEEN KUMAR PRABHAT KUMAR
(At 4.00 P.M. In Chambers) Physical Appearance				
8.	CR. MISC./20485/2026 363,365,302,201,3 R.BAIL-1	2 DEVENDRA SINGH @ TUNTUN SINGH vs THE STATE OF BIHAR	SACHIN KUMAR SURESH KUMAR MISHRA	MD. MUSHTAQUE ALAM SAKET KUMAR JHA PRAMOD KUMAR YADAV
9.	CR. MISC./22601/2026 341,323,307,504,5 R.BAIL-1	2 RUPESH YADAV @ RUPESH KUMAR vs THE STATE OF BIHAR	AMIT KUMAR ANAND BHARTI KUMARI	DILIP KUMAR NO. 1
10.	CR. MISC./23703/2026 8,20(b)(ii)(C) R.BAIL- 1	2 DHARMENDRA SAH vs THE STATE OF BIHAR	HARSH ANUJ RAVI ROHIT	ANANT KUMAR 1
11.	CR. MISC./31133/2026 MODIFICATION (SJ) MOD (SJ) Same ps: CR. MISC/35291/2026	2 RINKI DEVI vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR SUBODH KUMAR ADITYA KUMAR PANDEY	SHYAMESHWAR DAYAL RAJDEEP KUMAR NISHANT KUMAR SINHA
12.	CR. MISC./35291/2026 364,302,201, R.BAIL- 1 Same ps: CR. MISC/31133/2026	2 SANJEEV KUMAR @ SANJEEV vs THE STATE OF BIHAR	SUBODH KUMAR SURENDRA KISHORE THAKUR ADITYA KUMAR PANDEY	MITHLESH KUMAR KHARE RAJDEEP KUMAR NISHANT KUMAR SINHA SAMSHER PRASAD

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| 13. | CR.
MISC./41227/2026
MOD (SJ) | 1 | BIRENDRA KUMAR @ APPU SINGH
@ BIRENDRA KUMAR SINGH
vs THE STATE OF BIHAR AND ANR | DEVASHISH PRASOON
RAGHAV VATS
VIDHAN CHANDRA
PATHAK
ASHUTOSH SINGH | SYED EHTESHAMUDDIN |
| 14. | CR.
MISC./45499/2026
MOD (SJ) MOD (SJ) | 1 | RANJU DEVI AND ORS
vs THE STATE OF BIHAR | DHANANJAY KUMAR
PANDEY
ASHOK KUMAR SINGH
AMARDEEP | HUMAYOU AHMAD KHAN |
| 15. | CR.
MISC./45661/2026
341,323,302,504,1
R.BAIL-1 | 1 | DHARMENDRA SHARMA @
DHARMENDRA KUMAR
vs THE STATE OF BIHAR | AMIT ANAND
PUSHKAR PRASHANT | SATYENDRA PRASAD |

FOR ADMISSION-II TIED UP

- | | | | | | |
|-----|--|---|---|--|---|
| 16. | MJC/1522/2025
CONTEMPT MATTER
CONTEMPT- SJ | 5 | DR. SHAMEEM SHOHREAY AFAQUE
vs THE STATE OF BIHAR AND ORS | ROUNAK KUMAR SINGH
(PANKAJ)
RAJIV KUMAR SINGH | GOVERNMENT PLEADER
13
PRABHAT RANJAN |
| 17. | MJC/2090/2025
CONTEMPT- SJ | 2 | SHASHANK SHEKHAR
vs NATIONAL MEDICAL
COMMISSION, AND ORS | RADHA MOHAN SINGH
VIJYA RAJ LAKSHMI
NIRBHAY PRASHANT | KUMAR PRIYA RANJAN
RANA VIKRAM SINGH
RAKESH KUMAR SINGH |
| 18. | MJC/2945/2025
CONTEMPT- SJ | 2 | ABHISHEK KUMAR
vs THE STATE OF BIHAR AND ORS | KISHORE KUNAL
SUDHANSHU KUMAR
NITESH KUMAR | STANDING COUNSEL 13 |
| 19. | MJC/3246/2025
Contempt Matter
CONTEMPT- SJ | 3 | UMESH KUMAR SINGH AND ORS
vs THE STATE OF BIHAR THROUGH
MR. PRATYAY AMRIT THE CHIEF
SECRETARY, BIHAR AND ORS | BIPIN KUMAR DEO
VIJETA KUMARI | GOVERNMENT PLEADER
24 |
| 20. | MJC/84/2026
CONTEMPT MATTER
CONTEMPT- SJ | 2 | NITYANAND SINGH
vs THE STATE OF BIHAR THROUGH
SHRI S. SIDDHARTH THE
ADDITIONAL CHIEF SECRETARY
DEPARTMENT OF EDUCATION AND
ORS | LALAN KUMAR | ADDITIONAL ADVOCATE
GENERAL 7 |

FOR ADMISSION-I TIED UP

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|-----|--|---|---|---|--|
| 21. | MJC/1606/2025
CONTEMPT- SJ | 1 | CHANDRAMA PRASAD
vs MR. ARTILAL MEENA, THE STATE
OF BIHAR THROUGH THE CHIEF
SECRETARY AND ORS | ADESH RAJ
AMRITA RAJ
NAND KISHOR PATEL
HARENDRA PRASAD | STANDING COUNSEL 23 |
| 22. | MJC/1755/2025
CONTEMPT- SJ | 1 | BASHISHTH SINGH
vs THE STATE OF BIHAR THROUGH
PRINCIPAL SECRETARY,
DEPARTMENT OF EDUCATION, AND
ORS | RAVI BHARDWAJ
ADITI SHARMA | GOVERNMENT PLEADER
23 |
| 23. | MJC/1830/2025
Payment of the pe
CONTEMPT- SJ | 1 | NAND KUMAR JHA AND ORS
vs THE STATE OF BIHAR THROUGH
SHREE DR. S. SIDHARTH
ADDITIONAL CHIEF SECRETARY
EDUCATION DEPARTMENT AND
ORS | SUBHASH KUMAR JHA
SAURABH
BISHWAMBHAR
CHAUDHARY PREM
KUMAR THAKUR
PRASHANT KUMAR JHA | STANDING COUNSEL 1
SATYAM SHIVAM
SUNDARAM
SHASHANK SHEKHAR
JHA |
| 24. | MJC/2135/2025
CONTEMPT- SJ | 1 | JAI MATA DEE AND MAA SITA
CONSTRUCTION,
vs DEHRI ROHTAS LIGHT RAILWAY
COMPANY LTD. (IN LIQUIDATION) | ANSH PRASAD | |
| 25. | MJC/2232/2025
CONTEMPT- SJ | 1 | SHRAWAN KUMAR
vs THE STATE OF BIHAR THORUGH
MR. CHAITANYA PRASAD
ADDITIONAL CHIEF SECRETARY
WATER RESOURCESDEPATMENT
AND ORS | SURYAKANT KUMAR | STANDING COUNSEL 20
RAM KINKER CHOUBEY |
| 26. | MJC/2402/2025
CONTEMPT- SJ | 1 | KAMENDRA MANI TRIPATHI
vs THE STATE OF BIHAR THROUGH
SRI DHARMENDRA SINGH
PRINCIPAL SECRETARY, CO-
OPERATIVE DEPARTMENT AND
ORS | SUNIL KUMAR NO.III
BIJENDRA KUMAR
RAKI ALAM | GOVERNMENT
ADVOCATE 11 |
| 27. | MJC/3426/2025
CONTEMPT- SJ | 1 | LALTUN PRASAD
vs THE STATE OF BIHAR THROUGH
DEEPAK KUMAR SINGH, PRINCIPAL
SECRETARY AND ORS | ASHOK KUMAR
BIBHUTI NARAYAN
AMAN RAJ | STANDING COUNSEL 25 |

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28.	MJC/3564/2025 CONTEMPT MATTER CONTEMPT- SJ	1 SITA RAM SINGH vs THE STATE OF BIHAR THROUGH SRI. SENTHIL K. KUMAR, THE HOME SECRETARY, BIHAR AND ORS	UPENDRA MISHRA SANJEEB KUMAR SANJU RAVI KUMAR	STANDING COUNSEL 1
29.	MJC/3607/2025 CONTEMPT- SJ	1 MANOJ KUMAR RANJAN vs THE STATE OF BIHAR THROUGH DR. SANDEEP KUMAR R PUDAKALKATTI, THE ADDITIONAL CHIEF SECRETARY AND ANR	RUPAK KUMAR VIKRANT KUMAR	GOVERNMENT PLEADER 14
30.	MJC/3907/2025 CONTEMPT- SJ	1 NAND KUMAR SRIVASTAV vs THE STATE OF BIHAR AND ORS	ABHASH PRADHAN MURLI MANOHAR PD RAJU KUMAR	GOVERNMENT PLEADER 25 NIVEDITA NIRVIKAR
31.	MJC/3948/2025 CONTEMPT- SJ	1 SATYENDRA NARAYAN SINGH vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY NAMELY SMT. BANDANA PREYASHI AND ORS	ARYA ACHINT SHASHI ARYA RIYA RAJ SHASHANK SHEKHAR	STANDING COUNSEL 3 ARVIND KUMAR
32.	MJC/3970/2025 CONTEMPT- SJ	1 PINTU KUMAR PASWAN vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF URBAN DEVELOPMENT AND ORS	ARUN KUMAR	GOVERNMENT ADVOCATE 8 KUMAR SHANU
33.	MJC/3976/2025 CONTEMPT- SJ	1 RAMADHAR SINGH AND ANR vs THE STATE OF BIHAR THROUGH DR. B. RAJENDRA AND ORS	SUNIL KUMAR RIYA KASHYAP PANKAJ KUMAR	STANDING COUNSEL 24
34.	MJC/4061/2025 CONTEMPT- SJ	1 USHA KUMARI vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	GOVERNMENT PLEADER 22
35.	MJC/4113/2025 CONTEMPT- SJ	1 RAMASHANKAR PANDAY vs THE STATE OF BIHAR THROUGH SMT. BANDANA PRIYASHI AND ORS	BRAJ KISHORE SINGH KISHORE KUMAR THAKUR AMIT KUMAR AMIT KUMAR	GOVERNMENT PLEADER 3
36.	MJC/4169/2025 CONTEMPT MATTER CONTEMPT- SJ	1 RAM NARESH MANDAL vs THE STATE OF BIHAR THROUGH THE SECRETARY, MR. SANJAY KUMAR, AGRICULTURE DEPARTMENT AND ORS	SURYA KANT MISHRA ALOK RANJAN LAKSHMI KUMARI KUMARI KATYANI SINGH	GOVERNMENT PLEADER 24 NIVEDITA NIRVIKAR
37.	MJC/4196/2025 CONTEMPT- SJ	1 SHAMBHU SHARAN PRASAD vs THE STATE OF BIHAR, THROUGH DR. B. RAJENDRA, I.A.S, THE PRINCIPAL SECRETARY AND ORS	CHETAN KUMAR NAMAN KUMAR SINHA ARVIND KUMAR SHARMA PRAMOD KUMAR SINHA	STANDING COUNSEL 13 BINDHYACHAL RAI MANOJ KUMAR SINGH
38.	MJC/4258/2025 CONTEMPT- SJ	1 SURENDRA PANDEY vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR	STANDING COUNSEL 23
39.	MJC/423/2026 CONTEMPT- SJ	1 SUDAMA SHARMA vs THE STATE OF BIHAR AND ORS	UMESH KUMAR ABHISHEK ANAND	STANDING COUNSEL 20
40.	MJC/527/2026 CONTEMPT- SJ	1 FAIYAZ AHMAD vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, SHRI PRATYAYA AMRIT (I.A.S) AND ORS	ANKIT AMAN KUMAR SATYAM SHIVAM SUNDARAM	STANDING COUNSEL 24
41.	MJC/1123/2026 CONTEMPT- SJ	1 SHATRUGHN SAHNI vs DR. B. RAJENDRA, THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, EDUCATION DEPARTMENT AND ORS	HRIDAY NARAYAN HARSHIT	ADDITIONAL ADVOCATE GENERAL 12
42.	MJC/1425/2026 CONTEMPT- SJ	1 SANTOSH KUMAR MANDAL AND ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT AND ORS	KAUSHALESH CHOUDHARY	GOVERNMENT PLEADER 6 BINAY KUMAR SINGH

MATTER -1

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|-----------------------------------|---|--|--|---|
| 43. | MJC/2351/2023
CONTEMPT- SJ
IA-1/2025 ()
MISC
IA-2/2025 ()
MISC
IA-3/2026 ()
MISC | 20 SUBHASH THAKUR
vs THE STATE OF BIHAR THROUGH
SRI K.K. PATHAK AND ORS | ANJU JHA
BHAVENDRA JHA | VINAY KIRTI SINGH (GA 2)
MD. NADIM SERAJ
BINDHYACHAL RAI
SUNIL KUMAR KARN
KINKAR KUMAR
DR. ANAND KUMAR |
| At 2:15 P.M (Personal appearance) | | | | |
| 44. | MJC/2095/2024
CONTEMPT- SJ
IA-1/2026 ()
SUBSTITUTION
PETIT | 11 GITA THAKUR
vs THE STATE OF BIHAR THROUGH
SRI SANJAY KUMAR AGRAWAL,
THE SECRETARY, AND ANR | JAI PRAKASH VERMA | STANDING COUNSEL 15 |
| 45. | MJC/3380/2024
contempt
CONTEMPT- SJ | 10 OM PRAKASH SINHA
vs THE STATE OF BIHAR AND ORS | AMIT ANAND
LALAN KUMAR SINGH | ADDITIONAL ADVOCATE
GENERAL 5
BINDHYACHAL RAI
RITIKA RANI
RITIKA RANI |
| 46. | MJC/3772/2024
CONTEMPT- SJ | 5 LILANATH JHA
vs THE STATE OF BIHAR THROUGH
MR. DEEPAK KUMAR ADDITIONAL
CHIEF SECRETARY CUM PRINCIPAL
SECRETARY AND ORS | ALOK RANJAN | STANDING COUNSEL 25 |
| 47. | MJC/4091/2024
CONTEMPT- SJ | 3 VIJAY TAHLANI
vs THE STATE OF BIHAR, THROUGH
SHRI DIPAK KUMAR SINGH,
ADDITIONAL CHIEF SECRETARY
AND ORS | VATSAL VERMA
SHASHANK CHANDRA
KUMARI SHUBHAM | STANDING COUNSEL 16 |
| 48. | MJC/4316/2024
CONTEMPT- SJ | 6 ANIL KUMAR AND ORS
vs THE UNION OF INDIA, AND ORS | SANJAY KUMAR
LOVELY KUMARI | STANDING COUNSEL 20
ADDITIONAL SOLICITOR
GENERAL
KANAK VERMA
BINDHYACHAL RAI
VIKASH KUMAR V.KUMAR |
| 49. | MJC/467/2025
CONTEMPT- SJ | 3 RAM NARESH KUMAR SHARMA
vs THE STATE OF BIHAR, AND ORS | JAI PRABHAT KISHORE | PRASHANT KUMAR
PRASHANT SINHA
PRASHANT SINHA
RISHI RAJ RAMAN |
| 50. | MJC/468/2025
CONTEMPT- SJ | 3 BALMIKI PRASAD SHARMA
vs THE STATE OF BIHAR, AND ORS | JAI PRABHAT KISHORE | PRASHANT KUMAR
PRASHANT SINHA
PRASHANT SINHA
RISHI RAJ RAMAN |
| 51. | MJC/549/2025
CONTEMPT- SJ | 3 SACHCHIDANAND PRASAD
SHARMA
vs THE STATE OF BIHAR AND ORS | JAI PRABHAT KISHORE | PRASHANT KUMAR
PRASHANT SINHA
PRASHANT SINHA
RISHI RAJ RAMAN |
| 52. | MJC/751/2025
CONTEMPT- SJ | 2 MD. MOJAHIR HUSSAIN
vs THE STATE OF BIHAR THROUGH
ITS SECRETARY, NAMELY, DEEPAK
KUMAR SINGH, AND ORS | MOHAMMED ABU HAIDAR | GOVERNMENT
ADVOCATE 5 |
| 53. | MJC/773/2025
CONTEMPT- SJ | 2 MADHURI DEVI
vs THE STATE OF BIHAR THROUGH
THE SRI AMRIT LAL MEENA, CHIEF
SECRETARY, AND ORS | AASTHA ANANYA | GOVERNMENT
ADVOCATE 13 |
| 54. | MJC/827/2025
CONTEMPT- SJ | 9 DR. CHOUDHARY ABHAY NATH RAY
vs THE STATE OF BIHAR AND ORS | SHASHI BHUSHAN SINGH
BIPIN KUMAR | STANDING COUNSEL 15
BINDHYACHAL RAI
SANTOSH KUMAR |
| With
54.1 | MJC/807/2025
CONTEMPT- SJ | 11 DR. MD. ASRAR SADRI
vs THE STATE OF BIHAR, THROUGH
PRINCIPAL SECRETARY (NOW
ADDITIONAL CHIEF SECRETARY)
AND ORS | SHASHI BHUSHAN SINGH
BIPIN KUMAR | STANDING COUNSEL 5
BINDHYACHAL RAI
KUMAR MANISH |
| With
54.2 | MJC/839/2025
CONTEMPT- SJ | 8 DEO NARAYAN MISHRA
vs THE STATE OF BIHAR, THROUGH
PRINCIPAL SECRETARY (NOW
ADDITIONAL CHIEF SECRETARY)
AND ORS | SHASHI BHUSHAN SINGH
BIPIN KUMAR | STANDING COUNSEL 8
BINDHYACHAL RAI
RANJAN KUMAR SINHA |

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With 54.3	MJC/840/2025 CONTEMPT- SJ	7	DR. MANJARI THAKUR vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY (NOW ADDITIONAL CHIEF SECRETARY) AND ORS	SHASHI BHUSHAN SINGH BIPIN KUMAR	STANDING COUNSEL 7 BINDHYACHAL RAI MANOJ KUMAR SINGH KUMAR ALOK (SC 7)
With 54.4	MJC/844/2025 CONTEMPT- SJ	8	DR. MIRZA SHABBIR AHMAD BAIG vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY NOW ADDITIONAL CHIEF SECRETARY, AND ORS	SHASHI BHUSHAN SINGH BIPIN KUMAR	ADDITIONAL ADVOCATE GENERAL 9 BINDHYACHAL RAI APURVA KUMAR
55.	MJC/867/2025 CONTEMPT- SJ IA-1/2026 () MISC	3	SASHI BHUSHAN CHAUDHARY @ SASHI BHUSHAN CHOUDHARY vs THE STATE OF BIHAR AND ORS	BAM BAHADUR JHA	STANDING COUNSEL 25 BINDHYACHAL RAI
56.	MJC/881/2025 CONTEMPT MATTER CONTEMPT- SJ	6	ASHWINI KUMAR vs THE STATE OF BIHAR AND ORS	RATANAKAR JHA AMRESH KUMAR	STANDING COUNSEL 15
57.	MJC/1005/2025 CONTEMPT- SJ	3	MOSMAT SHANTI JHA vs THE STATE OF BIHAR THROUGH DR. SIDDHARTH PRINCIPAL SECRETARY HIGHER EDUCATION DEPARTMENT AND ORS	KRIPA NAND JHA	GOVERNMENT PLEADER 23 BINAY KUMAR SINGH
58.	MJC/1088/2025 CONTEMPT MATTER CONTEMPT- SJ	5	VED NARAYAN JHA AND ORS vs THE STATE OF BIHAR THROUGH ITS ADDITIONAL CHIEF SECRETARY EDUCATION DEPARTMENT AND ORS	SANJEEV KUMAR JHA	STANDING COUNSEL 12 SATYAM SHIVAM SUNDARAM SHASHANK SHEKHAR JHA
59.	MJC/1094/2025 CONTEMPT- SJ	4	GULJARO DEVI vs THE STATE OF BIHAR AND ORS	JAY PRAKASH SINGH	GOVERNMENT PLEADER 20 MRITUNJAY KUMAR RAM YASH SINGH
60.	MJC/1128/2025 CONTEMPT- SJ IA-1/2025 () MISC	3	KUNAL SINGH vs THE STATE OF BIHAR AND ANR	AMRITYA RAJ MAYANK SHEKHAR	GOVERNMENT PLEADER 25
61.	MJC/1140/2025 CONTEMPT- SJ	2	NAVIN KUMAR GUPTA @ NAVEEN KUMAR GUPTA vs THE STATE OF BIHAR THROUGH BRAJESH MEHROTRA, CHIEF SECRETARY GOVERNMENT OF BIHAR AND ORS	ALLAMA ABDUL QUADIR JAMAL FARIDI HAFIZ SHAHBAZ ARIF	GOVERNMENT PLEADER 19
62.	MJC/1175/2025 CONTEMPT- SJ	2	PHULENDRA KUMAR vs KAUSHAL KUMAR, THE DISTRICT MAGISTRATE, AND ORS	RAVINDRA NATH DUBEY	STANDING COUNSEL 7 KUMAR ALOK SC 7
63.	MJC/1184/2025 CONTEMPT MATTER CONTEMPT- SJ	5	KUWAR JHA @ KUNWAR JHA vs THE STATE OF BIHAR THROUGH ITS ADDITIONAL CHIEF SECRETARY EDUCATION DEPARTMENT AND ORS	SANJEEV KUMAR JHA	GOVERNMENT PLEADER 13 SATYAM SHIVAM SUNDARAM CHANDRA SHEKHAR KUMAR SINGH
64.	MJC/1192/2025 CONTEMPT- SJ	3	MD. BASHIR ALAM vs THE STATE OF BIHAR THROUGH ITS COLLECTOR-CUM-DISTRICT MAGISTRATE SRI SAURABH JORWAL, AND ORS	SHARDA NAND MISHRA DHANDEV KUMAR ATUL KUMAR SUMIT KUMAR GUPTA	GOVERNMENT ADVOCATE 7
65.	MJC/1254/2025 CONTEMPT- SJ	2	AYODHYA SINGH vs THE STATE OF BIHAR, THROUGH DIRECTOR, HIGHER EDUCATION AND ORS	RANJAN KUMAR	STANDING COUNSEL 13 BINDHYACHAL RAI BINITA SINGH
66.	MJC/1267/2025 CONTEMPT- SJ	3	HARIKANT SINGH vs MR. DIPAK KUMAR SINGH, THE STATE OF BIHAR THROUGH THE SECRETARY AND ORS	KAMAL KISHOR KUMAR DEEPAK KUMAR AJAY KUMAR PRASAD VIVEK KUMAR BARUN KUMAR SINGH	STANDING COUNSEL 6
67.	MJC/1386/2025 CONTEMPT- SJ IA-1/2025 () SUBSTITUTION	3	BABITA DEVI AND ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HEALTH DEPARTMENT AND ORS	ANKIT KATRIAR RISHI SINHA	RAM KINKER CHOUBEY ADITYA NATH JHA (AC TO SC 18)

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68.	MJC/1536/2025 CONTEMPT- SJ	3 ARCHANA SHARMA vs THE STATE OF BIHAR THROUGH SMT. ALANKRITA PANDEY, THE COLLECTOR, AND ORS	RATANAKAR JHA AMRESH KUMAR MADHUMITA SINGH	STANDING COUNSEL 10
69.	MJC/1560/2025 CONTEMPT- SJ	3 BIMAL KUMAR BIMAL vs THE STATE OF BIHAR AND ORS	HARI SHANKAR ROY SHASHI PRIYA	STANDING COUNSEL 13 BINDHYACHAL RAI APURVA KUMAR
70.	MJC/1577/2025 CONTEMPT- SJ	2 PARMESHWARI DEVI vs THE STATE OF BIHAR THROUGH SANJAY KUMAR, PRINCIPAL SECRETARY, AND ORS	ARUN KUMAR BHAGAT	GOVERNMENT PLEADER 27 BINDHYACHAL RAI
71.	MJC/1690/2025 CONTEMPT- SJ	3 KARU KUMAR vs THE STATE OF BIHAR THROUGH AMRIT LAL MEENA, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR AND ORS	NARENDRA KUMAR	GOVERNMENT PLEADER 20
72.	MJC/1776/2025 CONTEMPT- SJ	2 ABHINASH KUMAR vs THE UNION OF INDIA AND ORS	VIJAYA LAXMI SRIVASTWA MUSKAN SINGH	ADDITIONAL SOLICITOR GENERAL
73.	MJC/1807/2025 CONTEMPT- SJ	2 DEVENDRA NATH TIWARY vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY WATER RESOURCES DEPARTMENT AND ORS	SANJAY KUMAR VERMA AJIT KUMAR SINGH	STANDING COUNSEL 11
74.	MJC/1863/2025 CONTEMPT- SJ	4 ANANT KUMAR SINGH vs THE STATE OF BIHAR AND ORS	NAWNIT KUMAR TIWARY	GOVERNMENT PLEADER 16 RAJESH PRASAD CHOUDHARY MANISH DHARI SINGH
75.	MJC/1873/2025 CONTEMPT- SJ	6 AJAY RANJAN AND ORS vs SHRI ANIMESH KUMAR PARASHAR	PRAKASH KUMAR	LALIT KISHORE RABINDRA KUMAR PRIYADARSHI
76.	MJC/1902/2025 CONTEMPT- SJ	2 RAVI KUMAR vs THE STATE OF BIHAR AND ORS	JITENDRA ACHARYA PURUSHOTTAM KUMAR JHA NARENDRA KUMAR SINHA AVANINDRA KUMAR JHA RAM NARESH JHA	GOVERNMENT PLEADER 19
77.	MJC/2024/2025 CONTEMPT- SJ	3 BIKESH KUMAR vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY AND ORS	HARSH KAUSHAL ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR KULDEEP THAKUR ANNAPURNA SINHA PULKIT THAKUR	GOVERNMENT PLEADER 7 GIRIJISH KUMAR
78.	MJC/2104/2025 CONTEMPT- SJ	2 ARUN KUMAR SINHA vs JAI PRAKASH UNIVERSITY, CHAPRA THROUGH ITS REGISTRAR PROF. DR. NARAYAN DAS AND ORS	SHUBH NARAIN SINGH SHIFA KHAN	BINDHYACHAL RAI
79.	MJC/2108/2025 CONTEMPT- SJ	4 ASHOK KUMAR SINGH vs JAI PRAKASH UNIVERSITY, CHAPRA THROUGH ITS REGISTRAR PROF DR. NARAYAN DAS AND ORS	SHUBH NARAIN SINGH SHIFA KHAN	BINDHYACHAL RAI BINDHYACHAL RAI
80.	MJC/2234/2025 CONTEMPT- SJ	2 MUKESH KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, NAMESLY BANDANA PREYASHI AND ORS	NAMRATA DUBEY KUMAR KAUSHIK HEMANT RAJ	GOVERNMENT ADVOCATE 2 PRASOON SINHA
81.	MJC/2335/2025 CONTEMPT MATTER CONTEMPT- SJ	3 DR. KRISHNANAND PANDEY @ KRISHNA NAND PANDEY vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR JHA	STANDING COUNSEL 3 BINAY KUMAR SINGH
82.	MJC/2390/2025 CONTEMPT- SJ	2 MD. HASIBUR RAHMAN vs THE STATE OF BIHAR AND ORS	SUBODH KUMAR SURENDRA KISHORE THAKUR	ADDITIONAL ADVOCATE GENERAL 12 PRABHAT RANJAN
83.	MJC/2472/2025 CONTEMPT- SJ	3 BALBHADRA PRASAD NARAYAN vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY DEPARTMENT OF EDUCATION AND ORS	SUNIL KUMAR SINGH	ADDITIONAL ADVOCATE GENERAL 12 VIVEK ANAND KUMAR

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84.	MJC/2527/2025 CONTEMPT- SJ	2 RAMESH PRASAD vs SRI ABHAY KUMAR SINGH, SECRETARY URBAN DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR AND ORS	MANI MADHUKAR	STANDING COUNSEL 9 RANJEET KUMAR PANDEY RANJEET KUMAR PANDEY RANJEET KUMAR PANDEY RANJEET KUMAR PANDEY
85.	MJC/2542/2025 CONTEMPT- SJ	2 MANJU DEVI vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY NAMELY SHRI AMRIT LAL MEENA, AND ORS	NAMRATA DUBEY HEMANT RAJ KUMAR KAUSHIK	GOVERNMENT PLEADER 27
86.	MJC/2572/2025 CONTEMPT- SJ	2 SAGAR MANI vs THE STATE OF BIHAR THROUGH SRI SANTOSH KUMAR MAL, THE PRINCIPAL SECRETARY AND ORS	SUMIT KUMAR	GOVERNMENT PLEADER 19 NIKESH KUMAR
87.	MJC/2574/2025 CONTEMPT- SJ	3 SUDAMA SHARMA vs THE STATE OF BIHAR AND ORS	MAYURI KAMLESHWAR PANDEY	ADDITIONAL ADVOCATE GENERAL 7 SANJAY PRAKASH VERMA RANJEET KUMAR PANDEY
88.	MJC/2601/2025 CONTEMPT- SJ	2 PRAKASH KUMAR PASWAN vs ARVIND KUMAR CHAUDHARY, PRINCIPAL SECRETARY AND ORS	RABINDRA KUMAR TIWARI	ADDITIONAL ADVOCATE GENERAL 3
89.	MJC/2634/2025 CONTEMPT- SJ	2 RAMBACHAN SHARMA AND ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT AND ORS	SUMAN KUMAR JHA	STANDING COUNSEL 8
90.	MJC/2668/2025 CONTEMPT- SJ	2 UPENDRA KUMAR BHAGAT vs THE HIGH COURT OF JUDICATURE AT PATNA, AND ORS	BRISKETU SHARAN PANDEY ABHISHEK KUMAR MADAN KUMAR	SURYA NILAMBARI
91.	MJC/2669/2025 CONTEMPT- SJ	2 MEENA DEVI vs THE STATE OF BIHAR AND ORS	PRAVINA KUMARI BIJENDRA KUMAR	GOVERNMENT PLEADER 17 SANJIV KUMAR. DR. ANAND KUMAR ANJANI KUMAR MISHRA
92.	MJC/2698/2025 CONTEMPT- SJ	3 SHAILENDRA KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	RAKESH MOHAN SINGH RAJNI KANT SINGH	STANDING COUNSEL 7 KUMAR ALOK (SC 7)
93.	MJC/2722/2025 CONTEMPT- SJ	2 MURLI MANOHAR PRASAD SINGH vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY AND ORS	SHASHI BHUSHAN SINGH BIPIN KUMAR	GOVERNMENT PLEADER 20 BINDHYACHAL RAI KINKAR KUMAR
94.	MJC/2768/2025 CONTEMPT- SJ	3 CHANDRA BHUSHAN SINGH vs THE STATE OF BIHAR THROUGH SRI DINESH KUMAR, THE PRINCIPAL SECRETARY, SECONDARY EDUCATION AND ORS	CHANDRA MAULI CHAURASIA	GOVERNMENT ADVOCATE 2 ARUN KUMAR ARUN
95.	MJC/2849/2025 CONTEMPT- SJ	2 DHARNIDHAR JHA vs THE STATE OF BIHAR THROUGH MR. ANAND KISHORE, THE PRINCIPAL SECRETARY, FINANCE DEPARTMENT AND ORS	KUMAR LALIT SIDHENDRA NARAYAN SINGH	ADDITIONAL ADVOCATE GENERAL 13 DR. ANAND KUMAR DR. ANAND KUMAR
96.	MJC/2850/2025 CONTEMPT- SJ	2 TRILOKEE PRASAD VERMA vs THE STATE OF BIHAR THROUGH MR. ANAND KISHORE, THE PRINCIPAL SECRETARY, FINANCE DEPARTMENT AND ORS	KUMAR LALIT SIDHENDRA NARAYAN SINGH	ADDITIONAL ADVOCATE GENERAL 13 DR. ANAND KUMAR
97.	MJC/2874/2025 CONTEMPT- SJ	2 SHOUBHAGYA PRADA DEVI vs THE STATE OF BIHAR THROUGH MR. AMRIT LAL MEENA, THE CHIEF SECRETARY, AND ORS	KUNAL TIWARY KUMAR DHANANJAY SINGH ANIKET SINGH	GOVERNMENT PLEADER 17 ADDITIONAL SOLICITOR GENERAL
98.	MJC/2897/2025 CONTEMPT- SJ	2 PANKAJ KUMAR SINGH- 2 vs THE STATE OF BIHAR THROUGH THE VINAY KUMAR, D.G.P. AND ORS	DINKAR KUMAR AJIT KUMAR	ADDITIONAL ADVOCATE GENERAL 3
99.	MJC/2903/2025 CONTEMPT- SJ	2 MD. ASRARUL HAQUE AND ANR vs THE STATE OF BIHAR THROUGH SRI (DR.) S. SIDDHARTH AND ORS	VIKASH KUMAR SINGH	GOVERNMENT PLEADER 24 PRABHAKAR JHA

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100. MJC/3004/2025 Contempt Matter CONTEMPT- SJ	2 RAJA SAH vs SRI MANOJ KUMAR, THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, PANCHAYAT RAJ, GOVT. OF BIHAR AND ORS	ARUN KUMAR RAKESH AMBASTHA	STANDING COUNSEL 22
101. MJC/3007/2025 CONTEMPT of Court CONTEMPT- SJ	3 JITENDRA KUMAR vs THE STATE OF BIHAR AND ORS	GYAN SHANKAR	GOVERNMENT PLEADER 17
102. MJC/3008/2025 CONTEMPT of Court CONTEMPT- SJ	2 AJIT RAJ BHUSHAN vs THE STATE OF BIHAR AND ORS	GYAN SHANKAR	GOVERNMENT PLEADER 17
103. MJC/3077/2025 CONTEMPT- SJ	2 BHOGENDRA JHA BHAVESH vs THE STATE OF BIHAR THROUGH SRI. DR. S. SIDDHARTH THE ADDITIONAL CHIEF SECRETARY AND ORS	NAVJOT YESHU ALOK KUMAR SINGH	GOVERNMENT ADVOCATE 11 SATYAM SHIVAM SUNDARAM
104. MJC/3080/2025 CONTEMPT- SJ	2 SATYA NARAYAN THAKUR vs THE STATE OF BIHAR AND ORS	DIPAK KUMAR	GOVERNMENT PLEADER 20 BINDHYACHAL RAI BAJARANGI LAL
105. MJC/3081/2025 CONTEMPT- SJ	3 RAM CHANDRA JHA vs THE STATE OF BIHAR THROUGH SRI. DR. S. SIDDHARTH THE ADDITIONAL CHIEF SECRETARY, AND ORS	NAVJOT YESHU ALOK KUMAR SINGH	GOVERNMENT ADVOCATE 11 SATYAM SHIVAM SUNDARAM
106. MJC/3204/2025 CONTEMPT- SJ	3 RAJ KUMAR SAH vs THE STATE OF BIHAR THROUGH SRI ARVIND KUMAR, THE CHIEF SECRETARY, HOME DEPARTMENT AND ORS	MANOHAR PRASAD SINGH NEERAJ KUMAR SURYA PRAKASH VISHWAS	ADDITIONAL ADVOCATE GENERAL 3
107. MJC/3205/2025 CONTEMPT- SJ	3 PIYUSH KUMAR vs THE STATE OF BIHAR AND ORS	MD. SHAWOOR ALAM KUMAR KAUSHLENDRA	ADVOCATE GENERAL KISHORE KUMAR SINHA
108. MJC/3220/2025 CONTEMPT- SJ	4 VISHAL KUMAR vs SRI PRATYAY AMRIT, THE STATE OF BIHAR REPRESENTED AND ORS	DILIP KUMAR KIRAN KUMARI RAM LAKHAN PRASAD SINGH	GOVERNMENT PLEADER 27 PRABHAT RANJAN
109. MJC/3288/2025 CONTEMPT- SJ	2 SANJAY KUMAR AND ANR vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, EDUCATION DEPARTMENT AND ORS	ANSH PRASAD SHUBHAM PRAKASH	STANDING COUNSEL 15 NIVEDITA NIRVIKAR
110. MJC/3384/2025 CONTEMPT- SJ	4 VISHWANATH SINGH AND ORS vs SHRI AMRIT LAL MEENA THE STATE OF BIHAR, THROUGH THE, CHIEF SECRETARY AND ORS	SAKET TIWARY ANIMESH GUPTA SHIVAM GUPTA	ADDITIONAL ADVOCATE GENERAL 12 APURV HARSH NISHI NATH QJHA
111. MJC/3402/2025 CONTEMPT- SJ	2 INDRAJEET KUMAR SINGH vs THE STATE OF BIHAR THROUGH DHARMENDRA SINGH, THE SECRETARY, DEPARTMENT OF COOPERATIVE AND ORS	SUNIL KUMAR SINGH SHYAMLI KUMARI AYUSHI GUPTA RASHMI	GOVERNMENT PLEADER 6
112. MJC/3488/2025 CONTEMPT- SJ	2 SURENDRA KUMAR vs THE STATE OF BIHAR THROUGH V RAJENDRA, PRINCIPAL SECRETARY, EDUCATION DEPARTMENT AND ORS	ASHOK KUMAR AMAN RAJ PRIYA RANJAN	STANDING COUNSEL 13 RITIKA RANI RITIKA RANI
113. MJC/3511/2025 RESTORATION-SJ	3 SHASHI KANT YADAV @ KAMESHWAR RAJAK vs THE STATE OF BIHAR THROUGH ITS CHIEF SECRETARY AND ORS	MALLIKA MAZUMDAR	STANDING COUNSEL 22 ARUN KUMAR ARUN
114. MJC/3584/2025 CONTEMPT- SJ	2 JAGDISH RAM vs THE STATE OF BIHAR THROUGH SRI ABHAY KUMAR SINGH, THE PRINCIPAL SECRETARY, AND ANR	ASHUTOSH KUMAR JHA	STANDING COUNSEL 9 ASHOK KUMAR
115. MJC/3613/2025 CONTEMPT- SJ	2 RAJIV KUMAR SINGH @ RAJEEV KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, HEALTH, NAMEY SHRI LOKESH KUMAR SINGH AND ORS	SHASHI BHUSHAN SINGH SHAILESH KUMAR	GOVERNMENT ADVOCATE 11

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116. MJC/3632/2025 CONTEMPT- SJ	2 RANJAN KUMAR vs THE STATE OF BIHAR THROUGH ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME (POLICE) AND ORS	SIDDHARTHA PRASAD SUNIT KUMAR	GOVERNMENT PLEADER 4
117. MJC/3648/2025 Contempt Matter CONTEMPT- SJ	2 ASHOK KUMAR vs UNION OF INDIA, THROUGH MR. KAMRAN RIZVI, THE SECRETARY, MINISTRY OF HEAVY INDUSTRIES AND ORS	KUMAR LALIT SIDHENDRA NARAYAN SINGH	ADDITIONAL SOLICITOR GENERAL P.C.AGARWAL
118. MJC/3730/2025 CONTEMPT- SJ	2 RAM DHYAN PRASAD KUSHAWAHA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY NAMESLY SRI S. SIDDHARTHA, EDUCATION DEPARTMENT AND ORS	SHUBH NARAIN SINGH SHIFA KHAN	ADDITIONAL ADVOCATE GENERAL 4 BINDHYACHAL RAI
119. MJC/3734/2025 CONTEMPT- SJ	3 BALMIKI SHARMA vs SHREE SANTOSH KUMAR MULL AND ORS	NACHIKETA JHA	GOVERNMENT ADVOCATE 2
120. MJC/3735/2025 CONTEMPT- SJ	2 NAND KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY NAMESLY SRI S. SIDDHARTHA, EDUCATION DEPARTMENT AND ORS	SHUBH NARAIN SINGH SHIFA KHAN	GOVERNMENT ADVOCATE 10 BINDHYACHAL RAI
121. MJC/3750/2025 CONTEMPT- SJ	2 YOGENDRA RAUT vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY NAMESLY SRI S. SIDDHARTHA, EDUCATION DEPARTMENT AND ORS	SHUBH NARAIN SINGH SHIFA KHAN	STANDING COUNSEL 28 BINDHYACHAL RAI VAGISHA PRAGYA VACAKNAVI
122. MJC/3751/2025 CONTEMPT- SJ	2 LAL BABU GUPTA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY NAMESLY SRI S. SIDDHARTHA, EDUCATION DEPARTMENT AND ORS	SHUBH NARAIN SINGH SHIFA KHAN	ADDITIONAL ADVOCATE GENERAL 3 BINDHYACHAL RAI VAGISHA PRAGYA VACAKNAVI
123. MJC/3773/2025 CONTEMPT- SJ	2 SATYENDRA KUMAR @ SATENDRA PRASAD vs THE STATE OF BIHAR THROUGH THE SRI DIPAK KUMAR SINGH ADDITIONAL CHIEF SECRETARY AND ORS	RAKESH MOHAN SINGH RAJNI KANT SINGH	GOVERNMENT PLEADER 11
124. MJC/3795/2025 CONTEMPT MATTER CONTEMPT- SJ	2 PRITEE KUMARI @ PRITI KUMARI vs B.R. AMBEDKAR BIHAR UNIVERSITY MUZAFFARPUR THROUGH ITS VICE CHANCELLOR AND ORS	ANIL KUMAR SINGH NITEE RANJAN MANISHA KUMARI	BINDHYACHAL RAI SUNIL KUMAR KARN
125. MJC/3798/2025 CONTEMPT- SJ	2 MAHENDRA PRASAD vs THE STATE OF BIHAR, THROUGH ITS CHIEF SECRETARY, SHRI PRATYAYA AMRIT, I.A.S. AND ORS	KRISHNA BALLABHA SHARMA MUNISH OM PRAKASH SINGH MAHENDRA PRASAD (IN PERSON)	ADDITIONAL ADVOCATE GENERAL 12 RAJNI KANT SINGH
126. MJC/3802/2025 CONTEMPT- SJ	2 SURYA NARAYAN PASWAN vs THE STATE OF BIHAR THROUGH MS. ANAND KISHOR, THE SECRETARY, ENVIRONMENT AND FOREST DEPARTMENT AND ORS	RAM HRIDAY PRASAD SANGIV KUMAR MARUTI KUMARI	STANDING COUNSEL 15
127. MJC/3807/2025 CONTEMPT- SJ	2 CHANDRA BHUSHAN PRAVIN vs THE STATE OF BIHAR THROUGH SHRI DEEPAK KUMAR SINGH, THE PRINCIPAL SECRETARY, DEPARTMENT OF LAND AND ORS	RANJEET KUMAR ANKESH KUMAR SINHA LAKSHMI KUMARI RAJNISH PRAKASH	STANDING COUNSEL 25
128. MJC/3826/2025 CONTEMPT MATTER CONTEMPT- SJ	3 ABHIGAMYA INSTITUTE OF PROFESSIONAL STUDIES vs THE STATE OF BIHAR AND ORS	GIRISH NANDAN ABHISHEK PRIYANSHU KUMAR SINGH ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH APURVA KUMAR	ADDITIONAL ADVOCATE GENERAL 4

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129.	MJC/3834/2025 CONTEMPT- SJ	2 MANABA KHATOON vs THE STATE OF BIHAR AND ORS	SATYENDRA RAI SHREE NIVAS MADHUVAN	GOVERNMENT PLEADER 16 MD. ASLAM ANSARI SHAIENDRA KUMAR SINGH
130.	MJC/3923/2025 CONTEMPT- SJ	2 SANJAY KUMAR vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, AND ORS	PRAKASH MAHTO PRIYANKA KUMARI	ADDITIONAL ADVOCATE GENERAL 3
131.	MJC/3953/2025 CONTEMPT- SJ	2 DR. GEETA KUMARI vs DR. RAJENDRA PRASAD CENTRAL AGRICULTURAL UNIVERSITY, PUSA AND ORS	VAIBHAVA VEER SHANKER KUMAR GAURAV	VIJAY SHANKAR UPADHYAY
132.	MJC/3978/2025 CONTEMPT- SJ	2 YOGENDRA SINGH vs THE STATE OF BIHAR THROUGH SHRI RICHIE PANDEY AND ORS	BIRENDRA KUMAR JAGRITI RANI	STANDING COUNSEL 5 KUMAR MANISH
133.	MJC/4007/2025 CONTEMPT- SJ	1 NIRBHAY KANT KUMAR vs MR. ANAND KISHORE, THE PRINCIPAL SECRETARY CUM COMMISSIONER AND ORS	VIKASH KUMAR JHA	GOVERNMENT PLEADER 12 PRINCE KUMAR MISHRA
134.	MJC/4039/2025 CONTEMPT- SJ	2 SMT. KANCHAN SAH vs THE STATE OF BIHAR THROUGH THE ADDITIONAL SECRETARY SRI B. RAJENDER AND ORS	PRISU SNEHIL SAROJ KUMAR	GOVERNMENT PLEADER 20 ASHHAR MUSTAFA
135.	MJC/4098/2025 CONTEMPT- SJ	2 PUNKAJ KUMAR RAM ALIAS PANKAJ KUMAR RAM vs THE STATE OF BIHAR THROUGH ITS ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF EDUCATION, AND ORS	ABHAS CHANDRA KUMAR SATYA KIRTI SHAMBHAVI KUMARI	GOVERNMENT ADVOCATE 11
136.	MJC/4103/2025 CONTEMPT- SJ	2 DINESH PRASAD SINGH vs THE STATE OF BIHAR THROUGH SRI SANDIP KUMAR R. PUDAKALKATTI, THE PRINCIPAL SECRETARY AND ORS	UMESH KUMAR ABHISHEK ANAND SHUBHANKAR RAJ PRASHANT KUMAR MOHAMMAD ALI ANWAR SRISTY PATEL	GOVERNMENT PLEADER 6
137.	MJC/4104/2025 CONTEMPT- SJ	2 NARENDRA KUMAR RAM AND ORS vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR AND ORS	RAVINDRA NATH DUBEY	ADDITIONAL ADVOCATE GENERAL 5 SANJAY PANDEY
138.	MJC/4129/2025 CONTEMPT- SJ	2 RAMASHISH BHAGAT vs THE STATE OF BIHAR AND ORS	GIRISH PANDEY AKASH AMBUJ	GOVERNMENT PLEADER 19 CHAITANYA SWAROOP
139.	MJC/4164/2025 CONTEMPT- SJ	2 RAJESHWAR RAO vs THE STATE OF BIHAR THROUGH SRI PRATYAYA AMRIT AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	STANDING COUNSEL 4
140.	MJC/4170/2025 CONTEMPT MATTER CONTEMPT- SJ	2 DR. GYAN PRABHA VERMA vs STATE OF BIHAR THROUGH ADDITIONAL CHIEF SECRETARY DEPARTMENT OF EDUCATION AND ORS	ABHISHEK RAJ KASHYAP SHALLY KUMARI SIYA RAM SHAHI	GOVERNMENT PLEADER 20 SIDDHARTHA PRASAD DR. ANAND KUMAR OM PRAKASH KUMAR DR. ANAND KUMAR DR. ANAND KUMAR
141.	MJC/4206/2025 CONTEMPT- SJ	2 ANAND GOPAL vs THE STATE OF BIHAR THROUGH SRI DIVESH SEHRA, THE SECRETARY, RURAL WORKS DEPARTMENT AND ORS	UMESH KUMAR	GOVERNMENT PLEADER 6
142.	MJC/4209/2025 CONTEMPT- SJ	2 KHALIQUE AHMAD vs THE STATE OF BIHAR AND ORS	NITYANAND MISHRA DIKSHA KUMARI	STANDING COUNSEL 4
143.	MJC/4218/2025 CONTEMPT- SJ	2 ADITYA PRASAD SINGH vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF REVENUE AND ORS	RAJ KUMAR PRATIK KUMAR RAJNISH KUMAR	STANDING COUNSEL 25 ARUN KUMAR ARUN
144.	MJC/4236/2025 CONTEMPT- SJ	2 MR. RAJESH KUMAR KESHARI AND ORS vs THE STATE OF BIHAR AND ORS	NAMAN SHERSTRA DEEPANKAR THAKUR	GOVERNMENT ADVOCATE 3 SANJAY PANDEY

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145. MJC/4275/2025 CONTEMPT- SJ	2 HARISHANKAR KUMAR vs THE STATE OF BIHAR THROUGH MR. VINAY KUMAR PUDAKALAKATTI, PRINCIPAL SECRETARY AND ORS	GYANENDRA KUMAR SHUKLA DR. MALLIKA NAWAL ANURAG ANAND PURUSHOTTAM PANDEY SHAILENDRA KUMAR SINHA	GOVERNMENT PLEADER 22 ASHOK KUMAR
146. MJC/4302/2025 CONTEMPT- SJ	2 MULMUL DEVI vs THE STATE OF BIHAR THROUGH SRI LOKESH KUMAR SINGH, THE SECRETARY, DEPARTMENT OF HEALTH AND ORS	SHIV KUMAR	STANDING COUNSEL 12
147. MJC/4305/2025 RESTORATION-SJ	3 AKSHAY KUMAR vs THE STATE OF BIHAR THROUGH ADDITIONAL CHIEF SECRETARY, HEALTH DEPARTMENT AND ORS	RANJAN KUMAR SHARMA VARDAAN MANGALAM	STANDING COUNSEL 23
148. MJC/35/2026 CONTEMPT- SJ	2 OM PRAKASH SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, NAMESLY SRI S. SIDDHARTHA, EDUCATION DEPARTMENT AND ORS	SHUBH NARAIN SINGH SHIFA KHAN	GOVERNMENT PLEADER 22 BINDHYACHAL RAI SIDDHARTHA PRASAD
149. MJC/46/2026 CONTEMPT- SJ	2 RAM SAGAR RAI AND ORS vs THE STATE OF BIHAR THROUGH MR. LOKESH KUMAR SINGH, THE SECRETARY, HEALTH DEPARTMENT AND ORS	SHIV KUMAR SWETA BURNWAL	GOVERNMENT PLEADER 25
150. MJC/89/2026 CONTEMPT- SJ	2 SONALI BALA vs THE STATE OF BIHAR AND ANR	MEGHA RANI KUMAR GYAN PRAKASH MANINI JAISWAL MANAS RAJDEEP SHUBHAM KUMAR UPADHYAY ADYA PANDEY	GOVERNMENT PLEADER 22
151. MJC/97/2026 CONTEMPT- SJ	2 SIMA KUMARI vs THE STATE OF BIHAR THROUGH ITS ADDITIONAL CHIEF SECRETARY DR. B. RAJENDER EDUCATION DEPARTMENT AND ORS	RAMA KANT SINGH SANDHYA KUMARI	GOVERNMENT ADVOCATE 11 AJAY NIVEDITA CHAUDHARY
152. MJC/207/2026 CONTEMPT- SJ	2 YOGENDRA JHA, AND ORS vs THE STATE OF BIHAR AND ORS	BRAJ KISHORE SINGH KISHORE KUMAR THAKUR AMIT KUMAR AMIT KUMAR	STANDING COUNSEL 3
153. MJC/244/2026 CONTEMPT- SJ	3 MITHILESH CHANDRA JHA vs THE STATE OF BIHAR THROUGH ADDITIONAL CHIEF SECRETARY DR. B. RAJENDRA, DEPARTMENT OF EDUCATION AND ORS	RAJIB RANJAN JHA	GOVERNMENT ADVOCATE 11
154. MJC/258/2026 CONTEMPT- SJ	2 NIRANJAN KUMAR AND ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT AND ORS	AVANINDRA KUMAR JHA BISHWASH VIJETA	GOVERNMENT PLEADER 24
155. MJC/301/2026 CONTEMPT- SJ	2 ARUN KUMAR SINGH vs THE STATE OF BIHAR THROUGH DIRECTORATE SHRI YOGESH SAGAR, ICDS AND ORS	KANUPRIYA ABHISHEK ANAND AASTHA PRAKASH	STANDING COUNSEL 3 RAM YASH SINGH
156. MJC/368/2026 CONTEMPT- SJ	2 ASHISH KUMAR vs THE CHANCELLOR OF UNIVERSITIES AND ORS	BISHWASH VIJETA AVANINDRA KUMAR JHA	ADDITIONAL ADVOCATE GENERAL 12 RAJENDRA KUMAR GIRI DR. ANAND KUMAR SHREYASHI RAJ
157. MJC/398/2026 CONTEMPT- SJ	2 OJASWEE KUMARI AND ANR vs THE DR. B.K. MANGLAM, REGISTRAR MAGADH UNIVERSITY AND ANR	SHIVAM ANIKET	GOVERNMENT PLEADER 26 SIDDHARTHA PRASAD
158. MJC/399/2026 CONTEMPT- SJ	2 NALANDA NURSING SCHOOL vs THE STATE OF BIHAR THROUGH PARTYA AMRIT, PRINCIPAL SECRETARY, HEALTH DEPARTMENT AND ORS	KUMARI SHALINI SHIV PRATAP	STANDING COUNSEL 28 AWADHESH KUMAR PANDIT

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159. MJC/401/2026 CONTEMPT- SJ	2 DR. SANTOSH KUMAR vs THE STATE OF BIHAR AND ORS	SUDHIR KUMAR KUMARI TANNU	STANDING COUNSEL 25
160. MJC/503/2026 CONTEMPT- SJ	3 SADAF TABASSUM vs THE STATE OF BIHAR THROUGH MR. B. RAJENDRA, THE ADDITIONAL CHIEF SECRETARY, EDUCATION DEPARTMENT AND ORS	MRITYUNJAY KUMAR	STANDING COUNSEL 6
161. MJC/572/2026 CONTEMPT- SJ	2 INDU DEVI vs THE STATE OF BIHAR THROUGH MR. B. RAJENDRA, PRINCIPAL SECRETARY, EDUCATION DEPARTMENT AND ORS	SUNIL KUMAR SINGH RAVI RANJAN KUMAR SINGH AJAY KUMAR SINGH	ADVOCATE GENERAL RAJESH PRASAD CHOUDHARY
162. MJC/622/2026 CONTEMPT- SJ	2 POONAM RANI SINHA vs THE STATE OF BIHAR, THROUGH DR. B. RAJENDER, THE ADDITIONAL CHIEF SECRETARY AND ORS	RAM SAGAR SINGH	STANDING COUNSEL 23 RAM KINKER CHOUBEY
163. MJC/781/2026 CONTEMPT- SJ	2 VINAY KUMAR SINGH vs THE UNION OF INDIA THROUGH SECRETARY, AND ORS	PRAVIN KUMAR MANISH KUMAR SINGH	ADDITIONAL SOLICITOR GENERAL MANOJ KUMAR SINGH
With CWJC/11344/2025 163.1 TRANSFER , OTHER	2 VINAY KUMAR SINGH vs THE UNION OF INDIA AND ORS	PRAVIN KUMAR MANISH KUMAR SINGH	ADDITIONAL SOLICITOR GENERAL MANOJ KUMAR SINGH
164. MJC/802/2026 CONTEMPT- SJ	2 SUNIL KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA	
165. MJC/1081/2026 CONTEMPT- SJ	2 SUNIL KUMAR AND ANR vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF EDUCATION AND ORS	ARUN KUMAR	GOVERNMENT ADVOCATE 10

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166. CR. MISC./62138/2024 C.BAIL C.BAIL	8 PUNJAB NATIONAL BANK THROUGH ITS MANAGER RAJA KUMAR vs THE STATE OF BIHAR AND ANR	SURENDRA KUMAR MISHRA ARVIND KUMAR	UMA SHANKAR PRASAD SINGH PRAVEEN KUMAR
167. CR. MISC./7878/2025 C. BAIL C.BAIL	3 NEHA KUMARI vs THE STATE OF BIHAR AND ANR	PRAMOD MISHRA SURAJ KUMAR GAURI SHANKAR THAKUR	MD. ATAUR RAHMAN

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168. C. REV./26/2023 CIVIL REVIEW CV RIVIEW IA-1/2023 ()	2 THE MANAGING DIRECTOR-CUM- CHAIRMAN, AND ORS vs RAM DEO MANJHI	AMIYA KUNAL	
169. C. REV./111/2023 CV RIVIEW IA-1/2023 () LIMITATION PETITIO	2 KISHORI MOHAN PRASAD vs THE STATE OF BIHAR AND ORS	HIMANSHU KUMAR AKELA	S.D. YADAV(AAG 9)
170. C. REV./358/2024 CV RIVIEW	3 KRISHNA KUMAR DIXIT vs THE STATE OF BIHAR AND ORS	SHASHI SHEKHAR TIWARY ABHISHEK KUMAR ANURANJAN PATEL	ADDITIONAL ADVOCATE GENERAL 5 RAM KINKER CHOUBEY
171. C. REV./8/2025 CV RIVIEW	2 REWATI RAMAN PRASAD vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY TO GOVERNMENT IN THE FINANCE DEPARTMENT AND ORS	DIGVIJAY PRATAP SINGH	ADDITIONAL ADVOCATE GENERAL 13 SONU KUMAR(PC TO AAG13) RAJ NANDAN PRASAD
172. C. REV./39/2025 CV RIVIEW IA-1/2025 () STAY OF PROCEEDING	2 THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, AND ORS vs ARVIND KUMAR	SANJAY KUMAR	
173. C. REV./92/2025 CV RIVIEW	2 AWADHESH LAL SRIVASTAVA vs THE STATE OF BIHAR AND ORS	LAKSHMI KUMARI RAJNISH PRAKASH	ADDITIONAL ADVOCATE GENERAL 12 BIJAY PRAKASH SINGH

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174. C. REV./260/2025 CV RIVIEW	2 BIBHA KUMARI vs MANJU DEVI @ MANJU KUMARI AND ORS	ALOK KUMAR JHA PRAVEEN KUMAR ABHISHEK SINGH MOHIT KUMAR AYUSH SHEKHAR ANJU KUMARI SINHA	STANDING COUNSEL 26 MANOJ KUMAR AMBASTHA
FOR ORDERS-I TIED UP			
175. CWJC/7181/2023 POST RETIRE, UNIV.	15 MINA JHA @ MEENA JHA @ MINA DEVI vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR JHA	SUBHASH CHANDRA MISHRA (SC 16) BINAY KUMAR SINGH
176. C. REV./348/2024 CV RIVIEW	6 UNION OF INDIA THROUGH THE SECRETARY OF TRANSPORT AND ROAD CONSTRUCTION MINISTRY, AND ORS vs SMT. NUTAN AND ORS	SATYABIR BHARTI ABHISHEK ANAND KANUPRIYA ALOK KUMAR	ADDITIONAL ADVOCATE GENERAL 12 MAURYA VIJAY CHANDRA SANJAY KUMAR SHARMA
177. CWJC/19610/2025 MATTERS RELATING T	7 ABDUL WAHID AND ORS vs THE STATE OF BIHAR AND ORS	GIRISH PANDEY AKASH AMBUJ	STANDING COUNEL (28) PRASOON SINHA GAURAV GOVIND
SPECIALLY ASSIGNED MATTERS			
178. CWJC/16550/2015 REM/DIS/TER, BOARD	6 BRAHAMDEO MAHTO vs THE STATE OF BIHAR AND ORS	AJIT KUMAR SINGH	SC15- AJIT PRATAP SINGH AMBIKA BHAGAT SHIVENDRA KUMAR SINHA AJIT KUMAR SINGH RAGHWENDRA KUMAR (SC22) ANJANI KUMAR K.N. SAHAY
179. CWJC/3053/2017 COMP.RETIR., OTHER	12 AJAY SHANKAR vs THE UNION OF INDIA AND ORS	ALOK KUMAR ARJUN KUMAR	S.D SANJAY ADDL. SOC. GEN. KUMAR PRIYA RANJAN (CGC) SANJAY KUMAR KUMAR PRIYA RANJAN PRAVEEN KUMAR SINHA PRIYA GUPTA ASHOK KUMAR KARNA SHANKAR KUMAR ABHISHEK RAJ
180. CWJC/18330/2019 REM/DIS/TER, OTHER	5 SATYENDRA KUMAR vs THE UNION OF INDIA AND ORS	BHOLA KUMAR ANIL KUMAR TIWARY AKSHANSH ANKIT RAVI SHANKAR PRITI KUMARI GUPTA IBRAT ADNAN ANKESH KUMAR	S. D. SANJAY (AD SG) ANSHAY BAHADUR MATHUR
181. CWJC/8926/2022 REVERSION , HEALT	3 SANJAY KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR PANKAJ KUMAR	RAMADHAR SINGH (GP25)
182. CWJC/3122/2023 POST RETIRE, BOARD	18 PANKAJ KUMAR vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR THAKUR MANOJ KUMAR SINGH	ABBAS HAIDER (SC6) NIVEDITA NIRVIKAR PRASHANT KUMAR ALEXANDER ASHOK
183. CWJC/2340/2024 REM/DIS/TER, SCHOO	17 SONI KUMARI vs THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA RANJAN KUMAR SINGH	GOVERNMENT PLEADER (13) PRAVASHANKAR MISHRA
184. CWJC/5004/2024 POST RETIRE, SCHOO	2 MR RAMSWAROOP PRASAD vs THE STATE OF BIHAR	ARCHANA SINHA @ ARCHANA SHAHI SWARNA ROY	STANDING COUNSEL (26) MANOJ KUMAR AMBASTHA
185. CWJC/2188/2025 OTHERS	2 AVADHESH LAL SRIWASTAWA vs THE STATE OF BIHAR AND ORS	KUMARI ANUPAM	GOVERNMENT PLEADER (18)

PATNA HIGH COURT	189	Friday 3rd July, 2026 Hon'ble Mr. Justice Shailendra Singh
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Friday the 3rd July 2026
CENTENARY BUILDING
Court No. 206 (AT 10:30 A.M.)
Mr. Justice Shailendra Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ADMISSION - TIED UP</u>				
1.	CR. MISC./85432/2025 363,365,364A,120B R.BAIL-1	7 AMAR PARIT @ AMAR PADIT vs THE STATE OF BIHAR	JITENDRA KUMAR GIRI	HUMAYOU AHMAD KHAN AJEET KUMAR BHARDWAJ
2.	MJC/182/2026 CONTEMPT- SJ	1 SHAILENDRA KUMAR @ SHAILENDRA KUMAR vs THE STATE OF BIHAR AND ORS	AWADHESH KUMAR SINGH SHYAMA RANI	GOVERNMENT PLEADER 3
3.	MJC/473/2026 CONTEMPT- SJ	3 TARUN KUMAR AND ANR vs THE STATE OF BIHAR THROUGH SHRI PRATYAYA AMRIT AND ORS	SANJAY KUMAR PUSHKAR PRASHANT JAY PRAKASH SINGH	GOVERNMENT PLEADER 6
4.	MJC/723/2026 CONTEMPT- SJ	3 SUNITA DEVI AND ANR vs THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE SAHARSA NAMEDLY SHRI DEEPESH KUMAR AND ANR	KRISHNA PRABHAT MAHENDRA THAKUR ANJALI DAS RATAN RAJ	GOVERNMENT PLEADER 25
5.	MJC/913/2026 RESTORATION-SJ	3 NANDAN SHARMA vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY, RURAL DEVELOPMENT AND HOUSING DEPARTMENT AND ORS	AKASH SHANKAR	STANDING COUNSEL 11
6.	MJC/1355/2026 CONTEMPT- SJ	2 SUKUMAR GUPTA vs THE STATE OF BIHAR AND ORS	KOSHALENDRA RAI NAGENDRA RAI NAVIN NIKUNJ	GOVERNMENT PLEADER 25
7.	MJC/1401/2026 CONTEMPT- SJ	2 RAMSUNDAR SHARMA AND ANR vs THE STATE OF BIHAR AND ORS	JITENDRA KUMAR SHAMBHAVI PRIYA NAVEEN KUMAR PRASAD	GOVERNMENT PLEADER
8.	CR. MISC./15235/2026 MOD.(S.J.) MOD (SJ)	3 DEEPAK KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	RAJ KRISHNA JHA	SHAILENDRA KUMAR MADHURI KUMARI ABHISHEK ANAND
9.	CR. MISC./20693/2026 317(5),3(5), R.BAIL-1	2 MD. NAWAZ vs THE STATE OF BIHAR	MD.NAJMUL HODDA AYUSHI CHOUDHARY	SANJAY KUMAR SINGH
10.	CR. MISC./22478/2026 25(1-b)a,26,35 R.BAIL-1	1 RAHUL RAJ vs THE STATE OF BIHAR	PANKAJ KUMAR NIRANJAN KUMAR	ABHAY KUMAR
11.	CR. MISC./31562/2026 304, R.BAIL-1	1 PRAKASH KUMAR BHAUMIK vs THE STATE OF BIHAR	BRIJ BIHARI TIWARY	ARUN KUMAR PANDEY
12.	CR. MISC./32015/2026 331(4),305(a), R.BAIL-1	1 ROHIT KUMAR vs THE STATE OF BIHAR	RAJU KUMAR ABHASH PRADHAN MURLI MANOHAR PD RAHUL RANJAN RAJKUMAR SINHA SUDHIR PRASAD SINGH	UMA SHANKAR PRASAD SINGH
13.	CR. MISC./39721/2026 399,402,411,414, R.BAIL-1	1 NISHANT KUMAR SAHNI @ GUDDU SAHNI vs THE STATE OF BIHAR	KHUSHI AWADH JITENDRA NARAIN SINHA RAM SHANKAR KUMAR	SURENDRA PRASAD SINGH
14.	CR. MISC./40303/2026 111, R.BAIL-1	1 MD. SHARIF @ KATHU @ MD. SHARIF MANSURI @ KATHU MIAN @ KARKU vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	PREM KUMAR JHA
15.	CR. MISC./42579/2026 21(b), R.BAIL-1	1 RANI DEVI vs THE STATE OF BIHAR	MADHAV KUMAR	NIRMALA KUMARI

PATNA HIGH COURT	190	Friday 3rd July, 2026 Hon'ble Mr. Justice Shailendra Singh
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| 16. CR. MISC./44059/2026
302,120B,34, R.BAIL-1 | 1 SUBODH PASWAN
vs THE STATE OF BIHAR | SATISH KUMAR SINHA
MONI KUMARI
ASHOK KUMAR SINHA | YOGENDRA KUMAR
SHIVNANDAN BHARTI
PINTU KUMAR PATEL |
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FOR ORDERS (ON PETITIONS) - TIED UP

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| 17. CR. APP (SJ)/176/2023
AGAINST CONVICATIO
CR. APP (SJ) AGAIN
IA-2/2026 ()
BAIL | 10 NAGENDRA PASWAN
vs THE STATE OF BIHAR AND ANR | SUNIL KUMAR PANDEY
MAHENDRA THAKUR
KRISHNA PRABHAT | SYED ASHFAQUE AHMAD
RAJU KUMAR
ABHASH
PRADHAN MURLI
MANOHAR PD |
| 18. CR. APP (SJ)/611/2023
AGAINST CONVICATIO
CR. APP (SJ) AGAIN
IA-1/2026 ()
BAIL | 6 AMIT KUMAR
vs THE STATE OF BIHAR | RAJU PRASAD
AJAY KUMAR SINHA
GAJENDRA KUMAR
SINGH
ARYAN SINGH | MUKESHWAR DAYAL |
| 19. CR. APP (SJ)/4967/2023
AGAINST CONVICATIO
CR. APP (SJ) AGAIN
IA-4/2026 ()
BAIL | 8 JAGGU KUMAR MISHRA
vs THE STATE OF BIHAR | DINESHWAR PRASAD
SINGH | ABHAY KUMAR |
| 20. CR. APP (SJ)/218/2024
AGAINST CONVICATIO
CR. APP (SJ) AGAIN
IA-1/2025 ()
BAIL | 4 GOVIND SAHNI @ GOVIND KUMAR
vs THE STATE OF BIHAR | VAISHNAVI SINGH
RITWIK THAKUR
KIRAN KUMARI | ABHA SINGH |
| 21. MJC/371/2026
RESTORATION-SJ
IA-1/2026 ()
SUBSTITUTION
IA-2/2026 ()
MISC | 3 1. MRITUNJAY PRASAD (NOW
DECEASED) AND ORS
vs ANPURNA DEVI (NOW
DECEASED) AND ORS | DEVI DAS SRIVASTAVA | |

FOR ORDERS (ON OFFICE NOTES)

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| 22. CR. WJC/773/2017
QUASHING THE FIR | 13 ANIL SINGH AND ANR
vs THE STATE OF BIHAR, THROUGH
THE DIRECTOR GENERAL OF
POLICE, BIHAR. AND ORS | AJIT KUMAR
ALOK KUMAR @ ALOK KR
SHAH | LALIT KISHOREPAAG1
NARESH DIKSHIT
NARESH DIKSHIT |
| 23. CR. WJC/1070/2017
M. Miscellaneous | 10 RAKESH SINGH @ RAKESH KUMAR
SINGH
vs THE STATE OF BIHAR AND ORS | RAKESH NARAYANSINGH
PRABHAT RANJAN SINGH
KANHAIYA PANDEY
VIKASH KUMAR | PARTH SARTHIGA4
RAJESH RANJAN
SHAKTI SUMAN KUMAR
HIMANSHU RANJAN
KUMAR SAURABH
SHUBHAM KUMAR
SHAKTI SUMAN KUMAR
SHUBHAM KUMAR
HIMANSHU RANJAN
RAJESH RANJAN |
| 24. CR. WJC/362/2018
M. Miscellaneous | 6 ARCHANA KUMARI AND ORS
vs THE STATE OF BIHAR THROUGH
PRINCIPAL SECRETARY,
DEPARTMENT OF HOME,
GOVERNMENT OF BIHAR, PATNA
AND AND ORS | SATYENDRA KUMAR JHA | PARTHA SARTHIGA-4
RAGHWANAND (GA 11) |

FOR ADMISSION - FRESH CASES

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|---|--|---|-----------------|
| 25. CR. APP (SJ)/331/2026
AGAINST CONVICATIO
CR. APP (SJ) AGAIN | 2 KRIPAL PRASAD AND ORS
vs THE STATE OF BIHAR | NAFISU ZZOHA
MANJEET KUMAR
MISHRA | MUKESHWAR DAYAL |
| 26. CR. APP (SJ)/532/2026
AGAINST CONVICATIO
CR. APP (SJ) AGAIN | 1 SANJAY RAI
vs THE STATE OF BIHAR | KRISHNA PRABHAT
MAHENDRA THAKUR
ANJALI DAS
RATAN RAJ
VANDANA KUMARI | ABHA SINGH |
| 27. CR. APP (SJ)/732/2026
AGAINST CONVICATIO
CR. APP (SJ) AGAIN | 1 RAM BARAN GOPE @ RAMVARAN
GOPE @ RAM BARAN YADAV
vs THE STATE OF BIHAR | PRIYANKA SINGH
EASHITA RAJ | MUKESHWAR DAYAL |

PATNA HIGH COURT	191	Friday 3rd July, 2026 Hon'ble Mr. Justice Shailendra Singh
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| 28. | CR. APP
(SJ)/869/2026
AGAINST CONVICATIO
CR. APP (SJ) AGAIN | 1 | SANTOSH KUMAR
vs THE STATE OF BIHAR AND ANR | SHIVA SHANKAR
SHARMA
ARUN KUMAR SINHA | SYED ASHFAQUE AHMAD |
| 29. | CR. APP
(SJ)/894/2026
AGAINST CONVICATIO
CR. APP (SJ) AGAIN | 2 | AJIT KUMAR AND ANR
vs THE STATE OF BIHAR | SANTOSH KUMAR | BAL MUKUND PRASAD
SINHA |
| 30. | CR. APP
(SJ)/917/2026
30A CR. APP (SJ)
AGAIN | 1 | KANHAI MANDAL
vs THE STATE OF BIHAR | ASHOK KUMAR NO.6
MUKESH KUMAR JHA | BAL MUKUND PRASAD
SINHA |
| 31. | CR. APP
(SJ)/921/2026
AGAINST CONVICATIO
CR. APP (SJ) AGAIN | 2 | SONU KUMAR
vs THE STATE OF BIHAR | SHASHANK SHEKHAR
MUKUL KUMAR
MILI KUMARI | ANAND MOHAN PRASAD
MEHTA
SAROJ KUMAR SHARMA
ANUPAM BAHADUR
PIYUSH KUMAR
SMRITI KUMARI |
| 32. | CR. APP
(SJ)/936/2026
AGAINST CONVICATIO
CR. APP (SJ) AGAIN | 1 | RAMPRAVESH SHARMA
vs BIHAR | NAWNIT KUMAR TIWARY
ANKIT NATH JHA
PRASHANT BHUSHAN | ANITA KUMARI SINGH |
| 33. | CR. APP
(SJ)/937/2026
AGAINST CONVICATIO
CR. APP (SJ) AGAIN | 1 | ADITYA RAJ @ ADITYA KUMAR RAJ
vs THE STATE OF BIHAR | SUBODH KUMAR
SURENDRA KISHORE
THAKUR | SYED ASHFAQUE AHMAD |
| 34. | CR. APP
(SJ)/1013/2026
AGAINST CONVICATIO
CR. APP (SJ) AGAIN | 2 | AZAZUL KHAN @ IZAZUL KHAN
vs THE STATE OF BIHAR | ALLAMA ABDUL QUADIR
JAMAL FARIDI | BAL MUKUND PRASAD
SINHA |

FOR ORDERS (ON OFFICE NOTES) -I

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|-----|--|----|---|---|--|
| 35. | CR. REV./1613/2009
CR. REV. | 1 | PRAMOD KUMAR SINGH
vs STATE OF BIHAR AND ORS | B.N.SINHA 'SUMAN'
ABHISHEKH | G.P.TIWARIAPP
SANDIP SINGH
PANKAJ KUMAR SINGH |
| 36. | CR. REV./609/2011
CR. REV. | 3 | SHYAM NARAIN SINGH
vs THE STATE OF BIHAR AND ANR | UJJAWAL KUMAR
CHITRANJAN SINHA | AJAY KUMAR JHAAPP
BRAJ NANDAN SINGH
NAVIN KUMAR |
| 37. | CR. REV./707/2011
CR. REV. | 2 | SHAKUNTI DEVI @ SHAKUNIA DEVI
vs THE STATE OF BIHAR AND ORS | HARISH KUMAR
SUDHIR KUMAR
UPADHYAY | RAM SUMIRAN RAIAPP
MD. RAFI AHMAD |
| 38. | CR. REV./1013/2011
CR. REV. | 2 | USHA DEVI @ USHA SINGH
vs THE STATE OF BIHAR AND ORS | RAHUL NATH
SANJAY KUMAR | SURAJ PD.SINGHAPP
KUMAR UDAY SINGH
SANJAY KUMAR |
| 39. | CR. REV./1104/2013
AGAINST CONVICATIO
CR. REV. | 8 | JAMUN YADAV AND ANR
vs STATE OF BIHAR AND ANR | AJAY MUKHERJEE | IFTEKHAR MAHMOOD
APP |
| 40. | CR. REV./5/2015
OTHER THAN
CONVIC CR. REV. | 4 | SACHIN KESHARI
vs STATE OF BIHAR AND ANR | SATYA PRAKASH
PARASAR | ASHOK KUMARAPP |
| 41. | CR. REV./626/2016
AGAINST
ACQUITTAL CR. REV. | 6 | RAMESH URAON
vs THE STATE OF BIHAR AND ORS | BIRENDRA KUMAR
BIMAL KUMAR | SRI BRAJENDRA NATH
PANDEY |
| 42. | CR. REV./741/2017
AGAINST CONVICATIO
CR. REV. | 9 | ABDUL HAFIJ KUDUS @ ABDUL
HAFIJ
vs STATE OF BIHAR AND ANR | PAWAN KUMAR SINGH
SYED MD. NAJMUL BARI
DHANANJAY KUMAR
TIWARY | SRI NIRMAL KUMAR
SINHA |
| 43. | CR. REV./803/2018
OTHER THAN
CONVIC CR. REV. | 11 | ACHARYA RAM MOHAN RAI @
MOHAN RAI
vs THE STATE OF BIHAR AND ORS | ANJUM PERVEEN
TAFAZZUL AHMAD
SYED ARSHAD ALAM
FAHAD KHURSHID
HARSHWARDHAN SAHAY | SRI ANIL KUMAR
BELA SINGH
RAJEEV RANJAN |
| 44. | CR. REV./1470/2018
OTHER THAN
CONVIC CR. REV. | 6 | KANHAIYA PODDAR
vs THE STATE OF BIHAR AND ORS | PAWAN KUMAR SINGH
MD. ATAUL HAQUE
DEEPAK KUMAR SINGH | SRI RAJENDRA NATH JHA
NITESH KUMAR
BINOD KUMAR
SHAIENDRA KUMAR
SINHA |

FOR ORDERS (ON OFFICE NOTES-I) - TIED UP

PATNA HIGH COURT	192	Friday 3rd July, 2026 Hon'ble Mr. Justice Shailendra Singh
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| 45. FA/25/2018
FA | 8 LAXMAN SINGH AND ANR
vs CHANDRAMA SINGH | MRITUNJAY PRASAD
SINGH | SURAJ NARAIN YADAV
UMESH PRASAD
POOJA SHREE
ANNU SHREE
SURAJ NARAIN YADAV
JATA SHANKAR JHA |
| 46. FA/102/2019 | 10 SANTOSH KUMAR AND ORS.
vs ESTATE OF ISHWAR DAYAL (DECEASED) AND ORS | CHANDRA KANT | JITENDRA PRASAD
SINGH
RANJEET CHOUBEY
BISHWA NATH
CHAUDHARY |

FOR ORDERS (ON PETITIONS)-I

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| 47. CR. WJC/2732/2017
I. Arising out of
IA-1/2025 ()
SUBSTITUTION | 11 MD. ASGAR
vs THE STATE OF BIHAR THROUGH
THE LAW SECRETARY,
GOVERNMENT OF BIHAR, PATNA
AND ANR | KUMAR ABHIMANYU
PRATAP
PRABHAKAR SINGH | PRASHANT PRATAP |
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FOR ADMISSION-I TIED UP

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| 48. CWJC/2726/2025
OTHERS
IA-1/2025 ()
INTERVENOR
PETITIO
IA-2/2025 ()
INTERVENOR
PETITIO | 3 SURESH YADAV @ SURESH RAI
vs THE STATE OF BIHAR AND ORS | PREMCHANDRA YADAV | GOVERNMENT PLEADER
(23)
SANJEEV KUMAR
GAURAV GOVIND
ANJALI KUMARI |
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PATNA HIGH COURT	193	Friday 3rd July, 2026 Hon'ble Mr. Justice Arun Kumar Jha
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**Friday the 3rd July 2026
CENTENARY BUILDING
Court No. 207 (AT 10:30 A.M.)
Mr. Justice Arun Kumar Jha**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
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Notice: (i) Mentioning of urgent matters will be taken up at 10.30 AM on Monday only.

(ii) Appearance slips should be submitted only by those Ld. Advocates who are present before the Hon'ble Court.

FOR ORDERS - TIED UP

1.	MJC/2345/2025 MODIFICATION- SJ	7 RAMESH CHANDRA SHARMA vs UMESH CHANDRA SHARMA AND ORS	DHANNJAY KUMAR NO 2		
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FOR ORDERS (ON OFFICE NOTES) - TIED UP

2.	CR. APP (SJ)/662/2013 CONFISCATION CASE CR. APP(SJ)	24 SUDHA SINGH AND ANR. AND ANR vs THE STATE OF BIHAR THROUGH VIGILANCE	RANJAN KUMAR SINHA SEEMA	S.A.AHMADAPP RAMAKANT SHARMA RANA VIKRAM SINGH ANJANI KUMAR ARCHANA PALKAR KHOPDE	
3.	C.MISC./154/2024 CIV.WRIT ARISING F	2 RINKI DEVI @ RINKI MISHRA AND ANR vs RAJU KUMAR MISHRA	OM PRAKASH UPADHYAY ABHAY KUMAR PANDEY		
4.	CR. MISC./42388/2026 103(1),251(b),252 R.BAIL-1	1 RITESH KUMAR MEHTA @ BABLU vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	TAPESHWAR SHARMA	
5.	CR. MISC./42727/2026 399,402 R.BAIL-1	1 NIRAJ CHAUDHARY @ NIRAJ CHODHARY vs THE STATE OF BIHAR	MADHUKAR ANAND SHUBHAM KUMAR SINGH AMRITANSHU UDBHAVA	RAM PRIYA SHARAN SINGH	

FOR ADMISSION - TIED UP

6.	MJC/3698/2025 CONTEMPT- SJ	9 SMT. JANAKLALI DEVI vs SHRI KAUSHAL KUMAR COLLECTOR, DARBHANGA AND ORS	PARTH GAURAV ASHUTOSH KUMAR PANDEY RAHUL KUMAR KUMAR SAURAV DIVYA PRAKASH ADITYA PRATAP	GOVERNMENT PLEADER 19 KAUSHIK DEO	
7.	MJC/68/2026 MJC CONTEMPT CONTEMPT- SJ	6 RAJENDRA PRASAD YADAV vs THE STATE OF BIHAR THROUGH SRI PRATYAYA AMRIT THE CHIEF SECRETARY GOVERNMENT OF BIHAR AND ORS	BHOLA KUMAR	ADVOCATE GENERAL	
8.	CR. MISC./10958/2026 RESTORATION (SJ) RESTORATION (SJ) IA-1/2026 () MISC	6 SAMBHU SAH AND ORS vs THE STATE OF BIHAR	ARVIND KUMAR RAJESH KUMAR VINOD KUMAR SETH	NAWAL KISHORE PRASAD	
9.	CR. MISC./31103/2026 MOD (SJ) MOD (SJ)	4 AKANKSHA vs THE STATE OF BIHAR AND ANR	JITENDRA KUMAR DINESH MAHARAJ SATISH KUMAR SINGH	ANIL PRASAD SINGH ARVIND KUMAR ANIL SINGH	
10.	CR. MISC./44096/2026 RESTORATION(SJ) RESTORATION (SJ)	1 UPENDRA KUMAR SHARMA @ NARENDRA SHARMA vs THE STATE OF BIHAR AND ORS	ALKA VERMA	JHARKHANDI UPADHYAY	

FOR HEARING - TIED UP

11.	CR. APP (SJ)/1371/2022 OTHER THAN CONVIC CR. APP(SJ) IA-1/2023 ()	16 NARESH PASWAN AND ORS vs THE STATE OF BIHAR THROUGH VIGILANCE	UDBHAV NILESH KUMAR SHIVAM	ARVIND KUMAR ARCHANA PALKAR KHOPDE ANJANI KUMAR	
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PATNA HIGH COURT	194	Friday 3rd July, 2026 Hon'ble Mr. Justice Arun Kumar Jha
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FOR ORDERS (ON OFFICE NOTES)

12. CR. WJC/310/2026 226,227, M. Miscellaneous	1 ROHIT KUMAR vs THE STATE OF BIHAR THROUGH THE SECRETARY-CUM-LEGAL REMEMBRANCER OF LAW DEPARTMENT AND ORS	ROHIT KUMAR	G.A.11
13. CR. WJC/312/2026 226,227 M. Miscellaneous	1 VIKASH KUMAR vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, GOVT. OF BIHAR, PATNA AND ORS	RAJEEV KUMAR RAJU KUMAR INDRADEV PRASAD	A.G
14. CR. WJC/313/2026 226,227 QUASHING THE FIR	1 SAJID PARWEZ vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA. AND ORS	SAMIR KUMAR SAURAV SINGH	G.A 7
15. CR. WJC/317/2026 226 C. Proper Investig	1 BIRENDRA KUMAR vs THE STATE OF BIHAR THROUGH HOME SECRETARY STATE OF BIHAR, PATNA. AND ORS	SHAILESH KUMAR SINGH RAJNISH RANJAN	S.C.6
16. CR. WJC/318/2026 CONVERTED FROM C. M. Miscellaneous	1 DR. SHAMBHU ROY vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, DEPTT. OF REVENUE AND LAND REFORMS AT PATNA,BIHAR AND ORS	AJIT KUMAR SINHA AJAY PRASAD BHUWANESHWAR SINGH	G.A.13
17. CR. WJC/324/2026 226,227 H. For Release fro	1 RAMANUJ MOCHI vs THE STATE OF BIHAR THROUGH ITS HOME SECRETARY, GOVT. OF BIHAR, PATNA. AND ORS	SUNIL KUMAR YADAV RAJESH KUMAR	S.C 22
18. CR. WJC/332/2026 226,227 QUASHING THE FIR	1 CHANDRAMANI KUMAR vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY GOVERNMENT OF BIHAR SECRETARIATE AT PATNA. AND ORS	KAMOD KUMAR VIDYARTHI	G.P.14
19. CR. WJC/352/2026 226, QUASHING THE FIR	1 RANJEET KUMAR vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME DEPTT. GOVT. OF BIHAR, OLD SECRETARIAT, PATNA, AND ORS	SUJIT KUMAR PRIYANKA SINGH JITENDRA KUMAR	S.C.13 NARESH DIKSHIT NARESH DIKSHIT
20. CR. WJC/353/2026 226,227, QUASHING THE FIR	1 AMAN KUMAR PASWAN vs THE STATE OF BIHAR, THROUGH THE ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME (POLICE) AND ORS	ROHIT KUMAR MANISH KUMAR NO 13	S.C.24
21. CR. WJC/354/2026 226, C. Proper Investig	1 RADHE SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME(POLICE), BIHAR, PATNA. AND ORS	AQUAIB KHAN	G.A.7
22. CR. WJC/355/2026 226,227, G. For Registering	1 NILAM DEVI @ NEELAM DEVI vs THE STATE OF BIHAR, THROUGH THE ADDITIONAL CHIEF SECRETARY, DEPTT. OF HOME (POLICE), BIHAR SARDAR AND ORS	ROHIT KUMAR MANISH KUMAR NO 13	S.C.25
23. CR. WJC/363/2026 226,227, M. Miscellaneous	1 KOUADIO KOUASSI JEROME @ EKEME ELISIUS OSUALLA vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, BIHAR, AND ORS	KUMAR HARSHVARDHAN SUDHANSHU PRAKASH KARNIKA RAJNIKANT	S.C.3 GIRIJISH KUMAR DR KRISHNA NANDAN SINGH (ASG) PRAVEEN KUMAR SINHA
24. CR. WJC/400/2026 227, M. Miscellaneous	1 RANJAN KUMAR SINHA vs THE STATE OF BIHAR THROUGH ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, GOVT. OF BIHAR, PATNA. AND ORS	ROHAN VERMA REETU RANJAN	S.C.21 DR. K.N. SINGH(A.S.G.) DR. K.N. SINGH(A.S.G.)
25. CR. WJC/402/2026 226,227 QUASHING THE FIR	1 KAMTA SINGH @ KUMAR KAMTA SINGH AND ANR vs THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE, AURANGABAD. AND ORS	SAROJ KUMAR SAROJ KUMAR	G.A.3

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| 26. CR. WJC/403/2026
226,227 M.
Miscellaneous | 1 ASHOK KUMAR
vs THE STATE OF BIHAR, THROUGH
THE ADDITIONAL CHIEF
SECRETARY, DEPT OF HOME
(POLICE) AND ORS | ROHIT KUMAR
SHREYA
MANISH KUMAR NO 13 | A.A.G.5 |
| 27. CR. WJC/404/2026
226,227, M.
Miscellaneous | 1 LALTU KUMAR
vs THE UNION OF INDIA THROUGH
THE SECRETARY, MINISTRY OF
HOME AFFAIRS, GOVERNMENT OF
INDIA AND ORS | RAJNISH KUMAR SINGH | DR. KRISHNA NANDAN
SINGH (A.S.G)
G.P.26
G.P.26 |
| 28. CR. WJC/414/2026
226,227 M.
Miscellaneous | 1 AJIT KUMAR @ AJIT CHAURASIA
AND ANR
vs THE STATE OF BIHAR THROUGH
THE CHIEF SECRETARY, GOVT. OF
BIHAR, PATNA AND ORS | PRABHAKAR KUMAR
PRABHAKAR KUMAR | G.P. 05 |
| 29. CR. WJC/415/2026
226,227, QUASHING
THE FIR | 1 VIKAS KUMAR RAY @ VIKASH RAI
AND ORS
vs THE STATE OF BIHAR THROUGH
THE ADDITIONAL CHIEF
SECRETARY, HOME DEPTT. GOVT.
OF BIHAR, AND ORS | SHUBHAM
RANVIR PRATAP SINGH
KUMAR ABHISHEK
KUMAR SHANU | A.A.G.3 |

FOR ADMISSION -I

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| 30. CR. WJC/371/2026
226,227 B. For
providing s | 3 SITARAM JHUNJHUNWALA
vs THE STATE OF BIHAR THROUGH
THE ADDL. CHIEF SEC., HOME
DEPT., GOVT. OF BIHAR, PATNA.
AND ORS | ALOK KUMAR JHA
MUKUND KUMAR | A.G.
ANIL KUMAR
CHOUDHARY
ANIL KUMAR
CHOUDHARY |
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FOR ADMISSION - FRESH CASES

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| 31. CR. WJC/60/2026
226,227, C. Proper
Investig | 1 SHAMBHU YADAV
vs THE STATE OF BIHAR THROUGH
THE ADDITIONAL CHIEF
SECRETARY, DEPT. OF HOME,
GOVT. OF BIHAR, PATNA AND ORS | PRAMOD KUMAR YADAV
PRASHANT KUMAR | S.C. 13 |
| 32. CR. WJC/112/2026
226,227, G. For
Registering | 1 GANESH KUMAR PANDEY @
GANESH KUMAR
vs THE STATE OF BIHAR THROUGH
THE ADDITIONAL CHIEF
SECRETARY HOME (POLICE)
DEPARTMENT, GOVT. OF BIHAR
AND ORS | KRISHNA KANT SINGH | S.C.11 |
| 33. CR. WJC/134/2026
226,227, G. For
Registering | 1 SANDHYA KUMARI
vs THE STATE OF BIHAR THROUGH
THE ADDITIONAL SECRETARY,
HOME DEPARTMENT, BIHAR,
PATNA AND ORS | SAOBIYA MUSHTAQUE
MD. ANISUR RAHMAN | S.C.16 |
| 34. CR. WJC/159/2026
226,227 A. For
quashing of | 1 C.S. DAS @ CHANDRA SHEKHAR
DAS
vs THE STATE OF BIHAR THROUGH,
DIRECTOR GENERAL OF POLICE,
BIHAR, AND ANR | PRAMOD KUMAR
SHRUTI SINHA | S.C.13 |
| 35. CR. WJC/173/2026
226, M. Miscellaneous | 1 KRISHNA SHARMA AND ANR
vs THE STATE OF BIHAR THROUGH
THE CHIEF SECRETARY, GOVT. OF
BIHAR, PATNA AND ORS | PARMESHVAR
VISHWAKARMA
SHYAM KISHOR SINGH
DHIRDYUTI KUMAR
VERMA
MAYANK MANI | G.A.11
RAGHWANAND |
| 36. CR. WJC/185/2026
226 I. Arising out of | 1 VIMAL KUMAR
vs THE STATE OF BIHAR, THROUGH
THE PRINCIPAL SECRETARY, HOME
DEPTT., GOVT. OF BIHAR, PATNA
AND ORS | ARYA ACHINT
RIYA RAJ
SHASHANK SHEKHAR | S.C.20 |
| 37. CR. WJC/187/2026
226,227 C. Proper
Investig | 1 TRIPESH KUMAR SINGH @ KRIPESH
KUMAR AND ANR
vs THE STATE OF BIHAR THROUGH
THE PRINCIPLE SECRETARY, DEPT.
OF HOME AFFAIRS, GOVT. OF
BIHAR PATNA AND ORS | SARVESH KASHYAP
DEEPAK KUMAR
KUMARI AKANKSHA RAI | G.P.26 |
| 38. CR. WJC/195/2026
226, C. Proper
Investig | 1 PUJA KUMARI
vs THE STATE OF BIHAR THROUGH
DISTRICT MAGISTRATE,
LAKHISARAI. AND ORS | MANOJ KUMAR SINGH
KUMAR GAURAV
ROHIT PRIYADARSHI | S.C.9
BIPIN KUMAR
RAJESH KUMAR
RAJESH KUMAR |

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| 39. | CR. WJC/200/2026
226,227, M.
Miscellaneous | 1 | SHAHINA KHATOON
vs THE STATE OF BIHAR THROUGH
THE PRINCIPAL SECRETARY, HOME
DEPARTMENT, GOVERNMENT OF
BIHAR, PATNA AND ORS | SARVESH KASHYAP
DEEPAK KUMAR | G.P.14 |
| 40. | CR. WJC/201/2026
226 QUASHING THE
FIR | 1 | RAHUL KUMAR
vs THE STATE OF BIHAR THROUGH
THE SECRETARY, DEPARTMENT OF
HOME, GOVT. OF BIHAR, PATNA
AND ORS | SHANTANU KUMAR
SATISH KUMAR GIRI | S.C.26 |
| 41. | CR. WJC/202/2026
226,227 I. Arising out
of
IA-1/2026 ()
EARLY HEARING | 1 | SASHI BHUSHAN NARAYAN AND
ANR
vs THE STATE OF BIHAR AND ORS | SUMIT KUMAR SINGH
AMIT KUMAR SINGH
RAJU KUMAR SINGH | S.C.10 |
| 42. | CR. WJC/204/2026
226,227 G. For
Registering | 1 | RAVINDRA KUMAR
vs THE STATE OF BIHAR THROUGH
THE DIRECTOR GENERAL OF
POLICE, BIHAR, PATNA AND ORS | DHANANJAY KUMAR
TIWARY | A.A.G.9 |
| 43. | CR. WJC/207/2026
226,227, B. For
providing s | 1 | FAISAL AHMAD
vs THE STATE OF BIHAR THROUGH
THE ADDITIONAL CHIEF
SECRETARY, DEPARTMENT OF
HOME, PATNA AND ORS | SURAJ NARAIN YADAV
JATA SHANKAR JHA
RATNA SHEKHAR
MASOOM ALAM
CHANDRA MOHAN | S.C.9
ROHIT KUMAR
MANISH KUMAR NO 13 |
| 44. | CR. WJC/208/2026
226,227, M.
Miscellaneous | 1 | MD. SAQULAIN
vs THE AXIX BANK, BRANCH NAME
SULTANGANJ BHAGALPUR,
BRANCH CODE 4009, AND ORS | HAFIZ SHAHBAZ ARIF | DAYANAND SINGH |
| 45. | CR. WJC/210/2026
226 B. For providing s | 1 | BRAHM DEO PRASAD YADAV
vs THE STATE OF BIHAR, THROUGH
THE CHIEF SECRETARY,
GOVERNMENT OF BIHAR, PATNA.
AND ORS | SANJAY KUMAR
PUSHKAR PRASHANT | G.P.17 |
| 46. | CR. WJC/211/2026
226 M. Miscellaneous | 1 | VARUN YADAV
vs THE STATE OF BIHAR THROUGH
DIRECTOR GENERAL OF POLICE,
BIHAR AND ORS | JYOTI RANJAN JHA
SHRISHTI RANI | A.A.G.5
K N SAHAY |
| 47. | CR. WJC/213/2026
226,227, M.
Miscellaneous | 1 | GHANSHYAM NARAYAN SINGH
vs THE STATE OF BIHAR AND ORS | ACHHAIBAR SINGH
SATYA PRAKASH | G.P.14 |
| 48. | CR. WJC/214/2026
226,227 B. For
providing s | 1 | KUNAL SINGH @ KUNAL
vs THE STATE OF BIHAR THROUGH
THE HOME SECRETARY, GOVT. OF
BIHAR, PATNA AND ORS | GAJENDRA KUMAR | A.G.
PAWAN KUMAR
PAWAN KUMAR |
| 49. | CR. WJC/217/2026
226,227, B. For
providing s | 1 | SAVITA DEVI
vs THE STATE OF BIHAR THROUGH
THE ADDITIONAL CHIEF
SECRETARY, CHIEF MINISTER
SECRETARIAT, AND ORS | BIMAL KUMAR JHA
SANJAY KUMAR | A.A.G.12 |
| 50. | CR. WJC/218/2026
226,227, QUASHING
THE FIR | 1 | DINESH PANDIT AND ANR
vs THE STATE OF BIHAR THROUGH
THE HOME SECRETARY, GOVT. OF
BIHAR, PATNA AND ORS | ABHISHEK ANAND
RAMAN KUMAR MISHRA
MADHURI KUMARI | S.C.4 |
| 51. | CR. WJC/219/2026
226,227, C. Proper
Investig | 1 | NEELIMA KUSHWAHA
vs THE STATE OF BIHAR THROUGH
THE PRINCIPAL SECRETARY HOME
DEPTT., GOVT. OF BIHAR, AND ORS | DHANANJAY KUMAR
SINGH
SAMRENDRA KUMAR JHA | S.C.10 |
| 52. | CR. WJC/222/2026
226,227 K. Against
the ord | 1 | PRADEEP KUMAR GUPTA
vs THE STATE OF BIHAR THROUGH
THE CHIEF SECRETARY, GOVT. OF
BIHAR, PATNA. AND ORS | VINAY RANJAN
UTKARSH RANJAN
ABHISHEK
TEERTHANKAR
ADITYA RAMAN | A.A.G. 03
NIRAJ KUMAR
SHAILENDRA KUMAR
SINGH
SHAILENDRA KUMAR
SINGH |
| 53. | CR. WJC/223/2026
226,227 M.
Miscellaneous | 1 | SURESH SHARMA
vs THE STATE OF BIHAR THROUGH
LAW SECRETARY, GOVT. OF BIHAR.
AND ANR | BIPIN KUMAR DEO
KISHOR KUMAR | S.C.8
SANJEEV KUMAR |

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54. CR. WJC/224/2026 226,227 C. Proper Investig	1 RAJEEV KUMAR @ JAIRAJ YADAV vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA. AND ORS	ROSHAN KUMAR MISHRA MD. WALIUR RAHMAN NISHANT KUMAR SINHA	G.P.26
55. CR. WJC/227/2026 226,227 M. Miscellaneous	1 RAJ KUMAR SAH AND ORS vs THE STATE OF BIHAR THROUGH ITS CHIEF SECRETARY, GOVT. OF BIHAR, PATNA AND ORS	VIPIN KUMAR SINGH DIKSHA SINGH KUMAR PRITAM	G.P.24 SANJEEV KUMAR
56. CR. WJC/228/2026 226 A. For quashing of	1 VEENA DEVI AND ANR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVT. OF BIHAR, PATNA AND ORS	AKASH SHANKAR RAJ KUMAR ARCHANA KUSHWAHA PRAKASH KUMAR SHAHNWAZ KHAN	G.P.10
57. CR. WJC/229/2026 226,227 B. For providing s	1 ARVIND KUMAR SINGH vs THE STATE OF BIHAR AND ORS	ARUN KUMAR GUNJAN KUMARI	G.A.2
58. CR. WJC/231/2026 226, 227 C. Proper Investig	1 SONI VERMA vs THE STATE OF BIHAR THROUGH ADDL. CHIEF SECRETARY, DEPTT. OF HOME, GOVT. OF BIHAR, PATNA AND ORS	ASHOK KUMAR SUKRITI JHA	G.P.25
59. CR. WJC/232/2026 226,227 C. Proper Investig	1 SUNIL SINGH vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA AND ORS	ONKAR NATH MUKESH KUMAR PANDEY ASHISH KUMAR	S.C.6
60. CR. WJC/235/2026 226,227, M. Miscellaneous	1 NILAM PATEL @ NILAM KUMARI PATEL vs THE STATE OF BIHAR THROUGH HOME SECRETARY, GOVERNMENT OF BIHAR, PATNA AND ORS	NAFISUZZOHA SOMESH KUMAR	S.C.21
61. CR. WJC/236/2026 226, G. For Registering	1 ARUN KUMAR SINGH vs THE STATE OF BIHAR THROUGH ITS THE SECRETARY, HOME DEPT. GOVT. OF BIHAR, PATNA AND ORS	SHIVA KUMAR RAJEEV KUMAR MUKUL KUMAR	G.P.26
62. CR. WJC/237/2026 226,227, QUASHING THE FIR	1 RAMESH CHOUDHARY vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPARTMENT OF HOME (POLICE), GOVERNMENT OF BIHAR, PATNA AND ORS	UDAY BHAN SINGH KUMARI SHREYA	S.C.23
63. CR. WJC/239/2026 226 QUASHING THE FIR	1 RAM KUMAR @ RAM KUMAR RAY vs THE STATE OF BIHAR, THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA. AND ORS	SHWETA PRANJAL KUMAR SHUBHAM RAJ	G.A.7
64. CR. WJC/241/2026 227,227 M. Miscellaneous	1 ARUNA DEVI AND ANR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY/SECRETARY AND ORS	ADITYA ANAND SIDDHARTH RANJAN GOPAL KRISHNA NISHANT RATNESH	G.A.3
65. CR. WJC/242/2026 226 QUASHING THE FIR	1 SONU KUMAR @ SONU MANDAL AND ORS vs THE STATE OF BIHAR THROUGH ITS THE PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR, PATNA AND ORS	KRISHNA DEO RAJ	G.P.2
66. CR. WJC/244/2026 226,227, G. For Registering	1 SANTOSH KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVT. OF BIHAR, PATNA AND ORS	BRAJESH KUMAR SINGH	G.A.8
67. CR. WJC/245/2026 226,227, M. Miscellaneous	1 MD. SHAHABUDDIN ANSARI vs THE STATE OF BIHAR THROUGH THE D.G.P., BIHAR, PATNA. AND ORS	HASNAIN HAIDER SYED SHAHID IMAM AZHAR HUSSAIN	S.C.1
68. CR. WJC/247/2026 226, M. Miscellaneous	1 YODHAN CHAUDHARY vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR AND ORS	ASHOK KUMAR SINGH BRAJESH TIWARY MAYANK MANI	S.C. 28

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| 69. | CR. WJC/248/2026
226, G. For
Registering | 1 | SANJAY KUMAR
vs THE STATE OF BIHAR THROUGH
THE PRINCIPLE SECRETARY, HOME
DEPT., GOVT. OF BIHAR, PATNA.
AND ORS | ASHOK KUMAR ALIAS
ASHOK KARN
SATISH KUMAR | G.P. 14 |
| 70. | CR. WJC/250/2026
226, M. Miscellaneous | 1 | SHILA DEVI
vs THE STATE OF BIHAR THROUGH
THE DIRECTOR GENERAL OF
POLICE, BIHAR AND ORS | UMESH PRASAD
MRITYUNJAY KUMAR
BRAJESH SAHAY | S.C.22 |
| 71. | CR. WJC/251/2026
226,227 B. For
providing s | 1 | SANTA LAL RAI
vs THE STATE OF BIHAR THROUGH
DIRECTOR GENERAL OF POLICE,
GOVERNMENT OF BIHAR, PATNA
AND ORS | VASANT VIKAS
PRANOY KUMAR
SAROJ KUMAR | S.C. 10 |
| 72. | CR. WJC/254/2026
226,227 F. For
Release of | 1 | NAVIN KUMAR @ NAVIN SINGH
vs THE STATE OF BIHAR THROUGH
THE CHIEF SECRETARY,
GOVERNMENT OF BIHAR, PATNA.
AND ORS | BINAY KUMAR
ALLAMA ABDUL QUADIR
JAMAL FARIDI | S.C.24 |
| 73. | CR. WJC/255/2026
226,227 B. For
providing s | 1 | SANJEEV KUMAR
vs THE STATE OF BIHAR
REPRESENTED THROUGH CHIEF
SECRETARY, GOVT. OF BIHAR, AND
ORS | TILAK SAO
SHWETA SINGH | S.C.5 |
| 74. | CR. WJC/259/2026
226 M. Miscellaneous | 1 | PRIYA GOSWAMI
vs THE STATE OF BIHAR THROUGH
THE PRINCIPAL SECRETARY, DEPT.
OF HOME(POLICE), BIHAR, PATNA.
AND ORS | BHASKAR SHANKAR | S.C.3 |
| 75. | CR. WJC/260/2026
227,227 C. Proper
Investig | 1 | JAGDISH KUMAR SINGH @
JAGDISH YADAV
vs THE STATE OF BIHAR THROUGH
ITS DIRECTOR GENERAL OF
POLICE, PATNA AND ORS | SUNIL KUMAR YADAV | G.P.16 |
| 76. | CR. WJC/261/2026
226 QUASHING THE
FIR | 1 | RAKESH KUMAR SAH @ RAKESH
KUMAR
vs THE STATE OF BIHAR AND ORS | KRISHNA PRABHAT
SUBODH KUMAR
SURENDRA KISHORE
THAKUR | S.C.11 |
| 77. | CR. WJC/263/2026
226,227 C. Proper
Investig | 1 | ARUN KUMAR RANJAN
vs THE STATE OF BIHAR THROUGH
ITS DIRECTOR GENERAL OF
POLICE, AND ORS | ARVIND KUMAR
RAJESH KUMAR
VINOD KUMAR SETH | S.C.18 |
| 78. | CR. WJC/264/2026
226 C. Proper
Investig | 1 | KRISHNA KUMAR YADAV @
BHAGWAN LAL YADAV
vs THE STATE OF BIHAR THROUGH
PRINCIPAL SECRETARY OF HOME
DEPARTMENT, GOVT. OF BIHAR,
PATNA AND ORS | NAWAL KISHOR PRASAD | A.A.G.9 |
| 79. | CR. WJC/268/2026
226,227 M.
Miscellaneous | 1 | VINAY HARIJAN
vs THE STATE OF BIHAR THROUGH
CHIEF SECRETARY OF THE STATE
OF BIHAR, PATNA AND ORS | MRITUNJAY PRASAD
SINGH
RANJEETA | G.A. 07 |
| 80. | CR. WJC/271/2026
226,227 C. Proper
Investig | 1 | RAJESH KUMAR
vs THE STATE OF BIHAR THROUGH
THE ADDITIONAL CHIEF
SECRETARY, DEPTT. OF HOME,
GOVT. OF BIHAR, PATNA AND ORS | SURYA PRAKASH
NIKHIL KUMAR AGRAWAL
SHAMA SINHA
RANJAN KUMAR
SRIVASTAVA
SHASHWAT SRIVASTAVA | A.A.G.13 |
| 81. | CR. WJC/272/2026
226 B. For providing s | 1 | VIJAY PRASAD
vs THE STATE OF BIHAR THROUGH
PRINCIPAL SECRETARY, HOME
DEPTT., GOVT. OF BIHAR, AND ORS | ANIL CHANDRA
AMIT KUMAR | S.C.3 |
| 82. | CR. WJC/273/2026
226, C. Proper
Investig | 1 | SHAILESH SHARMA
vs THE STATE OF BIHAR THROUGH
THE CHIEF SECRETARY,
GOVERNMENT OF BIHAR, PATNA.
AND ORS | SHIV SAGER SHARMA
VINTI KUMARI | G.A.7 |

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83.	CR. WJC/274/2026 226, QUASHING THE FIR	1 GYANTI DEVI AND ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME AFFAIRS, GOVERNMENT OF BIHAR AND ORS	AMIR ALAM DHANANJAY KUMAR	S.C.8 HARENDRA PRASAD RISHU RAJ ADESH RAJ
84.	CR. WJC/275/2026 226,227, C. Proper Investig	1 SUDHANSHU SHEKHAR JHA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA. AND ORS	SHILPI KESHRI ADITYA MISHRA PRIYA KUMARI ANURAG KRISHAN TIWARY	G.P. 25 KAUSHALESH CHOUDHARY SANJIV KUMAR. SANJIV KUMAR.
85.	CR. WJC/276/2026 226 C. Proper Investig	1 KEDARNATH SINGH vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, BIHAR AT PATNA. AND ORS	MRITUNJAY KUMAR	G.A 7
86.	CR. WJC/278/2026 226,227 M. Miscellaneous	1 MUNNA RAO vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, HOME DEPTT., GOVT. OF BIHAR, PATNA AND ORS	UMESH KUMAR GUPTA VIJAY KUMAR VIMAL RAKESH KUMAR	G.P 22
87.	CR. WJC/283/2026 226,227, C. Proper Investig	1 ABHISHEK RANJAN vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPTT., GOVT. OF BIHAR, AND ORS	SATYENDRA RAI	A.A.G.12
88.	CR. WJC/284/2026 226,227, QUASHING THE FIR	1 EKLAVYA HSG DKY JV THROUGH ITS AUTHORISED REPRESENTATIVE SIDHARTH RANJAN vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY, HOME, GOVT. OF BIHAR, OLD SECRETARIAT, AND ORS	AVINASH SHEKHAR ANIL KUMAR SINGH SURAJ SAMDARSHI	G.A.11 RAGHWANAND NARESH DIKSHIT NARESH DIKSHIT
89.	CR. WJC/285/2026 226,227, G. For Registering	1 HASINA KHATOON vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY, HOME, GOVT. OF BIHAR, OLD SECRETARIAT, AND ORS	RAJAN PRAKASH ANURADHA MISHRA	G.A.7
90.	CR. WJC/288/2026 226,227 C. Proper Investig	1 PAPPU KUMAR vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, HOME DEPT. GOVT. OF BIHAR, PATNA AND ORS	GYAN SHANKAR ANKITA ROY	G.P.17
91.	CR. WJC/290/2026 226 G. For Registering	1 RAGHUNATH TRIPATHI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT. AND ORS	SHRUTI SINGH RAJNIKANT KALPANA	G.P.18
92.	CR. WJC/291/2026 226 C. Proper Investig	1 RINA KUMARI vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, BIHAR AND ORS	JYOTI RANJAN JHA SHRISHTI RANI	A.A.G.3
93.	CR. WJC/292/2026 226,227 C. Proper Investig	1 SUMITRA DEVI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPT. OF HOME (POLICE), GOVT. OF BIHAR, PATNA AND ORS	UDAY KUMAR RAJNI SINGH RAHUL KUMAR	A.A.G.3
94.	CR. WJC/294/2026 226,227, C. Proper Investig	1 RAJESH SADA AND ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPT. OF HOME SECRETARY, GOVT. OF BIHAR, PATNA AND ORS	RASHMI JHA UJJWAL KUMAR SINGH	G.P.5
95.	CR. WJC/295/2026 226,227 N. For Execution o	1 RAM KRISHNA SAROJ vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, BIHAR, PATNA. AND ORS	DR. MANOJ KUMAR DEVENDRA PRASAD KSHEM SHARMA SWEETY SINHA	S.C.25
96.	CR. WJC/296/2026 227,227 I. Arising out of	1 TETAR YADAV vs THE STATE OF BIHAR THROUGH THE SECRETARY, LAW DEPT., GOVT. OF BIHAR, PATNA AND ORS	MIRITYUNJAY KUMAR PAMPY KUMARI	S.C.24

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| 97. CR. WJC/297/2026
226,227, G. For
Registering | 1 SAHANA KHATUN @ SAHANA
KHATOON
vs THE STATE OF BIHAR THROUGH
THE ADDITIONAL CHIEF
SECRETARY, DEPT. OF HOME
POLICE, BIHAR, PATNA AND ORS | MANISH KUMAR NO 13
ROHIT KUMAR
SHREYA | G.P. 17 |
| 98. CR. WJC/298/2026
226,227, M.
Miscellaneous | 1 RAJ KUMAR RAI
vs THE STATE OF BIHAR THROUGH
THE HOME SECRETARY,
DEPARTMENT OF HOME, BIHAR
GOVERNMENT, PATNA. AND ORS | SHEO NANDAN PRASAD
SWETA BURNWAL
RAJNISH KUMAR | G.A.11
RAGHWANAND
ANIL KUMAR
KARAMCHAND KUMAR
ARUN KUMAR ARUN
SANJAY KUMAR
SANJAY KUMAR |
| 99. CR. WJC/299/2026
226,227 C. Proper
Investig | 1 KAUSHIKEE KUMARI
vs THE STATE OF BIHAR AND ORS | AWADHESH KUMAR | S.C 22 |
| 100. CR. WJC/300/2026
226,227 C. Proper
Investig | 1 RAM SAH AND ANR
vs THE STATE OF BIHAR THROUGH
CHIEF SECRETARY, HOME
DEPARTMENT, PATNA AND ORS | PRABHAT KUMAR SINGH
ALOK KUMAR
AMRITESH KUMAR SINGH | G.P 18 |
| 101. CR. WJC/302/2026
226,227 G. For
Registering | 1 RUPESH KUMAR JHA
vs THE STATE OF BIHAR THROUGH
THE DIRECTOR GENERAL OF
POLICE, GOVT.OF BIHAR, PATNA
AND ORS | PANKAJ KUMAR DAS | A.A.G 13 |
| 102. CR. WJC/303/2026
226,227 M.
Miscellaneous | 1 DHARMENDRA KUMAR
vs THE STATE OF BIHAR, THROUGH
THE PRINCIPLE
SECRETARY(HOME), DEPARTMENT
OF POLICE, BIHAR, PATNA. AND
ORS | SANJEEV KR SINHA
AKHILESH NATH
UPADHYAY
MAMTA KUMARI | S.C 13 |
| 103. CR. WJC/304/2026
226,227, A. For
quashing of | 1 RAM CHANDRA RAM @ KARIYA
RAM AND ORS
vs THE STATE OF BIHAR THROUGH
THE PRINCIPAL SECRETARY, HOME
DEPT., BIHAR, PATNA. | AJIT KUMAR SINGH
DEEPMALA KUMARI | G.P. 25 |
| 104. CR. WJC/305/2026
226,227, M.
Miscellaneous | 1 RAMU PRASAD KESHARI @ RAMU
SAW AND ANR
vs THE STATE OF BIHAR THROUGH
THE ADDITIONAL CHIEF
SECRETARY, DEPARTMENT OF
HOME, GOVERNMENT OF BIHAR
AND ORS | SANJAY KUMAR | G.A.11
RAGHWANAND |
| 105. CR. WJC/307/2026
226 C. Proper
Investig | 1 SANJIV KUMAR MAHASETH
vs THE STATE OF BIHAR THROUGH
THE CHIEF SECRETARY,
GOVERNMENT OF BIHAR, PATNA
AND ORS | AMRIT ABHIJAT
SHUBHRA
GHANSHYAM
UPENDRA YADAV | S.C.23
RAJAN GHOSHRAVE
RAJAN GHOSHRAVE |
| 106. CR. WJC/308/2026
226,227 M.
Miscellaneous | 1 SHAILENDRA KUMAR SINHA
vs THE STATE OF BIHAR THROUGH
THE PRINCIPAL SECRETARY
(HOME), GOVT. OF BIHAR, PATNA
AND ORS | RAJEEV KUMAR
GAUTAM SHAH | G.P.27 |
| 107. CR. WJC/309/2026
226,227, C. Proper
Investig | 1 JHUNNI KUMARI
vs THE STATE OF BIHAR THROUGH
THE PRINCIPAL SECRETARY, DEPT.
OF HOME, GOVT. OF BIHAR, PATNA
AND ORS | SANJAY KUMAR TIWARI
MOHAN KUMAR TIWARI | G.P.11 |
| 108. CR. WJC/314/2026
226,227, M.
Miscellaneous | 1 HENRY CHIGOZIE OMEKE @
ADJOBA GILBERT @ ONYEKA
GLIBERT ATUEGWU @ ONYEKA
GLIBERT
vs THE STATE OF BIHAR THROUGH
THE CHIEF SECRETARY BIHAR AND
ORS | KUMAR HARSHVARDHAN
SUDHANSHU PRAKASH
KARNIKA
RAJNIKANT | G.P.7
RABINDRA KUMAR
PRIYADARSHI
DR KRISHNA NANDAN
SINGH (ASG) |
| 109. CR. WJC/315/2026
226,227 QUASHING
THE FIR | 1 LALNESHWAR JHA
vs THE STATE OF BIHAR THROUGH
THE CHIEF SECRETARY GOVT. OF
BIHAR, PATNA AND ORS | PRAMOD MISHRA
SURAJ KUMAR
PRASOON KUMAR | S.C.10
SHAILENDRA KUMAR
SINGH (BSFC) |

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110. CR. WJC/316/2026 226 QUASHING THE FIR	1	NITU KUMARI AND ANR vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, GOVT. OF BIHAR, PATNA AND ORS	ALKA PANDAY AAISHA RAJ AJAY KUMAR JAIN	S.C.23
111. CR. WJC/319/2026 226,227, C. Proper Investig	1	JAISHANKAR PRASAD RASTOGI AND ANR vs THE STATE OF BIHAR, THROUGH THE SECRETARY, DEPTT. OF HOME, GOVT. OF BIHAR AND ORS	ANMOL KUMAR SUMEET KUMAR SINGH KUMAR VIKRAM DEEPA SINGH	S.C.23
112. CR. WJC/321/2026 226,227, J. Arising out of	1	GIRDHARI MISHRA vs THE STATE OF BIHAR THOROUGH PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVT. OF BIHAR, PATNA AND ORS	PRIYAJEET PANDEY MEGHA KAUSTUBH KUMAR	S.C.20
113. CR. WJC/322/2026 226 QUASHING THE FIR	1	VICKY KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPT. OF HOME GOVT. OF BIHAR, PATNA AND ORS	DILEEP KUMAR JHA	G.P.7 PRABHAKAR JHA PRABHAKAR JHA
114. CR. WJC/323/2026 226,227, C. Proper Investig	1	BASUDEO RAI vs THE STATE OF BIHAR THROUGH PRINCIPLE SECRETARY, HOME DEPT. GOVT. OF BIHAR, PATNA AND ORS	NEERAJ KUMAR	S.C.23
115. CR. WJC/325/2026 226,227 G. For Registering	1	SAKUNTALA DEVI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY HOME DEPARTMENT, GOVERNMENT OF BIHAR PATNA. AND ORS	SARVESH KASHYAP KUMARI AKANKSHA RAI	S.C 26
116. CR. WJC/326/2026 226 M. Miscellaneous	1	JITENDRA KUMAR AND ORS vs THE DIRECTOR GENERAL OF POLICE, BIHAR, AND ORS	AMIT KUMAR KUMAR BALKRISHNA RAKESH KUMAR SINGH MD. SHADAB ALAM WAZDI	S.C 9
117. CR. WJC/327/2026 226,227, M. Miscellaneous	1	SHIV PRASAD SUMAN vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR AND ORS	UJJWAL KUMAR JYOTI KUMAR SINHA	G.P.26
118. CR. WJC/328/2026 226,227 N. For Execution o	1	KHUSHBOO vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME (POLICE), PATNA AND ORS	KUMARI SEEMA SINGH RAJEEV RANJAN NO.II	S.C 4
119. CR. WJC/329/2026 226,227 QUASHING THE FIR	1	GOPI KISHAN vs THE STATE OF BIHAR, THROUGH ADDITIONAL CHIEF SECRETARY, HOME DEPARTMENT, GOVT. OF BIHAR. AND ORS	SANTOSH KUMAR VERMA ANIL KUMAR	A.A.G.13
120. CR. WJC/330/2026 226,227 F. For Release of	1	RAMLAKHAN KUMAR @ RAM LAKHAN vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPT. OF HOME, PATNA, BIHAR AND ANR	AMRITESH KUMAR SONU KUMAR	A.A.G.4
121. CR. WJC/331/2026 226 A. For quashing of	1	SANJEET KUMAR @ SANJEET RAI AND ANR vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME (POLICE DEPARTMENT) PATNA BIHAR. AND ORS	MUNISH KUMAR MUNNA RAJ SHITANSHU SHEKHAR KUMAR GAURAV KUMAR MINAKSHI KUMARI SRIKANT SHARMA ADARSH KUMAR SUDHANSHU SHEKHAR KUMAR	S.C.9
122. CR. WJC/334/2026 CONVERTED FROM CW M. Miscellaneous	1	BIPLAB BHADRA AND ORS vs THE UNION OF INDIA, SERVICE THROUGH SECRETARY, DEPARTMENT OF REVENUE, MINISTRY OF FINANCE, NEW DELHI AND ORS	AMAL KUMAR SINHA JOYJIT DUTTA	DR. KRISHNA NANDAN SINGH (A.S.G)

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123. CR. WJC/336/2026 226,227, QUASHING THE FIR	1 RAMESH CHANDRA JHA AND ORS vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA AND ORS	PANKAJ KUMAR PANDEY NAVENDU PRAKASH RAJNISH KUMAR	G.P.14
124. CR. WJC/337/2026 226,227 B. For providing s	1 SUBODH KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY (HOME), POLICE DEPARTMENT, BIHAR, PATNA AND ORS	ARVIND KUMAR VINOD KUMAR SETH RAJESH KUMAR	S.C 8
125. CR. WJC/338/2026 226,227 QUASHING THE FIR	1 SHANKAR MAHTO @ SHANKAR KUMAR MAHTO vs THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE, VAISHALI, DISTT.- VAISHALI AND ORS	SHASHI NATH JHA SUNNY KUMAR	S.C 7 SHAIENDRA KUMAR SINGH NIRAJ KUMAR SHAIENDRA KUMAR SINGH
126. CR. WJC/339/2026 226,227, C. Proper Investig	1 ARUN KUMAR SINGH vs THE STATE OF BIHAR THROUGH HOME SECRETARY, HOME DEPARTMENT, GOVT. OF BIHAR, PATNA AND ORS	SHAMBHU NARAYAN SINGH SURAJ KUMAR TIWARI ABHISHEK KUMAR	S.C. 9 SHYAMESHWAR KUMAR SINGH
127. CR. WJC/340/2026 226,227 C. Proper Investig	1 BAIJU RAY vs THE STATE OF BIHAR THROUGH ITS THE PRINCIPAL SECRETARY, DEPT. OF HOME, GOVT. OF BIHAR, PATNA AND ORS	PRATEEK TANDON ROHIT RANJAN	S.C.23
128. CR. WJC/341/2026 226,227, C. Proper Investig	1 SURENDRA SAH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR, PATNA AND ORS	SHAMBHAVI PRIYA JITENDRA KUMAR CHETNA NAVEEN KUMAR PRASAD	A.A.G.3
129. CR. WJC/342/2026 226,227 QUASHING THE FIR	1 GAURAV KUMAR vs THE STATE OF BIHAR THROUGH HOME SECRETARY, GOVT. OF BIHAR, AND ORS	RAJNISH CHANDRA	S.C.9
130. CR. WJC/343/2026 226, G. For Registering	1 RAVINDRA KUMAR DAS vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, BIHAR, PATNA AND ORS	RAJESH KUMAR SINHA ANISHA SINHA	G.P.18 DR. CHANDRA SHEKHAR AZAD RANA VIKRAM SINGH DR. K.N. SINGH(A.S.G.) MANOJ KUMAR SINGH DR. K.N. SINGH(A.S.G.)
131. CR. WJC/346/2026 226,227 J. Arising out of	1 MANOJ KUMAR SINGH AND ANR vs THE STATE OF BIHAR THROUGH THE THE ADDITIONAL CHIEF SECRETARY GENERAL ADMINISTRATION DEPARTMENT AND ORS	DEWENDRA NARAYAN SINGH ABHISHEK KUMAR VIVEK	G.P.5
132. CR. WJC/347/2026 226, G. For Registering	1 ASHOK MAHATO @ ASHOK KUSHWAHA vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, GOVERNMENT OF BIHAR, PATNA AND ORS	RAJESH KUMAR MANU KUMAR	G.P. 3
133. CR. WJC/348/2026 226,227 M. Miscellaneous	1 SHRRISHTA DEVI @SARISHTA DEVI @ SARISTA DEVI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, ENERGY DEPARTMENT, GOVERNMENT OF BIHAR, PATNA. AND ORS	PRAGYA SINHA ANURANJAN PATEL ANSHU KUMAR SHASHI SHEKHAR TIWARY ABHISHEK KUMAR USHA KUMARI	S.C.12 DR. ANAND KUMAR VIVEK PRASAD
134. CR. WJC/349/2026 226,227, QUASHING THE FIR	1 APLESH KUMAR YADAV vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, OLD SECRETARIAT, PATNA AND ORS	JAINANDRA KUMAR	G.P.7 MD. ANWAR ARUN
135. CR. WJC/350/2026 226,227, F. For Release of	1 MANISH KUMAR vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR. AND ORS	GYAN PRAKASH	G.A.2

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136. CR. WJC/356/2026 226,227 C. Proper Investig	1	SATYA NAND TIWARI vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, PATNA, BIHAR AND ORS	SUNIL KUMAR NO.III RAKI ALAM	G.P.17 SHYAMESHWAR KUMAR SINGH
137. CR. WJC/357/2026 226 F. For Release of	1	RAJNISH KUMAR @ RAJINISH KUMAR @ RAJNEESH KUMAR vs THE STATE OF BIHAR THROUGH EXCISE COMMISSIONER, PATNA AND ORS	RANJIT PRASAD	S.C.1
138. CR. WJC/358/2026 226,227 M. Miscellaneous	1	PANKAJ KUMAR MISHRA @ PANKAJ KUMAR @ PANKAJ MISHRA AND ORS vs THE STATE OF BIHAR, THROUGH THE DIRECTOR GENERAL OF POLICE, PATNA AND ORS	AVINASH CHANDRA SARVOTTAM ANAND	G.A.10
139. CR. WJC/359/2026 226 QUASHING THE FIR	1	PRASHANT KUMAR @ PRASHANT RAJ vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY AND ORS	SHAFIUDDIN AHMAD	G.A.5
140. CR. WJC/360/2026 226,227, C. Proper Investig	1	KRANTI KUMAR RAY @ KRANTI RAY vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, DEPT. OF HOME (POLICE), OLD SECRETARIAT, AND ORS	MAHENDRA PRATAP	G.A.5
141. CR. WJC/361/2026 226 C. Proper Investig	1	MAKUNTA DEVI vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, GOVERNMENT OF BIHAR, PATNA AND ORS	ASHOK KUMAR	G.A. 3
142. CR. WJC/364/2026 226 C. Proper Investig	1	RABINDRA SINGH vs THE STATE OF BIHAR, THROUGH DIRECTOR GENERAL OF POLICE, BIHAR AND ORS	SHRISHTI RANI JYOTI RANJAN JHA	A.A.G.3
143. CR. WJC/365/2026 226,227 M. Miscellaneous	1	ANITA KUMARI SINHA @ ANITA DEVI SINHA vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME DEPTT., GOVT. OF BIHAR, PATNA AND ORS	ALOK KUMAR JHA SHWETA PRIYA	G.P.6
144. CR. WJC/366/2026 226,227 M. Miscellaneous	1	SANJEEV KUMAR vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA. AND ORS	PRAFULL CHANDRA THAKUR MADHUMALA KUMARI	G.P.6 KALYAN SHANKAR
145. CR. WJC/368/2026 226,227, C. Proper Investig	1	RAJA KUMAR AND ANR vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA AND ORS	SANJAY KUMAR MISHRA ASHOK KUMAR	G.P. 2
146. CR. WJC/369/2026 226,227, J. Arising out of	1	RAMASHRAY MUKHIYA @ RAMASHRAY BIN @ RAMESHWAR PRASAD vs THE STATE OF BIHAR THROUGH COLLECTOR, WEST CHAMPARAN AT BETTIAH AND ORS	PRITHVI NATH MISHRA	G.A. 8
147. CR. WJC/370/2026 227, C. Proper Investig	1	ASHOK PRASAD SINGH vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA AND ORS	CHANDRA KANT SUDHANSHU PRAKASH	G.P. 4
148. CR. WJC/373/2026 226,227, H. For Release fro	1	MINA DEVI vs THE STATE OF BIHAR THROUGH ITS THE DIRECTOR GENERAL OF POLICE, BIHAR AT PATNA AND ORS	ARUN KUMAR GUPTA	S.C.13
149. CR. WJC/374/2026 226,227, B. For providing s	1	SURYA NARAYAN KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT, PATNA AND ORS	VIVEK KUMAR RAJESH RANJAN MUKESH KUMAR	G.P.7
150. CR. WJC/375/2026 226,227 C. Proper Investig	1	BABLU KUMAR PASWAN vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, PATNA AND ORS	SHIV PRATAP PRIYANK DEEPAK PUNIT KUMAR	S.C.7

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151. CR. WJC/376/2026 226,227 M. Miscellaneous	1	BISHAL RAY vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, GOVT OF BIHAR, PATNA AND ORS	RAVI KANT KUMAR	S.C. 24
152. CR. WJC/377/2026 226,227, M. Miscellaneous	1	BALADEV YADAV vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, INFORMATION DEPARTMENT, BIHAR, PATNA AND ORS	AMAR NATH YADAV	G.P.16
153. CR. WJC/378/2026 226,227, M. Miscellaneous IA-1/2026 () MISC	1	CHANDAN KUMAR AND ANR vs THE UNION OF INDIA THROUGH THE PRINCIPAL SECRETARY, FINANCE DEPARTMENT, GOVT. OF INDIA, NEW DELHI AND ORS	SHAMBHU SN SINGH RIMA SAHAY PALLAVI KUMARI	DR. KRISHNA NANDAN SINGH (A.S.G) PARMANAND PRASAD JITENDRA KUMAR ROY SHEELA SHARMA SHIVENDRA KUMAR ROY G.P.2 G.P.2 SHEELA SHARMA SHEELA SHARMA
154. CR. WJC/379/2026 226 B. For providing s	1	SMT. ANSHU RANI AND ANR vs THE STATE OF BIHAR THROUGH SECRETARY (HOME) GOVERNMENT OF BIHAR. AND ORS	SHUBHAM KUMAR SURAJ KUMAR GUPTA NISHANT CHOUDHARY SHUBHAM KUMAR	G.P.11
155. CR. WJC/380/2026 226 G. For Registering	1	RAJEEV RANJAN vs THE STATE OF BIHAR THROUGH D.M. SUPAUL AND ORS	SWARNA ROY NISHA KUMARI MANISH KUMAR PASWAN	G.A.8
156. CR. WJC/382/2026 226,227 F. For Release of	1	PRABHA MAHTO vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME AFFAIRS AND ORS	MUKUL JEE ARVIND KUMAR SINGH	G.P.11
157. CR. WJC/383/2026 226, G. For Registering	1	HANS KUMAR vs THE STATE OF BIHAR AND ORS	HARSH VARDHAN RANJEET KUMAR	S.C.20
158. CR. WJC/384/2026 226,227, M. Miscellaneous	1	SUNIL SAHANI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, REGISTRATION AND BIHAR PROHIBITION AND EXCISE AND ORS	BABU NANDAN PRASAD	S.C.24
159. CR. WJC/385/2026 226 QUASHING THE FIR	1	RAJESH KUMAR @ RAJESH YADAV vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME GOVT. OF BIHAR, OLD SECRETARIAT, PATNA, BIHAR AND ORS	SUJIT KUMAR JITENDRA KUMAR	G.P.13 NARESH DIKSHIT NARESH DIKSHIT
160. CR. WJC/386/2026 226,227, M. Miscellaneous	1	MD. SHADAB ANWAR vs THE STATE OF BIHAR THROUGH THE D.G.P., BIHAR, PATNA. AND ORS	ALLAMA ABDUL QUADIR JAMAL FARIDI SIDDIQUA ABDULLAH	G.A. 7
161. CR. WJC/387/2026 226,227, C. Proper Investig	1	RAJA VISHWAJEET @ RAJA KUMAR @ RAYA KUMAR vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, BIHAR, PATNA. AND ORS	SWEETY SINHA DR. MANOJ KUMAR	G.P. 18
162. CR. WJC/388/2026 226,227, QUASHING THE FIR IA-1/2026 () MISC	1	ADITYA JHA @ ADITYA KUMAR JHA AND ANR vs THE STATE OF BIHAR THROUGH HOME SECRETARY, GOVT. OF BIHAR, PATNA AND ORS	CHANDRA SHEKHAR SINGH	A.A.G 12 KRIPA NAND JHA
163. CR. WJC/389/2026 226,227 H. For Release fro	1	KRISHNA GIRI vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA. AND ORS	RATNAKAR PANDEY	S.C. 11
164. CR. WJC/390/2026 226,227 QUASHING THE FIR	1	ANAND MOHAN SINGH AND ORS vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, MAIN SECRETARIAT, AND ORS	JEETENDRA NARAYAN	S.C. 13

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165. CR. WJC/391/2026 226 C. Proper Investig	1	RAKESH DUBEY vs THE STATE OF BIHAR, THROUGH ITS CHIEF SECRETARY HAVING OFFICE AT MAIN SECRETARIAT, PATNA AND ORS	PANKAJ KUMAR PANDEY S.C.01 NAVENDU PRAKASH
166. CR. WJC/392/2026 226,227 C. Proper Investig	1	OM KISHORE SINGH AND ANR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPT. OF HOME, GOVT. OF BIHAR, PATNA. AND ORS	MUKESH KANT S.C. 20 SUBHANKAR CHANDRA SHAHIL PRASHAR
167. CR. WJC/393/2026 226 B. For providing s	1	ALOK KUMAR SINGH vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, DEPARTMENT OF HOME GOVERNMENT OF BIHAR, PATNA. AND ORS	SANJAY KUMAR SINGH S.C.18
168. CR. WJC/394/2026 226,227 M. Miscellaneous	1	PANKAJ KUMAR vs THE STATE OF BIHAR, THROUGH THE DIRECTOR GENERAL OF POLICE, GOVT. OF BIHAR, PATNA. AND ORS	PRIYA RAJ A.A.G.9 DIWAKAR PANDEY KUMAR PRIAY SANDEEP KUMAR MANDAL
169. CR. WJC/395/2026 226 C. Proper Investig	1	SARITA KUMARI vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, HOME DEPT., BIHAR, PATNA AND ORS	RAJESH KUMAR SINHA S.C.5 ANISHA SINHA ARCHANA DR. K.N. SINGH (ASG) DR. K.N.SINGH (ASG)
170. CR. WJC/396/2026 226 G. For Registering	1	JAY KUMAR YADAV vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE PATEL BHAWAN, PATNA AND ORS	PRAHLAD KUMAR S.C.26 BHAGAT
171. CR. WJC/397/2026 226 QUASHING THE FIR	1	KIRTI PRASAD SINGH AND ORS vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR AND ORS	JEETENDRA NARAYAN G.P.14 SANJAY KUMAR SINGH
172. CR. WJC/398/2026 226, C. Proper Investig	1	SANIA SAINDRI vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY HOME AFFAIRS AND ORS	ARVIND KUMAR SINGH S.C.4 SAURABH SINHA
173. CR. WJC/399/2026 226,227, G. For Registering	1	RUP NARAYAN SAH vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, HOME DEPTT., GOVT. OF BIHAR, PATNA AND ORS	ANIL KUMAR SINGH G.P. 5 SHIWANI KUMARI
174. CR. WJC/401/2026 226,227, C. Proper Investig	1	VASHISTHA TIWARI @ BASHISTH TIWARI vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY HOME, GOVT. OF BIHAR AND ORS	CHANDRA MOHAN JHA S.C.26 DHANANJAY KUMAR SINGH
175. CR. WJC/405/2026 226 F. For Release of	1	BIRENDAR RAY vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY AND ORS	KANCHAN KUMARI S.C.15 GOPESH RAJ
176. CR. WJC/406/2026 226, C. Proper Investig	1	NASRUN KHATOON @ NASRUL KHATOON vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA AND ORS	AMRIT ABHIJAT S.C.23 GHANSHYAM SHUBHRA MANOJ KUMAR GUPTA
177. CR. WJC/407/2026 226,227 M. Miscellaneous	1	SMT. NIRMALA SINHA vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA. AND ORS	RUPESH KUMAR G.P.16 LAXMI KUMARI
178. CR. WJC/408/2026 226 G. For Registering	1	UDAY SAW vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR YADAV G.P. 06 MD. AMIR HODA

PATNA HIGH COURT	206	Friday 3rd July, 2026 Hon'ble Mr. Justice Arun Kumar Jha
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| 179. CR. WJC/409/2026
226 F. For Release of | 1 | LUV KUSH TRADERS, THROUGH ITS RAJNIKANT PROPRIETOR, AMRESH KUMAR
vs THE STATE OF BIHAR THROUGH SECRETARY, DEPARTMENT OF MINES AND GEOLOGY, GOVERNMENT OF BIHAR, PATNA AND ORS | S.C. 12
NARESH DIKSHIT
NARESH DIKSHIT |
| 180. CR. WJC/410/2026
226,227, M.
Miscellaneous | 1 | MANI KANT SAH
vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA AND ORS | DHARMENDRA KUMAR SINGH
MANISH KUMAR SINGH
G.P.17 |
| 181. CR. WJC/411/2026
226,227 M.
Miscellaneous | 1 | RAMAKANT RAM
vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPTT., GOVT. OF BIHAR, AND ORS | SHAMBHU SN SINGH
G.A.5 |
| 182. CR. WJC/412/2026
226,227, G. For Registering | 1 | TAPESHWAR SINGH
vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA AND ORS | MAJID MAHBOOB KHAN
SHAILESH KUMAR
RITESH RANJAN
BIPIN KUMAR
G.P. 22 |
| 183. CR. WJC/413/2026
226,227, M.
Miscellaneous | 1 | JAYANT PRASAD MODI
vs THE STATE OF BIHAR THROUGH ADDITIONAL CHIEF SECRETARY, GENERAL ADMINISTRATION DEPARTMENT, BIHAR AND ORS | RADHA MOHAN SINGH
DEWENDRA NARAYAN SINGH
G.P. 27 |
| 184. CR. WJC/416/2026
226,227 M.
Miscellaneous | 1 | POOJARI KUMARI ROY @ POOJARI KUMAR
vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF HOME (POLICE), GOVT. OF BIHAR AND ORS | SHANKAR PRASAD ROY
RAJ KRISHNA JHA
A.A.G.12 |
| 185. CR. WJC/417/2026
226,227 C. Proper Investig | 1 | KHUSHI KUMARI
vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, DEPT. OF HOME, GOVT. OF BIHAR, PATNA AND ORS | AMARENDRA KUMAR SINGH
RANVIJAY NARAIN SINGH
G.A.16 |
| 186. CR. WJC/418/2026
226, C. Proper Investig | 1 | BRAJ KISHORE SHARMA
vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, HOME DEPT. BIHAR, PATNA. AND ORS | DR. KOUSHLENDRA NARAYAN
SUSHIL KUMAR SINGH
KALPNA SINGH
S.C.7 |
| 187. CR. WJC/419/2026
226, F. For Release of | 1 | MANOJ KUMAR
vs THE STATE OF BIHAR THROUGH SECRETARY, DEPARTMENT OF MINES AND GEOLOGY, GOVERNMENT OF BIHAR, PATNA. AND ORS | RAJNIKANT
G.P. 7
NARESH DIKSHIT |

FOR ADMISSION III

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| 188. CR. WJC/6/2026
226, A. For quashing of | 3 | CHANDAN KUMAR ROY
vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME GOVT. OF BIHAR, OLD SECRETARIAT, PATNA, BIHAR AND ORS | SUJIT KUMAR
JITENDRA KUMAR
S.C.8
NARESH DIKSHIT
NARESH DIKSHIT |
| 189. CR. WJC/10/2026
226, QUASHING THE FIR | 3 | SANJAY KUMAR
vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME GOVT. OF BIHAR, OLD SECRETARIAT, PATNA AND ORS | SUJIT KUMAR
JITENDRA KUMAR
A.A.G.3
NARESH DIKSHIT
NARESH DIKSHIT |
| 190. CR. WJC/14/2026
226 B. For providing s | 2 | MAHMOOD ALAM
vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, OLD SECRETARIAT, PATNA. AND ORS | JEETENDRA NARAYAN
S.C 23 |
| 191. CR. WJC/15/2026
226 C. Proper Investig | 2 | JAGARNATH PRASAD SAH @ RAM KISHORE SAH AND ANR
vs THE STATE OF BIHAR THORUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME AFFAIRS,GOVT. OF BIHAR,PATNA AND ORS | BIJAY SHANKAR CHOUBEY
SANJAY KUMAR PANDEY
S.C 20 |

PATNA HIGH COURT	207	Friday 3rd July, 2026 Hon'ble Mr. Justice Arun Kumar Jha
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192. CR. WJC/20/2026 226,227, M. Miscellaneous	2 JOGINDER SINGH DHILLON vs THE STATE OF BIHAR THROUGH ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME (POLICE), BIHAR, PATNA AND ORS	PRABHAT RANJAN ANSH PRASAD	G.P. 14
193. CR. WJC/34/2026 226,227 QUASHING THE FIR	3 SHREYANS JAIN vs THE STATE OF BIHAR AND ORS	ABHISHEK ANAND AASTHA PRAKASH KANUPRIYA	S.C. 12
194. CR. WJC/49/2026 226,227 M. Miscellaneous	4 AKASH KUMAR vs THE STATE OF BIHAR THROUGH, DIRECTOR GENERAL OF POLICE, BIHAR, PATNA AND ORS	RADHA MOHAN SINGH	S.C.26 SHEELA SHARMA MANOJ KUMAR AMBASTHA RANJEET KUMAR PANDEY RANJEET KUMAR PANDEY RANJEET KUMAR PANDEY
195. CR. WJC/53/2026 226,227 QUASHING THE FIR	2 SHAILENDRA KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE SECRETARY, HOME DEPARTMENT, GOVT. OF BIHAR, PATNA. AND ORS	PRATIK RAJ SUMIT KUMAR JHA RIYA GIRI	S.C. 09
(AT 2.15 P.M.)			
196. CR. WJC/253/2026 226,227 C. Proper Investig	2 RAJNATH DUBEY vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVT. OF BIHAR, PATNA. AND ORS	HARISHANKAR ROY	A.A.G.
197. CR. WJC/457/2026 226,227, F. For Release of	3 PINTU KUMAR BAITHA vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, DEPTT. OF MINES AND GEOLOGY, GOVT. OF BIHAR, PATNA AND ORS	ABHISHEK SINGH ANAND TIWARI SANGHA MITRA GHOSH	S.C.3 NARESH DIKSHIT NARESH DIKSHIT
198. CR. WJC/729/2026 226,227 M. Miscellaneous	2 KOMAL KUMARI vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, HOME DEPARTMENT, GOVT. OF BIHAR, PATNA AND ORS	RAJESH KUMAR RANJEET KUMAR PANDEY	G.P 18
199. CR. WJC/947/2026 226 C. Proper Investig	4 SURENDRA THAKUR vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, PATNA, BIHAR AND ORS	RAVISH MISHRA KEERTIKA SAKSHI	G.P 23
200. CR. WJC/1128/2026 226,227 C. Proper Investig	2 DHIRAJ KUMAR KASHYAP vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR, PATEL BHAWAN, AND ORS	MALTI KUMARI PRANSHU SINGH	A.A.G.3

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PATNA HIGH COURT	208	Friday 3rd July, 2026 Hon'ble Mr. Justice Jitendra Kumar
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**Friday the 3rd July 2026
CENTENARY BUILDING
Court No. 208 (AT 10:30 A.M.)
Mr. Justice Jitendra Kumar**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ORDERS (ON OFFICE NOTES) - TIED UP</u>				
1.	FA/67/2017	51 PRUSOTTAM SWAROOP vs UMESH KUMAR SAHU	BHUBNESHWAR PRASAD SANJAY VERMA SARBOTTAM KUMAR SARKAR PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH DHIRAJ SAGAR	UPENDRA KUMAR CHAUBEY UPENDRA KUMAR CHAUBEY BIPIN BIHARI SARBOTTAM KUMAR SARKAR
2.	CR. MISC./77527/2025 316(2),318(4),316 A.BAIL (PART HEARD)	7 BHUSHAN SHARMA @ SHASHI BHUSHAN @ SRI BHUSHAN SHARMA vs THE STATE OF BIHAR	DHANANJAY KUMAR RAJNISH KUMAR	PARMESHWAR MEHTA ANJANI KUMAR (AAG 4) DINESH JHA
3.	CR. MISC./41585/2026 384 A.BAIL	1 MAINUDDIN MANSOORI vs THE STATE OF BIHAR	MD. SHAMIMUL HODA ANUJ KUMAR MD. SHAMIMUL HODA	DILIP KUMAR NO. 1
<u>FOR ORDERS (ON OFFICE NOTES) - III</u>				
4.	CR. APP (SJ)/1092/2026 JUVENILE JUSTICE J.J. ACT	3 ABC vs THE STATE OF BIHAR AND ANR	BARUN KUMAR SINGH KUMAR PRAVEEN	ANAND MOHAN PRASAD MEHTA
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
5.	CR. REV./255/2020 OTHER THAN CONVIC CR. REV.	2 MD. SHAHNAWAZ AKHATAR @ MAKHDUM vs THE STATE OF BIHAR AND ORS	SYED. RIZWANUL HAQUE	NIRMALA KUMARI
<u>FOR ADMISSION-I TIED UP</u>				
6.	CR. MISC./17324/2026 135(1)(b) A.BAIL PART HEARD	6 DEEN DAYAL SONI vs THE UNION OF INDIA THROUGH, INTELLIGENCE OFFICER DRI, REGIONAL UNIT PATNA	SHRI PRAKASH TIWARI	DR. KRISHNA NANDAN SINGH (A.S.G) AMIT PANDEY
7.	CR. MISC./32300/2026 498A,302, A.BAIL	3 RAJ NARAYAN SINGH AND ANR vs THE STATE OF BIHAR	MANISH KUMAR SINGH DHARMENDRA KUMAR SINGH	UMA SHANKAR PRASAD SINGH
8.	CR. MISC./33329/2026 20,22, R.BAIL-1	1 NILENDRA KUMAR KARN @ NILENDRA KUMAR KARAN @ NILENDRA vs THE STATE OF BIHAR	RAVI PRAKASH UDESHYA KUMAR YADAV GAGAN DEO YADAV RAJESH KUMAR VINOD KUMAR	SANJAY KUMAR SINGH
<u>FOR ORDERS - TIED UP</u>				
9.	CR. APP (SJ)/4863/2019 U/S 14A (2) SC/ST SC/ST ACT (QSH)	15 KRISHNA BIHARI PRASAD SINHA AND ANR vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR LAKSHMI KANT SHARMA RAKESH KUMAR SHARMA AASTHA ANANYA AMARENDRA KUMAR SANJEEV RANJAN	BINAY KRISHNA AMISH KUMAR RAVINDRA KUMAR MRITUNJAY KUMAR SHIVAM
<u>FOR ADMISSION - TIED UP</u>				
10.	CR. MISC./35906/2013 QUASHING(23,24 CO QSH COMPLAIN FOR C	55 NEERAJ KUMAR vs STATE OF BIHAR AND ANR	AJIT KUMAR SANDEEP KUMAR MUKESH	P.N.PANDIT APP UPENDRA KUMAR RAVINDER KUMAR SHARMA RAVINDER KUMAR SHARMA AWADHESH KUMAR PANDEY MUKESH KUMAR

AT 2:30 P.M. (PART HEARD)

PATNA HIGH COURT		209	Friday 3rd July, 2026 Hon'ble Mr. Justice Jitendra Kumar	
With CWJC/11418/2013 10.1 OTHER MISC. MATTER	51 NOKIA SIEMENS NETWORKS PVT. LTD vs THE UNION OF INDIA AND ORS	SANDEEP KUMAR MUKESH ARCHANA SINHA @ ARCHANA SHAHI	N. A. SHAMSI A.S.G. AMIT SHRIVASTAVA RAVINDER KR.SHARMA (CGC) AWADHESH KUMAR PANDEY MUKESH KUMAR	
11. CR. MISC./36565/2016 QUASHING (379)IPC C QSH OF ORDER OF	14 MITHILESH KUMAR SINGH @ MITHILESH KUMAR AND ORS vs STATE OF BIHAR AND ANR	SIDDHARTH HARSH	SRI SHYAMESHWAR DAYAL NARESH DIKSHIT	
12. CR. WJC/481/2018 QUASHING THE FIR	9 DEVANAND KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVT. OF BIHAR, PATNA AND O AND ORS	RAJESH RANJAN SHAKTI SUMAN KUMAR	VINAY KIRTI SINGH	
PART HEARD				
13. CR. WJC/1640/2018 QUASHING THE FIR	18 LALIT MOHAN PATHAK vs THE STATE OF BIHAR AND ORS	NILANJAN CHATTERJEE ABHIMANYU VATSA	SHEO SHANKAR PRASAD SHEO SHANKAR PD.(SC8) ARVIND KUMAR VIVEK PRASAD SHREKANT SHARAN SINGH	
Part Heard				
14. CR. WJC/2002/2018 QUASHING THE FIR	12 GAURAV JALAN vs THE STATE OF BIHAR, THROUGH THE HOME SECRETARY, PATNA AND ORS	RAJEEV SHEKHAR JITENDRA PRASAD SINGH SANJEEV KUMAR RAJEEV SHEKHAR ANSH PRASAD	MD. NADIM SERAJGP-5	
With CR. WJC/1983/2018 14.1 QUASHING THE FIR	8 GAURAV JALAN vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, PATNA AND ORS	RAJEEV SHEKHAR SANJEEV KUMAR JITENDRA PRASAD SINGH RAJEEV SHEKHAR ANSH PRASAD	MD. NADIM SERAJ	
With CR. WJC/2003/2018 14.2 QUASHING THE FIR	8 GAURAV JALAN vs THE STATE OF BIHAR, THROUGH THE HOME SECRETARY, PATNA AND ORS	RAJEEV SHEKHAR RAJEEV SHEKHAR SANJEEV KUMAR JITENDRA PRASAD SINGH ANSH PRASAD	MANISH KUMAR GP4	
With CR. 14.3 MISC./29160/2022 A QSH OF F.I.R	8 VIJAY KUMAR PAL AND ORS vs THE STATE OF BIHAR	SANJEET KUMAR DIGVIJAY NARAYAN SINGH UJJAWAL BHUSHAN	UDAY PRATAP SINGH	
15. CR. WJC/650/2019 226,227 M. Miscellaneous	18 MITHILESH PRASAD MISHRA vs CBI/ACB/PATNA THROUGH SUPERINTENDENT OF POLICE, CBI/ACB/ PATNA	VINOD GAUTAM RAM NARESH RAY NILESH SINHA RACHANA SARASWATI APURV HARSH MANU TRIPURARI RAGHU RAJ PRATAP	BIPIN KUMAR SINHA SOURENDRA PANDEY (SPL. PP) TARKESHWAR NATH THAKUR ARVIND KUMAR AWADHESH KUMAR PANDEY SANJAY KUMAR SHASHANK CHANDRA	
AT 2:30 P.M. (PART HEARD)				
With CR. WJC/167/2019 15.1 M. Miscellaneous	20 SATYENDRA KUMAR vs CBI/ACB/PATNA THROUGH SUPERINTENDENT OF POLICE, CBI/ACB/ PATNA	VINOD GAUTAM RAM NARESH RAY NILESH SINHA RACHANA SARASWATI APURV HARSH MANU TRIPURARI RAGHU RAJ PRATAP	BIPIN KUMAR SINHA SOURENDRA PANDEY (SPL. PP) RAVINDER KUMAR SHARMA RAM TUJABH SINGH AWADHESH KUMAR PANDEY SANJAY KUMAR SHASHANK CHANDRA	
With CR. WJC/240/2019 15.2 M. Miscellaneous	19 SOMPAL SINGH SAINI vs CBI/ACM/PATNA THROUGH SUPERINTENDENT OF POLICE, CBI/ACB/PATNA	VINOD GAUTAM RAM NARESH RAY	BIPIN KUMAR SINHA SOURENDRA PANDEY (SPL. PP) ALOK KUMAR JHA SATYENDRA KUMAR JHA SANJAY KUMAR	

PATNA HIGH COURT	210	Friday 3rd July, 2026 Hon'ble Mr. Justice Jitendra Kumar
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| 16. CR. WJC/1187/2019
226 QUASHING THE
FIR | 18 NISHAT FATMA AND ANR
vs THE STATE OF BIHAR THROUGH
THE PRINCIPAL SECRETARY,
DEPARTMENT OF HOME, PATNA
AND ANR | UDAY SHANKAR
CHOUDHARY
AMIT KUMAR | PRABHAT KUMAR VERMA
SYED ASGHER NAJMI
MD. ANJUM AKHTER
IQBAL ASIF NIAZI |
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PART HEARD

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| With CR. WJC/140/2021
16.1 QUASHING THE FIR | 23 MD. KAMALUDDIN KHAN AND ORS
vs THE STATE OF BIHAR THROUGH
THE PRINCIPAL SECRETARY DEPT.
OF LAW AND JUSTICE NEW
SECRETARIAT, PATNA AND ORS | UDAY SHANKAR
CHOUDHARY | A.G
MD. NADIM SERAJ (GP 5)
MD. ANJUM AKHTER
RAMESH GUPTA
RAJ DULAR SAH
IQBAL ASIF NIAZI |
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| 17. CR. WJC/1357/2021
226,227 M.
Miscellaneous
IA-1/2022 ()
MISC
IA-2/2023 ()

IA-3/2025 ()
AMENDMENT | 18 PANKAJ KUMAR
vs THE STATE OF BIHAR THROUGH
THE PRINCIPAL SECRETARY, HOME
DEPARTMENT, GOVERNMENT OF
BIHAR, PATNA. AND ORS | SATISH KUMAR SINHA
MD KAMRAN | M. NASRUL HUDA KHAN
MANISH DHARI SINGH
ARYA ACHINT
SHIV PRATAP
KRISHNA MURARI
RAVINDRA KUMAR
SHRINATH MANJHI |
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AT 2:30 P.M. (PART HEARD)

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| 18. CR. WJC/253/2022
226,227 QUASHING
THE FIR | 9 ARUN KUMAR AND ANR
vs THE STATE OF BIHAR THROUGH
D.G.P. PATNA, BIHAR AND ANR | NAVNIT KUMAR
ARVIND KUMAR MOUAR
RAJ KRISHNA JHA
ARVIND KUMAR MOUAR | MD. NADIM SERAJ
CHANDRA BHUSHAN
UPADHYAY |
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PART HEARD

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| 19. CR. WJC/711/2022
226,227 M.
Miscellaneous
IA-1/2022 ()
AMENDMENT | 22 NITISH SINGH AND ANR
vs THE STATE OF BIHAR AND ORS | NIRANJAN KUMAR | M. NASRUL HUDA KHAN
AMRITANSHU DANGI
ASHUTOSH NATH |
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PART HEARD

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| 20. CR. WJC/1903/2023
226,227 H. For
Release fro | 5 RATAN SINGH @ RATANJAY SINGH
@ AMRESH KUMAR
vs THE STATE OF BIHAR THROUGH
THE HOME SECRETARY, PATNA
AND ORS | RAJEEV RANJAN NO.II | P.K.SHAHI (A.G) |
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AT 2:30 P.M. (PART HEARD)

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| 21. CR. APP
(SJ)/5362/2023
U/S 14A(2) SC/ST
SC/ST ACT (QSH) | 7 YOGENDRA KUMAR @ YOGENDRA
AND ORS
vs THE STATE OF BIHAR AND ANR | AWNISH KUMAR | USHA KUMARI 1 |
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PART HEARD

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| 22. CR.
MISC./68324/2025
RESTORATION (SJ)
RESTORATION (SJ) | 4 CHANDRA BHUSHAN SINGH @
CHANDRA BHUSAN SINGH
vs THE STATE OF BIHAR AND ANR | ANUJ KUMAR | VINOD SHANKER MODI |
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| 23. CR.
MISC./39848/2026
RESTORATION(SJ)
RESTORATION (SJ) | 1 SHEO RAM PANDEY @ SHIV RAM
PANDEY AND ORS
vs THE STATE OF BIHAR AND ANR | GAJENDRA NATH OJHA
BIJAY SHANKAR
CHOUBEY | MANOJ KUMAR |
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| 24. CR.
MISC./42556/2026
MOD (SJ) MOD (SJ) | 1 KANCHAN DEVI
vs THE STATE OF BIHAR AND ANR | GAURAV KUMAR VERMA | UDAY PRATAP SINGH |
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FOR HEARING - TIED UP

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| 25. CR.
MISC./34271/2016
QUASHING (420,406
F QSH OF ORDER OF | 12 ANIL KUMAR SINGH
vs STATE OF BIHAR AND ANR | AJIT KUMAR
ALOK KUMAR @ ALOK KR
SHAHI | SMT. NIRMALA KUMARI
SUBODH KUMAR JHA
PRANAV KUMAR JHA
ROSHAN KUMAR MISHRA |
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PART HEARD

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| 26. CR. WJC/268/2018
QUASHING THE FIR
IA-1/2023 ()

IA-2/2025 ()
MISC | 7 PAPPU KUMAR YADAV
vs THE STATE OF BIHAR THROUGH
THE VIGILANCE, BIHAR, PATNA
AND ORS | ANITA KUMARI
SHASHI BHUSHAN
KUMAR -MANGLAM
PRIYANKA SINGH
MADHAV RAJ
ADARSH SINGH | RAMAKANT SHARMA
L.O.,INC.VIGI.
ANIL SINGH |
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| 27. CR. WJC/1687/2019
226,227 J. Arising out
of | 8 HARIVANSH YADAV AND ORS
vs STATE OF BIHAR THROUGH
DISTRICT MAGISTRATE, BHOJPUR
AT ARRAH DISTRICT- BHOJPUR (
BIHAR) AND ORS | ABHAY KUMAR PANDEY
OM PRAKASH UPADHYAY | M. NASRUL HUDA KHAN
SUNIL KUMAR YADAV |
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Part Heard

PATNA HIGH COURT	211	Friday 3rd July, 2026 Hon'ble Mr. Justice Jitendra Kumar
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| 28. CR. WJC/781/2021
226,227 QUASHING
THE FIR | 9 RAM NATH SINGH
vs THE STATE OF BIHAR, THROUGH
THE CHIEF SECRETARY, BIHAR,
PATNA. AND ORS | DHIRENDRA KUMAR
ASHUTOSH SINGH | A.G.
ARVIND KUMAR
PRABHAT KUMAR VERMA
RANA VIKRAM SINGH |
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(Part Heard)

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| 29. CR. REV./506/2023
CR. REV. | 7 CHANDRA SHEKHAR PRASAD @
BABLU KUMAR VERMA @ BABLU
vs THE STATE OF BIHAR AND ORS | ARUN KUMAR GUPTA | NIRMALA KUMARI |
| With CR. APP
29.1 (SJ)/5109/2023
AGAINST
CONVICTIONCR. APP
(SJ) AGAIN | 8 TRILOKI SETH AND ANR
vs THE STATE OF BIHAR | DIGVIJAY KUMAR OJHA
KAMAL KISHORE SINHA
SUDHA CHANDRA
SURENDRA KUMAR
SINGH
TULIKA SINGH
GAJENDRA NATH OJHA | RAMCHANDRA SINGH
ARUN KUMAR GUPTA |
| 30. CR. APP
(SJ)/1157/2024
U/S 14A(2) SC/ST
SC/ST ACT (QSH) | 5 MD. MAKSOOD AND ORS
vs THE STATE OF BIHAR AND ANR | KEDAR JHA | USHA KUMARI 1
ROHIT KUMAR
SHREYA
MANISH KUMAR NO 13 |

FOR HEARING - III - TIED UP

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| 31. FA/474/1977 | 20 SMT LAGOBATI DEVI AND ORS
vs BASUDEO PD. SAH | PARMESHWAR PD.
MANOJ KUMAR SINHA
SUBHRO SANYAL | SUKUMAR SINHA
DR. MANOJ KUMAR
SWEETY SINHA
VASUNDHARA KUMARI
KRISHNA MOHAN
RAJNI KANT JHA |
| 32. SA/5/2018
SA | 28 MD. MUSTAFA KHAN ALIAS
MUSTAFA KHAN ALIAS GHULAM
MUSTAFA KHAN
vs MD. ALI KHAN AND ANR | KHATIM REZA
SYED FIROZ RAZA
JAWED GAFFAR KHAN
PUSHPENDRA KUMAR
SINGH
ASHOK KUMAR | VINOD KUMAR
SHANKAR ANAND
VAIDEHI RAMAN PRASAD
SINGH
GYAN CHANDRA ROY
PALLAVI
SHREE NIWAS SINGH |

FOR ADMISSION III

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| 33. CR. APP
(SJ)/4788/2025
J.J.ACT J.J. ACT | 5 ABHINAV KUMAR @ ABHI GUPTA @
ABHI
vs THE STATE OF BIHAR | ABHISHEK KUMAR
SHARAD KUMAR VERMA
SAGAR KUMAR
HEMANT RAY | SATYENDRA NARAYAN
SINGH |
| (PART HEARD) | | | |
| 34. CR. APP
(SJ)/546/2026
JUVENILE JUSTICE
J.J. ACT | 3 CHILD IN CONFLICT WITH LAW (MR.
X) AND ANR
vs THE STATE OF BIHAR | AMIT RANJAN | ANAND MOHAN PRASAD
MEHTA
MUSKAN SINGH
KUMAR RUPESH
RUBY |
| 35. CR. APP
(SJ)/738/2026
CONVERTED FROM
CR J.J. ACT | 4 MD. SONU KHAN @ SONU KHAN
vs THE STATE OF BIHAR AND ANR | DIWAKAR PRASAD SINGH | GANESH PRASAD SINGH |
| 36. CR. APP
(SJ)/1582/2026
J.J.ACT J.J. ACT | 1 CICL Y
vs THE STATE OF BIHAR AND ANR | SANJAY KUMAR TIWARY | ANAND MOHAN PRASAD
MEHTA |
| 37. CR. APP
(SJ)/1796/2026
JUVENILE JUSTICE
J.J. ACT | 2 PQRS
vs THE STATE OF BIHAR AND ANR | KESHAV BHARDWAJ
NIKHIL KUMAR AGRAWAL | SYED ASHFAQUE AHMAD
MD ATAUR RAHMAN
KAHKASHAN ALAM |
| 38. CR. APP
(SJ)/2011/2026
JUVENILE JUSTICE
J.J. ACT | 2 CICL
vs THE STATE OF BIHAR AND ANR | AMARNATH JHA | ABHA SINGH |
| 39. CR. APP
(SJ)/2030/2026
JUVENILE JUSTICE
J.J. ACT | 1 FFF
vs THE STATE OF BIHAR | EASHITA RAJ
GINNI PRIYA
ANSHUL AARYAN
ADITYA RAJ SINGH
KUMAR ANAND NITIN
NUPUR KUMARI | ANAND MOHAN PRASAD
MEHTA |

FOR ADMISSION

PATNA HIGH COURT	212	Friday 3rd July, 2026 Hon'ble Mr. Justice Jitendra Kumar
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| 40. CR. WJC/256/2022
226,227 C. Proper
Investig
IA-1/2026 ()
MISC | 16 KUMAR DUSHYANT
vs THE STATE OF BIHAR AND ORS | SATYA PRAKASH
PARASAR | A.G.
MD. NADIM SERAJ (GP5)
NIRAJ KUMAR
MAYANK MOHAN
PRASHANT KUMAR
SANJAY KUMAR
SAKET TIWARY
MADHAV RAJ
RAJESH PRASAD
CHOUDHARY
RAJESH PRASAD
CHOUDHARY |
|---|--|--------------------------|--|

MATTER -2

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| 41. CR. WJC/69/2024
226,227 I. Arising out
of | 2 YUDHISHTHIR SINGH @
YUDHISHTHIR SINGH PATEL
vs THE STATE OF BIHAR THROUGH
THE DIRECTOR GENERAL OF
POLICE, BIHAR AND ORS | SAROJ KUMAR
BINDU KUMARI | S. C. 25
SAJID SALIM KHAN |
| 42. CR. WJC/480/2024
226 I. Arising out of | 1 AJAY KUMAR @ AJAY MAHTO @
RANDHIR KUMAR
vs THE STATE OF BIHAR THROUGH
CHIEF SECRETARY, GOVT. OF
BIHAR | SHUBHESH PANDEY
VINIT KUMAR
AMIT KUMAR MISHRA | G.P.6 |
| 43. CR. WJC/531/2024
226,227 QUASHING
THE FIR | 4 BIJAY PRASAD SAH
vs THE STATE OF BIHAR AND ORS | DR. MANOJ KUMAR
PREETI KUMARI
RITWAJ RAMAN
PANKHURI
SHASHI PRIYA | AAG.5
PANKAJ KUMAR |
| 44. CR. WJC/771/2024
226,227 QUASHING
THE FIR | 2 ABHISHEK KUMAR MISHRA
vs THE STATE OF BIHAR AND ORS | RAM PRAKASH KUMAR | GA.7
NILOTPAL SHARMA |
| 45. CR. WJC/944/2024
226,227, I. Arising out
of
IA-1/2026 ()
INTERVENOR
PETITIO | 9 SHAMIM ALAM KHAN
vs THE STATE OF BIHAR THROUGH
THE PRINCIPAL SECRETARY, DEPT.
OF HOME AFFAIRS, GOVT. OF
BIHAR, PATNA AND ORS | ASHHAR MUSTAFA
VIKASH KUMAR JHA
ANITA KUMARI | G.P.13
SHASHANK CHANDRA
VATSAL VERMA
NITISH KUMAR |
| 46. CR. WJC/957/2024
226,227 C. Proper
Investig | 1 DR. MITHILESH KUMAR MANI
vs THE STATE OF BIHAR, THROUGH
PRINCIPAL SECRETARY,
DEPARTMENT OF HOME,
GOVERNMENT OF BIHAR, PATNA.
AND ORS | SHILPI KESHRI
CHANDRA SHEKHAR
KUMAR SINGH
SURYAJIT PRAKASH | GA.8 |
| 47. CR. WJC/965/2024
226,227 M.
Miscellaneous
IA-1/2024 ()
MISC | 5 RAVINDRA KUMAR AND ORS
vs THE STATE OF BIHAR THROUGH
HOME SECRETARY, GOV. OF
BIHAR, PATNA, OLD
SECRETARIATE,
BAILEYROAD,PATNA AND ORS | KAMLESH KUMAR
KAHKASHAN ALAM
AKANKSHA VARMA
SUMIT KUMAR
AVINASH KUMAR SINGH
KAMLESH KUMAR | SC.10
AJAY KUMAR SINGH
UMA KANT PRASAD
UMA KANT PRASAD
AJAY KUMAR SINGH
SANJEEV KUMAR SINGH |
| 48. CR. WJC/1002/2024
226,227 M.
Miscellaneous | 2 MIRA DEVI AND ANR
vs THE STATE OF BIHAR THROUGH
PRINCIPAL SECRETARY, HOME
DEP. GOV. OF BIHAR AND ORS | JYOTI KUMARI
KAUSHAL KISHOR
AARUSHI ANAND
SHIVNANDAN SAH
SHIVNANDAN SAH | S.C.19 |
| 49. CR. WJC/1647/2024
226,227 M.
Miscellaneous
IA-1/2025 ()
MISC | 3 RANJIT KUMAR
vs THE STATE OF BIHAR, THROUGH
THE PRINCIPAL SECRETARY, HOME
DEPARTMENT, GOVERNMENT OF
BIHAR, PATNA. AND ORS | RAM NIBASH PRASAD | S.C 7
KUMAR ALOK SC 7
KAMAL KISHORE SINHA
DIGVIJAY KUMAR OJHA
SAVITESH KUMAR
DIGVIJAY KUMAR OJHA |
| 50. CR. WJC/2219/2024
226,227 G. For
Registering | 2 NITESH NIKHEEL AND ORS
vs THE STATE OF BIHAR THROUGH
DIRECTOR GENERAL OF POLICE,
PATNA. AND ORS | ANKIT RAJ | S.C.23 |

MATTER -3

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|---|---|--|--------------------------------|
| 51. CR. WJC/441/2021
226,227 B. For
providing s | 5 CHANDRA MOHAN JHA
vs THE STATE OF BIHAR THROUGH
PRINCIPAL SECRETARY, HOME
DEPT.,OLD SECRETARIAT, BIHAR,
PATNA AND ORS | AKHILESHWAR KUMAR
MANOJ KUMAR
ABHISHEK KUMAR
SACHIN RAJ
ABHISHEK KUMAR | A.G.
MD. NADIM SERAJ (GP 5) |
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52. CR. WJC/493/2021 226,227 QUASHING THE FIR	12 SHAMSUN NISHA @ SAMSUN NISHA SIDDHARTH HARSH vs THE STATE OF BIHAR AND ANR	A.G. MD. KHURSHID ALAM
53. CR. WJC/510/2021 226,227 QUASHING THE FIR	8 ANAND KUMAR vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, DEPT. OF HOME AFFAIRS, OLD SECRETARIAT, PATNA AND ORS	NILANJAN CHATTERJEE GOURANGA CHATTERJEE PARITOSH LALL SAHIL KUMAR PRABHAT KUMAR VERMA ABHIMANYU VATSA RAJNI KANT SINGH
54. CR. WJC/1252/2021 226,227, QUASHING THE FIR	17 POONAM KUMARI vs THE STATE OF BIHAR THROUGH ADDITIONAL CHIEF SECRETARY DEPARTMENT OF EDUCATION, BIHAR, PATNA AND ORS	RADHA MOHAN SINGH SUNIL KUMAR MADAN JEET KUMAR SONI SHRIVASTAVA NANDLAL KUMAR SINGH MANISH KUMAR RAJEEV NAYAN VIPIN KUMAR VIJAY ANAND V.N.P. SINHA
With CR. WJC/1332/2021 54.1 QUASHING THE FIR	17 ANAND KUMAR SINGH AND ANR vs THE STATE OF BIHAR THROUGH PRINCIPLE SECRETARY HOME DEPARTMENT BIHAR PATNA. AND ORS	RADHA MOHAN SINGH M. NASRUL HUDA KHAN NANDLAL KUMAR SINGH MANISH KUMAR RAJEEV NAYAN
55. CR. WJC/1385/2021 226,227 M. Miscellaneous	12 KANAK LATA DEVI @ KANAKLATA DEVI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRTRY DEPTT. OF HOME GOVT. OF BIHAR, PATNA AND ORS	MADHU PRASUN RENU KUMARI SHEO SHANKAR PRASAD
MATTER -4		
56. CR. WJC/173/2020 226,227 A. For quashing of	18 MANI BHUSHAN SINGH AND ANR vs THE STATE OF BIHAR AND ORS	VIRENDRA KUAR SHEO SHANKAR PRASAD ANANT KUMAR MISHRA SANJAY KUMAR NO 7
57. CR. WJC/187/2020 226,227 QUASHING THE FIR IA-1/2023 ()	15 RAHIMUDDIN vs THE STATE OF BIHAR THROUGH HOME SECRETARY, GOVT. OF BIHAR, PATNA AND ORS	SANJEEV RANJAN SHEO SHANKAR PRASAD RAJ KUMAR RAJNISH KUMAR
58. CR. WJC/255/2020 226,227 QUASHING THE FIR IA-1/2023 ()	13 SHAKTI SINGH GOHIL AND ORS vs THE STATE OF BIHAR, THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA AND ORS	RAKESH KUMAR SHARMA LAKSHMI KANT SHARMA RAJESH KUMAR AMRESH KUMAR MANISH KUMAR
59. CR. WJC/294/2020 226,227 QUASHING THE FIR	16 ANUP PALO @ ANUP KUMAR PALO vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPTT. OF HOME GOVT. OF BIHAR, PATNA AND ORS	RAJEEV SHEKHAR SANJEEV KUMAR M. NASRUL HUDA KHAN SANJAY KUMAR SINGH BINOD KUMAR SINGH
60. CR. WJC/303/2020 226,227 QUASHING THE FIR	16 RIKIIN BBAROT @ RIKIN BAROT AND ANR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPTT. OF HOME, GOVT. OF BIHAR, PATNA. AND ORS	RAJEEV SHEKHAR SANJEEV KUMAR PRABHAT KUMAR VERMA SANJAY KUMAR SINGH BINOD KUMAR SINGH
MATTER -5		
61. CR. WJC/458/2019 226,227 J. Arising out of	16 RAM PARVESH SINGH AND ORS vs THE STATE OF BIHAR AND ORS	LEELAWATI KUMARI LEELAWATI KUMARI SHEO SHANKAR PRASAD
62. CR. WJC/481/2019 226,227 M. Miscellaneous IA-1/2026 () MISC	17 AWADHESH PRASAD SINGH vs U.O.I., MINISTRY OF FINANCE THROUGH THE ASSTT. DIRECTORATE OF ENFORCEMENT, GOVT. OF INDIA, PATNA	HEMANT KUMAR VIJAY KUMAR SAH GAURAV PRAKASH S.D. SANJAY (AD.S.G.) RAJESH KUMAR VERMA MANOJ KUMAR SINGH UMA SHANKAR VERMA RAJESH RANJAN
With CR. WJC/608/2019 62.1 M. Miscellaneous	22 AWADHESH PRASAD SINGH vs U.O.I., MINISTRY OF FINANCE, THROUGH THE DIRECTOR, ENFORCEMENT DIRECTORATE, NEW DELHI AND ANR	HEMANT KUMAR VIJAY KUMAR SAH GAURAV PRAKASH S.D SANJAY (AD.S.G.) RAJESH KUMAR VERMA MANOJ KUMAR SINGH TUHIN SHANKAR RAJESH RANJAN

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63.	CR. WJC/1228/2019 226,227 QUASHING THE FIR	9	SUNIL KUMAR vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, OLD SECRETARIAT, PATNA. AND ORS	RANJEET CHOUBEY J. KUMAR	SHEO SHANKAR PRASAD BAIDYA NATH THAKUR SHANKAR KUMAR THAKUR
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64.	CR. WJC/1398/2019 226,227 F. For Release of	4	RAMBABU SINGH vs THE STATE OF BIHAR AND ORS	BINIT KUMAR SANDHYA KUMARI DIVYA KIRAN	RAGHWANAND
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FOR ORDERS (ON PETITIONS)

65.	CR. REV./156/2022 FAMILY COURT CR. REV. IA-1/2025 () LIMITATION PETITIO	7	MD. KAISHER KHAN vs THE STATE OF BIHAR AND ANR	RAGHVENDRA KUMAR SINGH	UDAY PRATAP SINGH SANJEEV KUMAR SINGH
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PATNA HIGH COURT	215	Friday 3rd July, 2026 Hon'ble Mr. Justice Alok Kumar Pandey
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Friday the 3rd July 2026
CENTENARY BUILDING
Court No. 209 (AT 10:30 A.M.)
Mr. Justice Alok Kumar Pandey

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>TO BE MENTIONED</u>				
1.	CR. WJC/3105/2025 226,227, M. Miscellaneous	1 RAJEEV KUMAR AND ORS vs THE STATE OF BIHAR THROUGH THE COLLECTOR, VAISHALI, HAJIPUR AND ORS	AWADHESH KUMAR SINGH SHYAMA RANI	G.P.20
<u>FOR ORDERS (ON OFFICE NOTES) - TIED UP</u>				
2.	CR. APP (SJ)/2878/2022 AGAINST ACQUITTAL CR. APP(SJ)	13 NARAYAN BHAGAT vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR RAJ NARAYAN MISHRA	ZEYUL HODA
3.	CR. MISC./37091/2026 191(3),191(2),126 R.BAIL-1	1 BINOD RAJBHAR @ BINOD KUMAR vs THE STATE OF BIHAR	KRISHNA KANT SINGH SHIVESH KUMAR SINGH KUNDAN KUMAR	CHANDRA SEN PRASAD SINGH
<u>FOR ORDERS (ON PETITIONS) - TIED UP</u>				
4.	CR. APP (SJ)/317/2023 AGAINST CONVICATIO CR. APP (SJ) AGAIN IA-1/2023 () IA-2/2024 () BAIL	8 JUGNU KUMAR @JUGNU MANDAL vs THE STATE OF BIHAR AND ANR	HEMANT KUMAR DEEPANKAR RAJ VIJAY KUMAR SAH	BAL MUKUND PRASAD SINHA RAJIVE RANJAN SINGH PRABHAT KUMAR GAURAV PRAKASH
5.	CR. APP (SJ)/5251/2024 AGAINST CONVICATIO CR. APP (SJ) AGAIN IA-1/2026 () BAIL	11 MUNNA SINGH vs THE STATE OF BIHAR	TEJ NARAYAN SINGH RAJEEV KUMAR	BAL MUKUND PRASAD SINHA RAJEEV KUMAR
<u>FOR ADMISSION - TIED UP</u>				
6.	CR. WJC/988/2017 QUASHING THE FIR	33 KUMAR ANUJ vs THE STATE OF BIHAR AND ORS	RAJEEV SHEKHAR SANCHAY SRIVASTAVA SOURAV SUMAN RAVI PRAKASH AALEKH ANAND	PARTH SARTHIGA4 MANISH KUMAR (GP 4) ARVIND KUMAR (SPL P.P.VIG.) RANA VIKRAM SINGH
7.	MJC/485/2025 CONTEMPT- SJ	13 MADAN PRASAD GUPTA AND ANR vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF REVENUE AND LAND REFORMS AND ORS	AMAN VISHAL LEELAWATI KUMARI	STANDING COUNSEL 8
8.	MJC/3431/2025 CONTEMPT- SJ	4 SATYAJIT KUMAR SINGH vs THE STATE OF BIHAR AND ORS	MUKUL KUMARI	ADDITIONAL ADVOCATE GENERAL 4
9.	CR. MISC./52207/2025 341,323,376,506,3 R.BAIL-1	5 VIVEK KUMAR vs THE STATE OF BIHAR AND ANR	DR. BIPIN CHANDRA RUPA RANI	NAWAL KISHORE PRASAD
10.	MJC/4/2026 CONTEMPT- SJ	6 SYEDA SHAHINA MAJEED vs SHRI DIPAK KUMAR SINGH, ADDITIONAL CHIEF SECRETARY DEPARTMENT OF REVENUE AND LAND REFORMS AND ORS	WASI MOHAMMAD FARDEEN ABBAS	GOVERNMENT ADVOCATE 10 PRASOON SINHA KIRAN KUMARI
11.	MJC/238/2026 CONTEMPT- SJ	3 RUPESH SAH AND ORS vs THE STATE OF BIHAR AND ORS	AMIT KUMAR RAJNISH KUMAR	GOVERNMENT PLEADER 10
12.	MJC/275/2026 CONTEMPT- SJ	4 BADRI NATH AMRIT vs THE STATE OF BIHAR, THROUGH SRI VINAY KUMAR, PRINCIPAL SECRETARY AND ORS	RAJESH KUMAR MISHRA	STANDING COUNSEL 9 PAWAN KUMAR DR. ANAND KUMAR DR. ANAND KUMAR BIPIN KUMAR DEO DR. ANAND KUMAR

PATNA HIGH COURT	216	Friday 3rd July, 2026 Hon'ble Mr. Justice Alok Kumar Pandey
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| 13. MJC/339/2026
MJC CONTEMPT- SJ | 3 BIJENDRA PRASAD @ VIJENDRA PRASAD
vs THE PRATAYAY AMRIT, THE CHIEF SECRETARY, AND ORS | RANJEET TIWARY
CHANDRA BHUSHAN UPADHYAY
JITENDRA KUMAR PANDEY | GOVERNMENT PLEADER
18 |
| 14. CR.
MISC./25389/2026
147,148,149,302,3
R.BAIL-1 | 3 VIKKI YADAV @ RANJEET YADAV @ B.P. YADAV
vs THE STATE OF BIHAR | PARMOD KUMAR | SANJAY KUMAR SHARMA
SANJAY KUMAR @ S.K. |
| 15. CR.
MISC./29317/2026
302,34, R.BAIL-1 | 3 GOLU KUMAR @ SHIVAM KUMAR
vs THE STATE OF BIHAR | PUSHPENDRA KUMAR SINGH
DIVYA BHARTI | RAM NARESH RAY |
| 16. CR.
MISC./37849/2026
302,34, R.BAIL-1 | 1 PAWAN YADAV
vs THE STATE OF BIHAR | BINAY KUMAR
VIVEK KUMAR | ADITYA NARAYAN SINGH.1 |
| 17. CR.
MISC./38129/2026
126(2),115(2),109
A.BAIL | 1 PRABHAKAR DUBEY @ MUNNA DUBEY
vs THE STATE OF BIHAR | RAJNI KANT
RAJEEV KUMAR SINHA | RAMCHANDRA SAHNI
YASHRAJ BARDHAN
RANANJAY KUMAR
ABHIMANYU KUMAR |
| 18. CR.
MISC./39837/2026
MOD (SJ) MOD (SJ) | 1 AMAN KUMAR
vs THE STATE OF BIHAR | SANJIV KUMAR SINGH | SYED MOJIBUR RAHMAN |

FOR HEARING - TIED UP

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| 19. CR. APP
(SJ)/957/2010
CR. APP(SJ) | 6 SHASHI SHEKHAR PRABHAKAR @ TUTU
vs STATE OF BIHAR | GANESH PRASAD SINGH
JYOTSNA SHANKAR SINGH
DR. RAJESH KR.SINGH
DHIRAJ KUMAR SINGH | AJAY MISHRAAPP
BISHWAJEET PANDEY |
| (part heard)
With CR. APP
19.1 (SJ)/920/2010
CR. APP(SJ) | 6 LEELA DEVI AND ORS
vs STATE OF BIHAR | GANESH PRASAD SINGH
BIRENDRA KUMAR SINGH
CHANDRA MOHAN JHA
DHIRAJ KUMAR SINGH | D.K.SINHAAPP |

FOR ORDERS (ON OFFICE NOTES)

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| 20. CR. WJC/153/2025
226,227 C. Proper
Investig | 5 RAJENDRA RAY
vs THE STATE OF BIHAR THROUGH THE ADDL. CHIEF SECRETARY, DEPTT. OF HOME,GOVT. OF BIHAR,OLD SECRETARIAT AND ORS | SANJAY KUMAR SINGH | G.P.27 |
| 21. CR. WJC/903/2025
226,227,
D.Harassment by Po | 4 DIPESH DIWAKAR @ RANJAN LAL AND ANR
vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY GOVERNMENT OF BIHAR. AND ORS | PRIYAJEET PANDEY
MEGHA | A.A.G.12 |
| 22. CR. WJC/908/2025
226,227 M.
Miscellaneous | 2 SHOBHA DEVI
vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, LAW DEPT, GOVT OF BIHAR, PATNA AND ORS | MUKESH KUMAR
BIJAY KUMAR PANDEY | S.C.23 |
| 23. CR. WJC/935/2025
226, M. Miscellaneous | 3 DINKAR KUMAR DUBEY AND ORS
vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY, MINISTRY OF HOME AFFAIRS, GOVT. OF BIHAR AND ORS | MADAN MOHAN
RITIK SHAH
RAHUL RAJ | G.P. 11
PRAMOD KUMAR |
| 24. CR. WJC/947/2025
226 QUASHING THE
FIR | 2 DHANANJAY KUMAR @ DHANANJAY KUMAR SINGH
vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME AFFAIRS, GOVERNMENT OF BIHAR AND ORS | UDBHAV
MUKESH KUMAR | A.A.G 7 |
| 25. CR. WJC/967/2025
226,227 C. Proper
Investig | 2 ANIL SHRIKANT CHAUBEY
vs STATE OF BIHAR THROUGH CHIEF SECRETARY, GOVERNMENT OF BIHAR AND ORS | DAYANAND SINGH
PALLAVI TRIVEDI
NAGADEO CHOUBEY
DHANANJAY KASHYAP
SHIVANGI
KUMAR SAURAV
CHIRAG | S.C.18
AMAR KUMAR
DEEPSHIKHA
DIVYANI KUMARI
DHARMENDRA KUMAR
PASWAN |

FOR ADMISSION -I

PATNA HIGH COURT	217	Friday 3rd July, 2026 Hon'ble Mr. Justice Alok Kumar Pandey
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| 26. CR. WJC/193/2025
226,227, M.
Miscellaneous | 4 PROF. (DR.) KRISHNA PRASAD
vs THE STATE OF BIHAR THROUGH
DIRECTOR GENERAL (VIGILANCE),
PATNA AND ORS | MUKESH KUMAR
PRAMOD KUMAR SINGH | S.C.10
SANJAY KUMAR
ANIL SINGH
ARVIND KUMAR
RAJESH PRASAD
CHOUDHARY
RAJESH PRASAD
CHOUDHARY |
| <u>FOR ADMISSION II</u> | | | |
| 27. CR. WJC/68/2025
226,227 B. For
providing s | 3 RAM BALAK YADAV
vs THE STATE OF BIHAR THROUGH
HOME SECRETARY, GOV. OF BIHAR
AND ORS | KEDAR JHA | S.C.9
HARSH KUMAR
AVINEET KUMAR RAHUL
PRIYANKA SINGH
HARSH KUMAR
AVINEET KUMAR RAHUL
PRIYANKA SINGH
HARSH KUMAR
AVINEET KUMAR RAHUL
PRIYANKA SINGH
HARSH KUMAR
AVINEET KUMAR RAHUL
PRIYANKA SINGH
HARSH KUMAR
AVINEET KUMAR RAHUL
PRIYANKA SINGH |
| 28. CR. WJC/141/2025
226,227 A. For
quashing of | 4 PRASHANT KISHOR AND ORS
vs THE STATE OF BIHAR, THROUGH
THE PRINCIPAL SECRETARY, HOME
DEPARTMENT, GOVERNMENT OF
BIHAR, PATNA. AND ORS | DEVASHISH GIRI
SHRISHTI SINGH
SUMIT KUMAR
PRANAV KUMAR | A.G. |
| 29. CR. WJC/278/2025
226 C. Proper
Investig
IA-1/2025 ()
LEAVE PETITION | 5 NOOR ALAM AND ANR
vs THE STATE OF BIHAR THROUGH
THE SECRETARY HOME, GOVT. OF
BIHAR AND ORS | KUMARI RASHMI
SURESH PD SINGH NO.1
ARBIND KUMAR
SHRIVASTAVA
SHREYA SWAROOP | S.C.5
ASHISH KUMAR RANJAN
MD. MURAD ASHRAF
KUMAR MANISH |
| 30. CR. WJC/319/2025
226,227, H. For
Release fro | 5 RAM BALAK YADAV
vs THE STATE OF BIHAR, THROUGH
THE CHIEF SECRETARY,
GOVERNMENT OF BIHAR, PATNA.
AND ORS | KUMARI SUJATA SINHA
SHALU SINHA | A.G. |
| 31. CR. WJC/395/2025
226,227 A. For
quashing of | 5 SURESH PANKAJ
vs 1. THE STATE OF BIHAR
THROUGH THE DIRECTOR
GENERAL OF POLICE, SARDAR
PATEL BHAWAN, BAILEY ROAD
AND ANR | ROONA | G.P.4
ALOK ANAND
ADITYA SAURABH
SHARMA
RAKESH KUMAR SHARMA |
| 32. CR. WJC/436/2025
226,227, M.
Miscellaneous | 5 SANTOSH PANDIT @ SANTOSH
KUMAR AND ORS
vs THE STATE OF BIHAR THROUGH
THE SECRETARY, HOME
DEPARTMENT, GOVT. OF BIHAR,
PATNA AND ANR | DR. ANAND KUMAR
VIJETA KUMARI | G.P.22
RAJ KUMAR CHOUDHARY |
| 33. CR. WJC/490/2025
226,227, QUASHING
THE FIR | 8 DR. RANJAN KUMAR SINGH
vs THE STATE OF BIHAR THROUGH
THE PRINCIPAL SECRETARY,
VIGILANCE DEPARTMENT, GOVT.
OF BIHAR, PATNA AND ANR | RAKESH KUMAR SHARMA
PRAVEEN KUMAR | ARVIND KUMAR
RANA VIKRAM SINGH |
| 34. CR. WJC/711/2025
226,227, A. For
quashing of | 3 NACHIKET SINGH
vs THE STATE OF BIHAR THROUGH
HOME SECRETARY GOVT. OF
BIHAR, PATNA AND ORS | RANJAN KUMAR JHA
RANA PRATAP SINGH
MIRTYUNJAY KUMAR
MISHRA | G.P.26
RAKESH KUMAR
SIDDHARTH ALOK
SATYESHWAR PRASAD |
| 35. CR. WJC/728/2025
226,227 QUASHING
THE FIR | 4 MAHESH KUMAR @ MAHESH
PRASAD
vs THE STATE OF BIHAR THROUGH
THE DIRECTOR GENERAL OF
POLICE, BIHAR, PATNA. AND ORS | PRAVEEN KUMAR
PRASHANT KUMAR
NISHANT KUMAR | A.A.G.4
CHANDRA BHUSHAN
SINGH |
| 36. CR. WJC/817/2025
226,227, QUASHING
THE FIR | 4 CHANDRA KANT
vs THE STATE OF BIHAR THROUGH
HOME SECRETARY, HOME
DEPARTMENT, GOVT. OF BIHAR,
PATNA AND ORS | SHAMBHU NARAYAN
SINGH
SURAJ KUMAR TIWARI
ABHISHEK KUMAR | G.P.18 |

FOR ADMISSION

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| 37. CR. WJC/574/2025
226,227 M.
Miscellaneous
IA-1/2026 ()
EARLY HEARING | 5 ARJUN SAH
vs THE SATE OF BIHAR THROUGH,
CHIEF SECRETARY, GOVT. OF
BIHAR AND ORS | PRITISH RANJAN
ADARSH RANJAN | G.P 26 |
| 38. CR. WJC/830/2025
226,227 M.
Miscellaneous | 3 SHIV KUMAR SHARMA
vs THE STATE OF BIHAR THROUGH
THE BIHAR ELECTION
COMMISSION, THROUGH ITS
SECRETARY, BIHAR, PATNA. AND
ORS | SAMIR KUMAR
SAURAV SINGH | G.P.04
RAVI RANJAN |
| 39. CR. WJC/833/2025
226,227, QUASHING
THE FIR | 5 RAJINA KHATUN AND ANR
vs THE STATE OF BIHAR THROUGH
THE PRINCIPAL SECRETARY, HOME
DEPT, GOVT. OF BIHAR, PATNA
AND ORS | UMESH KUMAR SHARMA
DR. KAMAL DEO SHARMA
TUSHAR VAIBHAV | A.A.G.9
RAJENDRA NATH SINHA |
| 40. CR. WJC/835/2025
226,227, M.
Miscellaneous | 3 BHABESH KUMAR @ BHAVESH
KUMAR SINGH AND ANR
vs THE STATE OF BIHAR THROUGH
THE SECRETARY, COOPERATIVE
DEPT. GOVT. OF BIHAR, PATNA
AND ANR | SHIVJEE SINGH
MUKESH KUMAR | S.C.18
NITYANAND MISHRA
ABHISHEK MISHRA
MADHUMAY MADHUP |
| 41. CR. WJC/844/2025
226,227, C. Proper
Investig | 4 AMRESH YADAV
vs THE STATE OF BIHAR THROUGH
THE CHIEF SECRETARY, HOME
DEPTT., GOVT. OF BIHAR AND ORS | SIDDHARTH HARSH
SHASHANK CHOUHAN | G.A.9 |
| 42. CR. WJC/849/2025
226, QUASHING THE
FIR | 3 YEESHU CHANDRA SINGH
vs THE STATE OF BIHAR THROUGH
CHIEF SECRETARY, GOVT. OF
BIHAR, PATNA AND ORS | RAMCHANDRA SINGH | G.P.25
YASH RAJ
SUBHASH KUMAR |
| 43. CR. WJC/854/2025
226,227 M.
Miscellaneous | 5 SUBHRA SHREE @ SUBHRA SHRI
vs THE STATE OF BIHAR THROUGH
THE DIRECTOR GENERAL OF
POLICE, BIHAR, PATNA AND ORS | ABHISHEK KUMAR
PANDEY
RAJESH RANJAN
AMAN RAJ
PRABHAT KUMAR
SACHIN KUMAR
ABHISHEK SINGH
DEEPAK KUMAR
DIWAKAR
SHIVAM KUMAR
ABHISHEK BHARDWAJ
PRIYA KUMARI | G.A.3
KUNDAN KUMAR SINGH |
| 44. CR. WJC/869/2025
226,227, QUASHING
THE FIR | 5 OM PRAKASH CHAUDHARY
vs THE STATE OF BIHAR THROUGH
HOME SECRETARY, DEPT. OF HOME
BIHAR, PATNA AND ORS | SANTOSH KUMAR
PANDEY | A.A.G.12
AJAY KUMAR SINHA |
| 45. CR. WJC/872/2025
226 QUASHING THE
FIR
IA-1/2025 ()
VACATE THE STAY | 6 CHANDAN KUMAR SINGH AND ORS
vs THE STATE OF BIHAR AND ORS | SRIRAM KRISHNA
AMARJEET
SHUBHAM KUMAR SINGH
GAUTAM
MADHUKAR ANAND | S.C.20
SRIRAM KRISHNA
GAUTAM
UMA SHANKAR SHARMA
UMA SHANKAR SHARMA
GAUTAM |
| 46. CR. WJC/874/2025
226,227 QUASHING
THE FIR | 5 AJAY SHARMA
vs THE STATE OF BIHAR THROUGH
DIRECTOR GENERAL POLICE,
BIHAR, PATNA AND ORS | AJIT KUMAR
ABHISHEK MANI
ABHAY KUMAR | G.P 17
MD. NAJMUL HODDA
MD. NAJMUL HODDA |
| 47. CR. WJC/889/2025
227, M. Miscellaneous | 3 SANDHYA DEVI
vs THE STATE OF BIHAR THROUGH
SECRETARY, DEPARTMENT OF
HOME AFFAIR, GOVT. OF BIHAR,
PATNA AND ORS | BACHAN JEE OJHA
NAVIN KUMAR JHA
DAIZY KUMARI | S.C.8 |
| 48. CR. WJC/901/2025
226,227, QUASHING
THE FIR
IA-1/2026 ()
MISC
IA-2/2026 ()
MISC
IA-3/2026 ()
MISC | 3 PUJA MEHTA
vs THE STATE OF BIHAR THROUGH
THE SECRETARY, EXCISE
COMMISSIONER CUM INSPECTOR
GENERAL OF REGISTRATION AND
ORS | SANDEEP JHA
NEETI NEHA
RAJGURU PRASAD | G.A.10 |

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| 49. | CR. WJC/924/2025
226,227, QUASHING
THE FIR | 3 | RAJIV MASIH @ RAJIV MISHTRI AND
ANR
vs THE STATE OF BIHAR, THROUGH
PRINCIPAL SECRETARY, DEPT. OF
HOME, GOVT. OF BIHAR AND ORS | DHANANJAY KASHYAP
NAGADEO CHOUBEY | G.P.25 |
| 50. | CR. WJC/929/2025
226 QUASHING THE
FIR | 4 | KAMLADITYA CONSTRUCTION
PVT. LTD. THROUGH ITS
AUTHORISED SIGNATORY, BINOD
KUMAR SINGH
vs THE STATE OF BIHAR THROUGH
ITS ADDITIONAL CHIEF
SECRETARY, HOME DEPARTMENT
AND ANR | VAIBHAVA VEER
SHANKER
KUMAR GAURAV | G.A.8
AJAY KUMAR SINGH |
| 51. | CR. WJC/931/2025
226,227, QUASHING
THE FIR | 3 | BISHNU KUMAR SHARMA AND ANR
vs THE STATE OF BIHAR THROUGH
THE DIRECTOR GENERAL OF
POLICE, BIHAR, PATNA. AND ORS | PRAVEEN KUMAR
RAVI PRAKASH DWIVEDI
RAUSHAN KUMAR | G.P.16
BAL BHUSHAN
CHOUDHARY
MANISH KISHORE |
| 52. | CR. WJC/942/2025
226 QUASHING THE
FIR | 3 | RAMESHWAR BHAGAT AND ORS
vs THE STATE OF BIHAR THROUGH
THE ADDITIONAL CHIEF
SECRETARY, DEPARTMENT OF
HOME, GOVERNMENT OF BIHAR
AND ORS | JEETENDRA NARAYAN | G.A.9
DHANESH SHANKAR
VIDYARTHI |
| 53. | CR. WJC/951/2025
226,227 C. Proper
Investig | 4 | MANTOO KUMAR @ MANTU KUMAR
AND ORS
vs THE STATE OF BIHAR, THROUGH
THE HOME SECRETARY, GOVT. OF
BIHAR AND ORS | APURV HARSH
MANU TRIPURARI
SUJIT KUMAR
RAGHURAJ PRATAP
HRITIK ANAND
ADITI SAHAY | A.A.G.3
SUNIDHI VIMAL
USHA KUMARI SINGH
RENUKA KUMARI
ANIL KUMAR SHARMA |
| 54. | CR. WJC/956/2025
226 M. Miscellaneous | 3 | SUJIT KUMAR AND ORS
vs THE STATE OF BIHAR THROUGH
THE PRINCIPAL SECRETARY, HOME
DEPARTMENT, GOVERNMENT OF
BIHAR, AND ORS | VAGISHA PRAGYA
VACAKNAVI
ANKITA ROY
JAI KUMAR | A.A.G.3
UTKARSHA UTPAL
ROHINI
VIJAY KUMAR |
| 55. | CR. WJC/962/2025
226,227 QUASHING
THE FIR | 3 | JAI PRAKASH DUBEY @ JAI
PRAKASH DAS @ MAHANTH JAI
PRAKASH DAS
vs THE STATE OF BIHAR THROUGH
THE PRINCIPAL SECRETARY, HOME
DEPT. GOVT. OF BIHAR, PATNA.
AND ORS | RAJESH RANJAN
MARIA NAZIR
SHAKTI SUMAN KUMAR
MOHAMMAD FAROOQ | G.P.20 |
| 56. | CR. WJC/968/2025
226 QUASHING THE
FIR | 4 | ANSHUDHAR SHARMA
vs THE STATE OF BIHAR AND ORS | | G.P.10 |
| 57. | CR. WJC/969/2025
226,227, QUASHING
THE FIR | 3 | ABHISHEK KUMAR
vs THE STATE OF BIHAR THROUGH
THE DIRECTOR GENERAL OF
POLICE, BIHAR AND ORS | PIYUSH TIWARI
AKLAVYA CHANDAN
KUMAR
SHIVAM GUPTA
ANIMESH GUPTA | A.A.G.3 |
| 58. | CR. WJC/997/2025
226,227 C. Proper
Investig | 5 | AJEET KUMAR
vs THE STATE OF BIHAR THROUGH
D.G.P., BIHAR, PATNA AND ORS | BELA SINGH
RAJEEV RANJAN
AASHISH KUMAR | G.P.11
SHIV PRATAP
MRITYUNJAY KUMAR
SHIV PRATAP
MRITYUNJAY KUMAR |
| 59. | CR. WJC/1012/2025
226,227 I. Arising out
of | 3 | PANKAJ KUMAR
vs THE STATE OF BIHAR THROUGH
PRINCIPAL SECRETARY, HOME
DEPT. GOVT. OF BIHAR, PATNA
AND ORS | ANUJ KUMAR
SHREYANSHU KUMAR
EASHITA RAJ
ADITYA PANDEY
SAKSHI BHATNAGAR
SHYAM KISHORE | A.A.G.9
RAVI SHANKER PANKAJ |
| 60. | CR. WJC/1026/2025
226 QUASHING THE
FIR | 4 | GANESH YADAV
vs THE STATE OF BIHAR THROUGH
PRINCIPAL SECRETARY MINES AND
MINERAL DEPTT., GOVT. OF BIHAR
AT PATNA AND ORS | NIRAJ KUMAR SINGH
CHANDAN KUMAR SINGH | S.C.22
NARESH DIKSHIT
NARESH DIKSHIT |
| 61. | CR. WJC/1059/2025
226,227, QUASHING
THE FIR | 3 | RAHUL KUMAR DOKANIA AND ANR
vs THE STATE OF BIHAR THROUGH
PRINCIPAL SECRETARY, HOME
DEPARTMENT, GOVT. OF BIHAR,
PATNA AND ORS | SHASHWAT SRIVASTAVA
SHYAM KISHORE
RAJANIKANT KUMAR
ADITYA RAJ SINGH | A.A.G.3
AKSHAY TRIPATHI
SHAKTI SUMAN KUMAR
RAJESH RANJAN
MOHAMMAD FAROOQ |

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62.	CR. WJC/1115/2025 226,227, QUASHING THE FIR	5	SYED GHAZALI NASAR vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA AND ORS	AVINASH CHANDRA	G.P.12 VINOD KUMAR ASHUTOSH SINGH ASHUTOSH SINGH MADHUKAR MISHRA VINOD KUMAR
63.	CR. WJC/1117/2025 226,227, QUASHING THE FIR	3	ANITA KUMARI @ ANITA TIWARI AND ANR vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA AND ORS	SANJEEV KUMAR BIJAY KUMAR DUBEY RAUSHAN RAJ SITESH KASHYAP BHARTI RAI	G.P.7 ANKIT KUMAR MOHIT RAJ
64.	CR. WJC/1122/2025 226,227, QUASHING THE FIR	3	ARSHAD BADR KHAN @ ARSHAD BADAR KHAN AND ORS vs THE STATE OF BIHAR, THROUGH THE ADDITIONAL CHIEF SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR AND ORS	APURV HARSH MANU TRIPURARI JAYA SINGH ADITI SAHAY RAGHU RAJ PRATAP HRITIK ANAND	G.P.6 SAOBIYA MUSHTAQUE RAM PRAVESH NATH TIWARI
65.	CR. WJC/1157/2025 226,227 QUASHING THE FIR	3	IMAM HUSEN vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, BIHAR AND ORS	SAKET GUPTA RAHUL RAJ RAJNIKANT SINGH ANIMESH GUPTA	S.C.1
66.	CR. WJC/1210/2025 226 C. Proper Investig	2	PRAKASH RIKHYASAN AND ANR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEAPRTMENT, GOVERNMENT OF BIHAR, PATNA AND ORS	MANOHAR PRASAD SINGH GUN SAGAR MAHTO SAMIR KUMAR SINHA	G.A.3
67.	CR. WJC/1236/2025 226,227 QUASHING THE FIR	3	MANORANJAN SINGH PROPRIETOR OF M/S TRADERS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, FOOD AND CIVIL SUPPLY DEPTT., GOVT. OF BIHAR AND ORS	ARVIND KUMAR	S.C.1 NIRMAL KUMAR S.K. SINGH (BSFC) S.K. SINGH (BSFC)
68.	CR. WJC/1243/2025 226 M. Miscellaneous	4	CHINTA DEVI vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, GOVT. OF BIHAR AND ORS	RAVINDRA KUMAR SINGH	G.P.26 RAM PRAKASH KUMAR RAM PRAKASH KUMAR
69.	CR. WJC/1265/2025 226,227, QUASHING THE FIR	3	RAJDEV PRASAD AND ANR vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY GOVT. OF BIHAR, PATNA AND ORS	AISHWARYA SHREE ABHISHEK KUMAR	G.P.24
70.	CR. WJC/1273/2025 226,227, C. Proper Investig	4	KUMAR UDAY BHANU ROY vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA AND ORS	BALESHWAR KAMAT	S.C. 9
71.	CR. WJC/1281/2025 226,227, C. Proper Investig IA-1/2025 () MISC	4	JHUNNI DEVI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA. AND ORS	BISHWAJEET SINGH KUNDAN KUMAR SINGH GAURAV KUMAR	G.P.27
72.	CR. WJC/1283/2025 226,227, M. Miscellaneous IA-1/2025 () INTERVENOR PETITIO	2	SUDHANSHU SINHA vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR AND ORS	NAGENDRA SHARMA AMAR PRAKASH	A.A.G.13 SHAMA SINHA NIKHIL KUMAR AGRAWAL
73.	CR. WJC/1310/2025 226,227 QUASHING THE FIR	3	DR. KAMAL SINGH @ KAMAL SINGH vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR, PATNA AND ORS	SURENDRA KUMAR CHOUBEY	G.P.16 VARUN KRISHNA SINGH RAJEEV KUMAR
74.	CR. WJC/1342/2025 226,227, QUASHING THE FIR IA-1/2025 () MISC	2	RAM KUMAR PRASAD @ RAM PRASAD KUMAR AND ANR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPTT. OF HOME, GOVT. OF BIHAR AND ORS	JITENDRA KUMAR	G.P.8

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75.	CR. WJC/1419/2025 226,227, QUASHING THE FIR	3	KISHUN SAH AND ANR vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, HOME POLICE DEPARTMENT, GOVT. OF BIHAR AND ORS	MOHIT SHRIWASTAVA	A.A.G.7 SACHINA NATRAJ VERMA
76.	CR. WJC/1421/2025 226, E.For Recovery/Rel	2	NARAYAN PRASAD SHAHI AND ANR vs THE STATE OF BIHAR THROUGH DISTRICT MAGISTRATE, PATNA AND ORS	VIKAS KUMAR RAJESH KUMAR	G.A.11 RAGHWANAND SANJAY KUMAR SINGH AMBUJ NAYAN CHAUBEY
77.	CR. WJC/1424/2025 226,227 G. For Registering	3	PAPPU KUMAR vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, SARDAR PATEL BHAWAN, PATNA BIHAR AND ORS	SACHIN KUMAR HARSH KAUSHAL AMAN RAJ ABHISHEK KUMAR PANDEY KUMAR SATYAM KULDEEP THAKUR PULKIT THAKUR	S.C.4 JAWED GAFFAR KHAN ROHAN KUMAR ANUJ KUMAR
78.	CR. WJC/1434/2025 226,227, QUASHING THE FIR	2	DR. RASHMI vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, BIHAR, PATNA AND ORS	UJJWAL RAJ ANIRVAN CHOUDHURI NILANJAN CHATTERJEE SAHIL KUMAR	G.P.13 BIPIN KUMAR ABHISHEK KUMAR SARITA KUMARI RAVI KANT
79.	CR. WJC/1437/2025 226,227, QUASHING THE FIR	3	ANUP PRASAD SINGH AND ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA AND ORS	ANIRUDH KUMAR VERMA VYAS KUMAR MISHRA	G.P.18 SUNIL KUMAR PANKAJ KUMAR PANKAJ KUMAR SUNIL KUMAR
80.	CR. WJC/1451/2025 226 M. Miscellaneous	4	AVINASH KUMAR vs THE STATE OF BIHAR, THROUGH THE ADDITIONAL CHIEF SECRETARY, HOME DEPARTMENT, GOVT. OF BIHAR, PATNA AND ORS	SANJIV KUMAR ANKITA KUMARI	A.G
81.	CR. WJC/1463/2025 226,227 C. Proper Investig	3	VESTIGE MARKETING PVT. LTD. THROUGH ITS BRANCH MANAGER MR. RAUSHAN KUMAR vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, SARDAR PATEL BHAWAN, BAILEY ROAD AND ORS	ROONA	G.A.5
82.	CR. WJC/1472/2025 226,227 I. Arising out of	4	PHONEPE LIMITED (FORMERLY KNOWN AS PHONEPE PRIVATE LIMITED) vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR AND ORS	NIKHIL KUMAR AGRAWAL ADITI HANSARIA YASH SAHAY	S.C.9 KRISHNA NANDAN SINGH DAYANAND SINGH NAGADEO CHOUBEY PALLAVI TRIVEDI DHANANJAY KASHYAP ALOK KUMAR MOHIT SHRIWASTAVA AYUSH KUMAR NAGADEO CHOUBEY PALLAVI TRIVEDI DHANANJAY KASHYAP DAYANAND SINGH RAVI BHARDWAJ NILESH SINHA
With CR. WJC/2317/2024 82.1 C. Proper Investig		5	DR. MANOJ KUMAR @ MANOJ KUMAR vs THE STATE OF BIHAR THROUGH THE ADDL. CHIEF SECRETARY, SARDAR PATEL BHAWAN, BAILEY ROAD, DEPTT. OF AND ORS	VIVEK ABHIJEET GAUTAM	S.C.15 NIKHIL KUMAR AGRAWAL ADITI HANSARIA YASH SAHAY
83.	CR. WJC/1474/2025 226,227 C. Proper Investig	2	MD. SAMI AHMED vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY, HOME, GOVT. OF BIHAR, OLD SECRETARIAT, PATNA AND ORS	AKLAVYA CHANDAN KUMAR	A.A.G.5
84.	CR. WJC/1476/2025 226,227, F. For Release of	2	VINOD KUMAR vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, DEPT. OF MINES AND GEOLOGY, GOVT. OF BIHAR, PATNA AND ORS	ABHISHEK SINGH NEERAJ KUMAR	NARESH DIKSHIT G.A.5

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| 85. | CR. WJC/1479/2025
226 C. Proper
Investig | 2 | MAMTA DEVI
vs THE STATE OF BIHAR THROUGH
THE SECRETARY, HOME AFFAIRS,
GOVT. OF BIHAR, OLD
SECRETARIAT, PATNA AND ORS | VIJAY ANAND
ROOP KISHAN | S.C.28 |
| 86. | CR. WJC/1491/2025
226,227 H. For
Release fro | 4 | RUSTAM KHAN
vs THE STATE OF BIHAR THROUGH
THE CHIEF SECRETARY, GOVT. OF
BIHAR, PATNA AND ORS | RATNAKAR PANDEY | A.A.G.4
BINDHYACHAL RAI
DR. KRISHNA NANDAN
SINGH (ASG)
DR. KRISHNA NANDAN
SINGH (ASG) |
| 87. | CR. WJC/1504/2025
226 QUASHING THE
FIR | 2 | RAJU KUMAR RAVIDAS AND ANR
vs THE STATE OF BIHAR AND ORS | RAJESH KUMAR SINHA
ANISHA SINHA | S.C.7
KUMAR ALOK
JAVED ASLAM
DEVIKA RANI |
| 88. | CR. WJC/1510/2025
226,227, F. For
Release of | 2 | CHANDAN KUMAR
vs THE STATE OF BIHAR THROUGH
PRINCIPAL SECRETARY,
DEPARTMENT OF MINES AND
GEOLOGY, GOVT. OF BIHAR AND
ORS | ABHISHEK SINGH
NEERAJ KUMAR | G.A.
NARESH DIKSHIT |
| 89. | CR. WJC/1512/2025
226,227 QUASHING
THE FIR | 4 | MD. SHAKIL AHMAD AND ANR
vs THE STATE OF BIHAR THROUGH
DIRECTOR GENERAL OF POLICE,
GOVT. OF BIHAR, PATNA. AND ORS | VASANT VIKAS
SAROJ KUMAR | G.P.12
RAVI RAJ
RAVI KISHORE
PRAMOD KUMAR
CHAKRAVARTI |
| 90. | CR. WJC/1516/2025
226,227, M.
Miscellaneous | 2 | DHANJI PANDEY
vs THE STATE OF BIHAR THROUGH
THE ADDITIONAL CHIEF
SECRETARY, REVENUE
DEPARTMENT, GOVT OF BIHAR,
PATNA AND ORS | BAIDYANATH PRASAD
BIJAY KUMAR DUBEY
RAHUL KUMAR SHUKLA
AMIT KUMAR | G.P.16
INDU BHUSHAN
DEWENDRA NARAYAN
SINGH |
| 91. | CR. WJC/1535/2025
226,227, I. Arising out
of | 4 | AMARJEET PRAKASH @ AMARJIT
PRAKASH
vs THE STATE OF BIHAR THROUGH
THE SECRETARY, HOME
DEPARTMENT, GOVT. OF BIHAR
AND ORS | DIKSHA KUMARI
KUMAR RAJDEEP | S.C.21
MEENA KUMARI
ANJALI KUMARI
MD. MOAZZAM ALI
RAVI KUMAR
SUDHANSHU PRAKASH
SUPRIYA KUMARI
PRAKRITI PRAKASH |
| 92. | CR. WJC/1544/2025
226,227 C. Proper
Investig | 2 | RAUSHAN KUMAR
vs THE STATE OF BIHAR THROUGH
THE HOME SECRETARY, GOVT. OF
BIHAR, AND ORS | NILENDU KUMAR
CHOUDHARY
HANSRAJ | G.P.18 |
| 93. | CR. WJC/1546/2025
226,227, M.
Miscellaneous | 2 | MANOJ KUMAR
vs THE STATE OF BIHAR THROUGH
THE PRINCIPAL SECRETARY,
BIHAR, REVENUE AND LAND
REFORMS DEPARTMENT AND ORS | AJIT KUMAR OJHA
ABHIMANYU KUMAR
MRITUNJAY KUMAR
URVASHI BHARTI
PRIYA BHUSHAN KUMAR
SINGH
NUTAN MISHRA | S.C. 15
KUMAR YASH
ANKIT GRIYAGHEY
HARSHIT GRIYAGHEY
KUMAR YASH
ANKIT GRIYAGHEY
HARSHIT GRIYAGHEY |
| 94. | CR. WJC/1552/2025
226,227, QUASHING
THE FIR | 2 | ASHOK KUMAR AND ORS
vs THE STATE OF BIHAR THROUGH
DEPT OF HOME, GOVT OF BIHAR,
PATNA AND ANR | DAYANAND SINGH
NAGADEO CHOUBEY
DHANANJAY KASHYAP
PALLAVI TRIVEDI
SHIVANGI | S.C.25
RISHAV DEV
VIKASH KUMAR PANKAJ |
| 95. | CR. WJC/1553/2025
226,227 M.
Miscellaneous | 2 | SUNIL KUMAR
vs THE STATE OF BIHAR PRINCIPAL
SECRETARY, HOME DEPT. GOVT.
OF BIHAR, PATNA AND ORS | SHIV PRATAP
KUMARI SHALINI | G.P.27 |
| 96. | CR. WJC/1568/2025
226,227, QUASHING
THE FIR | 2 | GINNI SINGH AND ANR
vs THE STATE OF BIHAR THROUGH
THE PRINCIPAL SECRETARY, HOME
DEPARTMENT, GOVERNMENT OF
BIHAR, PATNA. AND ORS | RAJESH RANJAN
SHAKTI SUMAN KUMAR
MOHAMMAD FAROOQ
AKSHAY TRIPATHI | S.C. 4
PRAKASH KUMAR
MANORANJAN KUMAR
AKSHANSH ANKIT |
| 97. | CR. WJC/1569/2025
226, QUASHING THE
FIR | 2 | RAMA KANT SINGH
vs THE STATE OF BIHAR THROUGH
PRINCIPAL SECRETARY, HOME
DEPARTMENT, PATNA AND ORS | PARTH GAURAV
KUMAR SAURAV | S.C.3
RAJ KRISHNA JHA
ARVIND KUMAR MOUAR |
| 98. | CR. WJC/1571/2025
226,227, F. For
Release of | 3 | PRAMOD YADAV
vs THE STATE OF BIHAR AND ORS | SANJAY KUMAR | S.C.18
NARESH DIKSHIT |

PATNA HIGH COURT	223	Friday 3rd July, 2026 Hon'ble Mr. Justice Alok Kumar Pandey
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99. CR. WJC/1577/2025 226,227, E.For Recovery/Rel	3	GUNIYA DEVI vs THE STATE OF BIHAR THROUGH THE DIRECTOR SOCIAL WELAFRE DEPT GOVT. OF BIHAR,PATNA AND ORS	SHIV PRASAD GUPTA MICKEY SINGH	S.C.23
100. CR. WJC/1579/2025 226 QUASHING THE FIR	2	KAUSHIK ANAND AND ORS vs THE STATE OF BIHAR, THROUGH THE DGP BIHAR, PATNA AND ORS	UDAY PRAKASH SHARMA RANJIT KUMAR THAKUR	S.C.28
101. CR. WJC/1580/2025 226 QUASHING THE FIR	2	NAWLESH KUMAR vs THE STATE OF BIHAR AND ORS	DAVENDRA KUMAR PANDEY HANSRAJ MD. MOBASSAR ALI	S.C.24 MADHU PRASUN RENU KUMARI
102. CR. WJC/1581/2025 226 G. For Registering	2	ASHOK SINGH vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, HOME DEPT. GOVT. OF BIHAR, PATNA AND ORS	VAIDEHI RAMAN PRASAD SINGH AMRESH KUMAR	G.A.3
103. CR. WJC/1595/2025 226,227, QUASHING THE FIR	2	SHIV SAW @ SHIV JEE SAO @ SHIV PRASAD GUPTA @ SHIV SHAH vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, MAIN SECRETARIAT, PATNA AND ORS	MANENDRA KUMAR SINHA	G.P. 17 RAVI SHANKER PANKAJ
104. CR. WJC/1596/2025 226,227 QUASHING THE FIR	2	BRIJ MOHAN KUMAR vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, GOVT. OF BIHAR, PATNA AND ORS	JNAN CHANDRA BHARDWAJ SHIVAM KUMAR	G.A.09 DR. AJEET KUMAR PRAMOD KUMAR
105. CR. WJC/1669/2025 226,227, QUASHING THE FIR	2	RAJ KUMAR vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA AND ORS	PRASHANT KUMAR KUMARI ANJALI NISHANT KUMAR RAVI PRAKASH DWIVEDI	G.P.18 ADITYA KUMAR RAM SUMIRAN RAI
106. CR. WJC/1676/2025 226,227 H. For Release fro	2	NEETU DEVI vs THE STATE OF BIHAR THROUGH THE ADDL. CHIEF SECRETARY, DEPTT. OF HOME, BIHAR, PATNA AND ORS	PRERNA ANAND RAHUL ANAND	S.C 15
107. CR. WJC/1680/2025 226,227, QUASHING THE FIR	2	SHUBHAM KUMAR AND ANR vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME DEPTT. GOVT. OF BIHAR, AND ORS	NISHANT CHOUDHARY MAYA SHANKAR MISHRA NAGENDRA UPADHYAY NISHANT CHOUDHARY	S.C.18
108. CR. WJC/1691/2025 226 M. Miscellaneous	2	ANITA TERWAY @ MOST. ANITA TERWAY vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR. AND ANR	VAIBHAVA VEER SHANKER KUMAR GAURAV	G.P 3 MRITUNJAY KUMAR RAM GANESH ANJALI SAWARANAYA RAM GANESH MRITUNJAY KUMAR ANJALI SAWARANAYA
109. CR. WJC/1697/2025 226,227, I. Arising out of	2	DR. AJAY KUMAR @ AJAY KUMAR vs THE STATE OF BIHAR THROUGH THE DIRECTOR PROSECUTION, SARDAR PATEL BHAWAN, BAILEY ROAD, AND ORS	RAJNISH SHANDILYA	G.A.5 PRAMOD KUMAR YADAV SIKANDAR MD. AMIR HODA
110. CR. WJC/1715/2025 226,227 QUASHING THE FIR	2	MR. PUNEET KUMAR GUPTA @ PUNEET GUPTA vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME DEPTT., PATNA, BIHAR AND ANR	DAYANAND SINGH NAGADEO CHOUBEY DHANANJAY KASHYAP	A.A.G.4 SUSHANT PRAVEER
111. CR. WJC/1731/2025 226,227 I. Arising out of	2	VIVEK ADUKIYA @ VIVEK ADUKIA AND ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, MINISTRY OF LAW AND JUSTICE, GOVERNMENT OF BIHA AND ANR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA AKASH KUMAR MUKUND KUMAR	G.P.22 MAHENDRA PRATAP
112. CR. WJC/1737/2025 226,227 H. For Release fro	2	SAURAV KUMAR vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA. AND ORS	ARYAN SINGH GAJENDRA KUMAR SINGH	G.P.17
113. CR. WJC/1740/2025 226,227 QUASHING THE FIR	2	AJIT KUMAR SINGH vs THE STATE OF BIHAR AND ORS	AJIT KUMAR SINHA AJAY PRASAD	G.P 18

PATNA HIGH COURT	224	Friday 3rd July, 2026 Hon'ble Mr. Justice Alok Kumar Pandey
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114. CR. WJC/1741/2025 226, H. For Release fro	2 MD. ANZAR @ MD. ANJAR vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE , BIHAR AND ORS	MRITUNJAY KUMAR DINKAR KUMAR	G.A. 2
115. CR. WJC/1764/2025 226,227 QUASHING THE FIR	2 DR. PINTU KUMAR SINGH @ PINTU KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR, PATNA. AND ORS	ANUJ KUMAR SAKSHI BHATNAGAR EASHITA RAJ GINI PRIYA SHYAM KISHORE	S.C.24
116. CR. WJC/1771/2025 226,227, QUASHING THE FIR	2 SAGAR KUMAR vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF GENERAL POLICE, GOVT. OF BIHAR, PATNA AND ORS	AMAN RAJ SHISHIR KUMAR KOUNDILYA	G.P.18
117. CR. WJC/2059/2025 226,227 M. Miscellaneous	1 VINITA BHARTI AND ORS vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, GOVT. OF BIHAR, AND ORS	GIRISH CHANDRA JHA ASHISH	G.P. 27
118. CR. WJC/2117/2025 226,227 QUASHING THE FIR	2 HRISHANT RAMESH SINGH vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR AND ANR	GIRISH PANDEY AKASH AMBUJ BRAJESH SAHAY	G.P.10 MADHUMAY MADHUP NILABH RANJAN
119. CR. WJC/2161/2025 226 C. Proper Investig	1 SUNIL KUMAR AND ORS vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE AND ORS	AWADHESH KUMAR MISHRA SHIVANI MISHRA PRAGATI SINGH SHASHANK SHEKHAR	S.C.5 KUMAR MANISH AATISH KUMAR KUNDAN KUMAR
120. CR. WJC/2289/2025 226,227, QUASHING THE FIR	2 SERAJ AHMAD @ SONU vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR PATNA AND ORS	ANUJ KUMAR EASHITA RAJ SHREYANSHU KUMAR ANSHUL AARYAN	A.A.G.3 VINAY RANJAN UTKARSH RANJAN ADITYA RAMAN
121. CR. WJC/2551/2025 226,227 F. For Release of	2 NAGMANI PRASAD vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPT., GOVT. OF BIHAR, PATNA, BIHAR AND ORS	ANIL KUMAR SINGH	G.P. 17
122. CR. WJC/2674/2025 226 G. For Registering	2 PRITI KUMARI vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME (POLICE) DEPARTMENT, GOVT OF BIHAR, PATNA AND ORS	ABHISHEK ANAND BABLU KUMAR SITARAM RUDRA KANT PANDEY	G.P.25
123. CR. WJC/2829/2025 226,227 A. For quashing of	1 RAJEEV RANJAN KUMAR AND ANR vs THE STATE OF BIHAR THROUGH D.G.P. BIHAR. AND ORS	MAJID MAHBOOB KHAN	G.P.6
124. CR. WJC/3043/2025 226,227, M. Miscellaneous IA-1/2025 () MISC	3 SUKUMAR SATYEN vs STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA. AND ORS		A.A.G.3
125. CR. WJC/3320/2025 226 M. Miscellaneous	2 MAHBOOB ALAM vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME (POLICE), BIHAR, PATNA AND ORS	SHAHROUKH SHIDDIQUI GULAFSHAN AFRIN	S.C.28

PATNA HIGH COURT	225	Friday 3rd July, 2026 Hon'ble Mr. Justice Sunil Dutta Mishra
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Friday the 3rd July 2026
CENTENARY BUILDING
Court No. 210 (AT 10:30 A.M.)
Mr. Justice Sunil Dutta Mishra

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ORDERS</u>					
1.	CR. MISC./9634/2018 QUASHING (341,323 C QSH OF ORDER OF	9 NAGENDRA KUMAR YADAV @ NAGENDRA YADAV vs STATE OF BIHAR AND ANR	ASHUTOSH KUMAR GEETA KUMARI JHA	SMT. ANITA KUMARI MURLIDHAR MISHRA VINIT KUMAR AMIT KUMAR MISHRA SHUBHESH PANDEY	
2.	CR. MISC./26983/2018 QUASHING(498A0IPC D ORDER OF COGNIZA	9 ANWAR AND ORS vs STATE OF BIHAR AND ANR	VIJAY KUMAR RAJ KUMAR	SRI AJAY KUMAR-1	
<u>FOR ORDERS - TIED UP</u>					
3.	CR. MISC./38752/2025 C.BAIL C.BAIL	5 DR. D.B. PATHAK, THROUGH HIS POA SHRI SAHIL PAHWA vs THE STATE OF BIHAR AND ORS	SHASHANK SHEKHAR KUMARI ANJALI NISHANT KUMAR	NIRMALA KUMARI	
<u>FOR HEARING UNDER ORDER 41 RULE 11 CPC - TIED UP</u>					
4.	MA/942/2019	12 ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED, vs BADRI PRASAD YADAV, AND ORS	DURGESH KUMAR SINGH	SURYA NARAYAN YADAV AMANDEEP KUMAR SURYA NARAYAN YADAV MAYURI	
<u>FOR ORDERS (ON OFFICE NOTES) - TIED UP</u>					
5.	CR. MISC./91547/2025 448,341,323,354(B C QSH OF ORDER OF	3 MADAN KUMAR YADAV @ MADAN YADAV vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH DWIVEDI RAUSHAN KUMAR SAURABH RAJ	BINOD KUMAR	
<u>FOR ORDERS (ON PETITIONS) - TIED UP</u>					
6.	C. REV./345/2024 CV RIVIEW IA-1/2026 () LIMITATION PETITIO	2 DR. SUNDAR DAS SHASTRI vs THE BIHAR STATE BOARD OF RELIGIOUS TRUST, PATNA THROUGH ITS PRESIDENT AND ORS	RITIK SHAH MADAN MOHAN	SHEKHAR SINGH SHYAM SUNDER PANDEY	
<u>FOR ADMISSION - TIED UP</u>					
7.	CR. MISC./32397/2026 528 MOD (SJ)	1 RAUSHAN KUMAR GUPTA vs THE STATE OF BIHAR	NAGENDRA UPADHYAY MAYA SHANKAR MISHRA	UDAY PRATAP SINGH	
8.	CR. MISC./35201/2026 MOD (SJ) MOD (SJ)	1 AMAR KUMAR vs THE STATE OF BIHAR AND ANR	PRAMOD MISHRA PRASOON KUMAR	UMESH LAL VERMA	
9.	CR. MISC./36477/2026 RESTORATION (SJ) RESTORATION (SJ)	1 PANKAJ KUMAR @ PANKAJ KUMAR YADAV @ PARSHURAM KUMAR vs THE STATE OF BIHAR AND ANR	MANISH KUMAR	RAM SEVAK CHOUDHARY	
10.	CR. MISC./36778/2026 MOD(SJ) MOD (SJ)	1 KAMLA KANT PRASAD vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR PANDEY	PAWAN KUMAR CHAURASIA	
11.	CR. MISC./39849/2026 RESTORATION(SJ) RESTORATION (SJ)	1 TWINKLE @ SAGAR KUMAR vs THE STATE OF BIHAR	POONAM KUMARI	TAPESHWAR SHARMA	
12.	CR. MISC./45099/2026 MOD (SJ) MOD (SJ)	1 SADRE ALAM @ MD. SADRE ALAM vs THE STATE OF BIHAR	THAKUR BRAJESH SINGH	RAMCHANDRA SAHNI	
13.	CR. MISC./45271/2026 RESTORATION(SJ) RESTORATION (SJ)	1 RAMLAKHAN SINGH AND ORS vs THE STATE OF BIHAR AND ANR	ANUJ KUMAR	TAPESHWAR SHARMA	

PATNA HIGH COURT	227	Friday 3rd July, 2026 Hon'ble Mr. Justice Sunil Dutta Mishra
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| 25. CR. MISC./72109/2019
419,420,465,471,1 A
QSH OF F.I.R
IA-1/2022 ()
MISC | 7 DHAIRYA KUMAR
vs THE STATE OF BIHAR AND ANR | NAGENDRA KUMAR
SINGH
CHANDAN KUMAR
DSHIRENDRA KUMAR
TRIVEDI | ADITYA NARAYAN
SINGH.1 |
| 26. CR. MISC./81084/2019
420,406,34 C QSH OF
ORDER OF | 8 JAVED KHAN @ JAVED AHMAD
KHAN @ GUDDU KHAN
vs THE STATE OF BIHAR AND ANR | ANUJ KUMAR
JAVED ASLAM
KUMARI ANUPAM | YOGENDRA KUMAR
SINGH
ABHISHEK KUMAR
SHARAD KUMAR VERMA
SAGAR KUMAR
HEMANT RAY |
| 27. CR. MISC./3959/2020
138 B QSH OF THE
ORDER
IA-1/2023 () | 10 CHANDAN KUMAR
vs THE STATE OF BIHAR AND ANR | ASHOK KUMAR KASHYAP | ANISH CHANDRA
AMRIT KUMAR
KUMAR SHANU |
| 28. CR. MISC./11253/2021
66(C) B QSH OF THE
ORDER | 9 BIRENDRA KUMAR
vs THE STATE OF BIHAR AND ANR | DINESH JHA | A.G.
ASHA DEVI
PUSHPENDRA KUMAR
SINGH
DIVYA BHARTI |
| 29. CR. MISC./58771/2021
406,409 C QSH OF
ORDER OF
IA-1/2026 ()
MISC
IA-2/2026 ()
STAY OF
PROCEEDING | 8 ABRAR AHMAD
vs THE STATE OF BIHAR AND ANR | MOHAMMAD SUFYAN
THAKUR BRAJESH SINGH | CHANDRA SEN PRASAD
SINGH
RAKESH KUMAR
SIYA RAM SHAHI |
| 30. CR. MISC./3193/2022
420,406,120(B),50 A
QSH OF F.I.R | 15 AMIT KUMAR KUSHWAHA @ AMIT
KUMAR AND ORS
vs THE STATE OF BIHAR AND ANR | NISHANT KUMAR SINHA
KUNAL ARYAN
ARVIND KUMAR
ARUN
ANJANI PARASHAR | BHARAT BHUSHAN
RUDRA DEO
ANUJ KUMAR
SHYAM KISHORE |
| 31. CR. MISC./29106/2022
447,341,323,324,3
QUASHING
IA-1/2025 ()
MISC
IA-2/2026 ()
MISC | 7 VIJAY KUMAR
vs THE STATE OF BIHAR AND ANR | SHUBHESH PANDEY
AMIT KUMAR MISHRA
EBADUR RAHMAN
SHAKEB
MAJID MAHBOOB KHAN
RACHNA RANI | A.G
CHANDRA SEN PRASAD
SINGH
JNANCHANDRA
BHARDWAJ |
| 32. CR. MISC./53669/2022
3-4 D ORDER OF
COGNIZA
Same ps:
CR. MISC/54311/2022 | 10 ANAND BHUSHAN YADAV @
PRABHUNATH YADAV
vs THE STATE OF BIHAR AND ANR | SHAMBHU PRASAD
YADAV | ARVIND KUMAR PANDEY
APP. 89
SYED ASHFAQUE AHMAD
HARSH SINGH
ABHIJEET |
| With CR.
32.1 MISC./54311/2022
D ORDER OF
COGNIZA | 6 MANOJ KUMAR @ MANOJ
CHAUDHARI AND ORS
vs THE STATE OF BIHAR AND ANR | SHAMBHU PRASAD
YADAV | CHANDRA BHUSHAN
PRASAD
SYED ASHFAQUE AHMAD
ABHIJEET
HARSH SINGH |
| 33. CR. MISC./4164/2023
3,4 D ORDER OF
COGNIZA
IA-1/2025 ()
MISC | 10 ABHINAY VERMA
vs THE STATE OF BIHAR AND ANR | MOHIT AGARWAL
LOKESH KUMAR
KANAK VERMA
ANAND KUMAR | MD. ASLAM ANSARI
VIKAS KUMAR
ANJALI KUMARI
GAUTAM |
| 34. CR. MISC./10009/2023
138 P OTHER
UNCATEGORI | 13 KUSHAL KHEMKA AND ANR
vs THE STATE OF BIHAR AND ANR | PRASHANT KUMAR
SHASHANK SHEKHAR
DUBEY | AWADHESH KUMAR
SINGH
ANUJ KUMAR
SHYAM KISHORE
MAJID MAHBOOB KHAN
DIGAMBER KR. SINGH |
| 35. CR. MISC./33886/2023
406,420,34, A QSH
OF F.I.R | 5 RAJNI KUMARI
vs THE STATE OF BIHAR AND ANR | ANUJ KUMAR
SHYAM KISHORE | RINA SINHA
KRISHNA CHANDRA
APURV HARSH
MANU TRIPURARI
RAGHU RAJ PRATAP
JAYA SINGH |

PATNA HIGH COURT	228	Friday 3rd July, 2026 Hon'ble Mr. Justice Sunil Dutta Mishra
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| 36. CR.
MISC./51734/2023
420,467,468,469,1 A
QSH OF F.I.R | 22 SANJEEV KUMAR AGRAWAL
vs THE STATE OF BIHAR AND ANR | BIPIN KUMAR
SARITA KUMARI | ANANT KUMAR 1
SANJEEV RANJAN
AASTHA ANANYA |
| 37. CR.
MISC./67988/2023
166,188,380,452,4 B
QSH OF THE ORDER | 10 SUDHIR KUMAR RANJAN AND ORS
vs THE STATE OF BIHAR AND ANR | SYED MASLEH UDDIN
ASHRAF
RANA HASON | NIRMALA KUMARI
SANJIV SHARAN |
| 38. CR.
MISC./72487/2023
406,420,467,468,4 A
QSH OF F.I.R | 2 DEEP SHIKHA SINGH
vs THE STATE OF BIHAR | RAJNISH SHANDILYA
PRATIK KUMAR | SHAHABUDDIN AZEEM @
S. AZEEM |
| 39. CR.
MISC./12778/2024
12 P OTHER
UNCATEGORI | 3 MD. KHALID
vs THE STATE OF BIHAR AND ANR | PRAVEEN KUMAR
RAVI PRAKASH DWIVEDI
RAUSHAN KUMAR | AJAY KUMAR JHA |
| 40. CR.
MISC./15474/2024
406,409,418,419,4 B
QSH OF THE ORDER | 3 ANNU SINGH AND ANR
vs THE STATE OF BIHAR AND ANR | PRAVEEN KUMAR
RAUSHAN KUMAR | NARSINGH TANTI |
| 41. CR.
MISC./84539/2024
341,233,324,307,4 C
QSH OF ORDER OF | 3 LIPI MUKHERJEE AND ORS
vs THE STATE OF BIHAR | ANUJ KUMAR
EASHITA RAJ
SAKSHI BHATNAGAR
SHYAM KISHORE
NAVNEET KUMAR | UMESH LAL VERMA |
| 42. CR.
MISC./33135/2025
342,354(A),354(B) C
QSH OF ORDER OF | 3 AMAL RAJ
vs THE STATE OF BIHAR AND ANR | VIVEK ANAND AMRITESH
AMIT KUMAR
SUDHANSHU TRIVEDI | NAWAL KISHORE
PRASAD |
| 43. CR.
MISC./57506/2025
406,420,323,504,5 B
QSH OF THE ORDER | 3 BALMIKI KUMAR BHAGAT @
BALMIKI KUMAR
vs THE STATE OF BIHAR AND ANR | AJAY MUKHERJEE
VIKASH KUMAR NIGAM | ADITYA NARAYAN
SINGH.1 |
| 44. CR.
MISC./72004/2025
420,467,468,354, B
QSH OF THE ORDER | 3 INDU DEVI AND ANR
vs THE STATE OF BIHAR AND ANR | LAKSHMAN LAL PANDEY
ABHISHEK KUMAR | SANJAY KUMAR SINGH
BISHWA NATH MAHTO
DHANANJAY KUMAR
GUPTA
ANJU KUMARI
DHANDEV KUMAR |
| 45. CR.
MISC./81714/2025
528 A QSH OF F.I.R | 4 SUNIL PRASAD @ SUNIL RAM
vs THE STATE OF BIHAR | RAVI PRAKASH DWIVEDI
SAURABH RAJ | UPENDRA KUMAR |
| <u>FOR HEARING - TIED UP</u> | | | |
| 46. SA/529/1999
SA
IA-1/2014 (7014/2014)
SUBSTITUTION
IA-2/2018 (3447/2018)
SUBSTITUTION
IA-3/2020 ()
SUBSTITUTION
IA-4/2020 ()
DELETION
IA-5/2022 ()
SUBSTITUTION
IA-6/2025 ()
SUBSTITUTION | 15 SHEIKH IZHAR
vs ABBASS KAZI AND ORS. | RAVI SHANKAR DWIVEDI
PARTH GAURAV
RAKESH CHANDRA
RANJAN KUMAR DUBEY
VIVEKA NAND PATHAK
SANGEETA SHARMA
PATHAK DHANANJAY
KUMAR
SHAMBHU SHARAN
SINGH
PARTH GAURAV
SUBHASH CHANDRA
MISHRA
AMOL RAJ
NEHA
MOHAMMED ABU HAIDAR
MOHAMMAD ABU SHAJAR | SADAT ALI KHAN
KHATIM REZA
NAJEEB AHMAD
KHURSHID AHMAD
SIDDIQUI
WASI AKHTAR |
| 47. CR.
MISC./19093/2023
341,323,307,379,5 C
QSH OF ORDER OF | 5 ANUJ KUMAR AND ANR
vs THE STATE OF BIHAR | PRIYANKA SINGH
GAUTAM | PAWAN KUMAR
CHAURASIA
SUNIL KUMAR YADAV |

PATNA HIGH COURT	229	Friday 3rd July, 2026 Hon'ble Mr. Justice Chandra Shekhar Jha
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Friday the 3rd July 2026
CENTENARY BUILDING
Court No. 108 (AT 10:30 A.M.)
Mr. Justice Chandra Shekhar Jha

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION V</u>					
1.	CR. MISC./43426/2026 30(a) A.BAIL	1 MANTOSH PASWAN AND ANR vs THE STATE OF BIHAR	SHASHIKANT	RAMESH CHANDRA	
2.	CR. MISC./43427/2026 30(a) A.BAIL	1 ROHIT MANJHI @ ROHIT KUMAR MANJHI vs THE STATE OF BIHAR	DHEERAJ KUMAR	SHYAM BIHARI SINGH	
3.	CR. MISC./43430/2026 30A A.BAIL	1 VIKAS KUMAR @ VIKASH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	UMANATH MISHRA	
4.	CR. MISC./43433/2026 30(a), A.BAIL	1 MAHESH MISTRI @ MAHESH SHARMA AND ANR vs THE STATE OF BIHAR	VIJAY KUMAR MAHENDRA THAKUR	MADAN KUMAR	
5.	CR. MISC./43439/2026 30(a) A.BAIL	1 DHARMENDRA KUMAR vs THE STATE OF BIHAR	SUDHIR KUMAR RAJEEV KUMAR	AKSHAY LAL PANDIT	
6.	CR. MISC./43442/2026 274,275 A.BAIL	1 ABHISEK KUMAR SINGH ALIAS ABHISEK KUMAR vs THE STATE OF BIHAR	PRIYESH KUMAR	KUMAR RANJIT RANJAN	
7.	CR. MISC./43453/2026 30A A.BAIL	1 ROHIT KUMAR @ MANDAL vs THE STATE OF BIHAR	ANAMIKA KUMARI ARCHANA JHA CHHOTELAL MISHRA	SUMAN KUMARI SINGH	
8.	CR. MISC./43457/2026 30A A.BAIL	1 VICKEY KUMAR @ VICKY KUMAR vs THE STATE OF BIHAR	NAWAL KISHOR PRASAD	ABHAY KUMAR	
9.	CR. MISC./43462/2026 30A A.BAIL	1 SAWOOD @ SAWOOD ALAM vs THE STATE OF BIHAR	MUKESH KUMAR RANA	MADAN KUMAR	
10.	CR. MISC./43466/2026 30(a) A.BAIL	1 LALJI MAHTO vs THE STATE OF BIHAR	MANOJ KUMAR	JAGDHAR PRASAD	
11.	CR. MISC./43473/2026 30(a),32(1),32(2) A.BAIL	1 BINAY KUMAR vs THE STATE OF BIHAR	MD SHADAB ALAM WAZDI KAMRAN FAZAL	RAMESH CHANDRA	
12.	CR. MISC./43475/2026 30A A.BAIL	1 SHRIKANT KUMAR AND ORS vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	SYED EHTESHAMUDDIN	
13.	CR. MISC./43483/2026 274,275,3(5) A.BAIL	1 RAKESH SHARMA vs THE STATE OF BIHAR	VINOD KUMAR GAGAN DEO YADAV RAJESH KUMAR RAVI PRAKASH	NITYANAND	
14.	CR. MISC./43502/2026 30(a), A.BAIL	1 AJIT PASWAN @ AJIT vs THE STATE OF BIHAR	DEWANAND TIWARI SURENDRA PRASAD SINGH	RAMESH CHANDRA	
15.	CR. MISC./43508/2026 30(a) A.BAIL	1 NANDU YADAV vs THE STATE OF BIHAR	SHAILESH ANAND NEHA GAUTAM SUKESH RANJAN ABHIYANSHU RANJAN	DR. KUMAR UDAY PRATAP	
16.	CR. MISC./43527/2026 30(a) A.BAIL	1 GORAKH YADAV vs THE STATE OF BIHAR	BAIDYANATH PRASAD	MEENA SINGH	
17.	CR. MISC./43529/2026 30(a) A.BAIL	1 BHUAR SAHANI @ ANGAD CHAUDHARI vs THE STATE OF BIHAR	MANOJ KUMAR	JAGDHAR PRASAD	
18.	CR. MISC./43538/2026 30A,32(3) A.BAIL	1 GANESH DAS vs THE STATE OF BIHAR	SANTOSH KUMAR	RAM BILASH ROY RAMAN	

PATNA HIGH COURT	230	Friday 3rd July, 2026 Hon'ble Mr. Justice Chandra Shekhar Jha
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| 19. CR. MISC./43540/2026
30A,41 A.BAIL | 1 JAIDEV SAHU @ JAYDEV KUMAR SAHU
vs THE STATE OF BIHAR | JYOTI KUMARI
BRAJ BHUSHAN PODDAR
RANJAN KUMAR SINHA | SANJAY KUMAR SHARMA |
| 20. CR. MISC./43551/2026
30(a), A.BAIL | 1 BHAGMANI DEVI @ BHAGMATI DEVI
vs THE STATE OF BIHAR | NISHANT SHEKHAR
PRERNA RISHI
PATANJALI RISHI | PRANAV KUMAR |
| 21. CR. MISC./43554/2026
272,273,34, A.BAIL | 1 SHAMBHU SAH @ SHAMBHU MAHTO
vs THE STATE OF BIHAR | MANOJ KUMAR | MOHAMMAD SUFYAN |
| 22. CR. MISC./43564/2026
30A A.BAIL | 1 RAJ KUMAR YADAV @ RAJ KUMAR
vs THE STATE OF BIHAR | ARVIND KUMAR SINGH
SWATI PARMAR | MEENA SINGH |
| 23. CR. MISC./43573/2026
30A A.BAIL | 1 RINKU DEVI
vs THE STATE OF BIHAR | SHIVAM PRERNA
LOVELY KUMARI | SANJAY KUMAR |

MATTER -1

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| 24. CR. MISC./25266/2026
80,3(5),85 R.BAIL-1 | 3 ABHISHEK SATYARAHI @ CHANDAN
vs THE STATE OF BIHAR | RANJEET KUMAR
SUNIL KUMAR
DEEPAK KUMAR
BHASKAR ANAND
DILIP KUMAR | SHAHABUDDIN AZEEM @ S. AZEEM |
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(PERSONAL APPEARANCE OF S.P)

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| 25. CR. MISC./25701/2026
363,364,302,120B,
R.BAIL-1
IA-1/2026 ()
BAIL | 6 AJAY KUMAR PANDEY @ AJAY PANDEY @ AJAY KUMAR
vs THE STATE OF BIHAR | MUKESH KUMAR THAKUR
RAJ KISHOR SINGH
ASHHAR MUSTAFA
VIKASH KUMAR JHA
ANITA KUMARI |
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(AT 01:00 P.M.)

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| 26. CR. MISC./35206/2026
MOD(SJ) MOD (SJ) | 2 NEHA KUMARI
vs THE STATE OF BIHAR AND ORS | RAM VINAY PD. SINGH
JAYA SONAM | AHMAD ALI |
| 27. CR. MISC./42167/2026
120B,328,302,34,
A.BAIL | 2 KEDAR SINGH AND ORS
vs THE STATE OF BIHAR AND ANR | NACHIKETA JHA | PRONOTI SINGH |
| 28. CR. MISC./43348/2026
30(a), A.BAIL | 1 SUBODH KUMAR @ SUBODH RAY
vs THE STATE OF BIHAR | ANISH KUMAR | SHYAMESHWAR DAYAL |
| 29. CR. MISC./43421/2026
30(a) A.BAIL | 1 SHAILENDRA RAI @ SHALENDRA KUMAR
vs THE STATE OF BIHAR | RABINDRA KUMAR
TIWARY | MD. NAZIR ANSARI |
| 30. CR. MISC./44795/2026
30(a) R.BAIL-1 | 1 SABBU @ SIBTULLAH @ SHIBATULLAH
vs THE STATE OF BIHAR | NILENDU KUMAR
CHOUDHARY | PRADEEP NARAIN KUMAR |

FOR ORDERS (ON OFFICE NOTES) - TIED UP

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| 31. CR. MISC./30029/2026
C Bail C.BAIL | 2 SANDHYA KUMARI
vs THE STATE OF BIHAR AND ANR | SHAHRUKH SHIDDIQUI
RAHUL RANJAN KUMAR | MD. MATLOOB RAB |
| 32. CR. MISC./36247/2026
303(2) A.BAIL | 2 RAJA YADAV
vs THE STATE OF BIHAR | NITYANAND NEERAJ
KUMARI ANJANI SINHA | ADITYA NARAYAN SINGH.1 |
| 33. CR. MISC./41130/2026
RESTORATION (SJ)
RESTORATION (SJ) | 1 VIJAY KUMAR
vs THE STATE OF BIHAR | JEETENDRA NARAYAN | NAWAL KISHORE PRASAD |

FOR ADMISSION-I TIED UP

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| 34. CR. MISC./4565/2024
12,13(2),13(1)b
A.BAIL
Same ps:
CR. MISC/35098/2024
CR. MISC/49226/2024
CR. MISC/61593/2024
CR. MISC/86811/2024
CR. MISC/47456/2025 | 21 DHIRENDRA KUMAR SINGH
vs THE STATE OF BIHAR THROUGH
THE SPECIAL VIGILANCE UNIT,
PATNA AND ANR | SHASHI BHUSHAN SINGH
BIPIN KUMAR | ARVIND KUMAR
RANA VIKRAM SINGH
RANA VIKRAM SINGH
PRANAV KUMAR |
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PATNA HIGH COURT	231	Friday 3rd July, 2026 Hon'ble Mr. Justice Chandra Shekhar Jha
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With CR. 34.1 MISC./35098/2024 A.BAIL	19 ANWAR IMAM vs THE STATE OF BIHAR THROUGH SPECIAL VIGILANCE UNIT, PATNA.	SHASHI BHUSHAN SINGH BIPIN KUMAR	ARVIND KUMAR RANA VIKRAM SINGH
With CR. 34.2 MISC./49226/2024 A.BAIL	12 AJAY MISHRA vs THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE SPECIAL VIGILANCE UNIT, BIHAR, PATNA.	UMESH KUMAR VERMA BUDHA DEO MISHRA SHUBHAM KUMAR UPADHYAY	ARVIND KUMAR RANA VIKRAM SINGH
With CR. 34.3 MISC./61593/2024 A.BAIL	16 BHIKHARI RAM YADAV vs THE STATE OF BIHAR THROUGH SPECIAL VIGILANCE UNIT, 5 DAROGA PRASAD RAI PATH, PATNA	MADHUKAR ANAND SHUBHAM KUMAR SINGH	ARVIND KUMAR RANA VIKRAM SINGH
With CR. 34.4 MISC./86811/2024 A.BAIL	11 SANDEEP DUBEY vs THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE SPECIAL VIGILANCE UNIT, BIHAR	UMESH KUMAR VERMA ASHWINI KUMAR SHUBHAM KUMAR UPADHYAY	ARVIND KUMAR RANA VIKRAM SINGH
With CR. 34.5 MISC./47456/2025 A.BAIL	9 JITENDRA PRASAD vs THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE, SPECIAL VIGILANCE UNIT, BIHAR, PATNA	MANAS RAJDEEP SHUBHAM KUMAR UPADHYAY	ARVIND KUMAR RANA VIKRAM SINGH
35. CR. MISC./21247/2026 323,341,307,379,4 A.BAIL	3 RAMBABU YADAV @ RAMBABU KUMAR vs THE STATE OF BIHAR	AMARNATH JHA	PAWAN KUMAR CHAURASIA
36. CR. MISC./35165/2026 126(2),115(2),118 A.BAIL	2 BALIRAM MAHTO AND ORS vs THE STATE OF BIHAR	ADARSH RANJAN	HARENDRA PRASAD
37. CR. MISC./42956/2026 126(2),115(2),109 A.BAIL	1 RAKESH MAHTO @ RAKESH KUMAR NAKUL KUMAR JAMUAR AND ANR vs THE STATE OF BIHAR		CHANDRA BHUSHAN PRASAD VINIT KUMAR SHUBHESH PANDEY
38. CR. MISC./43028/2026 126(2),115(2),109 A.BAIL	1 ANKIT KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	JAI NARAIN THAKUR
39. CR. MISC./44026/2026 307,323,324,325,5 A.BAIL	1 NAGMATIYA DEVI @ NAGWANTI DEVI AND ORS vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR RAKESH SINGH RAKESH SINGH RAKESH SINGH	PUSHPA SINHA
40. CR. MISC./44223/2026 419,420,379, A.BAIL	1 ROHIT KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR ABHISHEK BHARTI SHYAM KUAMR	VEENA KUMARI JAISWAL
41. CR. MISC./44255/2026 126(2),115(2),109 A.BAIL	1 RAHUL KUMAR @ BHOLA SINGH @ BHOLA KUMAR @ RAHUL vs THE STATE OF BIHAR	MANI SHANKAR MISHRA DHANANJAY KUMAR TIWARY	ASHOK KUMAR SINGH NIRAJ KUMAR PRASHANT KUMAR SHANTANU KUMAR
42. CR. MISC./44889/2026 319(2),318(4),338 A.BAIL	1 RAJA KUMAR @ RAJARAM vs THE STATE OF BIHAR	ALOK KUMAR JHA SHEO KUMAR PRASAD VAKIL KUMAR	RANA RANDHIR SINGH
43. CR. MISC./45088/2026 191(1),126(1),115 A.BAIL	1 MOH. WAZID KHAN @ GOLDEN KHAN vs THE STATE OF BIHAR	ADITYA RAJ SINGH	BHANU PRATAP SINGH
44. CR. MISC./45190/2026 126(2),115(2),117 A.BAIL	1 DHANRAJ PRASAD @ DHANRAJ YADAV vs THE STATE OF BIHAR	ANMOL KUMAR RAM KUMAR AMRITESH PRIYADARSHI	ZAINUL ABEDIN
45. CR. MISC./45308/2026 126(2),115(2),118 A.BAIL	1 VIJAY CHAUHAN vs THE STATE OF BIHAR	PRERNA ANAND	SANJAY KUMAR TIWARY

FOR ADMISSION - TIED UP

PATNA HIGH COURT	232	Friday 3rd July, 2026 Hon'ble Mr. Justice Chandra Shekhar Jha
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46. CR. MISC./57265/2024 147,148,341,323,3 A QSH OF F.I.R IA-1/2025 () ADDING PARTY IA-2/2025 () VACATE THE STAY	18 VIJAYENDRA MISHRA vs THE STATE OF BIHAR AND ORS	APURV HARSH MANU TRIPURARI HRITIK ANAND RAGHU RAJ PRATAP GAURAV SHARMA ASTITVA	SHYAMESHWAR DAYAL ANUJ KUMAR SHYAM KISHORE RANA VIKRAM SINGH SANJEEV KUMAR
Part Heard			
With CR.	11 UMESH RAY	ANUJ KUMAR	UMANATH MISHRA
46.1 MISC./67291/2024 A QSH OF F.I.R	vs THE STATE OF BIHAR AND ANR	SHYAM KISHORE ADITYA PANDEY	
47. CR. MISC./84352/2025 324,323,307,302,1 R.BAIL-1	6 ANIL CHAUBEY @ ANIL KUMAR CHAUBEY vs THE STATE OF BIHAR	PRATIK MISHRA ASHHAR MUSTAFA VATSAL VISHAL	RAM ANURAG SINGH SHAMIR MEHRA RAJEEV RANJAN RAY
48. CR. MISC./85104/2025 341,323,354,379,4 R.BAIL-1	6 KRIPA NATH TIWARI @ KRIPA SHANKAR TIWARI vs THE STATE OF BIHAR AND ANR	SATYA NARAYAN YADAV RAM JIBAN PD. SINGH	CHANDRA SEN PRASAD SINGH DR. BIDHU RANJAN ROHIT RANJAN
49. CR. MISC./3927/2026 302,34, R.BAIL-1 Same ps: CR. MISC/25271/2026	7 DAMA @ UMA @ OM PRAKASH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	RAJIV NAYAN BALAJEET KUMAR BINOD KUMAR PASWAN
With CR.	3 ANKIT KUMAR @ ANIKET KUMAR	RANJEET KUMAR	MD. MUSHTAQUE ALAM ANISH KUMAR THAKUR RAJEEV RANJAN
49.1 MISC./25271/2026 R.BAIL-1	vs THE STATE OF BIHAR		HARENDRA PRASAD
50. CR. MISC./30024/2026 70(1) R.BAIL-1	2 VIKASH BIND AND ANR vs THE STATE OF BIHAR AND ANR	ANURAG PATEL MUKUL KUMARI	
51. CR. MISC./33039/2026 304(B),201,34, R.BAIL-1	2 SANJEET SINGH vs THE STATE OF BIHAR	VIKRAMADIT	SANJAY KUMAR SINGH
52. CR. MISC./33050/2026 C.BAIL C.BAIL Same ps: CR. MISC/33421/2026	2 SHRAWAN SAH vs THE STATE OF BIHAR AND ANR	AJEET KUMAR BHAWDWAJ	BINOD KUMAR
With CR.	1 SHRAWAN SAH	AJEET KUMAR	BINOD KUMAR
52.1 MISC./33421/2026 C. BAILC.BAIL	vs THE STATE OF BIHAR AND ANR	BHARDWAJ	
53. CR. MISC./33258/2026 65(1), R.BAIL-1	1 ANKIT KUMAR vs THE STATE OF BIHAR AND ANR	SARVESH KASHYAP KUMARI AKANKSHA RAI DEEPAK KUMAR	NITYA NAND TIWARY
54. CR. MISC./38083/2026 341,323,324,397,3 R.BAIL-1	1 RAHUL KUMAR vs THE STATE OF BIHAR	RAGHAV PRASAD GUN SAGAR MAHTO	HUMAYOU AHMAD KHAN
55. CR. MISC./39032/2026 20(B)(ii)(C) R.BAIL-1	1 AMIT KUMAR @ AMIT KUMAR PASWAN vs THE STATE OF BIHAR	JITENDRA KUMAR GIRI	SHANTANU KUMAR
56. CR. MISC./43228/2026 189(2),189(4),190 R.BAIL-1	1 GULSHAN KUMAR vs THE STATE OF BIHAR	NITYANAND NEERAJ	NAGENDRA PRASAD
57. CR. MISC./43240/2026 126(2),115(2),118 R.BAIL-1	1 RAJ KUMAR PANDIT @ RAJ KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	CHOUBEY JAWAHAR
58. CR. MISC./43303/2026 103(1),3(5) R.BAIL-1	1 SUNNY KUMAR vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	NIRMALA KUMARI BELA SINGH RAJEEV RANJAN
59. CR. MISC./43541/2026 363,365,34,376, R.BAIL-1	1 NAZIR HUSSAIN @ NAJIR HUSSAIN @ NAZIR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	DILIP KUMAR NO. 1
60. CR. MISC./43592/2026 103(1),3(5), R.BAIL-1	1 SHALIK PRASAD vs THE STATE OF BIHAR	SURESH MUKHIYA SHASHI KUMAR	ANITA KUMARI

PATNA HIGH COURT	233	Friday 3rd July, 2026 Hon'ble Mr. Justice Chandra Shekhar Jha
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|-----------|---|---|--|--|---|
| 61. | CR.
MISC./43863/2026
80,3(5), R.BAIL-1
Same ps:
CR. MISC/45079/2026 | 1 | ANUJ KUMAR SINGH
vs THE STATE OF BIHAR | MILI KUMARI
SHAMBHAWI | DR. AJEET KUMAR |
| With 61.1 | CR.
MISC./45079/2026
R.BAIL-1 | 1 | MEENA DEVI @ MINA DEVI AND ANR
vs THE STATE OF BIHAR | MILI KUMARI
SHAMBHAWI | DR. AJEET KUMAR |
| 62. | CR.
MISC./43915/2026
272,273 R.BAIL-1 | 1 | SHAMBHU SAHANI
vs THE STATE OF BIHAR | SURAJ KUMAR TIWARI
SHAMBHU NARAYAN
SINGH | MRITUNJAY KUMAR
NIRALA |
| 63. | CR.
MISC./43928/2026
191(2)(3),190,115
R.BAIL-1 | 1 | ARJUN MURMU
vs THE STATE OF BIHAR | SANJEEV KUMAR SINGH | MD. MATLOOB RAB |
| 64. | CR.
MISC./44000/2026
126(2),115(2),308
R.BAIL-1 | 1 | MURTUJA MIAN @ MURTUJA
ANSARI
vs THE STATE OF BIHAR | BIMLESH KUMAR PANDEY
SATYAM KUMAR OJHA | AMITESH KUMAR
SARVESH KASHYAP
KUMARI AKANKSHA RAI
DEEPAK KUMAR |
| 65. | CR.
MISC./44608/2026
302,201,34, R.BAIL-1 | 1 | AKSHYALAL RAM @ ACHAYALAL
RAM @ ACHHELAL RAM @ AKSHAY
LAL
vs THE STATE OF BIHAR | ABHISHEK KUMAR
SHARAD KUMAR VERMA
SAGAR KUMAR
HEMANT RAY
HARSHA SHASHWAT | ABHAY KUMAR |
| 66. | CR.
MISC./44702/2026
8(c),20(b)(ii)(C)
R.BAIL-1 | 1 | KRISHNA GUPTA
vs THE STATE OF BIHAR | BHAWANA JHA
MANOJ KUMAR | SHAILENDRA KUMAR
SINGH |
| 67. | CR.
MISC./45049/2026
8(c),20(b)(ii)(c)
R.BAIL-1 | 1 | RANJIT KUMAR
vs THE UNION OF INDIA, THROUGH
THE NARCOTICS CONROL BUREAU,
PATNA | RAJESH KUMAR MISHRA
BASANT KUMAR | DR.K.N.SINGH (A.S.G.) |

PATNA HIGH COURT	234	Friday 3rd July, 2026 Hon'ble Mr. Justice Khatim Reza
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**Friday the 3rd July 2026
CENTENARY BUILDING
Court No. 212 (AT 10:30 A.M.)
Mr. Justice Khatim Reza**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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Notice:-

- 1) Mentioning of urgent matters will be taken up at 10:30 A.M. on Monday only.
- 2) Appearance Slips must be submitted by those Ld. Advocates who are present before the Hon'ble Court.

TO BE MENTIONED

- | | | |
|---|---|---|
| 1. CWJC/20284/2013
CIV. WRIT ARISING F | 2 SAFAYAT MIAN
vs SATYA NARAYAN CHAUDHARY
AND ORS | DHANANJAY KUMAR
SUSHIL KUMAR RAJAK
SUNIL PRASAD |
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FOR ORDERS - TIED UP

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| 2. MJC/706/2026
MODIFICATION- SJ | 2 MITHILESH KUMAR BHAGAT AND
ORS
vs THE STATE OF BIHAR THROUGH
THE PRINCIPAL SECRETARY,
DEPARTMENT OF HOME AND ORS | BIJAY BHUSHAN PRASAD STANDING COUNSEL 8 |
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FOR ORDERS (ON OFFICE NOTES) - TIED UP

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|---|---|---|--------------------------|
| 3. MJC/2842/2023
misc judicial jur
RESTORATION-SJ | 3 SMT. SARSWATI DEVI AND ORS
vs SUMARU SINGH AND ORS | ASHOK KUMAR GARG
SANJIV KUMAR PATHAK | |
| 4. MJC/491/2026
RESTORATION-SJ | 4 SARYU YADAV
vs RAJESH KUMAR GAUR AND ORS | ANUJ KUMAR
EASHITA RAJ
GINNI PRIYA
ADITYA RAJ SINGH
SHYAM KISHORE
NUPUR KUMARI | |
| 5. MJC/704/2026
RESTORATION-SJ | 2 ABDUL RASHID AND ORS
vs THE STATE OF BIHAR AND ORS | KUSHAGRA KAUSTUBH
OJHA
PRABHAT KUMAR SINGH
SANJAY KUMAR
PRAMENDRA KUMAR
SINGH | GOVERNMENT PLEADER
19 |

FOR ORDERS (ON PETITIONS) - TIED UP

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| 6. C. REV./132/2023
CV RIVIEW
IA-2/2025 ()
MISC
IA-3/2026 ()
MISC | 10 SMT. SUMITRA DEVI
vs PASUPATI PRASAD AND ORS | ANJANI KUMAR SINHA
ASHOK NANDAN PRASAD
AJAY KUMAR SINHA | NAWNIT KUMAR TIWARY
SHASHANK KASHYAP
RANJAN KUMAR DUBEY
KUMAR GAURAV
SHESHADRI KUMARI |
| 7. C. REV./316/2023
CV RIVIEW
IA-1/2026 ()
DELETION | 10 SONE LAL AND ORS
vs MANOJ RAM @ MANOJ KUMAR
SINGH AND ORS | RAM SUMIRAN SINGH | KUMAR SAURAV
RAHUL KUMAR
PARTH GAURAV
KUMAR SAURAV
RAHUL KUMAR
PARTH GAURAV
KUMAR SAURAV
RAHUL KUMAR
PARTH GAURAV |
| 8. C. REV./214/2025
CV RIVIEW
IA-1/2026 ()
LIMITATION PETITIO | 6 MOST. SHOBHA DEVI AND ORS
vs SMT. BISHWARI DEVI @
BISHESHWARI DEVI AND ORS | ANANT KUMAR 1
UTSAV | ASHOK KUMAR KARNA
RAVINDRA KUMAR SINGH
AKASH ANAND
AKASH ANAND
AKASH ANAND |

FOR ADMISSION - TIED UP

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| 9. CR.
MISC./21907/2026
8(c),21(b), R.BAIL-1 | 4 SAWAN DAS @ PANKAJ KUMAR
vs THE STATE OF BIHAR | MD FAZLE KARIM
NIHARIKA RANI | PREM KUMAR JHA |
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PATNA HIGH COURT	235	Friday 3rd July, 2026 Hon'ble Mr. Justice Khatim Reza
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10.	CR. MISC./27933/2026 147,148,149,302,3 R.BAIL-1	3 BHASO RAM vs THE STATE OF BIHAR	ARUN KUMAR SHUBHAM ANAND	MD. ATAUR RAHMAN
11.	CR. MISC./30442/2026 137(2),140(3),103 R.BAIL-1	3 DINESH PASWAN vs THE STATE OF BIHAR	ARUN . MD. ANWAR	RAM NARESH RAY
12.	CR. MISC./32421/2026 147,158,149,302,1 R.BAIL-1	3 MANI PASWAN @ MANIKANT PASWAN vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	CHOUBEY JAWAHAR
13.	CR. MISC./43063/2026 103(1),3(5) R.BAIL-1	1 KALENDRA KUMAR @ KALENDRA SINGH vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	BHARAT BHUSHAN SUNIL KUMAR SINGH NO.10
14.	CR. MISC./43513/2026 80,3(5) R.BAIL-1	1 AJAY PASWAN vs THE STATE OF BIHAR	SATYA PRAKASH	SATYENDRA PRASAD
15.	CR. MISC./44525/2026 366A,349,376(3), R.BAIL-1	1 CHHOTU MIAN @ MD. AFROZ vs THE STATE OF BIHAR AND ANR	BRAJ NANDAN KUMAR TIWARY	AWADHESH KUMAR SINGH
16.	CR. MISC./45334/2026 341,323,325,307,3 R.BAIL-1	1 NAVIN KUMAR @ NAVIN YADAV vs THE STATE OF BIHAR	PARAS NATH MUKESH KUMAR	ANIL PRASAD SINGH
MATTER -2				
17.	CWJC/8972/2019 LAND CEILING (SURP	6 ANJANA KUMARI vs THE STATE OF BIHAR AND ORS	MANISH KUMAR	SUBASH CHANDRA YADAV (GP15) PRIYAJEET PANDEY DILIP KUMAR DILIP KUMAR PRIYAJEET PANDEY PRIYAJEET PANDEY DILIP KUMAR
18.	CWJC/10096/2019 OTHERS	6 PRADEEP KUMAR GUPTA @ PRADEEP GUPTA vs THE STATE OF BIHAR AND ORS	RITA KUMARI UPADHYAYA SANJAY KUMAR BABAN KUMAR	MD. KHURSHID ALAM (AAG12) S.D. SANJAY (ADDL. SOLICITOR GENERAL) KANAK VERMA (CGC)
19.	CWJC/10589/2019 OTHERS	10 SMT. MANJU SINGH @ SMT. MANJU SINHA, vs THE STATE OF BIHAR AND ORS	HARSH SINGH	SAJID SALIM KHAN SC 25
20.	C. REV./154/2021 CV RIVIEW	6 RANJAN KUMAR vs ARVIND KUMAR YADAV AND ORS	PURUSHOTTAM KUMAR JHA AVANINDRA KUMAR JHA AJAY KUMAR NARENDRA KUMAR SINHA	AJAY KUMAR RASTOGI (AAG 10)
21.	C.R./28/2022 IA-1/2023 ()	29 RAMAKANT PANDEY AND ORS vs DURGAWATI DEVI AND ORS	SHAMBHU SHARAN SHARMA VIKAS KUMAR SHARMA MADHURI KUMARI APURV HARSH JAYA SINGH MANU TRIPURARI SUJIT KUMAR RAGHU RAJ PRATAP JAYA SINGH MANU TRIPURARI APURV HARSH ADITI SAHAY SUJIT KUMAR RAGHU RAJ PRATAP	BRIJ MOHAN KUMAR SINGH UTSAV KUMAR MUKUL KUMAR SHASHANK SHEKHAR
AT 2:15 P.M.				
22.	C. REV./284/2022 CV RIVIEW	7 SABHA NAND SHARMA vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY AND ORS	PURUSHOTTAM KUMAR JHA AVANINDRA KUMAR JHA NARENDRA KUMAR SINHA BISHWASH VIJETA JITENDRA ACHARYA	SMT. SHILPA SINGH (GA 12)

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AT 2:15 P.M.

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| 23. MJC/1915/2025
CONTEMPT- SJ
IA-1/2026 ()
MISC | 5 JANARDAN PRASAD SINGH
vs THE STATE OF BIHAR THROUGH
THE PRINCIPAL SECRETARY,
EDUCATION DEPARTMENT, AND
ORS | DIPAK KUMAR
MADHURESH SINGH | ADDITIONAL ADVOCATE
GENERAL 13
SIDDHARTHA PRASAD
RANA VIKRAM SINGH
PRNOTI SINGH
RAJAN PRAKASH
DR. ANAND KUMAR
DR. ANAND KUMAR |
| 24. CWJC/13050/2025
LAND ACQUISITION | 2 RAJNI KANT CHOUDHARY @
RAJANI KANT CHAUDHARY AND
ORS
vs THE STATE OF BIHAR AND ORS | RUCHI MANDAL | GOVERNMENT PLEADER
(3) |
| 25. CWJC/5580/2026
LAND ACQUISITION | 2 HEMENDRA KUMAR YADAV AND
ORS
vs THE STATE OF BIHAR AND ORS | BIJAY BHUSHAN PRASAD
RANI SHASHI BHARTI | GOVERNMENT
ADVOCATE (10)
ADDITIONAL SOLICITOR
GENERAL
SHIVADITYA DHARI
SINHA |

FOR ORDERS

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| 26. C. REV./427/2011
CV RIVIEW
IA-
1/2011 (7821/2011)
MISC
IA-5/2025 ()
STAY OF
PROCEEDING | 31 AJAY KUMAR SHARMA
vs DR. BIRENDRA KUMAR SHARMA
@ AWADH BIHARI PRASAD AND
ORS | PUSHKAR NARAIN SHAHI
BINOD KUMAR SINGH
SANJEET KUMAR SINGH | JITENDRA KISHORE
VERMA
SUSHIL KUMAR
JITENDRA KISHORE
VERMA
ANJANI KUMAR
ABHISHEK KUMAR
SRIVASTAVA
KUMARI SHREYA
SWETA RAJ
AYUSH |
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AT 2:15 P.M.

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| 27. CWJC/3571/2013
LAND
ENCROACHMENT
IA-
1/2013 (3118/2013)
MISC
IA-
4/2017 (2818/2017)
MODIFICATION
IA-
5/2017 (5845/2017)
MISC
IA-6/2022 ()
SUBSTITUTION
IA-7/2025 ()
ADDING PARTY
IA-8/2026 ()
MISC | 13 RADHA DEVI AND ORS
vs THE STATE OF BIHAR AND ORS | RAKESH CHANDRA
RAM BALI JHA
MAHENDRA PRASAD
VERMA
RANJAN KUMAR DUBEY
PARTH GAURAV | SANJAY KR NO.1
(AAG12)
(SC12)
PRABHAT KUMAR SINGH
(SC12)
RAKESH CHANDRA
RISHI RAJ SINHA (SC19)
ANANG MOHAN SINHA
BINOD KUMAR PANDEY
PRAKASH MAHTO |
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FOR ORDERS (ON PETITIONS) - III

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|---|--|--|-------------------------------------|
| 28. C. REV./56/2021

IA-1/2026 ()
SUBSTITUTION | 7 PARSURAM PANDEY @ PARSURAM
AND ORS
vs SRI KRISHNA PANDEY AND ANR | RADHA MOHAN PANDEY
CHANDRA SHEKHAR
VERMA | RAJESH KUMAR MISHRA
BASANT KUMAR |
|---|--|--|-------------------------------------|

FOR ADMISSION III

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| 29. C. REV./95/2023
CV RIVIEW | 6 SATYENDRA NARAYAN PRASAD,
vs THE STATE OF BIHAR AND ORS | KUMAR KAUSHIK
NAMRATA DUBEY | SARVESH KUMAR SINGH
(AAG 13) |
| 30. C. REV./5/2024
CV RIVIEW
IA-1/2024 ()
LIMITATION PETITIO | 3 AMAR KANT THAKUR
vs THE STATE OF BIHAR AND ORS | SURESH KUMAR ISHWAR | ADDITIONAL ADVOCATE
GENERAL 13
SATYAM SHIVAM
SUNDARAM
SATYAM SHIVAM
SUNDARAM |
| 31. C. REV./6/2024
CV RIVIEW
IA-1/2024 ()
LIMITATION PETITIO | 3 BHAV NATH JHA
vs THE STATE OF BIHAR AND ORS | SURESH KUMAR ISHWAR | ADDITIONAL ADVOCATE
GENERAL 13
SATYAM SHIVAM
SUNDARAM |

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| 32. C. REV./238/2025
CV RIVIEW | 7 SHYAM KUMAR SAH @ SHYAM KUMAR
vs THE STATE OF BIHAR AND ORS | VIPIN KUMAR SINGH
NIKITA MITTAL
SMRITA SINGH
KUMAR PRITAM
HIMANSHU RANJAN
SHUBHAM KUMAR
SHAKTI SUMAN KUMAR | ADDITIONAL ADVOCATE
GENERAL 12 |
|-----------------------------------|--|--|-----------------------------------|

AT 2:15 P.M.

FOR ORDERS (ON OFFICE NOTES) -I

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| 33. CWJC/19094/2011
CIV. WRIT ARISING F | 3 YOGENDRA PRASAD
vs DHANWANTI DEVI AND ORS | RANJAN KUMAR DUBEY
SANGEETA SHARMA
RAKESH CHANDRA
PARTH GAURAV
ASHUTOSH KUMAR
PANDEY
RAHUL KUMAR
KUMAR SAURAV
SANGEETA SHARMA | SANGEET DEOKULIAR
ANANG MOHAN SINHA |
| 34. CWJC/14488/2021
revenue and land
INDIAN
REGISTRATIO | 4 ASHISH PRABHAKAR @ ASHISH
vs THE STATE OF BIHAR AND ORS | MADAHAV RAJ
SANJIV KUMAR.
RAKESH KUMAR
PRAKRITI PRAKASH
RAVI BHATIA
SUPRIYA KUMARI | SAJID SALIM KHAN
(SC25) |
| 35. CWJC/17302/2021
OTHER MISC.
MATTER | 9 M/S NESH INDIA INFRASTRUCTURE
PVT. LTD.
vs THE STATE OF BIHAR, THROUGH
THE PRINCIPAL SECRETARY, AND
ORS | RAUSHAN
ABHAY KUMAR | RAJIV ROY (GP1)
VIKRAM SINGH |
| 36. CWJC/10502/2022
HOUSING BOARD
MATT | 9 SIDHESHWAR PRASAD SINGH
vs BIHAR STATE HOUSING BOARD
AND ORS | RAJEEV KUMAR
SUDHIR KUMAR | PAWAN KUMAR
DHANESHWAR VASHIST |
| 37. CWJC/17332/2023
OTHER MISC.
MATTER | 3 M/S DEVRANI CITY HOSPITAL PVT.
LTD. AND ANR
vs STATE OF BIHAR AND ORS | NILANJAN CHATTERJEE
HIMANSHU SHEKHAR
JHA
UJJWAL RAJ
SAHIL KUMAR
SAROJ KUMAR SHARMA
ANUPAM BAHADUR
VIKASH KUMAR
SUNNY KUMAR
PIYUSH KUMAR
SAURAV KUMAR VERMA
SAROJ KUMAR SHARMA
ANUPAM BAHADUR
VIKASH KUMAR
SUNNY KUMAR
PIYUSH KUMAR
SAURAV KUMAR VERMA | BIRJU PRASAD (GP13)
SHILPI KESHRI
CHANDRA SHEKHAR
KUMAR SINGH |

FOR ORDERS (ON PETITIONS)-I

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| 38. CWJC/25334/2013
B.B.C.ACT
IA-
2/2017 (6355/2017)
MODIFICATION | 11 ASHOK PATNAIK
vs THE STATE OF BIHAR AND ORS | MANOJ KUMAR
RAVI BHATIA
AMIT BHUSHAN
JASHAWIR SINGH ARORA
RAUSHAN
PUSHKAR BHARADWAJ
SHUBHAM PRIYADARSHI
SHREYASHI RAJ | NIVEDITA NIRVIKAR
GYAN PRAKASH OJHA
(GP) |
| 39. CWJC/5310/2023
OTHER MISC.
MATTER
IA-1/2024 ()
MISC | 4 KARPURI THAKUR GRAMIN VIKASH
SANSTHAN, KISSAN COLONY, P.O.-
ANISHABAD, PATNA-800002
vs THE STATE OF BIHAR AND ORS | PRABHAKAR SINGH
ADARSH RANJAN
RANA NEHA KUMARI
RAKESH MOHAN SINGH | MD. RAISUL HAQUE
(SC10) |

FOR ADMISSION -I

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| 40. CWJC/17787/2013
LAND
ENCROACHMENT | 10 SURENDRA PRASAD SINGH
vs THE STATE OF BIHAR AND ORS | ANIL PRASAD SINGH | V.M.K SINHA
A K PANDEY(AAG15)
ASHUTOSH RANJAN
PANDEY(AAG15) |
|---|---|-------------------|--|

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41.	CWJC/264/2014 CIV. WRIT ARISING F IA- 1/2015 (6606/2015) STAY OF PROCEEDING IA- 2/2015 (9789/2015) SUBSTITUTION	6	BABU PRASAD SINGH AND ORS vs RAJA RAM MAHTO AND ORS	ARUN KUMAR HANS LAL KUMAR MD. HUSSAMUDDIN AZAD RAJNI KANT JHA	PRITISH KUMAR LAL
42.	CWJC/22172/2014 HOUSING BOARD MATT IA-4/2026 () MISC	15	DR. PRABHAT KUMAR SINHA AND ORS vs THE BIHAR STATE HOUSING BOARD AND ORS	SATYENDRA RAI POONAM MISHRA SHEKHAR SINGH DIWAKAR UPADHYAYA PREETY KUNWAR SANJAY KUMAR BIMLENDU MISHRA	ANIL KUMAR SINHA BINITA SINGH DIWAKAR UPADHYAYA
With 42.1	CWJC/17318/2025 HOUSING BOARD MATT	1	ANANT KUMAR SINGH vs THE BIHAR STATE HOUSING BOARD AND ORS	DIWAKAR UPADHYAYA	PAWAN KUMAR
43.	CWJC/526/2015 LAND ENCROACHMENT	4	ASHARFI YADAV vs THE STATE OF BIHAR AND ORS	SUSHIL KUMAR JHA BAM BAHADUR JHA	GP13- NASIM YAHYA K.P. YADAV (GP11) SATISH KUMAR GIRI ASHOK KUMAR
44.	CWJC/6502/2015 OTHER MISC. MATTER IA-1/2026 () MISC IA-2/2026 () SUBSTITUTION	5	NIRMAL KUMAR KESHRI AND ORS vs THE STATE OF BIHAR AND ORS	BINOD KUMAR SINGH ABHIRUP SUDHIR KUMAR SINGH SHAILENDRA KUMAR	SC29- R.R.K. PANDEY SARVESH KUMAR SINGH (AAG13)
45.	CWJC/14884/2015 LAND ENCROACHMENT	3	DINESH PRASAD vs THE STATE OF BIHAR AND ORS	SATISH KUMAR SINGH SURENDRA KUMAR MISHRA	SC17-ARBIND KUMAR NO. II ASHWANI KUMAR RAI NAGENDRA PD. YADAV (SC23)
46.	CWJC/19602/2015 HOUSING BOARD MATT	7	SMT. NIRMALA PRASAD vs THE STATE OF BIHAR AND ORS	DR. BRAHMA DEO PRASAD RAKESH KUMAR PRITISH KUMAR LAL	A.UJJWAL ANIL KUMAR SINHA PAWAN KUMAR
47.	CWJC/4469/2016 OTHER MISC. MATTER IA-1/2025 () MISC IA-2/2026 () SUBSTITUTION	9	BACHA PRASAD vs THE STATE OF BIHAR AND ORS	CHANDRA KANT RASHMI SRIVASTAVA	N.H. KHAN- SC18 KUMARI ANUPAM RABISH KUMAR
48.	CWJC/7073/2016 OTHER MISC. MATTER	6	MD. RIZWAN vs THE STATE OF BIHAR AND ORS	AJAY KUMAR TIWARY	GP26- NIRBHAY KR. SINGH BINITA SINGH MANISH KUMAR GP 4
49.	CWJC/7150/2016 LAND ENCROACHMENT	5	MANTU SINGH vs THE STATE OF BIHAR AND ORS	UMESH KUMAR SINGH	MANIKANT MISHRA- GP25 ANKIT KUMAR PRASOON SHEKHAR UDAY PRATAP SINGH PANKAJ KUMAR DUBEY
50.	CWJC/14363/2016 INDIAN STAMP ACT	10	RANJU DEVI vs THE STATE OF BIHAR AND ORS	MRITYUNJAY KUMAR NEELAM PRASAD RAJAN	PUSHKAR NARAIN SHAHI-AAG6
51.	CWJC/16437/2016 LAND ENCROACHMENT	6	MR. BRIJ NANDAN PRASAD vs THE STATE OF BIHAR AND ORS	USHA KUMARI	KINKAR KUMAR-SC9 VINAY KIRTI SINGH RITESH KUMAR DR. ANAND KUMAR
52.	CWJC/20363/2016 LAND ENCROACHMENT	2	FULMATI DEVI vs THE STATE OF BIHAR AND ORS	ANIL KUMAR SINGH	RAJ KISHORE ROY-GP18

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With 61.1	CWJC/7149/2016 LAND ENCROACHMENT	8	GANGARAM SAHANI vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR JHA BHOLA PRASAD	HARISH KUMAR- GP32 ABINASH KUMAR
62.	CWJC/9378/2018 LAND ENCROACHMENT	3	GOPAL KUMAR JAIN vs THE STATE OF BIHAR AND ORS	SATISH KUMAR SINHA	ABBAS HAIDER- SC6 NITYANAND MISHRA ASHOK KUMAR ASHOK KUMAR
With 62.1	CWJC/9379/2018 LAND ENCROACHMENT	3	NIRANJAN MANTRI @ NIRAJAN KUMAR MANTRI vs THE STATE OF BIHAR AND ORS	SATISH KUMAR SINHA	SUBHASH PD. SINGH- GA3 NITYANAND MISHRA ASHOK KUMAR
63.	CWJC/10666/2018 B.B.C.ACT	12	SMT. PUSHPA SHAHI AND ORS vs THE STATE OF BIHAR AND ORS	AKASH CHATURVEDI	MD. RAISHUL HAQUE- SC10 NAMRATA DUBEY KUMAR KAUSHIK
With 63.1	CWJC/10675/2018 B.B.C.ACT	12	DR. SANJAY KUMAR SHAHI AND ANR vs THE STATE OF BIHAR AND ORS	AKASH CHATURVEDI	SMT.KUMARI AMRITA - GP3 NAMRATA DUBEY KUMAR KAUSHIK
With 63.2	CWJC/18389/2023 B.B.C.ACT	11	ICICI BANK LTD. vs THE STATE OF BIHAR AND ORS	KUMAR KAUSHIK NAMRATA DUBEY	MD. KHURSHID ALAM (AAG 12) PIYUSH KUMAR PANDEY MUKESH KANT ADITI SHAHI
With 63.3	CWJC/18433/2023 B.B.C.ACT	11	ICICI BANK LTD. vs THE STATE OF BIHAR AND ORS	KUMAR KAUSHIK NAMRATA DUBEY	S.D. YADAV (AAG9) MUKESH KANT PIYUSH KUMAR PANDEY ADITI SHAHI
64.	CWJC/13856/2018 HOUSING BOARD MATT	5	JAGANNATH JHA vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR JHA PANKAJ KUMAR JHA	YOGENDRA PD. SINHA- AAG7 BINDHYACHAL RAI
65.	CWJC/14659/2018 LAND ENCROACHMENT	3	NABAL BIND vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR SINHA -2	SAJID SALIM KHAN- SC25 ABHAY SHANKAR JHA (CGC) S.D SANJAY (ADDL. SOC. GEN.) SMRITI VERMA RATNESH KUMAR PARUL PRASAD
66.	CWJC/15900/2018 ARMS ACT	4	NAWAL SINGH vs THE STATE OF BIHAR AND ORS	MRIGENDRA KUMAR MAYANK BILOCHAN KUSUM KUMARI	MD.N.H.KHAN -SC1
67.	CWJC/20473/2018 LAND ENCROACHMENT IA-2/2025 () MISC	7	SUNIL KUMAR ROY, AND ORS vs THE STATE OF BIHAR AND ORS	MRITUNJAY KUMAR SANJEET KUMAR SINGH SHIVAM MADHUBALA KUMARI DEEP SHEKHAR	SAJID SALIM KHAN DURGA NAND JHA
68.	CWJC/20832/2018 B.B.C.ACT IA-1/2026 () MODIFICATION	4	M/S DABUR INDIA LTD. I AND ANR vs THE STATE OF BIHAR AND ORS	BHUBNESHWAR PRASAD MANOJ KUMAR SINGH	SMT. KUMARI AMRITA- GP3 SHIVAM SUSHMITA SHARMA SANJEET KUMAR SINGH KANUPRIYA SUSHMITA SHARMA
69.	CWJC/21469/2018 INDIAN STAMP ACT	5	CHANIYA DEVI AND ANR vs THE STATE OF BIHAR AND ORS	AMAR NATH YADAV	ANIL KR. SINHA- GA1
70.	CWJC/21961/2018 LAND ENCROACHMENT	9	PARMANAND RAM vs THE STATE OF BIHAR AND ORS	SURENDRA KUMAR SINGH	MD. KHURSHID ALAM- AAG12
71.	CWJC/23067/2018 LAND ENCROACHMENT	4	AMIT KUMAR vs THE STATE OF BIHAR AND ORS	ARUN KUMAR RAKESH AMBASTHA	S.C. YADAV- GP15 DHURJATI K PRASAD GP 14

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72.	CWJC/10241/2019 LAND ENCROACHMENT IA-1/2019 () INTERVENOR PETITIO IA-2/2019 () EARLY HEARING IA-3/2019 () INTERVENOR PETITIO IA-4/2019 () EARLY HEARING IA-5/2024 () INTERVENOR PETITIO	4	UMESH PRASAD JHA vs THE STATE OF BIHAR AND ORS	BRAJESH KUMAR SINGH	RAJ KISHORE ROY (GP18) MANISH KUMAR NO 13 ROHIT KUMAR NO.5 (GP18) RANJEET KUMAR PANDEY MADHAV KUMAR
73.	CWJC/12524/2019 OTHER MISC. MATTER	14	SHAILENDRA KUMAR RAY @ MUNNA RAY vs MOST. SHANTI KUER AND ORS	ASHUTOSH TRIPATHY RAJNISH KUMAR	RAMESHWAR SINGH SANJAY KUMAR PANDEY
74.	CWJC/16374/2019 HOUSING BOARD MATT	7	RANA PRATAP SINGH vs THE BIHAR STATE HOUSING BOARD AND ORS	CHANDRA BHUSHAN DAS KAMALA KANT UPADHYAY	PAWAN KUMAR HIRA JHA
75.	CWJC/22703/2019 LAND ENCROACHMENT	2	VINAY KUMAR SINGH, AND ORS vs THE STATE OF BIHAR AND ORS	CHANDRA BHUSHAN SINGH RAM RAJ	SAJID SALIM KHAN (SC25) PARMATMA SINGH
76.	CWJC/25307/2019 HOUSING BOARD MATT	7	AWDHESH KUMAR VERMA vs THE BIHAR STATE HOUSING BOARD AND ORS	KAUSHLENDRA KUMAR SINHA SRI SUNIL KUMAR SINGH DHIRENDRA KUMAR AMRESH KUMAR RAKESH KUMAR SHARMA SANTOSH KUMAR PANDEY	PAWAN KUMAR ARUN KUMAR
77.	CWJC/25619/2019 LAND ENCROACHMENT	2	GAURI SHANKAR SINGH, vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR VERMA	RISHI RAJ SINHA (SC19)
78.	CWJC/66/2020 HOUSING BOARD MATT	5	RADHEY SHYAM AGRAWAL AND ANR vs THE BIHAR STATE HOUSING BOARD AND ORS	MUKESH PRASAD SINGH MOHIT AGARWAL	PAWAN KUMAR DR. ANAND KUMAR
79.	CWJC/1220/2020 LAND ENCROACHMENT	9	ARVIND KUMAR vs THE STATE OF BIHAR AND ORS	KARANDEEP KUMAR	VIKASH KUMAR (SC11)
80.	CWJC/1868/2020 OTHER MISC. MATTER	2	UMAR FARUQ vs THE UNION OF INDIA	KRISHNA MOHAN MURARI	RAMADHAR SHEKHAR (ADD.SC.RAILWAY) BINDHYACHAL RAI
81.	CWJC/2975/2020 INDIAN STAMP ACT	5	PRAMOD MISHRA vs THE STATE OF BIHAR AND ORS	KAUSHAL KUMAR SINGH NIRAJ KUMAR	VIVEK PRASAD (GP7)
82.	CWJC/5320/2020 B.B.C.ACT	1	RANDHIR KUMAR @ RANDHIR KUMAR YADAV vs THE STATE OF BIHAR AND ORS	DINESH KUMAR GUPTA DHIRENDRA NATH JHA	MANISH KUMAR (GP4)
83.	CWJC/2401/2021 INDIAN STAMP ACT	7	AMIT KUMAR SHARMA @ AMIT KUMAR SINGH @ AMIT KUMAR vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR TIWARY MANOJ KUMAR YASH RAJ SINGH	LALIT KISHORE (AG) SAJID SALIM KHAN
84.	CWJC/5394/2021 OTHER MISC. MATTER IA-1/2022 () ADDING PARTY	7	RAMAWATI DEVI vs KALAWATI KUNWAR AND ORS	BAIDYA NATH THAKUR PRAVEEN KUMAR	KUMARI AMRITA ASHOK KUMAR GARG SANJIV KUMAR PATHAK RADHA MOHAN PANDEY CHANDRA SHEKHAR VERMA
85.	CWJC/10055/2021 LAND ENCROACHMENT	4	GAUTAM SINGH vs THE STATE OF BIHAR AND ORS	VIJAY SHANKAR SHRIVASTAVA PRAVIN KUMAR	LALIT KISHORE (AG) RAJKISHORE ROY GP 18
86.	CWJC/12565/2021 OTHER REGISTRATIO INDIAN REGISTRATIO IA-1/2025 () SUBSTITUTION	2	SUPER CITY BUILDERS PVT. LIMITED vs THE STATE OF BIHAR AND ORS	RAVINDRA KR SINHA NO.2 RANJAY KUMAR SINGH SANTOSH KUMAR	P.N. SHAHI (AAG6)

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87.	CWJC/14560/2021 INDIAN REGISTRATIO IA-1/2025 () SUBSTITUTION	3 SUPER CITY BUILDERS PVT. LIMITED vs THE STATE OF BIHAR AND ORS	RAVINDRA KR SINHA NO.2 RANJAY KUMAR SINGH SANTOSH KUMAR	P.N. SHAHI (AAG6)
88.	CWJC/3009/2022 FOREIGN ACT	9 ABDUL MALIK (MINOR) UNDER THE GUARDIANSHIP OF HIS MOTHER NAMESLY BIBI NASATA KHATOON AND ANR vs THE STATE OF BIHAR AND ORS	ANJUM PERVEEN SYED ASFAR ALAM SYED ARSHAD ALAM	MANISH KUMAR (GP4) DR. KRISHNA NANDAN SINGH (ASG) MANOJ KUMAR SINGH MANOJ KUMAR SINGH
89.	CWJC/4534/2022 LAND ENCROACHMENT IA-1/2022 () AMENDMENT IA-2/2025 () ADDING PARTY	3 RAM NARESH YADAV @ RAM NARESH PRASAD vs THE STATE OF BIHAR AND ORS	RITIKA RANI RITU RAJ VARDAN MANGALAM	RAJ KISHORE ROY (GP 18) PRAVEEN KUMAR ANJU KUMARI SINHA KUMARI SEEMA SINGH
90.	CWJC/8289/2022 LAND ENCROACHMENT	3 SANJU NARAYAN vs THE PATNA MUNICIPAL CORPORATION AND ORS	VIJAY KUMAR SINGH	RAJ KISHORE ROY (GP 18) PRASOON SINHA
91.	CWJC/8957/2022 INDIAN REGISTRATIO	4 RAGHUNANDAN PRASAD vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR GRIYAGHEY HARSHIT GRIYAGHEY	VIKASH KUMAR (SC 11) KRISHNA NANDAN SINGH ARVIND KUMAR
92.	CWJC/13758/2022 LAND ENCROACHMENT	3 PUSHPALATA DUBEY vs THE STATE OF BIHAR AND ORS	KULANAND JHA ALOK KUMAR CHODHARY	YOGENDRA PD. SINHA (AAG7) MANISH KUMAR MARUTH NATH ROY
93.	CWJC/14369/2022 INDIAN STAMP ACT	8 NORTH BIHAR EDUCATIONAL TRUST vs THE STATE OF BIHAR AND ORS	SUMAN KUMAR	PAWAN KUMAR (A.C. TO A.G.) VIVEK PRASAD (G.P.7)
94.	CWJC/16215/2022 FOREIGN ACT	16 MD. AHMAR RAHMAN vs REGIONAL PASSPORT OFFICER	PAWAN KUMAR SINGH MD. IBRAR HUSSAIN RAJU GIRI HARSH VARDHAN	ADDITIONAL SOLICITOR GENERAL KUMAR PRIYA RANJAN ALOK KUMAR AMISH KUMAR
AT 2:15 P.M.				
95.	CWJC/16395/2022 LAND ENCROACHMENT	2 TECHNIWAS ELECTRONIC VIKASH SANSTHAN vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR SINGH SANOJ KUMAR BISHWAJIT GANGLY	RAJ KISHORE ROY (GP18) PARTH GAURAV PRAVEER ASHUTOSH KUMAR PANDEY KUMAR SAURAV ADITYA PRATAP
96.	CWJC/16470/2022 LAND ENCROACHMENT	2 DEEPAK KUMAR SEN GUPTA vs THE STATE OF BIHAR AND ORS	SATISH CHANDRA MISHRA BIRENDRA NATH PANDEY UMA KANT MISHRA MD. NURUL HODA	MD. KHURSHID ALAM (AAG12)
97.	CWJC/16559/2022 LAND ENCROACHMENT	1 HARENDRA SAH AND ORS vs THE STATE OF BIHAR AND ORS	RANJAN KUMAR SRIVASTAVA AISHWARYA NAND KUMAR	RISHI RAJ SINHA (SC 19)
98.	CWJC/2857/2023 INDIAN REGISTRATIO	10 AMIT KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	AMARENDRA NARAYAN	RAJ KISHORE ROY (GP18) GANPATI TRIVEDI
99.	CWJC/5967/2023 LAND ENCROACHMENT	11 SURENDRA KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	RAVINDRA KUMAR SHRINATH	MD. NADIM SERAJ (GP5) PIYUSH LALL LALIT KISHORE YASHRAJ BARDHAN PRASHANT PRATAP
100.	CWJC/6369/2023 HOUSING BOARD MATT	3 RAJ KUMAR @ RAJ KUMAR RAM AND ANR vs THE STATE OF BIHAR AND ORS	PRANAV KUMAR ALOK KUMAR VIRENDRA KUMAR	YOGENDRA PRASAD SINHA (AAG 7) PAWAN KUMAR SHASHI PRIYA
101.	CWJC/7562/2023 LAND ENCROACHMENT	3 MUNSHI PREMCHAND VIKASH AWAM ADHYAYAN SANSTHAN @ MUNSHI PREMCHAND PUBLIC ENGLISH SCHOOL vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR JHA ABHIJEET GAUTAM	SAJID SALIM KHAN (SC25)

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102.	CWJC/8625/2023 OTHER MISC. MATTER IA-1/2026 () AMENDMENT	2	BINDESHWARI YADAV vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR SINHA	KUMAR ALOK (SC7)
103.	CWJC/10478/2023 OTHER MISC. MATTER	8	PADAMA DEVI AND ORS vs MOST. KANCHANLATA KUNWAR AND ORS	ABHASH PRADHAN MURLI MANOHAR PD RAJU KUMAR	SANJAY KUMAR TIWARY G.A. 10
104.	CWJC/11344/2023 LAND ENCROACHMENT	4	THE UNION OF INDIA AND ORS vs THE STATE OF BIHAR AND ORS	BINAY KUMAR PANDEY ANWAR KARIM ALOK KUMAR	KINKAR KUMAR (SC9) PRASOON SINHA
105.	CWJC/11952/2023 LAND ENCROACHMENT	8	KRISHNA RAI AND ORS vs THE STATE OF BIHAR AND ORS	ANAND KUMAR OJHA ABHISHEK RAJ ASHOK KUMAR KARNA	SAJID SALIM KHAN (SC25) PIYUSH LALL LALIT KISHORE YASHRAJ BARDHAN RAVI KUMAR
106.	CWJC/13771/2023 INDIAN STAMP ACT	5	MOHAMMAD NABIZAN vs THE STATE OF BIHAR AND ORS	SHANKAR KUMAR THAKUR	VIKASH KUMAR (SC 11)
107.	CWJC/15699/2023 OTHER MISC. MATTER	9	MAHATMA VYASANAND vs THE UNION OF INDIA AND ORS	SUMIT KUMAR RAJEEV KUMAR AVINASH KUMAR SINGH	ADDITIONAL SOLICITOR GENERAL RAJU KUMAR ABHASH PRADHAN MURLI MANOHAR PD ALOK KUMAR JHA RAM TUJABH SINGH RADHIKA RAMAN
108.	CWJC/16164/2023 OTHER MISC. MATTER	7	DINESH PRASAD KHARWAR vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR	P.K. VERMA (AAG3)
109.	CWJC/16217/2023 ARMS ACT	4	SANJEEV KUMAR @ SANJEEV RAJ vs THE STATE OF BIHAR AND ORS	DIWAKAR SINHA ROUNAK KUMAR SINGH (PANKAJ) RAJIV KUMAR SINGH	SHEO SHANKAR PRASAD (SC8)
110.	CWJC/16929/2023 LAND ENCROACHMENT IA-1/2025 () MISC	4	RAM KUMAR SAH AND ANR vs THE STATE OF BIHAR AND ORS	VAGISHA PRAGYA VACA KNAVI ANKITA ROY	STANDING COUNSEL 8 ASHOK KUMAR KAUSHAL KUMAR SINGH NIRAJ KUMAR ABHISHEK KUMAR SINGH ASHOK KUMAR SANJAY KUMAR ASHOK KUMAR RAJESH RANJAN ATUL SHANKAR KANIKA SUSHIL KUMAR JHA SUSHIL KUMAR JHA SURYA KANT MISHRA BAM BAHADUR JHA
111.	CWJC/17035/2023 ARMS ACT	4	MD. ABDUL MOJIB @ ABDUL MOJIB vs THE STATE OF BIHAR AND ORS	N. A. SHAMSI RASHID RAIS	MANISH KUMAR (GP4)
112.	CWJC/17036/2023 LAND ENCROACHMENT	7	DHURENDRA KUMAR vs THE STATE OF BIHAR AND ORS	DHURENDRA KUMAR SHAILESH KUMAR	AJIT KUMAR (GA9) DEEPAK KUMAR
113.	CWJC/17829/2023 OTHER MISC. MATTER IA-1/2024 () MISC	8	VIJAYWANT KUMAR CHAUDHARY vs THE STATE OF BIHAR AND ORS	UJJWAL KUMAR JYOTI KUMAR SINHA	GOVERNMENT PLEADER 26 AJAY KUMAR SINGH AMIT KUMAR PRAMOD KUMAR SINGH VAGISHA PRAGYA VACA KNAVI ANKITA ROY
114.	CWJC/17917/2023 HOUSING BOARD MATT	4	MAHESHWAR DAS @ MANESHWAR DAS vs THE STATE OF BIHAR AND ORS	KISLAY KISLAY AMIT PANDEY CHUNNU KUMAR	STANDING COUNSEL (18) PAWAN KUMAR RAJ NANDAN PRASAD VISHESH KUMAR SINGH UMA SHANKAR KUMAR

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115. CWJC/18087/2023 OTHER MISC. MATTER IA-1/2024 () VACATE THE STAY IA-2/2024 () MISC	2 MANORAMA DEVI vs THE STATE OF BIHAR AND ORS	MANU TRIPURARI RAGHU RAJ PRATAP ALMANYA	GOVERNMENT PLEADER (4) SANJAY KUMAR PANDEY NO.5 SUDHANSHU KUMAR DHIRAJ KUMAR SINGH PRITI PRADEEP KUMAR SINGH
116. CWJC/18671/2023 OTHER MISC. MATTER	3 SANJU KHAN vs THE STATE OF BIHAR AND ORS	VIJAY KRISHNA TIWARY	S.D.YADAV (AAG 9) PRASOON KUMAR PRAMOD MISHRA SURAJ KUMAR PRASOON KUMAR PRAMOD MISHRA SURAJ KUMAR
117. CWJC/4793/2026 LAND ENCROACHMENT IA-1/2026 () ADDING PARTY IA-2/2026 () INTERVENOR PETITIO	5 MOHAMMED SUBHAN @ SUBHAN AND ORS vs THE STATE OF BIHAR AND ORS	ADARSH SINGH EASHITA RAJ ABHINAV ASHOK	STANDING COUNSEL (22) PARTH GAURAV ASHUTOSH KUMAR PANDEY RAHUL KUMAR PRAVEER KUMAR SAURAV DIVYA PRAKASH
FOR HEARING -I			
118. CWJC/16303/2011 OTHER MISC. MATTER	10 MANISH DAFTARI AND ORS vs THE STATE OF BIHAR AND ORS	SIDDHARTHA PRASAD SANJEET KUMAR ADITYA DEV UJJAWAL BHUSHAN	S.RAZA AHMAD AAG9 RAMAKANT SHARMA (VIGILANCE) ARCHANA PALKAR KHOPDE
With CWJC/16947/2011 118.1 OTHER MISC. MATTER	9 MR.JUGAL KISHORE TOSHNIWAL AND O AND ORS vs THE STATE OF BIHAR AND ORS	SIDDHARTHA PRASAD	J.S. ARORA SC6 RAMAKANT SHARMA (VIGILANCE)
With CWJC/17107/2011 118.2 OTHER MISC. MATTER	9 SANDEEP AGARWAL AND ORS vs THE STATE OF BIHAR AND ORS	SIDDHARTHA PRASAD	PRASHANT PRATAP GP6 RAMAKANT SHARMA (VIGILANCE)

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**Friday the 3rd July 2026
CENTENARY BUILDING
Court No. 105 (AT 10:30 A.M.)
Mr. Justice Dr. Anshuman**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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Take Notice that the matters assigned to this Hon'ble court shall be taken up in the following manner:-

- (a) All types of mentioning shall be made on Monday at 10:30am only.**
- (b) No Adjournment shall be made in Top 30 Cases.**
- (c) CWJC's of Group-13 shall be taken up on Monday to Thursday at 10:30am or , as directed.**
- (d) Hearing Matters of Second Appeal shall be taken up on Monday & Tuesday at 3:30pm or, as directed.**
- (e) CWJC's of Gp-20,Cases of Or. Cr. Misc alongwith all Tied-up Matters, shall be taken up on Friday or, as directed.**

FOR ORDERS (ON OFFICE NOTES)

1.	CWJC/7336/2015 INDUSTRIAL DISPUTE	8 VAISHAL PATLIPUTRA DUGDH UTPADAK SAHKARI SANGH LTD. vs THE STATE OF BIHAR AND ORS	BINDHYACHAL RAI	GA1- S.K. SHARMA RAJESHWAR SINGH (GA10)
2.	CWJC/8023/2020 OTHERS, OTHERS	36 AMIT KUMAR SINGH vs THE UNION OF INDIA AND ORS	RAJENDRA PRASAD SAH KUMAR KAUSHIK (AMICUS CURIAE)	DR. K.N. SINGH (ASG) RAJESH KUMAR VERMA SANJAY PANDEY PRABHAKAR JHA (GP27) NIVEDITA NIRVIKAR (CGC) AMARENDRA NATH VERMA (SC TO UGC) VANDANA KISHORE KANAK VERMA KAUSHAL KUMAR JHA (UPSC) AMISH KUMAR RAKESH KUMAR NO.1

FOR ADMISSION

3.	CWJC/12979/2013 INDUSTRIAL DISPUTE	10 WORKMEN OF BHARTIYA JEVAN BIMA NIGAM DANIK MAJDOOR KARMCHARI SANGH AND ORS vs THE UNION OF INDIA AND ORS	ARVIND KUMAR SHARMA PRAMOD KUMAR SINHA	N. A. SHAMSI A.S.G. APURVA ROY NILANJAN CHATTERJEE KUNAL TIWARY (CGC) ABHIMANYU VATSA KANAK VERMA (CGC)
4.	CWJC/2765/2014 INDUSTRIAL DISPUTE	8 THE BIHAR STATE SUGAR CORPORATION LTD. AND ANR vs THE STATE OF BIHAR AND ORS AND ANR	GYAN SHANKAR	PRASOON SINHA RAGHWANAND (GA11)
5.	CWJC/696/2018 OTHERS	24 JIMADAR RAM AND ORS vs THE UNION OF INDIA AND ORS	ANIL KUMAR	S.D SANJAY ADDL. SOC. GEN. PRASHANT SINHA PANKAJ KUMAR TUHIN SHANKAR
With 5.1	CWJC/8697/2017 POST RETIRE, BOARD	22 MAHANATH MANJHI vs THE UNION OF INDIA AND ORS	MAHANATH MANJHI IN PERSON	S. RAZA AHMAD- AAG5 R.S. PRADHAN PRASHANT SINHA AMRENDRA NARAYAN RAI
With 5.2	CWJC/13930/2018 EMPLOYEES PROVIDEN	19 BINOD KUMAR PODDAR AND ORS vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR JHA PREM KUMAR JHA	YOGENDRA PD. SINHA GYAN SHANKAR SADAN KUMAR SINGH R.S. PRADHAN SUSHANT KUMAR DUTTA RANJEET CHOUBEY PRASHANT SINHA

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With 5.3	CWJC/18121/2018 EMPLOYEES PROVIDEN	18 MD. ASHFAQUE ALAM vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR JHA PREM KUMAR JHA SHIV NARAYAN JHA	KINKAR KUMAR- SC9 GYAN SHANKAR MADHAV KRISHNA R.S. PRADHAN RANJEET CHOUBEY
With 5.4	CWJC/22797/2018 POST RETIRE, BOARD	17 DHANESH PRASAD vs EMPLOYEES PROVIDENT FUND ORGANIZATION AND ORS	AMRENDRA NARAYAN RAI SANJAY KUMAR	R.S.PRADHAN ARUP KUMAR CHONGDAR DRUB MUKHERJEE SHAIENDRA KUMAR SINGH PRASHANT SINHA SANJEEV KUMAR RANJEET CHOUBEY
With 5.5	CWJC/958/2019 POST RETIRE, OTHER	23 UMESH CHANDRA VERMA, vs THE UNION OF INDIA AND ORS	ALOK KUMAR PRANAV KUMAR MADHURI LATA	S.D SANJAY ADDL. SOC. GEN. RANJEET CHOUBEY PRASHANT SINHA UMA SHANKER VERMA PRASHANT SINHA PRINCE KUMAR MISHRA PRINCE KUMAR MISHRA PRINCE KUMAR MISHRA
6.	CWJC/6602/2018 INDUSTRIAL DISPUTE IA- 1/2018 (8392/2018) MISC IA-2/2023 ()	29 DR. RAJENDRA PRASAD CENTRAL AGRICULTURE UNIVERSITY AND ANR vs THE STATE OF BIHAR AND ORS	ARVIND UJJWAL CHANDRA MOHAN SINGH ABHINAV SRIVASTAVA RAUSHAN PUSHKAR BHARADWAJ	SMT. ANURADHA SINGH MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE RANANJAY KUMAR MAHTAB ALAM SHAHID JAWED NOUMAAN AHMAD ARIF DAULA SIDDIQUIE NOUMAAN AHMAD
With 6.1	CWJC/19617/2019 WAGES,BONUS,AD- HOC	25 THE STATE OF BIHAR vs DR. RAJENDRA PRASAD CENTRAL AGRICULTURAL UNIVERSITY AND ORS	RAVI KUMAR (AC TO AAG 13) SARVESH KUMAR SINGH (AAG13)	CHANDRA MOHAN SINGH ARIF DAULA SIDDIQUIE NOUMAAN AHMAD
7.	CWJC/19563/2018 INDUSTRIAL DISPUTE IA- 1/2018 (7700/2018) STAY OF PROCEEDING	22 STATE BANK OF INDIA vs THE UNION OF INDIA AND ANR	BINOD BIHARI SINHA AMARJEET CHAUDHARY AJAY DUTT MISHRA BINOD BIHARI SINHA ALOK KUMAR SINHA RAKESH KUMAR SINHA	S.D SANJAY ADDL. SOC. GEN. NIVEDITA NIRVIKAR (C.G.C.) RAKESH KUMAR SINGH BIPIN KRISHNA SINGH
8.	CWJC/20053/2018 WAGES,BONUS,AD- HOC	24 THE MANAGEMENT OF CENTRAL PUBLIC WORKS DEPARTMENT THROUGH JAYANT KUMAR GUPTA vs DIPU KUMAR	S.D.SANJAY A.S.G RAKESH KUMAR SINHA	PURUSHOTTAM NARAYAN MISHRA
With 8.1	CWJC/20129/2018 WAGES,BONUS,AD- HOC	24 THE MANAGEMENT OF CENTRAL PUBLIC WORKS DEPARTMENT, THROUGH JAYANT KUMAR GUPTA EXECUTIVE ENGINEER vs AJAY KUMAR	S.D.SANJAY A.S.G RAKESH KUMAR SINHA	PURUSHOTTAM NARAYAN MISHRA
With 8.2	CWJC/20173/2018 WAGES,BONUS,AD- HOC	23 THE MANAGEMENT OF CENTRAL PUBLIC vs PRAMOD KUMAR SEWERMAN	S.D.SANJAY A.S.G RAKESH KUMAR SINHA	PURUSHOTTAM NARAYAN MISHRA
With 8.3	CWJC/20264/2018 WAGES,BONUS,AD- HOC	23 THE MANAGEMENT OF CENTRAL PUBLIC WORKS DEPARTMENT THROUGH JAYANT KUMAR GUPTA vs MANOJ KUMAR	S.D.SANJAY A.S.G RAKESH KUMAR SINHA	PURUSHOTTAM NARAYAN MISHRA
9.	CWJC/131/2019 DISMISAL	25 CHAMAK LAL YADAV vs THE UNION OF INDIA AND ORS	INDU BHUSHAN SUNIL KUMAR	CHITRANJAN SINHA - PAAG2 S.D SANJAY (ADDL. SOC. GEN.) PRAVEEN KUMAR SINHA AJAY KUMAR RASTOGI (AAG 10) ROHITABH DAS

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| 10. | CWJC/8769/2019
OTHERS | 10 FOOD CORPORATION OF INDIA
vs UNION OF INDIA AND ORS | SAKET TIWARY | S.D. SANJAY (ADDL.
SOLICITOR GENERAL)
KUMAR PRIYA RANJAN
KUMAR PRIYA RANJAN
CHHAYA MISHRA (CGC)
RAJNI KANT JHA
RAVINDER KUMAR
SHARMA |
| 11. | CWJC/9263/2019
INDUSTRIAL
DISPUTE | 17 BATA INDIA LIMITED
vs THE STATE OF BIHAR AND ANR | INDRAJEET BHUSHAN
KUMAR VIKRAM
DEEPALI SINGH
ANMOL KUMAR | RAGHWENDRA KUMAR
(SC22)
AMIT PANDEY |
| 12. | CWJC/12401/2019
OTHERS
IA-1/2024 ()
SUBSTITUTION
IA-2/2024 ()
SUBSTITUTION
IA-3/2024 ()
LIMITATION PETITIO | 10 THE GENERAL MANAGER
(REGION), FOOD CORPORATION OF
INDIA
vs THE UNION OF INDIA AND ORS | SAKET TIWARY
UDAY PRAKASH
SHRARMA | S.D. SANJAY (ADSG)
RAM ANURAG SINGH
MOHAMMED ABU HAIDAR
MOHAMMAD ABU
SHAJAR |
| 13. | CWJC/15579/2019
INDUSTRIAL
DISPUTE | 21 PURUSHOTTAM KUMAR
vs THE STATE OF BIHAR AND ORS | INDRAJEET BHUSHAN
PRAMOD MAN BANSH
KUMAR BINODE BARIAR | ANIL KUMAR SINGH
(GP26)
ASHOK KUMAR JHA
MANISH KUMAR SINGH
ABHIMANYU VATSA
KUNDAN KUMAR
ASHOK KUMAR JHA |
| With
13.1 | CWJC/15229/2019
SHOPEES &
ESTABLISH | 17 SAHARA INDIA AND ORS
vs PURUSHOTTAM KUMAR, AND
ANR | RAKESH KUMAR
ASHOK KUMAR JHA
MANISH KUMAR SINGH
ABHIMANYU VATSA
KUNDAN KUMAR
MANISH KUMAR SINGH | PRAMOD MAN BANSH
SATYENDRA KUMAR
BHATNAGAR
SATYENDRA KUMAR
BHATNAGAR
ARUN KUMAR |
| 14. | CWJC/20365/2019
EMPLOYEES
PROVIDEN
IA-1/2020 ()
VACATE THE STAY
IA-2/2021 ()
INTERVENOR
PETITIO | 9 M/S NATRAJ ENGINEERS PVT. LTD.
vs THE REGIONAL PROVIDENT
FUND COMMISSIONER, AND ORS | RADHA RAMAN
RADHA RAMAN | R. S. PRADHAN
RANJEET CHOUBEY
PRASHANT SINHA
SAMIR KUMAR
SMRITI SINGH |
| 15. | CWJC/21080/2019
DISMISAL | 30 KUMAR GAURAV AND ORS
vs THE STATE OF BIHAR AND ORS | SANJEEV KUMAR
PREETI
VIPIN KUMAR SINGH | SARVESH KUMAR (AAG13)
ANIL KUMAR SINGH
SANJAY KUMAR SINGH |
| 16. | CWJC/21790/2019
INDUSTRIAL
DISPUTE
IA-1/2019 ()
STAY OF
PROCEEDING | 14 THE VAISHAL PATLIPUTRA DUGDH
UTPADAK SAHKARI SANGH LTD.
vs THE STATE OF BIHAR AND ORS | SATYENDRA KRISHNA
PRASAD
KRIPANAND GUPTA
BINDHYACHAL RAI | ANIL KR. SINGH (GP26)
RANJAN KUMAR SINGH |
| 17. | CWJC/24665/2019
EMPLOYEES
PROVIDEN | 10 THE CHAIRMAN, MADHYA BIHAR
GRAMIN BANK, (NOW KNOWN AS
DAKSHIN BIHAR GRAMIN BANK)
vs THE UNION OF INDIA, AND ORS | PRAVEEN PRABHAKAR
VED PRAKASH
SRIVASTVA
SANJAY KUMAR JHA | S.D. ANJAY (ADSG)
RAM ANURAG SINGH
RAM ANURAG SINGH
ARVIND PRASAD SINGH
SURESH SINGH |
| 18. | CWJC/24675/2019
MINIMUM WAGES
ACT
IA-1/2020 ()
INTERVENOR
PETITIO | 12 M/S ATC TELECOM
INFRASTRUCTURE PRIVATE
LIMITED
vs THE STATE OF BIHAR AND ORS | INDRAJEET BHUSHAN
RAJESH RANJAN
SHAKTI SUMAN KUMAR
DIPAK KUMAR
SHUBHAM KUMAR
HIMANSHU RANJAN | ANURADHA SINGH
(SC21)
MADHAV KRISHNA
MANOJ KUMAR SINGH
SANOJ KUMAR
RAJESH KUMAR
RATAN KUMAR |
| FOR HEARING | | | | |
| 19. | CWJC/13944/2001
INDUSTRIAL
DISPUTE | 8 UCO BANK THRU.ZONAL
MANAGER
vs THE PRESIDING
OFFICER,CENTRAL | RAMESH PRASAD
BIRNAWAY
RANJEET KUMAR
PANDEY | J.P. KARN SCGSC
BIRENRA KUMAR JHA
ANIL KUMAR
DEVI KANT JHA
RAVI RANJAN
DEVI KANT JHA
BIRENDRA KUMAR JHA
LAKSHMI KANT TIWARY
ROHIT MISHRA |

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With 19.1	CWJC/381/2002 INDUSTRIAL DISPUTE	8 UCO BANK THRU.ASSISTANT MANAGE vs THE PRESIDING OFFICER,CENTRAL	RAMESH PRASAD BIRNAWAY RANJEET KUMAR PANDEY	P.K.SHAHI SCGSC BIRENDRA KUMAR JHA DEVI KANT JHA P.L.JAISWAL (CGC) S.N.PATHAK(ASCCG)
With 19.2	CWJC/5895/2005 INDUSTRIAL DISPUTE	8 UCO BANK vs THE UNION OF INDIA AND ORS	S.D.SANJAY LOKESH KUMAR	GP8 BIRENDRA KUMAR JHA DEVI KANT JHA BIRENDRA KUMAR JHA DEVI KANT JHA
With 19.3	CWJC/7730/2005 INDUSTRIAL DISPUTE	8 UCO BANK vs THE UNION OF INDIA AND ORS	S.D.SANJAY RANJEET KUMAR PANDEY LOKESH KUMAR	ASST.SG DEVI KANT JHA DEVI KANT JHA SARVADEO SINGH BIRENDRA KUMAR JHA
With 19.4	CWJC/191/2006 INDUSTRIAL DISPUTE	8 UCO BANK vs THE UNION OF INDIA AND ORS	S.D.SANJAY GAUTAM KEJRIWAL SURAJ SAMDARSHI RANJEET KUMAR PANDEY LOKESH KUMAR	GP6 K.P.YADAV (GP11) PRAHALAD KR.BHAGAT (GP13) NASIM YAHYA (GP 13) DEVI KANT JHA BIRENDRA KUMAR JHA S.K.SHARMA DEVI KANT JHA DR.R.RANJAN(ASST.SG)
With 19.5	CWJC/197/2006 INDUSTRIAL DISPUTE	8 UCO BANK vs THE UNION OF INDIA AND ORS	S.D.SANJAY GAUTAM KEJRIWAL SURAJ SAMDARSHI RANJEET KUMAR PANDEY LOKESH KUMAR	GP6 S.K.SHARMA DEVI KANT JHA DEVI KANT JHA K.P.YADAV (GP11) BIRENDRA KUMAR JHA PRAHALAD KR.BHAGAT (GP13) DR.R.RANJAN(ASST.SG)
With 19.6	CWJC/3558/2008 INDUSTRIAL DISPUTE	8 UCO BANK vs THE UNION OF INDIA AND ORS	S.D.SANJAY GAUTAM KEJRIWAL SURAJ SAMDARSHI GAUTAM KEJRIWAL SURAJ SAMDARSHI RANJEET KUMAR PANDEY LOKESH KUMAR	ASST.SG BINAY KUMAR PANDEY BIRENDRA KUMAR JHA DEVI KANT JHA BINAY KUMAR PANDEY DEVI KANT JHA
With 19.7	CWJC/21/2010 INDUSTRIAL DISPUTE	10 UCO BANK vs THE UNION OF INDIA AND ORS	S.D.SANJAY SURAJ SAMDARSHI GAUTAM KEJRIWAL GOPAL PRASAD GUPTA RANJEET KUMAR PANDEY LOKESH KUMAR	N. A. SHAMSI A.S.G. MAQBOOL AHMAD BIRENDRA KUMAR JHA DEVI KANT JHA ANIL SINGH BINDESHWAR PRASAD
With 19.8	CWJC/10360/2010 INDUSTRIAL DISPUTE	14 UCO BANK vs THE UNION OF INDIA AND ORS	S.D.SANJAY SUSHILA AGRAWAL GAUTAM KEJRIWAL RANJEET KUMAR PANDEY LOKESH KUMAR	SC15 MANISH KUMAR SUNIL KUMAR MANDAL(SC24) SATYA PRAKASHTRIPATHY NIVEDITA NIRVIKAR N.A. SHAMSI (ASGI) ARUN SRIVASTAVA
20.	CWJC/23618/2012 DISMISAL	20 THE STATE BANK OF INDIA vs THE UNION OF INDIA AND ORS AND ANR	RAKESH KUMAR SINGH	SHASHI KUMAR MUKESH KUMAR NO-1 RAMESH SINGH MD. KAMALUDDIN NEELAM PERWEEN ADITYA RAJ MEDHAVI MD. KAMALUDDIN SHRISHTI RANI JYOTI RANJAN JHA
(AT 2:15 P.M)				
TO BE MENTIONED				
21.	CR. MISC./36366/2026 318(4),338,336(3) A.BAIL	2 ASHAPURNA DUBEY @ RANI DEVI AND ORS vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM	DILIP KUMAR NO. 1 SARVESH KASHYAP KUMARI AKANKSHA RAI

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FOR ORDERS (ON OFFICE NOTES) - TIED UP

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|--|--|---|---------------------|
| 22. MJC/705/2026
CONTEMPT- SJ | 2 ASHOK KUMAR SINGH
vs MR DEEPAK KUMAR, THE
PRINCIPAL SECRETARY
GOVERNMENT OF BIHAR AND ORS | KAUSHAL KISHOR
JYOTI KUMARI | STANDING COUNSEL 25 |
| 23. CR.
MISC./41363/2026
341,323,324,325,3
R.BAIL-1 | 1 SURENDRA MAHTO @ SURENDRA
KUMAR MAHTO
vs THE STATE OF BIHAR | SUMIT SHEKHAR PANDEY UPENDRA KUMAR
MASOOM RAZA | |

FOR ORDERS (ON PETITIONS) - TIED UP

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| 24. SA/383/2019

IA-1/2025 ()
SUBSTITUTION
IA-2/2026 ()
MISC | 6 SHAMIMA KHATOON @ BIBI
SAMINA KHATOON AND ORS
vs MOSTT. SHAMSU NISA AND ORS | SYED FIROZ RAZA
SYED QAISAR HASAN
SHAHRIKH SHIDDIQUI | AMARESH KUMAR
NILIMA KUMARI
ANAMIKA ANSHU |
| 25. CR. APP
(SJ)/124/2026
U/S 14 A (2) SC/S
SC/ST ACT (RB)
IA-1/2026 ()
LIMITATION PETITIO | 5 RAJ KUMAR @ RAJA KUMAR @
RAJA YADAV
vs THE STATE OF BIHAR AND ANR | MRITUNJAY KUMAR | BINAY KRISHNA |

FOR ORDERS - TIED UP

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| 26. CR.
MISC./46878/2021
R.BAIL-1 | 4 SHEIKH RAHMAT
vs THE STATE OF BIHAR | AMIT KUMAR ANAND | HUMAYOU AHMAD KHAN |
| 27. CR.
MISC./63517/2024
R.BAIL-1 | 9 DHARMENDRA YADAV
vs THE UNION OF INDIA THROUGH
JUNIOR INTELLIGENCE OFFICER
NARCOTICS CONTROL BUREAU,
PATNA | ARVIND KUMAR SINHA
BRAJ BHUSHAN PODDAR
ADITYA RAJ
RABISH KUMAR | DR. K.N SINGH (A.S.G)
RAKESH KUMAR NO.1 |
| 28. MJC/1311/2026
MODIFICATION- SJ | 2 THE UNION OF INDIA THROUGH
SECRETARY MINISTRY OF
DEFENCE AND ORS
vs DWARIKA PRASAD | PARUL PRASAD | PANKAJ KUMAR SINGH |

FOR ADMISSION - TIED UP

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| 29. CR. MISC./8157/2026
316(2),318(4),3(5
A.BAIL | 5 PAPPU KUMAR
vs THE STATE OF BIHAR | MD ANSIUR RAHMAN
MD. KHALID ANWAR
ARUN KUMAR MANDAL | MOHAMMAD SUFYAN
RAHUL RAJ
RITIK SHAH
MADAN MOHAN |
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MATTER -1

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| 30. MJC/711/2026
RESTORATION-SJ | 2 BABITA KUMARI
vs THE STATE OF BIHAR THROUGH
THE PRINCIPAL SECRETARY
DEPARTMENT OF SOCIAL
WELFARE AND ORS | SHASHI RANJAN | STANDING COUNSEL 10 |
| 31. CR.
MISC./45404/2026
RESTORATION (SJ)
RESTORATION (SJ) | 1 UPENDRA YADAV AND ORS
vs THE STATE OF BIHAR | VINOD KUMAR | SURESH PRASAD SINGH |
| 32. CR.
MISC./45532/2026
RESTORATION (SJ)
RESTORATION (SJ) | 1 GOLU KUMAR @ ANSHU KUMAR
vs THE STATE OF BIHAR | KRISHNA PRABHAT | KUMAR VEERENDRA
NARAYAN |

MATTER -2

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| 33. CR.
MISC./44527/2026
MODIFICATION (SJ)
MOD (SJ) | 1 BHOLA MIYA @ MD. KASHIM
vs THE STATE OF BIHAR | RAJESH KUMAR
MANU KUMAR | DR. KUMAR UDAY
PRATAP |
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MATTER -3

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| 34. CR.
MISC./74350/2025
329(4),115(2),118
A.BAIL | 5 NAVEEN KUMAR @ NAVIN KUMAR
vs THE STATE OF BIHAR | VIRENDRA KUMAR
BABAN KUMAR | ANISH CHANDRA
PRAMOD KUMAR SINHA |
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35.	CR. MISC./89283/2025 137(2),87, R.BAIL-1	4 BADAL KUMAR @ AMAN KUMAR vs THE STATE OF BIHAR AND ANR	SURESH SINGH ARVIND PRASAD SINGH	MOHAMMAD SUFYAN KUMAR MANGLAM MRINAL SHANKAR
36.	CR. MISC./5016/2026 80,238,3(5), A.BAIL	5 KISHORE RAM @ KISHORI RAM AND ORS vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN ANISH KUMAR APURVAA MISHRA AASHISH KUMAR BELA SINGH BELA SINGH BELA SINGH BELA SINGH	RANA RANDHIR SINGH
37.	CR. MISC./8206/2026 399,402,414, R.BAIL-1	4 BITTU KUMAR vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA AVINASH RAJ	ANANT KUMAR 1
38.	CR. MISC./10471/2026 334(1),303(2),317 R.BAIL-1	4 MD. RAJA @ MD. RAZA @ RAZZAK @ RAJAAK vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	ASHOK KUMAR SINGH
39.	CR. MISC./13929/2026 392 R.BAIL-1	4 SARFARAJ @ PRINCE @ RAJA @ MD. SARFARAJ vs THE STATE OF BIHAR	RAKESH KUMAR SONI BINOD PRAKASH	AHMAD ALI
40.	CR. MISC./18829/2026 103,238,61(2),3(5) R.BAIL-1 Same ps: CR. MISC./19094/2026	2 PAPPU RAM @ PAPPU KUMAR @ PAPPU KUMAR RAM vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH SAKSHI DEEP	BINOD KUMAR
41.	CR. MISC./19094/2026 103,238,61(2),3(5) R.BAIL-1 Same ps: CR. MISC/18829/2026	2 JAGDISH RAM vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH SAKSHI DEEP	RAM SEVAK CHOUDHARY
42.	CR. MISC./20700/2026 126(2),115(2),118 R.BAIL-1	2 AJIRUDDIN @ AJRUDDIN vs THE STATE OF BIHAR	AMAL KUMAR SINHA	DR. INDIWAR KUMARI
43.	CR. MISC./21675/2026 341,323,302,326,3 R.BAIL-1	2 MANSOOR ANSARI @ MANSUR ANSARI vs THE STATE OF BIHAR	MADHURENDRA KUMAR	KUMAR VEERENDRA NARAYAN USHA KUMARI
44.	CR. MISC./22286/2026 126(2),115(2),118 A.BAIL	3 JITESH SINGH @ JITESH KUMAR SINGH vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY RAJESH KUMAR	PUSHPA SINHA PANKAJ KUMAR DUBEY
45.	CR. MISC./22707/2026 302,201,34, R.BAIL-1	2 AJAY KUMAR @ AJAY MALLAH vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH RAJEEV KUMAR	NIRMAL KUMAR SINHA
46.	CR. MISC./22720/2026 191(2),191(3),190 R.BAIL-1	2 LALAN BIN @ LALAN CHAUDHARY vs THE STATE OF BIHAR	ARUN KUMAR GUPTA	ARUN KUMAR SINGH
47.	CR. MISC./22750/2026 341,323,379,342,3 R.BAIL-1	2 SUJEET KUMAR @ NEPALI vs THE STATE OF BIHAR	EASHITA RAJ ADITYA RAJ SINGH NUPUR KUMARI ANSHUL AARYAN GINNI PRIYA	UPENDRA KUMAR
48.	CR. MISC./22869/2026 8(c),21(C),22, R.BAIL-1	2 RAJENDRA CHOUDHARY vs THE STATE OF BIHAR	ANKIT RAJ	SHAHABUDDIN AZEEM @ S. AZEEM
49.	CR. MISC./26676/2026 20,22 R.BAIL-1	2 MITENDRA KUMAR BHARTI vs THE STATE OF BIHAR	KUMAR RAJDEEP SAROJ KUMAR CHOUDHARY	CHANDRA BHUSHAN PRASAD
50.	CR. MISC./30188/2026 394 R.BAIL-1	2 PRINCE KUMAR @ KHALNAYAK vs THE STATE OF BIHAR	MIRTYUNJAY KUMAR MISHRA	KUMAR VEERENDRA NARAYAN

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51.	CR. MISC./32299/2026 30A A.BAIL	2 DHURAN @ NIRAJ YADAV vs THE STATE OF BIHAR	RAKESH KUMAR	PARMANAND PRASAD
52.	CR. MISC./33726/2026 302,304B,201,34, R.BAIL-1	1 HARI NARAYAN RAI @ GORAKH RAI vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	SHAILENDRA KUMAR
53.	CR. MISC./35035/2026 318(4),316(2),338 A.BAIL	1 RUDAL YADAV @ RUDAL RAY AND ORS vs THE STATE OF BIHAR AND ANR	MANJEET KUMAR MISHRA	NAND KISHORE PRASAD BIJENDRA KUMAR RAKI ALAM SUNIL KUMAR NO.III
54.	CR. MISC./35265/2026 8,20(b)(ii)(c),23 R.BAIL-1	1 RAJU KUSHWAHA vs THE STATE OF BIHAR	PRATEEK TANDON ROHIT RANJAN SRIKANT KUMAR	JAGDHAR PRASAD
55.	CR. MISC./35580/2026 26,27,29,30,25(1- R.BAIL-1	1 SHYAM BABU GOP @ SHYAM BABU RAY vs THE STATE OF BIHAR	MITHILESH KUMAR ARYA	PAWAN KUMAR CHAURASIA
56.	CR. MISC./37239/2026 307,34, R.BAIL-1	1 SAHID KHAN @ SAJID @ SHAHID KHAN @ SAJID @ SAZID vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM	MD. FAHIMUDDIN
57.	CR. MISC./37702/2026 399,402, R.BAIL-1	1 KISHAN KUMAR vs THE STATE OF BIHAR	DILIP KUMAR ROY SONIA NARAYAN SINHA VISHAL KUMAR PRADYUMAN KUMAR ABHISHEK ARYANS	NAGENDRA PRASAD
58.	CR. MISC./40069/2026 20,25,29 R.BAIL-1	1 PRAMOD KUMAR MAHTO vs THE STATE OF BIHAR AND ANR	RAJIV KUMAR SHEO KUMAR PRASAD	JHARKHANDI UPADHYAY DR. KRISHNA NANDAN SINGH (A.S.G)
59.	CR. MISC./40879/2026 30(a) R.BAIL-1	1 DIPU KUMAR GUPTA @ DEEPU KUMAR GUPTA vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	SUCHETA YADAV
60.	CR. MISC./40898/2026 70(2),61(2),308(5 R.BAIL-1	1 VIKASH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR RAJEEV NAYAN	AJAY KUMAR JHA

MATTER -4

61.	C. REV./120/2024 CV REVIEW IA-1/2024 () LIMITATION PETITIO IA-2/2024 () MISC IA-3/2024 () MISC	3 RAMESHWAR SINGH vs THE STATE OF BIHAR AND ORS	SURENDRA KUMAR CHOUBEY	ADDITIONAL ADVOCATE GENERAL 12
62.	C. REV./212/2024 CV REVIEW IA-1/2024 () LIMITATION PETITIO	4 BIHAR ELECTRIC DEVELOPMENT CORPORATION LIMITED, BELTRON, THROUGH ITS MANAGING DIRECTOR, vs BINOD KUMAR AND ORS	GIRIJISH KUMAR	ADDITIONAL ADVOCATE GENERAL 3 PRANAV KUMAR DEVASHISH GIRI SHRISHTI SINGH
With 62.1	CWJC/494/2022 SEL , GAZETTED SER	4 RAM NATH RAY AND ANR vs THE STATE OF BIHAR AND ORS	SHASHANK CHANDRA KUMARI SHUBHAM SHASHANK SHEKHAR	MD. NADIM SERAJ (GP5)
With 62.2	CWJC/1693/2022 SELECTION , NON GA	5 JAINENDRA KUMAR JYOTI AND ORS vs THE STATE OF BIHAR AND ORS	ALKA VERMA SHASHANK CHANDRA KUMARI SHUBHAM VATSAL VERMA	SHEO SHANKAR PRASAD (SC8) GIRIJISH KUMAR
With 62.3	CWJC/1700/2022 SELECTION , NON GA	5 SAJDA PARWEEN AND ORS vs THE STATE OF BIHAR AND ORS	ALKA VERMA SHASHANK CHANDRA KUMARI SHUBHAM VATSAL VERMA	MD. N.H. KHAN (SC1) GIRIJISH KUMAR
With 62.4	CWJC/1891/2022 SELECTION , OTHER	4 RAVI KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SHASHANK CHANDRA VATSAL VERMA KUMARI SHUBHAM	MD. N.H. KHAN (SC1)
With 62.5	CWJC/1917/2022 SELECTION , NON GA	6 SHUBHAM KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SHASHANK CHANDRA KUMARI SHUBHAM VATSAL VERMA	MANISH KUMAR (GP 4)

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With 62.6	CWJC/2098/2022 SELECTION , NON GA	5 ARBIND KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SHASHANK CHANDRA VATSAL VERMA KUMARI SHUBHAM	P.K. VERMA (AAG3)
With 62.7	CWJC/2296/2022 SELECTION , NON GA	5 KALYAN JEE AND ORS vs THE STATE OF BIHAR AND ORS	SHASHANK CHANDRA VATSAL VERMA KUMARI SHUBHAM	SHEO SHANKAR PRASAD (SC8)
With 62.8	C. REV./264/2024 Civil ReviewCV RIVIEW	4 THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, AND ORS vs BINOD KUMAR @ BINOD KUMAR SINGH AND ORS	SAROJ KUMAR SHARMA (AC TO AAG 3) GIRIJISH KUMAR GIRIJISH KUMAR	PRANAV KUMAR SHRISHTI SINGH
With 62.9	MJC/832/2025 CONTEMPT- SJ	6 BINOD KUMAR @ BINOD KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	PRANAV KUMAR SHRISHTI SINGH	ADDITIONAL ADVOCATE GENERAL 3 GIRIJISH KUMAR
MATTER -5				
63.	MJC/1207/2023 CONTEMPT- SJ	16 BRIJ KISHORE TIWARY vs THE STATE OF BIHAR AND ORS	SANJEET KUMAR UTTAM KUMAR MISHRA UJJAWAL BHUSHAN BIJAY PRAKASH SINGH UTTAM KUMAR MISHRA TARUN KUMAR TIWARI	VINAY KIRTI SINGH (GA 2) BINAY KUMAR SINGH
64.	MJC/1518/2023 CONTEMPT- SJ	2 MURLI PRASAD SINGH vs THE STATE OF BIHAR AND ORS	VYAS KUMAR MISHRA	SUBHASH CHANDRA MISHRA (SC16) SIDDHARTHA PRASAD PRAKRITITA SHARMA
65.	MJC/1683/2023 CONTEMPT- SJ	10 NANDKISHOR SHARMA vs THE STATE OF BIHAR AND ORS	VASANT VIKAS PRANOY KUMAR	SUBHASH PRASAD SINGH (GA 3) ANKIT KATRIAR KUMAR MANISH
With 65.1	C. REV./165/2025 CV RIVIEW	6 THE CHIEF EXECUTIVE OFFICER, NAGAR PARISHAD, HAZIPUR, DISTRICT VAISHALI, BIHAR, THROUGH SUSHIL KUMAR vs NANDKISHOR SHARMA AND ORS	ASHOK KUMAR	ADDITIONAL ADVOCATE GENERAL 7
66.	MJC/3035/2023 CONTEMPT- SJ	13 INDIRA DEVI vs THE STATE OF BIHAR AND ORS	DWIVEDY SURENDRA SHIVAM	MANISH KUMAR (GP 4) RAVI BHATIA RITESH KUMAR HIMANSHU SHEKHAR HARENDRA KUMAR
67.	MJC/3250/2023 CONTEMPT- SJ	11 ASHOK KUMAR SINHA vs THE STATE OF BIHAR AND ORS	ALOK RANJAN	ANJANI KUMAR (AAG 4)
68.	MJC/3259/2023 CONTEMPT- SJ	4 ADITYA KUMAR vs THE STATE OF BIHAR AND ORS	SATYENDRA KUMAR JHA KUMAR SHUBHAM	MD. NASRUL HODA KHAN (SC1) ABHAY SHANKAR SINGH SANJEEV KUMAR
69.	MJC/771/2024 CONTEMPT- SJ	3 DHURENDRA PANDEY vs THE STATE OF BIHAR THROUGH SRI SAURABH JORWAL THE DISTRICT MAGISTRATE, AND ORS	DHANNJAY KUMAR NO 2	GOVERNMENT PLEADER 18
70.	MJC/917/2024 CONTEMPT- SJ	4 KANEDY PAL vs THE STATE OF BIHAR AND ORS	PRAMOD MISHRA SURAJ KUMAR SHIV SHANKAR CHOUBEY	STANDING COUNSEL 25
71.	MJC/1558/2024 CONTEMPT- SJ	9 ARJUN CHOUDHARY AND ORS vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY MR. BRAJESH MEHROTRA, BIHAR, PATNA AND ORS	MRITYUNJAY KUMAR UMESH PRASAD	ADDITIONAL ADVOCATE GENERAL 12
72.	MJC/1988/2024 CONTEMPT MATTER CONTEMPT- SJ	9 UPENDRA PRASAD SINGH vs THE STATE OF BIHAR THROUGH KUMAR RAVI, THE PRINCIPAL SECRETARY, BUILDING CONSTRUCTION DEPARTMENT AND ORS	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	ADDITIONAL ADVOCATE GENERAL 12

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73.	MJC/2654/2024 CONTEMPT- SJ IA-1/2026 () DELETION	6 ARUN KUMAR RAJAK vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR AND ORS	BISHWASH VIJETA ANAND KUMAR TIWARI NARENDRA KUMAR SINHA JITENDRA ACHARYA AVANINDRA KUMAR JHA PURUSHOTTAM KUMAR JHA	GOVERNMENT PLEADER 4 NARESH DIKSHIT SHRUTI SINGH
74.	MJC/3211/2024 CONTEMPT- SJ	7 ARVIND KUMAR vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH BIPIN KUMAR	STANDING COUNSEL 12 NIKESH KUMAR
75.	MJC/3590/2024 CONTEMPT- SJ	9 AJAY KUMAR PANDEY AND ORS vs THE STATE OF BIHAR THROUGH K. K. PATHAK THE PRINCIPAL SECRETARY, AND ORS	RAJIV RANJAN KR. PANDEY KRITYA NAND JHA	ADDITIONAL ADVOCATE GENERAL 12
(P.A.)				
76.	MJC/4228/2024 CONTEMPT- SJ	7 CHANDRA KANT SINGH @ CHANDRAKANT PRASAD SINGH AND ANR vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR	ADDITIONAL ADVOCATE GENERAL 3
With 76.1	C. REV./336/2024 Review PetitionCV RVIEW	2 THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, GENERAL ADMINISTRATION DEPARTMENT AND ORS vs CHANDRAKANT SINGH AND ANR	SAROJ KUMAR SHARMA	MANOJ KUMAR MANOJ KUMAR
77.	MJC/4240/2024 CONTEMPT- SJ	7 MANOJ KUMAR YADAV AND ORS vs THE STATE OF BIHAR AND ORS	KRISHNA PRABHAT MAHENDRA THAKUR	GOVERNMENT PLEADER 4
78.	MJC/4433/2024 CONTEMPT- SJ	8 KRISHNA KUMAR RAI AND ORS vs THE STATE OF BIHAR AND ORS	UMESH KUMAR SINGH SHOBHNA SHREYA	STANDING COUNSEL 1
79.	MJC/4455/2024 CONTEMPT- SJ	4 BIRENDRA PASWAN vs THE MULTI STATE CO- OPERATIVE LAND DEVELOPMENT BANK AND ORS	VIJAY SHANKAR UPADHYAY	RAJESH PRASAD CHOUDHARY
80.	MJC/1451/2025 CONTEMPT- SJ	4 NARESH KUMAR GOYAL AND ANR vs THE STATE OF BIHAR THROUGH THE COLLECTOR, GAYA AND ORS	ARUN KUMAR SINHA	ADDITIONAL ADVOCATE GENERAL 12
81.	MJC/1575/2025 CONTEMPT- SJ	3 VIKRAM KUMAR vs THE STATE OF BIHAR THROUGH ANIMESH KUMAR PARASAR, THE ADDITIONAL CHIEF SECRETARY AND ORS	VIJAY KUMAR SRIVASTVA	ADDITIONAL ADVOCATE GENERAL 3 DR. ALOK KUMAR SINHA RANJEET KUMAR PANDEY
82.	MJC/1653/2025 CONTEMPT- SJ	5 BRAJ KISHORE SINGH vs THE STATE OF BIHAR THROUGH SRI AMRIT LAL MEENA PRESENTLY POSTED AS THE CHIEF SECRETARY AND ORS	VIJAY KUMAR SINGH ABHINAV SHANDILYA	STANDING COUNSEL 11
83.	MJC/1983/2025 CONTEMPT- SJ	4 DR. RAKESH CHANDRA SAHAY VERMA, vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR	GOVERNMENT PLEADER 13
84.	MJC/1991/2025 CONTEMPT- SJ	3 KAMLESH KUMAR RAM AND ANR vs THE UNION OF INDIA AND ORS	AISHWARYA SHANKAR ROHAN SINHA KUMAR MANISH	ADDITIONAL SOLICITOR GENERAL RATNESH KUMAR RAM TUJABH SINGH PARUL PRASAD
85.	MJC/2198/2025 CONTEMPT- SJ	3 BRAJESH PATHAK vs THE STATE OF BIHAR AND ORS	SHIVANI MISHRA PRAGATI SINGH AWADHESH KUMAR MISHRA	GOVERNMENT ADVOCATE 9
86.	MJC/2332/2025 CONTEMPT- SJ	3 NANDITA SINGH AND ANR vs THE STATE OF BIHAR THROUGH MR. DIPAK KUMAR SINGH AND ORS	SWAPNIL KUMAR SINGH	GOVERNMENT ADVOCATE 10
87.	MJC/2362/2025 CONTEMPT- SJ	4 SATYENDRA SINGH vs THE STATE OF BIHAR AND ORS	SHEO KUMAR PRASAD MD. EJAZ AKHTER	GOVERNMENT PLEADER 5
88.	MJC/2590/2025 CONTEMPT- SJ	3 PARWATI DEVI @ PARWATI KUMARI AND ORS vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN KUMAR	ADDITIONAL ADVOCATE GENERAL (9)
89.	MJC/2645/2025 CONTEMPT- SJ	4 JAISHREE DEVI @ JAYSHIRI DEVI vs THE STATE OF BIHAR THROUGH B. RAJENDRA PRINCIPAL SECRETARY, AND ORS	RAMCHANDRA SINGH	GOVERNMENT PLEADER 5 RAM KINKER CHOUBEY

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90.	MJC/2771/2025 Contempt Matter CONTEMPT- SJ IA-1/2025 () SUBSTITUTION	4 SHAMBHOO PRAKASH AND ORS vs THE STATE OF BIHAR THROUGH SHREE DEEPAK KUMAR SINGH THE ADDITIONAL CHIEF SECRETARY AND ORS	MRITUNJAY KUMAR	GOVERNMENT ADVOCATE 3 SANJAY PANDEY
91.	MJC/2934/2025 CONTEMPT- SJ	7 RAVI RANJAN vs DAKSHIN BIHAR GRAMIN BANK THROUGH ITS CHAIRMAN NAMELY SHRI MUKUL SAHAY AND ORS	NAMRATA DUBEY KUMAR KAUSHIK HEMANT RAJ	RANJEET KUMAR PANDEY
92.	MJC/2984/2025 CONTEMPT- SJ	3 MAHESH KUMAR vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY, NAMELY AMRIT LAL MEENA, GOVT. OF BIHAR AND ORS	ARYA ACHINT SHASHI PRIYA AMARSHAKTI SHASHANK SHEKHAR	ADDITIONAL ADVOCATE GENERAL 3 BINDHYACHAL RAI
93.	MJC/3259/2025 CONTEMPT- SJ	2 SUDHIR KUMAR PRASAD AND ORS vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, AND ANR	BINAY KANT MANI TRIPATHI AJITA AJAY KUMAR MISHRA	ADDITIONAL ADVOCATE GENERAL 3
94.	MJC/3785/2025 CONTEMPT- SJ	2 SANGEETA KUMARI vs THE STATE OF BIHAR THROUGH SRI ARVIND KUMAR CHAUDHARY, THE PRINCIPAL SECRETARY AND ORS	MD. ANISUR RAHMAN MD. KHALID ANWAR	GOVERNMENT PLEADER 7
95.	MJC/3977/2025 CONTEMPT- SJ	3 SHRIKANT GIRI vs THE STATE OF BIHAR AND ORS	HARSH VARDHAN HARSH RAJ	STANDING COUNSEL 23
96.	MJC/226/2026 CONTEMPT- SJ	4 TUNIYA DEVI @ TUNI DEVI vs THE STATE OF BIHAR AND ORS	GOPAL GOVIND MISHRA	GOVERNMENT ADVOCATE 5 BISHWA BIBHUTI KUMAR SINGH
97.	MJC/475/2026 CONTEMPT- SJ	4 RANJIT KUMAR vs MR. SANTOSH KUMAR MALL, THE STATE OF BIHAR AND ORS	BIPIN KUMAR ABHISHEK KUMAR AMARNATH KUMAR RAVI KANT	ADDITIONAL ADVOCATE GENERAL 4
98.	MJC/820/2026 CONTEMPT- SJ	2 PURUSHOTTAM KUMAR JHA vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, AND ORS	PURUSHOTTAM KUMAR JHA (IN PERSON)	GOVERNMENT PLEADER 27
99.	MJC/1203/2026 CONTEMPT- SJ	2 VINAY KUMAR vs AJAY KUMAR, THE CHIEF MANAGER, CANARA BANK (SYNDICATE BANK) AND ORS	RAVINDRA NATH DUBEY	RAJAN GHOSHRAVE
<u>FOR ADMISSION -I</u>				
100.	CWJC/3170/2022 OTHERS, BANK SER.	6 NAND KISHORE SINGH vs THE STATE BANK OF INDIA AND ORS	VAGISHA PRAGYA VACAKNAVI	RAKESH KUMAR SINGH
101.	CWJC/3124/2023 DISCP.PROC., BOARD	7 AMRENDRA KUMAR OJHA vs THE LIFE INSURANCE CORPORATION OF INDIA AND ORS	AMRENDRA KUMAR OJHA (IN PERSON) RAJNI KANT	ABHIMANYU VATSA RAJNI KANT SINGH RAKESH KUMAR ABHIMANYU VATSA MANISH KUMAR
With 101.1	CWJC/16577/2018 DISCP.PROC., BOARD	3 AMRENDRA KUMAR OJHA vs THE LIFE INSURANCE CORPORATION OF INDIA THROUGH ITS CHAIRMAN AND ORS	KAUSHALESH CHOUDHARY UMESH KUMAR MISHRA AMRENDRA KUMAR OJHA (IN PERSON)	RAKESH KUMAR RAKESH KUMAR RAJNI KANT SINGH ABHIMANYU VATSA
102.	CWJC/4668/2023 REM/DIS/TER, NON G	8 ANIL KUMAR SINGH vs THE STATE OF BIHAR AND ORS	ASHISH GIRI RIYA GIRI SUMIT KUMAR JHA	ANJANI KUMAR (AAG4)
103.	CWJC/9333/2024 WORKS CONTRACT IA-1/2024 () MISC IA-3/2025 () VACATE THE STAY	21 DELVION, OPC PVT. LTD. AND ANR vs THE STATE OF BIHAR AND ORS	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	GOVERNMENT PLEADER 27 GIRIJISH KUMAR

PATNA HIGH COURT	255	Friday 3rd July, 2026 Hon'ble Mr. Justice Dr. Anshuman
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104.	CWJC/217/2025 WORKS CONTRACT IA-1/2025 () VACATE THE STAY IA-2/2025 () INTERVENOR PETITIO IA-3/2025 () MISC IA-4/2025 () MISC IA-5/2025 () MISC	16 M/S SHREE RADHE INFOTECH (SRIT) AND ORS vs THE STATE OF BIHAR AND ORS	NIRANJAN KUMAR SUBHAM SINGH BIPIN YADAV SAKET SINGH	STANDING COUNSEL (28) GIRIJISH KUMAR MRITUNJAY KUMAR SHILPI SINGH RAM GANESH
105.	CWJC/228/2025 TRADE & COMMERCE (IA-2/2025 () MISC IA-3/2025 () VACATE THE STAY	16 JUPITER SHAKTI CONSULTANCY SERVICES PVT. LTD., A REGISTERED COMPANY AND ORS vs THE STATE OF BIHAR AND ORS	VIKAS KUMAR JHA	STANDING COUNSEL (21) GIRIJISH KUMAR
With 105.1	CWJC/18154/2024 TRADE & COMMERCE (COMMERCE (	14 GAUTAM INFOTECH EDUCATION PRIVATE LIMITED AND ORS vs THE STATE OF BIHAR AND ORS	VIKAS KUMAR JHA PRINCE KUMAR MISHRA	STANDING COUNSEL (26) MANOJ KUMAR AMBASTHA GIRIJISH KUMAR
With 105.2	CWJC/18649/2024 TRADE & COMMERCE (	11 PRAMOD KUMAR THAKUR vs THE STATE OF BIHAR AND ORS	RANJAN KUMAR SRIVASTAVA SHASHWAT SRIVASTAVA VIKAS KUMAR JHA	STANDING COUNSEL (12) GIRIJISH KUMAR
With 105.3	CWJC/448/2025 TRADE & COMMERCE (	13 A ONE SOLUTION AND ORS vs THE STATE OF BIHAR AND ORS	VIKAS KUMAR JHA	GOVERNMENT ADVOCATE (11) GIRIJISH KUMAR
With 105.4	CWJC/576/2025 WORKS CONTRACT	12 M/S ANP INFOSOLUTIONS PRIVATE LIMITED vs THE STATE OF BIHAR AND ORS	NIRANJAN KUMAR SUBHAM SINGH BIPIN YADAV SAKET SINGH	STANDING COUNSEL (28) GIRIJISH KUMAR
With 105.5	CWJC/1059/2025 TRADE & COMMERCE (	13 PRAMOD KUMAR THAKUR vs THE STATE OF BIHAR AND ORS	RANJAN KUMAR SRIVASTAVA SHASHWAT SRIVASTAVA VIKAS KUMAR JHA	GOVERNMENT ADVOCATE (11) GIRIJISH KUMAR
With 105.6	CWJC/1120/2025 TRADE & COMMERCE (	16 INP TECHNOLOGIES PVT. LTD. AND ORS vs THE STATE OF BIHAR AND ORS	VIKAS KUMAR JHA RAHUL KUMAR SINGH	GOVERNMENT PLEADER (17) GIRIJISH KUMAR
With 105.7	CWJC/1371/2025 TRADE & COMMERCE (	16 TRANS ASIA CARGO AND ORS vs THE STATE OF BIHAR AND ORS	VIKAS KUMAR JHA	ADVOCATE GENERAL GIRIJISH KUMAR
With 105.8	CWJC/1577/2025 WORKS CONTRACT	10 MET CONNECT INFOTECH PVT. LTD. vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SAHJA NAND SHARMA	STANDING COUNSEL (9) GIRIJISH KUMAR
With 105.9	CWJC/1705/2025 WORKS CONTRACT	13 HILIKS TECHNOLOGIES LIMITED, vs THE STATE OF BIHAR AND ORS	AVINASH SHEKHAR SURAJ SAMDARSHI ROHIT SINGH	STANDING COUNSEL (28) GIRIJISH KUMAR
With 105.10	CWJC/1724/2025 TRADE & COMMERCE (	16 TEACHMEE EDTECH VENTURES PRIVATE LIMITED, AND ORS vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, AND ORS	VIKAS KUMAR JHA PRINCE KUMAR MISHRA	GOVERNMENT ADVOCATE (03) GIRIJISH KUMAR
With 105.11	CWJC/1879/2025 TRADE & COMMERCE (	14 M/S POWER POINT vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, AND ORS	DHANANJAY KUMAR TIWARY SUDHIR KUMAR SINGH MANI SHANKAR MISHRA	GOVERNMENT ADVOCATE (10) GIRIJISH KUMAR
With 105.12	CWJC/2590/2025 WORKS CONTRACT	14 M/S SINGH ENTERPRISES AND ANR vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR	GOVERNMENT PLEADER (11) GIRIJISH KUMAR
With 105.13	CWJC/3295/2025 TRADE & COMMERCE (	14 APT COMPUTERS vs THE STATE OF BIHAR AND ORS	RANJAN KUMAR SRIVASTAVA SHASHWAT SRIVASTAVA	STANDING COUNSEL (28) GIRIJISH KUMAR
With 105.14	CWJC/3562/2025 TRADE & COMMERCE (	15 PEOPLE S SERVICE POINT (PSP) vs THE STATE OF BIHAR AND ORS	VIKAS KUMAR JHA PRINCE KUMAR MISHRA	GOVERNMENT PLEADER (24) GIRIJISH KUMAR

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With 105.15	CWJC/5637/2025 WORKS CONTRACT	10 M/S GULAB KUMAR (GAURAV ENTERPRISES) vs THE STATE OF BIHAR AND ORS	NIRANJAN KUMAR SUBHAM SINGH BIPIN YADAV MADHESHWAR PRASAD SINGH	STANDING COUNSEL (28) GIRIJISH KUMAR
With 105.16	CWJC/13462/2025 TRADE & COMMERCE (	3 GAUTAMVIHAR SERVICES PRIVATE LIMITED AND ORS vs THE STATE OF BIHAR AND ORS	ASHWANI KUMAR TIWARY MAYA SHANKAR MISHRA PARSHURAM SINGH SIKRIWAL GOPAL KRISHNA NISHANT	ADDITIONAL ADVOCATE GENERAL (13) GIRIJISH KUMAR
With 105.17	CWJC/19668/2025 TRADE & COMMERCE (	2 INP TECHNOLOGIES PVT. LTD. AND ORS vs THE STATE OF BIHAR AND ORS	VIKAS KUMAR JHA	GOVERNMENT ADVOCATE (05) GIRIJISH KUMAR
106.	CWJC/14625/2025 SEL , GAZETTED SER	3 NEELU TAMRKAR AND ORS vs THE STATE OF BIHAR AND ORS	PRIYAJEET PANDEY JITENDRA KUMAR PANDEY MEGHA KAUSTUBH KUMAR	GOVERNMENT ADVOCATE (08) SANJAY PANDEY

FOR HEARING - I - TIED UP

107.	CR. MISC./49391/2022 7,8,13(2),13(1)(c P OTHER UNCATEGORI	19 K. SENTHIL KUMAR vs THE UNION OF INDIA, MINISTRY OF FINANCE, DEPTT. OF REVENUE, DIRECTORATE OF ENFORCEMENT THROUGH ITS AND ORS	SANJEEV RANJAN	K.N. SINGH(A.S.G.) MANOJ KUMAR SINGH RAM ANURAG SINGH TUHIN SHANKAR TUHIN SHANKAR TUHIN SHANKAR
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(AT 3:30 P.M.)

FOR HEARING - TIED UP

108.	SA/215/1989 SA IA-2/2024 () MISC IA-3/2025 () LIMITATION PETITIO IA-4/2025 () SUBSTITUTION	26 MOSTT. JHALO ALIAS SAKINA vs SANJAY KUMAR AND ORS	TRILOKI NATH MAITIN RAJEEV KUMAR SINHA RANJAN KUMAR DUBEY	ARUN KUMAR SINGH ABBAS HAIDER MD. WALIUR RAHMAN RANJAY KUMAR SINGH BHUBNESHWAR PRASAD MANOJ KUMAR SINGH JITENDRA PRASAD SINGH ABHISHEK
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(Part Heard)

109.	CR. APP (SJ)/1516/2017 U/S 17 BIHAR SPE CR. APP(SJ)	13 DR. MD. JAMALUDDIN AND ORS vs THE STATE OF BIHAR THROUGH THE VIGILANCE DEPARTMENT	ABHAY SHANKAR SINGH AMIT KUMAR MISHRA	RAMA KANT SHARMAL.O,I/C VIGI ANIL SINGH RANA VIKRAM SINGH ANJANI KUMAR ANJANI KUMAR ARCHANA PALKAR KHOPDE
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SPECIALLY ASSIGNED MATTERS

110.	CR. WJC/894/2019 226,227 M. Miscellaneous	13 SHYAM BIHARI vs UNION OF INDIA MINISTRY OF FINANCE THROUGH DIRECTOR ENFORCEMENT DIRECTORATE, NEW DELHI AND ANR	HEMANT KUMAR	S.D SANJAY(ADDL.S.G) RAJESH KUMAR VERMA RAKESH KUMAR SINHA MANOJ KUMAR SINGH TUHIN SHANKAR
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PATNA HIGH COURT	257	Friday 3rd July, 2026 Hon'ble Mr. Justice R. P. Mishra
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Friday the 3rd July 2026
CENTENARY BUILDING
Court No. 106 (AT 10:30 A.M.)
Mr. Justice R. P. Mishra

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
1.	FA/149/2018 CONVERTED FROM M. FA	10 PREM KUMAR TIWARI vs RAM JANAM TIWARI AND ORS	SUDHIR KUMAR SINGH SAROJ KUMAR SHARMA RANJANA SRIVASTAVA RAMAN KUMAR RAVI SAROJ KUMAR SHARMA RANJANA SRIVASTAVA	SANJAY KUMAR TIWARI RANJEET KUMAR KUNDAN KUMAR PRAMOD KUMAR PRASAD AYUSH KUMAR
2.	FA/17/2023	4 MEENA KUMARI @ MINA DEVI vs KASHI NATH AND ORS	PARMATMA SINGH HARI SHANKAR ROY	
3.	FA/66/2024 converted from Ci FA	4 UMESH KUMAR KHETAN @ UMESH PRASAD KHETAN vs PUSHPA DEVI AND ORS	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	VIJAY SHANKAR SHRIVASTAVA
4.	FA/83/2024 FA	4 BISHUNPAT MAHTO vs SMT JAGIYA DEVI	AVINASH CHANDRA SHASHANK SHEKHAR MILI KUMARI MUKUL KUMAR	
5.	FA/67/2025 FA	6 MD. ZIAUR RAHMAN AND ORS vs SHASHINATH JHA AND ORS	ASHAR AKHTAR AIMAN HASSAN SABA ASHFAQUE KHALID AHSAN WASI AKHTAR	
<u>FOR ORDERS (ON OFFICE NOTES) - TIED UP</u>				
6.	MJC/3823/2025 CONTEMPT- SJ	2 SRI RAVI SHANKAR TIWARI @ RAVI SHANKAR TIWARI vs THE STATE OF BIHAR AND ORS	KRISHNA KANT SINGH	GOVERNMENT PLEADER 14
7.	CR. MISC./21457/2026 324,307,302,34, R.BAIL-1	5 JITENDRA RAM @ AMAWAS RAM vs THE STATE OF BIHAR	SUSHIL KUMAR	KALYAN SHANKAR
8.	CR. MISC./23800/2026 C.BAIL C.BAIL	3 UJJAWAL KUMAR vs THE STATE OF BIHAR AND ANR	KRISHNA KANT UPADHYAY ANIL KUMAR SINGH POOJA KUMARI	SYED EHTESHAMUDDIN
9.	CR. MISC./27059/2026 96,65(1) R.BAIL-1	2 MD. SADDAM @ MD. AAKIB vs THE STATE OF BIHAR AND ANR	DINKAR KUMAR AJIT KUMAR MD DANISH QUAMAR	ABHAY KUMAR ROY
10.	CR. MISC./29113/2026 21B,21C R.BAIL-1	2 SHIVJI MAHTO @ SHIVJEE MAHTO vs THE STATE OF BIHAR	BIRENDRA KUMAR	ANISH CHANDRA
11.	CR. MISC./29207/2026 302,201,34, R.BAIL-1	2 KANHAIYA KUMAR vs THE STATE OF BIHAR	DWIJ RAJ DEEPMALA KUMARI	RAJIV NAYAN
12.	CR. MISC./29324/2026 376, R.BAIL-1	2 RAHUL KUMAR vs THE STATE OF BIHAR AND ANR	ALOK KUMAR ALOK VIVEK KUMAR PANDEY	RAJIV NAYAN ARJUN PRASAD
13.	CR. MISC./42595/2026 103(1),126(2),115 R.BAIL-1	1 JITENDRA KUMAR vs THE STATE OF BIHAR	BINDESWARI SINGH	AJIT KUMAR GUN SAGAR MAHTO SAMIR KUMAR SINHA
14.	CR. MISC./42685/2026 341,323,504,506,3 R.BAIL-1	1 RANJEET MALAKAR vs THE STATE OF BIHAR AND ANR	SUBESH SHARMA ABHIJEET ABHIGYAN	HUMAYOU AHMAD KHAN
15.	CR. MISC./45955/2026 103(1),3(5), R.BAIL-1	1 JIYALAL RAI @ JIYALAL RAY vs THE STATE OF BIHAR	MADHURENDRA KUMAR	BINOD KUMAR

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16. CR. MISC./46017/2026 109,303(2),324(4) R.BAIL-1	1 CHHOTU SHARMA @ MITHLESH KUMAR SHARMA vs THE STATE OF BIHAR	DHEERAJ KUMAR RABINDRA KUMAR PRIYADARSHI	MUKESH KUMAR SINGH
FOR ADMISSION - TIED UP			
17. CR. MISC./44439/2026 MOD (SJ) MOD (SJ)	1 AMAN KUMAR vs THE STATE OF BIHAR	KESHAV BHARDWAJ	SUCHETA YADAV
18. CR. MISC./35899/2026 137(2),140(3),351 R.BAIL-1	1 MD. SAROOF @ MOHAMMAD SARUF vs THE STATE OF BIHAR	SWARNA ROY RICHA RAJIV SINGH KOMAL MANISH KUMAR PASWAN AKSHAT ARGHYA NISHA KUMARI KOMAL RAJ	RAM PRIYA SHARAN SINGH
19. CR. MISC./36693/2026 302,201,34, R.BAIL-1	1 RAM SWARUP BHUIYAN vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR	UMESHANAND PANDIT
20. CR. MISC./37218/2026 61(2) R.BAIL-1	1 RAVI KUMAR @ RAVI KUMAR JHA vs THE STATE OF BIHAR	SHASHANK SHEKHAR UTSAV KUMAR MILI KUMARI MUKUL KUMAR	PRADEEP NARAIN KUMAR
21. CR. MISC./40805/2026 309(5),109(1), R.BAIL-1	1 AMAN KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SRIVASTAVA	RAM NARESH RAY
22. CR. MISC./41294/2026 8,20(b)(ii)(C) R.BAIL-1	1 MANISH KUMAR vs THE STATE OF BIHAR	ABHIJEET GAUTAM	RENU KUMARI
23. CR. MISC./41332/2026 302,34, R.BAIL-1 Same ps: CR. MISC/29098/2026	1 VIKAS JHA @ BIKASH JHA @ KALIYA vs THE STATE OF BIHAR	VIKASH KUMAR JHA	SHYAMESHWAR DAYAL
24. CR. MISC./41424/2026 307,120(B), R.BAIL-1	1 NAND KISHORE SINGH vs THE STATE OF BIHAR	NIRANJAN PARIHAR	SYED MOJIBUR RAHMAN SARVOTTAM KUMAR
25. CR. MISC./41445/2026 21(C),22,23, R.BAIL-1	1 MOHAMMAD NAIM @ MD. NAIM @ NAIM BAITHA vs THE STATE OF BIHAR	JAINENDRA KUMAR BISHWAJEET PANDEY BHARAT BHUSHAN	SYED EHTESHAMUDDIN
26. CR. MISC./41462/2026 8(A),21(C), R.BAIL-1	1 HARE RAM SAH @ HARE RAM vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	DAMODAR PRASAD TIWARY
27. CR. MISC./42230/2026 103(1),61(2),3(5) R.BAIL-1	1 UMESH JHA @ NANDAN JHA vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH ARCHANA SINGH	JAI NARAIN THAKUR NAKUL KUMAR JAMUAR
28. CR. MISC./42571/2026 324,302,120B,34 R.BAIL-1	1 MUKUL SINGH vs THE STATE OF BIHAR	NIRAJ KUMAR	PRANAV KUMAR
29. CR. MISC./42593/2026 302 R.BAIL-1	1 DEEPAK KUMAR vs THE STATE OF BIHAR	AMIT KUMAR SINGH SATISH KUMAR BUDDHI LAL YADAV	AMITESH KUMAR
30. CR. MISC./42945/2026 376, R.BAIL-1	1 MANISH KUMAR vs THE STATE OF BIHAR AND ANR	AJAY MUKHERJEE GARARI MUKHARJEE	NIRMAL KUMAR SINHA
31. CR. MISC./43802/2026 103(1),61(2),3(5) R.BAIL-1	1 KRISHNA KUMAR @ KRISHAN KUMAR vs THE STATE OF BIHAR	RAVI RANJAN SHREYASH BHARDWAJ	MD. MATLOOB RAB
32. CR. MISC./43945/2026 376, R.BAIL-1	1 SALAUDDIN @ MD. SAHLUDDIN ANSARI @ SALAUSHEEN vs THE STATE OF BIHAR AND ANR	GIRISH CHANDRA JHA ASHISH	SHAILENDRA KUMAR SINGH
33. CR. MISC./44213/2026 364(A),34,120(B), R.BAIL-1	1 SUJIT BHANDARI vs THE STATE OF BIHAR	KRISHNA MURARI	SHANTANU KUMAR

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| 34. CR.
MISC./44397/2026
111(2),61(2), R.BAIL-1 | 1 | SAGAR KUMAR
vs THE STATE OF BIHAR | SHIVANAND SINGH | DILIP KUMAR NO. 1 |
| 35. CR.
MISC./44553/2026
366A,34, R.BAIL-1 | 1 | BARJESH RAM @ BRIJESH RAM @
BRIJESH KUMAR
vs THE STATE OF BIHAR | SUNIL KUMAR SINGH | UMA SHANKAR PRASAD
SINGH |
| 36. CR.
MISC./44865/2026
103(1),61(2), R.BAIL-1 | 1 | BIPIN KUMAR SHARMA @ BIPIN
SHARMA
vs THE STATE OF BIHAR | AMRENDRA KUMAR | SATYENDRA PRASAD |
| 37. CR.
MISC./44978/2026
137(2),140(3) R.BAIL-1 | 1 | NEHA KUMARI
vs THE STATE OF BIHAR | RAJ KISHORE PRASAD
NAND LAL PRASAD | ARUN KUMAR SINGH |
| 38. CR.
MISC./45060/2026
329(4),126(2),115
R.BAIL-1 | 1 | TRIPIT NARAYAN YADAV
vs THE STATE OF BIHAR | JITENDRA KUMAR
BHARTI
NITU KUMARI | SHANTANU KUMAR |
| 39. CR.
MISC./45273/2026
302,328,120B,
R.BAIL-1 | 1 | CHUNNU SHARMA
vs THE STATE OF BIHAR | CHANDNI KUMARI
MUKESH KUMAR | NITYANAND |
| 40. CR.
MISC./45439/2026
20(B)(ii)(C),25,2
R.BAIL-1 | 1 | DEEPAK KUMAR
vs THE STATE OF BIHAR | MAYASHANKAR MISHRA
NAGENDRA UPADHYAY | MADHURI LATA |
| 41. CR.
MISC./45698/2026
103(1),61(2),3(5)
R.BAIL-1 | 1 | MANIR ALAM
vs THE STATE OF BIHAR | PRATEEK TANDON
ROHIT RANJAN | CHANDRA BHUSHAN
PRASAD |
| 42. CR.
MISC./45721/2026
8,18,21(c),22(c),
R.BAIL-1 | 1 | ASHARFI SAH
vs THE STATE OF BIHAR | VIVEKANAND SINGH
NAVEEN KUMAR | ANISH CHANDRA |

MATTER -1

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| 43. CR.
MISC./41730/2026
191(2),126(2),115
A.BAIL | 1 | DHIRAJ KUMAR @ LALA KUMAR
vs THE STATE OF BIHAR | RAM VINAY PD. SINGH
TATHAGAT | UPENDRA KUMAR |
| 44. CR.
MISC./42186/2026
341,323,325,307,5
A.BAIL | 1 | DEEPAK KUMAR THAKUR @
DEEPAK KUMAR SINGH AND ORS
vs THE STATE OF BIHAR | LAKSHMI KUMARI
RAJNISH PRAKASH | BINOD KUMAR |

FOR ADMISSION-II TIED UP

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| 45. CR.
MISC./40440/2025
8(c),18(c),29, R.BAIL-1 | 7 | RAM RAJ THAKUR
vs THE STATE OF BIHAR AND ANR | SHEO KUMAR PRASAD
SAKET KUMAR JHA | ANUJ KUMAR
SHRIVASTAVA
RAM TUJABH SINGH
DR. KRISHNA NANDAN
SINGH (ASG) |
| 46. CR.
MISC./72776/2025
6 R.BAIL-1 | 3 | SATYA NARAYAN SINGH
vs THE STATE OF BIHAR AND ANR | ANIL KUMAR SINGH
SAMIR KUMAR BHARTI | AJIT KUMAR |
| 47. CR.
MISC./13244/2026
8,20(b)(ii)(b),22
R.BAIL-1 | 4 | SARAN KUMAR @ SARWAN KUMAR
@ SHARWAN KUMAR @ SHARVAN
KUMAR @ SHRAWAN KUMAR
vs THE STATE OF BIHAR | SHASHANK SHEKHAR
MILI KUMARI | SHYAMESHWAR DAYAL |
| 48. CR.
MISC./18832/2026
96, R.BAIL-1 | 5 | VIKRAM DAS @ VIKRAM KUMAR @
VIKRAM KUMAR DAS
vs THE STATE OF BIHAR AND ANR | ARVIND KUMAR | VEENA KUMARI JAISWAL |
| 49. CR.
MISC./19424/2026
20,22, R.BAIL-1 | 3 | RAM PUKAR MUKHIYA @ RAM
PUKAR
vs THE STATE OF BIHAR | KUMARI PALLAVI
MANOJ KUMAR PANDEY | UPENDRA KUMAR |
| 50. CR.
MISC./24139/2026
137(2),96,3(5),65
R.BAIL-1 | 3 | TUNNA MAHTO @ TUNA MAHTO @
GUPTESHWAR SINGH @
GUPTESHWAR
vs THE STATE OF BIHAR AND ANR | PRASHANT KUMAR
NETAN CHOUHAN
SHIVAM ANAND | JITENDRA KUMAR SINGH |

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| 51. CR.
MISC./24473/2026
376, R.BAIL-1 | 3 SANTOSH RAM @ SANTOSH @
SANTOSH KUMAR
vs THE STATE OF BIHAR AND ANR | SARVESH KASHYAP
KUMARI AKANKSHA RAI
ANANT KUMAR MISHRA
DEEPAK KUMAR | RABINDRA KUMAR |
| 52. CR.
MISC./24961/2026
8C,20(b)(ii)(c),2
R.BAIL-1 | 3 SUDHIR KUMAR ISHAR @ SUDHIR
KUMAR ISHWAR
vs UNION OF INDIA THROUGH NCB
PATNA | JITENDRA KUMAR
SHAMBHAVI PRIYA
NAVEEN KUMAR PRASAD | DR. KRISHNA NANDAN
SINGH (A.S.G)
ARVIND KUMAR
AWADHESH KUMAR
PANDEY |
| 53. CR.
MISC./25387/2026
126(2),329(3),329
R.BAIL-1 | 2 BIPUL SINGH @ BIPUL KUMAR
SINGH @ BIPUL KUMAR
vs THE STATE OF BIHAR AND ANR | PURUSHOTTAM KUMAR
MUDIT MEET
SUSHMITA MISHRA
PRAVIN KUMAR | SADANAND PASWAN
ALKA VERMA |
| 54. CR.
MISC./25870/2026
302,34, R.BAIL-1 | 3 SANJEEV THAKUR@ SANJIV
THAKUR @ SANJIV @ KANHAIYA
THAKUR @ PANKAJ KUMAR
THAKUR@ PANKAJ THAKUR
vs THE STATE OF BIHAR | MURARI NARAIN
CHAUDHARY
VIJAY KUMAR
ANIKET KUMAR
BRAHMANAND KUMAR | UDAY PRATAP SINGH |
| 55. CR.
MISC./26392/2026
8,20(b)(ii)(c), R.BAIL-
1
Same ps:
CR. MISC/34526/2026 | 2 AMRESH KUMAR @ AMRESH SINGH
vs THE STATE OF BIHAR | AMIT PRAKASH
SUSHANT KUMAR | NIRMALA KUMARI |
| 56. CR.
MISC./26855/2026
341,323,324,307,3
R.BAIL-1 | 2 NANDAN MAHTO
vs THE STATE OF BIHAR | MITHILESH KUMAR ARYA
BIPIN KUMAR | PARMANAND KUMAR |
| 57. CR.
MISC./27097/2026
126(2),115(2),118
R.BAIL-1 | 2 HASIM @ MD. HASIM
vs THE STATE OF BIHAR | BIJENDRA KUMAR SINGH
ANIKET SINGH | RAM BILASH ROY RAMAN |
| 58. CR.
MISC./27929/2026
103(1),3(5), R.BAIL-1 | 2 ANUJ KUMAR RAO @ ANUJ KUMAR
@ ANUJ KUMAR RAW
vs THE STATE OF BIHAR | DHANANJAY KUMAR
SURENDRA PRASAD
TIWARI
RAJNISH KUMAR | PUSHPA SINHA
BINAY KUMAR |
| 59. CR.
MISC./27948/2026
363,366,506,34,
R.BAIL-1 | 2 SAROJ KUMAR
vs THE STATE OF BIHAR | JANARDAN PRASAD
SINGH
MANISH KUMAR | DR.MRITYUNJAYA
KR.GAUTAM |
| 60. CR.
MISC./28465/2026
126(2),118(1),109
R.BAIL-1 | 2 AMAN KUMAR
vs THE STATE OF BIHAR | MADHUKAR ANAND
SHUBHAM KUMAR SINGH | UPENDRA KUMAR |
| 61. CR.
MISC./28471/2026
21(c),29 R.BAIL-1 | 2 MD. BARE @ MD. NASIM
vs THE STATE OF BIHAR | NILENDU KUMAR
CHOUDHARY | AJAY KUMAR JHA |
| 62. CR.
MISC./28528/2026
8(c),21(c),22,23,
R.BAIL-1 | 2 SULEKHA DEVI
vs THE STATE OF BIHAR | KUMAR RAJDEEP
SAROJ KUMAR
CHOUDHARY | NARENDRA KUMAR
SINGH |
| 63. CR.
MISC./28611/2026
103(1),61, R.BAIL-1 | 2 RAHUL KUMAR @ RAHUL KUMAR
YADAV @ RAHUL YADAV
vs THE STATE OF BIHAR | RASIKA
JANMEJAY GIRIDHAR | USHA KUMARI 1 |
| 64. CR.
MISC./28628/2026
109 R.BAIL-1 | 2 GULSHAN KUMAR
vs THE STATE OF BIHAR | AMRESH KUMAR
RAKESH KUMAR SHARMA | PUSHPA SINHA
MAHENDRA THAKUR
KRISHNA PRABHAT |
| 65. CR.
MISC./28713/2026
302,120(B),34,
R.BAIL-1 | 3 DHANANJAY KUMAR
vs THE STATE OF BIHAR | GHANSHYAM TIWARY
MITHILESH KR. ARYA | RAJIV NAYAN |
| 66. CR.
MISC./28865/2026
304(B),34, R.BAIL-1 | 2 GUDDU KUMAR YADAV
vs THE STATE OF BIHAR | RAKESH SINGH
SAKET KUMAR SINGH
SAKSHI DEEP | RENUKA
RATNAKAR(APP125) |
| 67. CR.
MISC./29098/2026
302,34, R.BAIL-1
Same ps:
CR. MISC/41332/2026 | 2 VISHAL KUMAR JHA @ BISHAL
KUMAR JHA @ VISHAL JHA @ RAJA
@ VISHAL
vs THE STATE OF BIHAR | VIKASH KUMAR JHA | RAJENDRA NATH JHA |

PATNA HIGH COURT	261	Friday 3rd July, 2026 Hon'ble Mr. Justice R. P. Mishra	
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68. CR. MISC./29181/2026 64(2)(I),126(2),3 R.BAIL-1	2 BRAJESH YADAV vs THE STATE OF BIHAR	VIDYAPATI ADITYA SINGH NIDHI SUMAN	RINA SINHA
69. CR. MISC./29293/2026 111,317(2), R.BAIL-1	2 SHAKTI HALDHAR @ SHAKTI vs THE STATE OF BIHAR	BHOLA PRASAD	RINA SINHA
70. CR. MISC./29833/2026 143(1),145,98,3(5 R.BAIL-1	2 NEHA KUMARI @ TARA DEVI vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR	MOHAMMED ARIF
71. CR. MISC./30123/2026 20(b)(ii)(C), R.BAIL-1	2 GOLU KUMAR RAM @ GOLU KUMAR CHAMAR @ GOLU KUMAR vs THE STATE OF BIHAR	MRIGENDRA KUMAR MAYANK BILOCHAN	SHAILENDRA KUMAR SINGH
72. CR. MISC./30169/2026 8,20(B),(II)(C), R.BAIL-1	2 VIKASH MANDAL AND ANR vs THE STATE OF BIHAR	SUBHASH KUMAR	SHARDA KUMARI
73. CR. MISC./30419/2026 21(c),22,23, R.BAIL-1	2 KEWAL YADAV vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	MANOJ KUMAR
74. CR. MISC./30606/2026 394,302 R.BAIL-1	2 MANISH KUMAR @ ANISH KUMAR @ ANISH KUMAR MAHTON vs THE STATE OF BIHAR	PREM KUMAR UMA SHANKAR	BINOD KUMAR
75. CR. MISC./31708/2026 20(b)(ii)(C),25,2 R.BAIL-1	2 NARAYAN SAH @ NARAYAN DAS vs THE STATE OF BIHAR AND ANR	RAVI SHANKER PANKAJ	MOHAMMAD SUFYAN DR.K.N.SINGH (A.S.G.) ARVIND KUMAR AWADHESH KUMAR PANDEY
76. CR. MISC./34526/2026 8,20(b)(ii)(c) R.BAIL-1 Same ps: CR. MISC./26392/2026	2 MITHUN KUMAR vs THE STATE OF BIHAR	SABAL KUMAR JHA AMRITESH KUMAR SONU KUMAR	ASHA DEVI
77. CR. MISC./34914/2026 30(a), R.BAIL-1	2 ROHIT KUMAR THAKUR vs THE STATE OF BIHAR	ANISH KUMAR	PUSHPA SINHA.1
78. CR. MISC./40785/2026 103,238,61(2),3(5 R.BAIL-1	2 DULARCHAND KUMAR @ DULAR CHAND KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	PRAMOD KUMAR PANDEY

MATTER -1

79. CR. MISC./42759/2025 C.BAIL C.BAIL	6 RAKESH KUMAR JHA vs THE STATE OF BIHAR AND ANR	MANAGER SAH RAHUL HARSH VARDHAN	JITENDRA KUMAR SINGH SANJAY KUMAR SINGH MUKESH KUMAR RANA
80. CR. MISC./69988/2025 C.BAIL C.BAIL	8 BHOLA SINGH vs THE STATE OF BIHAR AND ORS	KUNDAN RATHORE ALIAS KUNDAN KUMAR SHANTOSH KUMAR	NAND KUMAR
81. CR. MISC./8733/2026 C.BAIL C.BAIL	5 ZEENAT PERWEEN @ ZEENAT PRAWEEEN vs THE STATE OF BIHAR AND ORS	BHOLA PRASAD INDRAJEET KUMAR	DR. INDIWAR KUMARI RAJEEV RANJAN RAJEEV RANJAN RAJEEV RANJAN

FOR ORDERS (ON OFFICE NOTES-III) - TIED UP

82. CR. APP (SJ)/1556/2026 U/S 14A (2) OF SC SC/ST ACT (RB)	2 BITTU KUMAR vs THE STATE OF BIHAR AND ANR	PARAS NATH MUKESH KUMAR	BINAY KRISHNA
83. CR. APP (SJ)/1645/2026 u/s 14A(2) SC/ST SC/ST ACT (RB)	2 RAUSHAN KUMAR vs THE STATE OF BIHAR AND ANR	VYAS KUMAR MISHRA	USHA KUMARI 1

FOR ADMISSION-III TIED UP

84. CR. APP (SJ)/96/2026 U/S 14A(2) SC/ST SC/ST ACT (RB)	3 PAPPU KUMAR vs THE STATE OF BIHAR AND ANR	RANJAN KUMAR SHARMA	USHA KUMARI 1
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85. CR. APP (SJ)/631/2026 118,109,61(2),103 SC/ST ACT (RB)	3 SANTOSH KUMAR @ SANTOSH BAKARIYA @ SANTOSH RAY @ BAKARIYAR vs THE STATE OF BIHAR AND ANR	ANJALI KUMARI REKHA KUMARI	USHA KUMARI 1
86. CR. APP (SJ)/1545/2026 U/S 14 A (2) SC/S SC/ST ACT (RB)	2 BALMIKI YADAV @ BALMIKI KUMAR @ RAKESH KUMAR vs THE STATE OF BIHAR AND ANR	RAM PRAWESH KUMAR	SADANAND PASWAN
87. CR. APP (SJ)/1564/2026 U/S 14A (2) OF SC SC/ST ACT (RB)	2 FARHAN @ FARHAN ALAM @ FARAN ALAM @ ARFAN @ AFRAN vs THE STATE OF BIHAR AND ANR	VATSAL VERMA SHASHANK CHANDRA NITISH KUMAR	USHA KUMARI 1 AAKASH CHOUDHARY VAIBHAV NARAYAN
88. CR. APP (SJ)/2321/2026 118(2),109,103,3(SC/ST ACT (RB)	1 PIYUSH KUMAR vs THE STATE OF BIHAR AND ANR	MD FAHAR IMRAN NAZIA SHABAH SAYED IMRAN GHANI	USHA KUMARI 1
89. CR. APP (SJ)/2480/2026 u/s 14A(2) SC/ST SC/ST ACT (RB)	1 ARJUN PASWAN vs THE STATE OF BIHAR AND ANR	KHUSHI AWADH JITENDRA NARAIN SINHA	SADANAND PASWAN
MATTER -1			
90. MJC/4465/2024 CONTEMPT- SJ	5 INDRA PANDEY @ INDRA DEVI vs SRI DEEPAK KUMAR SINGH, THE ADDITIONAL CHIEF SECRETARY, LAND AND REVENUE AND ORS	BISHWAJEET KUMAR	ADDITIONAL ADVOCATE GENERAL 13
91. MJC/271/2025 CONTEMPT- SJ	2 MANJU DEVI @ MANJOO DEVI vs THE STATE OF BIHAR AND ORS	AJIT RANJAN KUMAR HARENDRA KUMAR SINGH	STANDING COUNSEL 4
92. MJC/2207/2025 CONTEMPT- SJ	6 SHATRUDHAN YADAV @ SHATRUGHAN YADAV vs THE STATE OF BIHAR THROUGH THE COLLECTOR NAMELY RAJEEV RAUSHAN, DISTRICT-DARBHANGA AND ORS	KRISHNA KUMAR	GOVERNMENT ADVOCATE 8

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**Friday the 3rd July 2026
CENTENARY BUILDING
Court No. 314 (AT 10:30 A.M.)
Mr. Justice S. B. P. Singh**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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1. All urgent mentioning shall be made on Monday at 3.00 P.M. only.
2. Learned counsels are requested to provide photo copy of orders / citations / judgements for reference positively during course of arguments of a case.
3. The list is shortened for convenience of Hon'ble court. The rest of cases are kept in consolidated list and will come up in chronological order as per direction.

FOR ORDERS (ON OFFICE NOTES) - TIED UP

1.	C.MISC./92/2021 CIV.WRIT ARISING F	6 VIJAY KUMAR @ JAGARNATH PRASAD vs SMT. SEEMA DEVI AND ORS	NARESH CHANDRA VERMA NATRAJ VERMA	BAM BAHADUR JHA SUSHIL KUMAR JHA
2.	C.MISC./1351/2025 CIV.WRIT ARISING F	3 M/S BIHAR STATE ROAD DEVELOPMENT CORPORATION LTD vs M/S BSC-C AND C (JV)	MANISH DHARI SINGH	ANIL KUMAR SINGH
3.	C.MISC./1352/2025 CIV.WRIT ARISING F	3 M/S BIHAR STATE ROAD DEVELOPMENT CORPORATION LTD vs M/S BSC-C AND C (JV)	MANISH DHARI SINGH	ANIL KUMAR SINGH
4.	C.MISC./1353/2025 CIV.WRIT ARISING F	3 M/S BIHAR STATE ROAD DEVELOPMENT CORPORATION LTD vs M/S BSC-C AND C (JV)	MANISH DHARI SINGH	ANIL KUMAR SINGH
5.	C.MISC./1354/2025 CIV.WRIT ARISING F	3 M/S BIHAR STATE ROAD DEVELOPMENT CORPORATION LTD vs M/S BSC-C AND C (JV)	MANISH DHARI SINGH	ANIL KUMAR SINGH
6.	C.MISC./1355/2025 CIV.WRIT ARISING F	3 M/S BIHAR STATE ROAD DEVELOPMENT CORPORATION LTD vs M/S BSC-C AND C (JV)	MANISH DHARI SINGH	ANIL KUMAR SINGH
7.	C.MISC./1356/2025 CIV.WRIT ARISING F	3 M/S BIHAR STATE ROAD DEVELOPMENT CORPORATION LTD vs M/S BSC-C AND C (JV)	MANISH DHARI SINGH	ANIL KUMAR SINGH
8.	C.MISC./1357/2025 CIV.WRIT ARISING F	3 M/S BIHAR STATE ROAD DEVELOPMENT CORPORATION LTD vs M/S BSC-C AND C (JV)	MANISH DHARI SINGH	ANIL KUMAR SINGH
9.	C.MISC./1358/2025 CIV.WRIT ARISING F	3 M/S BIHAR STATE ROAD DEVELOPMENT CORPORATION LTD vs M/S BSC-C AND C (JV)	MANISH DHARI SINGH	ANIL KUMAR SINGH
10.	C. REV./62/2026 CV RIVIEW	1 ANIRUDH RAI vs RAJ BAHADUR RAI AND ORS	MITHILESH KUMAR RAI	
11.	C. REV./114/2026 Civil Review CV RIVIEW	1 RABINDRA NATH SHARMA vs JITENDRA NATH SHARMA AND ORS	RAJESH MOHAN	
12.	MJC/792/2026 RESTORATION-SJ	3 PRADEEP KUMAR vs SARJUG RAM @ SARJUG SINGH AND ANR	UDBHAV	
13.	MJC/1333/2026 RESTORATION-SJ	1 PRAVEER @ PRAVIR KUMAR PANKAJ AND ORS vs SHREE SHREE 108 THAKUR RAM JANKIJI LAXMANJI MAHARAJ THORUGH - SEWAIT UDAY CHANDRA CHOUDHARY AND ORS	VAIDEHI RAMAN PRASAD SINGH	STANDING COUNSEL 25
14.	CR. MISC./31797/2026 137,96,3(5) R.BAIL-1	2 RAHUL KUMAR vs THE STATE OF BIHAR AND ANR	VASANT VIKAS PRANOY KUMAR SAROJ KUMAR	SURENDRA KUMAR

FOR ADMISSION - TIED UP

15.	CR. MISC./24164/2026 137(2),96,318(2) R.BAIL-1	2 MAHENDRA KUMAR @ MAHENDRA YADAV vs THE STATE OF BIHAR AND ANR	DEEPAK KUMAR AMIT KUMAR MISHRA KUMARI PREETY SHUKLA	BINOD KUMAR
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| 16. | CR.
MISC./31140/2026
MODIFICATION (SJ)
MOD (SJ) | 2 | ANJANA KUMARI
vs THE STATE OF BIHAR AND ANR | MADHUMALA KUMARI | NIRMAL KUMAR SINHA |
| 17. | CR.
MISC./41241/2026
C.BAIL C.BAIL | 1 | RUMMANA KHANAM
vs THE STATE OF BIHAR AND ANR | KAMLENDRA PRASAD
SINGH | MUKESH KUMAR SINGH |
| 18. | CR.
MISC./43177/2026
103(1),3(5), R.BAIL-1 | 1 | RAVINDRA RAY @ RABINDRA RAY
vs THE STATE OF BIHAR | CHANDRA MOHAN JHA | MOHAMMAD SUFYAN |
| 19. | CR.
MISC./43747/2026
126(2),115(2),118
R.BAIL-1 | 1 | DILKHUSH KUMAR
vs THE STATE OF BIHAR | VAGISHA PRAGYA
VACAКNAVI
DIKSHA RAJ | JITENDRA KUMAR SINGH |
| 20. | CR.
MISC./43958/2026
MOD (SJ) MOD (SJ) | 1 | RANJEET SINGH AND ANR
vs THE STATE OF BIHAR AND ANR | AMAN VISHAL
AMAN VISHAL | PRANAV KUMAR |
| 21. | CR.
MISC./45241/2026
69,88,352,3(5),
A.BAIL | 1 | ADITYA PRATAP
vs THE STATE OF BIHAR AND ANR | UJJWAL KUMAR
JYOTI KUMAR SINHA | PRADEEP NARAIN
KUMAR |

FOR ORDERS (ON OFFICE NOTES)

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| 22. | C.MISC./355/2021
CIV.WRIT ARISING F | 9 | AMRESHWAR SINGH
vs SMT. SUNITA DEVI AND ORS | ZAINUL ABEDIN
SHAILESH KUMAR
MD. ASLAM ANSARI | ANAND KISHORE
CHOUDHARY
DEWENDRA NARAYAN
SINGH
ASHUTOSH KUMAR
SINGH
DHANANJAY KUMAR
ANAND KISHORE
CHOUDHARY
ANAND KISHORE
CHOUDHARY
DHANANJAY KUMAR |
| 23. | C.MISC./677/2025
CIV.WRIT ARISING F | 3 | PRAHLAD SHARMA
vs THE STATE OF BIHAR THROUGH
THE DISTRICT MAGISTRATE,
JEHANABAD AND ORS | RAKESH KUMAR SHARMA
RABINDRA KUMAR
SANTOSH KUMAR
PANDEY
AMRESH KUMAR | |
| 24. | C.MISC./513/2026
CIV.WRIT ARISING F | 2 | NUTAN KUMARI
vs SURENDRA PRASAD MAHTO AND
ORS | GAJENDRA KUMAR
SINGH
ARYAN SINGH
SURABHI NIRMAL | |
| 25. | C.MISC./589/2026
CIV.WRIT ARISING F | 2 | SHANKAR DAYAL DAS @ SHANKAR
DAYAL DAS MISHRA
vs CHANDRIKA PRASAD AND ORS | VAGISHA PRAGYA
VACAКNAVI
SHIVALIKA SINHA | LALAN KUMAR VERMA |

FOR ORDERS (ON PETITIONS)

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| 26. | C.MISC./622/2025
CIV.WRIT ARISING F
IA-1/2026 ()
STAY OF
PROCEEDING | 2 | RAM NARAYAN SINGH
vs BINDA DEVI | SHUBHESH PANDEY
AMIT KUMAR MISHRA
VINIT KUMAR | HIRA LAL GUPTA
KANHAIYA RAO
RAKESH KUMAR MISHRA |
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FOR ADMISSION

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| 27. | C.MISC./431/2024
CIV.WRIT ARISING F | 3 | MANTUN PRASAD RAI AND ORS
vs SAHJANAND RAI AND ORS | CHANDRA MAULI
CHAUASIA | ANIL KUMAR
PANKAJ KUMAR SINGH |
| 28. | CR.
MISC./13712/2026
85,3(5) A.BAIL | 5 | AKHILESH KUMAR @ AKHIESH
KUMAR
vs THE STATE OF BIHAR AND ANR | SHAILESH KUMAR SINGH
RAJNISH RANJAN
RAJNISH RANJAN | RENUKA
RATNAKAR(APP125)
VIJAY KUMAR |
| At 2:15 P.M. In Chambers (Physical Appearance) | | | | | |
| 29. | CR.
MISC./16690/2026
85,316(2),115,3(5)
A.BAIL | 5 | KRISHNA KUMAR
vs THE STATE OF BIHAR AND ANR | GUNJA | RAM ANURAG SINGH
ABHIMANYU KUMAR
YASHRAJ BARDHAN |
| At 2:15 P.M. In Chambers (Physical Appearance) | | | | | |
| 30. | C.MISC./1949/2017
CIV.WRIT ARISING F | 2 | SMT. KAMLA DEVI AND ANR
vs RAKESH RANJAN GUPTA @
RAKESH RANJAN AND ANR | MANISH KUMAR NO-2 | |

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| 31. | C.MISC./1310/2018
CIV.WRIT ARISING F
IA-1/2024 ()
MISC | 7 | NATHUNI PASWAN AND ANR
vs SATYA NARAYAN PASWAN | SHRI PRAKASH
SRIVASTAVA
RAJEEV RANJAN | PRATEEK TANDON
SHASHI BHUSHAN
PANDEY
ROHIT RANJAN |
| 32. | C.MISC./1761/2018
CIV.WRIT ARISING F
IA-1/2019 ()
STAY OF
PROCEEDING | 11 | RAJO DEVI
vs SONI TANTI @ SUNIL TANTI AND
ORS | DR. MANOJ KUMAR
RANJAN KUMAR JHA
RANA PRATAP SINGH
MIRTYUNJAY KUMAR
MISHRA | BISHWA NATH
CHAUDHARY |
| 33. | C.MISC./1857/2018
CIV.WRIT ARISING F | 5 | SIYA RAM PANDIT,
vs SHEIKH FAJLE REHMAN AND
ORS | PRAMOD MISHRA
PRAMOD KUMAR
JYOTI PRABHAKAR | |
| 34. | C.MISC./752/2019
CIV.WRIT ARISING F | 4 | DR. RAMNANDAN SHARMA AND
ORS
vs INDRADEO YADAV | RANJAN KUMAR DUBEY
UJJAWAL KUMAR SINGH | DHARMENDRA KUMAR
SINHA |
| 35. | C.MISC./486/2020
CIV.WRIT ARISING F | 17 | BIPIN BIHARI DUBEY
vs THE STATE OF BIHAR AND ORS | RADHA MOHAN PANDEY
CHANDRA SHEKHAR
VERMA | BIRENDRA KUMAR
SANJAY KUMAR
SANJAY KUMAR
RITA KUMARI
UPADHYAYA
BABAN KUMAR
SHADWAL HARSH
AJAY
DWIVEDI SURENDRA
NAGENDRA DUBEY
SHIVAM |
| 36. | C.MISC./808/2022
CIV.WRIT ARISING F
IA-4/2026 ()
MISC | 18 | SMT. LEELA DEVI
vs SMT. SHEELA DEVI AND ORS | MADHURI KUMARI | SUNIL KUMAR VERMA
SUMAN KUMAR VERMA
ANISH KUMAR
AMRESH KUMAR MISHRA
AYUSHI SINGH
ANJALI SINGH
SUMAN KUMAR VERMA
ANISH KUMAR
AMRESH KUMAR MISHRA
ANJALI SINGH
AYUSHI SINGH |
| 37. | C.MISC./213/2023
CIV.WRIT ARISING F | 6 | PRABHA SHANKAR NARAYAN
SINGH
vs SMT. MANJU DEVI AND ORS | VAIDEHI RAMAN PRASAD
SINGH
GYAN CHANDRA ROY | SHASHANK SHEKHAR
MUKUL KUMAR
UTSAV KUMAR
SHASHANK SHEKHAR |
| 38. | C.MISC./239/2023
CIV.WRIT ARISING F | 15 | LAKHI BABU
vs RABINDRA NATH RAI AND ORS | ASHUTOSH KUMAR
SINGH
DEWENDRA NARAYAN
SINGH
AJAY KUMAR SINGH | RAMA KANT SINGH
RAVI BHATIA
MANOJ KUMAR
SHASHI KUMAR SHARMA |
| 39. | C.MISC./587/2023
CIV.WRIT ARISING F | 11 | MUKESH BHAGAT @ MUKESH
KUMAR KUSHWAHA AND ORS
vs MAYA DEVI AND ORS | NARESH PRASAD | NAGENDRA RAI
NAVIN NIKUNJ
KOSHALENDRA RAI
SHAILENDRA KUMAR
DWIVEDI |
| With
39.1 | C.MISC./145/2019
CIV.WRIT ARISING F | 10 | MAYA DEVI AND ORS
vs THE STATE OF BIHAR AND ORS | NAGENDRA RAI | GYAN PRAKASH OJHA -
GA7
NARESH PRASAD |
| 40. | C.MISC./770/2023
CIV.WRIT ARISING F | 8 | SHEELA DEVI
vs VINA DEVI AND ORS | SARBOTTAM KUMAR
SARKAR | ALKA PANDAY
AJAY KUMAR JAIN |
| 41. | C.MISC./905/2023
CIV.WRIT ARISING F | 9 | SMT. ASHA ROY
vs SMT. POONAM JHA | ANSHUMAN JAIPURIYAR
ANUKRITI JAIPURIYAR
PRAWEEEN KUMAR
JAIPURIAR
RAJANIKANT KUMAR
PRABHAT RANJAN SINGH | BINAY KUMAR SINHA |
| 42. | C.MISC./1040/2023
CIV.WRIT ARISING F | 4 | UPENDRA KUMAR SINGH AND ANR
vs SATYENDRA SINGH | NAGENDRA RAI
KOSHALENDRA RAI
NAVIN NIKUNJ | RAJEEV RANJAN KUMAR
SINGH
HIMANSHU RANJAN |
| 43. | C.MISC./1093/2023
CIV.WRIT ARISING F | 8 | SHREE NIWASH SHARMA
vs SMT. LALITA DEVI AND ORS | SANJEET KUMAR SINGH
RAVINDRA KUMAR | |
| 44. | C.MISC./1141/2023
CIV.WRIT ARISING F | 4 | OM PRAKASH SINGH
vs KUSHO SINGH AND ORS | NIRANJAN PARIHAR
UPENDRA PRASAD II | |

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45.	C.MISC./1152/2023 CIV.WRIT ARISING F	15 GULBADAN DEVI @ GULBADAN KUANR vs ALOK KUMAR AND ORS	PRITISH KUMAR LAL	SUMIT KUMAR AVINASH KUMAR SINGH
46.	C.MISC./87/2024 CIV.WRIT ARISING F	6 ANITA SINHA, AND ORS vs SHUSHMA KUMARI AND ANR	MANOJ KUMAR RAVI BHATIA ABHISHEK KUMAR	AVINASH CHANDRA SARVOTTAM ANAND AVINASH CHANDRA
47.	C.MISC./88/2024 CIV.WRIT ARISING F	3 AJIT PRASAD vs BIMLA DEVI AND ANR	SANJAY KUMAR VERMA AJIT KUMAR SINGH ABHISHEK KUMAR	ADITYA NATH PANDEY NEHA KUMARI APRAJITA KUMARI YESHONEEL RATNAM
48.	C.MISC./153/2024 CIV.WRIT ARISING F	2 SUDHIR KUMAR vs PUNAM KUMARI AND ANR	PREM RANJAN KUMAR GIRIDHAR GOPAL TIWARY RAUSHAN ABHISHEK	ANAMIKA ANSHU SHAMBHAVI MANSI NILIMA KUMARI AMARESH KUMAR
49.	C.MISC./224/2024 CIV.WRIT ARISING F	8 VIRENDRA PANDEY vs LALIT KUMAR GUPTA AND ORS	RADHA MOHAN PANDEY CHANDRA SHEKHAR VERMA	
50.	C.MISC./231/2024 CIV.WRIT ARISING F IA-1/2026 () MISC	9 RAJEEV RANJAN JHA vs PRABHA JHA @ SMT. PRABHA MISHRA AND ANR	BIDHANESH MISRA MUKUND MOHAN JHA	PIYUSH SAURAV
51.	C.MISC./369/2024 CIV.WRIT ARISING F	4 RAMESHWAR MEHTA @ KHATTAR MANDAL vs SITA RAM MEHTA AND ORS	BHUBNESHWAR PRASAD SARBOTTAM KUMAR SARKAR	
52.	C.MISC./387/2024 CIV.WRIT ARISING F	6 CHANDRA BHUSHAN CHOUDHARY AND ORS vs UPENDRA PASWAN AND ORS	RANJEET KUMAR PANDEY RAJESH KUMAR	VIJAYESHWAR PRASAD SHASHANK SHEKHAR SINHA SHASHANK SHEKHAR SINHA VIJAYESHWAR PRASAD
53.	C.MISC./579/2024 CIV.WRIT ARISING F	2 MANISH KUMAR SARRAF vs NAND KISHORE PRASAD AND ORS	DR. BIPIN CHANDRA MADHAV KRISHNA	
54.	C.MISC./597/2024 CIV.WRIT ARISING F	5 SAROJ SHARMA AND ORS vs OM PRAKASH SHARMA AND ORS	PRASHANT KUMAR MAYANK MOHAN KARANDEEP KUMAR	ALOK KUMAR JHA SURAJ KUMAR TIWARI SURAJ KUMAR TIWARI
55.	C.MISC./628/2024 CIV.WRIT ARISING F	12 PRASADI MANDAL vs THE STATE OF BIHAR AND ORS	VISHAL SAURABH SUJIT KUMAR SINHA RAVI BHATIA RAKESH KUMAR PRAKRITI PRAKASH	STANDING COUNSEL (19) DR. MANOJ KUMAR KSHEM SHARMA VASUNDHARA KUMARI
56.	C.MISC./639/2024 CIV.WRIT ARISING F	2 ARJUN SINGH @ KUMAR ARJUN SINGH AND ANR vs BICHARI RAI AND ORS	MANISH KUMAR SINGH SHRIKESH KUMAR SINGH KUNDAN KUMAR	
57.	C.MISC./651/2024 CIV.WRIT ARISING F	2 DEEP NARAYAN vs SHYAM BABU SAO AND ANR	MANOJ KUMAR RAVI BHATIA HIMANSHU SHEKHAR	
58.	C.MISC./703/2024 CIV.WRIT ARISING F	6 RANI SINGH vs SHAILESH KUMAR SINGH, AND ORS	RAUSHAN SAHIL KUMAR	NARENDRA KUMAR AKASH AMBUJ AKASH AMBUJ NARENDRA KUMAR AKASH AMBUJ NARENDRA KUMAR
59.	C.MISC./792/2024 CIV.WRIT ARISING F	5 NARENDRA PRATAP SINGH AND ORS vs BABBAN SINGH AND ORS	ASHOK KUMAR SATISH KUMAR MITHILESH KUMAR SINHA	ASHOK KUMAR VIRENDRA KUMAR
60.	C.MISC./865/2024 CIV.WRIT ARISING F	3 SURENDRA YADAV vs RAJDEO CHAUDHARY AND ORS	GAJENDRA KUMAR SINGH UDIT NARAYAN SINGH	
61.	C.MISC./879/2024 CIV.WRIT ARISING F	5 SMT. VIJAYA SINGH AND ANR vs SMT. ANITA SINHA	MANOJ KUMAR RAVI BHATIA ABHISHEK KUMAR HIMANSHU SHEKHAR	SIDDHARTHA PRASAD KAUSTUBH SHASHANK SHEKHAR
With 61.1	C.MISC./230/2026 CIV.WRIT ARISING F	2 SMT. VIJYA SINGH AND ANR vs SMT. ANITA SINHA,	SUPRIYA KUMARI RAVI BHATIA RAKESH KUMAR SACHIN RAJ	SIDDHARTHA PRASAD OM PRAKASH KUMAR

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62.	C.MISC./1093/2024 CIV.WRIT ARISING F	3	AWADHESH KUMAR @ AVADHESH KUMAR AND ORS vs SHRAVAN KUMAR SAH @ SHRAWAN KUMAR SAH @ SHRAVAN KUMAR JHA AND ORS	JITENDRA KISHORE VERMA SHREYASH GOYAL SWETA RAJ KUMARI SHREYA ANJANI KUMAR RAVI RAJ ABHISHEK KUMAR SRIVASTAVA ABHAY NATH	MADHURI KUMARI
63.	C.MISC./1134/2024 CIV.WRIT ARISING F IA-1/2024 () STAY OF PROCEEDING	11	RAVI BHUSHAN OJHA @ MARKANDEY OJHA AND ANR vs RAM BIHARI TIWARI AND ORS	RITIK SHAH MADAN MOHAN	KUMAR SAURAV ADITYA PRATAP PARTH GAURAV ANSHU RAJ SINGH ASHUTOSH KUMAR PANDEY RAHUL KUMAR ASHUTOSH KUMAR PANDEY PARTH GAURAV ASHUTOSH KUMAR PANDEY PARTH GAURAV
64.	C.MISC./107/2025 CIV.WRIT ARISING F	2	MD. IJAHARUL HAQUE vs THE STATE OF BIHAR AND ORS	PREM CHAND YADAV ASHOK KUMAR SHANKAR KUMAR	GOVERNMENT PLEADER (11)
65.	C.MISC./118/2025 CIV.WRIT ARISING F	7	MD. MANSOOR vs MD. SHAMIM AND ORS	VAGISHA PRAGYA VACAKNAVI ANKITA ROY	RAVI BHATIA RAKESH KUMAR HIMANSHU SHEKHAR RAKESH KUMAR RAVI BHATIA HIMANSHU SHEKHAR
66.	C.MISC./278/2025 CIV.WRIT ARISING F	2	MD. ALAMGIR QUASMI AND ORS vs MD. JAVED AND ORS	ARVIND KUMAR SINHA AJIT KUMAR SINHA	
67.	C.MISC./297/2025 CIV.WRIT ARISING F	4	RAM DUTTA SINGH vs SMT. ANUPAM RASHMI AND ORS	MANOJ KUMAR RAVI BHATIA RAKESH KUMAR HIMANSHU SHEKHAR	SUPRIYA KUMARI SUPRIYA KUMARI SUPRIYA KUMARI SUPRIYA KUMARI
68.	C.MISC./328/2025 Converted from CW CIV.WRIT ARISING F IA-1/2026 () SUBSTITUTION	4	MD. KASHIM ANSARI vs RADHIKA DEVI AND ORS	NAGENDRA RAI NAVIN NIKUNJ	
With 68.1	C.MISC./713/2025 Converted from CWJCONV. FR.C.R. (U/S	3	ABHAY KUMAR KASHYAP vs DAMRI SAH AND ORS	RANJAN KUMAR DUBEY SANGEETA SHARMA	NAGENDRA RAI NAVIN NIKUNJ
69.	C.MISC./432/2025 CIV.WRIT ARISING F	3	MD. NASIM RAYEEN @ MD.NASIM RAIN vs BASHIRAN BIBI AND ANR	SUNIL KUMAR TIWARI	
70.	C.MISC./433/2025 CIV.WRIT ARISING F	1	AMAR YADAV vs MUNNA YADAV AND ORS	AWNISH KUMAR VIVEK KUMAR	SANJEEV KUMAR SHRIVASTAVA VAGISHA PRAGYA VACAKNAVI
71.	C.MISC./589/2025 CIV.WRIT ARISING F	2	PRAHLAD SHARMA vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SHARMA RABINDRA KUMAR AMRESH KUMAR SANTOSH KUMAR PANDEY	STANDING COUNSEL (18) GAJENDRA KUMAR BANDANA SINHA GAJENDRA KUMAR BANDANA SINHA GAJENDRA KUMAR BANDANA SINHA GAJENDRA KUMAR BANDANA SINHA GAJENDRA KUMAR BANDANA SINHA GAJENDRA KUMAR BANDANA SINHA
72.	C.MISC./741/2025 CIV.WRIT ARISING F	2	GOPAL SHARMA AND ANR vs DHENUKH MAHTO AND ORS	BRAJESH KUMAR SINGH PRAGYA BHARTI ADITYA KUMAR PANDEY	

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73.	C.MISC./758/2025 CIV.WRIT ARISING F	3	GOPAL KUMAR vs SANJANA	GAURAV KUMAR VERMA PINTU KUMAR PATEL MADHAV KUMAR	BELA SINGH RAJEEV RANJAN ANISH KR. THAKUR
74.	C.MISC./840/2025 CIV.WRIT ARISING F	2	SRIDHAR KUMAR VERMA vs MUZAFFARPUR MUNICIPAL CORPORATION AND ANR	HIMANSHU SHEKHAR RAVI BHATIA RAKESH KUMAR	AWADHESH KUMAR
75.	C.MISC./849/2025 CIV.WRIT ARISING F	2	HARE RAM AND ORS vs AMRENDRA KUMAR VERMA AND ANR	PINTU KUMAR PATEL MADHAV KUMAR GAURAV KUMAR	GAJENDRA KUMAR SINGH AVINASH KUMAR SINGH KUNDAN KUMAR OJHA NAVNEET PRABHAKAR DHANANJAY KUMAR
76.	C.MISC./856/2025 CIV.WRIT ARISING F	5	PRAMOD KUMAR MISHRA vs JAY NANDAN PANDEY AND ORS	PRIYAM KUMARI SURENDRA KISHORE THAKUR	PURUSHOTAM SHARMA PURUSHOTAM SHARMA PURUSHOTAM SHARMA PURUSHOTAM SHARMA PURUSHOTAM SHARMA ADITYA KUMAR PANDEY Y. MADHAVI ADITYA KUMAR PANDEY Y. MADHAVI ADITYA KUMAR PANDEY Y. MADHAVI ADITYA KUMAR PANDEY Y. MADHAVI ADITYA KUMAR PANDEY Y. MADHAVI
77.	C.MISC./932/2025 CIV.WRIT ARISING F	2	DURGESH KUMAR @ DURGESH KUMAR BHAGAT, vs GURIYA DEVI	DHANANJAYA NATH TIWARI	AMARNATH JHA
78.	C.MISC./968/2025 CIV.WRIT ARISING F	4	DURGA DEVI AND ORS vs BABAN BIHARI @ BABAN BIHARI OJHA	ASHOK KUMAR SINGH KAMESHWAR SINGH	KUNDAN RATHORE@ KUNDAN KUMAR KAMALA KANT TIWARY
79.	C.MISC./992/2025 CIV.WRIT ARISING F	5	ASHOK KUMAR SINGH vs HARIHAR GIRI AND ORS	ABHISHEK ANAND KANUPRIYA	NIRANJAN KUMAR
80.	C.MISC./1003/2025 CIV.WRIT ARISING F IA-1/2026 () STAY OF PROCEEDING	1	NIRAJ KUMAR vs SULEKHA KUMARI	PRAGATI SINGH AWADHESH KUMAR MISHRA SHIVANI MISHRA SHASHANK SHEKHAR	RAM SUMIRAN RAI ADITYA KUMAR
81.	C.MISC./1005/2025 CIV.WRIT ARISING F	1	MOTILAL PRASAD vs DR. ANAND KUMAR SINHA AND ANR	SATYENDRA RAI PRASOON SHEKHAR	AYUSH KARTIKEY SANTOSH KUMAR SINHA SANTOSH KUMAR SINHA
82.	C.MISC./1092/2025 CIV.WRIT ARISING F	2	MUKESH KUMAR RAM vs KHUSHBOO DEVI	SHAILENDRA KUMAR SINGH PRAVEEN PRABHAKAR	
83.	C.MISC./1104/2025 CIV.WRIT ARISING F	2	RAJESH KUMAR vs SHYAMA DEVI @ SAMA DEVI	PRIYAM KUMARI SURENDRA KISHORE THAKUR SUBODH KUMAR	ARVIND PRASAD SINGH
84.	C.MISC./1111/2025 CIV.WRIT ARISING F	2	SUSHIL KUMAR SINGH vs RAM JATAN SINGH AND ORS	NAVENDU KUMAR	

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96.	C.MISC./1549/2025 CIV.WRIT ARISING F	3	ABDUL KALAM @ KALAM MIYAN vs SAKUR MIYAN AND ORS	MD. ASLAM ANSARI NOUMAAN AHMAD	KAMLESH KUMAR KAHKASHAN ALAM KAHKASHAN ALAM KAMLESH KUMAR
97.	C.MISC./1602/2025 CIV.WRIT ARISING F	4	KEDAR SHARMA AND ORS vs BALIRAM SHARMA AND ORS	ASHOK KUMAR AJAY KUMAR AJEET KUMAR BISHWA NATH CHAUDHARY KANAYA KUMAR	AJIT KUMAR SINGH PURUSHOTAM SHARMA AJIT KUMAR SINGH PURUSHOTAM SHARMA AJIT KUMAR SINGH PURUSHOTAM SHARMA AJIT KUMAR SINGH PURUSHOTAM SHARMA
98.	C.MISC./1611/2025 CIV.WRIT ARISING F	2	DURGESH KUMAR DEEP vs SHIPRA KUMARI	RAKESH KUMAR SHARMA ALOK ANAND INDU BHUSHAN SHARMA	PRASHANT SAURABH KUMAR PRABHAT RANJAN
99.	C.MISC./1657/2025 CIV.WRIT ARISING F	8	ANIL KUMAR GUPTA vs MD. JASIMUDDIN AND ORS	GAURAV PRATAP SHIVENDRA KUMAR ROY	PRAMOD KUMAR YADAV MD. AMIR HODA MD. AMIR HODA PRAMOD KUMAR YADAV
100.	C.MISC./1672/2025 CIV.WRIT ARISING F	4	THAKUR MITHLESH KUMAR SINGH vs VIJAY KUMAR SINGH AND ORS	PRABHAT KUMAR SINGH SRIRAM KRISHNA UDAY SHANKAR SHARAN SINGH	AMARJEET SURENDRA KISHORE THAKUR DEEPAK KUMAR DEEPAK KUMAR SURENDRA KISHORE THAKUR DEEPAK KUMAR SURENDRA KISHORE THAKUR DEEPAK KUMAR SURENDRA KISHORE THAKUR DEEPAK KUMAR SURENDRA KISHORE THAKUR
101.	C.MISC./1676/2025 CIV.WRIT ARISING F	2	ARNIKA PATEL vs BRAJESH KUMAR SINGH	SUBHASH KUMAR TIWARI SUDHANSHU PRAKASH SRISTI KUMARI CHANDRA KANT	RAVI RANJAN GAURAV JAIRAJ SURUCHI PRIYA
102.	C.MISC./1677/2025 CIV.WRIT ARISING F	1	MD. AKRAM HUSSAIN vs DUDHESHWAR SINGH AND ORS	ABHISHEK RAJEEV KUMAR	
103.	C.MISC./1680/2025 Converted from Ci CIV.WRIT ARISING F	4	QUTUBUDDIN vs VINAY SHANKAR PRASAD MADHESIYA AND ORS	DIWAKAR PRASAD SINGH CHANDRA KANT SUDHANSHU PRAKASH	PRASHANT KUMAR NETAN CHOUHAN NETAN CHOUHAN PRASHANT KUMAR NETAN CHOUHAN PRASHANT KUMAR
104.	C.MISC./41/2026 CIV.WRIT ARISING F IA-1/2026 () STAY OF PROCEEDING	3	SONU KUMAR vs SMT. PREM LATA CHOUDHARY	SUSHIL KUMAR SINGH	VISHAL VIKRAM RANA MISHA BHARTI UTKARSH VIKRAM RANA AKASH PRIYE KUMAR SAURAV DEV ANURAG DARSHI
105.	C.MISC./44/2026 CIV.WRIT ARISING F	2	VIJAY KUMAR MAHTO, AND ORS vs VIJAY KUMAR SAH,	ARBIND KUMAR SINGH SHRUTI SINHA RAM SHANKAR KUMAR	ASMITA SINHA RAKESH KUMAR AMIT PANDEY
106.	C.MISC./50/2026 CIV.WRIT ARISING F IA-1/2026 () STAY OF PROCEEDING	1	KANHAIYA SINGH vs VIJAY SINGH	DEVASHISH GIRI SHRISHTI SINGH	
107.	C.MISC./80/2026 CIV.WRIT ARISING F	1	GOPAL RAM @ GOPAL PRASAD AND ORS vs ARVIND KUMAR AND ORS	PRIYA KUMARI VIJAY KUMAR VIMAL	
108.	C.MISC./98/2026 CIV.WRIT ARISING F	4	SURYA NARAYAN PODDAR vs THE STATE OF BIHAR AND ORS	RAM HRIDAY PRASAD SANGIV KUMAR SURYA NARARYAN PODDAR MARUTI KUMARI	STANDING COUNSEL (10)

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109.	C.MISC./111/2026 CIV.WRIT ARISING F	3	THE STATE OF BIHAR AND ORS vs M/S MAA BINDYAVASHINI CONSTRUCTION	VAGISHA PRAGYA VACA KNAVI KINKAR KUMAR	AMRIT KIRTI SIDDHARTH ADITYA MANISH SAHAY ANIL KUMAR SINHA AMAN RAJ
110.	C.MISC./161/2026 CIV.WRIT ARISING F	1	BACHCHI DEVI vs VIMAL YADAV	DR. ANJANI PD. SINGH PRANAV ANAND SATAKASHI SINGH PAYAL THAKUR	
111.	C.MISC./173/2026 Converted from C. CONV. FR.C.R. (U/S	1	SANTOSH KUMAR ROY vs PRIYADARSHI AND ORS	RAGHVENDRA KUMAR	
112.	C.MISC./178/2026 CIV.WRIT ARISING F	1	ASHA DEVI vs SADANAND GUPTA AND ORS	UDAI SHANKAR SINGH KAMYA THAKUR	
113.	C.MISC./196/2026 CIV.WRIT ARISING F	2	GIRDHARI PRASAD SINHA AND ORS vs DEVENDRA KUMAR AND ORS	PRITISH KUMAR LAL	SURENDRA KUMAR MISHRA SATYENDRA PRASAD SINGH
114.	C.MISC./201/2026 CIV.WRIT ARISING F	2	ASHOK PRASAD SINGH vs M/S SHEO SHANKAR CHEMICAL INDUSTRIES LTD. AND ANR	CHANDRASEKHAR SHARMA	MUKUND KUMAR GAUTAM KUMAR KEJRIWAL AKASH KUMAR MUKUND KUMAR GAUTAM KUMAR KEJRIWAL AKASH KUMAR
115.	C.MISC./219/2026 CIV.WRIT ARISING F	2	RAJU KUMAR vs POOJA KUMARI	PARTH GAURAV TEJAS VATSA ADARSH TIWARI DIVYA PRAKASH	
116.	C.MISC./225/2026 CIV.WRIT ARISING F	1	SHANTI DEVI AND ORS vs BINOD KUMAR SINGHANIA AND ORS	RAM PRAVESH NATH TIWARI NAJEEB AHMAD	
117.	C.MISC./311/2026 CIV.WRIT ARISING F	3	AJAY PRASAD SINGH @ MUNNA SINGH AND ORS vs TILOTMA DEVI AND ORS	DR. ANJANI PD. SINGH PRANAV ANAND	KUMAR SAMEER ADARSH PADMANABH
118.	C.MISC./315/2026 CIV.WRIT ARISING F	2	SMT. NITU KUMARI @ NILA DEVI AND ANR vs THE STATE OF BIHAR AND ORS	PRABHAT PRASOON	STANDING COUNSEL 25 NAVIN NIKUNJ KOSHALENDRA RAI NAGENDRA RAI NAVIN NIKUNJ KOSHALENDRA RAI NAGENDRA RAI
119.	C.MISC./318/2026 CIV.WRIT ARISING F	2	RANA VIJAY SINGH vs RANA ABHAY SINGH	NIKHIL KUMAR AGRAWAL ADITI HANSARIA KESHAV BHARDWAJ	VENKATESH KAUSHIK VARUN KRISHNA SINGH JANMEJAY GIRIDHAR DHANANJAY KASHYAP
120.	C.MISC./351/2026 CIV.WRIT ARISING F	2	MD. ASGHAR ALI @ ASGHR ALI vs SHABNAM NAHID	AMIT NARAYAN RAJ KUMAR AJIT NARAYAN LALL BHAWNA KUMARI	MD. KHURSHID ALAM MD IRFANUL HAQUE MAJID MAHBOOB KHAN
121.	C.MISC./366/2026 CIV.WRIT ARISING F	1	KASHMIRA SINGH AND ANR vs POONAM SINHA AND ORS	RAJEEV KUMAR VENKATESH KAUSHIK VARUN KRISHNA SINGH	
122.	C.MISC./380/2026 CIV.WRIT ARISING F	4	BSC C AND C JV vs M/S. STEELCO INFRASTRUCTURE AND ANR	SURAJ SAMDARSHI AVINASH SHEKHAR ANIL KUMAR SINGH	KUMAR RISHIKESH CHANCHAL
123.	C.MISC./465/2026 CIV.WRIT ARISING F	2	ARUN DEVI AND ORS vs DEVENDRA PRASAD AND ORS	NAND KISHORE PRASAD SINHA AVINASH KUMAR	
124.	C.MISC./533/2026 CIV.WRIT ARISING F	2	AWADESH KUMAR @ AWADESH KUMAR RAY vs BIRENDRA KUMAR	SUBODH KUMAR ADITYA KUMAR PANDEY SURENDRA KISHORE THAKUR	VIJAY ANAND
FOR ORDERS (ON OFFICE NOTES) - II					
125.	C.MISC./1487/2019 CIV.WRIT ARISING F	6	SHANKAR HAZRA @ SHANKAR PASWAN vs RUKMINI DEVI AND ORS	ANJU KUMARI @ ANJU NARAIN ANANT KUMAR SINHA UMESH KUMAR ROY	

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126. C.MISC./138/2023 CIV.WRIT ARISING F	2 RAMBALAK SINGH vs RAM RATAN SINGH AND ORS	SUNIL KUMAR YADAV	SAROJ KUMAR SHARMA VIKASH KUMAR SUNNY KUMAR PIYUSH KUMAR VIKASH KUMAR SAROJ KUMAR SHARMA SUNNY KUMAR PIYUSH KUMAR
127. C.MISC./436/2023 CIV.WRIT ARISING F	14 DR. KHALIQUZZAM @ DR. KHALIQUZZAMAN vs BAIDNATH PRASAD VERMA AND ORS	ABU NASAR MD. MURAD ASHRAF	FAKHRUDDIN ALI AHMAD MD TAUQUEER AZHAR NEERAJ KUMAR
128. C.MISC./567/2023 CIV.WRIT ARISING F	3 DULARCHAND SAH AND ORS vs VIJA KUNWAR @ VIDYAWATI DEVI AND ORS	ASHOK KUMAR SINGH KAMESHWAR SINGH ANANT KUMAR PANDEY	
129. C.MISC./846/2023 CIV.WRIT ARISING F	7 RAI RAMESH PRASAD @ MUNNU vs AMAR NATH PRASAD AND ORS	ALEXANDER ASHOK	JITENDRA KISHORE VERMA ANJANI KUMAR RAVI RAJ SHREYASH GOYAL ABHIGYAN PRAKASH KUMARI SHREYA AYUSH RAVI RAJ JITENDRA KISHORE VERMA ANJANI KUMAR SHREYASH GOYAL ABHIGYAN PRAKASH KUMARI SHREYA AYUSH
130. C.MISC./190/2024 CIV.WRIT ARISING F	2 CHANDRA SHEKHAR PRASAD vs SHRI ARUN KUMAR AND ORS	VAGISHA PRAGYA VACA KNAVI ANKITA ROY	BAIDYA NATH THAKUR KAUSHIK DEO
131. C.MISC./720/2024 CIV.WRIT ARISING F	3 RAM EK WAL ROY AND ORS vs PRABHA DEVI AND ORS	RATAN KUMAR SINHA	
132. C.MISC./945/2024 CIV.WRIT ARISING F	4 URMILA DEVI AND ANR vs MAHENDRA PRASAD AND ORS	REWTI KANT RAMAN AJAY PATHAK	NAVIN KUMAR PRAVEEN KUMAR DRISHTI MOHAN PRAVEEN KUMAR NAVIN KUMAR DRISHTI MOHAN PRAVEEN KUMAR DRISHTI MOHAN NAVIN KUMAR PRAVEEN KUMAR DRISHTI MOHAN NAVIN KUMAR PRAVEEN KUMAR DRISHTI MOHAN NAVIN KUMAR
133. C.MISC./1215/2024 CIV.WRIT ARISING F	2 SUDHA SINHA vs SRIKANT SHARMA AND ORS	JITENDRA KISHORE VERMA ABHISHEK KUMAR SRIVASTAVA SHREYASH GOYAL SWETA RAJ RAVI RAJ ANJANI KUMAR	RAMA NAND PRASAD PRITISH KUMAR LAL
134. C.MISC./286/2025 CIV.WRIT ARISING F	4 KAMESHWAR PRASAD SINGH AND ORS vs UMA SHANKAR PRASAD AND ORS	LALITESHVAR PRASAD SHARMA BIPU SHARMA LALITESHVAR PRASAD SHARMA LALITESHVAR PRASAD SHARMA	GOPAL SWAROOP DUBEY ASHOK KUMAR GARG SANJIV KUMAR PATHAK ASHOK KUMAR GARG SANJIV KUMAR PATHAK GOPAL SWAROOP DUBEY
135. C.MISC./393/2025 CIV.WRIT ARISING F	5 SONELAL BHAGAT vs OM PRAKASH CHAURASIA AND ORS	ASHOK KUMAR GARG DINESHWAR PANDEY MOHIT KUMAR AMBUJ NAYAN CHAUBEY	NIL KAMAL KUMARI PRIYANKA
136. C.MISC./430/2025 CIV.WRIT ARISING F	2 SMT. URMILA DEVI AND ORS vs SRI JAI NARAYAN MAHTO AND ANR	NEERAJ KUMAR	

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137.	C.MISC./464/2025 CIV.WRIT ARISING F	3 LAXMI PASWAN vs SUBHASH SINGH AND ORS	BIJENDRA KUMAR SINGH RAJEEV KUMAR	BINDESHWAR SAH JITENDRA SINGH BINDESHWAR SAH JITENDRA SINGH SONI KUMARI DURGA NAND JHA SONI KUMARI DURGA NAND JHA SONI KUMARI DURGA NAND JHA SONI KUMARI DURGA NAND JHA SONI KUMARI DURGA NAND JHA SONI KUMARI DURGA NAND JHA
138.	C.MISC./550/2025 CIV.WRIT ARISING F	3 MOST. RADHIKA KUNWAR @ RADHEEKA YADAV AND ANR vs KISHUN KUMAR RAI @ YADAV AND ORS	RAMASHRAY ROY RANG NATH DWIWEDI	DHURENDRA KUMAR HARI SHANKAR ROY HARI SHANKAR ROY
139.	C.MISC./554/2025 CIV.WRIT ARISING F	2 SHANTI DEVI vs MAHESH MAHTO AND ORS	CHANDRA KANT SUDHANSHU PRAKASH	SHAILENDRA KUMAR DWIVEDI RACHNA RANI RACHNA RANI SHAILENDRA KUMAR DWIVEDI SHAILENDRA KUMAR DWIVEDI RACHNA RANI
140.	C.MISC./633/2025 CIV.WRIT ARISING F	2 RAJEEVA KUMAR @ NARESH @ RAJEEV KUMAR VERMA vs SRI NAGESHWAR PRASAD SINGH AND ORS	RAM NARESH SINGH NEERAD PARASHAR NISHANT KUMAR SINHA	
141.	C.MISC./660/2025 CIV.WRIT ARISING F	2 BIJENDRA DAS @ BIJENDRA PRASAD SINGH vs THE STATE OF BIHAR AND ORS	SANJEET KUMAR ADITYA DEV	STANDING COUNSEL (18)
142.	C.MISC./744/2025 CIV.WRIT ARISING F	2 NITIN KUMAR vs SMT SHEEMA KUMARI AND ANR	SANJEET KUMAR ADITYA DEV PRANAV RANJAN	
143.	C.MISC./935/2025 CIV.WRIT ARISING F	2 SANTOSH KUMAR SINGH vs DHANANJAY SINGH @ DHANANJAY KUMAR SINGH AND ORS	ASHOK KUMAR GARG SANJIV KUMAR PATHAK	BHANU PRATAP SINGH AMAR NATH SINGH
144.	C.MISC./950/2025 CIV.WRIT ARISING F	3 RAM UDAR CHAUDHARY AND ANR vs RAM KUMAR JHA AND ORS	BAIDYA NATH THAKUR	
145.	C.MISC./1014/2025 CIV.WRIT ARISING F	2 KRISHNA KUMAR SINGH vs SMT. SAPANA SINGH AND ORS	DIWAKAR UPADHYAYA	BINAY KUMAR AVINASH GAURAV
146.	C.MISC./1026/2025 CIV.WRIT ARISING F	5 BANKEY LAL BHAGAT @ BANKEY LAL AND ANR vs SANJAY KUMAR SHRIVASTAVA AND ORS	DHANANJAY KUMAR TIWARY	BRAJESH KUMAR SINGH BRAJESH KUMAR SINGH BRAJESH KUMAR SINGH BRAJESH KUMAR SINGH BRAJESH KUMAR SINGH
147.	C.MISC./1045/2025 CIV.WRIT ARISING F	3 OM PRAKASH PANDIT vs BASUKI PANDIT AND ANR	CHANDRASEKHAR SHARMA DHIRENDRA NATH JHA	AJAY MUKHERJEE BISHWA NATH CHAUDHARY
148.	C.MISC./1112/2025 CIV.WRIT ARISING F	4 SUMITRA DEVI @ SUMINTRA DEVI vs BALESHWAR YADAV AND ORS	RAY SAURABH NATH RAJESH SINHA CHANDAN KUMAR SINGH	RANJAN KUMAR DUBEY NAWNIT KUMAR TIWARY
149.	C.MISC./1135/2025 CIV.WRIT ARISING F	3 UMESH SINGH AND ANR vs BINOD KUMAR SINGH AND ORS	ARVIND PRASAD SINGH SURESH SINGH SONU PRAJAPATI UTTAM KUMAR MISHRA	STANDING COUNSEL (10)
150.	C.MISC./1181/2025 CIV.WRIT ARISING F	2 RENU DEVI vs RAGHWENDRA SINGH AND ORS	JITENDRA KISHORE VERMA ABHAY NATH SHREYASH GOYAL RAVI RAJ AYUSH ABHISHEK KUMAR SRIVASTAVA	

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151. C.MISC./1241/2025 CIV.WRIT ARISING F	4 SURENDRA SAH AND ORS vs SMT. SUSHILA DEVI AND ORS	SHAKTI SUMAN KUMAR RAJESH RANJAN MOHAMMAD FAROOQ SHUBHAM KUMAR	DINKAR KUMAR JEETENDRA NARAYAN
152. C.MISC./1423/2025 CIV.WRIT ARISING F	3 KRISHNA KUMAR SINGH vs JOKHU RAI AND ORS	PATANJALI RISHI PRERNA RISHI NISHANT SHEKHAR	BINOD KUMAR SINHA MANI BHUSHAN KUMAR SINGH
153. C.MISC./1463/2025 CIV.WRIT ARISING F	3 DAMODAR SINGH vs SHRIMATI LAXMI DEVI, AND ORS	PRITHVI NATH MISHRA	AWADHESH KUMAR BAIDYA NATH THAKUR BAIDYA NATH THAKUR JAVED ASLAM
154. C.MISC./1609/2025 CIV.WRIT ARISING F	2 AMRESH PRASAD SINGH vs CHANDAN PANDEY AND ORS	VIJAY KUMAR MADHURI KUMARI CHANCHAL KUMARI MURARI NARAIN CHAUDHARY BIKAS KUMAR SHARMA ANIKET KUMAR BRAHMANAND KUMAR	GOPAL KUMAR JHA GOPAL KUMAR JHA GOPAL KUMAR JHA GOPAL KUMAR JHA GOPAL KUMAR JHA GOPAL KUMAR JHA GOPAL KUMAR JHA GOPAL KUMAR JHA
With C.MISC./1691/2025 154.1 CIV.WRIT ARISING F	2 AMRESH PRASAD SINGH vs CHANDAN PANDEY AND ORS	VIJAY KUMAR MURARI NARAIN CHAUDHARY BRAHMANAND KUMAR	GOPAL KUMAR JHA GOPAL KUMAR JHA GOPAL KUMAR JHA GOPAL KUMAR JHA GOPAL KUMAR JHA GOPAL KUMAR JHA GOPAL KUMAR JHA GOPAL KUMAR JHA
155. C.MISC./1648/2025 CIV.WRIT ARISING F	2 ARUN KUMAR SAH @ ARUN SHAHA vs SHRI PRADEEP SHAH @ PRADIP SAH AND ORS	ARYA ACHINT SHASHANK SHEKHAR RIYA RAJ	RANJAY KUMAR SINGH RANJAY KUMAR SINGH DHANDEV KUMAR ISHA MISHRA SHARDA NAND MISHRA DHANDEV KUMAR ISHA MISHRA SHARDA NAND MISHRA DHANDEV KUMAR ISHA MISHRA SHARDA NAND MISHRA DHANDEV KUMAR ISHA MISHRA DHANDEV KUMAR ISHA MISHRA DHANDEV KUMAR ISHA MISHRA
156. C.MISC./20/2026 Converted from CW CIV.WRIT ARISING F	2 SITA RAM YADAV AND ORS vs LAXMAN YADAV AND ORS	SAKET TIWARY SANJEEV KUMAR DUBEY	BHUBNESHWAR PRASAD SARBOTTAM KUMAR SARKAR JITENDRA KUMAR GIRI
157. C.MISC./54/2026 CIV.WRIT ARISING F	2 SATISH KUMAR SINGH @ SATISH KUMAR vs THE ESTATE OF LATE RAM NAGINA SINGH @ RAM NAGINA PRASAD AND ORS	SANJAY KUMAR VERMA AJIT KUMAR SINGH	SHIV KUMAR DWIVEDY
With C.MISC./381/2026 157.1 CIV.WRIT ARISING F	2 SATISH KUMAR @ SATISH KUMAR SINGH vs ESTATE OF LATE RAM NAGINA SINGH @ RAM NAGINA PRASAD AND ORS	SANJAY KUMAR VERMA AJIT KUMAR SINGH	SHIV KUMAR DWIVEDY
158. C.MISC./58/2026 CIV.WRIT ARISING F	3 SATYENDRA NARAYAN MISHRA @ SATENDRA NARAYAN MISHRA vs RITESH AGRAWAL AND ORS	KAMALA KANT TIWARY	KUSHAL KUSHAL
159. C.MISC./65/2026 CIV.WRIT ARISING F	3 BACHAN SINGH vs RAJENDRA SINGH AND ORS	SURENDRA KUMAR SINGH SUDHA CHANDRA TULIKA SINGH SURENDRA SINGH	RAJIV RANJAN KR. PANDEY KRITYA NAND JHA BRIJ MOHAN KUMAR SINGH BRIJ MOHAN KUMAR SINGH

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| 160. | C.MISC./149/2026
CIV.WRIT ARISING F | 3 | MANOJ KUMAR AND ORS
vs PRAMOD KUMAR AND ORS | RAJNISH SHANDILYA | RAJEEV KUMAR
VARUN KRISHNA SINGH
VARUN KRISHNA SINGH
RAJEEV KUMAR |
| 161. | C.MISC./228/2026
CIV.WRIT ARISING F | 2 | RANDHIR KUMAR SINGH
vs RANJAN KUMAR SINGH AND ORS | SHARDA NAND MISHRA
DHANDEV KUMAR
ISHA MISHRA | DHANANJAY KUMAR
GUPTA
DEEPAK KUMAR
DHANANJAY KUMAR
GUPTA
DEEPAK KUMAR
DEEPAK KUMAR
DHANANJAY KUMAR
GUPTA
ANIMESH GUPTA
SAKET TIWARY |
| 162. | C.MISC./236/2026
CIV.WRIT ARISING F | 2 | ANANT NARAIN SINGH
vs KRISHNA PRIYA AND ORS | HARSH SINGH
ABHIJEET | SANTOSH KUMAR
PRANAV KUMAR RAI
SHAMBHU SHARAN
KUMAR
PRANAV KUMAR RAI
SANTOSH KUMAR
SHAMBHU SHARAN
KUMAR
PRANAV KUMAR RAI
SHAMBHU SHARAN
KUMAR
SANTOSH KUMAR |
| 163. | C.MISC./271/2026
CIV.WRIT ARISING F | 2 | SATYENDRA KUMAR
vs BABAN SINGH | OM PRAKASH SINGH
BIJAY KUMAR DUBEY | |
| 164. | C.MISC./307/2026
Civil writ Arisin
CIV.WRIT ARISING F | 3 | RUPESH KUMAR
vs ASHOK KUMAR AND ORS | SUDHANSHU PRAKASH
VAIBHAV KUMAR JHA
CHANDRA KANT | SHYAM SUNDER PANDEY
VIJAY KR SINGH NO. 1
VIJAY KR SINGH NO. 1 |
| 165. | C.MISC./478/2026
CIV.WRIT ARISING F | 2 | SRI RAM SINGH AND ANR
vs CHANDRAWATI DEVI AND ORS | ARVIND KUMAR PANDEY
ABHISHEK
UMA KANT MISHRA | |
| <u>FOR ORDERS (ON PETITIONS) - II</u> | | | | | |
| 166. | C.MISC./141/2025
CIV.WRIT ARISING F
IA-2/2026 ()
MISC | 5 | SKY SIGN ADVERTISING PRIVATE
LIMITED
vs DIOCESE OF PATNA CHURCH OF
NORTH INDIA AND ORS | VIJAY SHANKER TIWARI
ABHILASHA JHA
SIMRAN KUMARI | PIYUSH ANAND
SANJEET KUMAR |

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Friday the 3rd July 2026
CENTENARY BUILDING
Court No. 315 (AT 10:30 A.M.)
Mr. Justice Ashok Kumar Pandey

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
Notice:- All mentioning of cases for urgent hearing shall be made only at 4.15 P.M.					
<u>TO BE MENTIONED</u>					
1.	E.P./4/2025 State Legislature	12 DR. EJYA YADAV vs RAJESH KUMAR SINGH AND ORS	AWNISH KUMAR KISLAY RAJ KUMAR GAURAV ANITA KUMARI	VISHAL VIKRAM RANA MISHA BHARTI UTKARSH VIKRAM RANA AKASH PRIYE KUMAR SAURAV DEV ANURAG DARSHI SIDDHARTHA PRASAD SIDDHARTHA PRASAD	
<u>FOR ORDERS (ON OFFICE NOTES-I) - TIED UP</u>					
2.	C. REV./64/2026 CV RIVIEW	1 DEEPAK DAS @ AMRIT KUMAR DAS vs SHANKAR LAL AGRAWAL AND ORS	BHOLA PRASAD INDRAJEET KUMAR		
<u>FOR ADMISSION-I TIED UP</u>					
<u>MATTER -1</u>					
3.	CR. MISC./41309/2026 316(2),318(4),319 R.BAIL-1	1 ANIL GUPTA @ ANIL KUMAR GUPTA vs THE STATE OF BIHAR AND ANR	VISHAL VIKRAM RANA MISHA BHARTI UTKARSH VIKRAM RANA AKASH PRIYE KUMAR SAURAV DEV MOJAID KARIM KHAN	BHANU PRATAP SINGH	
<u>MATTER -2</u>					
4.	CR. MISC./2724/2026 4 R.BAIL-1	4 KAMEEL GADDI @ KAMIL GADI vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR SITESH KASHYAP	MADHURI LATA RAM KISHUN PRASAD SUSHMA SARAN RAGANI SINHA	
5.	CR. MISC./10022/2026 70(1) R.BAIL-1	5 MANOJ KUMAR vs THE STATE OF BIHAR	RAKESH SINGH BHASKAR SHANKAR SAKSHI DEEP	SHANTANU KUMAR	
Virtual Appearance					
6.	CR. MISC./19287/2026 103(1),61(2), R.BAIL-1	3 KAMARUDDIN ANSARI @ DHOLAKIA vs THE STATE OF BIHAR	MAJID MAHBOOB KHAN	RINA SINHA	
7.	CR. MISC./19408/2026 80(2),238,3(5) R.BAIL-1	3 MANJAY KUMAR YADAV @ MANJAY KUMAR vs THE STATE OF BIHAR	BARUN KUMAR SINGH KUMAR PRAVEEN AMIT KUMAR MISHRA	RAM BILASH ROY RAMAN	
8.	CR. MISC./20303/2026 8,20(B)(2)(C),25, R.BAIL-1	3 MANISH KUMAR vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	MRITUNJAY KUMAR NIRALA	
9.	CR. MISC./22123/2026 406,420,467,468,4 R.BAIL-1	3 CHANDAN @ CHANDAN KUMAR @ CHANDAN KUMAR GUPTA @ CHANDAN SAH @ CHANDAN SIR @ CHANDAN SAW vs THE STATE OF BIHAR	SHIVESH KUMAR SINGH KUMAR SHASWAT ANAND KUNDAN KUMAR	SATYA NAND SHUKLA	
10.	CR. MISC./24669/2026 103(1),61(2),3(5) R.BAIL-1	2 BRIJ BHUSHAN DIXIT @ BHUSHAN PANDIT vs THE STATE OF BIHAR	AJAY KUMAR TIWARI SHAILENDRA KUMAR SINGH	SUMAN KUMARI SINGH SANTOSH KUMAR SHANTANU KUMAR CHANDRA SEN PRASAD SINGH	
11.	CR. MISC./25568/2026 103(1),126(2),127 R.BAIL-1	2 VIRO PASWAN vs THE STATE OF BIHAR	AJAY KUMAR PURUSHOTTAM PANDEY	JITENDRA KUMAR SINGH RAGHVENDRA KUMAR	

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| 12. CR.
MISC./26397/2026
309(4), R.BAIL-1 | 2 AKHILESH KUMAR @ AKHLESH KUMAR
vs THE STATE OF BIHAR | POOJA PRASAD
BINOD KUMAR SINHA | GANESH PRASAD SINGH |
| 13. CR.
MISC./26745/2026
103(1),3(5), R.BAIL-1 | 2 SHEO SHANKAR PASWAN @ SHANKAR PASWAN@ SHIV SHANKAR PASWAN
vs THE STATE OF BIHAR | ASHOK KUMAR
BIBHUTI NARAYAN
PRIYA RANJAN | ADITYA NARAYAN SINGH.1 |
| 14. CR.
MISC./26901/2026
103(1),3(5), R.BAIL-1 | 2 RAJA @ RAJA ALAM
vs THE STATE OF BIHAR | MUKESH KUMAR RANA | PARMANAND KUMAR SHASHANK CHOUHAN |
| 15. CR.
MISC./27147/2026
111 R.BAIL-1 | 2 VEER KUMAR @ VEERA KUMAR
vs THE STATE OF BIHAR | BELA SINGH
RAJEEV RANJAN
ANISH KUMAR THAKUR | MD. MUSHTAQUE ALAM |
| 16. CR.
MISC./27321/2026
103(1),238(a),3(5)
R.BAIL-1 | 2 PRIYAM AGRAWAL
vs THE STATE OF BIHAR | VIJAY ANAND
KAUSHAL KUMAR
ROOP KISHAN | RENUKA RATANAKAR (APP125) |
| 17. CR.
MISC./27742/2026
103(1),61(2),111(
R.BAIL-1
Same ps:
CR. MISC/26266/2026 | 2 HARISHANKAR JHA @ ABHILASH JHA
vs THE STATE OF BIHAR | SHAILENDRA KUMAR JHA | RAM BILASH ROY RAMAN SAROJ KUMAR CHOUDHARY |
| With CR.
17.1 MISC./26266/2026
R.BAIL-1 | 2 AJAY MAHTO @ AJAY KUMAR MAHTO
vs THE STATE OF BIHAR | SHAILENDRA KUMAR JHA | KUMAR VEERENDRA NARAYAN SAROJ KUMAR CHOUDHARY |
| 18. CR.
MISC./28025/2026
103(1),3(5), R.BAIL-1 | 3 VISHAL KUMAR
vs THE STATE OF BIHAR | MRITUNJAY KUMAR
UMESH PRASAD | UMA SHANKAR PRASAD SINGH
AMIT PRAKASH
ROOP KISHAN
RAJBARDHAN |
| 19. CR.
MISC./28830/2026
191(2)(3),190,103
R.BAIL-1 | 2 FIRDOS ANSARI @ MD. FIRDOS ANSARI
vs THE STATE OF BIHAR | RIYA GIRI
SUMIT KUMAR JHA
SHASHANK SHEKHAR DUBEY | HUMAYOU AHMAD KHAN SUBODH KUMAR JHA PRANAV KUMAR JHA AVDHESH KUMAR SINGH |
| 20. CR.
MISC./29076/2026
318(4),319(2),336
R.BAIL-1 | 2 KASHIPH MAHPHUJ SHEKH
vs THE STATE OF BIHAR AND ANR | MD MOBASSAR ALI
NAVIN KUMAR
ABHIMANYU
MD. MANZER KARIM | UPENDRA KUMAR VISHWANATH PD. SINHA |
| 21. CR.
MISC./29197/2026
111(2),318(4),316
R.BAIL-1
Same ps:
CR. MISC/34125/2026
CR. MISC/34849/2026 | 2 NIRAJ KUMAR @ NIRAJ KUMAR VERMA
vs THE STATE OF BIHAR | MANISH KUMAR SINGH
DHARMENDRA KUMAR SINGH | KUMAR VEERENDRA NARAYAN |
| 22. CR.
MISC./29212/2026
30(a),41, R.BAIL-1 | 2 DHARMENDRA KUMAR @ DHARMENDRA MANJHI
vs THE STATE OF BIHAR | BRIJMOHAN DAS
AKHILESH KUMAR PANDEY | NAND KUMAR |
| 23. CR.
MISC./29264/2026
310(2),311,109,11
R.BAIL-1
Same ps:
CR. MISC/33233/2026 | 2 RUDRA KUMAR @ RUDAR SHARMA @ RUDRA SHARMA
vs THE STATE OF BIHAR | RAKESH KUMAR SHARMA
ALOK ANAND
SURYA MOHAN
SUDHANSHU
UTTAM KUMAR | ARUN KUMAR SINGH |
| 24. CR.
MISC./29409/2026
302,120B, R.BAIL-1 | 2 PUSHKAR SINGH @ PUSHKAR KUMAR SINGH
vs THE STATE OF BIHAR | SUNIL KUMAR YADAV | MD. ATAUR RAHMAN |
| 25. CR.
MISC./30531/2026
318(4),319(2),336
R.BAIL-1 | 1 BIRENDRA KUMAR
vs THE STATE OF BIHAR | KUMAR RAJDEEP
SAROJ KUMAR CHOUDHARY | MANOJ KUMAR |
| 26. CR.
MISC./30543/2026
21(C),29, R.BAIL-1 | 1 RAJENDRA SINGH @ RAJENDRA KUMAR
vs THE STATE OF BIHAR | BISHWA BIJAY KUMAR
PRAMOD KUMAR | MEENA SINGH |

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| 27. CR.
MISC./30546/2026
191(2),191(3),190
R.BAIL-1
Same ps:
CR. MISC/30434/2026 | 1 GORELAL CHAUDHARY
vs THE STATE OF BIHAR | BIPIN KUMAR
SARITA KUMARI
ABHISHEK KUMAR | ZAINUL ABEDIN |
| 28. CR.
MISC./30562/2026
143(2),145,74,111
R.BAIL-1 | 1 SANKAR RAJPUT
vs THE STATE OF BIHAR AND ANR | KRISHNA DEO RAJ
SHAIENDRA KUMAR
BHARTI | RAJ KISHOR SINGH |
| 29. CR.
MISC./30615/2026
394,302, R.BAIL-1 | 1 SHANKAR KUMAR YADAV @
SHANKAR KUMAR
vs THE STATE OF BIHAR | POOJA PRASAD
RISHI SINHA | TARKESHWAR NATH
THAKUR |
| 30. CR.
MISC./30651/2026
137(2),87,96,144,
R.BAIL-1 | 1 MUKESH KUMAR YADAV
vs THE STATE OF BIHAR AND ANR | HARSH VARDHAN | MURLI DHAR |
| 31. CR.
MISC./30722/2026
318(4),61(2),3(5)
R.BAIL-1 | 2 MD. MOFID @ MD. MOFID KHAN
vs THE STATE OF BIHAR | SANJIV KUMAR SINGH | BHANU PRATAP SINGH |
| 32. CR.
MISC./30762/2026
366 R.BAIL-1 | 1 TABASSUM KHATOON @
TABASSUM PRAVEEN
vs THE STATE OF BIHAR | HAFIZ SHAHBAZ ARIF
BINAY KUMAR | RAJIV NAYAN |
| 33. CR.
MISC./30931/2026
302,307,353,323,3
R.BAIL-1
Same ps:
CR. MISC/33068/2026
CR. MISC/33673/2026 | 1 SAHENDRA @ SHAIENDRA YADAV
vs THE STATE OF BIHAR | NITISH KUMAR
SHASHANK CHANDRA | NARSINGH TANTI |
| 34. CR.
MISC./30942/2026
103(1),61,3(5)
R.BAIL-1 | 1 VINOD RAM @ VINOD MOCHI AND
ANR
vs THE STATE OF BIHAR | MUNNA KUMAR
MANORANJAN PRASAD | MD. ASLAM ANSARI |
| 35. CR.
MISC./30968/2026
309(4), R.BAIL-1 | 1 SONU KUMAR
vs THE STATE OF BIHAR | SUDISH KUMAR
AJAY KUMAR | UMESH LAL VERMA |
| 36. CR.
MISC./31113/2026
103,61(2),3(5),
R.BAIL-1 | 1 SHIVA KUMAR @ SHIVA @ SHIVAJI
KUMAR
vs THE STATE OF BIHAR | SURYA NARAYAN SAH | AKSHAY LAL PANDIT |
| 37. CR.
MISC./31162/2026
25(1-B)a,26,35,
R.BAIL-1
Same ps:
CR. MISC/34483/2026 | 1 RAMPADARATH RAY
vs THE STATE OF BIHAR | MANOJ KUMAR PANDEY | MADHURA NAND JHA |
| 38. CR.
MISC./31195/2026
126(2),115(2),118
R.BAIL-1
Same ps:
CR. MISC/31807/2026 | 1 ASHOK KUNWAR AND ANR
vs THE STATE OF BIHAR | BALESHWAR KAMAT | PRAMOD KUMAR PANDEY
PINTU KUMAR PATEL
PRIYANKA
SHIVNANDAN BHARTI |
| 39. CR.
MISC./31258/2026
30(a) R.BAIL-1 | 1 AKHILESH KUMAR
vs THE STATE OF BIHAR | SRIPRIYA SINHA | SYED MOJIBUR RAHMAN |
| 40. CR.
MISC./31304/2026
126(2),115(2),117
R.BAIL-1 | 1 BINDESHWARI YADAV
vs THE STATE OF BIHAR | MD.NAJMUL HODDA
AYUSHI CHOUDHARY | MD. MATLOOB RAB |
| 41. CR.
MISC./31369/2026
126(2),127(2),103
R.BAIL-1
Same ps:
CR. MISC/32332/2026
CR. MISC/32807/2026 | 1 RAHUL KUMAR @ BABLU SINGH @
RAHUL KUMAR JHA
vs THE STATE OF BIHAR | RAM SHANKAR PRASAD
PRIYA KUMARI | SANJAY KUMAR SINGH |

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| 42. | CR.
MISC./31416/2026
334(1),303(2) R.BAIL-1 | 1 | SHIVAM KUMAR @ SUBHAM
vs THE STATE OF BIHAR | RAJU KUMAR
PRADHAN MURLI
MANOHAR PD
ABHASH
SHUBHAM SAMRAT
KUMAR GAURAV | MUKESH KUMAR SINGH |
| 43. | CR.
MISC./31516/2026
80(1),3(5), R.BAIL-1 | 1 | PAWAN KUMAR
vs THE STATE OF BIHAR | BINOD KUMAR SINGH | SANJAY KUMAR TIWARY
DINESH SINGH
YUGAL KISHORE |
| 44. | CR.
MISC./31531/2026
310(4),310(5),111
R.BAIL-1 | 1 | RAJAN KUMAR GIRI @ RANJAN
KUMAR GIRI
vs THE STATE OF BIHAR | ALOK RANJAN | SANJAY KUMAR PANDEY |
| 45. | CR.
MISC./31533/2026
103(1),61(2),3(5)
R.BAIL-1
Same ps:
CR. MISC/9378/2026 | 1 | RABINDRA KUMAR MANDAL
vs THE STATE OF BIHAR | AMRENDRA KUMAR | DR. INDIWAR KUMARI |
| 46. | CR.
MISC./31560/2026
126(2),127(2),115
R.BAIL-1 | 1 | MD. SONU
vs THE STATE OF BIHAR | VIJAY KUMAR SINHA
SATYENDRA KUMAR
BHATNAGAR
KUMAR SHIVAM SINHA
ROUSHAN SINHA
SANTOSH KUMAR | KUMAR VEERENDRA
NARAYAN |
| MATTER -3 | | | | | |
| 47. | CR. MISC./9378/2026
103(1),61(2),3(5)
A.BAIL
Same ps:
CR. MISC/31533/2026 | 4 | SACHITA DEVI @ SACHCHITA DEVI
AND ANR
vs THE STATE OF BIHAR | DAVENDRA KUMAR
PANDEY
MD. MOBASSAR ALI | HUMAYOU AHMAD KHAN |
| 48. | CR.
MISC./19535/2026
147,148,149,341,3
A.BAIL | 3 | KUNAL KUMAR
vs THE STATE OF BIHAR | NISHANT SHEKHAR
RAGHUBIR KUMAR SINGH
PRERNA RISHI
PATANJALI RISHI | ANISH CHANDRA |
| 49. | CR.
MISC./19736/2026
80,3(5) A.BAIL | 2 | VILASH KUMAR @ VIKASH KUMAR
CHAUDHARY @ VIKASH KUMAR
vs THE STATE OF BIHAR | BANDANA SINGH
AMBRISH KUMAR
GOPAL BOHRA
SUDHIR KUMAR SINGH
SAHARSH SINGH | ARUN KUMAR SINGH |
| 50. | CR.
MISC./26109/2026
103(1),61(2),3(5)
A.BAIL | 1 | RAHUL MAHTO @ RAHUL KUMAR
vs THE STATE OF BIHAR | JAVED ASLAM | SHANTANU KUMAR |
| 51. | CR.
MISC./26123/2026
103(1),238,3(5)
A.BAIL
Same ps:
CR. MISC/31563/2026 | 1 | PAPPU PRASAD @ PAPPU KUMAR
vs THE STATE OF BIHAR | BINOD KUMAR SINHA
MANI BHUSHAN KUMAR
SINGH | MITHLESH KUMAR KHARE |
| 52. | CR.
MISC./26318/2026
126(2),115(2),117
A.BAIL | 1 | CHUNCHUN KUMAR AND ANR
vs THE STATE OF BIHAR | RAJ KISHOR PRASAD
ASHOK KUMAR @ ASHOK
KARN | BHARAT BHUSHAN |
| 53. | CR.
MISC./26381/2026
363,354(A),34,
A.BAIL | 1 | MOHAN SINGH
vs THE STATE OF BIHAR AND ANR | ADITYA KUMAR | NAWAL KISHORE
PRASAD |
| 54. | CR.
MISC./26547/2026
191(2),191(3),103
A.BAIL | 1 | MD. SHAUKAT @ MOHD. SHAUKAT
@ SHOKAT @ MD. SHAUKAT ALI @
SHOKAT ALI @ MD. SUAKAT
vs THE STATE OF BIHAR | RAVI SHANKAR ROY | PARMANAND KUMAR |
| 55. | CR.
MISC./26698/2026
21(c),29, A.BAIL | 1 | SAKILA KHATUN
vs THE STATE OF BIHAR | LOKESH KUMAR
VIKASH KHANNA
AMAN KUMAR
SOMESH KUMAR | NARENDRA KUMAR
SINGH |
| 56. | CR.
MISC./26752/2026
190,191(2),191(3)
A.BAIL | 1 | GAUKOL PASWAN
vs THE STATE OF BIHAR | VIRENDRA KUMAR
MD. SHADAB ALAM
WAZDI
NEHA RASHMI | SANJAY KUMAR TIWARY |

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57.	CR. MISC./27022/2026 363,366 A.BAIL	1 BIRU KUMAR @ BIRU KUMAR SAH vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR SINGH DHANANJAY KUMAR PANDEY	NAVIN KUMAR PANDEY
58.	CR. MISC./27085/2026 318(4),303(2),317 A.BAIL	1 DEEPAK KUMAR @ DEEPAK SAHNI vs THE STATE OF BIHAR	ARUN KUMAR	UMA SHANKAR PRASAD SINGH
59.	CR. MISC./27173/2026 109,61(2),3(5), A.BAIL	1 GOLU YADAV vs THE STATE OF BIHAR	SANJEEV VERMA	NAND KUMAR ARUN KUMAR
60.	CR. MISC./27334/2026 109,3(5) A.BAIL	1 GULSHAN KUMAR vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	UMANATH MISHRA
61.	CR. MISC./27395/2026 109,351(2),3(5), A.BAIL	1 ABHISHEK YADAV @ ABHISHEK KUMAR vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	GULNAR BEGUM
62.	CR. MISC./27409/2026 318(4),303(2),336 A.BAIL Same ps: CR. MISC/33006/2026	1 ANIL KUMAR @ ANIL YADAV vs THE STATE OF BIHAR	PREETY KUNWAR	UPENDRA KUMAR
63.	CR. MISC./27472/2026 309(4),317(2),3(5) A.BAIL Same ps: CR. MISC/32978/2026	1 BALAJI KUMAR @ BALJIT MAHTO vs THE STATE OF BIHAR	KUNDAN RATHORE@ KUNDAN KUMAR	RAM SEVAK CHOUDHARY
64.	CR. MISC./27569/2026 30(a), A.BAIL	1 CHANDAN CHAUDHARY vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	LAKSHMI KANT SHARMA
65.	CR. MISC./27693/2026 80,3(5) A.BAIL	1 GITA DEVI vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	ABHAY KUMAR
66.	CR. MISC./27766/2026 303(2) A.BAIL	1 AMIT KUMAR vs THE STATE OF BIHAR	LOKESH KUMAR LALAN BHAKTA VIKASH KHANNA AMAN KUMAR	ABHAY KUMAR ROY
67.	CR. MISC./27813/2026 140(3), A.BAIL Same ps: CR. MISC/31159/2026	1 SUDAY YADAV @ SUDAY KUMAR vs THE STATE OF BIHAR	MADHUMAY MADHUP	MITHLESH KUMAR KHARE
68.	CR. MISC./28109/2026 331(4),305 A.BAIL	1 MD. MUNNA vs THE STATE OF BIHAR	MAHENDRA PRATAP	HARENDRA PRASAD
69.	CR. MISC./28436/2026 309(6) A.BAIL	1 PRINCE KUMAR @ RISHU vs THE STATE OF BIHAR	BHAWANA JHA RAJ NARAYAN MISHRA MANOJ KUMAR	ZAINUL ABEDIN
70.	CR. MISC./28531/2026 191(2),191(3),61(A.BAIL	1 NITESH KUMAR @ NITESH KUMAR SAH vs THE STATE OF BIHAR AND ANR	SHYAM SUNDAR KUMAR	MD. MUSHTAQUE ALAM
71.	CR. MISC./28548/2026 30(a),32(2),41, A.BAIL	1 NIRMAL KUMAR vs THE STATE OF BIHAR	RAM JIBAN PD SINGH BIPIN KUMAR	DR. INDIWAR KUMARI
72.	CR. MISC./28742/2026 126(2),115(2),109 A.BAIL	1 MRITUNJAY KUMAR @ MRITUNJAY SINGH @ TANTAN SINGH vs THE STATE OF BIHAR	ABHAY KUMAR	AMITESH KUMAR
73.	CR. MISC./28955/2026 302,120B,34 A.BAIL Same ps: CR. MISC/30361/2026	1 DEEWAKAR KUMAR @ DEEWAKAR PRASAD YADAV vs THE STATE OF BIHAR	RAJESH KUMAR	BRAJENDRA NATH PANDEY

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74.	CR. MISC./29190/2026 191(2),190,126(2) A.BAIL	1 BALMIKI YADAV AND ANR vs THE STATE OF BIHAR	RAHUL KUMAR	MURLI DHAR SUDHANSHU KUMAR SANJAY KUMAR PANDEY NO.5
75.	CR. MISC./29259/2026 115(2),126(2),109 A.BAIL	1 AVANISH KUMAR @ AWNISH KUMAR @ SANJAY KUMAR AND ANR vs THE STATE OF BIHAR	RAKESH RANJAN	ANISH CHANDRA
76.	CR. MISC./29386/2026 103(1),238,3(5) A.BAIL	1 RANI KUMARI vs THE STATE OF BIHAR	SUSHEN KUMAR KESHRI SANJAY KUMAR PANDEY	TARUN PRASAD MANDAL
77.	CR. MISC./29393/2026 8(C),20,21(B),21(A.BAIL	1 MD. AFROJ vs THE STATE OF BIHAR	SUBHASH KUMAR JHA SAURABH BISHWAMBHAR CHAUDHARY PREM KUMAR THAKUR PRAKASH KUMAR	PRANAV KUMAR
78.	CR. MISC./29656/2026 30(a), A.BAIL	1 SEEMA SINHA vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	KANHIYA KISHOR
79.	CR. MISC./29900/2026 318(4),338,336(3) A.BAIL	1 RAVI RAUSHAN @ GUDDU @ GUDDU YADAV vs THE STATE OF BIHAR	AWANISH KUMAR MITHLESH KUMAR KUMAR SHAN KARAM RAMA KANT SINGH DILIP KUMAR	MD. FAHIMUDDIN DHIRENDRA KUMAR RITESH KUMAR PRAMOD KUMAR
80.	CR. MISC./30033/2026 191(2),190,127(1) A.BAIL	1 LAXMAN PASWAN @ LAXMAN KUMAR AND ANR vs THE STATE OF BIHAR	SURESH SINGH ARVIND PRASAD SINGH	ASHOK KUMAR SINGH
81.	CR. MISC./30190/2026 140(3),137(2),351 A.BAIL	1 PRIYAM KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	DHANNJAY KUMAR II SONALIKA KUMARI	KANHIYA KISHOR
82.	CR. MISC./30251/2026 334(1),305,303(2) A.BAIL	1 MD. JUBER vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	DR.MRITYUNJAYA KR.GAUTAM
83.	CR. MISC./30308/2026 331(4),305 A.BAIL	1 SHIV NARAYAN BOSAK vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	PUSHPA SINHA
84.	CR. MISC./30361/2026 302,120B,34 A.BAIL Same ps: CR. MISC/28955/2026	1 RAJDEV PADIT @ RAJDEV PANDIT AND ORS vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR HIMANSHU RANJAN SHUBHAM KUMAR	DILIP KUMAR NO. 1
85.	CR. MISC./30416/2026 318(4),316(2),316 A.BAIL Same ps: CR. MISC/31339/2026	1 KUNAL KISHORE SRIVASTAV @ KUNAL KISHORE SRIVASTAVA @ KUNAL KISHORE vs THE STATE OF BIHAR	EASHITA RAJ ADITYA RAJ SINGH ANUJ KUMAR NUPUR	UMA SHANKAR PRASAD SINGH LOKESH KUMAR SINGH
86.	CR. MISC./30421/2026 103(1),3(5), A.BAIL	1 BANTI YADAV @ VIKASH YADAV vs THE STATE OF BIHAR	SARVESHWAR TIWARY	GANESH PRASAD SINGH
MATTER -4				
87.	CR. MISC./31563/2026 103(1),238,3(5) R.BAIL-1 Same ps: CR. MISC/26123/2026	1 SANJIT MAHTO @ SANJIT KUMAR vs THE STATE OF BIHAR	MANI BHUSHAN KUMAR SINGH ASHOK KUMAR	SHAHABUDDIN AZEEM @ S. AZEEM
88.	CR. MISC./31707/2026 126(2),127(2),115 R.BAIL-1	1 AMARJEET KUMAR vs THE STATE OF BIHAR	SATRUDHAN KUMAR DHEERAJ KUMAR	AKBAR ALI
89.	CR. MISC./31760/2026 8(C),21(b),25,29, R.BAIL-1	1 ALOK KUMAR vs THE STATE OF BIHAR	SUMIT KUMAR	UMESHANAND PANDIT

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90. CR. MISC./31762/2026 302,201,120B,34 R.BAIL-1	1 SOMAR MAHTO vs THE STATE OF BIHAR	ARVIND PRASAD SINGH UTTAM KUMAR MISHRA	ARUN KUMAR PANDEY
91. CR. MISC./31807/2026 126(2),115(2),118 R.BAIL-1 Same ps: CR. MISC/31195/2026	1 RAM SAGAR KUNWAR AND ANR vs THE STATE OF BIHAR	BALESHWAR KAMAT ARUN KUMAR JHA	PRAMOD KUMAR PANDEY PINTU KUMAR PATEL PRIYANKA SHIVNANDAN BHARTI
92. CR. MISC./31826/2026 109, R.BAIL-1	1 TAHIR ANSARI vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR SINGH DIVYANI SINGH	CHOUBEY JAWAHAR
93. CR. MISC./31942/2026 30A R.BAIL-1	1 RANJIT KUMAR @ RANJEET KUMAR SHWETA ANAND vs THE STATE OF BIHAR		SHAHEEN BEGUM
94. CR. MISC./31989/2026 147,148,149,342,4 R.BAIL-1	1 RAMESH RAI @ RAMESH CHANDRA @ RAMESH CHANDRA NIRALA @ RAMESH GOPE vs THE STATE OF BIHAR	AKSHAY KUMAR ACHYATANAND UPADHYAY NEERAJ KUMAR	SYED EHTESHAMUDDIN DHIRENDRA KUMAR SINHA YASHPAL YADAV AMRIT LAL
95. CR. MISC./31996/2026 140(1),109,61(2), R.BAIL-1	1 SAGAR RAI @ SAGAR KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR MISHRA ASHOK KUMAR	CHANDRA SEN PRASAD SINGH
96. CR. MISC./32146/2026 190,191(2),191(3) R.BAIL-1 Same ps: CR. MISC/34966/2026	2 KEDAR YADAV AND ANR vs THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE	NIRMALA KUMARI NAFISUZZOHA MAZHER ALAM
97. CR. MISC./32237/2026 30(a),30(f), R.BAIL-1	1 GANDHI KUMAR vs THE STATE OF BIHAR	RANA HASON	SHARDA KUMARI
98. CR. MISC./32312/2026 191(2),191(3),190 R.BAIL-1	1 IQUEBAL RAY @ RAM IQUEBAL RAY vs THE STATE OF BIHAR	ARUN KUMAR SATYAM KUMAR	TARKESHWAR NATH THAKUR ANJANI PARASHAR
99. CR. MISC./32321/2026 309(2)(4) R.BAIL-1	1 NIRAJ KUMAR @ NIRAJ RAM vs THE STATE OF BIHAR	AJAY KUMAR SINGH	NAWAL KISHORE PRASAD
100. CR. MISC./32332/2026 126(2),127(2),103 R.BAIL-1 Same ps: CR. MISC/31369/2026 CR. MISC/32807/2026	1 RANJEET KUMAR CHAUDHARY @ GOLU CHAUDHARY vs THE STATE OF BIHAR	PURUSHOTTAM KUMAR SHIVAM SUSHMITA MISHRA DEEPAK KUMAR KAJAL	AJAY KUMAR NO. 2 NIKHILESH KUMAR
101. CR. MISC./32502/2026 103(1),3(5) R.BAIL-1	1 SIKO KUMAR vs THE STATE OF BIHAR	PATLA KUMARI AKHOURI VIPIN BIHARI SHRIVASTAVA	DR. AJEET KUMAR
102. CR. MISC./32508/2026 109(1),3(5) R.BAIL-1	1 SHEIKH SAMIR @ NAVEDUL HASAN @ MD. NEVADUL HASAN vs THE STATE OF BIHAR	AJAY KUMAR SINGH	DR. KUMAR UDAY PRATAP
103. CR. MISC./32569/2026 310(4)(5) R.BAIL-1	1 MD. GAFFAR @ SHEKH GAFFAR @ MD. GAFAAR vs THE STATE OF BIHAR	ARUN . THAKUR BRAJESH SINGH MD. ANWAR	NARSINGH TANTI
104. CR. MISC./32629/2026 25(1-b)(a),26,35, R.BAIL-1	1 KRISHNA KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR DUBEY	ZAINUL ABEDIN
105. CR. MISC./32641/2026 341,324,323,302,3 R.BAIL-1	1 BALI RAM RAY @ BALI RAI @ BALIRAM KUMAR RAY vs THE STATE OF BIHAR	AVINASH KUMAR PANDEY DILIP KUMAR NO. 1 AKANKSHA KUMARI	
106. CR. MISC./32696/2026 8,20(b)(ii)(C),29 R.BAIL-1	1 HARENDRA MALI vs THE STATE OF BIHAR	SATYAPAL SINGH	UDAY CHAND PRASAD

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107. CR. MISC./32767/2026 140(3),3(5) R.BAIL-1	1 SANTOSH SAHANI vs THE STATE OF BIHAR	ALOK KUMAR ALOK UDAY KUMAR SINGH RANJIT KUMAR THAKUR	MADHURI LATA
108. CR. MISC./32773/2026 20,22 R.BAIL-1	1 KESHAW KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR	JAGDHAR PRASAD
109. CR. MISC./32807/2026 126(2),127(2),103 R.BAIL-1 Same ps: CR. MISC/31369/2026 CR. MISC/32332/2026	1 SONU KUMAR vs THE STATE OF BIHAR	TEJ NARAYAN SINGH PRAGYA SINGH MINU KUMARI HARSH KUMAR SINGH	HARENDRA PRASAD
110. CR. MISC./32868/2026 103(1),61(2), R.BAIL-1	2 NIRANJAN KUMAR @ NIRAJ KUMAR @ NIRAJ RAJ @ CHHOTU vs THE STATE OF BIHAR	SUDISH KUMAR	RAJ BALLABH SINGH GANESH PRASAD SINGH
111. CR. MISC./32978/2026 309(4),317(2),3(5) R.BAIL-1 Same ps: CR. MISC/27472/2026	1 PRAVEEN KUMAR @ PRAVEEN MAHTO vs THE STATE OF BIHAR	RAJESH KUMAR	MUKESH KUMAR SINGH
112. CR. MISC./33006/2026 318(4),303(2),336 R.BAIL-1 Same ps: CR. MISC/27409/2026	1 AMRESH PANDEY vs THE STATE OF BIHAR	MANJEET KUMAR MISHRA AFSHA MOKHTAR MD RAGHIB ALAM NASAR IQBAL	RAM PRIYA SHARAN SINGH
113. CR. MISC./33029/2026 448,307,504,506,3 R.BAIL-1	1 FANTOOSH YADAV @ AWADEHESH YADAV vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR SAVIKA KUMARI	GANESH PRASAD SINGH
114. CR. MISC./33068/2026 302,307,353,323,3 R.BAIL-1 Same ps: CR. MISC/30931/2026 CR. MISC/33673/2026	1 RANJAY YADAV @ FUDANA vs THE STATE OF BIHAR	SONI KUMARI DHIRENDRA KUMAR SINHA AMRIT LAL	DR. INDIWAR KUMARI
115. CR. MISC./33139/2026 363,366A,370,370A R.BAIL-1	1 MITHLESH RAM @ MITHLESH KUMAR BHARATI vs THE STATE OF BIHAR AND ANR	PRERNA ANAND	KUMAR VEERENDRA NARAYAN
116. CR. MISC./33184/2026 191(2)(3),190,115 R.BAIL-1	1 RAMNATH YADAV AND ANR vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK SUMAN KUMAR SAWAISHY	ARUN KUMAR PANDEY
117. CR. MISC./33192/2026 103(1),238,61(2), R.BAIL-1 Same ps: CR. MISC/31101/2026	1 BRAJESH KUMAR MAHTA @ BRAJESH KUMAR MAHTO @ BRAJESH MEHTA vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	BHARAT LAL
118. CR. MISC./33203/2026 30(a), R.BAIL-1	1 JAHIR MIAN @ MD. JAHIR @ JAHIR MIYAN vs THE STATE OF BIHAR	VIJAY KISHORE BHARTI	MD. SHAKIR AHMAD
119. CR. MISC./33206/2026 25(1-A),25(1-AA), R.BAIL-1	1 MD. MOINUDDIN ANSARI @ HAFIZI @ MOINUDDIN ANSARI vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR ASHISH KUMAR	JAGDHAR PRASAD
120. CR. MISC./33233/2026 310(2),311,109,11 R.BAIL-1 Same ps: CR. MISC/29264/2026	1 RAUSHAN KUMAR @ BUDHNA vs THE STATE OF BIHAR	ALOK KUMAR ALOK	BINOD KUMAR

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121. CR. MISC./33266/2026 319(2),318(4),338 R.BAIL-1	1 SONAL KUMARI vs THE STATE OF BIHAR	ASHOK KUMAR	ANANT KUMAR 1
122. CR. MISC./33325/2026 21(b),22 R.BAIL-1	2 ABHISHEK KUMAR vs THE STATE OF BIHAR	MUNISH KUMAR MINAKSHI KUMARI MUNNA RAJ SHITANSHU SHEKHAR KUMAR SUDHANSHU SHEKHAR KUMAR SHIV PRAKASH	NARENDRA KUMAR SINGH
123. CR. MISC./33437/2026 30(a),41(1), R.BAIL-1	1 BHAWANI SHANKAR vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH	RENUKA RATANAKAR (APP125)
124. CR. MISC./33533/2026 126(2),115(2),117 R.BAIL-1	1 VIKASH KUMAR vs THE STATE OF BIHAR	DR. ANJANI PD. SINGH PRANAV ANAND PAYAL THAKUR SATAKASHI SINGH	MD. MATLOOB RAB
125. CR. MISC./33580/2026 3,4,8(5), R.BAIL-1	1 VIPIN TIWARY vs UNION OF INDIA, THROUGH DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT GOVT OF INDIA BANK ROAD	RAMAKANT RAM ANAND RAVI SHANKAR KUNAL RAJ NANDAN KUMAR ANURAG	DR. KRISHNA NANDAN SINGH (ASG)
126. CR. MISC./33671/2026 137(2),87, R.BAIL-1	2 RANJEET KUMAR vs THE STATE OF BIHAR	SHIVNANDAN BHARTI PINTU KUMAR PATEL PRIYANKA SHIPRA CHANDRA	ZAINUL ABEDIN
127. CR. MISC./33673/2026 302,307,353,323,3 R.BAIL-1 Same ps: CR. MISC/30931/2026 CR. MISC/33068/2026	1 SINTU YADAV @ SINTU GOP vs THE STATE OF BIHAR	MAHENDRA PRATAP	AJAY KUMAR JHA
128. CR. MISC./33676/2026 126(2),115(2),123 R.BAIL-1	1 KAMALJIT SINGH KHANDWAL @ PAPPU SINGH vs THE STATE OF BIHAR	MANOJ KUMAR SINGH RISHUP SHALINI RAJE SALONI	ASHOK KUMAR SINGH
129. CR. MISC./33690/2026 147,148,149,448,3 R.BAIL-1	1 BARHAN MANJHI @ BADHAN MANJHI vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH SURABHI NIRMAL	ANIL KUMAR
130. CR. MISC./33746/2026 191(2),191(3),190 R.BAIL-1	1 ANANDI MANDAL AND ANR vs THE STATE OF BIHAR	MUKESH KUMAR RANA	SANJAY KUMAR TIWARY
131. CR. MISC./33816/2026 318(4),338,336(3) R.BAIL-1	2 ARSHAD ALAM vs THE STATE OF BIHAR	SURAJ KUMAR TIWARI SHAMBHU NARAYAN SINGH	CHANDRA SEN PRASAD SINGH
132. CR. MISC./33876/2026 126(2),115(2),118 R.BAIL-1	1 RANJIT YADAV @ RANJIT KUMAR YADAV vs THE STATE OF BIHAR	ANIL CHANDRA AMIT KUMAR	SATYA NAND SHUKLA
133. CR. MISC./33890/2026 109,3(5), R.BAIL-1	1 RAJESH KUMAR vs THE STATE OF BIHAR	BIDHU RANJAN	ABHAY KUMAR
134. CR. MISC./33892/2026 8,20(b)(ii)(B) R.BAIL-1	1 SAURABH KUMAR vs THE STATE OF BIHAR	BINAY KUMAR RAVI NANDAN VIVEK KUMAR	JITENDRA KUMAR SINGH
135. CR. MISC./33904/2026 341,323,324,307,5 R.BAIL-1	1 MANOJ KUMAR RAI vs THE STATE OF BIHAR	VIJAY KUMAR RAJANI KUMARI	ANAND KISHORE CHOUDHARY DHANANJAY MISHRA
136. CR. MISC./34063/2026 8,20(b)(ii)(b), R.BAIL-1	1 KAMLESH RAI vs THE STATE OF BIHAR	PARMESHWAR VISHWAKARMA DHIRDYUTI KUMAR VERMA	RABINDRA KUMAR

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137. CR. MISC./34091/2026 308(2),308(5), R.BAIL-1	1 SAURABH KUMAR @ SAURABH SINGH vs THE STATE OF BIHAR	NALIN KUMAR	RENU KUMARI
138. CR. MISC./34102/2026 30(a),32(3) R.BAIL-1	1 SANJEEV KUMAR vs THE STATE OF BIHAR	OM PRAKASH SINGH	BRAJ KISHORE PD.(APP)
139. CR. MISC./34152/2026 25(1-b)(a),26,35, R.BAIL-1	1 AMIR YADAV vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	RENU KUMARI
140. CR. MISC./34179/2026 115(2),126(2),117 R.BAIL-1	1 ANIL YADAV @ ANIL KUMAR YADAV vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR ASHISH KUMAR PALIT	MD. NAZIR ANSARI
141. CR. MISC./34303/2026 80(2),3(5), R.BAIL-1	1 ABHISHEK KUMAR MAHTO vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	RAM SUMIRAN RAI ASHUTOSH KUMAR
142. CR. MISC./34331/2026 419,420 R.BAIL-1	1 SUNNYKANT KUMAR vs THE STATE OF BIHAR	NALIN KUMAR	RENU KUMARI
143. CR. MISC./34483/2026 25(1-B)a,26,35, R.BAIL-1 Same ps: CR. MISC/31162/2026	1 RAJ KUMAR RAY @ KUNWAR RAY AND ANR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	ADITYA NARAYAN SINGH.1
144. CR. MISC./34499/2026 30(a) R.BAIL-1	1 MUKESH MEENA AND ANR vs THE STATE OF BIHAR	SARFRAZ AHMAD SONU SINGH ANAF ALAM	MANOJ KUMAR
145. CR. MISC./34534/2026 103(1) R.BAIL-1	1 RAM BABU SAHNI vs THE STATE OF BIHAR	RAJA RAM MISHRA RAJ KUMAR	NARSINGH TANTI
146. CR. MISC./34563/2026 394, 307, 302 R.BAIL- 1	1 SANJAY PASWAN @ TEWRA vs THE STATE OF BIHAR	DHIRENDRA PRASAD SINHA RISHAN KUMAR	RABINDRA KUMAR
147. CR. MISC./34805/2026 310(2),317(3), R.BAIL-1	1 NASEEM KHAN vs THE STATE OF BIHAR	PURUSHOTTAM KUMAR SUSHMITA MISHRA MUDIT MEET SHIVAM	PRADEEP NARAIN KUMAR
148. CR. MISC./34909/2026 317(2),317(4), R.BAIL-1	1 APURVA YADAV @ BHAIRAV vs THE STATE OF BIHAR	PRANAV KUMAR SHRISHTI SINGH	BISHWESHWAR RAM
149. CR. MISC./34917/2026 190,191(2)(3),329 R.BAIL-1	2 BHAGWAN DAS vs THE STATE OF BIHAR	ARVIND PRASAD SINGH	SHAILENDRA KUMAR SINGH
150. CR. MISC./34923/2026 80,3(5), R.BAIL-1	1 MUKESH KUMAR MUKHIYA @ MUKESH MUKHIYA vs THE STATE OF BIHAR	SABAL KUMAR JHA	ASHA DEVI SAPAN KUMAR SANJEEV KUMAR
151. CR. MISC./34966/2026 190,191(2),191(3) R.BAIL-1 Same ps: CR. MISC/32146/2026	1 RANJAN KUMAR AND ANR vs THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE	MD. MUSHTAQUE ALAM MAZHER ALAM NAFISUZZOHA
152. CR. MISC./35015/2026 103(1),3(5), R.BAIL-1	1 BADAL KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SHASHIKANT YADAV DINESH SINGH SATYENDRA KUMAR BHATNAGAR SANTOSH KUMAR ROUSHAN SINHA KUMAR SHIVAM SINHA	DR. AJEET KUMAR
153. CR. MISC./35041/2026 109, R.BAIL-1	1 AMITESH KUMAR @ DABLU DUBEY vs THE STATE OF BIHAR	SURAJ KUMAR TIWARI SHAMBHU NARAYAN SINGH	AJAY KUMAR NO. 2

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154. CR. MISC./35049/2026 8,20(B)(ii)(C), R.BAIL-1	1 HARISHANKAR KUMAR vs THE STATE OF BIHAR	JAGJIT ROSHAN SHASHANK SHEKHAR ANJANI KUMAR APUL JAYANT KUMAR RAY	BISHWESHWAR RAM
155. CR. MISC./35626/2026 8,20(B)(ii)(C) R.BAIL-1	2 SONU KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR ADITYA SINGH	MD. ASLAM ANSARI
156. CR. MISC./35720/2026 30(a), R.BAIL-1	2 MANISH DAS @ MANISH KUMAR DAS vs THE STATE OF BIHAR	PRANAV RANJAN APRAJITA SINHA	MD. IFTEKHAR MAHMOOD
MATTER -5			
157. CR. MISC./28470/2026 A.BAIL	1 RAJU KUMAR RAY @ RAJU RAI @ PAPPU KUMAR RAY vs THE STATE OF BIHAR	MILI KUMARI AASHI WATS SHAMBHAWI	ARUN KUMAR
158. CR. MISC./30434/2026 191(2),191(3),190 A.BAIL Same ps: CR. MISC/30546/2026	1 SADHU CHAUDHARY vs THE STATE OF BIHAR	BIPIN KUMAR SARITA KUMARI AYUSHI CHOUDHARY ABHISHEK KUMAR	AKBAR ALI
159. CR. MISC./30652/2026 8(c),21(b),29 A.BAIL	1 SHIVAM SINGH@ SHIVAM KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PATHAK	RENU KUMARI
160. CR. MISC./30949/2026 274,275,3(5), A.BAIL	1 AKHILESH KUMAR @ AKHILESH MISHRA @ AKHILESH KUMAR MISHRA vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	MANOJ KUMAR
161. CR. MISC./31101/2026 103(1),238,61(2) A.BAIL Same ps: CR. MISC/33192/2026	1 DINESH MEHTA vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	BINOD KUMAR
162. CR. MISC./31104/2026 324(2),126(2),115 A.BAIL	1 ANKIT KUMAR CHOUDHARY @ ANKIT KUMAR @ GOLU @ GELU vs THE STATE OF BIHAR	SHASHI SHEKHAR TIWARY VINAY KUMAR MISHRA	UPENDRA KUMAR
163. CR. MISC./31159/2026 140(3),140(1),103 A.BAIL Same ps: CR. MISC/27813/2026	1 RAVIRANJAN KUMAR vs THE STATE OF BIHAR	MADHUMAY MADHUP	VINOD SHANKER MODI
164. CR. MISC./31313/2026 341,323,354,387,3 A.BAIL	1 CHANDAN KUMAR @ CHANDAN RAI vs THE STATE OF BIHAR	KAMESHWAR SINGH	NAVIN KUMAR PANDEY
165. CR. MISC./31339/2026 318(4),316(2),316 A.BAIL Same ps: CR. MISC/30416/2026	1 ABHISHEK KUMAR AND ANR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	MITHLESH KUMAR KHARE LOKESH KUMAR SINGH
166. CR. MISC./31476/2026 126(2),115(2),109 A.BAIL	1 ROSHAN KUMAR @ ROSHAN SINGH vs THE STATE OF BIHAR	SUMIT KUMAR SINGH SHAISHAV KUMAR	BHANU PRATAP SINGH
167. CR. MISC./31498/2026 147,148,149,341,3 A.BAIL	1 BIRENDRA RAI vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	SANJAY KUMAR SHARMA
168. CR. MISC./31555/2026 126(2),115(2),118 A.BAIL	1 MYCLONA KUMAR @ AKASH KUMAR @ MICLON KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD VAKIL KUMAR	UPENDRA KUMAR

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169. CR. MISC./31786/2026 30(a) A.BAIL	1 DHIRAJ KUMAR @ DHIRAJ SAHANI vs THE STATE OF BIHAR	YASHRAJ BARDHAN ABHIMANYU KUMAR	LAKSHMI KANT SHARMA
170. CR. MISC./31912/2026 191(2)(3),190,126 A.BAIL	1 RAJA QURAISHI @ SADIQ QURAISHI @ RAJA vs THE STATE OF BIHAR	JAI PRAKASH SINGH DEEPSHIKHA	ANIL KUMAR SINGH NO. 1
171. CR. MISC./32052/2026 30(a) A.BAIL	1 SHIV YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	KANHIYA KISHOR
172. CR. MISC./32182/2026 294(2)(A),77,79,3 A.BAIL	1 MANJU DEVI vs THE STATE OF BIHAR	KUMAR PRAVEEN	YOGENDRA KUMAR SINGH
173. CR. MISC./32187/2026 338,336(3),340(2) A.BAIL	1 MANTOSH KUMAR vs THE STATE OF BIHAR	HANS LAL KUMAR	RAJENDRA PRASAD NAT
174. CR. MISC./32250/2026 30(A),30(e),33,34 A.BAIL Same ps: CR. MISC/34086/2026	1 RAKESH KUMAR @ MANU KUMAR @ MANU CHAUDHARY @ MONU CHAUDHARY @ MONU KUMAR @ MONU vs THE STATE OF BIHAR	RAVI SHANKAR PATHAK	LAKSHMI KANT SHARMA
175. CR. MISC./32288/2026 A.BAIL	1 NITISH KUMAR vs THE STATE OF BIHAR	VIVEKANAND SINGH	BRAJ KISHORE PD.(APP)
176. CR. MISC./32471/2026 21(b),29,8A(C) A.BAIL	3 RADHE KUMAR vs THE STATE OF BIHAR	ABHISHEK RAI VISHVJEET KUMAR	RAJENDRA SINGH
177. CR. MISC./32646/2026 318(4),316(2),319 A.BAIL Same ps: CR. MISC/33905/2026	1 ANUJ KUMAR vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA	ANIL PRASAD SINGH
178. CR. MISC./32650/2026 30(a), A.BAIL	1 VISHWAKARMA MAHTO vs THE STATE OF BIHAR	ADARSH RANJAN	MD. ANZARUL HAQUE SAHARA
179. CR. MISC./32687/2026 351(2),352,109,3(A.BAIL	1 MD. IRSHAD @ BHOLA @ MD. IRSHAD AHMAD AND ANR vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR SHUBHESH PANDEY	JAGDHAR PRASAD BRAJESH KUMAR SINGH
180. CR. MISC./32839/2026 30(a) A.BAIL	1 PRAMOD KUMAR @ RAY SAHEB vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI HIMANSHU RANJAN EKTA VATS	ASHA KUMARI
181. CR. MISC./32918/2026 310(2) A.BAIL	1 NITESH KUMAR vs THE STATE OF BIHAR	MADHURENDRA KUMAR	ABHAY KUMAR ROY
182. CR. MISC./32984/2026 80 A.BAIL	1 AMAR SAH @ AMAR KUMAR AND ORS vs THE STATE OF BIHAR	ABHAY KUMAR	NIRMAL KUMAR SINHA
183. CR. MISC./32997/2026 318(4),338,336(3) A.BAIL	1 SHATRUGHAN KUMAR @ SHATRUDHAN KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	SURENDRA KUMAR DAYANAND SINGH DHANANJAY KASHYAP NAGADEO CHOUBEY
184. CR. MISC./33426/2026 147,148,406,420,5 A.BAIL	1 VINOD KUMAR vs THE STATE OF BIHAR AND ANR	MADHUKAR MOHAN NETAN CHOUHAN SHIVAM ANAND MAYANK MOHAN	SHAIENDRA KUMAR SINGH
185. CR. MISC./33442/2026 126(2),115(2),109 A.BAIL	1 ANGREGJ KUMAR AND ORS vs THE STATE OF BIHAR	PRAMOD KUMAR	NAWAL KISHORE PRASAD

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186. CR. MISC./33905/2026 318(4),316(2),319 A.BAIL Same ps: CR. MISC/32646/2026	1 NISHANT MALHOTRA vs THE STATE OF BIHAR	DHARMVEER PUJA KUMARI	SHAIENDRA KUMAR
187. CR. MISC./34041/2026 20,22, A.BAIL	1 NITISH JHA @ NITISH KUMAR JHA @ NITESH JHA @ NITESH KUMAR JHA vs THE STATE OF BIHAR	SANJAY KUMAR JHA ASHISH KUMAR PALIT	JHARKHANDI UPADHYAY
188. CR. MISC./34068/2026 338,336(3),304(2) A.BAIL Same ps: CR. MISC/34382/2026	1 UPENDRA RAI @ UPENDRA KUMAR YADAV vs THE STATE OF BIHAR	ALOK KUMAR ALOK	HUMAYOU AHMAD KHAN
189. CR. MISC./34086/2026 30(a),30(e),33,34 A.BAIL Same ps: CR. MISC/32250/2026	1 RAHUL KUMAR @ RAHUL PATEL vs THE STATE OF BIHAR	CHHOTE LAL MISHRA JYOTI PRASAD	RAMESH CHANDRA
190. CR. MISC./34111/2026 341,323,447,324,3 A.BAIL	1 GAMBHIRA SAH AND ORS vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	RENU KUMARI
191. CR. MISC./34125/2026 111(2),318(4),316 A.BAIL Same ps: CR. MISC/29197/2026 CR. MISC/34849/2026	1 DHARMENDRA KUMAR SINGH @ DHARMENDRA KUMAR vs THE STATE OF BIHAR	AVINASH KUMAR KUMAR SATYAM	RAJ BALLABH SINGH
192. CR. MISC./34183/2026 30A,41(i) A.BAIL	1 SHAMBHU CHAUDHARY vs THE STATE OF BIHAR	SANTOSH KUMAR	AKBAR ALI
193. CR. MISC./34218/2026 137(2),103(1),3(5) A.BAIL	1 DINESH PRASAD vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	RABINDRA KUMAR
194. CR. MISC./34320/2026 303(2), A.BAIL	1 JAI KISHORE YADAV vs THE STATE OF BIHAR	SITESH KASHYAP RAUSHAN RAJ SANJEEV KUMAR	AMITESH KUMAR
195. CR. MISC./34382/2026 338,336(3),304(2) A.BAIL Same ps: CR. MISC/34068/2026	1 BAHADUR @ BAHADURA @ AJBUDDIN vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ABHISHEK KUMAR VIVEK	NAND KUMAR
196. CR. MISC./34416/2026 126(2),115(2),124 A.BAIL	1 SHAKTI KUMAR SONI @ SHAKTI SWARNKAR vs THE STATE OF BIHAR	RAKESH PRABHAT KUMAR SAMARJEET SINGH	PRANAV KUMAR
197. CR. MISC./34738/2026 8,20,22, A.BAIL	1 MOHAMMAD EHSAN @ MD. EHSAN @ AZAM vs THE STATE OF BIHAR	SHADAB AKHTER MD. ATIF AHSAN MD. FAHAR IMRAN	ANIL PRASAD SINGH
198. CR. MISC./34849/2026 111(2),318(4),316 A.BAIL Same ps: CR. MISC/29197/2026 CR. MISC/34125/2026	1 RAKESH KUMAR vs THE STATE OF BIHAR	KARANDEEP KUMAR	BINOD KUMAR
199. CR. MISC./34967/2026 126(2),115(2),352 A.BAIL	1 ANKIT KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR VINOD KUMAR SETH VIKAS KUMAR	RAM ANURAG SINGH SARVOTTAM KUMAR

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**Friday the 3rd July 2026
CENTENARY BUILDING
Court No. 211 (AT 10:30 A.M.)
Mr. Justice Alok Kumar Sinha**

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
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Notice-

(I) Mentioning of urgent Hearing shall be entertained only on Monday at 10:30 A.M.

(II) Roster Matter of this Bench will be taken up in the following manner-

(a) Monday- Group 14 (year 2025)

(b) Tuesday -Group 14 (year 2025)

(c) Wednesday -Group 14(year 2026)

(d) Thursday - Group 12

(e) Friday- Group 22(year 2024),Tied up matter and Or. C. Misc(company Matter)

(f) Fresh cases of Group 14 will be taken up on daily basis.

TO BE MENTIONED

1.	CWJC/10657/2023 OTHERS	18	KOSMI DEVI vs THE STATE OF BIHAR AND ORS	ARUN KUMAR RANJEET CHOUBEY	YOGENDRA PRASAD SINHA (AAG 7) SANJEEV NIKESH RAVI RANJAN INDRADEO PRASAD SHAMBHU NARAYAN SINGH ABHISHEK KUMAR SURAJ KUMAR TIWARI BRAJLALA PRASAD SUBODH KUMAR JHA PRANAV KUMAR JHA
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FOR ORDERS (ON OFFICE NOTES)

2.	CWJC/18503/2024 OTHER MISC. MATTER	2	SUNIL KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	CHHAYA KIRTI SAKET ANAND AJAY KUMAR DANISH SAMI	GOVERNMENT PLEADER 17
3.	MJC/1411/2026 RESTORATION-SJ	1	ANITA KUMARI vs THE STATE OF BIHAR, THROUGH ITS THE COMMISSIONER, PATNA DIVISION AND ORS	SHEEL BHADRA JHA	GOVERNMENT PLEADER 19

FOR ORDERS (ON PETITIONS)

4.	CWJC/1603/2024 ARMS ACT IA-1/2026 () MISC	9	MD. SAHANAWAZ AKHTAR vs THE STATE OF BIHAR AND ORS	MANISHA PANDEY	STANDING COUNSEL 4
5.	CWJC/16745/2024 OTHER MISC. MATTER IA-1/2026 () SUBSTITUTION	4	SHEO SHANKAR RAM vs THE STATE OF BIHAR AND ORS	RADHA MOHAN PANDEY CHANDRA SHEKHAR VERMA	STANDING COUNSEL (1) PRAVEEN KUMAR UDAY PRATAP SINGH OM PRAKASH UPADHYAY MANOJ KUMAR SINGH

FOR ORDERS - TIED UP

6.	MJC/725/2026 MODIFICATION- SJ	2	BASANT RAM vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, AND ORS	SANGIV KUMAR	STANDING COUNSEL 22
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FOR ADMISSION -I

7.	CWJC/3300/2024 OTHER MISC. MATTER (AT 12:00 NOON) With CWJC/2937/2024 7.1 OTHER MISC. MATTER	6	M/S RUDRA HOMES, vs THE STATE OF BIHAR AND ANR	JAI RAM SINGH	GOVERNMENT PLEADER (23) JAINANDRA KUMAR
		6	M/S SAINIK WELFARE ORGANISATION LTD. vs THE STATE OF BIHAR AND ANR	JAI RAM SINGH RAKESH KUMAR SINGH	GOVERNMENT ADVOCATE 8 JAINANDRA KUMAR

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With 7.2	CWJC/6224/2024 OTHER MISC. MATTER	6	M/S UNITECH CONTRACTORS PVT. LTD. vs THE STATE OF BIHAR AND ANR	JAI RAM SINGH	STANDING COUNSEL (23) JAINANDRA KUMAR
With 7.3	CWJC/12313/2024 OTHER MISC. MATTER	5	M/S NESH INDIA INFRASTRUCTURE PVT. LTD. vs THE STATE OF BIHAR AND ORS	RAUSHAN SUMAN HISALIA SAHIL KUMAR ATUL PRAKASH	GOVERNMENT ADVOCATE 8 JAINANDRA KUMAR SHIVENDRA KUMAR ROY GAURAV PRATAP
With 7.4	CWJC/14481/2024 OTHER MISC. MATTER	5	M/S NESH INDIA INFRASTRUCTURE PVT. LTD. vs THE STATE OF BIHAR AND ORS	RAUSHAN SAHIL KUMAR ATUL PRAKASH	GOVERNMENT ADVOCATE (8) JAINANDRA KUMAR

FOR ADMISSION-I TIED UP

8.	CWJC/17320/2017 CONTIN.SER , UNIV. IA-1/2017 (8605/2017) MISC IA-2/2023 ()	19	BRAJ NATH THAKUR AND ANR vs THE STATE OF BIHAR AND ORS	KUMAR KAUSHIK BRAJ NATH THAKUR (IN HRIDAY NARAYAN JHA (IN	PRABHAKAR JHA DEEPAK KUMAR RAVINDRA KUMAR SHUKLA RITESH KUMAR RAJENDRA KUMAR GIRI OM PRAKASH KUMAR RANA VIKRAM SINGH MD. NADIM SERAJ VIPIN KUMAR VIPIN KUMAR
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FOR ADMISSION - TIED UP

9.	MJC/1104/2026 CONTEMPT- SJ	2	JAGARNATH SINGH @ JAGANNATH SINGH @ GOPAL SINGH vs THE STATE OF BIHAR THROUGH SRI DHARMENDRA SINGH AND ORS	SURENDRA KUMAR CHOUBEY	STANDING COUNSEL 12
10.	MJC/3972/2025 CONTEMPT- SJ	5	DR. SANJAY KUMAR SINGH vs THE STATE OF BIHAR, THROUGH THE SRI ABHAY KUMAR SINGH, PRINCIPAL SECRETARY AND ORS	RAKESH MOHAN SINGH	GOVERNMENT PLEADER 4 SURENDRA KISHORE THAKUR SUBODH KUMAR
11.	MJC/410/2026 RESTORATION-SJ	3	SMT. KIRAN KUMARI SINGH @ KIRAN SINGH vs THE STATE OF BIHAR THROUGH SHRI PRATYAYA AMRIT THE CHIEF SECRETARY, GOVT. OF BIHAR AND ORS	AMRENDRA KUMAR SHRIVASTAWA	GOVERNMENT ADVOCATE 2 ASHHAR MUSTAFA
12.	MJC/623/2026 CONTEMPT- SJ	2	SHASHI RANJAN KUMAR AND ORS vs THE STATE OF BIHAR THROUGH SRI VINAY KUMAR, THE PRINCIPAL SECRETARY AND ORS	NIRAJ KUMAR	STANDING COUNSEL 11 PRASOON SINHA
13.	MJC/678/2026 RESTORATION-SJ	3	CHANDRAMA PRASAD YADAV @ CHANDRAMA CHAUDAHRY vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR	ADDITIONAL ADVOCATE GENERAL 3
14.	MJC/806/2026 RESTORATION-SJ	3	VINAY KRISHNA SINGH @ VINAY KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SABAL KUMAR JHA	ADDITIONAL ADVOCATE GENERAL 7 MANOJ KUMAR ASHOK KUMAR
15.	MJC/1150/2026 CONTEMPT- SJ	1	PAPPU SINGH @ PAPPU KUMAR, vs SHRI PRATYAYA AMRIT, THE CHIEF SECRETARY AND ORS	AYUSH YASH ROOHAN BHASKAR SANDILYA	ADDITIONAL ADVOCATE GENERAL 9
16.	MJC/1409/2026 RESTORATION-SJ	2	KM PUNEETA AND ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT AND ORS	SHASHI BHUSHAN SINGH	GOVERNMENT PLEADER 3 SANJAY PANDEY

MATTER -1

17.	CR. MISC./39520/2026 126(2),115(2),85, A.BAIL	1	JIRAMANNI DEVI @ JIRAMANI DEVI AND ANR vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	SANJAY KUMAR TIWARY
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FOR ADMISSION III

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18.	CWJC/201/2024 OTHER MISC. MATTER IA-1/2024 () MISC IA-2/2025 () MISC	5	MOSMAT CHANDA DEVI vs THE STATE OF BIHAR AND ORS	AJIT KUMAR SINHA	GOVERNMENT ADVOCATE (10) JAI PRAKASH SINGH
19.	CWJC/272/2024 ARMS ACT	12	SRI NIWAS SINGH vs THE STATE OF BIHAR AND ORS	JITENDRA SINGH ABHISHEK	GOVERNMENT PLEADER 13
20.	CWJC/389/2024 LAND ENCROACHMENT	6	AJAY KUMAR VERMA vs THE STATE OF BIHAR AND ORS	RATANAKAR JHA AMRESH KUMAR	STANDING COUNSEL (20)
21.	CWJC/798/2024 OTHER MISC. MATTER	12	SURENDRA SHARMA @ SURENDRA THAKUR AND ANR vs THE STATE OF BIHAR AND ORS	NARESH CHANDRA VERMA NATRAJ VERMA SACHINA SACHINA	STANDING COUNSEL (28) SUBODH KUMAR JHA PRANAV KUMAR JHA YUGANDHARA JHA CHANDRA MOHAN JHA RITESH KUMAR JHA
22.	CWJC/2034/2024 LAND ENCROACHMENT IA-1/2025 () MISC	10	PAKAULIYA GRAMWASI BCHAO SANGRASH SAMITI vs THE STATE OF BIHAR AND ORS	SHAMA SINHA SAURAV KUMAR SUMAN	GOVERNMENT PLEADER 12 PIYUSH LALL LALIT KISHORE RAVI KUMAR VAGISHA PRAGYA VACAKNAVI
23.	CWJC/2097/2024 LAND ENCROACHMENT	7	KAILASH KUMAR MAHTO vs THE STATE OF BIHAR AND ORS	LOKESH KUMAR VISHAL KUMAR MOHIT AGARWAL RAHUL KUMAR	STANDING COUNSEL (22) BINDHYACHAL RAI KAUSHALESH CHOUDHARY
24.	CWJC/2279/2024 OTHER MISC. MATTER	7	NARI GUNJAN vs THE UNION OF INDIA AND ORS	LOKESH KUMAR MOHIT AGARWAL RAHUL KUMAR	ADDITIONAL SOLICITOR GENERAL ADDL. ADVOCATE GENERAL (5) PUNAM KUMARI SINGH AAG SANJEET KUMAR SINGH (AC TO AAG6)
25.	CWJC/2457/2024 OTHER MISC. MATTER	5	PANKAJ KUMAR vs THE STATE OF BIHAR AND ORS	WASI MOHAMMAD RANJAY KUMAR SINGH	GOVERNMENT ADVOCATE (11)
26.	CWJC/2545/2024 LAND ENCROACHMENT	7	PRADIP KUMAR SINGH vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	STANDING COUNSEL (28) LALIT KISHORE PIYUSH LALL GYAN SHANKAR
27.	CWJC/2659/2024 ARMS ACT	7	RAJ KISHOR KUMAR SONI @ RAJ KISHOR SONI vs THE STATE OF BIHAR AND ORS	HARISH KUMAR	GOVERNMENT PLEADER (24)
28.	CWJC/2669/2024 LAND ENCROACHMENT	7	KANAK BIHARI PATHAK vs STATE OF BIHAR AND ORS	SAROJ KUMAR CHOUDHARY RAGHAW KUMAR AMRESH KUMAR SINHA	STANDING COUNSEL 3 ADDITIONAL SOLICITOR GENERAL RAM TUJABH SINGH
29.	CWJC/2884/2024 LAND ENCROACHMENT	6	ANIL KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SHARMA ALOK ANAND	ADDITIONAL ADVOCATE GENERAL 04
30.	CWJC/2939/2024 LAND ENCROACHMENT	7	RANJU DEVI vs THE STATE OF BIHAR AND ORS	SURAJ NARAIN YADAV S. SHIVAM UMESH PRASAD	STANDING COUNSEL 6 PRASOON SINHA ADDITIONAL SOLICITOR GENERAL AWADHESH KUMAR PANDEY RAVINDER KUMAR SHARMA
31.	CWJC/3378/2024 LAND ENCROACHMENT	6	DAYANAND ANGLO VAIDIC PUBLIC SCHOOL vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SINGH ANIL KUMAR SINGH	GOVERNMENT ADVOCATE (5) CHANDRA KISHORE KUMAR PREM KUMAR SHASHI BHUSHAN KUMAR

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32.	CWJC/3408/2024 INDIAN REGISTRATIO	5	OM PRAKASH SINGH vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SINGH BINOD KUMAR SINGH	STANDING COUNSEL 12 SANTOSH KUMAR PANDEY SANTOSH KUMAR PANDEY
With 32.1	CWJC/3432/2024 INDIAN REGISTRATIO	10	OM PRAKASH SINGH vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SINGH BINOD KUMAR SINGH	STANDING COUNSEL (13) SANTOSH KUMAR PANDEY SANTOSH KUMAR PANDEY
33.	CWJC/3429/2024 ARMS ACT	7	SANJEEV KUMAR vs THE STATE OF BIHAR AND ORS	NIRBHAY PRASHANT	STANDING COUNSEL (22)
34.	CWJC/3469/2024 OTHER MISC. MATTER	6	NAVIN KUMAR vs THE STATE OF BIHAR AND ORS	MOHIT SHRIWASTAVA AKASH KESHAV ABHISHEK KUMAR	ADDL. ADVOCATE GENERAL (13)
35.	CWJC/3708/2024 LAND ENCROACHMENT	5	MOHAMMAD JALALUDDIN vs THE STATE OF BIHAR AND ORS	ANIL KUMAR SANTOSH KUMAR VERMA	ADDL. ADVOCATE GENERAL 5 INDU BHUSHAN
36.	CWJC/3739/2024 OTHER MISC. MATTER	5	VIPIN TIWARI AND ORS vs THE STATE OF BIHAR AND ORS	ZAINUL ABEDIN SHAHBAJ ALAM	GOVERNMENT PLEADER (17)
37.	CWJC/3827/2024 LAND ENCROACHMENT	5	KRISHNA PRASAD vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR DAS	STANDING COUNSEL (1) SUNIL KUMAR MANDAL
38.	CWJC/3970/2024 LAND ENCROACHMENT IA-1/2024 () INTERVENOR PETITIO	4	SUJIT KUMAR vs THE STATE OF BIHAR AND ORS	ALOK KUMAR JHA	ADDL. ADVOCATE GENERAL (3) VAIDEHI RAMAN PRASAD SINGH MRITYUNJAY KUMAR RAJAN
With 38.1	CWJC/1731/2017 LAND ENCROACHMENT	14	NARENDRA KUMAR SINGH AND ANR vs THE STATE OF BIHAR AND ORS	GANESH PRASAD SINGH PRABHAT KUMAR SINGH VAIDEHI RAMAN PRASAD SINGH GYAN CHANDRA ROY	HARISH KUMAR -GP8
39.	CWJC/4001/2024 OTHER MISC. MATTER	3	MUNSHI YADAV @ MANSI YADAV vs THE STATE OF BIHAR AND ORS	AJAY KUMAR PANDEY	GOVERNMENT ADVOCATE 2
40.	CWJC/4091/2024 INDIAN STAMP ACT	4	SUBODH KUMAR GUPTA vs THE STATE OF BIHAR AND ORS	SANJEET KUMAR ADITYA DEV	STANDING COUNSEL (11) LALIT KISHORE PIYUSH LALL PARTH GAURAV
41.	CWJC/4300/2024 OTHER MISC. MATTER	4	BABUDHAN MAHTO vs THE STATE OF BIHAR AND ORS	AKHOURI VIPIN BIHARI SHRIVASTAVA SUBHASH KUMAR JHA CHAUDHARY PREM KUMAR THAKUR	STANDING COUNSEL (4)
42.	CWJC/4531/2024 OTHER MISC. MATTER IA-1/2024 () INTERVENOR PETITIO	2	DWARIKA NATH SINGH @ DWARIKA SINGH vs THE STATE OF BIHAR AND ORS	MRITUNJAY PRASAD SINGH RAJESH KUMAR SINGH	GOVERNMENT PLEADER (19) JITENDRA PRASAD SINGH RAJEEV KUMAR
43.	CWJC/4548/2024 OTHER MISC. MATTER	1	ANITA KUMARI vs THE STATE OF BIHAR AND ORS	BIPIN KUMAR VANSHIKA NUPUR SARITA KUMARI	STANDING COUNSEL 18
44.	CWJC/4552/2024 OTHER MISC. MATTER	2	VINOD BHAGAT AND ANR vs THE STATE OF BIHAR AND ORS	SOURAV SUMAN YASHVARDHAN KASHYAP AALEKH ANAND	ADDITIONAL ADVOCATE GENERAL 07
45.	CWJC/4574/2024 OTHER MISC. MATTER	2	KAMLESH KUMAR @ KAMLESH PRASAD vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR PANDEY NO.5 ANITA KUMARI SUDHANSHU KUMAR	GOVERNMENT PLEADER (6) ARCHANA MEENAKSHEE
46.	CWJC/4578/2024 OTHER MISC. MATTER	2	AALEKH ANAND vs THE STATE OF BIHAR AND ORS	AMARJEET ARVIND KUMAR MADHUKAR ANAND PRAKRITITA SHARMA	GOVERNMENT PLEADER 25 SHANTANU KUMAR

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47.	CWJC/4586/2024 OTHER MISC. MATTER	2	SRI VINOD KUMAR vs THE STATE OF BIHAR AND ORS	ALOK KUMAR ALOK RANJIT KUMAR THAKUR PRITAM KUMAR	STANDING COUNSEL 9 SIDDHARTH HARSH
48.	CWJC/4590/2024 LAND ENCROACHMENT IA-1/2025 () INTERVENOR PETITIO	2	GAUTAM KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	SHASHI NATH JHA ADITYA NATH JHA	STANDING COUNSEL 24 VISHWANATH PRASAD
49.	CWJC/4595/2024 B.B.C.ACT	2	ASHOK KUMAR TIWARY vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR NIRAJ MADAN	GOVERNMENT ADVOCATE (9) AATISH KUMAR RAJESH RANJAN KUNDAN KUMAR
50.	CWJC/4616/2024 OTHER MISC. MATTER IA-1/2024 () MISC	2	AKHILESH KUMAR VERMA vs THE STATE OF BIHAR AND ORS	SIDDHARTH HARSH	ADDL. ADVOCATE GENERAL (13) DEEPAK KUMAR AJAY KUMAR PRASAD KAMAL KISHOR KUMAR
51.	CWJC/4629/2024 INDIAN REGISTRATIO IA-1/2024 () MISC	2	SACHCHIDA NAND MEHTA AND ANR vs THE STATE OF BIHAR AND ORS	SURAJ SAMDARSHI AVINASH SHEKHAR VIJAY SHANKER TIWARI	GOVERNMENT PLEADER 4 RAM BINOD SINGH
52.	CWJC/4637/2024 LAND ENCROACHMENT	2	HARI NATH JHA vs THE STATE OF BIHAR AND ORS	DHANNJAY KUMAR NO 2	GOVERNMENT PLEADER (3)
53.	CWJC/4641/2024 LAND ENCROACHMENT	2	PRAFULLA DAS vs THE STATE OF BIHAR AND ORS	MD. RAHMATULLAH	GOVERNMENT PLEADER 19
54.	CWJC/4648/2024 OTHER MISC. MATTER	2	ADHIKLAL MANDAL vs THE STATE OF BIHAR AND ORS	PRAHALAD KUMAR BHAGAT	STANDING COUNSEL (28)
55.	CWJC/4675/2024 LAND ENCROACHMENT	4	M/S MOTIPUR ZAMINDARI COMPANY LTD. vs THE STATE OF BIHAR AND ORS	WASI AKHTAR MD. ANWAR	GOVERNMENT PLEADER 13 PIYUSH LALL LALIT KISHORE AKASH RAJ RAVI KUMAR
56.	CWJC/4693/2024 FOREIGN ACT IA-1/2024 () MISC	2	SYED MOHAMMAD ALI IMAM vs THE UNION OF INDIA AND ORS	SANJAY KUMAR DEVANSHU KUMAR SARVA DEO SINGH	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL 01 VANDANA KISHORE PRATAP SHARMA DEEPAK KUMAR (SR.CGC) ARVIND KUMAR (CGC)
57.	CWJC/4719/2024 ARMS ACT	2	BALWANT SINGH AND ANR vs THE STATE OF BIHAR AND ORS	RAJESH RANJAN PANKAJ KUMAR SINHA RAVI RANJAN MALLICK AATISH KUMAR	GOVERNMENT PLEADER (22)
58.	CWJC/4728/2024 OTHER MISC. MATTER IA-1/2024 () AMENDMENT	2	M/S PRASHANT MOTORS PRIVATE LIMITED vs THE STATE OF BIHAR AND ORS	PRAKASH KUMAR RENU JHA	GOVERNMENT PLEADER 14
59.	CWJC/4749/2024 OTHER MISC. MATTER	2	KUNAL PANDEY AND ANR vs THE STATE OF BIHAR AND ORS	PRABHAT RANJAN ANSH PRASAD	ADDL. ADVOCATE GENERAL (12)
60.	CWJC/4751/2024 INDIAN REGISTRATIO	2	GEETANJALI SINHA AND ORS vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR RISHABH GUPTA SHIKHAR MANI KANISHK KAUSTUBH	GOVERNMENT PLEADER 26
61.	CWJC/4755/2024 OTHER MISC. MATTER	2	GURIYA KUMARI vs THE STATE OF BIHAR AND ORS	DHANESH SHANKAR VIDYARTHI SURESH PRASAD	GOVERNMENT ADVOCATE 5 RAVI KUMAR
62.	CWJC/4784/2024 INDIAN REGISTRATIO	2	SITA RAM PRASAD vs THE STATE OF BIHAR AND ORS	ACHINTYA ANAND ASHOK KUMAR VERMA	STANDING COUNSEL 16

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63.	CWJC/4799/2024 LAND ENCROACHMENT	2	SUBODH KUMAR ALIAS SUBODH PRASAD SINGH ALIAS SUBODH SINGH vs THE STATE OF BIHAR AND ORS	BINAY KUMAR SINGH REMY KUMARI JITENDRA KUMAR STANDING COUNSEL (21)
64.	CWJC/4829/2024 LAND ENCROACHMENT	2	VISHWAJEET SINGH vs THE STATE OF BIHAR AND ORS	VISHWAJEET SINGH STANDING COUNSEL (22) LALIT KISHORE MOHIT AGARWAL ANUKRITI JAIPURIYAR
65.	CWJC/4838/2024 OTHER MISC. MATTER	3	NAGENDRA JHA vs THE STATE OF BIHAR AND ORS	PRANAV KUMAR JHA SUBODH KUMAR JHA ROSHAN KUMAR MISHRA RITESH KUMAR JHA CHANDRA MOHAN JHA ADDITIONAL ADVOCATE GENERAL (9) JITENDRA KUMAR (AC TO AAG JITENDRA KUMAR GIRI
66.	CWJC/4849/2024 LAND ENCROACHMENT IA-1/2024 () MISC	2	BHAIDHNATH SAH AND ORS vs THE STATE OF BIHAR AND ORS	VINAY KUMAR MISHRA ADDITIONAL ADVOCATE GENERAL (13)
67.	CWJC/4862/2024 HOUSING BOARD MATT	2	MADAN SHARMA vs THE STATE OF BIHAR AND ORS	SUMAN KUMAR STANDING COUNSEL 13 PAWAN KUMAR ARUN KUMAR TIWARI
68.	CWJC/4882/2024 OTHER MISC. MATTER IA-1/2025 () MISC	4	BADRINATH PRASAD vs THE STATE OF BIHAR AND ORS	PRAMOD MISHRA VIJAY KUMAR MUKUL SURAJ KUMAR STANDING COUNSEL (22) SATYAM SHIVAM SUNDARAM DURGA NAND JHA RASHMI KIRAN NAKUL KUMAR JAMUAR
69.	CWJC/4915/2024 LAND ENCROACHMENT	3	ARUN KUMAR DUBEY AND ORS vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM STANDING COUNSEL (22) GAPATI TRIVEDI SHEKHAR SINGH
70.	CWJC/4925/2024 B.B.C.ACT	3	RAMESH GANDHI vs THE STATE OF BIHAR AND ORS	PRAKRITITA SHARMA SHIV PRATAP KAMALA KANT SINGH SURENDRA PRASAD SINGH KUMAR SAMEER GOVERNMENT ADVOCATE 7
71.	CWJC/4928/2024 OTHER MISC. MATTER	2	DEEPAK KUMAR vs THE STATE OF BIHAR AND ORS	RAGHUNANDAN KUMAR SINGH GOVERNMENT PLEADER 7
72.	CWJC/4944/2024 OTHER MISC. MATTER	3	KRISHNA KUMAR AGRAWAL vs THE STATE OF BIHAR AND ORS	MOHIT AGARWAL VISHAL KUMAR SUSHILA AGRAWAL GOVERNMENT ADVOCATE 02 BHANU PRATAP SINGH AMAR NATH SINGH
73.	CWJC/4953/2024 LAND ENCROACHMENT	2	SURESH SAH @ RAM SURESH SAH AND ANR vs THE STATE OF BIHAR AND ORS	ANJANI KUMAR SINHA NO.1 KAUSHAL KUMAR STANDING COUNSEL 22
74.	CWJC/5217/2024 LAND ENCROACHMENT IA-2/2026 () EXPUNGE	5	MONU MISHRA vs THE STATE OF BIHAR AND ORS	CHANDRA KANT NAVIN KUMAR RAVI BHUSHAN BHARAT GOVERNMENT ADVOCATE 9 SURESH KUMAR AMIR ALAM
75.	CWJC/6072/2024 INDIAN REGISTRATIO	4	INDRA KUMAR JHA vs THE STATE OF BIHAR AND ORS	SARBOTTAM KUMAR SARKAR BHUBNESHWAR PRASAD STANDING COUNSEL 25
76.	CWJC/7119/2024 OTHER MISC. MATTER	7	VIDYUT PRABHA SINGH AND ORS vs THE STATE OF BIHAR AND ORS	KANUPRIYA ABHISHEK ANAND SATYABIR BHARTI ADDL. ADVOCATE GENERAL 7
77.	CWJC/8843/2024 HOUSING BOARD MATT IA-1/2025 () MISC	3	VIJAYA SINGH vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR JITENDRA PRASAD SINGH GOVERNMENT PLEADER 18 PAWAN KUMAR GAJENDRA KUMAR ARUN KUMAR TIWARI RAJNISH KUMAR BANDANA SINHA ARVIND KUMAR GAJENDRA KUMAR
78.	CWJC/9575/2024 ARMS ACT	3	SHYAM BIHARI OJHA vs THE STATE OF BIHAR AND ORS	MUNNA PRASAD SINGH UMESH KUMAR VERMA GOVERNMENT ADVOCATE (9)

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79.	CWJC/9852/2024 OTHER MISC. MATTER	3	RANJEET KUMAR vs THE STATE OF BIHAR AND ORS	VIKASH KUMAR PANKAJ	STANDING COUNSEL (26) MANOJ KUMAR AMBASTHA
80.	CWJC/12085/2024 LAND ENCROACHMENT	4	MD. RABBANI @ MD. RABANI vs THE STATE OF BIHAR THROUGH ITS DISTRICT MAGISTRATE, AND ORS	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	GOVERNMENT PLEADER 11
81.	CWJC/14550/2024 OTHER MISC. MATTER	4	THE STATE OF BIHAR AND ORS vs SNEH LATA SINHA	VIVEK ANAND AMRITESH (AC TO SC 28)	KIRAN KUMARI DILIP KUMAR
82.	CWJC/17265/2024 OTHER MISC. MATTER	2	PRABHAT KUMAR vs THE UNION OF INDIA AND ORS	DR. BIPIN CHANDRA	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (4) DR. ANJANI PD. SINGH VINAY KRISHNA TRIPTHY ANSHAY BAHADUR MATHUR
83.	CWJC/17283/2024 INDIAN STAMP ACT	2	BABAN SINGH vs THE STATE OF BIHAR AND ORS	VISHAL SAURABH SUJIT KUMAR SINHA	GOVERNMENT PLEADER 23
84.	CWJC/18310/2024 OTHER MISC. MATTER	4	MD AFAQUE AHMAD ANSARI vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR SINGH	STANDING COUNSEL 10 MD. RAFI AHMAD VIKASH ANAND
85.	CWJC/18540/2024 OTHER MISC. MATTER IA-1/2025 () MISC IA-2/2026 () MISC	3	RAJEEV KUMAR SINGH AND ANR vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SAPAN KUMAR JAGDISH PRASAD SINGH JAGDISH PRASAD SINGH	GOVERNMENT PLEADER (27) NEHA PARWEEN BIJENDRA KUMAR SINGH

FOR ORDER III

86.	COMP PET/3/1984 COMP PETITON	165	ROHTAS INDUSTRIES LTD. (IN LIQUIDATION) vs OFFICIAL LIQUIDATOR	OFFICIAL LIQUIDATOR ARUN KUMAR SURAJ SAMDARSHI RAMANUJ TIWARY MANOJ KUMAR JHA AJAY KUMAR SINGH S. DE JANARDAN SINGH ANIL KUMAR SINHA DEEPAK KUMAR VIPIN KUMAR RAVI SHANKAR PRASAD RAJESH KUMAR SINGH PRABHAT KUMAR SINGH ABHAY KUMAR SINGH NAVIN SINHA ANJANI KUMAR SHARAN SHIVENDRA KUMAR ROY AJIT KUMAR P.K.SHAHI SURENDRA KISHORE THAKUR SUNIL KUMAR SINGH SATYENDRA KUMAR BHATNAGAR RITA KUMARI RUDRA DEO KR.SINHA ANIRUDH KUMAR SINGH SURAJ SAMDARSHI RAJESH KR.SINGH SANJAY KUMAR SINGH.-1 MR.AJAY MADHU PRASUN VIKASH KUMAR ASHOK KUMAR SINGH SHEELA SHARMA MANOJ MADHAV PARMATMA SINGH BACHAN JEE OJHA AJAY KUMAR MATHUR DUDHNATH SINGH RADHA MOHAN PANDEY PIYUSH MATHUR	SHEELA SHARMA (AAG6) J.N.P. SINHA M. K. JHA RANI KUMARI @ RANI SINGH BINOD KR.SINGH P.C. JAISWAL RAM NIWAS PRASAD A.P.JITTU (SC.2) DHIRENDRA SINGH SOURENDRA PANDEY ANANT KR.BHASKAR MANISH JHA KAUSHALENDRA KUMAR SINGH SHEO NARAYAN SINGH JITENDRA PRASAD SINGH AJIT KUMAR SUBHRO SANYAL KAUSHAL KUMAR AWADHESH KUMAR SINHA R.A. SINGH NARENDRA KUMAR PRABHAKAR NATH RAI AJEET KUMAR AVINASH KUMAR ASHUTOSH RANJAN PANDEY SHIV NARAYAN SINGH K.P.YADAV NIRMAL KUMAR TRIPATHI LAKSHMI KANT TIWARY CHANDRA HAS MISHRA S.D. SANJAY AKASH CHATURVEDI ALOK KUMAR AGRAWAL SHIVENDRA KUMAR ROY SHIVENDRA KUMAR ROY BINOD BIHARI SINHA
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ARUN KUMAR NO. 1	KAPIL DEO PANDEY
RAGHWENDRA SHARAN PANDEY	RANDHIR SINGH
BINOD BIHARI SINGH	VIJESHWAR PRASAD
MANOJ KUMAR	SURESH KUMAR
PREM SHEELA PANDDEY	DHIRENDRA SINGH
S.M.ASHRAF	KUMAR MANISH (SC-21)
LAXAMI NR.DAS	MR.AJAY
GAUTAM KEJRIWAL	ASHUTOSH RANJAN
RAMAKANT YADAV	PANDEY
BARMESHWAR TIWARY	DHANANJAY KUMAR
RANJIT SAHAY	SINGH
ALOK KUMAR	VIKASH KUMAR
PRAMOD KUMAR DUBEY	SHYAM KRISHNA SAHAY
OM PRAKASH	MOHIT KUMAR
SRIVASTAV	RAKESH NARAYAN
AJAY KUMAR MATHUR	SINGH
VARUN KUMAR	ARTI SINGH
SHANTANU KUMAR	P.R. MISHRA
BINAY BIHARI SHARAN	G.P.RAY (AAG.3)
ARJUN KUMAR	HIMANSHU GOSWAMI
NARENDRA KUMAR	SMT. ASHA VERMA
PRAKASH CHANDRA	M. N. PARBAT
AGRAWAL	SANTOSH KUMAR
ANIL KUMAR	VERMA
R.K.SHARMA	GAURAV GOVIND
ASHOK KR.DUBEY	SRI PRAKASH SINGH
,UMAR CHANDRA	SANJAY KUMAR
SHEKHAR	UPADHYAY
SANJAY SINGH	A. K. TRIPATHI
ARUN KUMAR	C. M. SAXENA
VEENA RANI PRASAD	S.B.P.SINHA
RAJIV RANJAN SINGH	BARMESHWAR TIWARY
JITENDRA KUMAR ROY	NAVNITI PD. SINGH
AMAR PRAKASH	G.P. JAISWAL
AKASH CHATURVEDI	BIRENDRA KR. SINHA
CHANDRA HAS MISHRA	AMRENDRA KR. SINHA
DHANENDRA CHAUBEY	ABHAY KUMAR ROY
RAM AKWAL SINGH	SHAILENDRA KUMAR
AMBUJ NAYAN CHOUBEY	ROY SHIVAJI NATH
ABHAY KUMAR SINGH-1	V.K. SINGH
C.M.SAXENA	RAM KRISHNA PRASAD
JAI PRAKASH SINGH	ALIULLAH
PARASHURAM SINGH	RAVI SHANKAR PRASAD
ARTI SINGH	P.S. SINGH
SUSHIL CHANDRA	RAJESH KR.SINGH
KESHARI	KINKAR KUMAR
BINAY KUMAR	RAJENDRA KUMAR GIRI
LAKSHMI KANT TIWARY	R.S.PRADHAN
GOPAL PRASAD GUPTA	M. K. DUBEY
S.S.SUNDARAM	BINAY KUMAR
SATISH CHANDRA JHA-3	S. P. TRIPATHI
RAKESH BIHARI SINGH	UDIT NARAYAN SINGH
ANSHUMAN SINGH	SUSHANTA KR.DAS
S.D.SANJAY	AMIT SRIVASTAV
SANTOSH KUMAR	MR.AJAY
VERMA	A. K. LAL
SHEKHAR	ANJANI KUMAR MISHRA
HARSHVARDHAN	BIPIN DUTTA PATHAK
AKHILESH KUMAR	SHIVAJI SINGH
ARVIND KUMAR	MANOJ MADHAV
NAND LAL KUMAR SINGH	ANANT VIJAY SINGH
SUMANT KUMAR SINGH	SANDIP SINGH
SIYA RAM SHAHI	RAJESH KUMAR SINGH
AWADHESH KUMAR	SANJAY PD.(AC TO
MISHRA	AAG6)
RAKESH NARAYANSINGH	KAUSHLENDRA KUMAR
SHEELA SHARMA	SINHA
JITENDRA KUMAR ROY	AVINASH KUMAR
SHIVENDRA KUMAR ROY	RASHID IZHAR
JITENDRA KUMAR ROY	SHANTANU KUMAR
SHIVENDRA KUMAR ROY	ASHOK PRIYADARSHI
RITA KUMARI	PARTHA SARTHY (GA4)
SHEELA SHARMA	RAMASHANKAR PD
SHEELA SHARMA	SUMITRA
JITENDRA KUMAR ROY	UMESH PD. SINGH
SHIVENDRA KUMAR ROY	JITENDRA KUMAR ROY
PRABHAT KUMAR SINGH	VISHWESHWAR NATH
ANIRUDH KUMAR SINGH	MISHRA
	SHEELA SHARMA

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SHIVENDRA KUMAR ROY	ARVIND KUMAR
JITENDRA PRASAD	PARTHA SARTHY (GA4)
SINGH	K.N.P. SINGH
DHIRENDRA SINGH	RAJENDRA KUMAR
SURENDRA SINGH	SHIVENDRA KUMAR ROY
BIBHAKAR TIWARY	SURJ BANSH ROY
VIVEK KUMAR SINGH	IPUDAMAN PD. SINGH
ANIRUDH KUMAR SINGH	N.V.TIWARY
PRABHAT KUMAR SINGH	HARENDRA PRASAD
AMRENDRA NARAYAN	SINGH-1
RAI	RATAN PD. SINHA
SANJAY KUMAR	JAGDISH PRASAD
AKSHAY LAL PANDIT	SUBBRO SANYAL
RAJESH KUMAR	BINOD BIHARI SINHA
PRIYA GUPTA	AKASH CHATURVEDI
MOHIT AGARWAL	A.K.AGRawal
SANJAY SINGH	S.C. DUBEY
VINOD KUMAR	Y.V. GIRI,MR.D.N.PANDEY
MUKUL SINHA	GAUTAM BOSE (AAG8)
RAJESH KUMAR	AMIT SRIVASTAVA
BINOD BIHARI SINGH	S.D SANJAY
AMRENDRA NARAYAN	ANJANI KUMAR (AAG10)
RAI	RAM CHANDRA SINGH
AMRENDRA NARAYAN	MANISH JHA
RAI	JITENDRA KUMAR ROY
AISHWARYA RITI	SHIVENDRA KUMAR ROY
SANJAY SINGH	UDAY BHAN SINGH
PRAVEEN KUMAR	AJEET KUMAR (GA9)
MADHU PRASUN	BRAJ KISHORE PD.
MINTOO KUMARI	AJIT RANJAN KUMAR
AMRENDRA NARAYAN	AJIT RANJAN KUMAR
RAI	ANURAG SAURAV
JAI PRAKASH SINGH	ABHINAV ALOK
ARTI KUMARI	PRIYAJEET PANDEY
SHEELA RANI	LAKMESH MARVIND
RAKESH NARAYANSINGH	ALKA PANDAY
RAKESH NARAYANSINGH	SHAMBHU SHARAN
SWETA	SINGH
RAJESH KUMAR SINGH	KUMAR PRAVEEN
BINOD BIHARI SINGH	RAJESH KUMAR SINGH
KUMAR SAURAV	ANUJ KUMAR
VAIBHAVA VEER	RAJIV KUMAR SINGH
SHANKER	YASH SINGH
NAWNIT KUMAR TIWARY	PRAVEEN KUMAR
RAJESH KUMAR	SURAJ SAMDARSHI
BRAJESH TIWARY	AVINASH SHEKHAR
VAIBHAVA VEER	DIWANSHI ROHATGI
SHANKER	RABINDRA KUMAR
ALOK KUMAR JHA	PRIYADARSHI
ATAL BIHARI PANDEY	APURV HARSH
BRISKETU SHARAN	MANU TRIPURARI
PANDEY	SUJIT KUMAR
ABHISHEK KUMAR	GYANENDRA KUMAR
MADAN KUMAR	SINGH
AKSHAT AGRAWAL	NAVNEET PRABHAKAR
MOHIT AGARWAL	SANJAY KUMAR SINHA
RAHUL KUMAR	PANKAJ KUMAR SINHA
JAI PRAKASH SINGH	SHADWAL HARSH
BRISKETU SHARAN	GAUTAM KUMAR
PANDEY	KEJRIWAL
MADAN KUMAR	ARUN KUMAR
ABHISHEK KUMAR	RAJ VARDHAN SINGH
BRISKETU SHARAN	ALOK KUMAR
PANDEY	KUMAR RAVISH
ABHISHEK KUMAR	GAUTAM KUMAR YADAV
MADAN KUMAR	TAFAZZUL AHMAD
BRISKETU SHARAN	PRASHANT KUMAR
PANDEY	NISHANT KUMAR
ABHISHEK KUMAR	SANJIV KUMAR.
MADAN KUMAR	VIRENDRA PRASAD
GAUTAM KUMAR	
KEJRIWAL	
BIRENDRA KUMAR	
SINGH	
PRAKASH CHANDRA	
AGRAWAL	
BRISKETU SHARAN	
PANDEY	
ABHISHEK KUMAR	

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MADAN KUMAR
 RAKESH NARAYANSINGH
 ALOK KUMAR JHA
 GAUTAM KUMAR
 KEJRIWAL
 SUNIL KUMAR PATHAK
 DEEPALI SINGH
 ALKA SINGH
 ARUN KUMAR NO. 1
 SUMEET KUMAR SINGH
 ALKA SINGH
 MUKUND KUMAR
 MUKUND KUMAR
 MUKUND KUMAR
 ADITYA RAMAN
 AVINASH SHEKHAR
 SIMRAN KUMARI
 RAJEEV KUMAR
 VARUN KRISHNA SINGH
 KANAYA KUMAR
 AJAY KUMAR
 ASHOK KUMAR
 KANAYA KUMAR
 RAJESH KUMAR SINGH
 ARUN KUMAR VERMA
 ASHOK KUMAR
 AJAY KUMAR
 KANAYA KUMAR
 JNANCHANDRA
 BHARDWAJ
 GOPAL KRISHNA
 SHIV SHANKAR PRASAD
 YADAV
 RANJIT KUMAR VERMA
 ANIRUDH KUMAR VERMA
 RAJESH KUMAR SINGH
 ANUJ KUMAR
 PRABHAT RANJAN
 SHUBHAM PRAKASH

Item (I):- O.L.R. No. 32/2026
 Item (II):- I.A. Nos. 390/2026 and 391/2026
 Item (III):- I.A. No. 392/2026
 Item (IV):- O.L.R. No. 24/2026
 Item (V):- I.A. No. 389/2026
 Item (VI):- I.A. No. 373/2025

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87.	COMP PET/1/1996 COMP PETITON	57 DEHRI ROHTAS LIGHT RAILWAY CO. vs	OFFICIAL LIQUIDATOR SURENDRA SINGH BINOD BIHARI SINGH MALA AMBUST USHA KUMARI-1 JAI PRAKASH SINGH JITENDRA PRASAD SINGH S.D.SANJAY USHA KUMARI-1 ASHUTOSH RANJAN PANDEY PRABHAT KUMAR DIPAK GAUTAM KEJRIWAL S.D.SANJAY P.C. AGRAWAL AMRENDRA NARAYAN RAI JITENDRA PRASAD SINGH ARVIND KUMAR PANDEY ANIRUDH KUMAR SINGH PRABHAT KUMAR SINGH BINOD BIHARI SINGH PRAVEEN KUMAR UDAY PRATAP SINGH RAKESH NARAYANSINGH SURAJ SAMDARSHI AVINASH SHEKHAR RAJAN PRAKASH VIJAY SHANKER TIWARI YOGENDRA KUMAR SINGH ALOK KUMAR AGRAWAL RAKESH KUMAR MISHRA RAVI SHANKAR SAHAY ARVIND KUMAR PRABHAT RANJAN ANSH PRASAD RUDRANK SHIVAM SINGH	BAKHTIYAR YUSUF AAG-10 GIRISH PANDEY A.KR. ANJANI KUMAR(AAG10) SANJAY KUMAR(AC TO AAG10) AMIT SRIVASTAVA AMIT KR. SINGH KANHAIYA PANDEY KAUSHAL KUMAR JHA RAKESH NARAYANSINGH ANIL SINGH BINAY KUMAR USHA KUMARI (AAG6) SATISH KUMAR AGRAWAL (AAG6) AMRENDRA NARAYAN RAI SANJAY KUMAR AMRENDRA NARAYAN RAI SURAJ SAMDARSHI SANJAY KUMAR TIWARY
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Item (I):- O.L.R. No. 31/2026
Item (II):- O.L.R. No. 33/2026

PATNA HIGH COURT	301	Friday 3rd July, 2026 Hon'ble Mr. Justice Alok Kumar Sinha
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88. COMP PET/5/1999 88 BIHAR STATE SMALL INDUSTRIES
COMP PETITON C
vs -
- UMA KANT SINGH
ASHOK KUMAR MISHRA
GAJENDRA KUMAR -2
SUNIL KUMAR RAVI
ANIL CHOUDHARY
K.N.GUPTA
SANJEEV KUMAR
HEMANT KUMAR
BIPIN KUMAR SINHA
VIJAY KUMAR MISHRA
RAJENDRA KUMAR JAIN
GANESH PRASAD SINGH
SATYENDRA KRISHNA
PRASAD
KUMAR MANISH
ALOK KUMAR
ANIL KUMAR SINHA
ANAND KUMAR
ANJANI KUMAR JHA
PARIJAT SAURAV
PRABHAT KUMAR SINGH
ANIRUDH KUMAR SINGH
SANJEET KUMAR
SANJAY KUMAR
KUMAR RAVISH
ATUL KUMAR PANDEY
ASHOK KUMAR SINGH
PRAKASH CHANDRA
AGRAWAL
KASHYAP KAUSHAL
MOHAMMED ABU HAIDAR
MD. ABU SHAJAR
NILANJAN CHATTERJEE
SAHIL KUMAR
SANJAY KUMAR SINHA
PANKAJ KUMAR SINHA
RANJAN KUMAR DUBEY
NAWNIT KUMAR TIWARY
PUNEET SIDDHARTHA
ARYAN SINHA
AMIT KUMAR SINGH
AKCHANSK KISHORE
ASHAR AKHTAR
AIMAN HASSAN
SABA ASHFAQUE
AFHAM AKHTAR
- MEENA SINHA
RABINDRA PRASAD
SINGH
SANJEEV KUMAR
UMESH PATHAK
HARENDRA NARAYAN
SINHA
RAKESH RANJAN
JITENDRA PRASAD
SINGH
N.GANGULI
BIPIN BIHARI SINHA
H.N.P.SINHA
REKHA PRASAD
MADHAV KRISHNA
MRITUNJAY KUMAR
ROHAN VERMA
KARAN VERMA
DR. ANAND KUMAR
A. KR.
RAJENDRA KUMAR JAIN
RAJENDRA KUMAR JAIN
BIPIN KUMAR
SHIVENDRA KUMAR ROY
NIKHIL KUMAR
AGRAWAL
DEV KUMAR PANDEY
SHEELA SHARMA

Item (I) :- O.L.R. No. 121/2025 with C.A

Item (II) :- I.A. No. 48/2026

89. COMP PET/11/1999 31 BIHAR FINISHED LEATHER LTD.
COMP PETITON vs
- SARVA DEO SINGH
SRI KRISHNA RANJAN
ARCHANA JHA
NAMRATA MISHRA
SATYA PRAKASH
TRIPATHI
DHANANJAY KUMAR
PRAMOD KUMAR
DEWENDRA NARAYAN
SINGH
ASHUTOSH KUMAR
SINGH
- RAM AKWAL SINGH
SUNIL KUMAR SINGH
GAUTAM BOSE (AAG8)
(AAG4)
(GA2)
ANIL KUMAR SINHA
(GA2)
KAUSHLENDRA KUMAR
SINHA
SURAJ SAMDARSHI
R.B.PD.YADAV (AAG11)
(AAG4)
GOPESH KUMAR
BIPIN BIHARI SINGH
RAM SUMIRAN SINGH
SUNIL KUMAR SINGH
KAUSHLENDRA KUMAR
SINHA
S.D.SANJAY
DR. ANAND KUMAR
AMIT KUMAR
AMBARISH KUMAR
DR. BIPIN CHANDRA
GYAN SHANKAR
SHADWAL HARSH
NIKHIL KUMAR
AGRAWAL
SHIVENDRA KUMAR ROY

Item (I) :- I.A No.- 18/2026

PATNA HIGH COURT	302	Friday 3rd July, 2026 Hon'ble Mr. Justice Alok Kumar Sinha
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90.	COMP PET/17/1999 COMP PETITON	36	HELIOS FINANCE AND INVEST. LTD. (UNDER REVIVAL) vs	CHITTARANJAN SINHA NO SHASHI DHAR JHA GYANENDRA KUMAR SINGH ALOK AGRAWAL /PUNAM KUMARI KAUSHAL KUMAR JHA MUKUL JEE ARVIND KUMAR SINGH KUMAR RAVI SHANKAR DR.ALOK KUMAR 'ALOK' SANJAY SINGH KANTI JHA KANTI JHA PRATIK KUMAR SINHA /PUSHPA RANI RABINDRA PD.SINGH DR.ALOK KUMAR 'ALOK' ANIL KUMAR SINGH-6 SHOLA SANDHWAR SATISH CHANDRA JHA PRAKASH CHANDRA GUPTA NAMRATA MISHRA NIRAJ KUMAR PANKAJ AMIT PRAKASH NAVIN KUMAR	MADHAV ROY NAVIN KUMAR(IN PERSON) RENU JHA MADHAV ROY SATISH CHANDRA JHA PRIYA GUPTA ALOK KUMAR SHOLA SANDHWAL PRATIK KUMAR SINHA VINOD KUMAR PRAKASH CHANDRA GUPTA KANTI JHA AKHILESHWAR KUMAR AKHILESHWAR KUMAR P.C.AGRAWAL PARTHA SARTHY (GA4) KAUSHAL KISHORE JHA NIVEDITA NIRVIKAR SANJAY SINGH AJEET KUMAR (GA9) ABHISHEK KAUSHIK RABINDRA NATH TIWARI DR. CHANDRA SHEKHAR AZAD ANJU MISHRA KAUSHAL KUMAR UMA SHANKAR SHARMA RAJESH RANJAN HRISHIKESH ABHAY SHANKAR JHA SANJEEV RANJAN AASTHA ANANYA AMARENDRA KUMAR
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Item (I) :- I.A. Nos -. 44/2025 and 45/2025 with O.L.R No.- 35/2026

PATNA HIGH COURT	303	Friday 3rd July, 2026 Hon'ble Mr. Justice Alok Kumar Sinha
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91.	COMP PET/14/2002 COMP PETITON	56 M/S PYRITES, PHOSPHATES AND CHEMI vs	RAJENDRA NARAIN MRIGANK MAULI NILANJAN CHATTERJEE RAM PRAWESH KUMAR GAUTAM KEJRIWAL MANISH LAL DAS ALOK KUMAR AGRAWAL ALOK KUMAR AGRAWAL ANIL KUMAR SINHA N.A.SINGH KUMAR RAVISH RAJIV RANJAN TIWARI AISHWARYA RITI WASI AHMAD KHAN GOPAL KRISHNA AGRAWAL GOPAL PD GUPTA SACHIN KUMAR SABINA RUBALI RAKESH KUMAR SAMRENDRA ANIL KUMAR SINGH NO.6 MANISH LAL DAS OFFICIAL LIQUIDATOR SHAILENDRA KUMAR SINGH ALOK SINGH S.D.SANJAY SIDDHARTH HARSH (GA4) RANJIT KUMAR DUBEY DIWAKAR UPADHYAYA RAKESH KUMAR SAMRENDRA PRAVEEN KUMAR FANPATI TRIVEDI ALOK SINGH KRISHNA MURARI PRASAD GAURAV PURI GAURAV PURI ANIL KR SINGH NO. 6 SUSHIL KUMAR RAY MANISH KUMAR VINAY MISTRY ARUN KUMAR P.C.AGRAWAL PRAVEEN KUMAR O.L BACHAN JEE OJHA ANJANI KUMAR SINGH RAJENDRA KUMAR SURAJ SAMDARSHI BRIJ NANDAN TIWARY SHAILENDRA KUMAR SINGH SATYABIR BHARTI SUNIL KUMAR PRAKASH CHANDRA AGRAWAL SOURENDRA PANDEY GOPAL PD GUPTA SAKET TIWARY SABINA RUBALI ANSHAY BAHADUR MATHUR FANPATI TRIVEDI RANJIT KUMAR DUBEY AJEET KUMAR WASI AHMAD KHAN AKASH CHATURVEDI S.D.SANJAY RAJESH KUMAR SINGH ALOK KUMAR JHA ANUJ KUMAR NARENDRA KUMAR SINGH	KAUSHLENDRA KUMAR SINHA ROHITABH DAS N. A. SHAMSI (A.S.G.) PARTHA SARTHY (GA4) RATAN KUMAR S.D.SANJAY PARUL RANJAN SUDHIR KR.BIJPURIA RATAN KUMAR PRASHANT SINHA RAJENDRA PRASAD RAJENDRA KUMAR ANIL KUMAR SINHA R.A. SINGH SRI SUNIL KUMAR SINGH AMARESH KUMAR SINHA P.C.AGRAWAL S.D.SANJAY R.S.PRADHAN KUMAR MANISH A.KUMAR GAUTAM BOSE (AAG8) PANCHAM LAL JAISWAL (CGC) VIKASH KUMAR - AMARESH KUMAR SINHA SUNIL KR.SINGH R.A.SINGH SATYENDRA KUMAR JHA RAJ BALLABH PD.YADAV G.K AGRAWAL AMRENDRA NARAYAN RAI KUMAR RAVISH CHAKRAPANI PRAKASH CHANDRA AGRAWAL O.L.,PATNA ROHITABH DAS VINAY MISTRY MRIGANK MAULI PARUL RANJAN ANIL KUMAR SINGH NO. 6 DINESH MAHARAJ MANOJ MADHAV SATYABIR BHARTI ANIL KUMAR SINHA SANJAY KUMAR PANDEY CHAKRAPANI KUNAL TIWARY (CGC) MANOJ MADHAV SANJAY KUMAR PANDEY JAI PRAKASH VERMA SHASHI SHANKAR BELA SINGH KUMAR MANISH SHASHI SHANKAR RAJEEV RANJAN MRIGENDRA KUMAR KUMAR PRIYA RANJAN (CGC) AJEET KUMAR (GA9) PRAKASH CHANDRA AGRAWAL MANISH DHARI SINGH VIKASH KUMAR VIKASH KUMAR MANISH DHARI SINGH VIKASH KUMAR MANISH DHARI SINGH RAJIV KUMAR SINGH ALKA SINGH SHIVAM SINGH
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Item (I) :- O.L.R. (Admin.)-12/2018 and I.A. No.-4808/2018 with O.L.R. No-110/2022 and its rejoinder

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FOR ADMISSION V

92.	CWJC/4832/2024 OTHER MISC. MATTER IA-1/2024 () MISC	4	SUVASTU DEVELOPERS vs THE STATE OF BIHAR AND ORS	SHAKTI SUMAN KUMAR KANIKA RAJESH RANJAN	GOVERNMENT PLEADER 14 SHREYASH GOYAL PANKAJ KUMAR SINHA KAUSHAL KUMAR AATISH KUMAR RAJESH RANJAN ANUJ KUMAR ADITYA PANDEY
93.	CWJC/4537/2024 LAND ENCROACHMENT IA-1/2024 () MISC	4	HAFIZUL RAHMAN @ HAFIJUR RAHMAN vs THE STATE OF BIHAR AND ORS	MAJID MAHBOOB KHAN	GOVERNMENT PLEADER 23
94.	CWJC/5336/2024 LAND ENCROACHMENT	3	VIJAY KUMAR MAHTO vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	GOVERNMENT PLEADER 07
95.	CWJC/13046/2024 OTHER MISC. MATTER	2	KUMARI VIBHA SINHA vs THE STATE OF BIHAR AND ORS	NARESH PRASAD	ADDL. ADVOCATE GENERAL (4)
96.	CWJC/14851/2024 OTHER MISC. MATTER IA-1/2025 () INTERVENOR PETITIO	2	BHADAI CHAUDHARY vs THE STATE OF BIHAR AND ORS	HARSHVARDHAN SHIVSUNDARAM ASHOK KUMAR VARMA	STANDING COUNSEL (16) ABBAS HAIDER RANJAY KUMAR SINGH WASI MOHAMMAD
97.	CWJC/18037/2024 B.B.C.ACT	2	RAMCHANDRA SINGH vs THE STATE OF BIHAR AND ORS	ALOK KUMAR JHA SHWETA PRIYA	STANDING COUNSEL (12) SHAILENDRA KUMAR SINGH
98.	CWJC/18100/2024 OTHER MISC. MATTER	2	KAMLESH PAL vs THE STATE OF BIHAR AND ORS	KUMAR KAUSHIK NAMRATA DUBEY HEMANT RAJ	GOVERNMENT PLEADER 24
99.	CWJC/18405/2024 LAND ENCROACHMENT	2	KAMLESH KUMAR vs THE STATE OF BIHAR, AND ORS	ANIL KUMAR SINGH SATYENDRA PRASAD SINGH SAMIR KUMAR BHARTI	STANDING COUNSEL 4
100.	CWJC/18773/2024 OTHER MISC. MATTER	2	PRAMILA DEVI vs THE STATE OF BIHAR AND ORS	BR/1443/2017	GOVERNMENT PLEADER (4)
101.	CWJC/19483/2024 OTHER MISC. MATTER	2	UMAR FARUQUE SAIFI vs THE UNION OF INDIA AND ORS	UMESH KUMAR GUPTA ARYAN YASHRAJ	GOVERNMENT ADVOCATE (05) ADDITIONAL SOLICITOR GENERAL
102.	CWJC/19533/2024 FOREIGN ACT	2	MD DAUD HASAN vs THE UNION OF INDIA AND ORS	UMESH KUMAR GUPTA	STANDING COUNSEL 18 ADDITIONAL SOLICITOR GENERAL
103.	CWJC/19593/2024 LAND ENCROACHMENT	2	SRIKANT RAY vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR SINHA PANKAJ KUMAR SINGH AKANKSHA RANJAN SANTOSH KUMAR	STANDING COUNSEL (23) RAJEEV RANJAN NO.II RAJEEV RANJAN NO.II

FOR HEARING

104.	CWJC/18598/2019 SCH.COLL.UNIV.(EXC	7	PATNA EDUCATIONAL DEVELOPMENT TRUST vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA RAUSHAN UJJAWAL BHUSHAN	MADHAW PRASAD YADAV (GP23) RAJENDRA KUMAR GIRI RANA VIKRAM SINGH RAJIV RANJAN KR. PANDEY
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With CWJC/20081/2019	5	GOVERNING BODY OF SYED NEHAL SYED HUSSAIN MAJEED	MADANJEET KUMAR
104.1 SCH.COLLE.UNIV.(EXC		AHSAN EVENING COLLEGE,	(GP20)
		vs THE STATE OF BIHAR AND ORS	SYED FIROZ RAZA
			DR. ANAND KUMAR
			RITESH KUMAR
			RITESH KUMAR
			SATYABIR BHARTI
			PRACHI PALLAVI
			MD. FAIZ AHMAD
			AKSHANSH ANKIT
			RANA VIKRAM SINGH
			RAKESH KUMAR
			SAMRENDRA
			MANINI JAISWAL
			MANINI JAISWAL
With CWJC/1168/2023	2	HARI PRASAD DAS AND ORS	SMT. BINITA SINGH (SC
104.2 OTHERS, UNIV./COLL		vs THE STATE OF BIHAR AND ORS	28)
		MAZHER ALAM	RAKESH KUMAR
		NAFISUZZOHA	SAMRENDRA
			MAURYA VIJAY
			CHANDRA
			MAURYA VIJAY
			CHANDRA
			MAURYA VIJAY
			CHANDRA
105. CWJC/2613/2024	2	NIRMALA KUMARI	UMA KANT TIWARY
OTHER MISC.		vs THE STATE OF BIHAR AND ORS	SWATI MISHRA
MATTER			GOVERNMENT PLEADER
			(12)

N.B.:- The Hon'ble court will not sit after the luncheon interval.

PATNA HIGH COURT	306	Friday 3rd July, 2026 Hon'ble Mr. Justice Sourendra Pandey
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Friday the 3rd July 2026
CENTENARY BUILDING
Court No. 215 (AT 10:30 A.M.)
Mr. Justice Sourendra Pandey

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR JUDGEMENT</u>				
1.	CWJC/11809/2022 SHAIRAT	10 RAMESH KUMAR MALO vs THE STATE OF BIHAR AND ORS	ANKIT KATRIAR HANSRAJ MUKESH KUMAR ASHISH KUMAR LAL KRISHNA CHANDRA OJHA	SAJID SALIM KHAN (SC25)
<u>TO BE MENTIONED</u>				
2.	CR. APP (SJ)/3105/2025 SC/ST ACT (AB)	3 SHIV KUMAR JAMADAR @ SHIV KUMAR CHAUHAN vs THE STATE OF BIHAR AND ANR	ANIL KUMAR SINGH	USHA KUMARI 1 PINTU KUMAR PATEL SHIVNANDAN BHARTI NEHA KUMARI SHAAN KUMAR
<u>FOR ORDERS - TIED UP</u>				
3.	CR. MISC./89420/2024 R.BAIL-1	3 KRISHNA KUMAR vs THE STATE OF BIHAR AND ANR	DAVENDRA KUMAR PANDEY MD. MOBASSAR ALI	UPENDRA KUMAR RAMASHISH
<u>FOR ORDERS (ON OFFICE NOTES) - TIED UP</u>				
4.	CR. MISC./90338/2025 304(B),201,34 R.BAIL-1	6 KAMENDRA BIND vs THE STATE OF BIHAR	ANIL KUMAR NISHANT KIRAN KUMARI SARIKA SINGH	AWADHESH KUMAR SINGH
5.	CR. MISC./14129/2026 302,201,120B,34 R.BAIL-1	3 ASHOK KUMAR MISHRA @ ASHOK MISHRA vs THE STATE OF BIHAR	PATLA KUMARI AKHOURI VIPIN BIHARI SHRIVASTAVA	NAVIN KUMAR PANDEY
6.	CR. MISC./33109/2026 341,323,302,307,5 R.BAIL-1	3 ASHUTOSH KUMAR vs THE STATE OF BIHAR	MD SOBAN ASGHAR ASHAD	BHARAT BHUSHAN
<u>FOR ADMISSION - TIED UP</u>				
7.	CR. MISC./7121/2025 406,420, R.BAIL-1	8 NIKHIL KUSHWAHA @ NIKHIL vs THE STATE OF BIHAR	DWIJ RAJ	ANIL KUMAR SAGAR KUMAR SHARAD KUMAR VERMA HEMANT RAY
8.	CR. MISC./71039/2025 103,3(5) R.BAIL-1	6 AKSHAY YADAV vs THE STATE OF BIHAR	ANUJ KUMAR SHREYANSHU KUMAR SHYAM KISHORE EASHITA RAJ ADITYA RAJ SINGH SAKSHI BHATNAGAR	SANJAY KUMAR PANDEY ABHIJEET HARSH SINGH
9.	CR. MISC./73050/2025 C.BAIL C.BAIL	9 ALOK KUMAR vs THE STATE OF BIHAR AND ORS	ARBIND KUMAR SINGH NEHA KUMARI	RAJ KISHOR SINGH MUKESH KUMAR THAKUR YASHWANT KUMAR @ CHAMAN
10.	CR. MISC./83475/2025 304B,201,34 R.BAIL-1	8 GOBIND RAY @ GOBINDA RAY vs THE STATE OF BIHAR	ARUN KUMAR SATYAM KUMAR	CHANDRA BHUSHAN PRASAD
11.	CR. MISC./83874/2025 C. BAIL C.BAIL	7 SHARVAN KUMAR vs THE STATE OF BIHAR AND ANR	RABINDRA KUMAR PRIYADARSHI DHEERAJ KUMAR	RINA SINHA PUSHP RAJ SINGH
12.	CR. MISC./3386/2026 376,34,363,365, R.BAIL-1	4 CHOTU @ AJIT KUMAR vs THE STATE OF BIHAR AND ANR	ARUN KUMAR MANDAL	ZAINUL ABEDIN PRAMOD KUMAR SINHA
13.	CR. MISC./6548/2026 341,323,379,504,5 R.BAIL-1	7 HIRA PASWAN vs THE STATE OF BIHAR	RAJEEV RANJAN NO. II KUMARI SEEMA SINGH	DR.MRITYUNJAYA KR.GAUTAM

PATNA HIGH COURT	307	Friday 3rd July, 2026 Hon'ble Mr. Justice Sourendra Pandey
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| 14. CR.
MISC./17567/2026
341,323,307,504,3
R.BAIL-1 | 3 MIRTUNJAY KUMAR MISHRA @
MITHU MISHRA @ MITTHU MISHRA
vs THE STATE OF BIHAR | SHASHANK SHEKHAR
MILI KUMARI
UTSAV KUMAR
MUKUL KUMAR
TULIKA KUMARI | UDAY CHAND PRASAD
PRAVASHANKAR MISHRA |
| 15. CR.
MISC./18590/2026
64,329(4),351(3)
R.BAIL-1 | 6 THANDU @ KANHAIYA NISHAD
vs THE STATE OF BIHAR AND ANR | SHATRUGHNA PANDEY
SURESH MUKHIYA
ATUL ANAND | ANIL KUMAR
PRERNA ANAND
ARVIND KUMAR |
| 16. CR.
MISC./20741/2026
80(2),238,3(5)
R.BAIL-1 | 3 JOGI RAI @ YOGI RAY
vs THE STATE OF BIHAR | ASHOK KUMAR KASHYAP | SHAILENDRA KUMAR
SINGH
SHUBHESH PANDEY
VINIT KUMAR |
| 17. CR.
MISC./22662/2026
C.BAIL C.BAIL | 3 KANIJ FATMA @ KANIZ ABDUL BARI
SHAIKH
vs THE STATE OF BIHAR AND ANR | PANKAJ KUMAR JHA
VIJAY KISHORE BHARTI | SUNIL KUMAR PANDEY
NAVEEN KUMAR
KUMAR JAY |
| 18. CR.
MISC./24524/2026
376D,354C,506,34
R.BAIL-1 | 2 VIJAY SAHU @ VIJAY KUMAR SAHU
vs THE STATE OF BIHAR AND ANR | RATNAKAR JHA | NIRMAL KUMAR SINHA |
| 19. CR.
MISC./24952/2026
341,323,379,504,3
R.BAIL-1 | 4 CHANDAN KUMAR
vs THE STATE OF BIHAR | HANSRAJ
DEVENDRA KUMAR
PANDEY | RAM NARESH RAY
RAM NIBASH PRASAD |
| 20. CR.
MISC./26357/2026
302,120B R.BAIL-1 | 2 RAM BHAROSI MAHTO
vs THE STATE OF BIHAR | PRAMOD KUMAR
MALLICK | BHANU PRATAP SINGH |
| 21. CR.
MISC./27128/2026
20(b)(ii)(c),23,2
R.BAIL-1 | 2 TRILOKI KUMAR
vs THE UNION OF INDIA THROUGH
NARCOTICS CONTROL BUREAU | PRAWAL MANI TRIPATHI
ASHUTOSH TRIPATHY | DR. KRISHNA NANDAN
SINGH (A.S.G.)
SHAIL KUMARI |
| 22. CR.
MISC./29095/2026
307,302,379,504,3
R.BAIL-1 | 3 VIKASH KUMAR @ VIKASH PASWAN
vs THE STATE OF BIHAR | MADHUKAR ANAND
SHUBHAM KUMAR SINGH
AMRITANSHU UDBHAVA | KANHIYA KISHOR |
| 23. CR.
MISC./29579/2026
302,120B,34, R.BAIL-1 | 3 MUKESH MAHTO @ MUKESH
KUMAR
vs THE STATE OF BIHAR | DHANDEV KUMAR
RAJIV RANJAN | ANIL KUMAR SINGH NO. 1 |
| 24. CR.
MISC./29782/2026
103, R.BAIL-1 | 2 GUDDU MANJHI (MANDAL)
vs THE STATE OF BIHAR | PRAMOD KUMAR | RAM ANURAG SINGH |
| 25. CR.
MISC./32652/2026
302,34,307 R.BAIL-1 | 2 MD. WAKIL @ DUKHU MIYAN
vs THE STATE OF BIHAR | KUNWAR NARAYAN
JAMUAR | RAJENDRA NATH JHA
SHEIKH ARKAN AHMAD |
| 26. CR.
MISC./32823/2026
8(c),20(b)(ii)(C)
R.BAIL-1 | 3 INDRALAL YADAV @ INDLAL YADAV
@ MOHIT YADAV
vs THE UNION OF INDIA THROUGH
N.C.B, PATNA. | ANAND KUMAR OJHA
BACHAN JEE OJHA
DAIZY KUMARI
NAVIN KUMAR JHA | DR. KRISHNA NANDAN
SINGH (A.S.G.)
AWADHESH KUMAR
PANDEY
ARVIND KUMAR |
| 27. CR.
MISC./33072/2026
C. BAIL C.BAIL
Same ps:
CR. MISC/32753/2026 | 3 PANKAJ KUMAR
vs THE STATE OF BIHAR AND ANR | RUDRA PRATAP SINGH
PRASHANT SAURABH
AMRIT JAY KUMAR ROY | RENUKA
RATNAKAR(APP125) |
| With CR.
27.1 MISC./32753/2026
C.BAILC.BAIL | 3 PANKAJ KUMAR
vs THE STATE OF BIHAR AND ANR | RUDRA PRATAP SINGH
PRASHANT SAURABH
AMRIT JAY KUMAR ROY | RENUKA RATNAKAR
(APP.125) |
| 28. CR.
MISC./36513/2026
302,201,120B,34,
R.BAIL-1 | 1 INDAL YADAV
vs THE STATE OF BIHAR | RASHMI JHA
UJJWAL KUMAR SINGH | BINOD KUMAR |
| 29. CR.
MISC./37141/2026
8(c),21(b),29, A.BAIL | 1 MANOHAR YADAV
vs THE STATE OF BIHAR | ARVIND KUMAR | MEENA SINGH |

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| 30. CR.
MISC./38642/2026
103(1),3(5), R.BAIL-1 | 1 SANCHITA DEVI @ SACHITA DEVI
vs THE STATE OF BIHAR | VIJAY KUMAR SINHA
SATYENDRA KUMAR
BHATNAGAR
SANTOSH KUMAR
KUMAR SHIVAM SINHA
ROUSHAN SINHA | ABHAY KUMAR |
| 31. CR.
MISC./41037/2026
MOD (SJ) MOD (SJ) | 1 BIMLESH RAM AND ANR
vs THE STATE OF BIHAR | SANJAY KUMAR | LALAN KUMAR |
| 32. CR.
MISC./42586/2026
MOD (SJ) MOD (SJ) | 1 RAHUL KUMAR
vs THE STATE OF BIHAR | PUNEET SIDDHARTHA
ARYAN SINHA | SUMAN KUMARI SINGH |
| 33. CR.
MISC./44444/2026
MOD (SJ) MOD (SJ) | 1 SUMIT KUMAR
vs THE STATE OF BIHAR | ADITYA KUMAR | SYED EHTESHAMUDDIN |
| 34. CR.
MISC./45105/2026
MOD (SJ) MOD (SJ) | 1 PIYARE @ SADDAM HUSSAIN @ MD. BHOLA PRASAD
SADDAM HUSSAIN
vs THE STATE OF BIHAR | | NAND KUMAR |
| 35. CR.
MISC./45372/2026
MOD (SJ) MOD (SJ) | 1 SONU @ SANTOSH KUAMR @
SANTOSH RAMDAS
vs THE STATE OF BIHAR | ANKIT RAJ | SHAHABUDDIN AZEEM @
S. AZEEM |

FOR ORDERS (ON OFFICE NOTES)

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| 36. FA/171/1996
FA | 10 ASIT KUMAR SEN
vs SMT. BASABI CHAKRAVARTY
AND ORS | KALI DAS CHATTERJI
AMLESH KUMAR VERMA
AMLESH KUMAR VARMA
CHANDRA KANT
SUDHANSHU PRAKASH | BHOLA PRASAD
RAJENDRA PRASAD SAH
ANIRUDH KUMAR SINHA
RATNAKAR AMBASTHA
SWAPNIL KUMAR SINGH
RAJENDRA PRASAD SAH
DAYANAND SINGH
NAGADEO CHOUBEY
PALLAVI TRIVEDI
DHANANJAY KASHYAP |
| 37. FA/159/2000
FA | 12 SANJAY KR. LAL AND ORS
vs NITI LAL AND ORS | SANJAY KUMAR MISHRA
SANJEET KUMAR
NEERAJ KUMAR
P.K.JOSHI
BIRJU PRASAD
BHARAT BHUSHAN
SINGH
AJAYK, SINGH
KRISHNA MURARI
PRASAD
UPENDRA KUMAR SINGH
ARCHANA SINHA | MD.IMTEYAZ AHMAD
MD.IMTEYAZ AHMAD
DEEPAK KUMAR SINGH
NEERAJ SINGH
NILESH KUMAR
RAJESH RANJAN KUMAR
DEEPAK KUMAR SINGH |
| 38. FA/293/2000
FA | 3 M/S HONES TAILORS, PROPRIETOR
MD. KAMRUL JAMA
vs GENERAL MANAGER, AND ORS | MANINDRA KUMAR | |
| 39. FA/479/2000 | 8 EKBAL MIYAN AND ORS
vs BAGESHWARI MISHRA AND ORS | VIJAY KUMAR PRASAD
JITENDRA KUMAR
UMESH KUMAR MISHRA
KUMAR KAUSHIK
NAMRATA DUBEY | SHAMBHU SHARAN
SINGH
BINAY KUMAR CHOUBEY
RANJAN KUMAR DUBEY
RAKESH CHANDRA
SANGEETA SHARMA
RAJIV SHANKAR DWIVEDI
PARTH GAURAV
UMESH KUMAR SINGH
USHA BASANT |

Restored (MJC No. 3837/2010)

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| 40. CWJC/14680/2021
OTHERS | 6 RAVINDRA SINGH
vs THE STATE OF BIHAR AND ORS | MITHILESH KUMAR SINGH
SAKET KUMAR SINGH | SAJID SALIM KHAN
(SC25) |
| 41. CWJC/14912/2021
MUTATION ACT | 3 AJAY MANDAL @ ANAND KUMAR
MILAN
vs THE STATE OF BIHAR AND ORS | MANOJ KUMAR SINGH
MANI SHANKAR KUMAR
SAROJ KUMAR | LALIT KISHORE (AG)
RAJKISHORE ROY GP 18 |
| 42. CWJC/18754/2021
MUTATION ACT | 2 SHRAWAN KUMAR SAHANI @
SRAWAN KUAMR SAHANI
vs THE STATE OF BIHAR AND ORS | KUMAR SUNIL | MD. KHURSHID ALAM
(AAG12) |
| 43. CWJC/21100/2021
OTHERS | 5 HARE RAM DUBEY
vs THE STATE OF BIHAR AND ORS | RANG NATH CHOUBEY | SAJID SALIM KHAN
(SC25) |

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44.	CWJC/53/2022 MUTATION ACT	6	MD. TARIQUE ALAM AND ORS vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SINGH UMA KANT PRASAD GAURAV GOVINDA RISHAV RANJAN	RISHI RAJ SINHA (SC19) RANJAY KUMAR SINGH
45.	CWJC/2957/2022 LAND CEILING (PRE-	1	GAYATRI DEVI vs THE COLLECTOR CUM DISTRICT MAGISTRATE AND ORS	ARCHANA SINHA @ ARCHANA SHAHI ROHIT KUMAR TRIPATHI SUDHIR KUMAR AMIT KUMAR	MD. KHURSHID ALAM (AAG12)
46.	CWJC/4365/2022 writ petition SHAIRAT	1	KAVINDRA PRASAD vs THE STATE OF BIHAR AND ORS	RANJAN KUMAR DUBEY NAWNIT KUMAR TIWARY	SAJID SALIM KHAN (SC25)
47.	CWJC/5164/2022 MUTATION ACT	1	MD. SAKIB vs THE STATE OF BIHAR AND ORS	ARUN KUMAR ARUN	SAJID SALIM KHAN (SC25)
48.	CWJC/5358/2022 BHOODAN ACT	2	USMAN ANSARI vs THE STATE OF BIHAR AND ORS	UPENDRA YADAV GHANSHYAM	MD. KHURSHID ALAM (AAG12)
49.	CWJC/5428/2022 OTHER MISC MUTATION ACT	6	PRABHAT CHANDRA JHA AND ORS vs THE STATE OF BIHAR AND ORS	ARCHANA SINHA @ ARCHANA SHAHI ALOK KUMAR @ ALOK KR SHAHI	RAJ KISHORE ROY (GP18) SATISH KUMAR SINHA SATISH KUMAR SINHA NITESH KUMAR NITESH KUMAR NITESH KUMAR NITESH KUMAR
50.	CWJC/5988/2022 BIHAR TENENCY ACT	2	SANJAY KUMAR SINGH, vs THE STATE OF BIHAR AND ORS	SURESH PD SINGH NO.1 ADITYA RAJ KUMARI RASHMI	SAJID SALIM KHAN (SC 25)
51.	CWJC/7438/2022 LAND ACQUISITION	2	MEGHA RAUT @ MEGH RAJ YADAV vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR TIWARI RAJNISH SHANDILYA	RISHI RAJ SINHA (SC19) ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA BINOD BIHARI SINHA
52.	CWJC/8624/2022 MUTATION ACT	1	JUBEDA KHATOON @ BIBI JAINAB vs THE STATE OF BIHAR AND ORS	SURESH PRASAD SAH @ BARANWAL	MD. KHURSHID ALAM (AAG12)
53.	CWJC/8676/2022 OTHERS	2	YASHWANT SINGH @ YASHWANT RAM vs THE STATE OF BIHAR AND ORS	SATYA RANJAN SINHA SEEMA KUMARI	MD. KHURSHID ALAM (AAG12)
54.	CWJC/9352/2022 MUTATION ACT	7	MEENA DEVI @ MINA DEVI vs THE STATE OF BIHAR AND ORS	RAVISH MISHRA KEERTIKA SAKSHI	SAJID SALIM KHAN (SC25)
55.	CWJC/9480/2022 B.PRIVILEGED- PERS	2	MOST. PRARTHANA DEVI vs THE STATE OF BIHAR AND ORS	JAGNNATH SINGH BHARGAVA PANDEY	RAJ KISHORE ROY (GP18)
56.	CWJC/11882/2022 LAND ACQUISITION	2	LAKHAN PRASAD GUPTA vs THE STATE OF BIHAR AND ORS	MD. WALIUR RAHMAN NISHANT KUMAR SINHA	SAJID SALIM KHAN (SC25) ADDITIONAL SOLICITOR GENERAL SONI SHRIVASTAVA
57.	CWJC/15382/2022 LAND CEILING (SURP	3	ARUN KUMAR SINGH AND ANR vs THE STATE OF BIHAR AND ORS	JITENDRA KISHORE VERMA ANJANI KUMAR RAVI RAJ SHREYANSH GOYAL	MD. KHURSHID ALAM (AAG 12) UJJWAL KUMAR JYOTI KUMAR SINHA MUKESH KUMAR JHA PRIYA RANJAN AKSHANSH ANKIT AKSHANSH ANKIT
58.	MJC/145/2026 RESTORATION MATTE RESTORATION-SJ B.S.	1	RAM SINGHASHAN SINGH AND ORS vs THE STATE OF BIHAR AND ORS	MIRA KUMARI	GOVERNMENT PLEADER 5 MD. ATAUL HAQUE

FOR ORDERS (ON PETITIONS)

59.	FA/299/2001 IA-3/2023 () IA-4/2026 () ADDING PARTY	4	KRISHNA NANDAN RAI vs SMT.PANWA DEVIAND ORS	SRI PRAKASH SRIVASTAVA PRAVIN KUMAR GOPAL JHA SATYENDRA PRASAD MANOJ KUMAR MANOJ KUMAR RAVI BHATIA
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| 60. FA/106/2002
FA
IA-7/2016 (4578/2016)
MISC
IA-8/2017 (4061/2017)
MISC
IA-9/2018 (7452/2018)
SUBSTITUTION
IA-10/2019 ()
SUBSTITUTION | 25 M/S NATIONAL INDUSTRIES AND
ANR
vs SRI MOTI LAL KHATAN AND ORS | O.P.AGRAWL
OM PRAKASH AGRAWAL
ASHOK KUMAR SINHA
NO.-2
MANOJ KUMAR SINHA | SUKUMAR SINHA
SANJAY KUMAR SAROJ
ABINASH KUMAR
PRAKASH CHANDRA
AGRAWAL
KUMAR SATYA KIRTI
MUKESH KUMAR MODI |
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FOR ADMISSION
MATTER -1

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| 61. CWJC/10030/2021
MUTATION ACT | 9 VANDANA SINGH
vs THE STATE OF BIHAR THROUGH
THE PRINCIPAL SECRETARY, AND
ORS | GAURAV GOVIND | LALIT KISHORE (AG)
MD. KHURSHID ALAM
AAG 12 |
| With CWJC/10621/2021
61.1 LAND CEILING
(SURP) | 8 VANDANA SINGH
vs THE STATE OF BIHAR AND ORS | GAURAV GOVIND | LALIT KISHORE (AG)
MD. KHURSHID ALAM
AAG 12
RISHI RAJ SINHA SC 19 |
| 62. CWJC/2349/2022
LAND ACQUISITION
IA-1/2023 () | 2 RAM KUMAR MISHRA
vs THE STATE OF BIHAR. AND ORS | ANWAR KARIM | MD. KHURSHID ALAM
(AAG 12) |
| 63. CWJC/6860/2022
OTHERS | 2 PRINCE KUMAR AND ORS
vs THE STATE OF BIHAR AND ORS | SUNIL KUMAR NO.III
BIJENDRA KUMAR
RAKI ALAM | MD. KHURSHID ALAM (AAG 12) |
| 64. CWJC/10641/2022
LAND ACQUISITION | 4 DEVENDRA PRASAD SINGH
vs THE STATE OF BIHAR AND ORS | KAUSHALESH
CHOUDHARY | ANIRBAN KUNDU (SC 24) |
| 65. CWJC/13320/2022
LAND CEILING
(SURP) | 1 GANESH SAHNI
vs THE STATE OF BIHAR AND ORS | PRAKRITITA SHARMA
KUMAR SAMEER | SAJID SALIM KHAN (SC 25) |
| 66. CWJC/17674/2022
OTHERS | 1 SHAMSHAD MAHMOOD
vs THE STATE OF BIHAR AND ORS | SANJAY KUMAR SINHA | MD. KHURSHID ALAM (AAG 12) |

FOR HEARING

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|---------------------------|---|--|--|
| 67. FA/464/1978
FA | 4 MATHURA PD. SINGH AND ORS
vs KISHORI SINGH AND ORS | KAMLA PD. ROY | UDAY SHANKAR SHARAN
SINGH
SANJIV KUMAR. |
| 68. FA/486/1980
FA | 19 KAPILDEO MISHRA ANDORS.
vs KEWAL DUBEY AND ORS | YADU BANSI GIRI
VIKAS RATAN BHARTI
MRITUNJAY PRASAD
SINGH
SUMIT KUMAR
SRIVASTAVA | SHEO NARAYAN SINGH
BARMMESHWAR TIWARY
RAGHAV PRASAD
CHANDRA SHEKHAR |
| 69. FA/640/1995
FA | 7 RAJ BATI DEVI AND ORS
vs SK.CHHITNU AND ORS | MD.RASHID ALAM
MD.KAMRAN
NADIMUL HASAN
MAHTAB ALAM
MD. ANIS AKHTAR
ARIF DAULA SIDDIQUIE | YOGENDRA PD.SINHA 1
NIRMAL KUMAR SINHA-3
ARUN KUMAR
ALOK KR. |
| 70. FA/81/1996
FA | 2 MOHAMMAD QAMRUL HODA KHAN
AND ORS
vs PUNJAB NATIONAL BANK, AND
ANR | KHURSHID AHMAD
SIDDIQUI
MD.MATLOOB RAB | KAMENDRA KUMAR |
| With FA/7/1996
70.1 FA | 1 HADIULL ANAM KHAN AND ORS
vs MOHD. QAMRUL HODA KHAN
AND ORS | NARMADESHWAR JHA | |

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71. FA/229/1997 FA	29 NAGENDRA PRASAD SINGH vs MITHILESH KUMAR CHOUDHARY, AND ORS	AA NEELAM PRASAD VAIDEHI RAMAN PRASAD SINGH	ARBIND KUMAR SINGH KUMAR MANGLAM VIVEK KUMAR ALOK RANJAN VIVEK KUMAR SATYENDRA KUMAR SINHA SHAILENDRA KUMAR PRAFULL CHANDRA THAKUR PRAMOD MISHRA PRAMOD MISHRA PRAFULL CHANDRA THAKUR RAJAN SANJAY KUMAR TIWARI
72. FA/234/1998 FA	13 VISHWANATH SHARMA vs GORAKH SINGH AND ORS	R.K.P.SINGH BAL BHUSHAN CHOUDHARY	JITENDRA PRASAD SINGH KRISHNA CHANDRA OJHA KAUSHAL KISHORE SINHA
73. FA/270/1998	24 JIBACHH PRADHAN vs MOST.RADHA DEVI	SHOBHA NATH JHA MANJRI NATH RAY SAURABH NATH VAGISHA PRAGYA VACAKNAVI	SUBHRO SANYAL SHAMBHU PRASAD KUNWAR PRABHAS RANJAN ASHOK KUMAR PRASAD
74. FA/46/2000 FA	11 GOPAL MISHRA vs LAKHAN LAL MISHRA AND ORS	MANOJ KUMAR NO DHIRENDRA KUMAR JHA GANESH KUMAR MISHRA	SAMIR ALI KHAN DHIRENDRA NATH JHA SUMAN KUMAR MISHRA FIROZ SHAMIM
75. FA/486/2000 FA	19 RAM SHARAN SINGH vs DEO SHARAN SINGH AND ORS	CHAKRAVARTI SINGH SOURABH CHANDRA PUSHP MRITUNJAY PRASAD SINGH SAURABH KUMAR MANOJ KUMAR SINHA	SHYAMESHWAR DAYAL SANJEEV RANJAN GUPTA SHAILENDRA KUMAR SINGH UMA SHANKAR SHARMA CHAKRAVARTI SINGH SHIW KUMAR PRABHAKAR RAJEEV KUMAR
76. FA/272/2001 FA	22 LAKHAN PANDIT AND ORS vs ALAKHRANI DEVI AND ORS	SUNIL KUMAR DINESH KUMAR MISHRA SUSHIL KUMAR OJHA ASHOK KUMAR	ASHOK KUMAR MISHRA-2 VARUN KUMAR UPENDRA PRASAD 2 ASHOK KUMAR MISHRA
77. FA/250/2003 FA	11 UTAMBER PRASAD YADAV vs SUNITA DEVI AND ORS	MANINDRA KUMAR	ANURAG PANDEY ANURAG PANDEY SAROJ KUMAR SHARMA ARBIND KUMAR SHARMA
78. FA/373/2003	14 THE STATE OF BIHAR AND ORS vs M/S NATH CONSTRUCTION	S.ASHFAQUE AHMAD ASHOK KUMAR(SC11) KINKAR KUMAR UDAY SHANKAR SHARAN SINGH	LAKSHMI KANT SHARMA LAKSHMI KANT SHARMA RAJESH KUMAR ABBAS HAIDER RAVINDRA KR SINHA NO.2 MUKESH PRASAD SINGH

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79. FA/265/2008 FA	17 DEEPAK RAI AND ORS vs RAMJI SINGH AND ORS	AJIT KUMAR UPENDRA PRASAD SINHA SHAILENDRA KUMAR DR. KAMAL DEO SHARMA ASHWINI KUMAR RAI SHAILENDRA KUMAR AMARENDRA NARAYAN RAI RABINDRA KUMAR RAJESH KUMAR UPENDRA PRASAD SINHA UMA SHANKAR SHARMA RAJEEV LOCHAN RABINDRA KUMAR UMA SHANKAR SHARMA ADITYA NATH PANDEY VIJAY KUMAR VIJAY KUMAR VIJAY KUMAR VIJAY KUMAR VIJAY KUMAR	SACHCHIDA NAND SINGH SANGEETA SHARMA RAKESH CHANDRA RANJAN KUMAR DUBEY PARIJAT SAURAV SACHCHIDA NAND SINGH YESHONEEL RATNAM APRAJITA KUMARI
80. FA/58/2012 FA	32 MOHMAD SHAHID AND ORS vs TRIPURARI SHARAN AND ORS	KAMALA KANT TIWARY RATNA DEEP PRASAD DHANANJAY KUMAR AMIR ALAM ARVIND KUMAR TEWARY SANJAY KR.@ MANNU	DHIRDYUTI KUMAR VERMA RANJEET KUMAR RANJAN KUMAR DUBEY RAKESH CHANDRA KUNDAN KUMAR
81. FA/269/2013 FA	26 MOST. MANJU SINHA AND ORS vs RAM NATH PRASAD SINGH AND ORS	LAKSHMI KANT TIWARY UJJWAL KUMAR SINHA ANIL KUMAR	VAIDEHI RAMAN PRASAD SINGH VAIDEHI RAMAN PRASAD SINGH BINAY KANT MANI TRIPATHI DR. BINOD KUMAR JHA MRITYUNJAY KUMAR AJAY KUMAR MISHRA LAXMI KANT TIWARY
82. FA/71/2014 FA	9 RAMJI SAH AND ANR. AND ANR vs MANJU KUMARI AND ORS. AND ORS	SUNIL KUMAR SINGH AJAY KUMAR SINGH	RAJIV RANJAN KR. PANDEY
83. CWJC/1314/2021 OTHERS	12 SUDAMA PANDEY, AND ORS vs THE STATE OF BIHAR AND ORS	PRIYADARSHI MATRI SHARAN KANHAIYA PANDEY RAKESH NARAYANSINGH KANHAIYA PANDEY PRABHAT RANJAN SINGH KANHAIYA PANDEY RAKESH NARAYANSINGH PRABHAT RANJAN SINGH KANHAIYA PANDEY RAKESH NARAYANSINGH PRABHAT RANJAN SINGH	LALIT KISHORE (AG) SUBASH CHANDRA YADAV (GP15) RAKESH KUMAR NO.1 DHURJATI KUMAR PRASAD DHURJATI KUMAR PRASAD (GP 14) SHIVANAND SINGH
84. CWJC/11241/2022 LAND ACQUISITION	5 DINKAR SAHKARI GRIH NIRMAN SAMITI LIMITED AND ANR vs THE STATE OF BIHAR AND ORS	RAJENDRA PRASAD SINGH INDRA MOHAN KUMAR RANJEET KUMAR RANJIT KUMAR THAKUR RANJIT KUMAR THAKUR	SUSHIL KUMAR (GP 22)

N.B.:- The Court will not sit after luncheon interval.

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**Friday the 3rd July 2026
CENTENARY BUILDING
Court No. 111 (AT 10:30 A.M.)
Mr. Justice Ajit Kumar**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
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Urgent mentioning of cases related to Education Service (up to year 2020) and Other Miscellaneous (Group 22 of year 2025 & 2026) will be made on every Monday at 10:30 A.M.

FOR ORDERS -I

1.	CWJC/9646/2026 LAND ENCROACHMENT	1 ARUN YADAV AND ORS vs THE STATE OF BIHAR AND ORS	VIPIN KUMAR	GOVERNMENT ADVOCATE (2)
<u>FOR ADMISSION - TIED UP</u>				
2.	CWJC/1031/2022 SELECTION , UNIV. IA-1/2025 () AMENDMENT	21 MANISH KUMAR vs B.N. MANDAL UNIVERSITY AND ORS	SANTOSH KUMAR MISHRA RAJU GIRI HARSH VARDHAN	RITESH KUMAR RAJENDRA KUMAR GIRI RANA VIKRAM SINGH RAJIV RANJAN KR. PANDEY RAM PRAVESH NATH TIWARI MD. NADIM SERAJ ADITI SHARMA
With 2.1	CWJC/1150/2022 OTHERS, UNIV./COLL	18 CHHAYA KUMARI vs PURNEA UNIVERSITY AND ORS	RAJU GIRI SANTOSH KUMAR MISHRA HARSH VARDHAN	RAKESH KUMAR SAMRENDRA RAJENDRA KUMAR GIRI TUHIN SHANKAR RAJIV RANJAN KR. PANDEY RAM PRAVESH NATH TIWARI MAURYA VIJAY CHANDRA
3.	CWJC/3816/2022 PROMOTION , UNIV. IA-1/2025 () MISC	18 SHANKER SINGH @ SHANKAR SINGH vs THE STATE OF BIHAR AND ORS	SONI SHRIVASTAVA RAVI BHARDWAJ	SMT. BINITA SINGH (SC28) RITESH KUMAR ASHISH GIRI ALOK KUMAR RAHI OM PRAKASH KUMAR
4.	CWJC/7288/2022 PROMOTION , UNIV.	14 DR. ARUN KUMAR SINGH vs THE STATE OF BIHAR AND ORS	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	SMT. BINITA SINGH (SC28) RITESH KUMAR BINDHYACHAL RAI
5.	CWJC/16731/2023 SELECTION , UNIV. IA-1/2026 () MISC	7 DR. SHASHI BHUSHAN AND ORS vs BIHAR STATE UNIVERSITY SERVICE COMMISSION AND ORS	KUMAR KAUSHIK NAMRATA DUBEY	MD. NADIM SERAJ S.N.PATHAK SURBHI BHUSHAN HARSH SINGH SHAILESH KUMAR ANJANI KUMAR
6.	CWJC/18120/2023 SELECTION , UNIV.	10 DR. SANJEEV KUMAR vs BIHAR STATE UNIVERSITY SERVICE COMMISSION AND ORS	KUMAR KAUSHIK NAMRATA DUBEY	SHRI NATH PATHAK HARSH SINGH AMRENDRA NATH VERMA PRATIBHA PAWAN KUMAR
7.	MJC/3517/2025 Contempt Matter CONTEMPT- SJ	9 MD. NASIM HASHMI vs THE STATE OF BIHAR THROUGH DR. B. RAJENDRA, THE ADDITIONAL CHIEF SECRETARY AND ORS	SANJAY KUMAR	GOVERNMENT ADVOCATE 7
8.	MJC/3620/2025 CONTEMPT- SJ	10 SINDHU RANI AND ANR vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF EDUCATION, AND ORS	ARUN KUMAR	GOVERNMENT ADVOCATE 2

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9. MJC/3796/2025 CONTEMPT- SJ	10 SANTOSH KUMAR SINGH AND ORS vs THE STATE OF BIHAR THROUGH DR. B. RAJENDRA, THE ADDITIONAL CHIEF SECRETARY EDUCATION DEPARTMENT AND ORS	DUDH NATH SINGH	STANDING COUNSEL 7 KUMAR ALOK (SC 7)
10. MJC/3980/2025 CONTEMPT- SJ	4 MD. SABIHUDDIN vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, NAMESLY SRI S. SIDDHARTHA, EDUCATION DEPARTMENT AND ORS	SHUBH NARAIN SINGH SHIFA KHAN	GOVERNMENT PLEADER 27 BINDHYACHAL RAI VAGISHA PRAGYA VACAKNAVI
11. MJC/3994/2025 CONTEMPT- SJ	5 RAJENDRA PRASAD SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY NAMESLY SRI S. SIDDHARTHA, EDUCATION DEPARTMENT AND ORS	SHUBH NARAIN SINGH SHIFA KHAN	ADDITIONAL ADVOCATE GENERAL 12 BINDHYACHAL RAI BAJARANGI LAL BAJARANGI LAL BAJARANGI LAL
12. MJC/3996/2025 CONTEMPT- SJ	3 DHARAM NATH SINGH vs JAI PRAKASH UNIVERSITY, CHAPRA, THROUGH ITS REGISTRAR PROF (DR.) NARAYAN DAS AND ORS	SHUBH NARAIN SINGH	BINDHYACHAL RAI BAJARANGI LAL BAJARANGI LAL BAJARANGI LAL
13. MJC/3997/2025 CONTEMPT- SJ	4 RAVI PRATAP SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY NAMESLY SRI S. SIDDHARTHA, EDUCATION DEPARTMENT AND ORS	SHUBH NARAIN SINGH SHIFA KHAN	GOVERNMENT PLEADER 24 BINDHYACHAL RAI VAGISHA PRAGYA VACAKNAVI
14. MJC/4167/2025 CONTEMPT- SJ	6 UMA BHARTI vs THE STATE OF BIHAR AND ORS	PRATAP SHARMA	GOVERNMENT PLEADER 18 RAJ NANDAN PRASAD
15. MJC/4212/2025 CONTEMPT- SJ	4 RAM SURESH SINGH vs JAI PRAKASH UNIVERSITY, CHAPRA AND ORS	SHUBH NARAIN SINGH SHIFA KHAN	BINDHYACHAL RAI
16. MJC/4213/2025 CONTEMPT- SJ	7 BHARAT SINGH vs THE STATE OF BIHAR AND ORS	SHUBH NARAIN SINGH SHIFA KHAN	STANDING COUNSEL 13 BINDHYACHAL RAI MANOJ KUMAR SINGH
17. MJC/4214/2025 CONTEMPT- SJ	4 URENDRA KUMAR RAI vs THE STATE OF BIHAR AND ORS	SHUBH NARAIN SINGH SHIFA KHAN	STANDING COUNSEL 26 BINDHYACHAL RAI SUNIT KUMAR MANOJ KUMAR AMBASTHA BAJARANGI LAL BAJARANGI LAL BAJARANGI LAL OM PRAKASH KUMAR OM PRAKASH KUMAR OM PRAKASH KUMAR
18. MJC/4215/2025 CONTEMPT- SJ	4 MAYA SINHA vs THE STATE OF BIHAR AND ORS	SHUBH NARAIN SINGH SHIFA KHAN	GOVERNMENT PLEADER 22 BINDHYACHAL RAI
19. MJC/4240/2025 CONTEMPT- SJ	6 RAJENDRA PODDAR vs THE VICE CHANCELLOR, T.M.B. UNIVERSITY, BHAGALPUR, NAMESLY PROF. (DR.) JAWAHAR LAL AND ORS	RAJIV KRISHNA BARIAR SANJIV KRISHNA BARIAR	GOVERNMENT ADVOCATE 2 ASHHAR MUSTAFA
20. MJC/25/2026 CONTEMPT- SJ	5 DR. GHANSHYAM THAKUR vs DR. PRATIMA, S, THE SECRETARY, DEPARTMENT OF SCIENCE AND TECHNOLOGY AND ORS	SHANKAR KUMAR CHOUDHARY AMISH KUMAR ANUKRITI JAIPURIYAR	STANDING COUNSEL 11
21. MJC/27/2026 CONTEMPT- SJ	8 VIKASH KUMAR vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, EDUCATION DEPARTMENT AND ORS	RANJAN KUMAR SRIVASTAVA SHASHWAT SRIVASTAVA ADARSH KUMAR	GOVERNMENT PLEADER 20
22. MJC/77/2026 CONTEMPT- SJ	5 DR. UJJWAL ALOK AND ORS vs SRI (DR.) B. RAJENDRA, THE STATE OF BIHAR AND ORS	MANISH KUMAR	STANDING COUNSEL 11 NIKHIL KUMAR AGRAWAL BINDHYACHAL RAI

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With 22.1	CWJC/18418/2025 TRANSFER, UNIV./CO	5	DR. UJJWAL ALOK AND ORS vs THE STATE OF BIHAR AND ORS	SUMIT KUMAR MANISH KUMAR	STANDING COUNSEL 11 BINDHYACHAL RAI RAJENDRA KUMAR GIRI SUNIL KUMAR KARN NIKHIL KUMAR AGRAWAL
23.	MJC/353/2026 CONTEMPT- SJ	4	MANDVI KUMARI @ MANDAVI KUMARI vs THE STATE OF BIHAR THROUGH MR. PRATYAY AMRIT, THE CHIEF SECRETARY, AND ORS	UMESH KUMAR MISHRA	GOVERNMENT PLEADER 18
24.	MJC/474/2026 CONTEMPT- SJ	5	SATISH KUMAR AND ORS vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF EDUCATION AND ORS	ARUN KUMAR	GOVERNMENT ADVOCATE 2
25.	MJC/579/2026 CONTEMPT- SJ	5	ANIL KUMAR AND ORS vs THE STATE OF BIHAR THROUGH MR. DR. B. RAJENDER, THE ADDITIONAL CHIEF SECRETARY EDUCATION DEPARTMENT AND ORS	MADHURENDRA KUMAR	STANDING COUNSEL 18
26.	MJC/595/2026 CONTEMPT- SJ	3	ANNURANI KUMARI vs THE STATE OF BIHAR THROUGH SRI VIKRAM VIRKAR, THE DIRECTOR, PRIMARY EDUCATION AND ORS	BIPIN BIHARI SINGH	STANDING COUNSEL 13
27.	MJC/729/2026 CONTEMPT- SJ	5	MD. NAZRUL ISLAM AND ANR vs LALIT NARAYAN MITHILA UNIVERSITY DARBHANGA THROUGH ITS VICE CHANCELLOR AND ORS	MD. FAHIMUDDIN	MANOJ KUMAR SINGH
28.	MJC/784/2026 CONTEMPT- SJ	4	BRAHMDEO YADAV vs THE STATE OF BIHAR THROUGH MR. LOKESH KUMAR SINGH, SECRETARY, DEPARTMENT OF HEALTH AND ORS	SHIV KUMAR SWETA BURNWAL	GOVERNMENT PLEADER 13 RAM KINKER CHOUBEY
29.	MJC/799/2026 CONTEMPT- SJ	5	UDAY SHANKAR PRASAD vs THE STATE OF BIHAR THROUGH MR. LOKESH KUMAR SINGH, SECRETARY, DEPARTMENT OF HEALTH AND ORS	SHIV KUMAR SWETA BURNWAL	STANDING COUNSEL 12 RAJ NANDAN PRASAD
30.	MJC/849/2026 CONTEMPT- SJ	3	KUMKUM KUMARI vs THE STATE OF BIHAR THROUGH SRI B. RAJENDER THE PRINCIPAL SECRETARY, AND ORS	SHIVAM SUSHMITA MISHRA SHREYASHI RAJ	STANDING COUNSEL 28
31.	MJC/909/2026 CONTEMPT- SJ	4	FAZAL MAHMOOD vs THE STATE OF BIHAR AND ORS	RAGHUVeer PASWAN	GOVERNMENT PLEADER 17 SHAHZAD HASSAN KHAN
32.	MJC/1017/2026 CONTEMPT- SJ	1	AQUIL AHMED AND ANR vs NALANDA OPEN UNIVERSITY, BARGAON, NALANDA THROUGH ITS REGISTRAR PROF. (DR.) AVAY KUMAR SINGH AND ORS	SAROJ KUMAR AMIT KUMAR SRIPRIYA SINHA	DR. ANAND KUMAR
33.	MJC/1198/2026 CONTEMPT MATTER CONTEMPT- SJ	2	SHASHIDHAR JHA vs THE STATE OF BIHAR, THROUGH THE ADDITIONAL CHIEF SECRETARY EDUCATION DEPARTMENT AND ORS	SANJEEV KUMAR JHA	GOVERNMENT PLEADER 20 BINAY KUMAR SINGH
34.	MJC/1225/2026 CONTEMPT MATTER CONTEMPT- SJ	2	DR. KUMARI NILAM @ KUMARI NILAM vs THE STATE OF BIHAR, THROUGH THE ADDITIONAL CHIEF SECRETARY, EDUCATION DEPARTMENT AND ORS	SANJEEV KUMAR JHA	GOVERNMENT ADVOCATE 2
35.	MJC/1244/2026 CONTEMPT MATTER CONTEMPT- SJ	2	JEEBESHWAR PRATIHAAS AND ANR vs THE STATE OF BIHAR, THROUGH THE ADDITIONAL CHIEF SECRETARY EDUCATION DEPARTMENT AND ORS	SANJEEV KUMAR JHA	GOVERNMENT PLEADER 17 BINAY KUMAR SINGH

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| 36. | CR.
MISC./45504/2026
MOD (SJ) MOD (SJ) | 1 NITU RANI
vs THE ADDITIONAL DIRECTOR OF
POLICE, THE VIGILANCE
INVESTIGATION BUREAU, BIHAR,
PATNA AND ANR | AMIT KUMAR ANAND | ARVIND KUMAR |
| 37. | CR.
MISC./45712/2026
528 MOD (SJ) | 1 SUDHANSHU KUMAR
vs THE STATE OF BIHAR | MD EJAZ AKHTAR | MURLI DHAR |

FOR ORDERS (ON OFFICE NOTES) - TIED UP

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|-----|----------------------------------|---|---|--|
| 38. | MJC/224/2026
MODIFICATION- SJ | 2 MAYA RANI
vs THE STATE OF BIHAR AND ORS | SHASHANK CHANDRA
NITISH KUMAR | STANDING COUNSEL 28 |
| 39. | MJC/1205/2026
CONTEMPT- SJ | 2 SUPRIYA KUMARI
vs BIHAR EDUCATION PROJECT
COUNCIL, SHIKSHA BHAWAN AND
ANR | DHANANJAY KUMAR
SURENDRA PRASAD
TIWARI
KRITI PANDEY
RAJIV RANJAN
RAJNISH KUMAR | GIRIJISH KUMAR |
| 40. | MJC/1492/2026
CONTEMPT- SJ | 1 ASHUTOSH SHARAN
vs THE STATE OF BIHAR THROUGH
THE SECRETARY, DEPARTMENT OF
SC/ST WELFARE, AND ORS | DUDH NATH SINGH | GOVERNMENT PLEADER
3 |
| 41. | MJC/1515/2026
CONTEMPT- SJ | 1 DR. RAJIV RANJAN SINGH
vs THE T.M. BHAGALPUR
UNIVERSITY BHAGALPUR,
THROUGH ITS REGISTRAR, AND
ORS | BISHWASH VIJETA
PURUSHOTTAM KUMAR
JHA
AVANINDRA KUMAR JHA
JITENDRA ACHARYA | ADDITIONAL ADVOCATE
GENERAL 3
ASHHAR MUSTAFA |
| 42. | MJC/1656/2026
CONTEMPT- SJ | 1 KUMARI TANUJA SHARMA
vs THE STATE OF BIHAR THROUGH
SRI VINOD SINGH GUNJIVAL, THE
ADDITIONAL CHIEF SECRETARY
AND ORS | NITYANAND JHA
DHIRENDRA KUMAR | STANDING COUNSEL 9 |
| 43. | MJC/1689/2026
CONTEMPT- SJ | 1 ANNU KUMARI AND ORS
vs THE PATLIPUTRA UNIVERSITY
THROUGH ITS VICE CHANCELLOR
AND ORS | SIDDHARTHA PRASAD
SUNIT KUMAR
SHASHANK SHEKHAR | GOVERNMENT PLEADER
12
DR. ANAND KUMAR |
| 44. | MJC/1701/2026
CONTEMPT- SJ | 1 ANKIT KUMAR UPADHYAY AND
ORS
vs THE PATLIPUTRA UNIVERSITY
THROUGH ITS VICE CHANCELLOR,
AND ORS | SIDDHARTHA PRASAD
SUNIT KUMAR | DR. ANAND KUMAR |
| 45. | MJC/1702/2026
CONTEMPT- SJ | 1 UJJAWAL KUMAR AND ORS
vs THE PATLIPUTRA UNIVERSITY
AND ORS | SIDDHARTHA PRASAD
SUNIT KUMAR | DR. ANAND KUMAR |

FOR ADMISSION - FRESH CASES

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|-----|---|---|------------------------------|-----------------------|
| 46. | CWJC/9264/2026
OTHERS, SCHOOL
SER | 1 ARCHANA KUMARI AND ORS
vs THE STATE OF BIHAR AND ORS | LALAN KUMAR
ASHWANI KUMAR | STANDING COUNSEL (03) |
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FOR ADMISSION - FRESH CASES I

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| 47. | CWJC/308/2025
OTHER MISC.
MATTER | 1 KANHAIYA PRASAD SINGH
vs THE STATE OF BIHAR AND ORS | RANJAN KUMAR SINGH | GOVERNMENT PLEADER
(3) |
| 48. | CWJC/355/2025
OTHER MISC.
MATTER | 1 AAKHIL BHARTIYA AANGIKA
SAHITYA KALA MANCH
vs THE STATE OF BIHAR AND ORS | RANA ISHWAR CHANDRA
DR. RAMESH KUMAR
SINGH | STANDING COUNSEL (7)
KUMAR ALOK SC 7 |
| 49. | CWJC/367/2025
LAND
ENCROACHMENT | 1 SAJJAN KUMAR CHOUDHARY
vs THE STATE OF BIHAR AND ORS | RAKESH KUMAR | GOVERNMENT PLEADER
(25) |
| 50. | CWJC/418/2025
LAND
ENCROACHMENT | 1 SHARVAN PRASAD @ SARWAN
KUMAR
vs THE STATE OF BIHAR AND ORS | SHAKTI SUMAN KUMAR
RAJESH RANJAN
AKSHAY TRIPATHI
MOHAMMAD FAROOQ | STANDING COUNSEL (9) |
| 51. | CWJC/515/2025
LAND
ENCROACHMENT | 1 ANIL TIWARI
vs THE STATE OF BIHAR AND ORS | DHANANJAY KUMAR
KUMUD RANJAN | STANDING COUNSEL (24) |

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52.	CWJC/534/2025 LAND ENCROACHMENT IA-1/2025 () ADDING PARTY	1	MUNNA KHAN AND ANR vs THE STATE OF BIHAR AND ORS	TOOBA HERA SUBHANKAR PRABHAKAR PRATYUSH	GOVERNMENT PLEADER (10) CHANDRA KANT VIJAY KR SINGH NO. 1
53.	CWJC/789/2025 LAND ENCROACHMENT	1	TAPESHWAR THAKUR vs THE STATE OF BIHAR AND ORS	RAKESH RANJAN	ADDITIONAL ADVOCATE GENERAL (13)
54.	CWJC/790/2025 LAND ENCROACHMENT	1	ASHISH KUMAR vs THE STATE OF BIHAR AND ORS	SAURAV SINGH SAMIR KUMAR ABHIMANYU DEO	STANDING COUNSEL (8)
55.	CWJC/794/2025 INDIAN STAMP ACT	1	MD. MOINUDDIN vs THE STATE OF BIHAR AND ORS	SHAIENDRA KUMAR JHA	ADDITIONAL ADVOCATE GENERAL (12)
56.	CWJC/796/2025 LAND ENCROACHMENT	1	RANJEET PRAKASH ALIAS RANJEET KUMAR vs THE STATE OF BIHAR AND ORS	MANISH KUMAR NO 13 ROHIT KUMAR	ADDITIONAL ADVOCATE GENERAL (12) KUMAR MANISH ANKIT KATRIAR AISHWARYA SHANKAR GIRIJISH KUMAR ASHOK KUMAR

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57.	CWJC/1586/2025 OTHER MISC. MATTER	1	AMRENDRA KUMAR vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR SINGH ROHIT KUMAR SINGH	GOVERNMENT ADVOCATE (13) AMARJEET CHOUDHARY BINOD BIHARI SINHA AMIT PRAKASH
58.	CWJC/1647/2025 B.B.C.ACT	1	PUNJAB NATIONAL BANK vs THE STATE OF BIHAR AND ORS	SURYAKANT KUMAR	STANDING COUNSEL (10) MUKUND KUMAR GAUTAM KUMAR KEJRIWAL
59.	CWJC/1648/2025 LAND ENCROACHMENT	1	ANUP PRASAD SINGH vs THE STATE OF BIHAR AND ORS	ANIRUDH KUMAR VERMA	GOVERNMENT ADVOCATE (08) NIKESH KUMAR
60.	CWJC/1657/2025 LAND ENCROACHMENT	1	HARI RAM AND ORS vs STATE OF BIHAR AND ORS	AMRENDRA KUMAR	ADDL. ADVOCATE GENERAL (05) ARABIND NATH PANDEY VARUN KUMAR
61.	CWJC/1659/2025 OTHER MISC. MATTER	1	SATENDRA PRASAD @ SATYENDRA KUMAR vs THE BAR COUNCIL OF INDIA, AND ORS	MANISH KUMAR SANDEEP KUMAR	
62.	CWJC/8039/2025 OTHER MISC. MATTER	1	AROMA DEVELOPERS PVT. LTD. vs THE SECRETARY, AND ORS	RAVI SHANKAR RAMAKANT RAM	GOVERNMENT ADVOCATE (10) JAINANDRA KUMAR

FOR ADMISSION -I

63.	CWJC/9589/2025 INDIAN REGISTRATIO	3	SAKET KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	HIMANSHU SHEKHAR PRAKRITI PRAKASH RAVI BHATIA RAKESH KUMAR	GOVERNMENT PLEADER 03
64.	CWJC/15069/2025 OTHER MISC. MATTER	2	LAXMAN SAH vs THE STATE OF BIHAR AND ORS	MRITYUNJAY KUMAR KUMARI SHALINI	STANDING COUNSEL (26) MANOJ KUMAR AMBASTHA
65.	CWJC/15856/2025 INDIAN REGISTRATIO	4	NADIR AHMAD @ NADIR AHMED AND ANR vs THE STATE OF BIHAR AND ORS	HARSH VARDHAN HARSH RAJ ANWAR ALAM	STANDING COUNSEL 28

MATTER -1

66.	CWJC/96/2025 OTHER MISC. MATTER	5	MR SUBHASISH MUKHOPADHYAY vs THE STATE OF BIHAR AND ORS	NILESH KUMAR SUMAN CHATTERJEE UDBHAV	STANDING COUNSEL (4)
67.	CWJC/464/2025 INDIAN STAMP ACT	4	KHUSHTARI BEGUM AND ORS vs THE STATE OF BIHAR AND ORS	MD. ANISUR RAHMAN MD. KHALID ANWAR	ADDITIONAL ADVOCATE GENERAL (7)
With 67.1	CWJC/405/2025 INDIAN STAMP ACT	3	SHAMIM AHMAD KHAN AND ORS vs THE STATE OF BIHAR AND ORS	MD. ANISUR RAHMAN MD. KHALID ANWAR	ADDL. ADVOCATE GENERAL (12)
68.	CWJC/596/2025 LAND ENCROACHMENT	3	UDAI PRAKASH vs THE STATE OF BIHAR AND ORS	RAJENDRA LAL DAS	GOVERNMENT PLEADER (20) SAUMYA SINHA PANKAJ KUMAR DAS SANDEEP KUMAR

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69.	CWJC/622/2025 INDIRA VIKASH / AW	3 SANGEETA DEVI AND ORS vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR PANDEY KUMARI PALLAVI	STANDING COUNSEL (09)
70.	CWJC/1287/2025 LAND ENCROACHMENT IA-1/2026 () STAY OF PROCEEDING	6 BABY MISHRA vs THE STATE OF BIHAR AND ORS	JAGNNATH SINGH DEEPAK KUMAR MD. GHULAM MUSTAFA AKASH HARI PADMANABH KASHYAP	GOVERNMENT PLEADER (13) VIKRAMADIT ANKITA ROY
71.	CWJC/1530/2025 OTHER MISC. MATTER	6 RAJENDRA SAH vs THE STATE OF BIHAR AND ORS	KRISHNA KANT SINGH RAM NIWAS RAY	GOVERNMENT PLEADER (16) VIVEK PRASAD RANJAN KUMAR SRIVASTAVA
72.	CWJC/1549/2025 FOREIGN ACT	2 SYEDA AZMAT TAHERA vs THE SECRETARY, MINISTRY OF HOME AFFAIRS UNION OF INDIA AND ORS	AJAY KUMAR PANDEY PRIYA RAJ	ADDITIONAL SOLICITOR GENERAL MUKESH KUMAR
73.	CWJC/1662/2025 OTHER MISC. MATTER	4 M/S. WISHLUV BUILDCON PVT. LTD. CORP. vs REAL ESTATE REGULATORY AUTHORITY, AND ANR	SHARAD SHEKHAR MUKESH KUMAR	JAINANDRA KUMAR SHIVAJEE SINGH
74.	CWJC/1966/2025 OTHER MISC. MATTER	3 SANJAY KUMAR MISHRA vs THE STATE OF BIHAR AND ORS	RAVINDRA KUMAR	STANDING COUNSEL (11)
75.	CWJC/2500/2025 LAND ENCROACHMENT	2 PANKAJ VERMA vs THE STATE OF BIHAR AND ORS	RAMCHANDRA SINGH	STANDING COUNSEL (24)
76.	CWJC/2602/2025 LAND ENCROACHMENT	2 VIKRAMA RAY vs THE STATE OF BIHAR AND ORS	AMRIT KUMAR PIYUSH PARASAR SHIVESH SINHA	GOVERNMENT PLEADER (19) VIVEK PRASAD KUMAR PRIYA RANJAN
77.	CWJC/2714/2025 ARMS ACT	2 RANVEER KUMAR vs THE STATE OF BIHAR AND ORS	ABHINAV KUMAR SINGH ANKUR APURV SINGH	STANDING COUNSEL (28)
78.	CWJC/2802/2025 LAND ENCROACHMENT	1 RAJESH PANDEY vs THE STATE OF BIHAR AND ORS	SHRINATH MANJHI	STANDING COUNSEL 26 MANOJ KUMAR AMBASTHA
79.	CWJC/2806/2025 LAND ENCROACHMENT	2 GANGADHAR PANDEY vs THE STATE OF BIHAR AND ORS	ABHAY KUMAR PANDEY SUBHEN SARKAR	ADDL. ADVOCATE GENERAL 07
80.	CWJC/2822/2025 OTHER MISC. MATTER	3 RAMESH KUMAR RAMAN vs THE STATE OF BIHAR AND ORS	SHARDA NAND MISHRA DHANDEV KUMAR RAJIV RANJAN ISHA MISHRA	ADDL. ADVOCATE GENERAL 13 SIDDHARTHA PRASAD
81.	CWJC/2841/2025 LAND ENCROACHMENT IA-1/2025 () MISC	2 VINAY KUMAR SINGH vs THE STATE OF BIHAR AND ORS	ANKESH KUMAR RAVI SHANKAR	GOVERNMENT ADVOCATE (02)
82.	CWJC/2876/2025 LAND ENCROACHMENT	2 ZADILAL RAM AND ANR vs THE STATE OF BIHAR AND ORS	JITENDRA KUMAR SHARDANAND SHIVAM PRERNA	GOVERNMENT PLEADER (19) RAUSHAN KUMAR NAGADEO CHOUBEY VAIBHAV NARAYAN
83.	CWJC/2882/2025 LAND ENCROACHMENT IA-1/2025 () MISC	3 MD. SHAHABUDDIN @ SK. SHAHABUDDIN vs THE STATE OF BIHAR AND ORS	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	GOVERNMENT PLEADER (3) MANOJ KUMAR SINGH ROHIT KUMAR SINGH PRABHAT KUMAR MD. MUSOWIR
84.	CWJC/2929/2025 OTHER MISC. MATTER	1 SATYA NARAYAN SINGH vs THE STATE OF BIHAR AND ORS	KAUSHAL KUMAR RAJ SHEKHAR	STANDING COUNSEL (6) SURENDRA PRASAD SINGH GAURAV KUMAR RENU JHA

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85.	CWJC/3217/2025 LAND ENCROACHMENT	3 CHHEDI KUSHWAHA @ CHHEDI PRASAD vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SHRIVASTAVA RAVISH MISHRA	GOVERNMENT PLEADER (3) SURESH PRASAD SHARMA SURESH PRASAD SHARMA SURESH PRASAD SHARMA
86.	CWJC/3272/2025 LAND ENCROACHMENT IA-1/2025 () MISC	2 MANGAR RAVI DAS AND ORS vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR NO.4	GOVERNMENT PLEADER (11) MRITUNJAY KUMAR PRATYAKSHA JITENDRA KUMAR GEORGE VIVEK KUMAR SINHA MRITUNJAY KUMAR PRATYAKSHA JITENDRA KUMAR GEORGE VIVEK KUMAR SINHA MRITUNJAY KUMAR PRATYAKSHA JITENDRA KUMAR GEORGE VIVEK KUMAR SINHA MRITUNJAY KUMAR PRATYAKSHA JITENDRA KUMAR GEORGE VIVEK KUMAR SINHA
87.	CWJC/3401/2025 OTHER MISC. MATTER	5 OM PRAKASH LAL vs THE STATE OF BIHAR AND ORS	OM PRAKASH KUMAR SONI KUMARI	GOVERNMENT PLEADER (26)
88.	CWJC/3422/2025 ARMS ACT	5 VIKASH KUMAR BHAGAT vs THE STATE OF BIHAR AND ORS	MANISHA PANDEY MAYANK PANDEY	GOVERNMENT PLEADER (19)
89.	CWJC/3567/2025 LAND ENCROACHMENT IA-1/2025 () AMENDMENT	4 VIVEK KUMAR vs THE STATE OF BIHAR AND ORS	RANJAN KUMAR DUBEY SHASHANK KASHYAP KUMAR GAURAV	STANDING COUNSEL (22) RANJEET KUMAR PANDEY
90.	CWJC/3588/2025 OTHER MISC. MATTER	1 TIRTH NARAYAN LAL vs THE STATE OF BIHAR AND ORS	OM PRAKASH UPADHYAY MANOJ KUMAR SINGH	GOVERNMENT ADVOCATE (7) RAJ NANDAN PRASAD
91.	CWJC/3603/2025 OTHER MISC. MATTER	2 VIJAY PRAKASH GUPTA vs THE STATE OF BIHAR AND ORS	ANURAG SAURAV ABHISHEK KUMAR PRITY KUMARI SHARDA RAJE SINGH ANKESH BIBHU VAIBHAV KUMAR	STANDING COUNSEL (26) MANOJ KUMAR AMBASTHA PANKAJ KUMAR DR. SATYENDRA KUMAR SRIVASTAVA
92.	CWJC/3661/2025 LAND ENCROACHMENT	3 ASHOK SAW vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR VERMA	GOVERNMENT ADVOCATE (09) SANJAY KUMAR SINHA
93.	CWJC/3672/2025 OTHER MISC. MATTER	1 MANI BHUSHAN PRASAD vs THE STATE OF BIHAR AND ORS	AMARENDRA KUMAR	GOVERNMENT PLEADER (20)
94.	CWJC/3738/2025 FOREIGN ACT	7 AFZAL BADR KHAN vs THE UNION OF INDIA, AND ORS	APURV HARSH MANU TRIPURARI RAGHU RAJ PRATAP ASTITVA HRITIK ANAND JAYA SINGH	ADDITIONAL SOLICITOR GENERAL ALOK KUMAR
95.	CWJC/3774/2025 LAND ENCROACHMENT	4 NAND BIHARI LAL vs THE STATE OF BIHAR AND ORS	ABHASH PRADHAN MURLI MANOHAR PD RAJU KUMAR	GOVERNMENT PLEADER (27) SHEFALI SHARMA SUNIL KUMAR SHARMA
96.	CWJC/3874/2025 OTHER MISC. MATTER IA-1/2026 () MISC	2 VIRA DEVI vs THE STATE OF BIHAR AND ORS	ANUJ KUMAR ADITYA RAJ SINGH EASHITA RAJ SHREYANSHU KUMAR SAKSHI BHATNAGAR	STANDING COUNSEL (26) MANOJ KUMAR AMBASTHA

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97.	CWJC/3962/2025 OTHER MISC. MATTER IA-1/2026 () MISC	2	STATE SOCIETY FOR PREVENTION OF CRUELTY TO ANIMALS, BIHAR AND ANR vs THE STATE OF BIHAR AND ORS	SUMIT KUMAR LAL BABU SINGH	GOVERNMENT ADVOCATE (10)
98.	CWJC/4090/2025 OTHER MISC. MATTER	2	MAHESH KUMAR SINGH vs THE STATE OF BIHAR AND ORS	JAI PRAKASH VERMA RATNESH SHARAN	GOVERNMENT PLEADER (3) PAWAN KUMAR PAWAN KUMAR
99.	CWJC/4240/2025 OTHER MISC. MATTER	2	AMBIKA PRASAD SHARMA vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR SUNIL PRASAD	ADDITIONAL ADVOCATE GENERAL (07) PRAVEEN KUMAR NIHAL SWARAJ PAL RAJESH KUMAR PRAVEEN KUMAR NIHAL SWARAJ PAL RAJESH KUMAR
100.	CWJC/4264/2025 OTHER MISC. MATTER	3	MUKESH KUMAR vs THE REGISTRAR GENERAL, PATNA HIGH COURT AND ORS	SURAJ KUMAR SANDHYA KUMARI	STANDING COUNSEL (24) SANJEEV KUMAR
101.	CWJC/4268/2025 OTHER MISC. MATTER	4	BIBHANSHU KUMAR NIRALA vs THE STATE OF BIHAR AND ORS	VINAY RANJAN PRASHANT SHEKHAR	STANDING COUNSEL (10)
102.	CWJC/4349/2025 LAND ENCROACHMENT	1	VEENA KUMARI vs THE STATE OF BIHAR AND ORS	ABHAY KUMAR JHA	STANDING COUNSEL (10)
103.	CWJC/4372/2025 OTHER MISC. MATTER	3	M/S BHANDAR SWAYAM SIDHA WOMEN DEVELOPMENT SELF- SUPPORTING CO-OPERATIVE SOCIETY LTD. vs THE STATE OF BIHAR AND ORS	DHIRAJ SAGAR SANTOSH KUMAR SINGH	GOVERNMENT PLEADER (10) AMIT PRAKASH SURESH PD SINGH NO.1 ABHINAV SHRIVASTAVA SUPRAGYA DR. RAUSHAN PUSHKAR BHARADWAJ SHREYASHI RAJ AKSHAT KUMAR CHINMAY HARSH KARN
104.	CWJC/4397/2025 OTHER MISC. MATTER	4	BINDESHWARI RAI @ BINDESHWARI SINGH vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR SHRUTI SINHA DR. NARENDRA PRASAD ROY	GOVERNMENT PLEADER (23)
105.	CWJC/4399/2025 ARMS ACT	2	RANJANI RANJAN vs THE STATE OF BIHAR AND ORS	VISHAL SAURABH	GOVERNMENT ADVOCATE (08)
106.	CWJC/4428/2025 OTHER MISC. MATTER	2	ARJUN CHAUDHARY vs THE STATE OF BIHAR AND ORS	RAVI SHANKAR RAMAKANT RAM	GOVERNMENT ADVOCATE (09) NIDHI SUMAN PARMATMA SINGH NIDHI SUMAN PARMATMA SINGH NIDHI SUMAN PARMATMA SINGH NIDHI SUMAN PARMATMA SINGH
107.	CWJC/4507/2025 LAND ENCROACHMENT	4	SHASHI SHANKAR SINGH @ SHASHI SHANKAR vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SINGH	GOVERNMENT PLEADER (12) SANJANA PRASHANT KUMAR
108.	CWJC/4608/2025 LAND ENCROACHMENT	1	FURQUAN AHMAD vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SHARMA ALOK ANAND	STANDING COUNSEL (3)
109.	CWJC/4819/2025 OTHER MISC. MATTER	1	MANOJ KUMAR vs THE UNION OF INDIA AND ORS	SHAMBHU SHARAN SINGH	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (14) SANJAY PRAKASH VERMA RAM TUJABH SINGH
110.	CWJC/4858/2025 ARMS ACT	3	AMIT KUMAR TRIPATHI vs THE STATE OF BIHAR AND ORS	CHANDRA KANT SUDHANSHU PRAKASH	GOVERNMENT ADVOCATE 10

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111. CWJC/4894/2025 LAND ENCROACHMENT	1 SACHIDANAND SINGH @ SACHCHIDANAND PRASAD SINGH, vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SHARMA AMRESH KUMAR SANTOSH KUMAR PANDEY	GOVERNMENT PLEADER (5) SIDDHARTH SHANKAR PANDEY
112. CWJC/5128/2025 LAND ENCROACHMENT	2 FRANCIS P. V. vs THE STATE OF BIHAR AND ORS	SUMANT KUMAR SINGH AKHILESHWAR SINGH	GOVERNMENT PLEADER (24)
113. CWJC/5190/2025 LAND ENCROACHMENT	2 ASHOK SINGH AND ORS vs THE STATE OF BIHAR AND ORS	BINOD KUMAR PANDEY BACHAN JEE OJHA	STANDING COUNSEL (06)
114. CWJC/5291/2025 LAND ENCROACHMENT	3 RAUSHAN KUMAR vs THE STATE OF BIHAR AND ORS	RANJIT KUMAR THAKUR	GOVERNMENT PLEADER (22) BINDHYACHAL RAI DHARMESH KUMAR
115. CWJC/5305/2025 FREEDOM FIGHTER	3 VISHWANATH MADAIYA vs THE UNION OF INDIA AND ORS	DIKSHA KUMARI KUMAR RAJDEEP ARVIND KUMAR	GOVERNMENT PLEADER (18) ADDITIONAL SOLICITOR GENERAL RAVINDER KUMAR SHARMA AWADHESH KUMAR PANDEY
116. CWJC/5411/2025 LAND ENCROACHMENT	2 SANJEET KUMAR vs THE STATE OF BIHAR AND ORS	AMAN VISHAL	GOVERNMENT PLEADER (03) PRIYAM KUMARI ADITYA KUMAR PANDEY SURENDRA KISHORE THAKUR
117. CWJC/5422/2025 OTHER MISC. MATTER	2 RAMJEE PRASAD @ RAMJEE PD. SAH vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR TIWARY	ADDITIONAL ADVOCATE GENERAL (3)
118. CWJC/5531/2025 OTHER MISC. MATTER	3 AJIT KUMAR SRIVASTAVA vs THE STATE OF BIHAR AND ORS	ABHASH PRADHAN MURLI MANOHAR PD RAJU KUMAR	ADDITIONAL ADVOCATE GENERAL (12) DHANANJAY KUMAR KRITI PANDEY SURENDRA PRASAD TIWARI RAJNISH KUMAR RAJIV RANJAN ARUN KUMAR LAL ARUN KUMAR LAL ARUN KUMAR LAL
119. CWJC/5587/2025 LAND ENCROACHMENT	2 MD. ISMAIL @ MOHD. ISMAIL vs THE STATE OF BIHAR AND ORS	RAJIV RANJAN KR. PANDEY KRITYA NAND JHA SHIVAM NARAYAN PANDEY	GOVERNMENT ADVOCATE (09) ALOK RANJAN ALOK RANJAN
120. CWJC/5592/2025 OTHER MISC. MATTER	1 OM PRAKASH SINGH vs THE STATE OF BIHAR AND ORS	RADHESH KUMAR SHARMA	STANDING COUNSEL (10)
121. CWJC/5671/2025 OTHER MISC. MATTER	6 RAJENDRA SINGH vs THE STATE OF BIHAR AND ORS	ABHISHEK ANAND MOHD SADIQ HASNAIN TAHSIN NAYYAR SIDDIQUI SRISTY PATEL SHUBHANKAR RAJ	STANDING COUNSEL (24) ANIL KUMAR
122. CWJC/5759/2025 LAND ENCROACHMENT IA-1/2025 () AMENDMENT IA-2/2025 () INTERVENOR PETITIO IA-3/2025 () MISC	3 TEJNARAYAN THAKUR vs THE STATE OF BIHAR AND ORS	MRITYUNJAY KUMAR MUKESH KUMAR SINGH ARINJAY KUMAR	GOVERNMENT PLEADER (27) RATANAKAR JHA
123. CWJC/5791/2025 ARMS ACT	2 RANVIJAY KUMAR vs THE STATE OF BIHAR AND ORS	PRAVEEN KUMAR UDAY PRATAP SINGH KUMARI SEEMA SINGH ANJU KUMARI SINHA	GOVERNMENT PLEADER (25)

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124. CWJC/5857/2025 ARMS ACT	2 BALJEET KUMAR vs THE STATE OF BIHAR AND ORS	RABI BHUSHAN RAKHI KUMARI RICHA JHA ANKIT KUMAR JHA	STANDING COUNSEL (9)
125. CWJC/6318/2025 LAND ENCROACHMENT	3 PAWAN KUMAR JHA vs THE STATE OF BIHAR AND ORS	HARSH KAUSHAL ANNAPURNA SINHA ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR KULDEEP THAKUR PULKIT THAKUR	STANDING COUNSEL (3) MR. PRASOON SINHA KESHAB RAJ NITIN RAJ JAI RAM SINGH
126. CWJC/6335/2025 OTHER MISC. MATTER	2 RAMA SRIVASTAVA vs THE REGIONAL MANAGER OF THE STATE BANK OF INDIA, AND ORS	AMARNATH KUMAR VANSHIKA NUPUR	AMIT PRAKASH SANJIV KUMAR. RAJESH RANJAN
127. CWJC/6476/2025 OTHER MISC. MATTER	3 RASHTRIYA LOK JANSHAKTI PARTY AND ANR vs THE STATE OF BIHAR AND ORS	RAJ KUMAR SARVOTTAM KUMAR PRATIK KUMAR ROHIT KUMAR	ADVOCATE GENERAL
128. CWJC/6579/2025 OTHER MISC. MATTER	2 RAJ VALLABH THAKUR @ RAJBALLAM THAKUR vs THE STATE OF BIHAR AND ORS	APURV HARSH MANU TRIPURARI RAGHU RAJ PRATAP HRITIK ANAND ASTITVA	GOVERNMENT PLEADER (22)
129. CWJC/6664/2025 INDIAN REGISTRATIO	4 SUSHMA DEVI vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR KANISHK KAUSTUBH ANKESH KUMAR SINHA LAKSHMI KUMARI RAJNISH PRAKASH	ADDITIONAL ADVOCATE GENERAL (4)
130. CWJC/6714/2025 OTHER MISC. MATTER IA-1/2025 () STAY OF PROCEEDING IA-2/2026 () INTERVENOR PETITIO IA-3/2026 () INTERVENOR PETITIO	8 BIHAR LPG BULK TRANSPORTERS ASSOCIATION vs THE UNION OF INDIA AND ORS	EASHITA RAJ ANUJ KUMAR ADITYA PANDEY SHYAM KISHORE ADITYA RAJ SINGH SAKSHI BHATNAGAR BRISKETU SHARAN PANDEY RAJESH RANJAN SHAKTI SUMAN KUMAR HIMANSHU RANJAN SHUBHAM KUMAR	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (25) RAJEEV PRAKASH SANAT KUMAR MISHRA SIDDHARTHA PRASAD ADITI HANSARIA ANKIT KATRIAR KANAK VERMA
131. CWJC/6822/2025 LAND ENCROACHMENT	1 ASHESHER SHUKLA vs THE STATE OF BIHAR AND ORS	MD. IMTIYAZ HUSSAIN	GOVERNMENT ADVOCATE (05)
132. CWJC/6928/2025 LAND ENCROACHMENT	3 KAMALUDIN MIYAN vs THE STATE OF BIHAR AND ORS	RAJIV RANJAN KR. PANDEY SHIVAM NARAYAN PANDEY KRITYA NAND JHA	STANDING COUNSEL (04) MAHTAB ALAM RASHID RAIS MAHTAB ALAM RASHID RAIS MAHTAB ALAM RASHID RAIS
133. CWJC/7001/2025 LAND ENCROACHMENT	1 SANJAY SINGH vs THE STATE OF BIHAR AND ORS	SAURAV KUMAR SUMAN RAUSHAN ABHISHEK	ADDITIONAL ADVOCATE GENERAL (9)
134. CWJC/7163/2025 Converted from Cr OTHER MISC. MATTER	3 SHARDA NAND SHARMA vs THE STATE OF BIHAR, AND ORS	MD.IMTEYAZ AHMAD VAISHNAVI SINGH RITWIK THAKUR PRAVIN KUMAR	STANDING COUNSEL (25) RAKESH KUMAR SACHIN RAJ PRAKRITI PRAKASH RAVI BHATIA RAKESH KUMAR SACHIN RAJ PRAKRITI PRAKASH RAVI BHATIA RAKESH KUMAR SACHIN RAJ PRAKRITI PRAKASH RAVI BHATIA RAKESH KUMAR SACHIN RAJ PRAKRITI PRAKASH RAVI BHATIA

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135.	CWJC/7344/2025 OTHER MISC. MATTER	1 KUMARI MADHUBALA vs THE STATE OF BIHAR AND ORS	ALKA PANDAY AJAY KUMAR JAIN UTKARSH SHANDILYA SAHARSH SHUBHAM PINTU KUMAR PATEL PRIYA RANI NEHA KUMARI SINGH	ADVOCATE GENERAL ANAND KUMAR
136.	CWJC/7362/2025 OTHER MISC. MATTER	1 MANOJ SINGH vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM	ADDL. ADVOCATE GENERAL (07) SHASHI BHUSHAN PANDEY
137.	CWJC/7397/2025 ARMS ACT	1 SONU KUMAR @ EN SONU KUMAR vs THE STATE OF BIHAR AND ORS	KAUSHAL KISHOR JYOTI KUMARI SHANKAR PASWAN	GOVERNMENT PLEADER (26)
138.	CWJC/7409/2025 LAND ENCROACHMENT	2 DAMODAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR SHARMA	GOVERNMENT PLEADER (22)
139.	CWJC/7464/2025 OTHER MISC. MATTER	1 AMIT KUMAR vs THE STATE OF BIHAR AND ORS	DR. ANJANI PD. SINGH SUNNY KUMAR	STANDING COUNSEL 23
140.	CWJC/7465/2025 LAND ENCROACHMENT	1 DANVEER KUMAR PASWAN, vs THE STATE OF BIHAR, AND ORS	DIWAKAR SHIVAM KUMAR ANJALI KUMARI DEEPAK KUMAR PRIYA KUMARI SUDHAKAR RANJAN	ADDITIONAL ADVOCATE GENERAL (5)
141.	CWJC/7483/2025 ARMS ACT	1 ABHINAV PRIYADARSHI vs THE STATE OF BIHAR AND ORS	NAWAL KISHOR SINGH	STANDING COUNSEL (7) KUMAR ALOK (SC 7)
142.	CWJC/7523/2025 OTHER MISC. MATTER	4 BIHAR FENCING ASSOCIATION vs THE STATE OF BIHAR AND ORS	ABHISHEK ANAND KANUPRIYA	GOVERNMENT PLEADER (18)
143.	CWJC/7538/2025 OTHER MISC. MATTER	3 SIMAB YUSUF vs THE UNION OF INDIA AND ORS	VIKASH KUMAR PANKAJ RISHAV DEV	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (26) AMISH KUMAR (CGSC)
144.	CWJC/7554/2025 LAND ENCROACHMENT	2 MD. NURULLAH vs THE STATE OF BIHAR AND ORS	WASI AKHTAR	STANDING COUNSEL (06) RAJESH RANJAN SHAKTI SUMAN KUMAR KUMAR SAURABH HIMANSHU RANJAN SHUBHAM KUMAR RAJESH RANJAN SHAKTI SUMAN KUMAR HIMANSHU RANJAN KUMAR SAURABH SHUBHAM KUMAR RAJESH RANJAN SHAKTI SUMAN KUMAR HIMANSHU RANJAN KUMAR SAURABH SHUBHAM KUMAR RAJESH RANJAN SHAKTI SUMAN KUMAR HIMANSHU RANJAN SHUBHAM KUMAR KUMAR SAURABH RAJESH RANJAN SHAKTI SUMAN KUMAR HIMANSHU RANJAN SHUBHAM KUMAR KUMAR SAURABH
145.	CWJC/7588/2025 ARMS ACT	3 VIVEK KUMAR SHARMA @ VIVEK SHARMA vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, GOVERNMENT OF AND ORS	MANISHA PANDEY	STANDING COUNSEL (25)
146.	CWJC/7639/2025 OTHER MISC. MATTER	2 SHANKAR PRASAD AND ANR vs THE STATE OF BIHAR AND ORS	VIJAY ANAND	GOVERNMENT PLEADER (27) JAINANDRA KUMAR VIVEKA NAND SINGH AMIT SINGH

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147.	CWJC/7730/2025 OTHER MISC. MATTER IA-2/2025 () STAY OF PROCEEDING	3	KRISHNA NANDAN SHARMA vs THE STATE OF BIHAR AND ORS	AJIT KUMAR SINGH	GOVERNMENT PLEADER (13) SUMAN KUMAR SAUBHAGYA SUMAN
148.	CWJC/7901/2025 LAND ENCROACHMENT	7	JAGA YADAV vs THE STATE OF BIHAR AND ORS	SARVESH KASHYAP ANANT KUMAR MISHRA	GOVERNMENT PLEADER (16)
149.	CWJC/7964/2025 OTHER MISC. MATTER	3	MOST GAYATRI SINHA vs THE STATE OF BIHAR AND ORS	MAHIMA SHARMA GAURAV SHARMA	STANDING COUNSEL (12) JAINANDRA KUMAR
150.	CWJC/7996/2025 OTHER MISC. MATTER	2	SAKET KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	KRISHNA DEO RAJ	GOVERNMENT PLEADER (19) ANSUL AWADHESH KUMAR PANDIT
151.	CWJC/8029/2025 LAND ENCROACHMENT	1	MD. RAZIK RAEEN vs THE STATE OF BIHAR AND ORS	VIJAY KISHORE BHARTI ABHIJEET GAUTAM VIVEK	STANDING COUNSEL (28)
152.	CWJC/8104/2025 OTHER MISC. MATTER	4	RANDHIR KUMAR SINGH vs THE STATE OF BIHAR AND ORS	ANIRUDH KUMAR	STANDING COUNSEL (03)
153.	CWJC/8241/2025 OTHER MISC. MATTER	3	MOSMAT ZUBAIDA KHATOON vs THE STATE OF BIHAR AND ORS	DHIRENDRA NARAIN MALLIK	GOVERNMENT PLEADER (27) MD. FAHAR IMRAN SHAHNAWAZ KHAN SHADAB AKHTER
154.	CWJC/8321/2025 LAND ENCROACHMENT	1	GOVIND PANDEY vs THE STATE OF BIHAR AND ORS	ARABIND NATH PANDEY	GOVERNMENT PLEADER (22)
155.	CWJC/8630/2025 Miscellaneous oth OTHER MISC. MATTER	2	CHANDAN KUMAR @ CHANDAN YADAV vs THE STATE OF BIHAR AND ORS	PINTU KUMAR PATEL SHIVNANDAN BHARTI	ADDL. ADVOCATE GENERAL 07 MAURYA VIJAY CHANDRA SAKET TIWARY
156.	CWJC/8742/2025 ARMS ACT	2	DR. KALEEM AHMAD NADEEM vs THE STATE OF BIHAR AND ORS	RAMADHAR SHEKHAR	ADDL. ADVOCATE GENERAL 04
157.	CWJC/8818/2025 LAND ENCROACHMENT	3	MAHESH PRASAD vs THE STATE OF BIHAR AND ORS	AJAY PRASAD AJIT KUMAR SINHA	GOVERNMENT PLEADER (2)
158.	CWJC/8870/2025 LAND ENCROACHMENT	2	IBRAHIM MIYAN vs THE STATE OF BIHAR AND ORS	MAHTAB ALAM ARIF DAULA SIDDIQUIE MD. ZEESHAN KALIM NOUMAAN AHMAD	GOVERNMENT PLEADER (10)
159.	CWJC/8960/2025 OTHER MISC. MATTER IA-1/2025 () EARLY HEARING	2	RAJAN SINGH vs THE STATE OF BIHAR AND ORS	SHRISHTI RANI JYOTI RANJAN JHA	STANDING COUNSEL (22)
160.	CWJC/8980/2025 LAND ENCROACHMENT	3	KAUSHAL KUMAR vs THE STATE OF BIHAR AND ORS	AMARESH KUMAR MUKESH KUMAR NO.1	STANDING COUNSEL 22 NISHANT KIRAN KUMARI SARIKA SINGH ANIL KUMAR
161.	CWJC/8987/2025 INDIAN STAMP ACT	1	SHYAMJEE PRASAD vs THE STATE OF BIHAR AND ORS	RAGHUNANDAN KUMAR SINGH RIYA SINGH	STANDING COUNSEL (16)
162.	CWJC/9036/2025 OTHER MISC. MATTER	1	MANI KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	APURV HARSH MANU TRIPURARI SUJIT KUMAR ASTITVA RAGHU RAJ PRATAP JAYA SINGH ADITI SAHAY HRITIK ANAND PRANSHU PRAKASH	GOVERNMENT PLEADER (6)
163.	CWJC/9049/2025 LAND ENCROACHMENT	2	GANGA DAYAL SINGH AND ORS vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR	ADDITIONAL ADVOCATE GENERAL (13)

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164. CWJC/9071/2025 ARMS ACT	1 PARAS YADAV @ PARAS NATH YADAV vs THE STATE OF BIHAR AND ORS	NAWNIT KUMAR TIWARY RAVI BHUSHAN PRASAD SINHA PRASHANT BHUSHAN	GOVERNMENT PLEADER (12)
165. CWJC/9110/2025 OTHER MISC. MATTER IA-1/2026 () MISC	5 BISHOP OF PATNA DIOCESE UNDER CHURCH OF NORTH INDIA vs THE UNION OF INDIA AND ORS	SANJEET KUMAR RHEA PRANAV RANJAN PIYUSH ANAND	ADDITIONAL SOLICITOR GENERAL ADDITIONAL ADVOCATE GENERAL (9) RATNESH KUMAR PARUL PRASAD
166. CWJC/9123/2025 INDIAN STAMP ACT	1 SARDAR SUCHIT SINGH @ SUCHIT SINGH vs THE STATE OF BIHAR AND ORS	RAGHUNANDAN KUMAR SINGH RIYA SINGH	STANDING COUNSEL (15)
167. CWJC/9365/2025 LAND ENCROACHMENT	3 OMPRAKASH GUPTA vs THE STATE OF BIHAR AND ORS	NILENDU KUMAR CHOUDHARY	STANDING COUNSEL (25)
168. CWJC/9386/2025 LAND ENCROACHMENT	2 SAROJ DEVI @ SAROJ YADAV vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH AMRESH KUMAR SINHA	STANDING COUNSEL (15) SUDISH KUMAR
169. CWJC/9583/2025 OTHER MISC. MATTER	2 DREAM PR HOMES PVT. LTD. vs THE STATE OF BIHAR AND ORS	BISHWASH VIJETA RAM NARESH JHA AVANINDRA KUMAR JHA PURUSHOTTAM KUMAR JHA	GOVERNMENT PLEADER 04 JAINANDRA KUMAR
170. CWJC/9592/2025 OTHER MISC. MATTER	3 PALAVI RAJ CONSTRUCTION PVT. LTD. vs THE STATE OF BIHAR AND ORS	BISHWASH VIJETA PURUSHOTTAM KUMAR JHA AVANINDRA KUMAR JHA RAM NARESH JHA	GOVERNMENT PLEADER (05) JAINANDRA KUMAR
171. CWJC/9611/2025 ARMS ACT	2 INDRAMANI SINGH vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR SINGH KAMESHWAR SINGH	STANDING COUNSEL (7) KUMAR ALOK (SC)
172. CWJC/9628/2025 STATE WELFARE SCHE	1 PRATAP UNIVERSITY, JAIPUR AND ANR vs THE STATE OF BIHAR AND ORS	PARTH GAURAV KUMAR SAURAV	GOVERNMENT PLEADER (12) KUMAR RAVISH
173. CWJC/9692/2025 ARMS ACT	4 ALI AHMAD, vs THE STATE OF BIHAR AND ORS	ABHASH PRADHAN MURLI MANOHAR PD RAJU KUMAR	GOVERNMENT ADVOCATE (08)
174. CWJC/9730/2025 LAND ENCROACHMENT	2 CHAMPA DEVI, vs THE STATE OF BIHAR AND ORS	RAVI BHARDWAJ	STANDING COUNSEL 22
175. CWJC/9774/2025 OTHER MISC. MATTER	1 BACHAN SINGH vs THE UNION OF INDIA AND ORS	ANAND RAJ DEVENDRA PRASAD SINGH	GOVERNMENT PLEADER 13 ADDITIONAL SOLICITOR GENERAL PARUL PRASAD
176. CWJC/9815/2025 ARMS ACT	1 ABDUL SAMAD ANSARI@ABDUL SAMAD vs THE STATE OF BIHAR AND ORS	ZAINUL ABEDIN SANOBAR SHAHNAZ SHAHBAJ ALAM	GOVERNMENT PLEADER (22)
177. CWJC/9848/2025 LAND ENCROACHMENT	1 REKHA DEVI AND ANR vs THE STATE OF BIHAR AND ORS	LAKSHMI KUMARI RAJNISH PRAKASH ANKESH KUMAR SINHA KANISHK KAUSTUBH	ADDL. ADVOCATE GENERAL (05)
178. CWJC/9858/2025 LAND ENCROACHMENT	2 KANTI DEVI vs THE STATE OF BIHAR AND ORS	SUBHASH KUMAR LAL BABU SINGH	GOVERNMENT PLEADER (22) PANKAJ KUMAR DUBEY PANKAJ KUMAR DUBEY PANKAJ KUMAR DUBEY PANKAJ KUMAR DUBEY PANKAJ KUMAR DUBEY
179. CWJC/9859/2025 FOREIGN ACT	4 BILAL AZAD vs THE UNION OF INDIA AND ORS	SUMIT SHEKHAR PANDEY MD DANISH QUAMAR	ADDITIONAL SOLICITOR GENERAL AWADHESH KUMAR PANDEY ALOK KUMAR RAVINDER KUMAR SHARMA

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180. CWJC/9936/2025 OTHER MISC. MATTER	2	MANOJ KUMAR vs THE UNION OF INDIA AND ORS	ANAND RAJ DEVENDRA PRASAD SINGH	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (14) AMISH KUMAR
181. CWJC/9943/2025 OTHER MISC. MATTER	1	ARVIND KUMAR vs THE UNION OF INDIA AND ORS	ANAND RAJ DEVENDRA PRASAD SINGH	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (12) PARUL PRASAD
182. CWJC/9959/2025 LAND ENCROACHMENT	1	JAI PRAKASH SINGH vs THE STATE OF BIHAR AND ORS	KRISHNA KANT SINGH SHIVESH KUMAR SINGH	GOVERNMENT PLEADER (4)
183. CWJC/10007/2025 ARMS ACT	2	MD. ZAHID ARFI vs STATE OF BIHAR AND ORS	KRISHNA KANT SINGH	STANDING COUNSEL (12)
184. CWJC/10243/2025 OTHER MISC. MATTER	2	ANUJ PRASAD SINGH @ RAMANUJ SINGH vs THE UNION OF INDIA AND ORS	ANAND RAJ DEVENDRA PRASAD SINGH	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (16) PARUL PRASAD
185. CWJC/10277/2025 OTHER MISC. MATTER	1	HARSHYAMSINH INDRASINH JADEJA @ H.I. JADEJA @ HARSHYAMSINH JADEJA, vs THE STATE OF BIHAR AND ORS	JITENDRA KUMAR	STANDING COUNSEL (10)
186. CWJC/10351/2025 OTHER MISC. MATTER	4	SHARAD KUMAR NARAYAN AND ANR vs THE PATNA MUNICIPAL CORPORATION AND ORS	AJAY PRASAD AJIT KUMAR SINHA KAUSHAL KUMAR	GOVERNMENT ADVOCATE (2) MR. PRASOON SINHA PRABHAT KUMAR SOMALI ACHARYA DHANANJAY KASHYAP KULANAND JHA
187. CWJC/10377/2025 OTHER MISC. MATTER	1	SIYA RAM MANDAL AND ORS vs THE STATE OF BIHAR AND ORS	SHIVE KUMAR HAFIZ SHAHBAZ ARIF	GOVERNMENT PLEADER (17)
188. CWJC/10573/2025 OTHER MISC. MATTER IA-1/2026 () AMENDMENT	4	HARENDRA RAI vs THE STATE OF BIHAR AND ORS	SAURAV KUMAR AKASH RAJ	GOVERNMENT PLEADER (12)
189. CWJC/10604/2025 OTHER MISC. MATTER	1	SAROJ KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	PRABHAKAR SINGH HARSH PRATAP YADAV	ADDL. ADVOCATE GENERAL (04)
190. CWJC/10667/2025 OTHER MISC. MATTER	2	ANURAG MEHTA vs REGIONAL MANAGER, HINDUSTAN PETROLEUM CORPORATION LIMITED	ATUL DAYAL	NEERAJ KUMAR GUPTA
191. CWJC/10756/2025 OTHER MISC. MATTER	4	BINDESHWARI RAM vs THE STATE OF BIHAR AND ORS	MAYANK SINGH MICKEY SINGH ABHISHEK KUMAR AJIT KUMAR SINGH BHARAT BHUSHAN SAMEER KUMAR	GOVERNMENT PLEADER (10)
192. CWJC/10863/2025 OTHER MISC. MATTER	4	SIYARAM SHARMA vs THE BIHAR PUBLIC SERVICE COMMISSION AND ORS	LAL BABU KESHARI KAMALA KANT TIWARY RAKESH MOHAN SINGH	SANJAY PANDEY RAKESH MOHAN SINGH AG SATYABIR BHARTI MADHUKAR ANAND RAKESH MOHAN SINGH RAKESH MOHAN SINGH RAKESH MOHAN SINGH
193. CWJC/10938/2025 OTHER MISC. MATTER	4	RAHUL KUMAR GUPTA vs THE BIHAR PUBLIC SERVICE COMMISSION AND ORS	LAL BABU KESHARI KAMALA KANT TIWARY RAKESH MOHAN SINGH	SANJAY PANDEY MADHUKAR ANAND RAKESH MOHAN SINGH RAKESH MOHAN SINGH RAKESH MOHAN SINGH
194. CWJC/11005/2025 LAND ENCROACHMENT	1	PUNESH KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SAROJ KUMAR	STANDING COUNSEL (18)

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195.	CWJC/11238/2025 LAND ENCROACHMENT	3 UPENDRA SAH @ UPENDRA PRASAD SAHU AND ORS vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR SINGH SANOJ KUMAR SIKANDAR KUMAR YADAV	STANDING COUNSEL (12)
196.	CWJC/11296/2025 OTHER MISC. MATTER	2 JAGDISH CHAND vs THE STATE OF BIHAR AND ANR	SATISH KUMAR SINHA	GOVERNMENT PLEADER (07)
197.	CWJC/11307/2025 ARMS ACT	3 PUSHKAR KUMAR vs THE STATE OF BIHAR AND ORS	VIJAY ANAND KAUSHAL KUMAR ROOP KISHAN	STANDING COUNSEL (28)
198.	CWJC/11313/2025 LAND ENCROACHMENT	1 SUBEDAR SAHNI vs THE STATE OF BIHAR AND ORS	DHANNJAY KUMAR NO 2	GOVERNMENT PLEADER (17)
199.	CWJC/11316/2025 OTHER MISC. MATTER	1 SANTOSH KUMAR vs THE STATE OF BIHAR AND ORS	RAM PRAWESH KUMAR	STANDING COUNSEL (1)
200.	CWJC/11373/2025 OTHER MISC. MATTER IA-1/2026 () INTERVENOR PETITIO	2 PREM PRAKASH KUMAR vs THE PUNJAB NATIONAL BANK AND ORS	ASHOK KUMAR PRASHANT KASHYAP	NISHI NATH QJHA ARVIND KUMAR SURENDRA KUMAR MISHRA JEETENDRA NARAYAN SURENDRA KUMAR MISHRA ARVIND KUMAR SURENDRA KUMAR MISHRA ARVIND KUMAR SURENDRA KUMAR MISHRA ARVIND KUMAR
201.	CWJC/11376/2025 OTHER MISC. MATTER	1 MOSTT. CHAMPA DEVI vs THE UNION OF INDIA AND ORS	KUMAR PRAVEEN	ADDITIONAL SOLICITOR GENERAL ARCHANA
202.	CWJC/11392/2025 LAND ENCROACHMENT	1 MOHAMMAD ASHRAF SAJJAD @ GUDDU AND ORS vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR SINGH ROHIT KUMAR SINGH ANRIKSHA ABHISHEK SANOJ KUMAR	STANDING COUNSEL (6)
203.	CWJC/11432/2025 INDIAN REGISTRATIO	1 BHOLA SINGH vs THE STATE OF BIHAR AND ORS	RAJ KUMAR PRATIK KUMAR CHITRA DWIVEDI	GOVERNMENT PLEADER (5)
204.	CWJC/11498/2025 LAND ENCROACHMENT	1 SANTOSH KUMAR SINGH vs THE STATE OF BIHAR AND ORS	UMA KANT MISHRA SHAKIB AYAZ	GOVERNMENT PLEADER (04)
205.	CWJC/11527/2025 OTHER MISC. MATTER	2 MANOJ KUMAR vs THE STATE OF BIHAR AND ORS	RAM PRAVESH NATH TIWARI SAOBIYA MUSHTAQUE	STANDING COUNSEL (28) KRISHNA KANT TIWARI UMESH KUMAR VERMA
206.	CWJC/11567/2025 Converted from Cr OTHER MISC. MATTER	2 DAYA SHANKAR PRASAD vs THE UNION OF INDIA AND ORS	SHIKHA ROY NIRANJAN KUMAR YASH MATHUR	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (23) MAURYA VIJAY CHANDRA
207.	CWJC/11614/2025 OTHER MISC. MATTER	1 GOVERDHAN KUMAR vs THE UNION OF INDIA AND ANR	ANKUR APURV SINGH ABHINAV KUMAR SINGH ABHISHEK KUMAR SINGH	ADDITIONAL SOLICITOR GENERAL SUJEET KUMAR SINHA
208.	CWJC/11764/2025 LAND ENCROACHMENT	2 DAYA NAND SINGH vs THE STATE OF BIHAR AND ORS	RAJIV RANJAN KR. PANDEY KRITYA NAND JHA	STANDING COUNSEL (16) TARUN ANIMESH GUPTA SHIVAM GUPTA SAKET TIWARY TARUN ANIMESH GUPTA SHIVAM GUPTA SAKET TIWARY
209.	CWJC/11789/2025 HOUSING BOARD MATT IA-1/2026 () INTERVENOR PETITIO	2 RAKESH KUMAR MISHRA vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SINGH	GOVERNMENT PLEADER (02) PAWAN KUMAR ARUN KUMAR TIWARI ARUN KUMAR TIWARI ARUN KUMAR TIWARI ARUN KUMAR TIWARI ARUN KUMAR TIWARI

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210.	CWJC/11810/2025 LAND ENCROACHMENT	3 PARMESHWAR PASWAN AND ORS vs THE STATE OF BIHAR AND ORS	ABHASH PRADHAN MURLI MANOHAR PD RAJU KUMAR	ADDL. ADVOCATE GENERAL (04) ASHOK KUMAR KASHYAP
211.	CWJC/11821/2025 LAND ENCROACHMENT	2 AMIN MIAN @ AMIR MIAN @ AMIN AKHTAR AND ORS vs THE STATE OF BIHAR AND ORS	DHURENDRA KUMAR SUMIT KUMAR	GOVERNMENT PLEADER (12)
212.	CWJC/11878/2025 LAND ENCROACHMENT	3 MD. JAKIR HUSSAIN vs THE STATE OF BIHAR AND ORS	SAROJ KUMAR SHARMA VIKASH KUMAR PIYUSH KUMAR SAURAV KUMAR VERMA ANUPAM BAHADUR	STANDING COUNSEL (4)
213.	CWJC/11908/2025 ARMS ACT	2 RAJIV KUMAR vs THE STATE OF BIHAR AND ORS	AKSHANSH ANKIT	GOVERNMENT PLEADER (24)
214.	CWJC/11912/2025 ARMS ACT IA-1/2026 () MISC	1 MD. IRSHAD ALI vs THE STATE OF BIHAR AND ORS	RAGHVENDRA KUMAR MONIKA SINGH	GOVERNMENT PLEADER (17)
215.	CWJC/11950/2025 LAND ENCROACHMENT	1 BHARAT SHARMA vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SITESH KASHYAP RAUSHAN RAJ	STANDING COUNSEL (18) KUMARI AKANKSHA RAI SARVESH KASHYAP KUMARI AKANKSHA RAI SARVESH KASHYAP
216.	CWJC/11975/2025 LAND ENCROACHMENT	1 NABIHASAN @ NAVI HASAN vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SITESH KASHYAP RAUSHAN RAJ	STANDING COUNSEL (16)
217.	CWJC/11982/2025 ARMS ACT	3 MD. SAYEED SIDDIQUI vs THE STATE OF BIHAR AND ORS	MOHAMMAD ABU SHAJAR MOHAMMED ABU HAIDAR	ADDL. ADVOCATE GENERAL (03)
218.	CWJC/11987/2025 FREEDOM FIGHTER	2 SHANTI NATH JHA vs THE UNION OF INDIA AND ORS	RATANAKAR JHA MADHUMITA SINGH	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (02) PRASHANT PRATAP SANJEEV KUMAR
219.	CWJC/12021/2025 OTHER MISC. MATTER	1 BIKKY RAJ SINGH vs THE STATE OF BIHAR AND ORS	JAGNNATH SINGH DEEPAK KUMAR MD. GHULAM MUSTAFA JYOTI JOSHI AKHILESH KUMAR MISHRA PADMANABH KASHYAP	GOVERNMENT ADVOCATE (11) VIVEK PRASAD
220.	CWJC/12092/2025 LAND ENCROACHMENT	5 CHIRANJEEV KUMAR JHA vs THE STATE OF BIHAR AND ORS	AVINASH KUMAR KUMAR SATYAM AJAY KUMAR MEHTA	GOVERNMENT PLEADER (22) ALOK KUMAR SINHA
221.	CWJC/12093/2025 ARMS ACT IA-1/2026 () AMENDMENT	1 PANKAJ KUMAR vs THE STATE OF BIHAR AND ORS	AJAY KUMAR JAIN RAJESH KUMAR LAL MANI SHARMA	GOVERNMENT ADVOCATE (07)
222.	CWJC/12141/2025 LAND ENCROACHMENT	1 RANJEET KUMAR ROY vs THE STATE OF BIHAR AND ORS	LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR	STANDING COUNSEL (23)
223.	CWJC/12173/2025 OTHER MISC. MATTER	3 KAVITA SINGH vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY URBAN DEVELOPMENT DEPTT. AND ORS	SUNIL KUMAR SINGH	STANDING COUNSEL (01) JAINANDRA KUMAR MUKESH KUMAR SHARAD SHEKHAR
224.	CWJC/12193/2025 LAND ENCROACHMENT	1 SURENDRA SINGH vs THE STATE OF BIHAR AND ORS	RAMCHANDRA SINGH	STANDING COUNSEL (04)
225.	CWJC/12197/2025 ARMS ACT	1 ADITYA KUMAR vs THE STATE OF BIHAR AND ORS	GAURAV KISHORE MD. EJAZ AKHTER	GOVERNMENT ADVOCATE (03)
226.	CWJC/12202/2025 LAND ENCROACHMENT	1 CHANDRA SHEKHAR KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR	GOVERNMENT PLEADER (12)
227.	CWJC/12217/2025 LAND ENCROACHMENT	1 KANJI LAL SHAH @ KESHAV LAL SHAH AND ORS vs THE STATE OF BIHAR AND ORS	NAFISUZZOHA MANJEET KUMAR MISHRA	GOVERNMENT ADVOCATE (09)

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228.	CWJC/12236/2025 OTHER MISC. MATTER IA-1/2025 () AMENDMENT	1	SONALI KUMARI vs THE STATE OF BIHAR AND ORS	RAKESH RANJAN	STANDING COUNSEL (15)
229.	CWJC/12254/2025 OTHER MISC. MATTER	1	RAM AVATAR RAY vs THE UNION OF INDIA AND ORS	AJIT KUMAR SINGH	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (22) RAVINDER KUMAR SHARMA AWADHESH KUMAR PANDEY
230.	CWJC/12286/2025 ARMS ACT	3	DEV PRAKASH vs THE STATE OF BIHAR AND ORS	BINOD KUMAR SINHA UDAY CHAND PRASAD	STANDING COUNSEL (21)
231.	CWJC/12295/2025 INDIAN REGISTRATIO	3	SUDHIR SAO AND ORS vs THE STATE OF BIHAR AND ORS	KUMAR SAMEER GAURAV KUMAR MUKUND KUMAR	ADDITIONAL ADVOCATE GENERAL (5)
232.	CWJC/12308/2025 ARMS ACT IA-1/2026 () AMENDMENT	2	DILIP KUMAR SINGH @ DILIP SINGH vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, AND ANR	MUKESH KANT ASHISH ANAND DEEKSHA SINGH	MD. N.H KHAN (SC 1)
233.	CWJC/12328/2025 STATE WELFARE SCHE	2	CHANDANI SINGH vs THE STATE OF BIHAR AND ORS	ABHINAV ALOK PRIYAJEET PANDEY SHARDA RAJE SINGH UJJWAL KANT RAHUL	GOVERNMENT PLEADER (20)
234.	CWJC/12432/2025 LAND ENCROACHMENT	1	NAND JEE SINGH vs THE STATE OF BIHAR AND ORS	CHANDRA BHUSHAN SINGH RAM RAJ RAM	STANDING COUNSEL (28)
235.	CWJC/12442/2025 OTHER MISC. MATTER	1	DILIP THAKUR vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR @ VIJAY KR. SINGH JAGDISH PRASAD SINGH	GOVERNMENT PLEADER (03)
236.	CWJC/12446/2025 FOREIGN ACT	2	NOOR SIMRAN vs THE GOVERNMENT OF INDIA, AND ANR	MD. HELAL AHMAD MADIHA HASHMI	ADDITIONAL SOLICITOR GENERAL ANSHAY BAHADUR MATHUR
237.	CWJC/12492/2025 LAND ENCROACHMENT	1	RAM ESHWAR SAH vs THE STATE OF BIHAR AND ORS	RAJEEV RANJAN NO.II KUMARI SEEMA SINGH ANJANA GUPTA	GOVERNMENT PLEADER (26)
238.	CWJC/12633/2025 LAND ENCROACHMENT	1	MD. NISHAR vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR SINGH SANOJ KUMAR PRABHAT KUMAR	GOVERNMENT PLEADER (10)
239.	CWJC/12643/2025 LAND ENCROACHMENT	1	BIRENDRA MAHTO vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SITESH KASHYAP	STANDING COUNSEL (24)
240.	CWJC/12887/2025 LAND ENCROACHMENT	1	SAMIULLAH @ MD. SAMIULLAH AND ANR vs THE STATE OF BIHAR AND ORS	KUNDAN RATHORE@ KUNDAN KUMAR HEMANT KUMAR SHARAN SHANTOSH KUMAR	GOVERNMENT ADVOCATE (11)
241.	CWJC/12953/2025 INDIAN REGISTRATIO IA-1/2026 () MISC	1	SHRI BIJAI KRISHNA PRASAD SINGH AND ORS vs THE STATE OF BIHAR AND ORS	SHIVAM AMIT ANAND ANKUR GOVIND	ADDITIONAL ADVOCATE GENERAL (4)
242.	CWJC/12975/2025 INDIAN REGISTRATIO	2	ARATI DEVI vs THE STATE OF BIHAR AND ORS	DHURENDRA KUMAR SUMIT KUMAR	GOVERNMENT PLEADER (13)
243.	CWJC/13062/2025 FOREIGN ACT IA-1/2026 () MISC	3	NOOR AZHAN vs THE GOVERNMENT OF INDIA, AND ANR	MD. HELAL AHMAD MADIHA HASHMI	ADDITIONAL SOLICITOR GENERAL ANSHAY BAHADUR MATHUR
244.	CWJC/13149/2025 LAND ENCROACHMENT	1	SHARWAN KUMAR vs THE STATE OF BIHAR AND ORS	KAUSHAL KUMAR RAJ SHEKHAR	STANDING COUNSEL (4)
245.	CWJC/13198/2025 OTHER MISC. MATTER	3	INDRADEO PRASAD vs THE STATE OF BIHAR AND ORS	INDRADEO PRASAD (IN PERSON) RAJEEV KUMAR RANVIJAY SINGH VIKASH KUMAR JITENDRA KUMAR RAJEEV RANJAN SINHA	STANDING COUNSEL (11)

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246. CWJC/13247/2025 OTHER MISC. MATTER	2 JAGDISH THAKUR AND ANR vs THE STATE OF BIHAR AND ORS	PARTH GAURAV RAHUL KUMAR KUMAR SAURAV	ADDL. ADVOCATE GENERAL (07) RAGANI KUMARI SINHA SHAGUFTA HABIB SUFI RAM KISHUN PRASAD RAGANI KUMARI SINHA SHAGUFTA HABIB SUFI RAM KISHUN PRASAD RAGANI KUMARI SINHA SHAGUFTA HABIB SUFI RAM KISHUN PRASAD
247. CWJC/13256/2025 OTHER MISC. MATTER	1 SAROJANI DEVI vs THE VICE CHANCELLOR, TILKAMANJHI BHAGALPUR UNIVERSITY AND ORS	SWAPNIL KUMAR SINGH SHUBHAM RAJ	VIKASH KUMAR JHA ASHHAR MUSTAFA
248. CWJC/13396/2025 LAND ENCROACHMENT	1 SHYAM SUNDER GUPTA vs THE STATE OF BIHAR AND ORS	PRAMOD MISHRA SURAJ KUMAR PRASOON KUMAR	GOVERNMENT PLEADER (5)
249. CWJC/13452/2025 OTHER MISC. MATTER IA-1/2025 () INTERVENOR PETITIO	1 SHASHI BHUSHAN SINHA AND ORS vs THE STATE OF BIHAR AND ORS	AMIT ANAND VISHAL KUMAR	GOVERNMENT PLEADER (24) BINDHYACHAL RAI MR.P.K.SHAHI SHIVAM RITWIK THAKUR VAISHNAVI SINGH
250. CWJC/13475/2025 LAND ENCROACHMENT	1 NAND LAL CHAUDHARI, vs THE STATE OF BIHAR AND ORS	SHYAM BIHARI SINGH	GOVERNMENT PLEADER (22) SHAKTI SUMAN KUMAR MOHAMMAD FAROOQ RAJESH RANJAN
251. CWJC/13510/2025 OTHER MISC. MATTER	2 MOST. JAGMATI DEVI @ JAGMATI KUER vs THE STATE OF BIHAR AND ORS	VAGISHA PRAGYA VACAКNAVI	STANDING COUNSEL (9) PRABHAKAR JHA RAKESH KUMAR RAVI BHATIA PRAKRITI PRAKASH RAKESH KUMAR PRAKRITI PRAKASH RAVI BHATIA RAKESH KUMAR PRAKRITI PRAKASH RAVI BHATIA
252. CWJC/13520/2025 OTHER MISC. MATTER	3 MR. KISALAYA GHOSH vs THE STATE OF BIHAR AND ORS	NILESH KUMAR UDBHAV	STANDING COUNSEL (13) KHALID FAIZAN KHURSHID PRIYANKA SINGH
253. CWJC/13571/2025 LAND ENCROACHMENT	1 RAM MOHAN YADAV vs THE STATE OF BIHAR AND ORS	VINAY KUMAR MISHRA	STANDING COUNSEL (11)
254. CWJC/13606/2025 HOUSING BOARD MATT	1 RAM KUMARI DEVI @ RAJ KUMARI DEVI vs THE BIHAR STATE HOUSING BOARD AND ORS	SHYAM BIHARI SINGH DINESH SINGH	PAWAN KUMAR
255. CWJC/13629/2025 OTHER MISC. MATTER	1 SHAMBHU PRASAD JAISWAL vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR SINGH	GOVERNMENT PLEADER (12)
256. CWJC/13689/2025 HOUSING BOARD MATT	1 SHIMLA DEVI AND ANR vs THE BIHAR STATE HOUSING BOARD AND ORS	SHYAM BIHARI SINGH DINESH SINGH	PAWAN KUMAR
257. CWJC/13695/2025 OTHER MISC. MATTER	3 KUMAR KAUSHIK vs THE STATE OF BIHAR AND ORS	KUMAR KAUSHIK (IN PERSON)	GOVERNMENT PLEADER (7) BINDHYACHAL RAI RABINDRA KUMAR PRIYADARSHI
258. CWJC/13696/2025 OTHER MISC. MATTER	1 ANUSHKA SINGH AND ANR vs THE UNION OF INDIA AND ORS	NIRANJAN KUMAR SUBHAM SINGH AKSHAY KUMAR SAKET SINGH MAMTA KUMARI	ADDITIONAL SOLICITOR GENERAL SHIVADITYA DHARI SINHA
259. CWJC/13714/2025 ARMS ACT	1 DR. AJAY SHANKAR RAJOO vs THE STATE OF BIHAR AND ORS	DR. AJAY SHANKAR RAJOO	GOVERNMENT ADVOCATE (11)

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260.	CWJC/13721/2025 LAND ENCROACHMENT	1 SAURABH KUMAR vs THE STATE OF BIHAR AND ORS	SIDDHARTH HARSH RAHUL SINGH VISHAL SINGH	GOVERNMENT PLEADER 24
261.	CWJC/13756/2025 OTHER MISC. MATTER	1 SIKANDAR CHAUDHARY AND ANR vs THE STATE OF BIHAR AND ORS	DIKSHA KUMARI KUMAR RAJDEEP	STANDING COUNSEL (18)
262.	CWJC/13757/2025 ARMS ACT	1 SARVOTTAM KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	DIWAKAR YADAV	GOVERNMENT PLEADER 14
263.	CWJC/13812/2025 LAND ENCROACHMENT	1 BINOD KUMAR SINGH AND ANR vs THE STATE OF BIHAR AND ORS	KOSHALENDRA RAI NAGENDRA RAI NAVIN NIKUNJ	GOVERNMENT PLEADER 11
264.	CWJC/13813/2025 OTHER MISC. MATTER	3 M/S MUNESHWARY BUILDERS AND DEVELOPERS PVT. LTD. vs THE STATE OF BIHAR AND ORS	RANJAY KUMAR SINGH	STANDING COUNSEL (23) JAINANDRA KUMAR ARBIND KUMAR SINGH ARBIND KUMAR SINGH KRITYA NAND JHA RAJIV RANJAN KR. PANDEY
265.	CWJC/13862/2025 ARMS ACT	1 DEODUTT UPADHYAY vs THE STATE OF BIHAR AND ORS	RANJEET CHOUBEY JAINANDRA KUMAR RISHIKESH RAJAN ABHINAY PRIYADARSHI ANKIT KUMAR SHIV SANG THAKUR	STANDING COUNSEL (13)
266.	CWJC/13915/2025 LAND ENCROACHMENT	2 PAWAN KUMAR vs THE STATE OF BIHAR AND ORS	RAJU KUMAR PRADHAN MURLI MANOHAR PD ABHASH	STANDING COUNSEL 18
267.	CWJC/13933/2025 B.B.C.ACT	2 MOHD MURTUZA AND ANR vs THE STATE OF BIHAR AND ORS	MD. GHULAM MUSTAFA RAJU KUMAR KUMAR GAURAV MD GHULAM MUSTAFA	GOVERNMENT PLEADER 16
268.	CWJC/14014/2025 OTHER MISC. MATTER	1 KAMLESH KUMAR CHAUDHARY vs THE STATE OF BIHAR AND ORS	SURENDRA KUMAR MISHRA SPRIHA SHREYA	GOVERNMENT PLEADER (04)
269.	CWJC/14019/2025 OTHER MISC. MATTER	1 ILA DEVI vs THE STATE OF BIHAR AND ORS	AKANKSHA MALVIYA AYUSHMAN KISHORE ANUJ KUMAR SHRIVASTAV AKASH KESHAV	GOVERNMENT PLEADER (03)
270.	CWJC/14090/2025 ARMS ACT	1 RAM DAYAL SHARMA vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR AJAY KUMAR	STANDING COUNSEL 03
271.	CWJC/14163/2025 LAND ENCROACHMENT	3 RAJ KISHORE SINGH vs THE STATE OF BIHAR AND ORS	SANJEET KUMAR PRANAV RANJAN	GOVERNMENT ADVOCATE (07)
272.	CWJC/14246/2025 HOUSING BOARD MATT	1 KULVANSH SINGH vs THE BIHAR STATE HOUSING BOARD AND ORS	SHYAM BIHARI SINGH	PAWAN KUMAR
273.	CWJC/14278/2025 B.B.C.ACT	1 BHUSHAN PRASAD vs THE STATE OF BIHAR AND ORS	RABINDRA KUMAR	GOVERNMENT PLEADER 11
274.	CWJC/14279/2025 ARMS ACT	2 BRAJESH KUMAR vs THE STATE OF BIHAR AND ORS	MAYANK RAJ AVINASH KUMAR AYUSH KUMAR	ADDL. ADVOCATE GENERAL (05)
275.	CWJC/14381/2025 OTHER MISC. MATTER	3 DEVNAGRI GREENCITY PRIVATE LIMITED vs THE STATE OF BIHAR AND ORS	SHIV PRATAP PUNIT KUMAR PRIYANK DEEPAK RAHUL SINGH ADARSH PRASAR RAKESH KUMAR SHARMA	ADDL. ADVOCATE GENERAL (04) RANJEET CHOUBEY JAINANDRA KUMAR
276.	CWJC/14387/2025 LAND ENCROACHMENT	1 PRABHA DEVI CHOUDHARY vs THE STATE OF BIHAR AND ORS	DHANANJAY KUMAR TIWARY DR. MANTU KUMAR	GOVERNMENT PLEADER (02)
277.	CWJC/14527/2025 ARMS ACT	4 SANJAY KUMAR vs THE STATE OF BIHAR AND ORS	MANISHA PANDEY	STANDING COUNSEL 01
278.	CWJC/14539/2025 ARMS ACT	1 SAMSHER SINGH @ SHAMSHER SINGH vs THE STATE OF BIHAR AND ORS	MANISHA PANDEY	GOVERNMENT ADVOCATE (03)

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279.	CWJC/14542/2025 LAND ENCROACHMENT	1 RAHUL KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	ANIRUDH KUMAR VERMA VYAS KUMAR MISHRA	GOVERNMENT PLEADER 05
280.	CWJC/14554/2025 ARMS ACT	1 LAL BAHADUR SINGH vs THE STATE OF BIHAR AND ORS	SAROJ KUMAR BINDU KUMARI AMIT KUMAR	GOVERNMENT ADVOCATE (03)
281.	CWJC/14630/2025 LAND ENCROACHMENT	1 MAHTAB ALAM ALIAS IRFAN AHMAD vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SHRIVASTAVA ANKITA ROY	GOVERNMENT PLEADER (24)
282.	CWJC/14684/2025 OTHER MISC. MATTER	1 RITU SINGH vs THE UNION OF INDIA AND ORS	TRIBHUWAN NARAYAN	ADDITIONAL SOLICITOR GENERAL RAM TUJABH SINGH RADHIKA RAMAN
283.	CWJC/14702/2025 OTHER MISC. MATTER	1 VIJAY KUMAR GUPTA vs THE STATE OF BIHAR AND ORS	SANTOSH KUMAR	ADDITIONAL ADVOCATE GENERAL (7)
284.	CWJC/14759/2025 ARMS ACT	2 MANISH KUMAR vs THE STATE OF BIHAR AND ORS	MANISHA PANDEY	GOVERNMENT ADVOCATE (10)
285.	CWJC/14781/2025 OTHER MISC. MATTER	2 SIYARAM SINGH vs THE STATE OF BIHAR AND ORS	RADHA MOHAN PANDEY CHANDRA SHEKHAR VERMA	GOVT. ADVOCATE 5 AKASH RAJ
286.	CWJC/14965/2025 LAND ENCROACHMENT	1 PREM KUMAR vs THE STATE OF BIHAR AND ORS	BHUBNESHWAR MAHTO ARCHANA SINHA	STANDING COUNSEL (25)
287.	CWJC/14998/2025 ARMS ACT	4 TEJ NARAYAN CHAUBEY vs THE STATE OF BIHAR AND ORS	VIKASH KUMAR SINGH PUJA KUMARI	GOVERNMENT ADVOCATE (11)
288.	CWJC/15044/2025 OTHER MISC. MATTER IA-1/2026 () AMENDMENT	1 PANKAJ KUMAR PANJIAR vs THE STATE OF BIHAR AND ORS	DHARMESH KUMAR BAL BHUSHAN CHOUDHARY	STANDING COUNSEL (4)
289.	CWJC/15165/2025 OTHER MISC. MATTER	2 DR. SHAMBHU ROY vs THE STATE OF BIHAR AND ORS	AJAY PRASAD AJIT KUMAR SINHA	ADDL. ADVOCATE GENERAL (13)
290.	CWJC/15190/2025 OTHER MISC. MATTER	2 DINA NATH TIWARY vs THE STATE OF BIHAR AND ORS	SUDARSHAN BHARADWAJ KUMAR PRIYA RANJAN SANDEEP KUMAR	GOVERNMENT PLEADER (14) HIMANSHU RANJAN DIPAK KUMAR SHUBHAM KUMAR RAJESH RANJAN HIMANSHU RANJAN DIPAK KUMAR SHUBHAM KUMAR RAJESH RANJAN HIMANSHU RANJAN DIPAK KUMAR SHUBHAM KUMAR RAJESH RANJAN
291.	CWJC/15232/2025 LAND ENCROACHMENT IA-1/2026 () AMENDMENT	1 PHOOL KUMARI DEVI @ PHOOL KUMARI @ FUL KUMARI DEVI AND ANR vs THE STATE OF BIHAR AND ORS	DEOVIND KUMAR SINGH ANURADHA KUMARI UTPAL KANT MUKESH KUMAR JHA BINOD PRAKASH BINOD PRAKASH MUKESH KUMAR JHA	STANDING COUNSEL (28)
292.	CWJC/15310/2025 LAND ENCROACHMENT	1 ASHOK KUMAR vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR DUBEY	ADDL. ADVOCATE GENERAL (09)
293.	CWJC/15378/2025 OTHER MISC. MATTER	1 SATYENDRA PRASAD vs THE STATE OF BIHAR AND ORS	DEEPAK PRASAD SINHA KAMLESH KUMAR PATHAK	STANDING COUNSEL (20) MRITUNJAY KUMAR
294.	CWJC/15409/2025 LAND ENCROACHMENT IA-1/2025 () MISC	2 RAFI AHMAD vs THE STATE OF BIHAR AND ORS	RANANJAY KUMAR ASIF KALIM	STANDING COUNSEL (4) RAKESH KUMAR NO.1 RAKESH KUMAR NO.1

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295.	CWJC/15440/2025 LAND ENCROACHMENT IA-1/2026 () AMENDMENT	2 KRISHN NANDAN SINGH ALIAS KRISHNA NANDAN SHARMA AND ANR vs THE STATE OF BIHAR AND ORS	JAINANDRA KUMAR PRERNA PANDEY KUMAR GAURAV	ADDITIONAL ADVOCATE GENERAL (9)
296.	CWJC/15535/2025 LAND ENCROACHMENT IA-1/2025 () STAY OF PROCEEDING	1 TARKESHWAR PANDEY vs THE STATE OF BIHAR AND ORS	RATNESH KUMAR SINGH SANJAY KUMAR	STANDING COUNSEL (11)
297.	CWJC/15543/2025 OTHER MISC. MATTER	2 GAUTAM KUMAR vs THE STATE OF BIHAR AND ORS	GAJENDRA KUMAR RAKESH KUMAR SHARMA	GOVERNMENT ADVOCATE (8) JAINANDRA KUMAR VIVEKA NAND SINGH AMIT SINGH
298.	CWJC/15554/2025 OTHER MISC. MATTER	3 KAHKASHA RIZVI @ KAHKASHA HADI vs THE STATE OF BIHAR AND ORS	MAJID MAHBOOB KHAN	GOVERNMENT PLEADER (2) PRASOON SINHA JAWED GAFFAR KHAN
299.	CWJC/15560/2025 OTHER MISC. MATTER	1 MANISH KUMAR vs THE STATE OF BIHAR AND ORS	AVINASH KUMAR PANDEY AKANKSHA KUMARI	ADDITIONAL ADVOCATE GENERAL (7) SANJAY PANDEY VIKASH KUMAR VIKASH KUMAR
300.	CWJC/15561/2025 LAND ENCROACHMENT	1 SHATRUDHAN SAH vs THE STATE OF BIHAR AND ORS	SITESH KASHYAP SANJEEV KUMAR RAUSHAN RAJ	ADDL. ADVOCATE GENERAL (05)
301.	CWJC/15587/2025 ARMS ACT	1 RUPESH KUMAR vs THE STATE OF BIHAR AND ORS	SHILPI KESHRI CHANDRA SHEKHAR KUMAR SINGH TRILOKI NATH VERMA	GOVERNMENT PLEADER (26)
302.	CWJC/15611/2025 LAND ENCROACHMENT	1 HAWALDAR MIYAN vs THE STATE OF BIHAR AND ORS	PRASHANT KUMAR MANAUR ALAM	STANDING COUNSEL (13)
303.	CWJC/15613/2025 LAND ENCROACHMENT	1 RAHUL KUMAR vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR TIWARI MOHAMMAD ABU SHAJAR	STANDING COUNSEL 28 PRASOON SINHA PRABHAT KUMAR
304.	CWJC/15645/2025 OTHER MISC. MATTER	1 LALAN BHAGAT vs THE STATE OF BIHAR AND ORS	ANJALI KUMARI REKHA KUMARI	ADDL. ADVOCATE GENERAL 12
305.	CWJC/15825/2025 LAND ENCROACHMENT	1 AMAR KANT JHA vs THE STATE OF BIHAR AND ORS	PAWAN KUMAR PRAMOD KUMAR	GOVERNMENT PLEADER (07)
306.	CWJC/15869/2025 LAND ENCROACHMENT	1 VIPIN KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR	STANDING COUNSEL (28)
307.	CWJC/16025/2025 ARMS ACT IA-1/2026 () AMENDMENT	1 ANJANI KUMAR SINGH vs THE STATE OF BIHAR AND ORS	KUNDAN KUMAR DHIRDYUTI KUMAR VERMA MD. HUZAIFA	GOVERNMENT PLEADER (05)
308.	CWJC/16078/2025 LAND ENCROACHMENT	1 JAYRAM PRASAD vs THE STATE OF BIHAR AND ORS	PRIYANKA SINGH ADARSH SINGH KHALID FAIZAN KHURSHID RIZWANUL JAMA KHAN	GOVERNMENT PLEADER (23) SHARDA NAND MISHRA SUMIT KUMAR GUPTA
309.	CWJC/16202/2025 LAND ENCROACHMENT IA-1/2025 () MISC	3 MD TAUQUEER vs THE STATE OF BIHAR AND ORS	SANJEET KUMAR ADITYA DEV PRANAV RANJAN	STANDING COUNSEL (25)
310.	CWJC/16235/2025 LAND ENCROACHMENT	1 RABINDRA SINGH @ RAVINDRA SINGH @ RABINDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	ANUKRITI JAIPURIYAR RAJANIKANT KUMAR ANSHUMAN JAIPURIYAR PRITI MAHTO	ADDL. ADVOCATE GENERAL (13) ADDITIONAL SOLICITOR GENERAL RAM TUJABH SINGH RADHIKA RAMAN
311.	CWJC/16361/2025 OTHER MISC. MATTER	5 SAROJ KUMARI vs THE STATE OF BIHAR AND ORS	NEERAJ KUMAR	STANDING COUNSEL (23) PRIYESH KUMAR

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312.	CWJC/16382/2025 ARMS ACT IA-1/2026 () SUBSTITUTION IA-2/2026 () EARLY HEARING	1 KUMAR PRIYA RANJAN AND ANR vs THE STATE OF BIHAR AND ORS	ANSHAY BAHADUR MATHUR YUVRAJ MATHUR	GOVERNMENT ADVOCATE (8)
313.	CWJC/16403/2025 LAND ENCROACHMENT	1 KRISHNA KUMAR @ KRISHNA KUMAR YADAV vs THE STATE OF BIHAR AND ORS	PAWAN KUMAR UTSAV RAGHAV VATS DIKSHA	GOVERNMENT ADVOCATE (03)
314.	CWJC/16463/2025 LAND ENCROACHMENT	1 RANJEET SAH vs THE STATE OF BIHAR AND ORS	RAJEEV RANJAN NO.II PRIYANKA KUMARI	ADDL. ADVOCATE GENERAL (09)
315.	CWJC/16671/2025 LAND ENCROACHMENT	1 RAJU KUMAR vs THE STATE OF BIHAR AND ORS	RAJIV RANJAN KR. PANDEY KRITYA NAND JHA SHIVAM NARAYAN PANDEY	STANDING COUNSEL (5)
316.	CWJC/16744/2025 B.B.C.ACT	1 POOJA SINGH vs THE STATE OF BIHAR AND ORS	NIRANJAN KUMAR SUBHAM SINGH NILESH KUMAR PANDEY	STANDING COUNSEL (16)
317.	CWJC/16757/2025 OTHER MISC. MATTER	2 BHARAT SAH vs THE STATE OF BIHAR AND ORS	KUMARI SHALINI SHIV PRATAP AJIT KUMAR	STANDING COUNSEL (28)
318.	CWJC/16792/2025 LAND ENCROACHMENT	1 SHAMBHU MEHTA AND ANR vs THE STATE OF BIHAR AND ORS	ANIRUDH KUMAR VERMA VYAS KUMAR MISHRA	GOVERNMENT PLEADER (14) BINDHYACHAL RAI SURENDRA PRASAD SINGH KIRTI KESHAV
319.	CWJC/16814/2025 OTHER MISC. MATTER	2 RANJAN KUMAR SINGH @ RAJAN SINGH vs THE STATE OF BIHAR AND ORS	ABHINAV KUMAR SINGH ANKUR APURV SINGH SHAURYA PUSHPAM PRABHAKAR ADITYA	ADDL. ADVOCATE GENERAL (07) BRAJESH KUMAR SINGH BRAJESH KUMAR SINGH BRAJESH KUMAR SINGH BRAJESH KUMAR SINGH BRAJESH KUMAR SINGH
320.	CWJC/16887/2025 LAND ENCROACHMENT	1 BIHARI SINGH vs THE STATE OF BIHAR AND ORS	UDAY PRATAP SINGH ANJU KUMARI SINHA AYUSH SHEKHAR	GOVERNMENT PLEADER (03)
321.	CWJC/16911/2025 LAND ENCROACHMENT	2 RAJ KUMAR RAM vs THE STATE OF BIHAR AND ORS	SHAKIL AHMAD KHAN	GOVERNMENT ADVOCATE 11 SARVESH KASHYAP KUMARI AKANKSHA RAI MAYANK MOHAN
322.	CWJC/16937/2025 OTHER MISC. MATTER	1 SAIYED EQBAL AHMAD vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR MANOJ KUMAR	STANDING COUNSEL 25 SHAHZAD HASSAN KHAN
323.	CWJC/16972/2025 ARMS ACT	1 SHASHI SHEKHAR SINGH vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR BIBHUTI NARAYAN AMAN RAJ	STANDING COUNSEL 07 KUMAR ALOK (SC 7)
324.	CWJC/16986/2025 OTHER MISC. MATTER	3 SHILPI SAMADARSHNI vs THE STATE OF BIHAR AND ORS	PRAVASHANKAR MISHRA NAVNEET DUBEY	GOVERNMENT PLEADER 16
325.	CWJC/17042/2025 OTHER MISC. MATTER IA-1/2026 () MISC	3 MD. MOBASSIR ARIF vs THE STATE OF BIHAR AND ORS	VISHAL VIKRAM RANA MISHA BHARTI AKASH PRIYE KUMAR SHAURAV DEV ANURAGA DARSHI	GOVERNMENT PLEADER 19 ADDITIONAL SOLICITOR GENERAL INDU BHUSHAN PRASOON SINHA GIRIJISH KUMAR SANJAY PRAKASH VERMA PRAVEEN KUMAR SINHA
326.	CWJC/17086/2025 LAND ENCROACHMENT	1 RAM BABU YADAV vs THE STATE OF BIHAR AND ORS	RAVI KUMAR PANDAY AKSHANSH ANKIT	GOVERNMENT PLEADER (10)

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327. CWJC/17118/2025 OTHER MISC. MATTER	2 B. CHAND FOUNDATION vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SHARMA PRATIBHA PANDEY ALOK ANAND SURYA MOHAN SUDHANSHU	STANDING COUNSEL (9) SUPRAGYA
328. CWJC/17121/2025 OTHER MISC. MATTER	2 LAL MOHAMD ALIAS LAL MOHAMMAD vs THE STATE OF BIHAR AND ORS	RAVISH MISHRA KEERTIKA SAKSHI ANIRUDH KUMAR	GOVERNMENT ADVOCATE (05) AJAY KUMAR JAIN AJAY KUMAR JAIN AJAY KUMAR JAIN
329. CWJC/17134/2025 LAND ENCROACHMENT	1 MD. ALAM vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR NO1	GOVERNMENT ADVOCATE (2) PRINCE KUMAR MISHRA PAWAN KUMAR BR/780/1994
330. CWJC/17165/2025 OTHER MISC. MATTER	1 SHAMBHU NATH SIKARIA vs THE STATE OF BIHAR AND ORS	RAJESH MOHAN	GOVERNMENT PLEADER (26)
331. CWJC/17274/2025 LAND ENCROACHMENT IA-1/2026 () INTERVENOR PETITIO	3 VINAY CHAUDHARY @ VINAY KUMAR CHAUDHARY vs THE STATE OF BIHAR AND ORS	KUMARI CHANDNA	GOVERNMENT PLEADER (4) UMA KANT MISHRA SHAKIB AYAZ
332. CWJC/17338/2025 OTHER MISC. MATTER	1 MUKUN MANDAL vs THE STATE OF BIHAR AND ORS	SAHJA NAND SHARMA CHANDA	GOVERNMENT PLEADER 10
333. CWJC/17558/2025 LAND ENCROACHMENT	1 DHARMRAJ MANDAL AND ORS vs THE STATE OF BIHAR AND ORS	BIJAY KUMAR PANDEY	ADDITIONAL ADVOCATE GENERAL (4)
334. CWJC/17608/2025 LAND ENCROACHMENT	2 SATYENDRA KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	HARSH KAUSHAL ANNAPURNA SINHA ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR KULDEEP THAKUR PULKIT THAKUR	STANDING COUNSEL (12)
335. CWJC/17654/2025 OTHER MISC. MATTER	1 NAND KISHOR SINGH vs THE STATE OF BIHAR AND ORS	BIPIN BIHARI SINGH PRASHANT KUMAR	GOVERNMENT PLEADER 17
336. CWJC/17655/2025 OTHER MISC. MATTER	2 SANTOSH KUMARI vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR SINGH RAJEEV NAYAN	GOVERNMENT PLEADER (26) DR. ANAND KUMAR
337. CWJC/17800/2025 ARMS ACT	6 SANJAY KUMAR PANDEY (IN- PERSON) vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR PANDEY SHASHI ANKIT MUDGAL	STANDING COUNSEL 20
338. CWJC/17809/2025 LAND ENCROACHMENT	1 AJAY KUMAR YADAV vs THE STATE OF BIHAR AND ORS	YATINDRA NARAYAN	STANDING COUNSEL (09)
339. CWJC/17836/2025 LAND ENCROACHMENT	2 RAHUL KUMAR vs THE STATE OF BIHAR AND ORS	HARSH KAUSHAL ANNAPURNA SINHA ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR KULDEEP THAKUR PULKIT THAKUR	GOVERNMENT PLEADER (02)
340. CWJC/18079/2025 OTHER MISC. MATTER	1 RAMJI PRASAD JAYSHAWAL vs THE STATE OF BIHAR AND ORS	DR. ANAND KUMAR BIPIN KUMAR DEO	GOVERNMENT PLEADER (14)
341. CWJC/18140/2025 OTHER MISC. MATTER	1 URMILA CHAUDHARY AND ANR vs THE STATE OF BIHAR AND ORS	BIRENDRA KUMAR GOPAL GOVIND MISHRA SHARWAN KUMAR SANJU SINGH	GOVERNMENT PLEADER (12)
342. CWJC/18143/2025 INDIAN STAMP ACT IA-1/2025 () AMENDMENT IA-2/2026 () AMENDMENT	1 PREM CHAND PRASAD, AND ORS vs THE STATE OF BIHAR AND ORS	AKHILESHWAR KUMAR SHRIVASTVA AMRIT KIRTI	STANDING COUNSEL (11)

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343.	CWJC/18210/2025 LAND ENCROACHMENT	2 BHAVESH KUMAR vs THE STATE OF BIHAR AND ORS	ABHASH PRADHAN MURLI MANOHAR PD RAJU KUMAR	STANDING COUNSEL (25)
344.	CWJC/18235/2025 INDIAN REGISTRATIO	2 NORTH INDIA DISTRICT COUNCIL OF THE ASSEMBLIES OF GOD vs THE STATE OF BIHAR AND ORS	APURV HARSH MANU TRIPURARI AARLIN MONCY HRITIK ANAND JAYA SINGH RAGHU RAJ PRATAP ASTITVA	ADDL. ADVOCATE GENERAL (09) AJAY KUMAR
345.	CWJC/18303/2025 B.B.C.ACT	1 RINKU SETH vs THE STATE OF BIHAR AND ORS	DIN BANDHU SINGH SUJATA KUMARI KRITI KUMARI	STANDING COUNSEL (28)
346.	CWJC/18311/2025 ARMS ACT	1 SUMIT KUMAR vs THE STATE OF BIHAR AND ORS	KUNDAN KUMAR DHIRDYUTI KUMAR VERMA MD. HUZAIFA	GOVERNMENT PLEADER (19)
347.	CWJC/18319/2025 LAND ENCROACHMENT	1 MUKUND KUMAR CHAUDHARY vs THE STATE OF BIHAR AND ORS	AMRESH KUMAR SINHA SAROJ KUMAR CHOUDHARY	ADDITIONAL ADVOCATE GENERAL (9)
348.	CWJC/18324/2025 OTHER MISC. MATTER	2 SUNIL KUMAR vs THE STATE OF BIHAR AND ORS	RUPESH KUMAR LAXMI KUMARI NEHA NARAYAN	GOVERNMENT PLEADER 06 SANJAY PANDEY GYANENDRA KUMAR SHUKLA SURAJ KUMAR TIWARI AKASH KUMAR MISHRA ANIL KUMAR
349.	CWJC/18369/2025 LAND ENCROACHMENT	1 RAM KISHOR PASWAN vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR GARG SANJIV KUMAR PATHAK	ADDITIONAL ADVOCATE GENERAL (7)
350.	CWJC/18375/2025 LAND ENCROACHMENT	1 BACHIYA DEVI vs THE STATE OF BIHAR AND ORS	SATYA PRAKASH SINHA	STANDING COUNSEL 20
351.	CWJC/18444/2025 LAND ENCROACHMENT	1 BRIJ PRASAD @ BRUJ PRASAD vs THE STATE OF BIHAR AND ORS	SARVESH KASHYAP	STANDING COUNSEL (05) KUMAR MANISH
352.	CWJC/18453/2025 ARMS ACT	1 MD. SALAMAT HUSSAIN vs THE STATE OF BIHAR AND ORS	ASHHAR MUSTAFA ABU NASAR RAHIL FIRDAUSH	GOVERNMENT PLEADER (06)
353.	CWJC/18490/2025 LAND ENCROACHMENT	1 YOGENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	KUMAR PRAVEEN	GOVERNMENT PLEADER (24)
354.	CWJC/18646/2025 OTHER MISC. MATTER	3 M/S HARSH ARPIT REALTECH PVT. LTD. vs THE STATE OF BIHAR AND ORS	VISHAL VIKRAM RANA MISHA BHARTI AKASH PRIYE KUMAR SAURAV DEV	STANDING COUNSEL (25) JAINANDRA KUMAR
355.	CWJC/18667/2025 LAND ENCROACHMENT	1 AJIJ MIYA vs THE STATE OF BIHAR AND ORS	PRASHANT KUMAR MANAUR ALAM	STANDING COUNSEL (21)
356.	CWJC/18757/2025 OTHER MISC. MATTER	1 ARBIND KUMAR vs THE STATE OF BIHAR AND ORS	BIPIN BIHARI SINGH PRASHANT KUMAR	STANDING COUNSEL (6) NALIN KUMAR NALIN KUMAR
357.	CWJC/18758/2025 OTHER MISC. MATTER IA-1/2026 () MISC	1 PRAVIN KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SINGH	STANDING COUNSEL 12 P.K. SHAHI NARESH DIKSHIT
358.	CWJC/18823/2025 LAND ENCROACHMENT	1 KAMLESH TIWARI vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR GARG SANJIV KUMAR PATHAK	GOVERNMENT PLEADER (20)
359.	CWJC/18835/2025 LAND ENCROACHMENT	1 ASHOK KUMAR SAH vs THE STATE OF BIHAR AND ORS	SAURABH SUMAN MADAN MOHAN RITIK SHAH	STANDING COUNSEL (24)
360.	CWJC/18877/2025 ARMS ACT	1 BIRENDRA PARSAD @ BHAI BIRENDRA vs THE STATE OF BIHAR AND ORS	GOPAL GOVIND MISHRA	STANDING COUNSEL 26 MANOJ KUMAR AMBASTHA

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361. CWJC/18878/2025 INDIAN REGISTRATIO	1	UTTAM PASWAN @ UTTAMLAL PASWAN vs THE STATE OF BIHAR AND ORS	PRAMOD MISHRA SURAJ KUMAR PRASOON KUMAR	STANDING COUNSEL 21
362. CWJC/18950/2025 ARMS ACT IA-1/2026 () AMENDMENT	3	MONA DEVI vs THE STATE OF BIHAR AND ORS	MANISHA PANDEY SHWETA PANDEY MAYANK PANDEY	STANDING COUNSEL (6)
363. CWJC/19060/2025 INDIAN REGISTRATIO	2	NORTH INDIA DISTRICT COUNCIL OF THE ASSEMBLIES OF GOD vs THE STATE OF BIHAR AND ORS	APURV HARSH MANU TRIPURARI RAGHU RAJ PRATAP AARLIN MONCY JAYA SINGH HRITIK ANAND PRANSHU PRAKASH	STANDING COUNSEL (11) AJAY KUMAR AJAY KUMAR AJAY KUMAR
364. CWJC/19070/2025 CITIZENSHIP	2	VINIT AGARWAL AND ANR vs THE UNION OF INDIA AND ORS	HARSH KAUSHAL ANNAPURNA SINHA ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR KULDEEP THAKUR PULKIT THAKUR	ADDITIONAL SOLICITOR GENERAL RAKESH KUMAR NO.1
365. CWJC/19185/2025 LAND ENCROACHMENT	1	DINESH TIWARI vs THE STATE OF BIHAR AND ORS	DHANESHWAR PRASAD GUPTA	GOVERNMENT PLEADER (20)
366. CWJC/19187/2025 ARMS ACT IA-1/2026 () MISC	3	RAZIA TABASUM vs THE STATE OF BIHAR AND ORS	MANISHA PANDEY MAYANK PANDEY	STANDING COUNSEL (7) KUMAR ALOK (SC)
367. CWJC/19207/2025 FOREIGN ACT	2	YASMEEN MOHAMMAD ZAHID vs THE UNION OF INDIA AND ORS	SRIRAM KRISHNA PRABHAT KUMAR SINGH AMARJEET	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (19) SHIVADITYA DHARI SINHA
368. CWJC/19219/2025 OTHER MISC. MATTER	1	NAND KISHORE SINGH vs THE STATE OF BIHAR AND ORS	NISHI PRIYA RAJEEV RANJAN VIKAS KUMAR	STANDING COUNSEL (11) RAM KINKER CHOUBEY
369. CWJC/19245/2025 OTHER MISC. MATTER IA-1/2026 () AMENDMENT	3	M/S R.R. BUILDERS AND DEVELOPERS vs THE STATE OF BIHAR AND ORS	PARTH GAURAV ADITYA PRATAP ASHUTOSH KUMAR PANDEY KUMAR SAURAV DIVYA PRAKASH	GOVERNMENT PLEADER (04) JAINANDRA KUMAR KESHAB RAJ JAI RAM SINGH
370. CWJC/19305/2025 ARMS ACT	1	GYAN PRAKASH vs THE STATE OF BIHAR AND ORS	MANISHA PANDEY SHWETA PANDEY MAYANK PANDEY	STANDING COUNSEL (6)
371. CWJC/19340/2025 OTHER MISC. MATTER	4	LAXSHANDEV SINGH @ LAXSHMAN DEV SINGH vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH PRABHOJOT SINGH ATUL KUMAR MOHIT RANJAN HARSH RAJ	STANDING COUNSEL (22)
372. CWJC/19407/2025 INDIAN REGISTRATIO	2	ARUN KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	PARTH GAURAV VIJAY KR SINGH NO. 1 KUMAR SAURAV DIVYA PRAKASH RAHUL KUMAR SWAYAMPRABH MISHRA	GOVERNMENT PLEADER (18)
373. CWJC/19444/2025 OTHER MISC. MATTER IA-2/2026 () INTERVENOR PETITIO	3	SHRIKRISHNA SINGH vs THE STATE OF BIHAR AND ORS	ROHIT RAJ DR. KAMAL DEO SHARMA TUSHAR VAIBHAV	GOVERNMENT PLEADER (11)
374. CWJC/19456/2025 OTHER MISC. MATTER	2	SHAILESH KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	SHAILESH KUMAR	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (20) JAINANDRA KUMAR

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375.	CWJC/19485/2025 LAND ENCROACHMENT	1 KUMARI BINDA DEVI vs THE STATE OF BIHAR AND ORS	KAMLA KANT PANDEY SHEELA PANDEY	STANDING COUNSEL (9)
376.	CWJC/19487/2025 ARMS ACT IA-1/2026 () AMENDMENT	1 ALOK KUMAR vs THE STATE OF BIHAR AND ORS	KUNDAN KUMAR DHIRDYUTI KUMAR VERMA ANSHUMAN DHEER	STANDING COUNSEL (22)
377.	CWJC/19489/2025 OTHER MISC. MATTER	3 SATISH KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	HARSH VARDHAN HARSH RAJ	STANDING COUNSEL (8) P.K.SHAHI
378.	CWJC/19558/2025 ARMS ACT IA-1/2026 () AMENDMENT	1 RAJ KUMAR vs THE STATE OF BIHAR AND ORS	KUNDAN KUMAR DHIRDYUTI KUMAR VERMA ANSHUMAN DHEER	STANDING COUNSEL (23)
379.	CWJC/19637/2025 OTHER MISC. MATTER	2 RAM PRIT RAM vs THE STATE OF BIHAR AND ORS	SHASHI DHAR JHA	GOVERNMENT PLEADER (18)
380.	CWJC/19664/2025 OTHER MISC. MATTER	1 DULARI DEVI vs THE STATE OF BIHAR AND ORS	DR. ANJANI PD. SINGH PRANAV ANAND	GOVERNMENT PLEADER (22)
381.	CWJC/19776/2025 LAND ENCROACHMENT	1 RANJIT KUMAR PRASAD vs THE STATE OF BIHAR AND ORS	VITESH KUMAR SINGH MEGHA SINGH ABHIJEET GAUTAM VIJAY KISHORE BHARTI	STANDING COUNSEL (04)
382.	CWJC/19857/2025 OTHER MISC. MATTER IA-1/2026 () INTERVENOR PETITIO	3 ALOK KUMAR PANDEY vs THE STATE OF BIHAR AND ORS	SURAJ KUMAR TIWARI SHAMBHU NARAYAN SINGH AKSHAY TRIPATHI MOHAMMAD FAROOQ MUKESH KUMAR SINGH SHIOPUJAN SINGH	GOVERNMENT PLEADER (6)
383.	CWJC/19867/2025 ARMS ACT	1 SANTOSH KUMAR vs THE STATE OF BIHAR AND ORS	BIRENDRA KUMAR RAJIV RANJAN SINGH	STANDING COUNSEL (21)
384.	CWJC/19871/2025 OTHER MISC. MATTER	1 VIJAY KUMAR CHOUDHARY vs THE STATE OF BIHAR AND ORS	MIRITYUNJAY KUMAR PAMPY KUMARI MEGHA KUMARI	GOVERNMENT ADVOCATE (08)
385.	CWJC/19885/2025 ARMS ACT	1 ANUJ KUMAR SINGH @ ANUJ KUMAR vs THE STATE OF BIHAR AND ORS	DIWAKAR PRASAD SINGH HEMANT KUMAR SHARAN KUNDAN RATHORE@ KUNDAN KUMAR RAJ KUMAR SINGH	STANDING COUNSEL (18)
386.	CWJC/19921/2025 ARMS ACT	1 HARIS FARID AHMAD KHAN vs THE STATE OF BIHAR AND ORS	PRABHAKAR SAHAI	GOVERNMENT PLEADER (14)
387.	CWJC/19944/2025 OTHER MISC. MATTER	2 RAJNISH KUMAR vs THE UNION OF INDIA AND ANR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA AKASH KUMAR PAWAN KUMAR SINGH	ADDITIONAL SOLICITOR GENERAL
388.	CWJC/19986/2025 LAND ENCROACHMENT	1 SURENDRA PRASAD SINGH vs THE STATE OF BIHAR AND ORS	RAMCHANDRA SINGH	GOVERNMENT PLEADER (23)
389.	CWJC/20106/2025 OTHER MISC. MATTER	2 TRIDEV KUMAR vs THE STATE OF BIHAR AND ORS	AMIT KUMAR	GOVERNMENT PLEADER (11)
390.	CWJC/20119/2025 OTHER MISC. MATTER	2 SRIKRISHNA GAUSHALA vs THE STATE OF BIHAR AND ORS	SAKET GUPTA VIVEK RAJ ADITYA PRAKASH	GOVERNMENT PLEADER (6)
391.	CWJC/20128/2025 LAND ENCROACHMENT	2 MD. MANJAR ALAM vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH RUSHALI GYANENDRA KUMAR DIWAKAR	STANDING COUNSEL (01)
392.	CWJC/20165/2025 OTHER MISC. MATTER	1 MANISH ANAND KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	JAGDISH PRASAD SINGH	STANDING COUNSEL (12)
393.	CWJC/20172/2025 ARMS ACT	1 REYASATULLAH KHAN vs THE STATE OF BIHAR AND ORS	MD. ATAUL HAQUE	STANDING COUNSEL (22)
394.	CWJC/20174/2025 LAND ENCROACHMENT	1 AJAY KUMAR vs THE STATE OF BIHAR AND ORS	SAUMYA SINGH SANJEEV RANJAN SHRISTI SINGH	STANDING COUNSEL (24)

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395.	CWJC/20176/2025 OTHER MISC. MATTER	1 SMT. SABITA KUMARI vs THE STATE OF BIHAR AND ORS	AJAY PRASAD AJIT KUMAR SINHA	GOVERNMENT ADVOCATE (2)
396.	CWJC/20178/2025 OTHER MISC. MATTER	1 DR. SHIVAM SINHA vs THE STATE OF BIHAR AND ORS	AMIT KUMAR SINGH SHIVAM RAJ	STANDING COUNSEL (10)
397.	CWJC/20218/2025 OTHER MISC. MATTER	1 RANI DEVI vs THE STATE OF BIHAR AND ORS	SHIV SHANKAR PRASAD YADAV AMRITAM SHANKAR YADAV	ADDITIONAL ADVOCATE GENERAL (3)
398.	CWJC/20359/2025 OTHER MISC. MATTER	2 SHIV RAM SHUKLA vs THE UNION OF INDIA AND ORS	ROHIT RAJ	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (10) RANA VIKRAM SINGH MANOJ KUMAR SINGH
399.	CWJC/20465/2025 LAND ENCROACHMENT IA-1/2026 () INTERVENOR PETITIO	1 MAA JAGDAMBA TEMPLE TRUST COMMITTEE vs THE STATE OF BIHAR AND ORS	RITIK SHAH MADAN MOHAN RAHUL RAJ	STANDING COUNSEL (26) GANPATI TRIVEDI ANWAR KARIM SIDDHARTHA PRASAD MANOJ KUMAR AMBASTHA SWARNA ROY KOMAL RAJ NISHA KUMARI RICHA RAJIV SINGH AKSHAT ARGHYA
400.	CWJC/20530/2025 INDIAN REGISTRATIO	2 YOGENDRA TIWARI vs THE STATE OF BIHAR AND ORS	BIRENDRA KUMAR	STANDING COUNSEL (13)
401.	CWJC/20543/2025 LAND ENCROACHMENT	1 PRABIR KUMAR SINGH vs THE STATE OF BIHAR AND ORS	JITENDRA KUMAR CHETNA SHAMBHAVI PRIYA	GOVERNMENT ADVOCATE (5)
402.	CWJC/20550/2025 LAND ENCROACHMENT	1 RAM EKBAL SINGH vs THE STATE OF BIHAR AND ORS	DHANESHWAR PRASAD GUPTA	GOVERNMENT PLEADER (26)
403.	CWJC/20556/2025 LAND ENCROACHMENT	1 PAWAN KUMAR MISHRA AND ANR vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR VENKATESH KAUSHIK	GOVERNMENT PLEADER (18)
404.	CWJC/20579/2025 LAND ENCROACHMENT IA-1/2026 () MISC	3 SHARDA DEVI AND ORS vs THE STATE OF BIHAR AND ORS	DIKSHA KUMARI NITYANAND MISHRA	ADDL. ADVOCATE GENERAL (04) PRIYADARSHI MATRI SHARAN
405.	CWJC/20580/2025 LAND ENCROACHMENT	2 ARVIND KUMAR ALIAS ARVIND RAI vs THE STATE OF BIHAR AND ANR	RAVISH MISHRA KEERTIKA SAKSHI RAKESH KUMAR TIWARY	GOVERNMENT PLEADER (16)
406.	CWJC/20654/2025 OTHER MISC. MATTER	1 KAJAL KIRAN vs THE STATE OF BIHAR AND ORS	PUNIT KUMAR SHIV PRATAP	STANDING COUNSEL (23) JAINANDRA KUMAR
407.	CWJC/20662/2025 OTHER MISC. MATTER	1 SANJAY KUMAR vs THE STATE OF BIHAR AND ORS	SANJU SINGH	STANDING COUNSEL (15)
408.	CWJC/20696/2025 ARMS ACT	1 BHIM SINGH vs THE STATE OF BIHAR AND ORS	UPENDRA KUMAR SINGH	STANDING COUNSEL (12)
409.	CWJC/20705/2025 LAND ENCROACHMENT	2 MOHAMMAD KABEER @ MD. KABIR vs THE STATE OF BIHAR AND ORS	SANJEET KUMAR PRANAV RANJAN NAVYA SINHA	GOVERNMENT PLEADER (25)
410.	CWJC/20707/2025 OTHER MISC. MATTER	2 KHUSMUDA KHATUN vs THE STATE OF BIHAR AND ORS	MD. SHAHNAWAZ ALI BIPIN KUMAR ADITYA KUMAR CHAUDHARY	GOVERNMENT ADVOCATE (07)
411.	CWJC/20729/2025 OTHER MISC. MATTER	4 KAMLESH KUMAR vs THE STATE OF BIHAR AND ORS	PUNIT KUMAR PRIYANK DEEPAK SHIV PRATAP	STANDING COUNSEL (22) JAINANDRA KUMAR RAVI SHANKAR ROY RAJ KRISHNA JHA RAVI SHANKAR ROY RAJ KRISHNA JHA

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412. CWJC/20743/2025 OTHER MISC. MATTER	2 SARLA RANI AND ORS vs THE STATE OF BIHAR AND ORS	HARSH KAUSHAL ANNAPURNA SINHA ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR KULDEEP THAKUR PULKIT THAKUR	GOVERNMENT ADVOCATE (2) UMA KANT PRASAD AJAY KUMAR SINGH
413. CWJC/20812/2025 OTHER MISC. MATTER	3 INFO EDGE (INDIA) LIMITED vs THE STATE OF BIHAR AND ORS	DHANANJAY KASHYAP SOMALI ACHARYA	GOVERNMENT PLEADER (12) JAINANDRA KUMAR
With CWJC/3345/2026 413.1 OTHER MISC. MATTER	2 M/S LOCON SOLUTIONS PVT. vs STATE OF BIHAR AND ORS	ABHISHEK KUMAR PRITHVI SIDHU SAKSHI BHATNAGAR SHUBHAM SHIVANSH URVASHI BHARTI AMAN WASAN KSHITIJ SINGH	STANDING COUNSEL (25) JAINANDRA KUMAR
414. CWJC/20817/2025 OTHER MISC. MATTER	1 SANJAY KUMAR YADAV, (EX- MUKHIYA) vs THE STATE OF BIHAR AND ORS	BIRENDRA KUMAR	GOVERNMENT ADVOCATE (3)
415. CWJC/20836/2025 LAND ENCROACHMENT	1 RAJENDRA TIWARI vs THE STATE OF BIHAR AND ORS	ABHISHEK ARVIND KUMAR PANDEY	GOVERNMENT PLEADER (11)
416. CWJC/20876/2025 LAND ENCROACHMENT	1 RAMESH JHA @ RAMESH CHANDRA JHA vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR PANDEY RAJNISH KUMAR	GOVERNMENT PLEADER (26) ANIL KUMAR CHOUDHARY
417. CWJC/20905/2025 LAND ENCROACHMENT	3 SRI SRI 108 DURGA MANDIR KOTHRAM vs THE STATE OF BIHAR AND ORS	RANJAN KUMAR DUBEY NAWNIT KUMAR TIWARY KUMAR GAURAV SHESHADRI KUMARI	GOVERNMENT PLEADER (16) VINAY KUMAR MISHRA
418. CWJC/20911/2025 INDIAN STAMP ACT	2 SHABAB AHMAD AND ORS vs THE STATE OF BIHAR AND ORS	ADITYA NATH JHA	GOVERNMENT ADVOCATE (10)
419. CWJC/21005/2025 INDIAN STAMP ACT IA-1/2026 () AMENDMENT IA-2/2026 () AMENDMENT	2 PRABHU PRASAD SUREKA vs THE STATE OF BIHAR AND ORS	SHRISTI SINGH SANJEEV RANJAN SAUMYA SINGH	GOVERNMENT ADVOCATE (02)
420. CWJC/21010/2025 LAND ENCROACHMENT	1 BUTAN PASWAN @ BHUTAN PASWAN AND ORS vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR GARG SANJIV KUMAR PATHAK	STANDING COUNSEL (4)

FOR HEARING -I

421. CWJC/15208/2025 INDIAN STAMP ACT	3 BHASKAR KUMAR vs THE STATE OF BIHAR AND ORS	DR. ANJANI PD. SINGH SUNNY KUMAR SAURAV KUMAR PANDEY	STANDING COUNSEL (07) KUMAR ALOK (SC 7)
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(AT 2:15 P.M.)

FOR ADMISSION - FRESH CASES II

422. CWJC/336/2026 OTHER MISC. MATTER	1 DEVENDRA NATH PURI vs THE STATE OF BIHAR AND ORS	PRAMHANSH KUMAR PURI KRITI KUMARI DIN BANDHU SINGH	STANDING COUNSEL (12)
423. CWJC/347/2026 OTHER MISC. MATTER	1 ADITYA vs THE STATE OF BIHAR AND ORS	RAJEEV RANJAN SUMIT KUMAR SRIVASTVA GYAN PRAKASH	GOVERNMENT PLEADER (18)
424. CWJC/366/2026 OTHER MISC. MATTER	1 SHYAMSUNDAR PRASAD vs THE UNION OF INDIA AND ORS	RAHUL SINGH	ADDITIONAL SOLICITOR GENERAL ADDL. ADVOCATE GENERAL (07)
425. CWJC/367/2026 LAND ENCROACHMENT	1 SATYANARAIN SINGH vs THE STATE OF BIHAR AND ORS	ASHUTOSH TRIPATHY RAJNISH KUMAR	GOVERNMENT ADVOCATE (8)
426. CWJC/387/2026 OTHER MISC. MATTER	1 SRI MOHAN JHA SUMAN @ SHREE MOHAN JHA SUMAN vs THE STATE OF BIHAR AND ORS	LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR	GOVERNMENT PLEADER (2) BINDHYACHAL RAI

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427. CWJC/432/2026 ARMS ACT	1	SHAILENDRA KUMAR vs THE STATE OF BIHAR AND ORS	VIJAY SHANKAR SHRIVASTAVA NISHA VERMA RITESH KUMAR SINHA ANKITA MEERA KUMARI	GOVERNMENT PLEADER (16)
428. CWJC/459/2026 INDIAN REGISTRATIO	1	DR. SHAMBHU ROY vs THE STATE OF BIHAR AND ORS	AJIT KUMAR SINHA AJAY PRASAD	GOVERNMENT PLEADER (10)
429. CWJC/524/2026 LAND ENCROACHMENT	1	TRIPURARI PANDEY vs THE STATE OF BIHAR AND ORS	MAYURI KAMLESHWAR PANDEY PRAVEEN KUMAR	GOVERNMENT PLEADER (26)
430. CWJC/543/2026 LAND ENCROACHMENT	1	INDRASEN SINGH @ BHULETAN SINGH AND ORS vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SINGH	STANDING COUNSEL (07)
431. CWJC/544/2026 INDIAN STAMP ACT	1	ANAND NATH TIWARI vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR PANDEY RAJESH KUMAR	GOVERNMENT ADVOCATE (03)

FOR ORDERS (ON OFFICE NOTES) - II

432. CWJC/490/2026 OTHER MISC. MATTER	1	M/S KAMINI HOMES vs THE PRINCIPAL SECRETARY AND ORS	PURUSHOTTAM KUMAR TANUSHRI	STANDING COUNSEL (04) JAINANDRA KUMAR
433. CWJC/495/2026 OTHER MISC. MATTER	1	NARMADA JHA @ NARMADA DEVI JHA vs THE STATE OF BIHAR AND ORS	PRAMOD MISHRA SURAJ KUMAR PRASOON KUMAR	STANDING COUNSEL (22) PARTH GAURAV MEGHA SINGH ASHUTOSH KUMAR PANDEY
434. CWJC/593/2026 OTHER MISC. MATTER	1	RAJ KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SHAMBHU SHARAN SINGH RIMA SAHAY PALLAVI KUMARI	GOVERNMENT PLEADER (04) KALYAN SHANKAR
435. CWJC/638/2026 HOUSING BOARD MATT	1	AWADESH KUMAR SINGH vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR MALICK	STANDING COUNSEL 01 DR. ANAND KUMAR SHILPI KESHRI
436. CWJC/825/2026 OTHER MISC. MATTER	1	RAMESHWAR SINGH YADAV vs THE STATE OF BIHAR AND ORS	BIBHAKAR TIWARY	GOVERNMENT PLEADER (04) MAURYA VIJAY CHANDRA

FOR ADMISSION III

437. CWJC/4088/2026 ARMS ACT	1	AJAY SHANKAR PATHAK vs THE STATE OF BIHAR AND ORS	RAVI SHANKAR PATHAK	STANDING COUNSEL (22)
438. CWJC/4901/2026 OTHER MISC. MATTER	1	ABU NASAR vs THE STATE OF BIHAR AND ORS	ABU NASAR (IN PERSON)	ADDITIONAL ADVOCATE GENERAL (9)
439. CWJC/5604/2026 ARMS ACT	1	SUCHITRA SINHA vs THE STATE OF BIHAR AND ORS	DR. AJAY SHANKAR RAJOO GOPAL KRISHNA RAVI SHANKAR	STANDING COUNSEL (23)
440. CWJC/9146/2026 HOUSING BOARD MATT	1	BIBI NASRANA vs THE STATE OF BIHAR AND ORS	MAJID MAHBOOB KHAN SHAHID AQUBAL	STANDING COUNSEL (7) ANKITA ROY

MATTER -1

441. CWJC/251/2026 LAND ENCROACHMENT	2	UPENDRA SHARMA vs THE STATE OF BIHAR AND ORS	SAUMYA SINGH SANJEEV RANJAN SHRISTI SINGH	GOVERNMENT PLEADER (10)
442. CWJC/424/2026 OTHER MISC. MATTER	2	ABHA KUMARI AND ANR vs THE STATE OF BIHAR AND ORS	NISHANT KUMAR SINHA ARVIND KUMAR RAVINESH	GOVERNMENT PLEADER (22)
443. CWJC/436/2026 OTHER MISC. MATTER	4	SUDHIR KUMAR vs THE STATE OF BIHAR AND ORS	PUNIT KUMAR PRIYANK DEEPAK SHIV PRATAP	STANDING COUNSEL (21) JAINANDRA KUMAR RAVI SHANKAR ROY RAJ KRISHNA JHA RAVI SHANKAR ROY RAJ KRISHNA JHA
444. CWJC/450/2026 LAND ENCROACHMENT	1	LALJI SINGH AND ANR vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR PANDEY NO.5	GOVERNMENT ADVOCATE (03)

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445. CWJC/483/2026 OTHER MISC. MATTER	1	HADISH HAWARI vs THE BIHAR STATE BAR COUNCIL AND ORS	ALI MUQTADIR AHMAD SHAILESH KUMAR	BIPIN KUMAR
446. CWJC/554/2026 OTHER MISC. MATTER	1	AZAD PASWAN vs THE STATE OF BIHAR AND ORS	KUMAR HARSH BRAJ KISHORE SINGH CHOUHAN	STANDING COUNSEL (09)
447. CWJC/599/2026 LAND ENCROACHMENT	1	SHATRUGHAN JHA vs THE STATE OF BIHAR AND ORS	RAJEEV RANJAN SUMIT KUMAR SRIVASTVA GYAN PRAKASH	GOVERNMENT PLEADER (07)
448. CWJC/619/2026 ARMS ACT	1	RAHUL KUMAR vs THE STATE OF BIHAR AND ORS	UMA KANT MISHRA SHAKIB AYAZ	GOVERNMENT PLEADER (03)
449. CWJC/636/2026 ARMS ACT	1	BRAJESH KUMAR vs THE STATE OF BIHAR AND ORS	BHAGYA NARAYAN JHA TANYA	ADDL. ADVOCATE GENERAL 09
450. CWJC/682/2026 LAND ENCROACHMENT	4	AKHILESHWAR SINGH @ AKHILESHWAR SHARMA AND ORS vs THE STATE OF BIHAR AND ORS	SHASHANK CHANDRA VATSAL VERMA NITISH KUMAR	STANDING COUNSEL (22) UJJWAL KANT PANDAY
451. CWJC/695/2026 INDIAN STAMP ACT	2	SHAHID MOIN vs THE STATE OF BIHAR AND ORS	VIJAY SHANKAR SHRIVASTAVA RITESH KUMAR SINHA ANKITA	STANDING COUNSEL (11)
452. CWJC/698/2026 LAND ENCROACHMENT	1	SIRAJUDDIN ANSARI vs THE STATE OF BIHAR AND ORS	NOUMAAN AHMAD KUMAR BINODE BARIAR RANANJAY KUMAR MD. ASLAM ANSARI	STANDING COUNSEL 06 PRASOON SINHA KIRAN KUMARI
453. CWJC/736/2026 OTHER MISC. MATTER	2	M/S AROMA DEVELOPERS PVT. LTD. vs THE STATE OF BIHAR AND ORS	PURUSHOTTAM KUMAR TANUSHRI MADHAV KUMAR SUMIT KUMAR AKASH DEEP	ADDL. ADVOCATE GENERAL (12) JAINANDRA KUMAR WASI AKHTAR
454. CWJC/807/2026 LAND ENCROACHMENT	1	BAHADUR RAM vs THE STATE OF BIHAR AND ORS	SARVESH KASHYAP KUMARI AKANSHA RAI	GOVERNMENT ADVOCATE 10
455. CWJC/832/2026 OTHER MISC. MATTER	2	VINOD KUMAR VIMAL vs THE UNION OF INDIA AND ORS	HARSH KAUSHAL ANNAPURNA SINHA ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR KULDEEP THAKUR NIDHI SHARMA	ADDITIONAL SOLICITOR GENERAL ADDITIONAL SOLICITOR GENERAL SARANDHA SUMAN
456. CWJC/852/2026 OTHER MISC. MATTER	1	AJIT KUMAR SHUKLA vs THE STATE OF BIHAR AND ORS	BIPIN BIHARI SINGH SHYAMA KANT SINGH PRASHANT KUMAR	ADDL. ADVOCATE GENERAL (05)
457. CWJC/895/2026 OTHER MISC. MATTER	1	ANAND KUMAR AGRAWAL vs THE STATE OF BIHAR AND ORS	HARSH KAUSHAL ANNAPURNA SINHA ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR KULDEEP THAKUR PULKIT THAKUR	GOVERNMENT ADVOCATE (11) KALYAN SHANKAR
458. CWJC/934/2026 OTHER MISC. MATTER IA-1/2026 () AMENDMENT IA-2/2026 () STAY OF PROCEEDING	4	SATYADEO SINGH AND ANR vs THE STATE OF BIHAR AND ORS	SHASHANK CHANDRA VATSAL VERMA NITISH KUMAR	STANDING COUNSEL (22) JAINANDRA KUMAR TANUSHRI MADHAV KUMAR SUMIT KUMAR PURUSHOTTAM KUMAR SUNIL KUMAR SINGH SUNIL KUMAR SINGH SUNIL KUMAR SINGH SUNIL KUMAR SINGH
459. CWJC/951/2026 LAND ENCROACHMENT	2	RAM KUMAR SAH @ RAM KUMAR SAHU AND ORS vs THE STATE OF BIHAR AND ORS	KAUSHALESH CHOUDHARY	GOVERNMENT ADVOCATE (10)
460. CWJC/963/2026 LAND ENCROACHMENT	2	BHOGINDRA JHA vs THE STATE OF BIHAR AND ORS	MANISH JHA	STANDING COUNSEL (12)

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461.	CWJC/978/2026 OTHER MISC. MATTER IA-1/2026 () MISC	2 ALIM AHMAD WASEEM vs INDIAN OIL CORPORATION LTD. (I.O.C.L), AND ORS	AMIR ALAM	STANDING COUNSEL (5) SANAT KUMAR MISHRA KUMAR MANISH
462.	CWJC/1017/2026 LAND ENCROACHMENT	1 AMIRI LAL YADAV vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR NO.1 DR. ANJANI PD. SINGH PRANAV ANAND	STANDING COUNSEL (5) UTTAM KUMAR MISHRA SURESH SINGH
463.	CWJC/1051/2026 ARMS ACT	1 ATHAR ALAM vs THE STATE OF BIHAR AND ORS	MANISHA PANDEY MAYANK PANDEY	STANDING COUNSEL (26) MANOJ KUMAR AMBASTHA
464.	CWJC/1052/2026 LAND ENCROACHMENT	1 DILIP KUMAR SINGH vs THE STATE OF BIHAR AND ORS	DEVENDRA KUMAR	STANDING COUNSEL (16)
465.	CWJC/1090/2026 OTHER MISC. MATTER IA-1/2026 () INTERVENOR PETITIO	2 JITENDRA KUSHWAHA vs THE STATE OF BIHAR AND ORS	SUMIT KUMAR JHA	STANDING COUNSEL (6) KUMAR ABHISHEK SANJEEV KUMAR RAMESH KUMAR AGRAWAL
466.	CWJC/1092/2026 LAND ENCROACHMENT	1 RUKMANI DEVI @ RUKMINI DEVI AND ANR vs THE STATE OF BIHAR AND ORS	SHAKIL AHMAD KHAN	STANDING COUNSEL (23)
467.	CWJC/1127/2026 OTHER MISC. MATTER	1 PINKI DEVI vs THE STATE OF BIHAR AND ORS	ATUL DAYAL	GOVERNMENT PLEADER (25) RABINDRA KUMAR PRIYADARSHI RAHUL KUMAR SINGH
468.	CWJC/1187/2026 OTHER MISC. MATTER	1 AMIT KUMAR vs THE STATE OF BIHAR AND ORS	MANISH SAHAY ANIL KUMAR SINHA SIDDHARTH ADITYA AMRIT KIRTI AMAN RAJ	STANDING COUNSEL (21)
469.	CWJC/1192/2026 OTHER MISC. MATTER	1 KIRAN KUMARI vs THE STATE OF BIHAR AND ORS	AJIT KUMAR SINHA AJAY PRASAD	GOVERNMENT ADVOCATE (10)
470.	CWJC/1263/2026 FOREIGN ACT	2 KAMLESH SINGH vs THE UNION OF INDIA AND ORS	ADESH RAJ	ADDITIONAL SOLICITOR GENERAL RAVINDER KUMAR SHARMA AWADHESH KUMAR PANDEY
471.	CWJC/1294/2026 LAND ENCROACHMENT IA-1/2026 () INTERVENOR PETITIO	5 RAMASWARTH JHA ALIAS RAM SOGARATH JHA AND ANR vs THE STATE OF BIHAR AND ORS	MANISH JHA JITENDRA ACHARYA	ADDL. ADVOCATE GENERAL (04) PANKAJ KUMAR JHA
472.	CWJC/1307/2026 LAND ENCROACHMENT	2 RAM LAKHAN MAHTO AND ORS vs THE STATE OF BIHAR AND ORS	SUDHANSHU PRAKASH CHANDRA KANT SUBHASH KUMAR TIWARI	STANDING COUNSEL (12) MANOJ KUMAR BHAWANA JHA MANOJ KUMAR
473.	CWJC/1339/2026 OTHER MISC. MATTER	1 MANOJ KUMAR SINGH vs THE STATE OF BIHAR AND ORS	OM PRAKASH UPADHYAY ABHAY KUMAR PANDEY	GOVERNMENT PLEADER (3)
474.	CWJC/1346/2026 OTHER MISC. MATTER	1 MIRZA IFTEKHAR MEHDI vs THE STATE OF BIHAR AND ORS	ANIL KUMAR TIWARY	GOVERNMENT PLEADER (20) MD. HELAL AHMAD MANOJ KUMAR SINHA
475.	CWJC/1367/2026 LAND ENCROACHMENT	3 DISTRICT SPORTS ASSOCIATION AND ANR vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SITESH KASHYAP RAUSHAN RAJ	STANDING COUNSEL (26) PRIYADARSHI MATRI SHARAN NARESH DIKSHIT MANOJ KUMAR AMBASTHA
476.	CWJC/1406/2026 LAND ENCROACHMENT	1 ANIL KUMAR VERMA vs THE STATE OF BIHAR AND ORS	RAJENDRA PRASAD	GOVERNMENT ADVOCATE 7

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477. CWJC/1419/2026 INDIAN REGISTRATIO	1 SABNAM SALIM AND ANR vs THE STATE OF BIHAR AND ORS	DR RANJEET KUMAR KANISHK KAUSTUBH LAKSHMI KUMARI RAJNISH PRAKASH ROHAN SINHA ANKESH KUMAR SINHA	STANDING COUNSEL 13
478. CWJC/1424/2026 OTHER MISC. MATTER	1 BIRESH PRASAD @ BARJESH PRASAD vs THE STATE OF BIHAR AND ORS	MUNNA PRASAD SINGH	ADDL. ADVOCATE GENERAL (13)
479. CWJC/1470/2026 LAND ENCROACHMENT	3 PURUSHOTTAM KUMAR, AND ORS vs THE STATE OF BIHAR AND ORS	ALOK KUMAR SINGH DILIP KUMAR	GOVERNMENT PLEADER 6
With CWJC/10840/2025 479.1 LAND ACQUISITION	5 ARUN KUMAR AJAD AND ORS vs THE STATE OF BIHAR AND ORS	SUSHANT PRAVEER SUSHMITA SHARMA SHIVALIKA SINHA	GOVERNMENT PLEADER (7)
480. CWJC/1576/2026 ARMS ACT	2 SMT. KUMARI HEMA DEVI @ KUMARI HEMA vs THE STATE OF BIHAR AND ORS	SHYAM KISHORE	GOVERNMENT PLEADER (25)
481. CWJC/1627/2026 ARMS ACT	1 ARIF HUSSAIN vs THE STATE OF BIHAR AND ORS	DHURENDRA KUMAR AMIT KUMAR SINGH SUMIT KUMAR	GOVERNMENT PLEADER (24)
482. CWJC/1658/2026 OTHER MISC. MATTER IA-1/2026 () MISC	1 RAM YATAN PASWAN vs THE STATE OF BIHAR AND ORS	DHARMENDRA KUMAR PASWAN AMAR KUMAR DEEPSHIKHA MAHI PRIYA SURAJ KUMAR	STANDING COUNSEL (22) RAKESH KUMAR JHA
483. CWJC/1659/2026 OTHER MISC. MATTER IA-1/2026 () INTERVENOR PETITIO	1 SHAKIL ANSARI vs THE STATE OF BIHAR AND ORS	WASI AKHTAR	STANDING COUNSEL (07) KUMAR ALOK (SC ASIF KALIM RANANJAY KUMAR
484. CWJC/1664/2026 OTHER MISC. MATTER	1 MD. ANWAR ANSARI vs THE STATE OF BIHAR AND ORS	NAFISUZZOHA SOMESH KUMAR ALIZA AKRAM KHAN MIRZA AHRAZ BAIG SHABINA TALAT	STANDING COUNSEL (15)
485. CWJC/1678/2026 LAND ENCROACHMENT	3 UMESH PRASAD SINGH @ UMESH SINGH vs THE STATE OF BIHAR AND ORS	YOGENDRA KUMAR SINGH LAL MANI SHARMA	STANDING COUNSEL (15) PRASOON SINHA HARSH PRATAP YADAV SHAMBHAVI SINGH PRABHAKAR SINGH
486. CWJC/1693/2026 LAND ENCROACHMENT	2 BINOD KUMAR @ VINOD KUMAR @ VINOD RAI AND ANR vs THE STATE OF BIHAR AND ORS	SITESH KASHYAP SANJEEV KUMAR RAUSHAN RAJ	STANDING COUNSEL (20)
487. CWJC/1757/2026 ARMS ACT	2 ABHISHEK KUMAR vs THE STATE OF BIHAR AND ORS	DR. AJAY SHANKAR RAJOO RAVI SHANKAR	GOVERNMENT ADVOCATE (10)
488. CWJC/1786/2026 OTHER MISC. MATTER IA-1/2026 () STAY OF PROCEEDING IA-2/2026 () MISC	5 M/S GEETANJALI VATIKA PRIVATE LIMITED vs THE STATE OF BIHAR AND ORS	MOHIT RAJ ANKIT KUMAR	GOVERNMENT PLEADER (3) JAINANDRA KUMAR PUNIT KUMAR
489. CWJC/1812/2026 LAND ENCROACHMENT	1 DEVENDRA PRASAD SINGH vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SINGH	GOVERNMENT PLEADER (02)
490. CWJC/1820/2026 OTHER MISC. MATTER	1 SHAILA AGARWAL vs THE STATE OF BIHAR AND ORS	PUNEET SIDDHARTHA ARYAN SINHA SHIVAM RAJ MAYANK SINGH	GOVERNMENT ADVOCATE (08) JAINANDRA KUMAR
491. CWJC/1848/2026 OTHER MISC. MATTER	2 M/S MAHADEV CONSTECH AND SERVICES PVT. LTD. vs REAL ESTATE REGULATORY AUTHORITY, BIHAR AND ORS	NARMDESHWAR RAJKUMAR RAJESH	STANDING COUNSEL (8) JAINANDRA KUMAR

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492.	CWJC/1940/2026 OTHER MISC. MATTER IA-1/2026 () MISC	1	RANJEET KUMAR vs THE UNION OF INDIA AND ORS	RANJEET KUMAR NIRAJ KUMAR	ADDITIONAL SOLICITOR GENERAL RAM TUJABH SINGH RADHIKA RAMAN
493.	CWJC/1953/2026 LAND ENCROACHMENT	1	YUGESHWAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	SUBHASH PATEL	GOVERNMENT PLEADER (10)
494.	CWJC/1961/2026 HOUSING BOARD MATT	3	NAGENDRA PRATAP SINGH AND ORS vs THE STATE OF BIHAR AND ORS	RISHIKA JHA VISHWAJEET GAJENDRA PRATAP SINGH	GOVERNMENT ADVOCATE (11) ABHISHEK KUMAR
495.	CWJC/2056/2026 ARMS ACT IA-1/2026 () LIMITATION PETITIO	6	MANIBHUSHAN PRATAP SENGAR vs THE STATE OF BIHAR AND ORS	JAGDISH PRASAD SINGH	GOVERNMENT ADVOCATE (07)
496.	CWJC/2062/2026 OTHER MISC. MATTER	1	RUKMANI DEVI @ RUKMINI DEVI AND ORS vs THE STATE OF BIHAR AND ORS	SACHINA SHASHWAT	STANDING COUNSEL (24) VIVEK PRASAD PRASOON SINHA PAWAN KUMAR
497.	CWJC/2070/2026 OTHER MISC. MATTER	4	GANGA KUMAR SHRIVASTAV vs THE STATE OF BIHAR AND ORS	AVINASH SHEKHAR SURAJ SAMDARSHI SIMRAN KUMARI	ADDL. ADVOCATE GENERAL (09) PRASOON SINHA RAMA PANDEY KULDEEP KUMAR JAI KUMAR PANJIKAR DEEP SHEKHAR
498.	CWJC/2087/2026 OTHER MISC. MATTER	1	PRAKASH KUMAR vs THE STATE OF BIHAR AND ORS	VIJAY SHANKAR SHRIVASTAVA NISHA VERMA ANKITA RITESH KUMAR SINHA	STANDING COUNSEL (05) KUMAR MANISH
499.	CWJC/2101/2026 LAND ENCROACHMENT	2	BINDHYACHAL SINGH vs THE STATE OF BIHAR AND ORS	AMIT ANAND VIDYA SAGAR	STANDING COUNSEL (25)
500.	CWJC/2110/2026 OTHER MISC. MATTER	1	ANJANI KUMAR SINGH vs THE STATE OF BIHAR AND ORS	ABHAY KUMAR JHA	ADDL. ADVOCATE GENERAL (03)
501.	CWJC/2259/2026 LAND ENCROACHMENT	2	SAMIUR RAHMAN AND ORS vs THE STATE OF BIHAR AND ORS	MD. SOBAN ASGHAR	STANDING COUNSEL (08)
502.	CWJC/2260/2026 LAND ENCROACHMENT	1	AMIT KUMAR @ AMIT SAH AND ANR vs THE STATE OF BIHAR AND ORS	SARVESH KASHYAP KUMARI ANKANSHA RAI	GOVERNMENT PLEADER 13
503.	CWJC/2270/2026 LAND ENCROACHMENT	2	SHAMBHU SAH AND ORS vs THE STATE OF BIHAR AND ORS	KUNAL TIWARY ANIKET SINGH	GOVERNMENT PLEADER (23)
504.	CWJC/2286/2026 ARMS ACT	2	AFAQUE AKHTAR vs THE STATE OF BIHAR AND ORS	SHARDA NAND MISHRA DHANDEV KUMAR SHAMBHAVI VATS ISHA MISHRA	GOVERNMENT ADVOCATE (2)
505.	CWJC/2294/2026 LAND ENCROACHMENT	1	LAXMI SAH AND ORS vs THE STATE OF BIHAR AND ORS	ANKITA SINGH	STANDING COUNSEL 16
506.	CWJC/2305/2026 OTHER MISC. MATTER	3	LAXMINIYA DEVI vs THE STATE OF BIHAR AND ORS	HARSH KAUSHAL ABHISHEK KUMAR PANDEY AMAN RAJ SACHIN KUMAR ANNAPURNA SINHA KULDEEP THAKUR PULKIT THAKUR	GOVERNMENT PLEADER (13)
507.	CWJC/2316/2026 LAND ENCROACHMENT	1	AVDHESH KUMAR @ AVDHESH KUMAR SAH vs THE STATE OF BIHAR AND ORS	DHANESHWAR PRASAD GUPTA RAVINESH KUMAR	GOVERNMENT ADVOCATE (5)
508.	CWJC/2319/2026 INDIAN REGISTRATIO	1	ILYAS ANSARI vs THE STATE OF BIHAR AND ORS	ALOK KUMAR AGRAWAL RAHUL KUMAR	STANDING COUNSEL (28)
509.	CWJC/2327/2026 LAND ENCROACHMENT	1	MUKESH KUMAR SAH @ MUKESH SAH vs THE STATE OF BIHAR AND ORS	DEVIKA RANI JAVED ASLAM	STANDING COUNSEL (22)

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510. CWJC/2342/2026 OTHER MISC. MATTER	1	RAMAASHISH YADAV vs THE STATE OF BIHAR AND ORS	SWARNIMA SAURABH KUMAR SUSHMITA KUMARI SHASHWAT SAHIL SINGH	ADDITIONAL ADVOCATE GENERAL (4)
511. CWJC/2434/2026 OTHER MISC. MATTER	2	RATNESH KUMAR SINGH vs THE UNION OF INDIA AND ORS	MD. EJAZ AKHTER	ADDITIONAL SOLICITOR GENERAL ADDITIONAL ADVOCATE GENERAL (9) KUMAR PRIYA RANJAN
512. CWJC/2439/2026 INDIAN REGISTRATIO	1	SHANTI DEVI AND ORS vs THE STATE OF BIHAR AND ORS	MOHIT SHRIWASTAVA AYUSH KUMAR	GOVERNMENT PLEADER (23)
513. CWJC/2442/2026 HOUSING BOARD MATT	2	AKALI DEVI @ AKLI DEVI vs THE STATE OF BIHAR AND ORS	JAY RAM PRASAD	GOVERNMENT PLEADER (4) PAWAN KUMAR MRS. RAJ RASHMI SINHA DR. ALOK KUMAR SINHA
514. CWJC/2655/2026 HOUSING BOARD MATT	1	AMBIKA PRASAD SINGH vs THE BIHAR STATE HOUSING BOARD AND ORS	SHYAM BIHARI SINGH SANIA SINHA JITENDRA KUMAR GEORGE	PAWAN KUMAR
515. CWJC/2674/2026 OTHER MISC. MATTER	2	KAUSTUBH PRAKASH vs THE STATE OF BIHAR AND ORS	SHAMBHU SHARAN SINGH	GOVERNMENT PLEADER (26) SHANTANU KUMAR
516. CWJC/2675/2026 LAND ENCROACHMENT	1	CHANDRAMA SINGH AND ANR vs THE STATE OF BIHAR AND ORS	UDAY PRATAP SINGH ANJU KUMARI SINHA	STANDING COUNSEL (7) KUMARALOK (SC)
517. CWJC/2677/2026 OTHER MISC. MATTER	1	SRIKANT TIWARI vs THE STATE OF BIHAR AND ORS	AJAY KUMAR TIWARI	STANDING COUNSEL (6)
518. CWJC/2687/2026 LAND ENCROACHMENT	1	CHANCHALA DEVI @ CHANCHALA KUMARI vs THE STATE OF BIHAR AND ORS	BIRENDRA KUMAR	GOVERNMENT PLEADER (12)
519. CWJC/2694/2026 LAND ENCROACHMENT	1	ANIL KUMAR vs THE STATE OF BIHAR AND ORS	ADARSH RANJAN PRITISH RANJAN	STANDING COUNSEL (06)
520. CWJC/2697/2026 OTHER MISC. MATTER	1	PARWATI DEVI vs THE STATE OF BIHAR AND ORS	INDESHWARI PRASAD MANDAL	GOVERNMENT PLEADER (10)
521. CWJC/2731/2026 LAND ENCROACHMENT	1	RAM PRASAD SAHU AND ORS vs THE STATE OF BIHAR AND ORS	MANISH JHA	GOVERNMENT PLEADER (19)
522. CWJC/2765/2026 ARMS ACT	1	MD. IMBESAT AKHTAR vs THE STATE OF BIHAR AND ORS	MOHAMMAD ABU SHAJAR MOHAMMED ABU HAIDAR	GOVERNMENT PLEADER (19)
523. CWJC/2778/2026 OTHER MISC. MATTER	2	AVINASH KUMAR vs THE STATE OF BIHAR AND ORS	SURAJ KUMAR PRASOON KUMAR	ADDL. ADVOCATE GENERAL 07 MR. LALIT KISHORE
524. CWJC/2790/2026 LAND ENCROACHMENT	1	JAY HIND KUMAR vs THE STATE OF BIHAR AND ORS	SATYENDRA NARAYAN	GOVERNMENT PLEADER (20)
525. CWJC/2803/2026 OTHER MISC. MATTER IA-1/2026 () MISC	1	RAJKISHOR SINGH AND ANR vs THE STATE OF BIHAR AND ORS	KUMAR DHIRENDRA PRATAP SINGH DIWANSHU KUMAR	GOVERNMENT ADVOCATE 07 PRASOON SINHA
526. CWJC/2809/2026 OTHER MISC. MATTER	1	H.Z. CONSTRUCTIONS vs THE STATE OF BIHAR AND ORS	ASIF KALIM RANANJAY KUMAR SHAHID JAWED	STANDING COUNSEL (03)
527. CWJC/2821/2026 ARMS ACT	1	JITENDRA SINGH vs THE STATE OF BIHAR AND ORS	DR. AJAY SHANKAR RAJOO RAVI SHANKAR	GOVERNMENT PLEADER (5)
528. CWJC/2851/2026 ARMS ACT	1	SANTOSH KUMAR JHA vs THE STATE OF BIHAR AND ORS	SHAILENDRA KUMAR JHA ASHOK KUMAR SINGH RAJNISH KUMAR	STANDING COUNSEL (13)
529. CWJC/2877/2026 LAND ENCROACHMENT	1	JAI NARAYAN PRASAD SINGH vs THE STATE OF BIHAR AND ORS	DR. KISLAY AMAR KUMAR SINGH	GOVERNMENT PLEADER (10)

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530.	CWJC/3024/2026 LAND ENCROACHMENT	1 LALAN RAY vs THE STATE OF BIHAR AND ORS	ASIF KALIM RANANJAY KUMAR SHAHID JAWED	ADDL. ADVOCATE GENERAL (03)
531.	CWJC/3027/2026 HOUSING BOARD MATT	1 ANITA DEVI vs THE BIHAR STATE HOUSING BOARD AND ORS	SHYAM BIHARI SINGH SANIA SINHA SHYAM BIHARI SINGH	RAGHAV VATS
532.	CWJC/3047/2026 LAND ENCROACHMENT	1 NARENDRA KUMAR GUPTA @ LAL BABU PRASAD vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR TIWARY ABHIJIT PRABHAT BABLU SINGH VISHWANATH KUSHWAHA	GOVERNMENT ADVOCATE (08)
533.	CWJC/3107/2026 LAND ENCROACHMENT	1 NAND KISHOR THAKUR vs THE STATE OF BIHAR AND ORS	KRISHNA MURARI	STANDING COUNSEL (11)
534.	CWJC/3108/2026 LAND ENCROACHMENT	1 VISHAL KUMAR vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR ARVIND KUMAR SHARMA NIRAJ KUMAR	STANDING COUNSEL (18)
535.	CWJC/3120/2026 LAND ENCROACHMENT	2 AJAY KUMAR SAO @ AJAY KUMAR SAW vs THE UNION OF INDIA AND ORS	SUDHIR KUMAR SINGH GOPAL BOHRA BANDANA SINGH AMBRISH KUMAR	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (24) SANJEEV KUMAR
536.	CWJC/3155/2026 LAND ENCROACHMENT	2 SUSHILA DEVI vs THE STATE OF BIHAR AND ORS	BINAY KUMAR AVINASH GAURAV	STANDING COUNSEL (1) RABINDRA KUMAR PRIYADARSHI
537.	CWJC/3164/2026 OTHER MISC. MATTER IA-1/2026 () MISC IA-2/2026 () MISC	4 ANISH KISHOR GOSWAMI AND ORS vs THE STATE OF BIHAR AND ORS	MAJID MAHBOOB KHAN	STANDING COUNSEL (10) P.K.SHAHI BINAY KUMAR DINKAR RAJ BHANDARI SATYENDRA NARAYAN SINGH RAM VINAY PD. SINGH
538.	CWJC/3174/2026 LAND ENCROACHMENT	1 RANJEETA PANDEY vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR RASHMI KUMARI DAMINI VISHNU MANJALI	GOVERNMENT ADVOCATE (5)
539.	CWJC/3271/2026 LAND ENCROACHMENT IA-1/2026 () MISC	1 ABINASH KUMAR SINGH ALIAS ABINASH KUMAR vs THE STATE OF BIHAR AND ORS	BHOLA KUMAR ANKESH KUMAR	GOVERNMENT PLEADER (12)
540.	CWJC/3276/2026 INDIAN REGISTRATIO	2 NANDKISHOR SAH vs THE STATE OF BIHAR AND ORS	RITIK SHAH MADAN MOHAN SUMAN KUMAR PALLAVI PANDEY RAHUL RAJ	GOVERNMENT PLEADER (4)
541.	CWJC/3305/2026 FOREIGN ACT	2 PRADIP RAY vs THE UNION OF INDIA AND ORS	ARBIND KUMAR SINGH RAJESH ROY	ADDITIONAL SOLICITOR GENERAL SURYA NILAMBARI
542.	CWJC/3388/2026 OTHER MISC. MATTER IA-1/2026 () SUBSTITUTION	1 SUJAY KUMAR CHAUDHARY vs THE STATE OF BIHAR AND ORS	KRISHNA KANT SINGH SHIVESH KUMAR SINGH KUMAR SHASWAT ANAND	GOVERNMENT PLEADER (2)
543.	CWJC/3396/2026 LAND ENCROACHMENT	1 DHARMENDRA KUMAR vs THE STATE OF BIHAR AND ORS	KISHORE KUNAL SUDHANSHU KUMAR	GOVERNMENT PLEADER (7)
544.	CWJC/3427/2026 OTHER MISC. MATTER	1 TIRUPATI SUGARS LIMITED (BAGAHA CHINI MILL), vs THE STATE OF BIHAR AND ORS	RAMESH KUMAR AGRAWAL SANJEEV KUMAR	STANDING COUNSEL (6)
545.	CWJC/3430/2026 OTHER MISC. MATTER	2 JAY PRAKASH NARAYAN PASWAN vs THE STATE OF BIHAR AND ORS	DR. ABDUS SHAKOOR	STANDING COUNSEL (13)
546.	CWJC/3485/2026 LAND ENCROACHMENT	2 AKHILESHWAR PRASAD AND ANR vs THE STATE OF BIHAR AND ORS	BRAJESH KUMAR PANDEY	STANDING COUNSEL (13)
547.	CWJC/3512/2026 ARMS ACT	1 RADHA YADAV vs THE STATE OF BIHAR AND ORS	AAKASH CHOUDHARY PRAWAL MANI TRIPATHI	GOVERNMENT PLEADER (03)

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548.	CWJC/3538/2026 LAND ENCROACHMENT	1 ATUL SINGH vs THE STATE OF BIHAR AND ORS	PRATIYUSH KUMAR MUKUND RAJ	GOVERNMENT ADVOCATE (03)
549.	CWJC/3548/2026 LAND ENCROACHMENT	2 SHANKAR KUMAR, ADVOCATE, PATNA HIGH COURT vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR KARNA ABHISHEK RAJ	STANDING COUNSEL (06)
550.	CWJC/3556/2026 OTHER MISC. MATTER	2 BRANDXPOSURE MEDIA PRIVATE LIMITED AND ANR vs THE STATE OF BIHAR AND ORS	VAGISHA PRAGYA VACAKNAVI	GOVERNMENT PLEADER 4 MR. PRASOON SINHA
551.	CWJC/3563/2026 ARMS ACT IA-1/2026 () MISC	1 KHWAJA AYAZUDDIN QUADRI vs THE STATE OF BIHAR AND ORS	DR ALOK KUMAR SINHA MRS. RAJ RASHMI SINHA RAJA PRASAD	STANDING COUNSEL 3
552.	CWJC/3591/2026 OTHER MISC. MATTER	1 TARA CHAND SHARMA vs THE STATE OF BIHAR AND ORS	SIDDHARTH HARSH VISHAL SINGH NANDANI KUMARI RAHUL SINGH	ADDL. ADVOCATE GENERAL 12
553.	CWJC/3592/2026 OTHER MISC. MATTER	1 CHANDISH MANJHI vs STATE OF BIHAR AND ORS	JIVITESH SISODIA DAYA SHANKER PRASAD MISHKA PASWAN KAMYA THAKUR	STANDING COUNSEL (20)
554.	CWJC/3616/2026 Service matter OTHER MISC. MATTER	1 AVINASH KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SAHJA NAND SHARMA	GOVERNMENT ADVOCATE 05 ABHAY KUMAR SUNEIL KUMAR THAKUR
555.	CWJC/3667/2026 LAND ENCROACHMENT	2 SHAMBHU MUKHIYA vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SHRIVASTAVA ANKITA ROY	GOVERNMENT PLEADER 14
556.	CWJC/3702/2026 OTHER MISC. MATTER	2 RADHA DEVI vs THE STATE OF BIHAR AND ORS	DEEPAK KUMAR SUMIT KUMAR GUPTA DHANDEV KUMAR	GOVERNMENT PLEADER (6)
557.	CWJC/3746/2026 LAND ENCROACHMENT	1 AKSHAY KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SHAILESH KUMAR SHARMA	GOVERNMENT PLEADER (18)
558.	CWJC/3812/2026 OTHER MISC. MATTER	1 SURTI DEVI vs THE STATE OF BIHAR AND ORS	DEEPAK KUMAR PADMANABH KASHYAP	STANDING COUNSEL 5
559.	CWJC/3860/2026 LAND ENCROACHMENT	1 GIRIJA PRASAD GOND @ GIRIJA PRASAD vs THE STATE OF BIHAR AND ORS	PRASHANT KUMAR MANAUR ALAM	GOVERNMENT PLEADER (4)
560.	CWJC/3900/2026 LAND ENCROACHMENT	2 RAMASHRAY SINGH vs THE STATE OF BIHAR AND ORS	NIL KAMAL KUMARI PRIYANKA SANJITA KUMARI	ADDL. ADVOCATE GENERAL (07) ASHOK KUMAR
561.	CWJC/3920/2026 OTHER MISC. MATTER	2 M/S DSB CONSULTANCY PVT. LTD. AND ORS vs THE STATE OF BIHAR AND ANR	BINAY KUMAR SINGH REMY KUMARI JITENDRA KUMAR BIJAY KUMAR PATHAK RUCHI KUMARI SHAFQUAT JABEEN	ADVOCATE GENERAL JAINANDRA KUMAR
562.	CWJC/3932/2026 INDIAN STAMP ACT	1 NEELA SINGH AND ANR vs THE STATE OF BIHAR AND ORS	BIPIN BIHARI SINGH PRASHANT KUMAR SHYAMA KANT SINGH	GOVERNMENT PLEADER (2)
563.	CWJC/3934/2026 LAND ENCROACHMENT	2 AWADHESH YADAV vs THE STATE OF BIHAR AND ORS	RAM KISHUN PRASAD SANJAY KUMAR	ADDITIONAL ADVOCATE GENERAL (5)
564.	CWJC/3947/2026 B.B.C.ACT	1 PUNAM KUMARI SINGH vs THE STATE OF BIHAR AND ORS	BIRENDRA KUMAR SINGH	GOVERNMENT PLEADER (13)
565.	CWJC/3968/2026 OTHER MISC. MATTER	3 JAGANNATH PRASAD vs THE STATE OF BIHAR AND ORS	ATUL DAYAL	GOVERNMENT PLEADER (7) JAINANDRA KUMAR SHASHANK SHEKHAR SIDDHARTHA PRASAD
566.	CWJC/3978/2026 LAND ENCROACHMENT	1 AJIT KUMAR MISHRA vs THE STATE OF BIHAR AND ORS	VIKASH KUMAR PANKAJ RISHAV DEV SATYA PRAKASH	GOVERNMENT ADVOCATE (10)
567.	CWJC/3993/2026 LAND ENCROACHMENT	2 ARVIND KUMAR vs PATNA MUNICIPAL CORPORATION AND ORS	VIKAS KUMAR ANJALI KUMARI ARADHANA KUMARI AKASH DEEP	PRASOON SINHA

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568.	CWJC/4016/2026 LAND ENCROACHMENT	2 MD. RIJWAN vs THE STATE OF BIHAR AND ORS	AMRENDRA KUMAR	STANDING COUNSEL (15)
569.	CWJC/4020/2026 OTHER MISC. MATTER	1 SHARDANAND SHARMA vs THE UNION OF INDIA AND ORS	SHARDANAND SHARMA (IN PERSON) SHRINATH MANJHI	ADDITIONAL SOLICITOR GENERAL
570.	CWJC/4070/2026 OTHER MISC. MATTER	4 MS. ABC vs THE STATE OF BIHAR AND ORS	MADHUMAY MADHUP NEHA KUMARI SINGH GAUTAM RAJ	GOVERNMENT ADVOCATE (08) BINAY KUMAR PANDEY
571.	CWJC/4081/2026 LAND ENCROACHMENT	1 RAJDEV SAH vs THE STATE OF BIHAR AND ORS	ADARSH RANJAN	STANDING COUNSEL (22)
572.	CWJC/4092/2026 LAND ENCROACHMENT	3 SITARAM DAS vs THE STATE OF BIHAR AND ORS	AMRENDRA KUMAR	GOVERNMENT PLEADER (20)
573.	CWJC/4164/2026 OTHER MISC. MATTER	1 BINDESHWARI YADAV vs THE STATE OF BIHAR AND ORS	RAJIVE RANJAN SINGH	GOVERNMENT PLEADER (27)
574.	CWJC/4167/2026 OTHER MISC. MATTER	3 SANJAY KUMAR, AND ORS vs THE STATE OF BIHAR AND ORS	RABINDRA KUMAR PRIYADARSHI DHEERAJ KUMAR DILIP KUMAR	GOVERNMENT ADVOCATE (02) SUNIL KUMAR SINGH SANJAY KUMAR SINGH ANIL KUMAR SINGH SANJAY KUMAR SINGH
575.	CWJC/4243/2026 OTHER MISC. MATTER	1 SHEOPUJAN SHARMA vs THE STATE OF BIHAR AND ORS	SUMIT KUMAR	STANDING COUNSEL (26)
576.	CWJC/4254/2026 OTHER MISC. MATTER	1 SANT KABIR MAHANT VIDYANANDA AYURVEDA PHARMACY COLLEGE THROUGH ITS DIRECTOR ARVIND KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SHILPI KESHRI PRIYA KUMARI DHYAN CHAND THAKUR ADITYA MISHRA	GOVERNMENT PLEADER (19)
577.	CWJC/4352/2026 LAND ENCROACHMENT	1 MAHADEO SINGH @ MAHADEV SINGH vs THE STATE OF BIHAR AND ORS	ABHISHEK KUMAR ANURANJAN PATEL	ADDL. ADVOCATE GENERAL (13)
578.	CWJC/4401/2026 LAND ENCROACHMENT IA-1/2026 () INTERVENOR PETITIO	1 SABITRI DEVI @ SAVITRI DEVI vs THE STATE OF BIHAR AND ORS	ABHISHEK JAY RAM PRASAD	GOVERNMENT PLEADER (26) SHIV PRATAP UDITYA KUMAR PALAK
579.	CWJC/4407/2026 INDIAN REGISTRATIO	1 PREMI ESTHER SINGH vs THE STATE OF BIHAR AND ORS	AJAY KUMAR	GOVERNMENT ADVOCATE (03) MANU TRIPURARI AARLIN MONCY APURV HARSH RAGHU RAJ PRATAP
580.	CWJC/4466/2026 LAND ENCROACHMENT IA-1/2026 () INTERVENOR PETITIO	1 RAMAKANT YADAV AND ORS vs THE STATE OF BIHAR AND ORS	VINOD KUMAR	STANDING COUNSEL (3)
581.	CWJC/4469/2026 LAND ENCROACHMENT	1 VRIJESH PANDEY AND ORS vs THE STATE OF BIHAR AND ORS	MASOOM ALAM SURAJ NARAIN YADAV NEERAJ PRASAD SINHA MASOOM ALAM	GOVERNMENT PLEADER (2)
582.	CWJC/4490/2026 LAND ENCROACHMENT	1 RAMJI KUMAR @ RAMJI RAM vs THE STATE OF BIHAR AND ORS	AKASH DEEP	STANDING COUNSEL (10)
583.	CWJC/4556/2026 LAND ENCROACHMENT	1 MD. AFZALUR RAHMAN AND ORS vs THE STATE OF BIHAR AND ORS	SHASHI NATH JHA	GOVERNMENT PLEADER (14)
584.	CWJC/4572/2026 OTHER MISC. MATTER IA-1/2026 () INTERVENOR PETITIO	2 HOCKEY BIHAR vs THE STATE OF BIHAR AND ORS	SHAKTI SUMAN KUMAR HIMANSHU RANJAN RAJESH RANJAN MARIA NAZIR SHUBHAM KUMAR	STANDING COUNSEL (25) DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH ABHISHEK KUMAR VIVEK

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585.	CWJC/4711/2026 B.B.C.ACT	2 SHASHI KANT JHA AND ANR vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR ANIL KUMAR SINGH SANJAY KUMAR SINGH	SAJID SALIM KHAN SHREYASH GOYAL
586.	CWJC/4777/2026 OTHER MISC. MATTER	1 DR. GIRIJESH KUMAR vs THE STATE OF BIHAR AND ORS	VAIBHAV KUMAR SATYENDRA PRASAD SINGH DIWANSHU KUMAR	GOVERNMENT PLEADER (26)
587.	CWJC/4814/2026 ARMS ACT	1 KANHAIYA RAO vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR MISHRA ABHISHEK SINGH RATHAUR	STANDING COUNSEL (18)
588.	CWJC/4822/2026 OTHER MISC. MATTER	2 ARVIND KUMAR vs THE STATE OF BIHAR AND ORS	ARADHANA KUMARI AKASH DEEP ANJALI KUMARI VIKAS KUMAR	STANDING COUNSEL (24) PRASOON SINHA
589.	CWJC/4839/2026 LAND ENCROACHMENT IA-1/2026 () ADDING PARTY	2 DHANPAT CHAUDHARY @ DHANPAT @ DHAN PATI CHAUDHARY vs THE STATE OF BIHAR AND ORS	AKASH RAJ RAJIT RANJAN RAVI PRAKASH DWIVEDI VINTI KUMARI	GOVERNMENT PLEADER (3)
590.	CWJC/4853/2026 LAND ENCROACHMENT	2 MANOJ RAM @ MANOJ KUMAR vs THE STATE OF BIHAR AND ORS	DIKSHA KUMARI	GOVERNMENT PLEADER (24)
591.	CWJC/4872/2026 LAND ENCROACHMENT IA-1/2026 () STAY OF PROCEEDING IA-2/2026 () STAY OF PROCEEDING IA-3/2026 () STAY OF PROCEEDING	2 KASHMIR SAW vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR SINGH SHIOPUJAN SINGH	GOVERNMENT PLEADER (7) ASHOK KUMAR
592.	CWJC/4873/2026 LAND ENCROACHMENT	1 MOHAN PRASAD AND ORS vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR	STANDING COUNSEL (11)
593.	CWJC/4887/2026 INDIAN STAMP ACT	1 SMT. KHUSHBU KUMARI vs THE STATE OF BIHAR AND ORS	MRIGENDRA KUMAR KUSUM KUMARI	STANDING COUNSEL (11)
594.	CWJC/4916/2026 LAND ENCROACHMENT	3 MD. MUSTAKIM AND ANR vs THE STATE OF BIHAR AND ORS	KUMAR RAVI SHANKAR	ADDITIONAL ADVOCATE GENERAL (4)
595.	CWJC/4930/2026 LAND ENCROACHMENT	1 NAGENDRA RAM vs THE STATE OF BIHAR AND ORS	ANANT KUMAR MISHRA	STANDING COUNSEL (22)
596.	CWJC/4932/2026 LAND ENCROACHMENT	1 TABREJ ALAM vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR TIWARY BABLU SINGH VISHWANATH KUSHWAHA ABHIJIT PRABHAT	GOVERNMENT PLEADER (4)
597.	CWJC/4942/2026 LAND ENCROACHMENT	1 LAL DAY DEVI vs THE STATE OF BIHAR AND ORS	AATISH KUMAR ASHOK KUMAR GUPTA PANKAJ KUMAR SINHA RAVI RANJAN MALLICK	STANDING COUNSEL (10)
598.	CWJC/5055/2026 INDIAN REGISTRATIO	1 BANWARI LAL BHIMSARIA AND ORS vs THE STATE OF BIHAR AND ORS	AKASH RAJ SAURAV KUMAR	STANDING COUNSEL (26) MANOJ KUMAR AMBASTHA
599.	CWJC/5070/2026 LAND ENCROACHMENT	2 NAGENDRA RAI AND ANR vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, AND ORS	SUMIT KUMAR JHA RAVI BHUSHAN BHARAT RAKCHIKA SHEKHAR	STANDING COUNSEL (25) ANKIT KATRIAR KUMAR MANISH AISHWARYA SHANKAR SHYAMA RANI AWADHESH KUMAR SINGH
600.	CWJC/5109/2026 LAND ENCROACHMENT	1 SANJAY RAY vs THE STATE OF BIHAR AND ORS	SHIV SHANKAR PRASAD YADAV AMRITAM SHANKAR YADAV	STANDING COUNSEL (9)

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601.	CWJC/5121/2026 OTHER MISC. MATTER	2 PUSHPA DEVI AND ANR vs THE STATE OF BIHAR AND ORS	LALA SHESHENDRA NARAYAN RAIS ASIT KUMAR JHA	STANDING COUNSEL (10)
602.	CWJC/5190/2026 LAND ENCROACHMENT	1 HARI NARAYAN THAKUR AND ANR vs THE STATE OF BIHAR AND ORS	JITENDRA KUMAR PANDEY KAMESHWAR PRASAD SINGH	STANDING COUNSEL (7) KUMAR ALOK (SC 7)
603.	CWJC/5195/2026 LAND ENCROACHMENT	2 PAWAN PASWAN, AND ORS vs THE STATE OF BIHAR THROUGH ITS ADDITIONAL CHIEF SECRETARY, AND ORS	SHASHI BHUSHAN SINGH RITESH RANJAN SHAILESH KUMAR	STANDING COUNSEL (20)
604.	CWJC/5232/2026 LAND ENCROACHMENT	2 RANJEET KUMAR SINGH, vs THE STATE OF BIHAR AND ORS	MANISH KUMAR SUDARSHAN KUMAR ASHISH ANAND MANOJ KUMAR JHA	STANDING COUNSEL (23)
605.	CWJC/5287/2026 LAND ENCROACHMENT IA-1/2026 () INTERVENOR PETITIO	2 ANIL KUMAR @ ANIL KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	ANIL KUMAR SINGH PRAVIN KUMAR	GOVERNMENT PLEADER (22) EASHITA RAJ KUMAR ANAND NITIN ADITYA RAJ SINGH
606.	CWJC/5343/2026 LAND ENCROACHMENT	3 ANAMIKA KUMARI AND ANR vs THE STATE OF BIHAR AND ORS	JAI VARDHAN NARAYAN	GOVERNMENT PLEADER (17)
With 606.1	CWJC/5479/2026 LAND ENCROACHMENT	3 NISHIT KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	JAI VARDHAN NARAYAN	STANDING COUNSEL (3)
With 606.2	CWJC/5650/2026 LAND ENCROACHMENT	3 MANI DEVI AND ORS vs STATE OF BIHAR AND ORS	JAI VARDHAN NARAYAN	STANDING COUNSEL (1)
With 606.3	CWJC/7231/2026 LAND ENCROACHMENT	2 SUNAINA DEVI AND ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, AND ORS	SHAKTI SUMAN KUMAR RAJESH RANJAN SHUBHAM KUMAR HIMANSHU RANJAN	STANDING COUNSEL (06) PRASOON SINHA
607.	CWJC/5359/2026 ARMS ACT	1 AMARDEEP JAISWAL vs THE STATE OF BIHAR AND ORS	MANISHA PANDEY SHWETA PANDEY MAYANK PANDEY	STANDING COUNSEL (01)
608.	CWJC/5367/2026 LAND ENCROACHMENT	1 BHUPAN TIWARY AND ANR vs THE STATE OF BIHAR AND ORS	ABHAY KUMAR	GOVERNMENT ADVOCATE (07) DR. ANAND KUMAR DR. ANAND KUMAR
609.	CWJC/5380/2026 OTHER MISC. MATTER	2 BRIJNANDAN SINHA @ BRAJNANDAN SINGH vs THE STATE OF BIHAR AND ORS	NATRAJ VERMA NARESH CHANDRA VERMA SACHINA	GOVERNMENT PLEADER (10)
610.	CWJC/5391/2026 OTHER MISC. MATTER	2 SHRI RAJVANSHI AND ORS vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, AND ORS	SANJAY KUMAR PUSHKAR PRASHANT	STANDING COUNSEL (16) RAJNI KANT SINGH RAJNI KANT SINGH
611.	CWJC/5406/2026 OTHER MISC. MATTER	2 ADITYA NIWAS DEVELOPERS AND COLONIZERS vs THE STATE OF BIHAR AND ANR	PRIYANKA KUMARI	STANDING COUNSEL (5) JAINANDRA KUMAR KUMAR MANISH PRASHANT SINHA
612.	CWJC/5451/2026 LAND ENCROACHMENT	1 SHAMBHU SINGH vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR TIWARI	STANDING COUNSEL (25)
613.	CWJC/5458/2026 ARMS ACT	1 NIKHIL MEHTA vs THE STATE OF BIHAR AND ORS	RAMCHANDRA SINGH	STANDING COUNSEL (9)
614.	CWJC/5487/2026 OTHER MISC. MATTER	4 TRIBHUWAN KUMAR SINGH vs THE UNION OF INDIA AND ORS	ADITYA ANAND ANSH PRASAD	ADDITIONAL SOLICITOR GENERAL SHIVADITYA DHARI SINHA SRIRAM KRISHNA
615.	CWJC/5517/2026 INDIAN STAMP ACT	2 SUNAINA KUMARI vs THE STATE OF BIHAR AND ORS	VIJAY SHANKAR SHRIVASTAVA NISHA VERMA	STANDING COUNSEL (11)
616.	CWJC/5545/2026 OTHER MISC. MATTER	2 SHADWAL HARSH vs THE MANAGING DIRECTOR, SOUTH BIHAR POWER DISTRIBUTION COMPANY LTD., AND ANR	LALA SHESHENDRA NARAYAN RAIS	VIVEK PRASAD PAWAN KUMAR ARUN KUMAR TIWARI

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617.	CWJC/5579/2026 OTHER MISC. MATTER	4 MAMTA SINGH vs THE STATE OF BIHAR AND ORS	PARTH GAURAV KUMAR SAURAV RAHUL KUMAR ASHUTOSH KUMAR PANDEY DIVYA PRAKASH	STANDING COUNSEL (04) PIYUSH LALL
618.	CWJC/5591/2026 LAND ENCROACHMENT	2 SHASHI KANT KUMAR vs THE STATE OF BIHAR AND ORS	SURYA PRAKASH SHAMA SINHA NIKHIL KUMAR AGRAWAL	GOVERNMENT ADVOCATE (07)
619.	CWJC/5606/2026 LAND ENCROACHMENT	1 NAGESHWAR MUKHIYA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, REVENUE AND LAND REFORMS DEPARTMENT, AND ORS	RAJENDRA KUMAR JAIN	STANDING COUNSEL (18)
620.	CWJC/5611/2026 OTHER MISC. MATTER	1 SATISH KUMAR SHARMA vs STATE OF BIHAR AND ORS	SATISH KUMAR SHARMA (IN PERSON) SANJEEV RANJAN	GOVERNMENT ADVOCATE (3) DR. ANAND KUMAR RAJENDRA KUMAR GIRI DR. ANAND KUMAR
621.	CWJC/5615/2026 LAND ENCROACHMENT	2 ANIL CHOUDHARY @ ANIL KUMAR CHOUDHARY vs THE STATE OF BIHAR AND ORS	ANISH KUMAR	STANDING COUNSEL (22)
622.	CWJC/5649/2026 LAND ENCROACHMENT	3 JALANDHAR PASWAN @ JALANDHAR KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	ANKIT SATYAM SHIVAM SUNDARAM AMAN KUMAR	STANDING COUNSEL (28) AWADHESH KUMAR
623.	CWJC/5737/2026 OTHER MISC. MATTER	1 SURESH BHAGAT vs THE STATE OF BIHAR AND ORS	SHIV PRATAP UDITYA KUMAR PALAK	STANDING COUNSEL (20)
624.	CWJC/5754/2026 LAND ENCROACHMENT	2 OM PRAKASH GUPTA AND ORS vs THE UNION OF INDIA AND ORS	SUDHIR KUMAR SINGH GOPAL BOHRA BANDANA SINGH AMBRISH KUMAR SAHARSH SINGH	STANDING COUNSEL (07) ADDITIONAL SOLICITOR GENERAL KUMAR ALOK (SC 7)
625.	CWJC/5755/2026 LAND ENCROACHMENT IA-1/2026 () MISC	2 RAJESH KUMAR AND ORS vs THE UNION OF INDIA AND ORS	SUDHIR KUMAR SINGH GOPAL BOHRA BANDANA SINGH AMBRISH KUMAR SAHARSH SINGH	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (06) ANSHAY BAHADUR MATHUR
626.	CWJC/5756/2026 OTHER MISC. MATTER	2 M/S GREEN HOMES DEVELOPERS PVT. LTD. vs REAL ESTATE REGULATORY AUTHORITY, BIHAR AND ANR	NARMDESHVAR	GOVERNMENT PLEADER (3) JAINANDRA KUMAR
627.	CWJC/5780/2026 INDIAN STAMP ACT	2 RAJEEV RANJAN AND ANR vs THE STATE OF BIHAR AND ORS	MITHLESH PRASAD SINGH	ADDITIONAL ADVOCATE GENERAL (9)
628.	CWJC/5793/2026 OTHER MISC. MATTER	2 M/S SANKALP PARIWAR INFRASTRUCTURE SERVICE PVT. LTD. vs THE STATE OF BIHAR AND ANR	PRIYANKA KUMARI DHEERAJ KUMAR ROY BISHWASH VIJETA	STANDING COUNSEL (07) JAINANDRA KUMAR KUMAR ALOK (SC 7)
629.	CWJC/5844/2026 ARMS ACT	1 SHRI RAM MISHRA vs THE STATE OF BIHAR AND ORS	PRABHAKAR THAKUR SHANTANU KUMAR SINGH MADHAV KUMAR JHA SHANKAR KUMAR CHOUDHARY	GOVERNMENT PLEADER (19)
630.	CWJC/5866/2026 LAND ENCROACHMENT	2 SWAR KUMAR PRASAD AND ORS vs THE UNION OF INDIA AND ORS	SUDHIR KUMAR SINGH GOPAL BOHRA BANDANA SINGH AMBRISH KUMAR SAHARSH SINGH	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (4) RAM TUJABH SINGH RADHIKA RAMAN
631.	CWJC/5911/2026 LAND ENCROACHMENT	2 KUMOD KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR RASHMI KUMARI DAMINI VISHNU MANJALI	STANDING COUNSEL (08) JAI PRAKASH VERMA
632.	CWJC/5961/2026 LAND ENCROACHMENT	2 AJAY KUMAR vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR RASHMI KUMARI DAMINI VISHNU MANJALI	GOVERNMENT ADVOCATE (03)

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633.	CWJC/5963/2026 INDIAN REGISTRATIO	1	RAJESH KUMAR KESHARI vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR SINHA ANISHA SINHA	GOVERNMENT ADVOCATE 5
634.	CWJC/5966/2026 LAND ENCROACHMENT	2	KANHAIYA SINGH vs THE STATE OF BIHAR AND ORS	SHYAM KISHORE	GOVERNMENT PLEADER (24)
635.	CWJC/5996/2026 OTHER MISC. MATTER	1	RAM PUKAR RAY vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SINGH RAVI RANJAN KUMAR SINGH	GOVERNMENT PLEADER 3
636.	CWJC/6092/2026 INDIAN STAMP ACT	2	URMILA DEVI vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SINHA SRIPRIYA SINHA	GOVERNMENT PLEADER (20)
637.	CWJC/6104/2026 LAND ENCROACHMENT	2	SANJAY KUMAR vs THE UNION OF INDIA AND ORS	SUDHIR KUMAR SINGH GOPAL BOHRA BANDANA SINGH AMBRISH KUMAR SAHARSH SINGH	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (3) ARUN KUMAR SATYAMURTI
638.	CWJC/6107/2026 LAND ENCROACHMENT	2	AJAY KUMAR, AND ORS vs THE UNION OF INDIA AND ORS	SUDHIR KUMAR SINGH GOPAL BOHRA BANDANA SINGH AMBRISH KUMAR SAHARSH SINGH	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (5) RAVINDER KUMAR SHARMA
639.	CWJC/6259/2026 OTHER MISC. MATTER IA-1/2026 () AMENDMENT IA-2/2026 () MISC	2	PREM CHAND vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR PRIYA RANJAN BIBHUTI NARAYAN	GOVERNMENT PLEADER (19)
640.	CWJC/6323/2026 INDIAN REGISTRATIO	1	MADHURA DEVI AND ANR vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY AND ORS	PRAMOD MISHRA PRASOON KUMAR SURAJ KUMAR	GOVERNMENT PLEADER (3)
641.	CWJC/6353/2026 LAND ENCROACHMENT	1	SHYAM KISHORE PRASAD SINGH vs THE STATE OF BIHAR AND ORS	ARUN KUMAR	GOVERNMENT PLEADER (14)
642.	CWJC/6560/2026 OTHER MISC. MATTER	2	SHIVAAY SINGH vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR RAM KISHUN PRASAD	ADDL. ADVOCATE GENERAL (09) ADDITIONAL SOLICITOR GENERAL SUNIL KUMAR MANOJ KUMAR SINGH
643.	CWJC/6729/2026 INDIAN STAMP ACT	1	DEVENDRA KUMAR GUPTA vs THE STATE OF BIHAR AND ORS	PRATIK KUMAR SINHA NIKITA MUKESH NAVYA SHIKHA	STANDING COUNSEL (22)
644.	CWJC/6802/2026 B.B.C.ACT	1	SAMEER RANJAN vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, AND ORS	AMAR NATH SINGH SATYA PRAKASH	GOVERNMENT PLEADER (17) VIVEK PRASAD SHASHANK CHANDRA SHASHANK CHANDRA SHASHANK CHANDRA
645.	CWJC/6814/2026 OTHER MISC. MATTER	1	RAM BHAJAN SINGH AND ORS vs THE STATE OF BIHAR AND ORS	SURENDRA KUMAR SINGH TULIKA SINGH RUSHALI SUDHA CHANDRA	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (23) NARESH DIKSHIT (SPL.P.P.MINES) SRIRAM KRISHNA
646.	CWJC/6977/2026 OTHER MISC. MATTER IA-1/2026 () MISC	2	THE UNION OF INDIA vs THE REGISTRAR, DISTRICT CONSUMER DISPUTE REDRESSAL FORUM, CHAPRA (SARAN) AND ORS	AMISH KUMAR	AJAY KUMAR SHARMA PRASSANT KUMAR SHARMA
647.	CWJC/6991/2026 OTHER MISC. MATTER	1	M/S INTERLINK COAL PRIVATE LTD. AND ANR vs THE CHAIRMAN, NATIONAL HIGHWAY AUTHORITY OF INDIA AND ORS	PRAVEEN KUMAR MANOJ KUMAR ROHIT KUMAR	GOVERNMENT PLEADER (4) MAURYA VIJAY CHANDRA SRIRAM KRISHNA
648.	CWJC/6995/2026 INDIAN REGISTRATIO	2	RAJESH KUMAR vs THE STATE OF BIHAR AND ORS	DHEERAJ KUMAR SURESH PRASAD BHAKTA	STANDING COUNSEL (11)

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649.	CWJC/7138/2026 LAND ENCROACHMENT	2 PUNA PRASAD @ PUNESHWAR SINGH, AND ORS vs THE UNION OF INDIA AND ORS	SHASHANK CHANDRA VATSAL VERMA NITISH KUMAR	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (26) KUMAR PRIYA RANJAN MANOJ KUMAR AMBASTHA
650.	CWJC/7186/2026 OTHER MISC. MATTER	1 SHYAM LAL RASHTRIYA VIDYALAYA TRUST BOARD, KHAGARIA, AND ANR vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, AND ORS	AJAY PRASAD AJIT KUMAR SINHA	GOVERNMENT PLEADER (18) KUMAR PRIYA RANJAN
651.	CWJC/7253/2026 OTHER MISC. MATTER	1 SMT. MEENA PRADHAN AND ORS vs THE STATE OF BIHAR AND ORS	AJAY PRASAD AJIT KUMAR SINHA KAUSHAL KUMAR	ADDL. ADVOCATE GENERAL (04)
652.	CWJC/7353/2026 INDIAN REGISTRATIO	1 M/S AZALFA BUILDING CONSTRUCTION PVT. LTD. AND ANR vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SINGH UMA KANT PRASAD VIJAY KUMAR	STANDING COUNSEL 09
653.	CWJC/7435/2026 ARMS ACT	2 MAJOR ASHUTOSH KUMAR vs THE STATE OF BIHAR AND ORS	RAJAT KUMAR TIWARY JYOTI KUMARI DEEPIKA SHARMA	GOVERNMENT PLEADER 24
654.	CWJC/7453/2026 OTHER MISC. MATTER	3 M/S AASTIK BUILDCON PVT. LTD. vs THE STATE OF BIHAR AND ORS	ANKIT KATRIAR RISHI SINHA KANISHKA SHANKAR	GOVERNMENT PLEADER (23) JAINANDRA KUMAR SANJAY KUMAR
655.	CWJC/7550/2026 LAND ENCROACHMENT	1 SUBODH KUMAR vs THE STATE OF BIHAR AND ORS	SHAKTI SUMAN KUMAR HIMANSHU RANJAN MARIA NAZIR SHUBHAM KUMAR	GOVERNMENT PLEADER (14)
656.	CWJC/7554/2026 LAND ENCROACHMENT	1 PRAVEEN KUMAR vs THE STATE OF BIHAR AND ORS	NILESH KUMAR PANDEY ASHISH KUMAR JHA	GOVERNMENT PLEADER (23)
657.	CWJC/7590/2026 INDIAN STAMP ACT	1 DEVENDRA KUMAR GUPTA vs THE STATE OF BIHAR AND ORS	PRATIK KUMAR SINHA	GOVERNMENT PLEADER (20)
658.	CWJC/7656/2026 INDIAN REGISTRATIO	1 KUMAR KESHAV vs THE STATE OF BIHAR AND ORS	SHREEKANT VAIDYA BIJAY KUMAR PANDEY MUKESH KUMAR	GOVERNMENT PLEADER (20)
659.	CWJC/7742/2026 LAND ENCROACHMENT	2 UPENDRA SHARMA vs THE STATE OF BIHAR AND ORS	SHAILESH KUMAR	GOVERNMENT PLEADER (4)
660.	CWJC/7791/2026 OTHER MISC. MATTER	2 SUNIL SINGH @ SUNIL KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	RANJAN KUMAR SRIVASTAVA SHASHWAT SRIVASTAVA	GOVERNMENT PLEADER (17) JAINANDRA KUMAR PRASHANT SINHA SUMIT KUMAR GIRISH PANDEY SURESH KUMAR DHANANJAY KUMAR DHANENDRA CHAUBEY
661.	CWJC/7914/2026 INDIAN STAMP ACT	1 SATYENDRA GUPTA vs THE STATE OF BIHAR AND ORS	PRATIK KUMAR SINHA	GOVERNMENT PLEADER (19)
662.	CWJC/7956/2026 LAND ENCROACHMENT IA-1/2026 () INTERVENOR PETITIO	2 FULENA RAY AND ORS vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR SINGH PRABHAT KUMAR SANOJ KUMAR ROHIT KUMAR SINGH SUNIL KUMAR YADAV	STANDING COUNSEL (26)
663.	CWJC/8086/2026 INDIAN STAMP ACT	1 SATYENDRA GUPTA vs THE STATE OF BIHAR AND ORS	PRATIK KUMAR SINHA	GOVERNMENT PLEADER (22)
664.	CWJC/8217/2026 ARMS ACT	1 DR SATENDRA NARAYAN MOHAN PASWAN vs THE STATE OF BIHAR AND ORS	MANISHA PANDEY DHARAM SHILA KUMARI	GOVERNMENT ADVOCATE 10
665.	CWJC/8240/2026 OTHER MISC. MATTER	2 M/S NUTAN REALTORS PVT LTD. vs REAL ESTATE REGULATORY AUTHORITY	NIVEDITA CHAUDHARY	JAINANDRA KUMAR
666.	CWJC/8306/2026 OTHER MISC. MATTER	2 ABC (MINOR) vs THE STATE OF BIHAR AND ORS	MADHUMAY MADHUP NEHA KUMARI SINGH	GOVERNMENT ADVOCATE (05)

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667. CWJC/8343/2026 INDIAN STAMP ACT IA-1/2026 () MISC	1 KUMARI MICKY vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR PUSHKAR PRASHANT	STANDING COUNSEL (23)
668. CWJC/8416/2026 LAND ENCROACHMENT IA-1/2026 () AMENDMENT	1 AJAY SINGH vs THE STATE OF BIHAR AND ORS	DEVENDRA PRASAD SINGH	STANDING COUNSEL (09)
669. CWJC/8612/2026 LAND ENCROACHMENT	2 PRAMILA DEVI @ PRAMILA KUMARI AND ORS vs THE STATE OF BIHAR, AND ORS	RAJEEV KUMAR AKANKSHA VERMA ANURAG KUMAR GUPTA PRIYANANDAN VISHAL KUMAR	GOVERNMENT PLEADER (24)
670. CWJC/8877/2026 OTHER MISC. MATTER IA-1/2026 () STAY OF PROCEEDING	1 ROHIT KUMAR vs THE STATE OF BIHAR AND ORS	GOPAL KUMAR	GOVERNMENT ADVOCATE (10)
671. CWJC/9286/2026 INDIAN REGISTRATIO	1 RAJEEV RANJAN @ RAJEEV RANJAN DWIVEDI vs THE STATE OF BIHAR AND ORS	DAYANAND SINGH NAGADEO CHOUBEY PALLAVI TRIVEDI DHANANJAY KASHYAP	STANDING COUNSEL (22)
672. CWJC/9538/2026 LAND ENCROACHMENT	1 LAL BABU PRASAD AND ORS vs THE STATE OF BIHAR AND ORS	DHURENDRA KUMAR	GOVERNMENT ADVOCATE (11)

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**Friday the 3rd July 2026
CENTENARY BUILDING
Court No. 112 (AT 10:30 A.M.)
Mr. Justice Ritesh Kumar**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>TO BE MENTIONED</u>				
1.	CR. MISC./42657/2026 8(c),21(b),22 A.BAIL	2 GUDDU KUMAR @ GUDDU PASWAN vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH KARU KUMAR SHUBH RAJ	RAJ KISHOR SINGH
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
2.	MJC/2052/2025 RESTORATION-SJ	4 PANKAJ KUMAR SINGH AND ANR vs THE HINDUSTAN PETROLEUM CORPORATION LIMITED AND ORS	ALEXANDER ASHOK ABHINAY RAJ	STANDING COUNSEL 10 NEERAJ KUMAR GUPTA
<u>FOR ADMISSION -I</u>				
3.	MJC/2134/2022 CONTEMPT- SJ	6 BABI DEVI AND ORS vs THE STATE OF BIHAR AND ORS	DR. ANJANI PD. SINGH	SARVESH KUMAR SINGH (AAG 13)
4.	MJC/204/2026 Restoration Matte RESTORATION-SJ	2 PURUSHOTTAM KUMAR, AND ORS vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY AND ORS	PINTU KUMAR PATEL	STANDING COUNSEL 26 MANOJ KUMAR AMBASTHA
<u>FOR ADMISSION</u>				
5.	MJC/303/2019 CONTEMPT- SJ	8 MANOJ KUMAR JHA vs THE STATE OF BIHAR AND ORS	PRANAV KUMAR JHA SUBODH KUMAR JHA	ASHUTOSH RANJAN PANDEY (AAG15) AJAY BEHARI SINHA IQBAL ASIF NIAZI
6.	MJC/385/2019 CONTEMPT- SJ	15 DR. ARUN KUMAR THAKUR AND ORS vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA	ASHUTOSH RANJAN PANDEY (AAG15) MD. NADIM SERAJ ALKA VERMA IQBAL ASIF NIAZI SIDDHARTHA PRASAD
7.	MJC/538/2019 CONTEMPT- SJ	5 MINU CHAUDHARY vs THE STATE OF BIHAR AND ORS	SHASHI NATH JHA	SMT. SHILPA SINGH SHAILESH KUMAR
8.	MJC/620/2019 CONTEMPT- SJ	9 MAHESH PRASAD vs THE T.M. BHAGALPUR UNIVERSITY AND ORS	PURUSHOTTAM KUMAR JHA AVANINDRA KUMAR JHA JITENDRA ACHARYA	ASHUTOSH RANJAN PANDEY (AAG15) ASHHAR MUSTAFA HANSRAJ
9.	MJC/623/2019 CONTEMPT- SJ IA-1/2026 () MISC	3 BIDYANAND DAS vs THE STATE OF BIHAR AND ORS	VASUDEO RAM VIVEKANAND JHA BISHWAJEET KUMAR	ASHUTOSH RANJAN PANDEY (AAG15)
10.	MJC/685/2019 CONTEMPT- SJ	11 MANOJ KUMAR JHA AND ORS vs THE STATE OF BIHAR AND ORS	MRITYUNJAY KUMAR ARINJAY KUMAR	ASHUTOSH RANJAN PANDEY (AAG15)
11.	MJC/768/2019 CONTEMPT- SJ	39 SUNITA KUMARI vs THE STATE OF BIHAR AND ORS	AMISH KUMAR	ASHUTOSH RANJAN PANDEY (AAG15) VINAY KRISHNA TRIPATHY GIRIJISH KUMAR CHANDRA SHEKHAR SINGH
12.	MJC/817/2019 CONTEMPT- SJ	6 JAGNANDAN SINGH vs THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA	ASHUTOSH RANJAN PANDEY (AAG15)
13.	MJC/1142/2019 CONTEMPT- SJ	10 DR. PUTUL SINGH vs THE STATE OF BIHAR AND ORS	BINODANAND MISHRA	SMT. SHILPA SINGH (GA12) MD. NADIM SERAJ AJAY BEHARI SINHA SHAILESH KUMAR
14.	MJC/1257/2019 CONTEMPT- SJ	11 SHALENDRA KISHOR SHARAN vs THE STATE OF BIHAR AND ORS	ALOK KUMAR SINGH	ASHUTOSH RANJAN PANDEY (AAG15)
15.	MJC/1299/2019 CONTEMPT- SJ	10 ASHA DEVI vs MR. SARVA NARAIN JHA, THE VICE CHANCELLOR, KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSITY AND ORS	DHIRENDRA KUMAR JHA KRISHNA CHANDRA JHA VIVEK KUMAR	AWADHESH PRASAD SINHA GYANAND ROY BINAY KUMAR SINGH

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16. MJC/1481/2019 CONTEMPT- SJ	11 PRAMOD KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SINGH RANVIJAY SINGH PRIYANK DEEPAK	SMT. SHILPA SINGH (GA12) SYED FIROZ RAZA ANIL SINGH ASHISH GIRI MD. FAIZ AHMAD PRATIK KUMAR SINHA OM PRAKASH KUMAR
17. MJC/1562/2019 CONTEMPT- SJ	15 VIBHA KUMARI AND ORS vs ALLAHABAD BANK THROUGH SRI S.S. MALLIKA ARJUN RAO AND ORS	CHANDRA MAULI CHAURASIA VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	NAGADEO CHOUBEY SUBROTESWAR DE ABHAY KUMAR UPADHYAY DAYANAND SINGH
18. MJC/1594/2019 CONTEMPT- SJ	10 HARE KRISHNA LAL DAS vs THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD. AND ORS	KUNAL TIWARY	SHAILENDRA KUMAR SINGH PRASHANT SINHA MADHAV KRISHNA MADHAV KRISHNA
19. MJC/1652/2019 CONTEMPT- SJ	4 DR. SUPRITI BHATTACHARYA vs THE STATE OF BIHAR AND ORS	SRI NIWAS JHA	SMT. SHILPA SINGH (GA12) VIKAS RATAN BHARTI ZAKI HAIDER
20. MJC/1663/2019 CONTEMPT- SJ IA-1/2021 () SUBSTITUTION	18 SAMIMA KHATOON vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH AJAY BEHARI SINHA SHASHI BHUSHAN SINGH	ASHUTOSH RANJAN PANDEY (AAG15) MD. NADIM SERAJ IQBAL ASIF NIAZI
21. MJC/1671/2019 CONTEMPT- SJ	11 SURENDRA KUMAR vs THE STATE OF BIHAR AND ORS	RAM SAGAR SINGH MUSKAN SINGH RANJEET KUMAR	SMT. SHILPA SINGH (GA12)
22. MJC/1699/2019 CONTEMPT- SJ	4 M/S ELECO CONSTRUCTION PVT. LTD. vs SRI LALIT CHANDRA TRIVEDI, GENERAL MANAGER AND ORS	JITENDRA KUMAR NAND KISHORE SINGH	RAMADHAR SHEKHAR DR. ANAND KUMAR DR. ANAND KUMAR ANSHUMAN SINGH MITHLESH KUMAR GUPTA
23. MJC/1711/2019 CONTEMPT- SJ	8 MANOJ KUMAR PASWAN AND ORS vs THE UNION OF INDIA, AND ORS	SURENDRA KISHORE THAKUR BRAJESH KUMAR SINGH P. KUMARI	S.D. SANJAY (ADSG) NIVEDITA NIRVIKAR (CGC) RADHIKA RAMAN GYAN PRAKASH OJHA SANGHA MITRA GHOSH
24. MJC/1731/2019 CONTEMPT- SJ	5 POONAM DEVI vs THE STATE OF BIHAR AND ORS	JYOTI PRABHAKAR	SMT. SHILPA SINGH (GA12)
25. MJC/1772/2019 CONTEMPT- SJ	7 ARUN KUMAR PAWAS vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SHYAM BIHARI SINGH	ASHUTOSH RANJAN PANDEY (AAG15)
26. MJC/1773/2019 CONTEMPT- SJ IA-1/2021 () EARLY HEARING	11 BHOLA PANDEY BHAKTISAR vs THE STATE OF BIHAR AND ORS	RABINDRA PRASAD SINGH	ASHUTOSH RANJAN PANDEY (AAG15) AWADHESH PRASAD SINHA BINAY KUMAR SINGH
27. MJC/1833/2019 CONTEMPT- SJ IA-1/2023 () IA-2/2023 ()	9 RAMCHANDRA PASWAN AND ORS vs THE STATE OF BIHAR AND ORS	SURENDRA KISHORE THAKUR SUBODH KUMAR	ASHUTOSH RANJAN PANDEY (AAG15)
28. MJC/1852/2019 CONTEMPT- SJ IA-1/2026 () SUBSTITUTION	7 MUNDRIKA PRASAD vs THE STATE OF BIHAR AND ORS	BINIT KUMAR DIVYA KIRAN	ANJANI KUMAR (AAG4)
29. MJC/1856/2019 CONTEMPT- SJ	11 BIKRAM PRATIHASTA AND ANR vs THE STATE OF BIHAR AND ORS	BRIJ BIHARI TIWARY	AMIT PRAKASH (GA13)
30. MJC/1900/2019 CONTEMPT- SJ	9 VINOD KUMAR ROY vs THE STATE OF BIHAR AND ORS	KARUNA KANT JHA RANJAN KUMAR JITENDRA KUMAR	AJAY KUMAR RASTOGI (AAG 10)
31. MJC/2089/2019 CONTEMPT- SJ	6 PRAFFUL KUMAR MANDAL @ PRAFULL KUMAR MANDAL AND ORS vs THE STATE OF BIHAR AND ORS	DEVANAND TIWARI SHASHI BHUSHAN SINGH	ASHUTOSH RANJAN PANDEY (AAG15)
32. MJC/2150/2019 CONTEMPT- SJ	5 AJAY KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	BAJARANGI LAL ASHA KUMARI	SARVESH KUMAR SINGH (AAG13)

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33. MJC/2151/2019 CONTEMPT- SJ	17 GOPAL CHANDRA PRASAD AND ANR vs THE STATE OF BIHAR AND ANR	VIJAY KUMAR SINGH	SUBHASH PRASAD SINGH (GA3) PRASOON SINHA ARCHANA PALKAR KHOPDE RANJEET KUMAR PANDEY
34. MJC/2193/2019 CONTEMPT- SJ	5 NITESH KUMAR vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR SINGH MD. AZIMUDDIN	SMT. SHILPA SINGH (GA12)
35. MJC/2203/2019 CONTEMPT- SJ	4 SHALIGRAM SINGH vs THE ACCOUNTANT GENERAL AND ORS	SHAILENDRA KUMAR SINGH	SATYENDRA KUMAR JHA ASHUTOSH RANJAN PANDEY (AAG15) DR. ANAND KUMAR
36. MJC/2291/2019 CONTEMPT- SJ	9 ARJUN PRASAD SINGH AND ORS vs SRI ANJANI KUMAR AND ORS	DEVANAND TIWARI	ASHUTOSH RANJAN PANDEY (AAG15)
37. MJC/2307/2019 CONTEMPT- SJ	4 MANORANJAN PRASAD SINHA AND ORS vs THE STATE OF BIHAR AND ORS	PRABHAT RANJAN SINGH SUKESH RANJAN	PRABHAT KUMAR VERMA (AAG3)
38. MJC/2361/2019 CONTEMPT- SJ	5 BINOD KUMAR @BINOD KUMAR SHAHI vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA RAUSHAN	SMT. SHILPA SINGH (GA12) VIKAS RATAN BHARTI ARABIND NATH PANDEY SATYENDRA NARAYAN SINGH BINDHYACHAL RAI ASHOK KUMAR OM PRAKASH KUMAR
39. MJC/2371/2019 CONTEMPT- SJ	8 BIDYA NAND SAH vs THE STATE OF BIHAR AND ORS	SHASHI DHAR JHA	SARVESH KUMAR SINGH (AAG13)
40. MJC/2384/2019 CONTEMPT- SJ	4 MD. SHAFIQUE ANSARI vs DR. SUNIL KUMAR SINGH AND ORS	MOHAMMED ABU HAIDAR MD. ABU SHAJAR	VIKAS KUMAR
41. MJC/2571/2019 CONTEMPT- SJ	3 BIRENDRA PASWAN AND ANR vs THE STATE OF BIHAR AND ANR	SARANGDHAR JHA	PRABHAT KUMAR VERMA (AAG3)
42. MJC/2574/2019 CONTEMPT- SJ	8 BATESH NATH JHA vs THE STATE OF BIHAR AND ORS	RAM SAGAR SINGH	ASHUTOSH RANJAN PANDEY (AAG15)
43. MJC/2584/2019	3 SUSHIL JHA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY NAMESLY SRI B.C. ROY, GOVERNMENT OF BIHAR AND ORS	RATAN KUMAR KUMAR	RAJ KISHORE ROY (GP18)
44. MJC/2586/2019 RESTORATION-SJ	3 HARI KISHORE YADAV vs THE STATE OF BIHAR THROUGH THE DIRECTOR BHUDAN YAGYA COMMITTEE, PATNA AND ORS	VIBHAKAR KUMAR	MD. KHURSHID ALAM (AAG12)
45. MJC/2591/2019 CONTEMPT- SJ	2 MAHESH RAM vs THE STATE OF BIHAR AND ORS	LAKMESH MARVIND	MD. KHURSHID ALAM (AAG12)
46. MJC/2601/2019 CONTEMPT- SJ	8 BHAGWAT ROY vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH	ASHUTOSH RANJAN PANDEY (AAG15) MD. NADIM SERAJ BINITA SINGH
47. MJC/2632/2019 CONTEMPT- SJ IA-1/2025 () EXPUNGE	8 ASHISH KUMAR AND ORS vs BIHAR STATE HOUSING BOARD AND ORS	ARVIND KUMAR SHARMA PRAMOD KUMAR SINHA CHETAN KUMAR	SUBHASH PRASAD SINGH (GA 3) PAWAN KUMAR BINITA SINGH
48. MJC/2654/2019 CONTEMPT- SJ	2 RAMENDRA PRASAD GAURO @ RAMENDRA PRASAD GAURAV vs SRI I.M. UTTREJA, THE CHAIRMAN, UTTAR BIHAR GRAMIN BANK AND ORS	RAM BINOD SINGH	PRABHAKAR JHA AJIT KUMAR SINHA
49. MJC/2680/2019 CONTEMPT- SJ	2 SUNIL KUMAR vs THE STATE OF BIHAR AND ORS	UDAY PRATAP SINGH RAJESH KUMAR	ASHUTOSH RANJAN PANDEY (AAG 15) S.S.SUNDARAM (AC TO LALIT KISHORE) KUMOD KUMAR SHRIVASTAW RANA VIKRAM SINGH

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50. MJC/2695/2019 CONTEMPT- SJ	8 SHRINIVAS PODDAR @ SHREE NIWAS PODDAR vs THE STATE OF BIHAR. AND ORS	AMRENDRA KUMAR	AMIT PRAKASH (GA 13) RAJ NANDAN PRASAD RAJ NANDAN PRASAD
51. MJC/2725/2019 CONTEMPT- SJ	5 DEEPAK KUMAR vs THE STATE OF BIHAR AND ORS	ANUJ KUMAR ANSUL NAVNEET KUMAR	VINAY KRITI SINGH (GA 2)
52. MJC/2727/2019 CONTEMPT- SJ	2 RANJAN KUMAR SHUKLA vs THE STATE OF BIHAR AND ORS	PRIYANK DEEPAK PUNIT KUMAR	ANJANI KUMAR (AAG 4)
53. MJC/2742/2019 CONTEMPT- SJ	4 VINAY BHUSHAN MISHRA, vs THE STATE OF BIHAR, AND ORS	SUNIL KUMAR KARN RAJESH KUMAR	GYAN PRAKASH OJHA (GA7)
54. MJC/2750/2019 CONTEMPT- SJ	7 MOSTT. PARIYA DEVI vs THE STATE OF BIHAR AND ORS	KUMAR PRAVEEN KUMAR PRAVEEN	SUBHASH PRASAD SINGH (GA3) RABINDRA KUMAR PRIYADARSHI
55. MJC/2754/2019 CONTEMPT- SJ	1 SALITA KUMARI vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN KUMAR	SMT. SHILPA SINGH (GA12)
56. MJC/2756/2019 CONTEMPT- SJ	2 SHASHI NATH PANDEY vs THE STATE OF BIHAR AND ORS	DHANANJAI KUMAR SINGH JYOTI RANJAN JHA	SMT. SHILPA SINGH (GA12) DR. ANAND KUMAR RANA VIKRAM SINGH BINAY KRISHNA DR. ANAND KUMAR

(At 03:00 P.M.)

SPECIALLY ASSIGNED MATTERS

57. CWJC/3012/2017 REM/DIS/TER, POLIC	7 DURGESH KUMAR TIWARI vs THE STATE OF BIHAR AND ORS	ALOK KUMAR JHA SANTOSH KUMAR PANDEY ASHUTOSH KUMAR UPADHYAYA SHIVALIKA SINHA	PARTHA SARTHI-GA4
58. CWJC/6553/2019 REM/DIS/TER, POLIC	15 HARIOM KUMAR vs THE STATE OF BIHAR AND ORS	SUMEET KUMAR SINGH SATYENDRA PRASAD SINGH SHIVANI MISHRA PRAGATI SINGH SHASHANK SHEKHAR	P. K. VERMA (AAG3) SANJAY PANDEY
59. CWJC/25010/2019 PROMOTION , GAZETT	4 SATISH KUMAR SINGH vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR	P.K.VERMA (AAG3)
60. CWJC/2152/2022 REM/DIS/TER, BANK	7 AMARNATH BAHADUR vs THE CHAIRMAN AND ORS	RANJAN KUMAR SINHA SUBHASH KUMAR MISHRA SEEMA	PRABHAKAR JHA
61. CWJC/16305/2025 DISCP.PROC., HEALT	2 HARI PRASAD vs THE STATE OF BIHAR AND ORS	ADYA PANDEY MANINI JAISWAL MANAS RAJDEEP	STANDING COUNSEL (15) DR. ANAND KUMAR

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Friday the 3rd July 2026
CENTENARY BUILDING
Court No. 203 (AT 10:30 A.M.)
Mr. Justice Raj Kumar

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
1.	CWJC/118/2025 OTHER MISC. MATTER	1 VIJAY SINGH vs THE STATE OF BIHAR AND ORS	SHAHBAJ ALAM ALI MUQTADIR AHMAD AFHAM AKHTAR	GOVERNMENT ADVOCATE (10)
2.	CWJC/189/2025 LAND ENCROACHMENT	1 GANGESHWAR PRASAD SINGH vs THE STATE OF BIHAR, AND ORS	KRISHNA KANT SINGH ANIRUDH KUMAR SINHA	GOVERNMENT PLEADER (19)
<u>FOR ADMISSION - FRESH CASES</u>				
3.	CWJC/813/2025 LAND ENCROACHMENT	1 AJAY KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR PANDEY SHASHI ANKIT MUDGAL GAURAV KUMAR AMIT KUMAR PASWAN	GOVERNMENT PLEADER (3) SANJAY KUMAR
4.	CWJC/837/2025 OTHER MISC. MATTER	1 ANUJ KUMAR vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, AND ORS	SUDISH KUMAR NARENDRA KUMAR SINGH SURAJ KUMAR TIWARI	ADDL. ADVOCATE GENERAL (12)
5.	CWJC/858/2025 LAND ENCROACHMENT	1 ASHUTOSH KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	ABHAY KUMAR	STANDING COUNSEL (5)
6.	CWJC/859/2025 LAND ENCROACHMENT	1 RAM NARESH PRASAD vs THE STATE OF BIHAR AND ORS	BINOD KUMAR SINHA RAJESH KUMAR	STANDING COUNSEL (12)
7.	CWJC/870/2025 INDIAN REGISTRATIO	1 UPENDRA PRASAD YADAV vs THE STATE OF BIHAR AND ORS	BIRENDRA KUMAR SINGH	STANDING COUNSEL (22)
8.	CWJC/898/2025 ARMS ACT	1 ROHIT KUMAR OJHA vs THE STATE OF BIHAR AND ORS	PRABHAT RANJAN ANSH PRASAD	GOVERNMENT PLEADER (22)
9.	CWJC/904/2025 INDIAN REGISTRATIO	1 PREMI ESTHER SINGH vs THE STATE OF BIHAR AND ORS	AJAY KUMAR	GOVERNMENT PLEADER (23)
10.	CWJC/909/2025 OTHER MISC. MATTER	1 SURESH KUMAR SHARMA vs THE STATE OF BIHAR AND ORS	GOPAL KRISHNA NISHANT MAYA SHANKAR MISHRA NAGENDRA UPADHYAY	ADVOCATE GENERAL
11.	CWJC/944/2025 OTHER MISC. MATTER	1 ALI KARIM vs THE STATE OF BIHAR AND ORS	SYED ASGHER NAJMI	STANDING COUNSEL (28)
12.	CWJC/951/2025 OTHER MISC. MATTER	1 RAMESHWAR SINGH AND ANR vs THE UNION OF INDIA, AND ORS	LOKESH ABHISHEK KUMAR VERMA	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL (23) DR. ANAND KUMAR
13.	CWJC/955/2025 LAND ENCROACHMENT	1 NARESH PASWAN vs THE STATE OF BIHAR AND ORS	RAJU KUMAR PRADHAN MURLI MANOHAR PD ABHASH	STANDING COUNSEL (4)
14.	CWJC/991/2025 LAND ENCROACHMENT	1 BHOLIYA DEVI vs THE STATE OF BIHAR AND ORS	SUBHASH KUMAR JHA	GOVERNMENT ADVOCATE (10)
15.	CWJC/992/2025 OTHER MISC. MATTER	1 AJMAL HUSSAIN vs THE STATE OF BIHAR AND ORS	ANJALI KUMARI REKHA KUMARI	ADDITIONAL ADVOCATE GENERAL (12)
16.	CWJC/1041/2025 OTHER MISC. MATTER	1 GIRIJESH KUMAR vs THE STATE OF BIHAR AND ORS	KAUSHAL KISHOR JYOTI KUMARI SATYA PRAKASH NARAYAN ROSHAN KUMAR	GOVERNMENT PLEADER (13)

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17.	CWJC/1052/2025 HOUSING BOARD MATT IA-1/2026 () MISC	1 KAMLESH KUMAR vs THE STATE OF BIHAR AND ORS	JAI PRAKASH VERMA RATNESH SHARAN NARESH PRASAD VERMA	STANDING COUNSEL (18) PAWAN KUMAR BINOD KUMAR
18.	CWJC/1058/2025 LAND ENCROACHMENT	1 ATWARI PANDIT AND ORS vs THE STATE OF BIHAR AND ORS	KUMAR MALENDU PRASHANT KUMAR DWIVEDI	STANDING COUNSEL (21)
19.	CWJC/1060/2025 LAND ENCROACHMENT	1 SIKANDAR PANDIT AND ORS vs THE STATE OF BIHAR AND ORS	KUMAR MALENDU PRASHANT KUMAR DWIVEDI	STANDING COUNSEL (13)
20.	CWJC/1178/2025 OTHER MISC. MATTER	1 RAMJI PANDEY vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR JHA SAURAV ANAND	STANDING COUNSEL (9)
21.	CWJC/1180/2025 OTHER MISC. MATTER	1 THE STATE OF BIHAR AND ANR vs THE PATNA HIGH COURT AND ORS	AKASH RAJ (AC TO GA 5) ANUKRITI JAIPURIYAR	
22.	CWJC/1196/2025 LAND ENCROACHMENT	1 SANTOSH KUMAR vs THE STATE OF BIHAR AND ORS	AMARENDRA NARAYAN SUDHIR KUMAR RAJ	STANDING COUNSEL (26)
23.	CWJC/1212/2025 OTHER MISC. MATTER	1 MD HAMDULLAH vs THE STATE OF BIHAR AND ORS	RAJESH RANJAN SHAKTI SUMAN KUMAR MARIA NAZIR MOHAMMAD FAROOQ	GOVERNMENT ADVOCATE (9)
24.	CWJC/1238/2025 OTHER MISC. MATTER	1 PANO DEVI AND ORS vs THE STATE OF BIHAR AND ORS	SHOVENDRA KUMAR VIJAY KUMAR MISHRA	GOVERNMENT ADVOCATE (3)
25.	CWJC/1243/2025 OTHER MISC. MATTER	1 NITU DEVI vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR DAS NEELMANI RAJ	GOVERNMENT PLEADER (18)
26.	CWJC/1244/2025 OTHER MISC. MATTER	1 RAVINDRA KUMAR vs THE STATE OF BIHAR AND ORS	SATYA PRAKASH	GOVERNMENT ADVOCATE (09)
27.	CWJC/1266/2025 LAND ENCROACHMENT	1 GANESH JHA vs THE STATE OF BIHAR AND ORS	SHRISHTI SINGH PRANAV KUMAR	STANDING COUNSEL (26)
28.	CWJC/1278/2025 OTHER MISC. MATTER	1 NAVVIND SHARMA vs THE STATE OF BIHAR AND ORS	SHANKAR KUMAR ARVIND KUMAR SINHA	GOVERNMENT PLEADER (19) MAURYA VIJAY CHANDRA
29.	CWJC/1293/2025 OTHER MISC. MATTER	1 RITA DEVI vs THE STATE OF BIHAR AND ORS	KRISHNA KUMAR CHANDRA MOHAN JHA	GOVERNMENT PLEADER (25)
30.	CWJC/1295/2025 ARMS ACT	1 UMESH SINGH vs THE STATE OF BIHAR AND ORS	CHANDRA SHEKHAR ANAND ASHWINI KUMAR RAI	STANDING COUNSEL (24)
31.	CWJC/1303/2025 OTHER MISC. MATTER	1 MAHENDRA RAI AND ORS vs THE STATE OF BIHAR AND ORS	KAMOD KUMAR VIDYARTHI	STANDING COUNSEL (6)
32.	CWJC/1307/2025 LAND ENCROACHMENT	1 VINESH VISHVKARMA vs THE STATE OF BIHAR AND ORS	JITENDRA KUMAR	STANDING COUNSEL (22)
33.	CWJC/1314/2025 FOREIGN ACT	1 SUNIL KUMAR SHARMA @ SUNIL KUMAR vs THE UNION OF INDIA AND ORS	AJAY KUMAR PANDEY	ADDITIONAL SOLICITOR GENERAL AMISH KUMAR
34.	CWJC/1317/2025 LAND ENCROACHMENT	1 ANTAN KUMAR vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR SINGH ANTRIKSHA ABHISHEK	GOVERNMENT PLEADER (19)
35.	CWJC/1323/2025 LAND ENCROACHMENT	1 SUNIL KUMAR vs THE STATE OF BIHAR AND ORS	MADHUSUDAN KUMAR	GOVERNMENT ADVOCATE (08) MAURYA VIJAY CHANDRA SIDDHARTHA PRASAD RAJESH KUMAR SHANDILYA
36.	CWJC/1384/2025 LAND ENCROACHMENT	1 JAGDISH PANDIT AND ORS vs THE STATE OF BIHAR AND ORS	KUMAR MALENDU PRASHANT KUMAR DWIVEDI	GOVERNMENT PLEADER 23

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37.	CWJC/1409/2025 OTHER MISC. MATTER	1 SAGEER ALAM vs THE STATE OF BIHAR AND ORS	MRIGENDRA PRATAP SINGH SANJAY KUMAR	GOVERNMENT ADVOCATE (10) ANWAR KARIM
38.	CWJC/1452/2025 LAND ENCROACHMENT	1 MANGAL KUMHAR vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR DEVESH KUMAR SINGH	STANDING COUNSEL 25
39.	CWJC/1473/2025 LAND ENCROACHMENT	1 VIJAY PANDIT AND ORS vs THE STATE OF BIHAR AND ORS	KUMAR MALENDU PRASHANT KUMAR DWIVEDI	ADDL. ADVOCATE GENERAL (05)
40.	CWJC/1496/2025 LAND ENCROACHMENT	1 RAMA JEE RAJ vs THE STATE OF BIHAR AND ORS	RAJU PRASAD	STANDING COUNSEL (15)
41.	CWJC/1519/2025 LAND ENCROACHMENT	1 KRISHNA PASWAN vs THE STATE OF BIHAR AND ORS	BIRENDRA KUMAR	STANDING COUNSEL (16)
42.	CWJC/1523/2025 LAND ENCROACHMENT	1 VISHWAJEET KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	AMIT KUMAR AJAY KUMAR SINGH KUMAR BALKRISHNA	GOVERNMENT ADVOCATE (9)
43.	CWJC/1524/2025 LAND ENCROACHMENT	1 UMESH PASWAN AND ORS vs THE STATE OF BIHAR AND ORS	YOGESH KUMAR SUSHANT PRAVEER SHIVALIKA SINHA SUSHMITA SHARMA	GOVERNMENT PLEADER (27)

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Friday the 3rd July 2026
CENTENARY BUILDING
Court No. 109 (AT 2:15 P.M.)
Mr. Justice Rana Vikram Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
1.	CWJC/8537/2026 OTHERS	1 SIYA RAM YADAV vs THE STATE OF BIHAR AND ORS	PREM PRAKASH ARYA SUDHANSHU PARITOSH ANJUM ARA	GOVERNMENT PLEADER (2)
2.	CWJC/8891/2026 OTHERS	1 RANJEET KUMAR RANJAN ALIAS RANJIT KUMAR RANJAN vs THE STATE OF BIHAR AND ORS	MANISH KUMAR NO 13 ROHIT KUMAR SHREYA JITENDRA KUMAR BHARTI	ADDL. ADVOCATE GENERAL (09) ARUN KUMAR ARUN
3.	CWJC/8893/2026 OTHERS	1 ASHOK MAHTO ALIAS ASHOK KUMAR MAHTO vs THE STATE OF BIHAR AND ORS	MANISH KUMAR NO 13 ROHIT KUMAR SHREYA JITENDRA KUMAR BHARTI	GOVERNMENT PLEADER (6) ARUN KUMAR ARUN
4.	CWJC/8900/2026 OTHERS	1 BHEEM KUMAR ALIAS BHIM KUMAR vs THE STATE OF BIHAR AND ORS	MANISH KUMAR NO 13 ROHIT KUMAR JITENDRA KUMAR BHARTI SHREYA	GOVERNMENT ADVOCATE (02) ARUN KUMAR ARUN
5.	CWJC/8902/2026 OTHERS	1 RAJ MOHAN PRASAD vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR SINGH SHIVANI KUMARI	GOVERNMENT PLEADER (19)
<u>FOR ADMISSION - FRESH CASES</u>				
6.	CWJC/9341/2026 LAND ACQUISITION	1 REKHA DEVI AND ANR vs THE STATE OF BIHAR AND ORS	CHANDRA SEN PRASAD SINGH	GOVERNMENT ADVOCATE (08)
7.	CWJC/9365/2026 OTHERS	1 ANJEESH KUMAR @ BAMBAM KUMAR vs THE STATE OF BIHAR AND ORS	DR. ANJANI PD. SINGH D/9415/2024	GOVERNMENT PLEADER (25)
8.	CWJC/9388/2026 OTHERS	1 BHUP NARAYAN SINGH vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR TIWARI	GOVERNMENT PLEADER (06)
9.	CWJC/9409/2026 LAND ACQUISITION	1 LAXMAN SINGH vs THE STATE OF BIHAR AND ORS	ANIRUDH KUMAR VERMA VYAS KUMAR MISHRA	GOVERNMENT PLEADER (14) AMARESH KUMAR SINHA
10.	CWJC/9416/2026 OTHERS	1 LILO PRASAD YADAV AND ORS vs THE STATE OF BIHAR AND ORS	DEVENDRA PRASAD SINGH	STANDING COUNSEL (22) RAJNI KANT SINGH
11.	CWJC/9417/2026 OTHERS	1 UDAY KUMAR SINHA AND ORS vs THE STATE OF BIHAR AND ORS	ANANYA HARSH MANOJ KUMAR AMBASTHA RAKESH BIHARI SHARAN	ADDITIONAL ADVOCATE GENERAL (13) LALIT KISHORE RABINDRA KUMAR PRIYADARSHI
12.	CWJC/9421/2026 OTHERS	1 EKBAL @ EKBAL AHMAD vs THE STATE OF BIHAR AND ORS	RISHABH MISHRA SAKINA KHATOON	STANDING COUNSEL (15)
13.	CWJC/9434/2026 LAND ACQUISITION	1 BIGU PASWAN vs THE STATE OF BIHAR AND ORS	ANIRUDH KUMAR VERMA VYAS KUMAR MISHRA	STANDING COUNSEL (13) AMARESH KUMAR SINHA
14.	CWJC/9436/2026 LAND ACQUISITION	1 SHEELA DEVI AND ANR vs THE STATE OF BIHAR AND ORS	ANIRUDH KUMAR VERMA VYAS KUMAR MISHRA	STANDING COUNSEL (15) AMARESH KUMAR SINHA
15.	CWJC/9437/2026 BIHAR TENENCY ACT	1 ANIL KUMAR vs THE STATE OF BIHAR AND ORS	GOPI RAMAN VAIDEHI RAMAN PRASAD SINGH ASHUTOSH RANJAN TANISHA KUMARI	STANDING COUNSEL (28)
16.	CWJC/9501/2026 LAND ACQUISITION	1 KAMESWAR RAM AND ANR vs THE STATE OF BIHAR AND ORS	ANIRUDH KUMAR VERMA VYAS KUMAR MISHRA	STANDING COUNSEL (13) AMARESH KUMAR SINHA
17.	CWJC/9537/2026 OTHERS	1 SARITA DEVI vs THE STATE OF BIHAR AND ORS	AJAY PRASAD AJIT KUMAR SINHA	STANDING COUNSEL (4)
18.	CWJC/9544/2026 MUTATION ACT	1 ASHOK KUMAR vs THE STATE OF BIHAR AND ORS	SHIVAJEE SINGH	ADDL. ADVOCATE GENERAL (12)

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| 19. | CWJC/9577/2026
LAND ACQUISITION | 1 | PRABHAWATI DEVI
vs THE STATE OF BIHAR AND ORS | BABU NANDAN PRASAD | STANDING COUNSEL (1) |
| 20. | CWJC/9584/2026
OTHERS | 1 | MANOJ PRASAD GUPTA
vs THE STATE OF BIHAR AND ORS | MRITUNJAY KUMAR
PRATYAKSHA
PRIYA BHUSHAN KUMAR
SINGH
MAHIMA KUMARI | GOVERNMENT PLEADER
(23) |
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PATNA HIGH COURT	365	Friday 3rd July, 2026
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Friday the 3rd July 2026
MAIN BUILDING
IN CHAMBERS (AT 11:30 A.M.)
The Registrar General Lawazima

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>COURT FEE</u>				
1.	SA/474/2018 SA	3 KALAWATI DEVI vs CHUNCHUN PRASAD SINGH @ CHUNCHUN SINGH	AJAY MUKHERJEE BISHWA NATH CHAUDHARY	
2.	SA/186/2020	3 PRAVEEN KUMAR JHA vs INDU DEVI AND ORS	JITENDRA PRASAD SINGH ANIL KUMAR	
3.	SA/129/2024 SA	2 PARMESHWAR PARASAD SHAHU @ PARMESHWAR PRASAD vs RAMESHWAR PRASAD AND ORS	DHANESHWAR PRASAD GUPTA	
4.	FA/86/2026 FA	1 MOSOMAT BINDA DEVI AND ORS vs SIKANDAR SAH AND ORS	VIJAY KUMAR AJAY KUMAR SINGH	
5.	SA/145/2026 SA	2 BHORIK YADAV AND ORS vs DULHIN MUKESHWARI DEVI (DECEASED), AND ORS	AJAY KUMAR SINGH VIJAY KUMAR UMA KANT PRASAD	ASHOK KUMAR GARG SANJIV KUMAR PATHAK
6.	SA/176/2026 Second Appeal SA	2 UDAY KUMAR @ UDAY PRASAD AND ORS vs BINDESHWAR MAHTO AND ORS	ASHOK KUMAR	
7.	SA/191/2026 SA	1 BASUDEO BISHWAS, AND ORS vs MITHILESH DAS AND ORS	NAJEEB AHMAD THAKUR BRAJESH SINGH	
8.	SA/198/2026 SECOND APPEAL SA	1 MD. RAHMATULLAH ANSARI AND ORS vs HARIVANSH RAI AND ORS	DHANANJAI KUMAR SINGH JYOTI RANJAN JHA	
<u>MISCELLANEOUS</u>				
9.	SA/152/2022 second appeal	2 RAM SAJIBAN SHAHI AND ORS vs RAJESH KUMAR SINGH AND ORS	RANJAN KUMAR DUBEY NAWNIT KR. TIWARY	
10.	SA/97/2025 SA	3 KAMESHWAR SINGH AND ORS vs CHANDRABHUSHAN SHARMA @ BHEEM SHARMA AND ORS	MANISH KUMAR NO2 GAJENDRA KUMAR SINGH RABIA GULNAZ RANJANA SINGH RANJANA SINGH RABIA GULNAZ RANJANA SINGH RABIA GULNAZ	
11.	SA/300/2025 SA	2 THE BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY vs SMT. SHANTI DEVI AND ORS	ABU NASAR	GOVERNMENT PLEADER 19
<u>FORMAL ORDER</u>				
12.	SA/575/2017	5 ANSAR AHMAD AND ORS vs SAMA ROSHAN AND ORS	RANJAY KUMAR SINGH ABBAS HAIDER	
<u>FORMAL ADMISSION</u>				
13.	FA/59/2022 IA-1/2022 () INJUNCTION	8 PRASHANT CHAURASIYA AND ANR vs BADRI PRASAD CHAURASIYA, AND ORS	VISHWAJEET KUMAR MISHRA DHANANJAY KUMAR SUNIL PRASAD	PATANJALI RISHI PRERNA RISHI AKASH DEEP GAUTAM KUMAR
14.	FA/23/2023	4 NAGESHWAR SINGH vs MANORMA DEVI AND ORS	SATYENDRA NARAYAN SINGH	
15.	FA/16/2024 FA	4 BRIJ MOHAN SINGH AND ORS vs SRIMATI BIMALA DEVI AND ORS	SHASHI KANT SURENDRA KUMAR MISHRA	
16.	FA/38/2024 FA	5 RANJIT KUMAR @ SADHU YADAV vs THE ESTATE OF DECEASED SARVANAND RAI AND ORS	AJAY KUMAR SINGH SUNIL KUMAR UMA KANT PRASAD	

PATNA HIGH COURT	366	Friday 3rd July, 2026
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| 17. | FA/39/2025
First Appeal FA | 5 | AMITABH KUMAR SINHA
vs AVINASH KUMAR SINHA AND
ORS | LALIT NARAYAN JHA
RAM ANUJ PRASAD
SINGH
RAMA KANT JHA
ASHOK KUMAR |
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PATNA HIGH COURT	367	Friday 3rd July, 2026
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Friday the 3rd July 2026
MAIN BUILDING
Court No. 28 (AT 12:00 NOON)
The Joint Registrar Judicial Lawazima

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>MISCELLANEOUS</u>				
1.	L.P.A/194/2026 LPA	1 DHANANJAY KUMAR SINGH, vs NATIONAL THERMAL POWER CORPORATION, KHALGAON, THROUGH ITS CHIEF GENERAL MANAGER AND ORS	RAJNISH KUMAR SINGH ANIL KUMAR	AMARESH KUMAR SINHA
2.	L.P.A/471/2026 LPA	1 THE STATE OF BIHAR AND ORS vs RITESH KUMAR PATEL	SANJAY KUMAR TIWARI (AC TO GA 11) RAGHWANAND	
3.	L.P.A/494/2026 LPA	1 GOBIND KUMAR SINGH vs THE UNION OF INDIA AND ORS	TEJ PRATAP SINGH YASH SINGH SAURABH KUMAR SNEHIL PRATIK	ADDITIONAL SOLICITOR GENERAL
4.	L.P.A/508/2026 LPA	1 PUSHPA KUMARI vs STATE OF BIHAR AND ORS	CEBIN MATHEW UPASANA VIBHA TOPPO	ADDL. ADVOCATE GENERAL (13)
5.	L.P.A/509/2026 LPA	1 RAVIKANT YADAV vs THE STATE OF BIHAR AND ORS	ANAND VARDHAN SHUBHANGI PANDEY	ADDL. ADVOCATE GENERAL (03)
6.	L.P.A/522/2026 LPA	1 KUMARI ARPANA AND ORS vs THE STATE OF BIHAR AND ORS	SANJEET KUMAR PRANAV RANJAN	STANDING COUNSEL (8)
7.	CR. APP (SJ)/2102/2026 U/S 14 A (1) SC/S SC/ST ACT (QSH)	1 VIKASH CHANDRA SINGH @ VIKASH CHAND SINGH AND ORS vs THE STATE OF BIHAR AND ANR	SAKET KUMAR JHA ANAL KUMAR SINGH SHEO KUMAR PRASAD	USHA KUMARI 1
8.	CR. APP (SJ)/2103/2026 U/S 14 A(2) SC/ST SC/ST ACT (RB) Same ps: CR. APP (SJ)/2105/2026	1 IBRAHIM vs THE STATE OF BIHAR AND ANR	SAKET KUMAR SINGH ARCHANA SINGH MITHILESH KUMAR SINGH	SADANAND PASWAN
9.	CR. APP (SJ)/2104/2026 JUVENILE JUSTICE J.J. ACT	1 VIKASH RAI @ VIKASH KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM	MUKESHWAR DAYAL
10.	CR. APP (SJ)/2105/2026 U/S 14 A(2) SC/ST SC/ST ACT (RB) Same ps: CR. APP (SJ)/2103/2026	1 ISTIYAQUE ALAM @ ISTIYAQUE vs THE STATE OF BIHAR AND ANR	GOPAL KUMAR JHA	USHA KUMARI 1
11.	CR. APP (SJ)/2106/2026 U/S 14 A (2) SC/S SC/ST ACT (AB) Same ps: CR. APP (SJ)/2240/2026	1 SUDHIR YADAV @ SUDHIR KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	MD ARSAM	SADANAND PASWAN
12.	CR. APP (SJ)/2182/2026 u/s 14A(1) OF SC/ SC/ST ACT (QSH)	1 AMISH JHA @ AMISH KUMAR @ AMISH KUMAR JHA @ CHIRAG JHA vs THE STATE OF BIHAR AND ANR	KUMAR PRABHAKAR RAM PRAVESH NATH TIWARI	BINAY KRISHNA
13.	CR. APP (SJ)/2233/2026 AGAINST CONVICATIO CR. APP (SJ) AGAIN Same ps: CR. APP (SJ)/2235/2026	1 RAJA RAM YADAV vs THE STATE OF BIHAR	SHUBHESH PANDEY AMIT KUMAR MISHRA VINIT KUMAR	RAMCHANDRA SINGH

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| 14. | CR. APP
(SJ)/2234/2026
JUVENILE JUSTICE
J.J. ACT | 1 | MD. HAIDAR @ HAIDAR @ HAIDER
vs THE STATE OF BIHAR | MADHAV JHA | USHA KUMARI 1 |
| 15. | CR. APP
(SJ)/2235/2026
AGAINST CONVICATIO
CR. APP (SJ) AGAIN
Same ps:
CR. APP
(SJ)/2233/2026 | 1 | HARI KALYAN YADAV
vs THE STATE OF BIHAR | SHUBHESH PANDEY
VINIT KUMAR
AMIT KUMAR MISHRA | BAL MUKUND PRASAD
SINHA |
| 16. | CR. APP
(SJ)/2239/2026
AGAINST CONVICATIO
CR. APP (SJ) AGAIN | 1 | DILIP JAMADAR AND ORS
vs THE STATE OF BIHAR | MANOJ KUMAR | BAL MUKUND PRASAD
SINHA |
| 17. | CR. APP
(SJ)/2240/2026
U/S 14A (2) OF SC
SC/ST ACT (AB)
Same ps:
CR. APP
(SJ)/2106/2026 | 1 | NASIB YADAV
vs THE STATE OF BIHAR AND ANR | MD ARSAM | SADANAND PASWAN |
| 18. | CR. APP
(SJ)/2311/2026
JUVENILE JUSTICE
J.J. ACT | 1 | MD. SAHEB @ IQBAL HASSAN
vs THE STATE OF BIHAR AND ANR | ARUN KUMAR | MUKESHWAR DAYAL
SHANKAR KUMAR |
| 19. | CR. APP
(SJ)/2312/2026
U/S 14 A(2) SC/ST
SC/ST ACT (RB) | 1 | MD SHABID ALI @ SABID ALI
vs THE STATE OF BIHAR AND ANR | RANJIT KUMAR YADAV | SADANAND PASWAN |
| 20. | CR. APP
(SJ)/2313/2026
U/S 14 A(2) SC/ST
SC/ST ACT (RB) | 1 | SOHEL @ SOHEL ALAM @ MD.
SOHEL
vs THE STATE OF BIHAR AND ANR | MRITUNJAY KUMAR
SUMIT KUMAR
KUMAR SHUBHAM RAJ | USHA KUMARI 1 |
| 21. | CR. APP
(SJ)/2318/2026
U/S 14A (2) OF SC
SC/ST ACT (AB) | 1 | BHONU YADAV @ RAJAN @ RAJAN
KUMAR
vs THE STATE OF BIHAR AND ANR | NILENDU KUMAR
CHOUDHARY | USHA KUMARI 1 |
| 22. | CR. APP
(SJ)/2319/2026
U/S 14A(2) SC/ST
SC/ST ACT (RB) | 1 | AKHILESH YADAV @ AKHILESH
PRASAD
vs THE STATE OF BIHAR AND ANR | TEJ NARAYAN SINGH
HARSH KUMAR SINGH
MINU KUMARI | USHA KUMARI 1 |
| 23. | CR. APP
(SJ)/2320/2026
U/S 14A (2) OF SC
SC/ST ACT (AB) | 1 | RAHUL KUMAR
vs THE STATE OF BIHAR AND ANR | AKASH RAJ
RAJIT RANJAN | SADANAND PASWAN |

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PATNA HIGH COURT	369	Friday 3rd July, 2026
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Friday the 3rd July 2026
Provisional List - I

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
FOR ADMISSION - FRESH CASES					
1.	CR. MISC./42234/2026 21(a),8(c), A.BAIL	1 ROHIT KUMAR @ DAMOLI vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR @ ASHOK KARN	JHARKHANDI UPADHYAY	
2.	CR. MISC./42237/2026 30(a) A.BAIL	1 PREMJEET PRANAV @ PREMJEET LAL DEV vs THE STATE OF BIHAR	MILI KUMARI SHAMBHAWI	INDU KUMARI SRIVASTAVA	
3.	CR. MISC./42238/2026 309(4), A.BAIL	1 JAYENDRA KUMAR @ MONU vs THE STATE OF BIHAR	AMIT ANAND DEEP SHEKHAR	ARUN KUMAR PANDEY	
4.	CR. MISC./42244/2026 30(a), A.BAIL	1 PRADEEP KUMAR JHA @ PRADIP KUMAR JHA @ PRADEEP JHA vs THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA	SHYAMESHWAR DAYAL	
5.	CR. MISC./42245/2026 302,201,34 A.BAIL	1 FOGNI DEVI vs THE STATE OF BIHAR	SANTOSH KUMAR SINGH PRAVEEN KUMAR AGRAWAL	LALAN KUMAR	
6.	CR. MISC./42246/2026 30(a) A.BAIL	1 UMA SHANKAR YADAV vs THE STATE OF BIHAR	ANIL KUMAR SINGH SHREYA ROUSHAN	NAGENDRA PRASAD	
7.	CR. MISC./42247/2026 273, A.BAIL	1 ROHIT SINGH vs THE STATE OF BIHAR	SURYA SWETABH SAGAR SUMAN	MD. SHAKIR AHMAD	
8.	CR. MISC./42251/2026 191(2),190,115(2) A.BAIL	1 VINOD YADAV @ VINOD RAI @ BINOD RAI vs THE STATE OF BIHAR	KARANDEEP KUMAR	ANISH CHANDRA PRAVIN KUMAR	
9.	CR. MISC./42258/2026 137(2),96,351(2), A.BAIL	1 VIKASH KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR TIWARI	RAM SUMIRAN RAI SUMIT KUMAR	
10.	CR. MISC./42262/2026 115(2),126(2),190 A.BAIL	1 CHINTU KUMAR AND ORS vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	ANIL KUMAR	
11.	CR. MISC./42266/2026 191(2),190,329(4) A.BAIL	1 BRAJESH KUMAR SINHA vs THE STATE OF BIHAR	JAYRAM SHARMA	DR. AJEET KUMAR	
12.	CR. MISC./42269/2026 147,148,149,341,3 A.BAIL	1 SHAHBAAZ @ MD. SHAHBAAZ KHAN vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	AJAY KUMAR JHA	
13.	CR. MISC./42270/2026 30(a), A.BAIL	1 SIKANDAR KUMAR BIN @ SIKANDAR BIN vs THE STATE OF BIHAR	DEWANAND TIWARI	AWADHESH KUMAR SINGH	
14.	CR. MISC./42274/2026 30(a),44, A.BAIL	1 PANKAJ KUMAR vs THE STATE OF BIHAR	BISHWA BIJAY KUMAR	ABHAY KUMAR	
15.	CR. MISC./42276/2026 126(2),115(2),103 A.BAIL	1 YOGESHWAR SAH @ JAGESHWAR SAH AND ORS vs THE STATE OF BIHAR	SUMIT KUMAR GUPTA	UDAY PRATAP SINGH SHIVNANDAN BHARTI PINTU KUMAR PATEL	
16.	CR. MISC./42277/2026 461,379,34 A.BAIL	1 MD. RAGIB @ MD RAGHIB vs THE STATE OF BIHAR	GOPAL KUMAR JHA	ABHAY KUMAR ROY	
17.	CR. MISC./42279/2026 30(a), A.BAIL	1 VIRAT KUMAR vs THE STATE OF BIHAR	ALKA PANDAY AAISHA RAJ	ANUJ KUMAR SHRIVASTAVA	
18.	CR. MISC./42280/2026 103(1),238,3(5), A.BAIL	1 RAJESH CHAUDHARY @ RAJESH CHUDHARI AND ANR vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND SUMIT JHA	SUMAN KUMARI SINGH	

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19.	CR. MISC./42284/2026 223,292,275,276,3 A.BAIL	1 MD. DILKASH RAMEEZ @ DILKASH RAMEEZ vs THE STATE OF BIHAR	RADHE SHYAM DIGAMBER KR. SINGH PANKAJ KUMAR	MADHURA NAND JHA
20.	CR. MISC./42287/2026 308(3),308(4), A.BAIL	1 SHEHZADA @ SHAMIMUL HAQUE vs THE STATE OF BIHAR	RADHE SHYAM	ABHAY KUMAR
21.	CR. MISC./42288/2026 147,149,332,353,1 A.BAIL	1 LAKHINDAR PASWAN vs THE STATE OF BIHAR	AMARENDRA KUMAR MONI KUMARI	ANIL PRASAD SINGH
22.	CR. MISC./42292/2026 126(2),115(2),118 A.BAIL	1 DR. KAUSHLENDRA KUMAR AND ORS vs THE STATE OF BIHAR	NIRAJ KUMAR	RAJENDRA SINGH
23.	CR. MISC./42295/2026 126(2),115,118(1) A.BAIL	1 SANJIT YADAV @ SANJIT KUMAR YADAV AND ORS vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	NARENDRA KUMAR SINGH
24.	CR. MISC./42296/2026 126(2),115(2),109 A.BAIL	1 MUKESH YADAV @ MUKESH KUMAR vs THE STATE OF BIHAR	KIRAN KUMARI SHARMA	YOGENDRA KUMAR
25.	CR. MISC./42299/2026 30(a), A.BAIL	1 SANJAY KUMAR vs THE STATE OF BIHAR	HEMANT KUMAR	SHAILENDRA KUMAR
26.	CR. MISC./42300/2026 30(a), A.BAIL	1 DEEPAK KUMAR vs THE STATE OF BIHAR	SANJEEV VERMA	AMITESH KUMAR
27.	CR. MISC./42303/2026 30(a) A.BAIL	1 MURAT SHARMA @ RATNESH SHARMA AND ANR vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH	SANJAY KUMAR
28.	CR. MISC./42305/2026 30(a), A.BAIL	1 SHANI @ CHANDESHWAR KUMAR SAH vs THE STATE OF BIHAR	MANOJ KUMAR SUKRIT PRATYAYA	SANJAY KUMAR TIWARY
29.	CR. MISC./42306/2026 30(a),32, A.BAIL	1 TOTA YADAV @ RAJESH YADAV vs THE STATE OF BIHAR	ANKITA KUMARI HARSHIT GRIYAGHEY	MD. NAZIR ANSARI
30.	CR. MISC./42309/2026 30(a) A.BAIL	1 SUSHIL KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA DHANANJAY KUMAR	SUCHETA YADAV
31.	CR. MISC./42312/2026 420,467,468,471,1 A.BAIL	1 VEENA KUMARI vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR SINHA ANISHA SINHA	AJIT KUMAR ARVIND KUMAR
32.	CR. MISC./42313/2026 30(a), A.BAIL	1 ANIL NUT @ SANJAY NUT vs THE STATE OF BIHAR	HEMANT KUMAR	SHAILENDRA KUMAR
33.	CR. MISC./42317/2026 295,296,3(5), A.BAIL	1 RANBIR YADAB @ RANVIR KUMAR @ RANVIR YADAV AND ANR vs THE STATE OF BIHAR	AMARNATH JHA AMARNATH JHA	ABHAY KUMAR
34.	CR. MISC./42319/2026 30(a),47, A.BAIL	1 SATYA PRAKASH SINGH @ MANISH SINGH vs THE STATE OF BIHAR	KUMARI ANUPAM	NAND KUMAR
35.	CR. MISC./42320/2026 30(a), A.BAIL	1 SHEELA DEVI vs THE STATE OF BIHAR	BABU NANDAN PRASAD	KANHIYA KISHOR
36.	CR. MISC./42323/2026 132,121(2),115(2) A.BAIL	1 SUBODH KUMAR vs THE STATE OF BIHAR	UDAY KUMAR	MD. NAZIR ANSARI
37.	CR. MISC./42324/2026 316(2),318(4),3(5) A.BAIL	1 ABDUL KALAM AND ORS vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	SANJAY KUMAR SINGH
38.	CR. MISC./42325/2026 61,103,3(5), A.BAIL	1 GORAKH @ RAHUL TURHA vs THE STATE OF BIHAR	CHANDAN KUMAR RAJDEO TIWARY	MURLI DHAR

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39.	CR. MISC./42326/2026 149,341,323,307,3 A.BAIL	1 DIGAMBAR MANDAL @ DIGAMBAR KUMAR vs THE STATE OF BIHAR	CHANDRASEKHAR SHARMA	CHANDRA SEN PRASAD SINGH
40.	CR. MISC./42328/2026 303(2),317(2),317 A.BAIL	1 RAVI RANJAN KUMAR @ NANHAK vs THE STATE OF BIHAR	PRAVEEN RANJAN	AJAY KUMAR NO. 2
41.	CR. MISC./42329/2026 274,275,3(5) A.BAIL	1 MAHESHI YADAV vs THE STATE OF BIHAR AND ANR	VINOD KUMAR GAGAN DEO YADAV RAVI PRAKASH RAJESH KUMAR	ANUJ KUMAR SHRIVASTAVA
42.	CR. MISC./42332/2026 2,9,27,29,31,39,5 A.BAIL	1 RAJAN KUMAR SINGH @ RANJAN SINGH vs THE STATE OF BIHAR	MILIND KUMAR MISHRA	CHOUBEY JAWAHAR
43.	CR. MISC./42335/2026 30(a), A.BAIL	1 SONU KUMAR vs THE STATE OF BIHAR	PRANAV KUMAR JHA	SUMAN KUMARI SINGH
44.	CR. MISC./42336/2026 126(2),115(2),117 A.BAIL	1 NARAYAN KUMAR @ NARAYAN PANDIT @ RAJU PANDIT AND ANR vs THE STATE OF BIHAR	RANJAN KUMAR JHA	NITYANAND
45.	CR. MISC./42337/2026 30(a) A.BAIL	1 RAJ KUMAR RAI vs THE STATE OF BIHAR	SHASHI KANT	BRAJ KISHORE PD.(APP)
46.	CR. MISC./42338/2026 316(2),318(4),303 A.BAIL	1 VINITA KUMARI AND ANR vs THE STATE OF BIHAR AND ANR	KUMARI RUCHI MITHILESH KUMAR RAI SHIVAM SANDEEP AVINASH KUMAR SHASHANK KUMAR SINGH	RAM PRIYA SHARAN SINGH RAJANI KANT SINGH
47.	CR. MISC./42339/2026 126(2),115(2),85, A.BAIL	1 BIPIN KUMAR vs THE STATE OF BIHAR AND ANR	SHIVENDRA PRASAD	KUMAR RANJIT RANJAN
48.	CR. MISC./42343/2026 30(a) A.BAIL	1 VIKASH KUMAR vs THE STATE OF BIHAR	AMIT KUMAR RAVI NANDAN	NAND KUMAR
49.	CR. MISC./42344/2026 30(a), A.BAIL	1 AMAR SAH @ AMAR PRASAD vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	SUCHETA YADAV
50.	CR. MISC./42346/2026 30(a), A.BAIL	1 DILIP KUMAR YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD SAKET KUMAR JHA	AWADHESH KUMAR SINGH
51.	CR. MISC./42348/2026 76, A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR AND ANR	TEJPRATAP SINGH	NIRMALA KUMARI
52.	CR. MISC./42351/2026 30(a) A.BAIL	1 PARWANE RASUL vs THE STATE OF BIHAR	ASHUTOSH KUMAR	UMANATH MISHRA
53.	CR. MISC./42353/2026 329(4),126(2),109 A.BAIL	1 DILIP KUMAR RAI @ DILEEP RAI @ DILIP RAM AND ORS vs THE STATE OF BIHAR	SURYA NARAYAN ROY ASHOK KUMAR SINGH	NAND KISHORE PRASAD SWETA SUMAN
54.	CR. MISC./42354/2026 137(2), A.BAIL	1 MEENA DEVI @ MINA DEVI vs THE STATE OF BIHAR AND ANR	UMESH KUMAR GUPTA	TAPESHWAR SHARMA
55.	CR. MISC./42359/2026 137(2),140(3), A.BAIL	1 RUSTAM KUMAR vs THE STATE OF BIHAR	RAJNISH CHANDRA	DAMODAR PRASAD TIWARY
56.	CR. MISC./42363/2026 406,420 A.BAIL	1 SURENDRA MISHRA vs THE STATE OF BIHAR AND ANR	AMIT PRAKASH AMAR KUMAR SINGH	ASHA DEVI BINDU KUMARI SAROJ KUMAR
57.	CR. MISC./42371/2026 30(a) A.BAIL	1 ASHOK RAY AND ORS vs THE STATE OF BIHAR	ALOK KUMAR ALOK	SHAILENDRA KUMAR

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58.	CR. MISC./42375/2026 323,324,307,379,4 A.BAIL	1 SUNIL PASWAN @ SUNIL KUMAR vs THE STATE OF BIHAR AND ANR	VASANT VIKAS SAROJ KUMAR DIWAS RAJ	MD. MATLOOB RAB
59.	CR. MISC./42380/2026 30(A) A.BAIL	1 RABINDRA KUMAR RAM @ RABINDRA RAM vs THE STATE OF BIHAR	BHUWENESWAR SAHU KAUSHAL KISHOR	SANJAY KUMAR PANDEY
60.	CR. MISC./42381/2026 303(2),287,317(5) A.BAIL	1 GAUTAM MAHTO vs THE STATE OF BIHAR	PRATEEK TANDON	SANGEETA SHARMA
61.	CR. MISC./42382/2026 80,238,3(5), A.BAIL	1 SHOBHA DEVI AND ORS vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY DR. INDIWAR KUMARI SATYAM KUMAR OJHA	
62.	CR. MISC./42383/2026 30(a), A.BAIL	1 SANTOSH KUMAR vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	MRITUNJAY KUMAR NIRALA
63.	CR. MISC./42387/2026 126(2),115(2),118 A.BAIL	1 SHOSHILA DEVI @ SHUSILA DEVI AND ANR vs THE STATE OF BIHAR	ADITYA RAJ SINGH ANUJ KUMAR	PRADEEP NARAIN KUMAR
64.	CR. MISC./42393/2026 30(a), A.BAIL	1 DINESH YADAV vs THE STATE OF BIHAR	ONKAR NATH	RANA RANDHIR SINGH
65.	CR. MISC./42394/2026 147,323,341,419,4 A.BAIL	1 MUKESH KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI	RAM SUMIRAN RAI
66.	CR. MISC./42396/2026 126(2),115(2),109 A.BAIL	1 PRANAV RANJAN vs THE STATE OF BIHAR AND ANR	SATYA PRAKASH SINHA GYAN PRAKASH	ASHA KUMARI AMAR NATH SINGH SATYA PRAKASH
67.	CR. MISC./42398/2026 126(2),115(2),303 A.BAIL	1 KRISHNA MOHAN AND ANR vs THE STATE OF BIHAR	AYUSH KUMAR	ASHA KUMARI
68.	CR. MISC./42399/2026 41,42, A.BAIL	1 VINOD MISTRI vs THE STATE OF BIHAR	AJIT KUMAR SINGH	SURESH PRASAD SINGH
69.	CR. MISC./42401/2026 341,323,324,354B, A.BAIL	1 VIDYANANDAN YADAV @ VIDYANAND YADAV AND ORS vs THE STATE OF BIHAR	POOJA PRASAD	BHANU PRATAP SINGH
70.	CR. MISC./42405/2026 30(a),47 A.BAIL	1 SAWAN @ SARWAN KUMAR vs THE STATE OF BIHAR	KUMARI ANUPAM AWANTIKA PUSHPAM	SANJAY KUMAR SHARMA
71.	CR. MISC./42407/2026 127(1),115(2),117 A.BAIL	1 PRAKASH YADAV AND ORS vs THE STATE OF BIHAR AND ANR	RABI BHUSHAN RAKHI KUMARI ANKIT KUMAR JHA	PAWAN KUMAR CHAURASIA
72.	CR. MISC./42408/2026 420,417, A.BAIL	1 UMESH KUMAR BHARTI vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR SINHA ANISHA SINHA	RAM ANURAG SINGH
73.	CR. MISC./42410/2026 69, A.BAIL	1 KUNAL KUMAR vs THE STATE OF BIHAR AND ANR	VIKASH KHANNA MOHIT AGARWAL RAHUL KUMAR	YOGENDRA KUMAR
74.	CR. MISC./42415/2026 274,275,123,105,1 A.BAIL	1 NITU KUMARI @ NITU SINGH vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	KUMAR RANJIT RANJAN
75.	CR. MISC./42417/2026 190,191(2),126(2) A.BAIL	1 KUNDAN KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	SADANAND PASWAN
76.	CR. MISC./42420/2026 191(2),191(3),190 A.BAIL	1 MD. AKHTAR @ MD. AKHTAR ALI vs THE STATE OF BIHAR	SEEMA KUMARI	MANOJ KUMAR

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77.	CR. MISC./42421/2026 30(a), A.BAIL	1 CHANDAN MANJHI AND ANR vs THE STATE OF BIHAR	JAINENDRA KUMAR PUSHKAR SANJAY KUMAR RAM BINAY KUMAR	SHYAMESHWAR DAYAL
78.	CR. MISC./42423/2026 316(2),318(4),338 A.BAIL	1 AMOD KUMAR @ AMOD KUMAR SINGH vs THE STATE OF BIHAR AND ANR	DIMPAL KUMARI JAVED ASLAM	BHARAT LAL
79.	CR. MISC./42428/2026 379,447,471,411,4 A.BAIL	1 KAMLESH KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	MITHLESH KUMAR KHARE
80.	CR. MISC./42430/2026 126(2),115(2),329 A.BAIL	1 PRIYANKA DEVI vs THE STATE OF BIHAR	UMESH KUMAR	UDAY CHAND PRASAD
81.	CR. MISC./42431/2026 126(2),115(2),109 A.BAIL	1 MD. MUKHTAR vs THE STATE OF BIHAR	ARUN . THAKUR BRAJESH SINGH MD. ANWAR MARIA NAZIR	SHARDA KUMARI
82.	CR. MISC./42439/2026 30(a) A.BAIL	1 PANKAJ KUMAR @ PANKAJ @ PANKAJ KUMAR TIWARI vs THE STATE OF BIHAR	HEMANT KUMAR	LAKSHMI KANT SHARMA
83.	CR. MISC./42440/2026 274,275,3(5) A.BAIL	1 SHANI DEVI @ SHANTI MISHRA vs THE STATE OF BIHAR	KUMARI PALLAVI MANOJ KUMAR PANDEY	ANITA KUMARI
84.	CR. MISC./42441/2026 30(A), A.BAIL	1 LALU RAI @ LALU KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	ABHAY KUMAR ROY
85.	CR. MISC./42444/2026 147,148,341,323,3 A.BAIL	1 PRADUMAN MAHALDAR vs THE STATE OF BIHAR	MD MUSOWIR	SATYA NAND SHUKLA
86.	CR. MISC./42451/2026 30(a),32, A.BAIL	1 DILKHUSH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH	MEENA SINGH
87.	CR. MISC./42452/2026 126(2),115(2),85, A.BAIL	1 RANJAN SHARMA @ RAJENDRA SHARAMA vs THE STATE OF BIHAR	UMESH KUMAR YADAV	NAWAL KISHORE PRASAD
88.	CR. MISC./42457/2026 137(2),96, A.BAIL	1 PRABHU SHANKAR BHAGAT vs THE STATE OF BIHAR	BIMAL KUMAR	ADITYA NARAYAN SINGH.1
89.	CR. MISC./42458/2026 115(2),126(2),96, A.BAIL	1 SONU KUMAR vs THE STATE OF BIHAR AND ANR	RAVI RANJAN	DR. KUMAR UDAY PRATAP
90.	CR. MISC./42459/2026 85,126,115(2),303 A.BAIL	1 PANKAJ KUMAR vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR DUBEY	ANIL KUMAR
91.	CR. MISC./42460/2026 498A,494, A.BAIL	1 KASIM KHAN @ GORELAL vs THE STATE OF BIHAR AND ANR	AMRESH KUMAR SINHA DEWANAND TIWARI SHASHI BHUSHAN SINGH	KALYAN SHANKAR
92.	CR. MISC./42462/2026 317(2),317(4),111 A.BAIL	1 NAWLESH KUMAR @ NAWLESH YADAV @ D. D. BHAI vs THE STATE OF BIHAR	ARVIND KUMAR	NAGENDRA PRASAD
93.	CR. MISC./42463/2026 406,420,34 A.BAIL	1 KRISHNA KUMAR SINGH @ KRISHNA KUMAR PRASAD vs THE STATE OF BIHAR	RAJESH RANJAN HIMANSHU RANJAN SHUBHAM KUMAR KUMAR SAURABH	UDAY CHAND PRASAD
94.	CR. MISC./42464/2026 69,79,89,3(5), A.BAIL	1 ABHAY KUMAR SHARMA @ ABHAY KUMAR vs THE STATE OF BIHAR	MADHURENDRA KUMAR	RABINDRA KUMAR
95.	CR. MISC./42471/2026 30(A), A.BAIL	1 LALA HEMBRAM vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	ABHAY KUMAR

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| 96. | CR.
MISC./43061/2026
115(2),126(2),351
A.BAIL | 1 | SONU KUMAR AND ORS
vs THE STATE OF BIHAR | DHARMENDRA KUMAR
SINGH | JITENDRA KUMAR SINGH |
| 97. | CR.
MISC./43064/2026
30(a) A.BAIL | 1 | MOST. MANJU DEVI
vs THE STATE OF BIHAR | AJAY KUMAR SINGH
SUBHASH CHOUDHARY | PARMANAND PRASAD |
| 98. | CR.
MISC./43066/2026
143,144 A.BAIL | 1 | SANTOSH KUMAR SINGH
vs THE STATE OF BIHAR AND ANR | SHASHI KANT
SURENDRA KUMAR
MISHRA | YOGENDRA KUMAR |
| 99. | CR.
MISC./43068/2026
30(a) A.BAIL | 1 | MUNNA SINGH
vs THE STATE OF BIHAR | JAVED ASLAM | ANUJ KUMAR
SHRIVASTAVA |

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Provisional List - II Group 13

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
1.	CWJC/8894/2026 SELECTION , NON GA	1 MANOJ KUMAR vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR GUN SAGAR MAHTO	STANDING COUNSEL (04)
2.	CWJC/8904/2026 OTHERS, POLICE SER	1 OM PRAKASH SAH @ OM PRAKASH SAAH vs THE STATE OF BIHAR AND ORS	KUMARI ANUPAM	GOVERNMENT ADVOCATE (10)
3.	CWJC/8906/2026 SALARY, NON GAZETT	1 JAI PRAKASH NARAYAN vs THE STATE OF BIHAR AND ORS	ARBIND KUMAR SINGH	GOVERNMENT PLEADER (16)
4.	CWJC/8908/2026 COMP.RETIR., BANK	1 MD. JAVED AKHTER vs THE BANK OF INDIA AND ORS	CHANDRA SHEKHAR ANAND	
5.	CWJC/8910/2026 PAY SCALES , NON G	1 JAY KISHOR PRASAD SAH AND ORS vs THE STATE OF BIHAR, AND ORS	DHANANJAY MISHRA AMIT PRAKASH	GOVERNMENT ADVOCATE (7)
6.	CWJC/8913/2026 REM/DIS/TER, NON G	1 NIKHAT PRAVIN vs THE STATE OF BIHAR AND ORS	CHANDAN KUMAR KASHYAP	STANDING COUNSEL (12)
7.	CWJC/8951/2026 REM/DIS/TER, NON G	1 OM PRAKASH KUMAR vs THE STATE OF BIHAR AND ORS	SHIV PRATAP PUNIT KUMAR UDITYA KUMAR KRITI SUMAN	GOVERNMENT PLEADER (7)
8.	CWJC/8988/2026 OTHERS, HEALTH SER	1 DR. LAXMAN KUMAR vs THE STATE OF BIHAR AND ORS	ANAMIKA ANSHU RAJNIKANT KUMAR HARSHVARDHAN SHAMBHAVI MANSI	STANDING COUNSEL (20) KUMAR PRIYA RANJAN
9.	CWJC/8996/2026 SALARY, NON GAZETT	1 NILAM DEVI vs THE STATE OF BIHAR AND ORS	ARINJAY KUMAR MD DANISH QUAMAR	STANDING COUNSEL 12
10.	CWJC/9000/2026 SELECTION , NON GA	1 RUPALI GUPTA vs THE STATE OF BIHAR AND ORS	JASJIT PRANJAL PRASHANT SAURABH AMRIT JAY KUMAR ROY ADITYA CHOUDHARY UPENDRA UJJWAL	STANDING COUNSEL 07 SURYA NILAMBARI KUMAR ALOK (SC 7)
11.	CWJC/9010/2026 SELECTION , NON GA	1 HABIBUN NESHA vs THE STATE OF BIHAR AND ORS	AMARENDRA NATH VERMA SURBHI BHUSHAN	GOVERNMENT ADVOCATE (07)
12.	CWJC/9028/2026 SELECTION , HEALT	1 ANANYA vs THE STATE OF BIHAR AND ORS	ATUL KUMAR NARENDRA KUMAR SINGH	STANDING COUNSEL (10)
13.	CWJC/9030/2026 REM/DIS/TER, NON G	1 DAYA NAND MISHRA vs THE STATE OF BIHAR AND ORS	PRITISH RANJAN ADARSH RANJAN	STANDING COUNSEL (22)
14.	CWJC/9031/2026 REM/DIS/TER, NON G	1 MADHU SUDAN KUMAR vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR CHOUBEY MADHUP KUMAR	STANDING COUNSEL (24)
15.	CWJC/9037/2026 REM/DIS/TER, NON G	1 RENU KUMARI vs THE STATE OF BIHAR AND ORS	ROONA SANJAY KUMAR	GOVERNMENT PLEADER (23)
16.	CWJC/9040/2026 HONORAR/OT , BOARD	1 VIJAY KUMAR SINGH vs THE STATE OF BIHAR AND ORS	ANIRUDH KUMAR VERMA VYAS KUMAR MISHRA	GOVERNMENT ADVOCATE (5) NIKESH KUMAR
17.	CWJC/9048/2026 OTHERS, NON GAZETT	1 AASHA DEVI vs THE STATE OF BIHAR AND ORS	SHREEKANT VAIDYA MUKESH KUMAR BIJAY KUMAR PANDEY	ADDL. ADVOCATE GENERAL 12 PRASOON SINHA RANJEET KUMAR PANDEY
<u>FOR ADMISSION - FRESH CASES</u>				
18.	CWJC/8873/2026 PROMOTION , NON G	1 SHIO SHANKER MISHRA vs THE STATE OF BIHAR AND ORS	SHASHIKANT SURENDRA KUMAR MISHRA	STANDING COUNSEL (18) NIVEDITA NIRVIKAR
19.	CWJC/8962/2026 TRANSFER , POLIC	1 GHANSHYAM SINGH AND ORS vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR THAKUR MONALIKA	GOVERNMENT ADVOCATE (11)

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20.	CWJC/8967/2026 SELECTION , OTHER	1 MAHENDRA KUMAR vs THE UNION OF INDIA, AND ORS	ADITYA RAJ SINGH EASHITA RAJ NUPUR KUMARI	ADDITIONAL SOLICITOR GENERAL
21.	CWJC/8972/2026 SELECTION , POLIC	1 RAHUL KUMAR SINGH vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SHRIVASTAVA PRATEEK	GOVERNMENT ADVOCATE (02)
22.	CWJC/8974/2026 OTHERS, NON GAZETT	1 MEERA KUMARI vs THE STATE OF BIHAR AND ORS	MAHENDRA PRASAD VERMA	GOVERNMENT ADVOCATE (03)
23.	CWJC/8976/2026 PROMOTION , H.C.	1 VIJAY YADAV vs THE STATE OF BIHAR AND ORS	SAURAV SINGH SAMIR KUMAR	ADDL. ADVOCATE GENERAL (03) CHANDRA MAULI CHAURASIA
24.	CWJC/8991/2026 SELECTION , BOARD	1 ACHALESH NANDAN vs THE BIHAR POLICE BUILDING CONSTRUCTION CORPORATION, PATNA AND ORS	AISHWARYA SHREE ABHISHEK KUMAR	PRASOON SINHA
25.	CWJC/8995/2026 DISCP.PROC., POLIC	1 MD. NASIM AHMED vs THE STATE OF BIHAR AND ORS	HEMANT KUMAR KARAN PARIJAT KARAN JAY KARAN JAYANT KUMAR KARN AMAN KUMAR SINGH	GOVERNMENT ADVOCATE (5)
26.	CWJC/9001/2026 REM/DIS/TER, NON G	1 SAVITA KUMARI vs THE STATE OF BIHAR AND ORS	KESHAB RAJ ANIL KUMAR	STANDING COUNSEL (16) ANKITA SINGH
27.	CWJC/9005/2026 PROMOTION , NON G	1 SUNIL KUMAR SINGH vs THE STATE OF BIHAR AND ORS	PRITISH RANJAN	GOVERNMENT PLEADER 12
28.	CWJC/9011/2026 REM/DIS/TER, BOARD	1 RAJIV SRIKRISHNA vs CHAIRMAN-CUM-MANAGING DIRECTOR, BIHAR STATE POWER HOLDING COMPANY LIMITED AND ORS	ABHISHEK ANAND PRIYA RANJAN	VIVEK PRASAD KUNAL TIWARY
29.	CWJC/9013/2026 OTHERS, HEALTH SER	1 MAHESH PRASAD vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR AMIT KISHORE SINHA	GOVERNMENT PLEADER 27 RAJ NANDAN PRASAD